NDOH:- 16.09.2025

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018

IN THE MATTER OF :-

Compliance Of Municipal Solid Waste Management Rules, 2016 And Other Environmental Issues ..... Applicant(s)

Vs.

INDEX

SRL. NO.	PARTICULARS	Page Nos.
1.	AFFIDAVIT IN COMPLIANCE OF ORDER DT. 12.12.2024 ON BEHALF OF THE RESPONDENT- STATE OF TRIPURA.	1-3
2.	**ANNEXURE-I** A True Copy of the Order dated 12.12.2024 passed by this Hon'ble Tribunal	4-7
3.	**ANNEXURE-II** A True Copy of the Action Taken Report by the Respondent-State of Tripura in compliance of Order dated 12.12.2024 along with the forwarding letter bearing File No. DO.No.F.13(23)/TSPCB/NGT/606 dated 10.09.2025	8-623

Filed on 11.09.2025 **Filed by,**

SHUVODEEP ROY
STANDING COUNSEL FOR STATE OF TRIPURA
Off. Add: 06, School Lane(Ground Floor) , Bengali Market,
New Delhi - 110001
Code: 1672
Email:- shuvodeep_roy@rediffmail.com
Mob No. 9818182688

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

ORIGINAL APPLICATION NO.606 OF 2018

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules 2016 and other environmental issues

AFFIDAVIT IN COMPLIANCE OF ORDER DT. 12.12.2024 ON BEHALF OF THE RESPONDENT-STATE OF TRIPURA

I, Sh. Ranjit Das TCS, aged 59 years, S/o Gopal Ch Das, Joint Resident Commissioner to the Government of Tripura, Tripura Bhawan, Kautilya Marg, Chankyapuri, New Delhi– 110 001, do hereby solemnly state and affirm as under:-

1. That the Deponent is the Joint Resident Commissioner to the Government of Tripura, Tripura Bhawan, Kautilya Marg, Chankyapuri, New Delhi– 110 001, and in course of discharge of his official duties, deponent has become conversant with the facts of the instant case and being duly authorized on this behalf by respondent-State, the deponent is fully competent to swear the present affidavit.

2. That vide Order dated 12.12.2024. this Hon'ble Tribunal had directed the Respondent-State of Tripura to file a subsequent fresh action taken report

at least a week before the next date of hearing i.e. 16.09.2025 by way of affidavit through e-filing.

A True Copy of the Order dated 12.12.2024 passed by this Hon'ble Tribunal in the present case is annexed herewith as **ANNEXURE-I [Page No.__4____to__7____].**

3. That in compliance thereof, the present affidavit is being filed, which includes the Action Taken Report by the Respondent-State of Tripura in compliance of the Directions passed by this Hon'ble Tribunal in Order dated 12.12.2024, along with the forwarding letter from the Chief Secretary of the Respondent-State of Tripura, bearing File No. DO.No.F.13(23)/TSPCB/NGT/606 dated 10.09.2025.

A True Copy of the Action Taken Report by the Respondent-State of Tripura in compliance of Order dated 12.12.2024 along with the forwarding letter bearing File No. DO.No.F.13(23)/TSPCB/NGT/606 dated 10.09.2025 is annexed herewith as **ANNEXURE-II [Page No.__8___to___623___].**

4. That the Respondent-State of Tripura is making all sincere efforts to comply with directions passed by this Hon'ble Tribunal from time to time, and craves leave of this Hon'ble Tribunal to file further detailed affidavit, if required in the facts and circumstances of the present case.

DEPONENT
RANJIT DAS, TCS
Joint Resident Commissioner
Government of Tripura
Tripura Bhawan, New Delhi

VERIFICATION:-

I, the above named deponent, do hereby verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief, no part thereof is false and nothing material has been concealed there from.

Verified at New Delhi on this 11 SEP 2025 day of ., 202 .

NOTARY
NAND RAM
Advocate
N.D. Delhi
Reg. No. D/ 2722/
Expiry Dt. 25/12/2025
GOVT. OF INDIA

CERTIFIED THAT THE DEPONENT
Sh/Smt/Km. Ranjit Das TCS
S/o, W/o, D/o Joint R. Commissioner
Identified by Shri/Smt. Govt of Tripura
affirmed before me at Delhi on 11.9.25 Sl. No. 10 that the content of the affidavit which have been read & explained to his/ her knowledge.
(NOTARY PUBLIC, GOVT OF INDIA)

11 SEP 2025

DEPONENT
RANJIT DAS, TCS
Joint Resident Commissioner
Government of Tripura
Tripura Bhawan, New Delhi

ATTESTED

NAND RAM, ADV.
NOTARY PUBLIC, DELHI
GOVT. OF INDIA

I Identified the deponent who has signed in my presence.

ANNEXURE-I

Item No. 14 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018
(IA No 163/2021, IA No 299/2024)

(In respect of State of Tripura)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 12.12.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Respondent: Mr. Abhishek Singh, Secretary, Urban Development, State of Tripura Dr. K. Sasikumar, Secretary, Department of Science, Technology & Environment, Mr. Shailesh Kumar Yadav, Municipal Commissioner, Agartala Municipal Corporation, Shri Rajat Pant, Director, Urban Development Department, and Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board (Through VC).

ORDER

1. In this original application, Tribunal is considering the issue of solid as well as liquid waste management as per orders of the Hon'ble Supreme Court dated 02.09.2014 in *Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors.,* with regard to solid waste management and order dated 22.02.2017 in *W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management (sewage).

2. Today, matter has been taken up in respect of compliance by **State of Tripura.**

3. We have heard Mr. Abhishek Singh, Secretary, Urban Development, State of Tripura virtually along with Dr. K. Sasikumar, Secretary, Department of Science, Technology & Environment, Mr. Shailesh Kumar

Yadav, Municipal Commissioner, Agartala Municipal Corporation, Shri Rajat Pant, Director, Urban Development Department, and Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board (Through VC).

4. We have examined report dated 4.12.2024 disclosing status of solid and liquid waste management. The compliance report indicates following gaps ;

[A] Solid Waste Management:

(i) There exists a gap of 42.53 TPD in waste processing. The estimated solid waste generation is 352.75 TPD, and processing is 310.22 TPD.

(ii) We find that individually, each ULB (19 ULBs) generates waste of less than 10 TPD, and existing processing facilities (Dry and Wet) with ULBs should be utilised to bridge the gap. The report should also disclose that the remaining 10.86 TPD of waste at Agartala is processed in existing facilities being operated for Wet and Dry waste.

(iii) We find that RDF is being sent to the Cement plants but, details of utilisation and the quantities, have not been disclosed. Further, Annexure 7 (page 1495) discloses that RDF is being stored near the dumping yard and waiting for the finalization of the user.

(iv) It has been disclosed that out of 13 ULBs, remediation of legacy waste has been completed in 12 ULBs except Kailasahar. However, we find that still some waste is remaining unprocessed which must be adding to legacy waste. Further, no status of remediation in other ULBs like Kamalpur, Mohanpur, Ranibazar, Teliamura and Jirania has been provided. We direct that remediated sites should be restored, and no legacy waste should remain in any ULB.

[B] Sewage management

(i) Estimated sewage generation is 82.4 MLD and utilised capacity is 17.4 MLD leaving a gap of 65 MLD. At Agartala gap is 43.6 MLD which will be bridged by undertaking operationalising STPs of 39.5 MLD. However, we do not find the performance of the two STPs being operated at Chandanimura and Akhaura.

(ii) As per information disclosed on page 1462, 21.4 MLD of sewage will be treated by 19 ULBs nut, kind of approach will be followed, has not been disclosed.

(iii) We find that the Letter of Commencement of Work placed as Annexure 11 (pages 1516 - 1523) awarding sewage management works for ULBs (Ranibazar, Mohanpur, Dharmanagar, Kailasahar, Kumarghat, Khowai, Ambasa, Teliamura, Udaipur, Melonia and Melaghar) do not specify timelines stipulated for completion and details of facilities to be built and operated.

(iv) We find that the provisional CTO granted by TSPCB on 18.11.2024 is not specific as it does not disclose the capacity of STP, its location and other operating conditions. We also find CTO does not disclose Standards prescribed for compliance and the final mode of disposal of treated sewage effluents.

(v) We find that in-situ nala remediation is going to be executed at Bishalgarh, Kamalpur, Sonamura, Santir Bazaar, Panisagar, Sabroom, and Jirania. However, it is not disclosed how much quantity of sewage/ sullage will be remediated, the quality of sewage and the standards to be met. It should also be required that TSPCB stipulate standards to be complied and recognise the contemplated methodology.

[C] Ring Fence Account

Against the ring-fenced amount of Rs 282.58 crores, expenditure amounting to Rs 184.95 crores has been incurred. We find that appropriate allocations should also be made to each ULB for bridging the gap in sewage and solid waste management.

5. Let a fresh action taken report be filed by the State of Tripura covering the aspects noted above at least one week before the next date of hearing by way of affidavit through e-filing.

6. List the matter on 16.09.2025 for consideration of report in respect of State of Tripura.

7. For the State of West Bengal, the matter be listed on 18.12.2024 as per the earlier direction.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

December 12, 2024
Original Application No. 606/2018
(IA No 163/2021, IA No 299/2024)
A..

Jitendra Kumar Sinha, IAS
Chief Secretary

GOVERNMENT OF TRIPURA
Secretariat, New Capital Complex
Agartala - 799010, Tripura

DO.No.F.13(23)/TSPCB/NGT/606
Dated, 10th September, 2025

Dear Ma'am,

I would like to draw your kind attention to the Order dated 12.12.2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 606/2018 on the subject of "Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues".

2. In compliance with the direction of the Hon'ble Tribunal, the State has made sincere effort to mitigate the gap in Solid Waste Management and Sewage Management. Accordingly, an Action Taken Report for the State of Tripura is prepared and enclosed herewith for kind consideration of the Hon'ble Tribunal.

3. Further, I would also like to inform the Hon'ble Tribunal that despite the constraints like geographical terrain, resource crunch etc. faced by this North-Eastern State, significant progress has been made by the State of Tripura in Solid Waste Management & Sewage Management.

With kind regards.

Yours sincerely,

10.9.12.25

(Jitendra Kumar Sinha)

To

Ms. S. Vineeta
Registrar General
National Green Tribunal
Principal Bench, Faridkot House
Copernicus Margh, Near India Gate
New Delhi-110001

Phone : 0381 - 241 3200 / 4392, Fax : 0381 - 241 4013, e-mail : cs-tripura@nic.in, cstripura@gmail.com

ACTION TAKEN REPORT FOR

THE STATE OF TRIPURA



[COMPLIANCE OF THE DIRECTIONS PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL IN ORDER DATED 12.12.2024 IN OA NO. 606 OF 2018 IN CONNECTION WITH IMPLEMENTATION SOLID WASTE MANAGEMENT RULES AND SEWAGE MANAGEMENT]

Submitted by:

GOVERNMENT OF TRIPURA

[Compliance of the Directions of Hon'ble National Green Tribunal in Order dated 16.05.2024 in OA No. 606 of 2018 in connection with implementation Solid Waste Management Rules and Sewage Management]

Date of previous hearing: 12.12.2024

ACTION TAKEN BY THE STATE IN COMPLIANCE WITH THE DIRECTION OF THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI DATED 12-12-2024 IN THE MATTER OF OA NO. 606/2018

Action Point

[A] Solid Waste Management:

i) **There exists a gap of 42.53 TPD in waste processing. The estimated solid waste generation is 352.75 TPD, and processing is 310.22 TPD.**

ii) **We find that individually, each ULB (19 ULBs) generates waste of less than 10 TPD, and existing processing facilities (Dry and Wet) with ULBs should be utilised to bridge the gap. The report should also disclose that the remaining 10.86 TPD of waste at Agartala is processed in existing facilities being operated for Wet and Dry waste.**

Action taken report since previous hearing dated 12-12-2024:

It may kindly be noted in **the Hon'ble NGT Order dated 16-05-2024 at para-B of page no 2** the Order highlights the following **'*It has been disclosed that 350.2 TPD waste generated by 20 urban local bodies (ULBs) is processed and existing designed facilities are for 446.0 TPD.*'**

Therefore, it is already submitted during the hearing dated 16-05-2024 that the processing capacity of 20 ULBs before May, 2024 was 446 TPD and **there is no GAP in Solid Waste progressing**.

Since previous hearing dated 16.05.2024, a fresh assessment of solid waste generation has been carried out based on the population of ULBs for F.Y. 2024-25. The Solid Waste generated in 20 ULBs is **352.75 TPD.** Out of the total solid waste generated**, 194 TPD** approx. is wet waste and **123.5 TPD** is dry waste and remaining **35.3 TPD** is mostly inert waste. The waste generated is collected & transported to the waste processing facilities.

A. For processing the generated waste, there are 19 Solid Waste Processing Facility with separate inbuilt infrastructure for processing both wet and dry waste. The combined **total capacity of these 19 Solid Waste Processing facility** is **446 TPD,** refer **Table-1** below. In addition to this, there are 85 segregation sheds for basic segregation and dry waste storage. Further, before December 2024, 132 nos. compost pits were constructed at ward and market level and **after December 2024,** to ensure local treatment of wet waste at the source of generation, the ULBs have constructed 137 nos. making a total of **269 compost pits** (3m x 1.5m x 1m) with an approximate capacity **of 13.62 TPD** at ward and market levels. In addition, **794 compost pits** with an approximate capacity of about **40.2 TPD** have been developed at the tertiary level to promote decentralized wet waste processing. Details are provided in **Table-2** below.

B. It is pertinent to mention that at the household level in 20 ULBs, the household wet waste (organic kitchen waste) is mostly fed to **18646 nos.** cattle owned by families, which is estimated to be **37.29 TPD** approx., details enclosed at **Table- 4** below**.**

Now, **the combined solid waste processing capacity of all 20 ULBs is 537.1 TPD** (Wet Waste 295.1 TPD & Dry Waste 242 TPD) details enclosed at **Table- 3** below**.**

ULB Wise Solid Waste Generation, Collection and Processing

SL	Name of ULB	Population (2024-25)	Solid Waste Generation (2024-25) (In TPD)	Solid Waste Collection & Transportation (In TPD)	Solid Waste Processing (In TPD)
1	Agartala MC	581698	248.07	248.07	248.07
2	Dharmanagar MC	49722	14.36	14.36	14.36
3	Panisagar NP	11371	2.6	2.6	2.6
4	Kailashahar MC	24940	7	7	7
5	Kumarghat MC	15223	4.5	4.5	4.5
6	Kamalpur MC	13276	3.83	3.83	3.83
7	Mohanpur MC	20145	5.63	5.63	5.63
8	Ranibazar MC	17705	5.11	5.11	5.11
9	Udaipur MC	39088	9.4	9.4	9.4
10	Amarpur NP	12302	3.6	3.6	3.6
11	Khowai MC	23563	6.91	6.91	6.91
12	Teliamura MC	25134	7.5	7.5	7.5
13	Melagarh MC	20089	5.71	5.71	5.71
14	Sonamura NP	13166	3.1	3.1	3.1
15	Santirbazar MC	16185	3.28	3.28	3.28
16	Belonia MC	21444	4.9	4.9	4.9
17	Sabroom NP	6954	2	2	2
18	Ambassa MC	16127	4.52	4.52	4.52
19	Bishalgarh MC	23191	6.8	6.8	6.8
20	Jirania NP	13768	3.92	3.92	3.92
Total		**965091**	**352.75**	**352.75**	**352.75**

Note: No legacy waste is being generated except RDF and inert.

Owing to the non-availability of suitable land in Bishalgarh Municipal Council and Jirania Nagar Panchayat, the State Level Committee (SLC) has decided that Bishalgarh Municipal Council, being in close proximity to Agartala Municipal Corporation, will utilize the Solid Waste Processing plant of Agartala Municipal Corporation. Likewise, Jirania Nagar Panchayat, located near Ranirbazar Municipal Council, will make use of the Solid Waste Processing Facility of Ranirbazar Municipal Council until these two ULB constructs their own Solid Waste Processing Facility/plant.

Table-1: Solid Waste Generation and Capacity of 19 Existing Waste Processing Facility

SL	Name of ULB	Population (2024-25)	Solid Waste Generation (2024-25) (In TPD)	No. of Processing Facility	Existing Processing capacity (In TPD)	Processing capacity of this Facility/MRF Centre (In TPD)		Number of Pits for composting inside this Facility	Availability of Windrow Platform for composting in this facility	Waste Processing Method
						WET	DRY			
1	Agartala MC	581698	248.07	2	275 (250+25)	150.0	125.0	0	Yes	**a.** 250 TPD Waste to Compost Plant using Windrow Method + Recycling Facility. **b.** 25 TPD Recyclable Processing Facility
2	Dharmanagar MC	49722	14.36	1	15	6.0	9.0	40	Yes	Waste to Compost using both Windrow and Pit Composting Method + Recyclable Processing
3	Panisagar NP	11371	2.6	1	10	3.5	6.5	40	Yes	
4	Kailashahar MC	24940	7	1	10	3.5	6.5	30	Yes	
5	Kumarghat MC	15223	4.5	1	10	3.5	6.5	30	Yes	
6	Kamalpur MC	13276	3.83	1	6	2.5	3.5	0	Yes	Waste to Compost using Windrow Method + Recyclable Processing
7	Mohanpur MC	20145	5.63	1	10	2.5	7.5	40	-	Waste to Compost using Pit Composting Method + Recyclable Processing
8	Ranibazar MC	17705	5.11	1	10	3.0	7.0	40	-	
9	Udaipur MC	39088	9.4	1	10	4.5	5.5	60	-	
10	Amarpur NP	12302	3.6	1	10	2.5	7.5	40	-	
11	Khowai MC	23563	6.91	1	10	2.5	7.5	40	-	
12	Teliamura MC	25134	7.5	1	10	3.0	7.0	40	-	
13	Melagarh MC	20089	5.71	1	10	3.5	6.5	60	-	
14	Sonamura NP	13166	3.1	1	10	2.5	7.5	40	-	
15	Santirbazar MC	16185	3.28	1	10	2.5	7.5	40	-	
16	Belonia MC	21444	4.9	1	10	3.0	7.0	40	-	
17	Sabroom NP	6954	2	1	10	3.0	7.0	60	-	
18	Ambassa MC	16127	4.52	1	10	2.5	7.5	40	-	
19	Bishalgarh MC	23191	6.8	0	0	-	-	0	-	Using Plant of Agartala
20	Jirania NP	13768	3.92	0	0	-	-	0	-	Using Plant of Ranirbazar
Total		**965091**	**352.75**	**19**	**446**	**204.0**	**242.0**	**680**	**-**	

Table 2 Additional Pit Construction								Total Additional Pits Constructed (In Nos)	Total Capacity Additional Pits Constructed (In TPD)
Sl. No.	Name of ULBs	Ward/Market Level				Tertiary Level			
		Constructed before December 2024 (In nos.)	Constructed after December 2024 (In nos.)	Total Pits Constructed (In nos.)	capacity in TPD	Constructed (In nos.)	capacity in TPD		
1	Ranibazar MC	6	7	13	0.66	30	1.52	43	2.18
2	Santirbazar MC	9	6	15	0.76	28	1.42	43	2.18
3	Sabroom NP	2	3	5	0.25	0	0.00	5	0.25
4	Sonamura NP	8	5	13	0.66	23	1.16	36	1.82
5	Kamalpur NP	2	10	12	0.61	42	2.13	54	2.73
6	Khowai MC	9	6	15	0.76	66	3.34	81	4.10
7	Teliamura MC	7	8	15	0.76	56	2.84	71	3.59
8	Ambassa MC	10	5	15	0.76	36	1.82	51	2.58
9	Amarpur NP	5	8	13	0.66	25	1.27	38	1.92
14	Belonia MC	10	7	17	0.86	6	0.30	23	1.16
10	Melagarh MC	5	5	10	0.51	28	1.42	38	1.92
11	Udaipur MC	13	10	23	1.16	93	4.71	116	5.87
12	Dharmanagar MC	10	15	25	1.27	142	7.19	167	8.45
13	Bishalgarh MC	10	5	15	0.76	20	1.01	35	1.77
15	Jirania NP	3	8	11	0.56	43	2.18	54	2.73
16	Mohanpur MC	4	11	15	0.76	52	2.63	67	3.39
17	Kumarghat MC	5	10	15	0.76	45	2.28	60	3.04
18	Kailashahar MC	9	8	17	0.86	59	2.99	76	3.85
19	Panisagar NP	5	0	5	0.25	0	0.00	5	0.25
Total		**132**	**137**	**269**	**13.62**	**794**	**40.20**	**1063.00**	**53.81**

Size of each pit is (3meter x 1.5 meter x 1 meter) capacity is 4.5 CUM

Additional compost pits are not constructed in Agartala Municipal Corporation as Agartala MC have surplus solid waste processing capacity.

Table-3: ULB Wise Total Solid Waste Generation and Total Solid Waste Processing Capacity (In TPD)

SL	Name of ULB	Population (2024-25)	Solid Waste Generation (2024-25)	Total Wet Waste @ 55%	Total Dry Waste @ 35	Total Inert & Others @10%	Existing Solid Waste Processing Facility (In Nos)	Existing Solid waste Processing capacity	Wet Waste Processing Capacity of Existing Tertiary facility	Dry Waste Processing Capacity of the Tertiary facility	Wet Waste fed to Cattle	Additional Decentralised Pits at Ward/Market/Tertiary Level (In Nos)	Capacity of Additional Decentralised pit	Total Wet Waste Processing Capacity of ULB (Col. 10+12+14)	Total Dry Waste Processing Capacity of ULB	Total Solid Waste Processing Capacity (col-15+16)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	Agartala MC	581698	248.07	136	86.8	24.8	2	275 (250+25)	150	125	14.6	0	0	164.6	125	289.6
2	Dharmanagar MC	49722	14.36	7.9	5.0	1.4	1	15	6	9	1.22	167	8.45	15.7	9	24.7
3	Panisagar NP	11371	2.60	1.4	0.9	0.3	1	10	3.5	6.5	0.61	5	0.25	4.4	6.5	10.9
4	Kailashahar MC	24940	7.00	3.9	2.5	0.7	1	10	3.5	6.5	1.43	76	3.85	8.8	6.5	15.3
5	Kumarghat MC	15223	4.50	2.5	1.6	0.5	1	10	3.5	6.5	1.49	60	3.04	8.0	6.5	14.5
6	Kamalpur MC	13276	3.83	2.1	1.3	0.4	1	6	2.5	3.5	1.53	54	2.73	6.8	3.5	10.3
7	Mohanpur MC	20145	5.63	3.1	2.0	0.6	1	10	2.5	7.5	1.05	67	3.39	6.9	7.5	14.4
8	Ranibazar MC	17705	5.11	2.8	1.8	0.5	1	10	3	7	0.98	43	2.18	6.2	7	13.2
9	Udaipur MC	39088	9.40	5.2	3.3	0.9	1	10	4.5	5.5	1.36	116	5.87	11.7	5.5	17.2
10	Amarpur NP	12302	3.60	2	1.3	0.4	1	10	2.5	7.5	0.81	38	1.92	5.2	7.5	12.7
11	Khowai MC	23563	6.91	3.8	2.4	0.7	1	10	2.5	7.5	1.09	81	4.10	7.7	7.5	15.2
12	Teliamura MC	25134	7.50	4.1	2.6	0.8	1	10	3	7	1.56	71	3.59	8.2	7	15.2
13	Melagarh MC	20089	5.71	3.1	2.0	0.6	1	10	3.5	6.5	1.5	38	1.92	6.9	6.5	13.4
14	Sonamura NP	13166	3.10	1.7	1.1	0.3	1	10	2.5	7.5	1.04	36	1.82	5.4	7.5	12.9
15	Santirbazar MC	16185	3.28	1.8	1.1	0.3	1	10	2.5	7.5	0.76	43	2.18	5.4	7.5	12.9
16	Belonia MC	21444	4.90	2.7	1.7	0.5	1	10	3	7	1.07	23	1.16	5.2	7	12.2
17	Sabroom NP	6954	2.00	1.1	0.7	0.2	1	10	3	7	1.53	5	0.25	4.8	7	11.8
18	Ambassa MC	16127	4.52	2.5	1.6	0.5	1	10	2.5	7.5	0.8	51	2.58	5.9	7.5	13.4
19	Bishalgarh MC	23191	6.80	3.7	2.4	0.7	0	0	0	0	1.17	35	1.77	2.9	0	2.9
20	Jirania NP	13768	3.92	2.2	1.4	0.4	0	0	0	0	1.71	54	2.73	4.4	0	4.4
Total		**965091**	**352.75**	**194**	**123.5**	**35.3**	**19**	**446**	**204**	**242**	**37.3**	**1063**	**53.81**	**295.1**	**242**	**537.1**

"It is respectfully clarified that the solid waste processing capacity reported earlier as 446 TPD (as of May 2024) referred to the designed centralised capacity of 19 Integrated Solid Waste Processing Facilities. The presently reported capacity of 537.1 TPD includes not only these centralised facilities but also additional decentralised compost pits (approx. 53.81 TPD capacity) and household-level utilisation of wet waste by cattle (37.29 TPD). Thus, the increased capacity reflects supplementary decentralised treatment mechanisms and does not indicate double-counting."

Table 4 ULB Wise details of House Hold Cattle

SL	Name of ULB	Population (2024-25)	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Total No of cattle	Organic Waste consumed by Cattles (Considering each Cattle consumes 2 Kg per Day)
1	**2**	**3**	**4**	**5**	**6**	**7**
1	Agartala MC	581698	248.07	136.4	7286	14.57
2	Dharmanagar MC	49722	14.36	7.9	610	1.22
3	Panisagar NP	11371	2.6	1.4	305	0.61
4	Kailashahar MC	24940	7	3.9	716	1.43
5	Kumarghat MC	15223	4.5	2.5	744	1.49
6	Kamalpur MC	13276	3.83	2.1	767	1.53
7	Mohanpur MC	20145	5.63	3.1	523	1.05
8	Ranibazar MC	17705	5.11	2.8	491	0.98
9	Udaipur MC	39088	9.4	5.2	682	1.36
10	Amarpur NP	12302	3.6	2.0	403	0.81
11	Khowai MC	23563	6.91	3.8	547	1.09
12	Teliamura MC	25134	7.5	4.1	781	1.56
13	Melagarh MC	20089	5.71	3.1	750	1.50
14	Sonamura NP	13166	3.1	1.7	521	1.04
15	Santirbazar MC	16185	3.28	1.8	381	0.76
16	Belonia MC	21444	4.9	2.7	536	1.07
17	Sabroom NP	6954	2	1.1	767	1.53
18	Ambassa MC	16127	4.52	2.5	400	0.80
19	Bishalgarh MC	23191	6.8	3.7	583	1.17
20	Jirania NP	13768	3.92	2.2	853	1.71
Total		**965091**	**352.75**	**194.0**	**18646**	**37.29**

Description of 19 Solid Waste Processing Facility:

The **Solid Waste Processing Facility** in each ULB of Tripura have provision to cater to both wet and dry waste, separately. Each facility is fully covered to make it rainproof and equipped with the following infrastructure and machineries –

1. **Common Area includes**- tipping area with a weighing scale, sorting and segregating area with a trommel attached to a conveyor belt system with in-built magnetic, air and vibrating screen separator, office room, workers rest rooms, toilet and an equipment storage room.

2. **Dry waste processing area includes**- compartmentalized storage space, washing, cleaning area, sorting area, separate storage space for bailed items, room for machines like shredder and bailer, etc.

3. **Wet waste processing area includes**- area of composting pits, windrow platforms with arrangement for leachate management, compost drying and storage space, a room for equipment like organic shredder, sieving machine, weighing machine and a compost packaging machine.

Workflow of processing at Solid Waste Processing Facility

The waste is sorted, segregated (using both belt conveyor system and manual taskforce) into wet and dry waste. While the dry waste is further segregated, cleaned, shredded, bailed and stored for further selling to waste recyclers, the wet waste is shredded and transferred to a compost pit or a windrow platform for composting. The detailed process involved in windrow and pit composting is mentioned in the later part of this report.

The waste processing facilities constructed are adequate for the quantity of waste generated presently and have extra capacity to cater for future population increase. The ULB wise Solid Waste Generation and existing Solid Waste Processing Facility data is given in **Table no-3 above**.

Mechanism of waste collection and processing at the Waste Processing Facilities:

1. Door to door collection of segregated solid waste (Wet/Dry) with user charges is being implemented for households and other commercial establishments in all ULBs.

2. Door to Door waste collection is mostly done by engaging Women Self Help Group (WSHG) and using pushcarts or tricycles. At some places it is collected using auto hoppers/e-tippers having separate compartments for dry & wet waste. Each SHG covers waste collection from 100-200 households per day. The collected solid waste is further segregated by SHGs into Wet and Dry categories. ULB wise waste collection involving women SHG data is enclosed at **Annexure-1.**

a) The Dry waste upon collection is transported by the women SHGs using their vehicle (battery operated E-Rickshaw/Tricycles/Push Carts) to the **Segregation Sheds** where they further segregate the waste and sort it into various categories. The categorised dry waste is stored at the segregation sheds and sold by women SHG to local recyclers or transported to the Integrated Solid Waste Processing Facility of that ULB. ULBs have empanelled recyclers to provide pick up facility from these segregation sheds and waste processing facilities with fixed rates for different type of items.

b) The Wet waste after collection is transferred to linked auto hoppers which in turn transfers the waste to tippers and compactors. These compactors transport the waste to the Integrated Solid Waste Processing Facility of the ULB.

c) The waste arriving at the waste processing facility is unloaded on the tipping floor of the facility/plant.

d) In the next stage, waste received at the tipping floor is sorted and segregated through a combination of a belt conveyor system and trained manual labour. The conveyor system is equipped with a trommel, facilitates for separation of waste into wet and dry stream.

e) For bio-degradable waste (wet waste):

a) In the **Windrow based composting** facility/plants- The bio-degradable waste (Wet Waste) coming out from the trommel/conveyor belt is shredded and is laid in windrow formation along with spraying of inoculum/bacterial mixers and stored for 5-7 weeks for decomposition depending upon moisture content and weather condition. Windrow formation is made for proper aeration and process control. Leachate generation is minimum and the formed leachate is arrested and drained to the leachate tank constructed adjacent to it. For controlling the moisture, the waste is turned by the use of a grab bucket/manual turning, for minimization of heap (< 2 mtr.). Leachate water is spread over the turned heap one in a week or ten days. Then the waste is passed through trommels of decreasing sizes to extract compost & other output components from the waste. The facilities/plants have sufficient storage space for windrows up to 5- 7 weeks.

b) Similarly for **pit composting**, the bio-degradable waste coming out from the trommel/conveyor belt is shredded and placed in pits along with spraying of inoculum/bacterial mixers and stored for 5-7 weeks in the compost pits for decomposition depending upon moisture content and weather condition. Turing of waste inside pits are done once in 7 days to increase aeration and to aid in breaking down of waste. The pits have sufficient space for composting and storage of 5-7 weeks waste generated in respective ULB.

c) Both wet and dry waste facilities are covered and rain proof. The compost yield is around 12-18% due to loss of moisture content during the composting process.

d) In addition to the 19 Integrated Solid Waste Processing Facility in ULBs, there is a system of decentralized composting pits for treating the wet waste locally and converting it into compost. The ULB wise details of such compost pits is given in **Table 2** above.

f) For non-biodegradable (dry) waste:

Upon initial segregation/sorting the non-biodegradable waste collected from the conveyor belt is further segregated, cleaned, sorted, shredded and bailed in various categories viz Plastics, RDF, Metals, Glass, Textiles & fabrics, Rubber etc., stored and sold at agreed upon rates to the empanelled local recyclers.

For plastic waste management at local level, there exists a network of total 85 (eighty-five) numbers of Segregation Sheds constructed to segregate recyclables collected from households into different components which are sold to empaneled waste recyclers by the ULBs or transported to the Integrated Solid waste Processing Facility of that ULB.

ULB wise number of segregation sheds are tabulated below:

Facility	Name of facility	Name of the ULB	Number	Present Status
De-centralized Secondary Segregation Centres	Segregation Sheds (Only segregation of dry waste into various categories is done by Women SHGs)	Agartala MC	16	All are functional
		Bishalgarh MC	2	
		Kamalpur NP	3	
		Dharmanagar MC	3	
		Panisagar NP	3	
		Kailashahar MC	3	
		Kumarghat MC	4	
		Ambassa MC	4	
		Khowai MC	6	
		Teliamura MC	6	
		Ranirbazar MC	3	
		Jirania NP	3	
		Santirbazar MC	3	
		Mohanpur MC	5	
		Sabroom NP	5	
		Melaghar MC	3	
		Sonamura NP	3	
		Udaipur MC	3	
		Amarpur NP	3	
		Belonia MC	4	
Total			**85 nos.**	

Utilization and Disposal of Solid Waste Processing Outputs:

1. **Compost:** The compost produced from Municipal Solid Waste through pit composting and windrow composting method are sieved and packed in various sizes and stored in the storage space of the Integrated Waste Processing Facility. Laboratory testing of the **quality of compost** is also done by the ULBs. Details of Lab test report is enclosed at **Annexure-2.** The compost is sold locally to local nurseries and forest department; it is also utilized by the Municipalities for their parks and gardens.
2. **Recyclables:** The recyclables such as plastic, glass, metal, rubber, cardboards etc. are segregated, cleaned, sorted, bailed, shredded and stored at the facility. Separate storage of various categories of such item is being done as per market demands of local recyclers and recyclers based at Guwahati and elsewhere. Upon filling up of storage space it is sold to local recyclers as per agreed upon rate of individual recyclable item. ULBs have already engaged empaneled recyclers. Photographs evidence of segregated waste storage at facility and sale to recyclers is enclosed at **Annexure-3.**
3. **Refuse Derive Fuel (RDF):** These items are packaged, transported, and sold to cement plants as fuel through recyclers engaged by ULBs.
4. **Inerts/Rejects:** The State Government has adopted a zero landfill 3-tier solid waste management model (Tier 1- waste collection, Tier 2- transportation, segregation and sorting and Tier 3- waste processing and storage at Integrated Waste Processing Facility which has

in-turn reduced the quantity of inert/reject. The inert that are left out after processing of solid waste are utilized for filling up of low-lying areas within the ULB and also used for preparation of sub grade of roads or used as a soling material for preparation of roads.

5. Mass balancing of solid waste is tabulated below-

Mass Balancing Table- Solid waste generation and its various outputs (in TPD)												
SL	Name of ULB	Population (2024-25) (In Nos)	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste (in MT)	Total Dry Waste (in MT)						Total Inert & Others (in MT)	Compost (in MT)
				Kitchen waste inclusive of fish, meat poultry and vegetables, etc.	Paper, Cardboard etc.	Various kind of plastic	Various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Agartala MC	581698	248.07	136.4	19.8	22.3	2.5	5.0	1.2	36.0	24.8	24.6
2	Dharmanagar MC	49722	14.36	7.9	1.1	1.3	0.1	0.3	0.1	2.1	1.4	1.4
3	Panisagar NP	11371	2.60	1.4	0.2	0.2	0.0	0.1	0.0	0.4	0.3	0.3
4	Kailashahar MC	24940	7.00	3.9	0.6	0.6	0.1	0.1	0.0	1.0	0.7	0.7
5	Kumarghat MC	15223	4.50	2.5	0.4	0.4	0.0	0.1	0.0	0.7	0.5	0.4
6	Kamalpur MC	13276	3.83	2.1	0.3	0.3	0.0	0.1	0.0	0.6	0.4	0.4
7	Mohanpur MC	20145	5.63	3.1	0.5	0.5	0.1	0.1	0.0	0.8	0.6	0.6
8	Ranibazar MC	17705	5.11	2.8	0.4	0.5	0.1	0.1	0.0	0.7	0.5	0.5
9	Udaipur MC	39088	9.40	5.2	0.8	0.8	0.1	0.2	0.0	1.4	0.9	0.9
10	Amarpur NP	12302	3.60	2.0	0.3	0.3	0.0	0.1	0.0	0.5	0.4	0.4
11	Khowai MC	23563	6.91	3.8	0.6	0.6	0.1	0.1	0.0	1.0	0.7	0.7
12	Teliamura MC	25134	7.50	4.1	0.6	0.7	0.1	0.2	0.0	1.1	0.8	0.7
13	Melagarh MC	20089	5.71	3.1	0.5	0.5	0.1	0.1	0.0	0.8	0.6	0.6
14	Sonamura NP	13166	3.10	1.7	0.2	0.3	0.0	0.1	0.0	0.4	0.3	0.3
15	Santirbazar MC	16185	3.28	1.8	0.3	0.3	0.0	0.1	0.0	0.5	0.3	0.3
16	Belonia MC	21444	4.90	2.7	0.4	0.4	0.0	0.1	0.0	0.7	0.5	0.5
17	Sabroom NP	6954	2.00	1.1	0.2	0.2	0.0	0.0	0.0	0.3	0.2	0.2
18	Ambassa MC	16127	4.52	2.5	0.4	0.4	0.0	0.1	0.0	0.7	0.5	0.4
19	Bishalgarh MC	23191	6.80	3.7	0.5	0.6	0.1	0.1	0.0	1.0	0.7	0.7
20	Jirania NP	13768	3.92	2.2	0.3	0.4	0.0	0.1	0.0	0.6	0.4	0.4
Total		**965091**	**352.75**	**194.0**	**28.2**	**31.7**	**3.5**	**7.1**	**1.8**	**51.1**	**35.3**	**38.8**

Note:

The ULB wise details of Solid Waste Processing covering the following points in enclosed at **Annexure- 3.**

1. Construction of additional compost pits that were taken up post previous hearing i,e 12-12-2024
2. Effective utilization of solid waste processing facilities and compost pits (Geo-tagged pictures included).
3. Compost utilization records of last six month.
4. Month wise quantity of various dry waste outputs.
5. Details of recyclers engaged in the ULB.
6. Document stating availability of adequate rainproof covered space for storage of compost and segregated dry waste.
7. ULB wise number of household cattle within ULB jurisdiction.
8. NABL accredited laboratory test certificates of compost produced by ULB.

Compost Quality: "NABL accredited test reports of compost are enclosed at **Annexure-2.**

Action point iii)

We find that RDF is being sent to the Cement plants but, details of utilisation and the quantities, have not been disclosed. Further, Annexure 7 (page 1495) discloses that RDF is being stored near the dumping yard and waiting for the finalization of the user.

Action taken report since previous hearing dated 12-12-2024:

The entire remediation work using the Bio-Mining method has been completed at 13 legacy waste sites across 13 ULBs, resulting in the full recovery of the occupied land. The ULB wise summary of Legacy Waste Remediation of 13 ULBs is given below **at Table 5**

The Urban Development Department engaged CSIR-NEERI to conduct Third Party Audit of the 13 remediated dumpsites. The certification of scientific dumpsite remediation of 13 ULB's - Belonia MC, Sabroom NP, Panisagar NP, Kumarghat MC, Udaipur MC, Khowai MC, Melagarh MC, Ambassa MC, Sonamura NP, Amarpur NP, Santibazar MC, Dharmanagar MC and Kailashahar MC by CSIR-NEERI is enclosed at **Annexure- 4.**

Final disposal of various fractions of Legacy Waste Remediation are as follows:

1. Good Earth/Bio Soil recovered: The recovered Good Earth/Bio Soil is employed in the construction of road embankments and mostly for low land filling.

2. Inserts/ Construction & Demolition waste(C&D): The recovered inserts/C&D waste is primarily used to fill low-lying areas within the ULB jurisdiction.

3. Glass/Metal/Rubber/Plastic/other Recyclables: These items are processed in the solid waste processing facility of ULB & sold to recyclers.

4. Refuse Derive Fuel (RDF): These items are packaged, transported, and sent to cement plants.

Table- 5 ULB wise summary of Legacy Waste Remediation of 13 ULBs

S.N	Name of ULB	Estimated Quantity (In MT)	Area (In Acres)	Starting Date of Biomining	Completion date of Biomining	Good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/ Rubber/Plastic etc recovered and recycled (In MT)	Quantity of RDF (In MT)	Total output (In MT)	Total land recovered (In acre)	Reuse of remediated land
						Outputs							
1	Melaghar	11770	0.65	19-10-2023	08-04-2024	2282.17	5371.95	688.07	263.69	2170.90	10776.77	0.65	Plantation
2	Sonamura	24771	0.40	01-02-2024	10-05-2024	6531.88	9788.40	1486.32	495.41	1652.52	19954.53	0.40	Plantation
3	Amarpur	15530	2.37	01-01-2024	28-04-2024	7818.50	2996.66	298.78	1295.64	485.77	12895.35	2.37	Plantation
4	Udaipur	25660	1.48	22-08-2023	21-11-2024	12203.90	2104.12	2524.94	3156.18	1052.06	21041.20	1.48	Plantation
5	Sabroom	12029	0.69	06-03-2023	15-08-2023	2594.00	5498.00	1101.00	281.00	677.00	10151.00	0.69	Plantation
6	Santirbazar	8571	0.88	24-05-2023	17-11-2024	5620.95	562.90	267.20	275.90	193.85	6920.80	0.88	Forestation by Planting trees
7	Belonia	19706	4.00	11-01-2023	28-01-2024	5088.43	8555.94	2792.77	294.12	1245.49	19676.75	4.00	Plantation
8	Ambassa	5399	0.80	14-06-2023	09-11-2023	2729.56	442.72	531.26	664.08	59.60	4427.22	0.80	Plantation
9	Khowai	9340	1.00	24-05-2023	11-09-2023	4768.60	765.88	919.06	1148.82	709.40	7658.80	1.00	Plantation
10	Kumarghat	5248	0.45	31-12-2022	24-01-2024	2463.33	838.82	98.90	303.46	118.23	3822.74	0.45	Plantation has been done
11	Kailashahar	36510	1.00	09-01-2023	28-11-2024	17395.80	2993.82	3592.58	4490.73	1630.93	30103.86	1.00	Setting-up for STP
12	Dharmanagar	52215	1.50	02-08-2023	27-01-2025	24833.45	4281.63	5137.96	6422.45	2140.82	42816.30	1.50	Setting up of SWM Facility and Plantation
13	Panisagar	3083	0.20	01-06-2023	20-08-2023	539.00	309.00	10.00	1758.00	7.00	2623.00	0.20	Plantation
Total		**229832**	**15.42**			**94869.58**	**44509.83**	**19448.84**	**20849.47**	**12143.57**	**192868.32**	**15.42**	

Legacy Waste: “Certification of scientific remediation of 13 ULB dumpsites by CSIR-NEERI is enclosed at **Annexure-4.**

Action point iv)

It has been disclosed that out of 13 ULBs, remediation of legacy waste has been completed in 12 ULBs except Kailasahar. However, we find that still some waste is remaining unprocessed which must be adding to legacy waste. Further, no status of remediation in other ULBs like Kamalpur, Mohanpur, Ranibazar, Teliamura and Jirania has been provided. We direct that remediated sites should be restored, and no legacy waste should remain in any ULB.

Action taken report since previous hearing dated 12-12-2024:

The entire remediation work using the Bio-Mining method has been completed at 13 legacy waste sites across 13 ULBs, resulting in the full recovery of the occupied land.

Apart from the 13 ULBs mentioned above legacy dumpsite does not exist in the remaining like Kamalpur, Mohanpur, Ranibazar, Teliamura and Jirania. Detailed mentioned in table-6 below.

Table-6

Sl. No.	Name of ULB	Reason for not having legacy dumpsite
1	Kamalpur Nagar Panchayat	This ULB have an existing solid waste processing facility which is operational since 2015. The ULB remediated their small dumpsite which existed before 2015 using the said plant.
2	Bishalghar Municipal Council	These 4 ULBs are close to Agartala Municipal Corporation and they transported their solid waste to Agartala for processing. The solid waste processing facility of Agartala Municipal Corporation is operational since 2015 which co-processed the solid waste of these ULBs.
3	Mohanpur Municipal Council	
4	Ranirbazar Municipal Council	
5	Jirania Nagar Panchayat	
6	Teliamura Municipal Council	The ULB remediated their small dumpsite in the year 2021.

Note: There is no dumpsite in the above mentioned ULBs as on date. Solid waste is processed in their operationalized solid waste processing facility. Bishalghar Municipal Council is using the existing solid waste processing facility of Agartala Municipal corporation and Jirania Nagar Panchayat is using the solid waste processing facility of Ranirbazar Municipal Council.

[B] Sewage management:

Action point i)

Estimated sewage generation is 82.4 MLD and utilised capacity is 17.4 MLD leaving a gap of 65 MLD. At Agartala gap is 43.6 MLD which will be bridged by undertaking operationalising STPs of 39.5 MLD. However, we do not find the performance of the two STPs being operated at Chandanimura and Akhaura.

Action taken report since previous hearing dated 12-12-2024:

Sewage generation	**82.4 MLD**
Total Treatment Facility Operationalized	**17.4 MLD**
Existing Gap	82.4 – 17.4 = **65 MLD**
Ongoing Projects: To mitigate the gap of **65 MLD** the State has taken up the following projects of **71 MLD**	**New Projects (ongoing construction): 71 MLD**

The total sewage generation in the state is 82.4 million liters per (MLD), while the existing treatment facilities currently have a capacity of 17.4 MLD. This results in a gap of 65 MLD between the sewage generated and the available treatment capacity. To address this gap, the state has initiated several ongoing projects with a combined capacity of 71 MLD. The state has earmarked a ring-fenced fund along with other central government grant for completing various projects to bridge the existing shortfall and enhance the overall sewage treatment capacity.

The sewage generation and ongoing works of STP, In-situ Nalla and Oxidation Pond in 20 ULBs is summarised in **table no. 7** below:

Sewage management in Agartala Municipal Corporation:

Sl. No.	ULB Name	Population	Sewage Generation @ 103 LPCD for Agartala * (In MLD)	Existing/Operationalised STP & In-situ Nalla Treatment (In MLD)	Gap (In MLD)	Ongoing STP (In MLD)	Target Completion Date
1	Agartala MC	539839	**61.0**	**Total Capacity- 17.4 MLD** (8 MLD STP at Chandanimura. + 8 MLD STP commissioned at Akhaura, ICP + 1.4 MLD In-Situ Nalla Treatment of drains flowing to river Howrah)	**43.6**	**39.5 MLD** (a. 5 MLD STP at Kalapania Khal b. 10 MLD STP at Ranjit Nagar c. 15 MLD STP at Abhaynagar Bridge d. 1.5 MLD STP at Astabal Bridge e. 8 MLD over Howrah River bank)	31-03-2026

NB: A large number of households in Agartala are using septic tanks with soak pits, which caters to the gap in sewage generation and its treatment capacity.

*Water Supply for Agartala MC is @ 128 Liters/per capita/per day (80% of 128L PCD =103 LPCD)

Sewage generation is 80% of water supply

LPCD = Liters/per capita/per day

Detailed status of ongoing projects in Agartala MC:

5 STPs of total 39.5 MLD are being constructed in Agartala Municipal Corporation. The STPs which are being constructed in Agartala MC is based on SBR (Sequential Batch Reactor) and MBBR (Moving Bed Biofilm Reactor) technologies. These STP shall be connected through Interception and Diversion of drains.

I. **31.5 MLD** at Katakhal & Kalapania Khal in Agartala MC:
   a. 05 MLD STP at Kalapania Khal
   b. 10 MLD STP at Katakhal near Ranjit Nagar
   c. 15 MLD STP at Katakhal near Abhaynagar Bridge
   d. 1.5 MLD STP at Katakhal near Astabal Bridge

Construction work of 4 (Four) STPs of total 31.5 MLD capacity is going on at Katakhal & Kalapania Khal in Agartala MC. Agency is M/s Swapan Ch. De, Central Road Extension, Town Pratapgarh, Agartala, West Tripura vide LoA No.4 (131)/2022/ 8831-41 dated 22-06-2023 has started work and is in various stages of construction progress. Target completion date – 31st March, 2026. A copy of work order along with construction progress Photographs site wise is enclosed at **Annexure-5**.

II. **8 MLD** over Howrah River bank in Agartala MC

Construction work of 8 MLD over Howrah River bank is going on in Agartala MC. Agency is M/s. Sourabh Construction Pvt. Ltd. 108A, Friends Colony, Near M.M. Public School, Rajeev Nagar, Mandi Dabwali, Dist. Sirsa, Pin-125104, Haryana vide LoA No.F.4(158)/ASCL/STP/HWH/2024/2161-72 dated 28-04-2025. The construction work has started and is in various stages of construction. Target completion date – 31st March, 2026. A copy of work order along with construction progress photographs is enclosed at **Annexure-6.**

Operationalised STPs of Agartala MC:

1) Performance report of 8 MLD STP at Chandinamura is enclosed in **Annexure-7.**

2) Performance report of 8 MLD STP at Akhaura is enclosed in **Annexure-8.**

"It is submitted that both operationalised STPs are meeting CPCB standards. The performance report of the 8 MLD STP at Chandanimura indicates BOD consistently below 8 mg/L, COD below 23 mg/L, and TSS within prescribed norms. Similarly, the 8 MLD STP at Akhaura ICP shows effluent quality meeting notified standards. Detailed test reports are annexed at Annexures-7 and 8. This demonstrates compliance with Hon'ble NGT's directive regarding performance monitoring."

Table-7

Sl. No.	ULB Name	Population	Sewage Generation @ 103 LPCD for Agartala * and @ 56 LPCD for Other towns **with 10% infiltration. (In MLD)	Existing/Operationalised STP & In-situ Nalla Treatment (In MLD)	Ongoing STP (In MLD)	Target Completion Date	Ongoing In-Situ Nalla Treatment (In MLD)	Target Completion Date	Ongoing Oxidization Pond (In MLD)	Target Completion Date
1	Agartala MC	539839	**61.0**	**Total Capacity- 17.4 MLD** (8 MLD STP at Chandanimura. + 8 MLD STP commissioned at Akhaura, ICP + 1.4 MLD In-Situ Nalla Treatment of drains flowing to river Howrah)	**39.5 MLD** (a. 5 MLD STP at Kalapania Khal b. 10 MLD STP at Ranjit Nagar c. 15 MLD STP at Abhaynagar Bridge d. 1.5 MLD STP at Astabal Bridge e. 8 MLD over Howrah River bank)	31-03-2026	NA	NA	NA	NA
2	Dharmanagar MC	47988	**3.0**	-	3	31-03-2026	-	-	-	-
3	Panisagar NP	11371	**1.0**	-	-	-	1	31-10-2025	-	-
4	Kailashahar MC	24011	**1.0**	-	1.3	27-03-2026	-	-	-	-
5	Kumarghat MC	15223	**1.0**	-	1.1	24-03-2026	-	-	-	-
6	Ambassa MC	16127	**1.0**	-	1.3	31-03-2026	-	-	-	-
7	Kamalpur NP	12116	**1.0**	-	-	-	1.3	31-12-2025	3	31-12-2025
8	Khowai MC	21823	**1.0**	-	1.3	31-03-2026	-	-	-	-
9	Teliamura MC	23501	**1.0**	-	1.1	20-03-2026	-	-	-	-
10	Ranirbazar MC	16819	**1.0**	-	1.1	25-02-2026	-	-	-	-
11	Jirania NP	13568	**1.0**	-	-	-	1.1	31-10-2025	-	-
12	Mohanpur MC	20013	**1.0**	-	1.1	28-02-2026	-	-	-	-
13	Bishalgarh MC	22236	**1.0**	-	-	-	2	30-11-2025	2	31-12-2025
14	Melaghar MC	20064	**1.0**	-	1.1	10-03-2026	-	-	-	-
15	Sonamura NP	13117	**1.0**	-	-	-	1.1	31-12-2025	-	-
16	Udaipur MC	39088	**2.0**	-	3	25-03-2026	-	-	-	-
17	Amarpur NP	12102	**1.0**	-	-	-	1.1	31-10-2025	-	-
18	Belonia MC	21433	**1.0**	-	1.1	15-03-2026	-	-	-	-
19	Santirbazar MC	15285	**1.0**	-	-	-	1.1	31-12-2025	-	-
20	Sabroom NP	6936	**0.4**	-	-	-	1.3	30-11-2025	-	-
Total		**912660**	**82.4**	**17.4**	**56**		**10**		**5**	

NB:

*Water Supply for Agartala MC is @ 128 Liters/per capita/per day (80% of 128L PCD =103 LPCD)

**Water Supply for remaining ULBs is @ 70 Liters/per capita/per day (80% of 70 LPCD= 56 LPCD)

Sewage generation is 80% of water supply

LPCD = Liters/per capita/per day

Action point ii)

As per information disclosed on page 1462, 21.4 MLD of sewage will be treated by 19 ULBs but, kind of approach will be followed, has not been disclosed.

Action taken report since previous hearing dated 12-12-2024:

The ongoing works to treat the sewage generation of 19 ULBs are as follows:

1. Construction of **16.5 MLD STP in 11 ULBs**, refer **Table- 8 below.** The detailed design layout and approach and copy of work order is enclosed at **Annexure-9.**

NB: The STPs being constructed in these 11 ULBs are based on MBBR (Moving Bed Biofilm Reactor) technology. These STP shall be connected only through interception and diversion of drains.

The design, drawing and requirement of 11 STP along with their interception and diversion of drains has been prepared in accordance of CPHEEO guidelines and under the guidance and approval of MoHUA.

2. Construction of **10 MLD In-situ Nalla in 8 smaller ULBs and construction of 5 MLD Oxidation Pond in 2 ULBs** refer **Table-9 below.** The detailed design layout, approach and copy of work order along with construction progress photographs is enclosed at **Annexure-10.**

Table – 8 16.5 MLD STP in 11 ULBs

Sl. No.	ULB Name	Sewage Generation (In MLD)	Under construction STP Capacity (In MLD)	Target Completion date
1	Dharmanagar MC	3	3	31-03-2026
2	Kailashahar MC	1	1.3	27-03-2026
3	Kumarghat MC	1	1.1	24-03-2026
4	Ambassa MC	1	1.3	31-03-2026
5	Khowai MC	1	1.3	31-03-2026
6	Teliamura MC	1	1.1	20-03-2026
7	Ranirbazar MC	1	1.1	25-02-2026
8	Mohanpur MC	1	1.1	28-02-2026
9	Melaghar MC	1	1.1	10-03-2026
10	Udaipur MC	2	3	25-03-2026
11	Belonia MC	1	1.1	15-03-2026
Total		**14**	**16.5**	

Table - 9

10 MLD In-situ Nalla Treatment in 8 ULBs and 5 MLD Oxidization Pond in 2 ULBs:

Sl. No.	ULB Name	Sewage Generation (In MLD)	Under construction In-situ Nalla Capacity (In MLD)	Target Completion date	Under construction Oxidization Pond Capacity (In MLD)	Target Completion date
1	Panisagar NP	1	1	31-10-2025	-	
2	Kamalpur NP	1	1.3	31-12-2025	3	31-12-2025
3	Jirania NP	1	1.1	31-10-2025	-	
4	Bishalgarh MC	1	2	30-11-2025	2	31-12-2025
5	Sonamura NP	1	1.1	31-12-2025	-	
6	Amarpur NP	1	1.1	31-10-2025	-	
7	Santirbazar MC	1	1.1	31-12-2025	-	
8	Sabroom NP	0.4	1.3	30-11-2025	-	
Total		**7.4**	**10**		**5**	

Action point iii)

We find that the Letter of Commencement of Work placed as Annexure 11 (pages 1516 - 1523) awarding sewage management works for ULBs (Ranibazar, Mohanpur, Dharmanagar, Kailasahar, Kumarghat, Khowai, Ambasa, Teliamura, Udaipur, Belonia and Melaghar) do not specify timelines stipulated for completion and details of facilities to be built and operated.

Action taken report since previous hearing dated 12-12-2024:

For smaller ULBs where sewage generation is approximately 1 MLD, the sewage is being managed using septic tanks with soak pits. But for efficient and scientific management of sewage the state has opted for STP. The reasons for constructing STPs are listed below-

- STP are being constructed with view to connect every household to sewerage networks or through a network of interception and diversion of closed drains.
- STPs are designed for higher treatment requirements that may come up in future, hence keeping provisions for an STP provides opportunity for future expansion based on increased sewage load.
- The design, drawing and requirement of 11 STP along with their interception and diversion of drains has been prepared under the guidance of MoHUA and in accordance of CPHEEO guidelines.

Total works are divided into 4 cluster wise packages. The construction work of STP has been started in all the 11 ULBs which are various stages of completion. The copies of Letter of Commencement of Work along with the details of design and technology, infrastructure and treatment procedure along with construction progress photographs are already enclosed at **Annexure-9 above.**

Action point iv)

We find that the provisional CTO granted by TSPCB on 18.11.2024 is not specific as it does not disclose the capacity of STP, its location and other operating conditions. We also find CTO does not disclose Standards prescribed for compliance and the final mode of disposal of treated sewage effluents.

ATR: The Tripura State Pollution Control Board in exercise of the Section25/26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended to date and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 as amended to date has issued the Provisional Consent to Operate Certificate in favor of the Agartala Smart City Limited vide No. F.17(10)/TSPCB/W/STP/(L-Red)/8081/17495-500 dated 18.11.2024.

Now, in compliance with the direction of the Hon'ble National Green Tribunal, Principal Bench, New Delhi in this instant matter, the TSPCB has amended the said Provisional Consent to Operate Certificate dated 18.11.2024

Subsequently, Vide No. F.17(10)/TSPCB/W/STP/(L-Red)/8081/1156-61 dated 11.03.2025 the TSPCB has issued the modified/amended Consent to Operate Certificate incorporating the existing standards to be followed.

A copy of the said Provisional Consent to Operate Certificate is enclosed herewith as **Annexure-10(A).**

Action point v)

We find that in-situ nala remediation is going to be executed at Bishalgarh, Kamalpur, Sonamura, Santir Bazaar, Panisagar, Sabroom, and Jirania. However, it is not disclosed how much quantity of sewage/ sullage will be remediated, the quality of sewage and the standards to be met. It should also be required that TSPCB stipulate standards to be complied and recognise the contemplated methodology.

Action taken report since previous hearing dated 12-12-2024:

The quantity of proposed sewage treatment is given below:

10 MLD In-situ Nalla Treatment in 8 ULBs and 5 MLD Oxidization Pond in 2 ULBs						
Sl. No.	**ULB Name**	**Sewage Generation (In MLD)**	**Under construction In-situ Nalla Capacity (In MLD)**	**Target Completion date**	**Under construction Oxidization Pond Capacity (In MLD)**	**Target Completion date**
1	Panisagar NP	1	1	31-10-2025	-	
2	Kamalpur NP	1	1.3	31-12-2025	3	31-12-2025
3	Jirania NP	1	1.1	31-10-2025	-	
4	Bishalgarh MC	1	2	30-11-2025	2	31-12-2025
5	Sonamura NP	1	1.1	31-12-2025	-	
6	Amarpur NP	1	1.1	31-10-2025	-	

10 MLD In-situ Nalla Treatment in 8 ULBs and 5 MLD Oxidization Pond in 2 ULBs						
Sl. No.	**ULB Name**	**Sewage Generation (In MLD)**	**Under construction In-situ Nalla Capacity (In MLD)**	**Target Completion date**	**Under construction Oxidization Pond Capacity (In MLD)**	**Target Completion date**
7	Santirbazar MC	1	1.1	31-12-2025	-	
8	Sabroom NP	0.4	1.3	30-11-2025	-	
Total		**7.4**	**10**		**5**	

Note: The TSPCB has requested the Central Pollution Control Board for providing available standards for in-situ nala remediation to be complied. Further, the TSPCB has requested the CSIR-NEERI to study the contemplated methodology of in-situ nala remediation going to be executed at Bishalgarh, Kamalpur, Sonamura, Santir Bazaar, Panisagar, Sabroom, and Jirania. The Scientists of NEERI has already conducted field visit and submitted a preliminary report stating that the study will be conducted after completion of the project and monsoon season.

It is pertinent to mention that the decision to construct Oxidation Pond and In-Situ Nalla in smaller ULBs of Tripura were taken up as per the Directives of Hon'ble NGT vide its Order dated 13.04.2023, refer para 65, sub point vi.

"*The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level.* ***Instead of high costed STPs in small population towns/villages, oxidation ponds and other low-cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed*** *(para 45)*".

A Team of senior Officers from Urban Development Department, Agartala Municipal Corporation, Tripura Urban Development Authority and TSPCB visited Punjab from 10.05.2023 to 12.04.2023 to undertake the study of success stories of low-cost Sanitation Management System adopting Seechewal Model & Thapar Model in some of the towns of Punjab. The design of Oxidation ponds being constructed in 2 small ULBs of Tripura are based on the Thapar Model of Punjab.

The detailed design, layout and methodology for In-situ Nalla Treatment in 8 ULBs and Oxidization Pond in 2 ULBs is already enclosed in **Annexure-10 above.**

Action point:

[C] Ring Fence Account Against the ring-fenced amount of Rs 282.58 crores, expenditure amounting to Rs 184.95 crores has been incurred. We find that appropriate allocations should also be made to each ULB for bridging the gap in sewage and solid waste management.

Action taken report since previous hearing dated 12-12-2024:

Ring Fenced A/C details of Rs 282.58 Cr	**Total expenditure from Ring Fenced Fund till date**	**Expenditure since last hearing i.e. 12-12-2024**	**Present balance**

The ring-fenced fund has been transferred to a separate bank account in Tripura Gramin Bank- i) Bank A/C Name: Ring Fenced Account for Waste Management Tripura. ii) Bank A/C No. – 8004010016746. iii) Fund credited by Finance Department to Ring Fenced Account = Rs. 282.58 cr. (It includes Rs 50 cr. released by Finance department for the same before opening of the new account as Ring fenced account)	**Total expenditure = Rs. 253.3 Cr** Year wise expenditure break up- **i) Rs. 50 Cr in FY 23-24.** **ii) Rs. 134.95 Cr in FY 24-25.** Break up of Rs. 134.95 Cr. a) Rs. 40 Cr. - Agartala Smart City (STPs in different location). b) Rs. 15.16 Cr. – Agartala Municipal Corporation (Solid Waste Management). c) Rs. 35 Cr.– Tripura Urban Development Authority (For STP in 11 ULBs). d) Rs. 44.79 Cr. - Agartala Smart City (For 31.5 MLD STP). **iii) Rs. 68.35 in F.Y 2025-26.** a) Rs. 24.47 Cr. Tripura Urban Development Authority (For STP in 11 ULBs). b) Rs. 43.88 Cr placed to ASCL. In FY 2025-26 for STP.	**Total expenditure after 12-12-2024 = Rs. 68.35 Cr.** a) Rs. 24.47 Cr. placed to TUDA. b) Rs. 43.88 Cr placed to ASCL.	**Rs. 33.2 Cr as per passbook which is inclusive of interest amount.**

Note:

All the projects w.r.t. managing sewage/septage have been taken up centrally by TUDA (Tripura Urban Development Authority) for 19 ULBs and ASCL (Agartala Smart City Ltd.) have taken up STP works for Agartala Municipal Corporation. Therefore, funds are placed to them instead of ULBs from the ring-fenced account.

The ring-fenced fund bank passbook is enclosed at **Annexure-11.**

ULB wise breakup of funds sanctioned for Used Water Management from Ring Fenced is enclosed at **Annexure-12.**

Funds sanctioned for Solid Waste Management in addition to Ring Fenced amount:

Tripura had earmarked an initial amount of Rs. 223.25 Cr. from various central scheme funds, grants and loans, specifically for the purpose of solid and sewage management in the urban areas. Out of the total, a sum of Rs. 223.25 Cr. has already been spent by the state till 2024-25.
The brief detail of the same is mentioned herein below:

(Rs. in Cr.)

Sl. No.	Fund source & its utilisation	FY	Fund Released	Expenditure made till 31-03-2025
1	15th FC (Tied grant for Solid Waste Management spent by ULBs)	2020-21	46	46
		2021-22	21	21
		2022-23	21	21
		2023-24	88.8	88.8

2	NABARD fund for construction of Solid Waste Management Plants for ULBs other than Agartala	2022-23	13.02	13.02
3	Solid Waste Management from Special Assistance to Agartala MC	2023-24	5.0	5.0
4	Establishment of Construction & Demolition Waste Management Plant through Special Assistance	2023-24	2.0	2.0
5	Procurement of equipment /machineries to be installed in 16 nos. Solid Waste Processing Plants through Special Assistance	2023-24	2.08	2.08
6	Water Quality Enhancement of Katakhal and Kalapania through Installation of sewerage Treatment Plants and in situ Nallah Treatment through Special Assistance	2023-24	2.0	2.0
7	SBM-U 2.O grants for Solid Waste Management	2021-22	4.81	4.81
8	SBM U 2.O grants for used water management	2021-22	0.88	0.88
		2023-24	8.65	8.65
9	Augmentation of Solid Waste Processing Site (including development of civil infrastructure) through Urban Infrastructure Development Fund (UIDF)	2023-24	8.01	8.01
		Total	**223.25**	**223.25**

Subsequently, under SBM (Urban), 15th Finance Commission, UIDF & Special Assistance to States for Capital Investment in 2024-25 an additional fund of Rs. 79.1 Cr has also been sanctioned for solid and sewage waste management in urban areas. Out of the total, a sum of Rs. 53.3 Cr. has already been spent by the state till 31-08-2025.

The brief detail of the same is mentioned herein below:

(Rs. in Cr.)

Sl. No.	Fund source	FY	Fund Released	Expenditure made till 31-08-2025
1	15th FC (Tied grant for Solid Waste Management)	2024-25	48.6	24.3
2.	Solid Waste Management from Special Assistance to Agartala MC	2024-25	9.0	9.0
3	Water Quality Enhancement of Katakhal and Kalapania through Installation of sewerage Treatment Plants and in situ Nallah Treatment through Special Assistance	2024-25	5.0	5.0
4	Solid Waste Management Projects, Bishalgarh MC through Special Assistance	2024-25	1.5	0
5	Procurement of Vehicles for 20 ULBs Solid Waste Management.	2024-25	15	15
		Total	**79.1**	**53.3**

It can be seen from the above two tables that a total amount of Rs. 302.35 Cr. has been allocated from various sources. Out of the allocated amount, a total of Rs. 276.55 Cr. has already been spent till date. The remaining amount will be spent on completion of ongoing solid and sewage management works in various ULBs.

ULB wise breakup of funds sanctioned for Solid Waste Management in addition to Ring Fenced amount is enclosed at **Annexure-13.**

Impact of Goods Movement Disruptions, Flooding, and Infrastructure Setbacks on Solid Waste and Sewage Management Projects in Tripura:

It is respectfully submitted that the progress of Sewage Management projects in the State of Tripura has been significantly affected by factors beyond the reasonable control of the State Government.

Firstly, disruptions in the movement of goods into Tripura through railway connectivity, compounded by the limited capacity of National Highway 8 (NH-8), led to recurrent shortages of essential commodities. Consequently, restrictions on the sale of petrol and diesel had to be imposed on multiple occasions during F.Y. 2024–25. Copies of the relevant Government orders are enclosed as **Annexure-14.**

Secondly, the State witnessed unprecedented flooding during F.Y. 2024–25, resulting in tragic loss of lives and extensive damage to public infrastructure, private property, and ongoing developmental works. A detailed Memorandum highlighting the impact of the floods is enclosed as **Annexure- 15**. In addition, during F.Y. 2025–26, frequent episodes of heavy rainfall led to persistent water accumulation at work sites. Despite repeated dewatering, waterlogging continued to obstruct construction activities and adversely affected the working conditions on the ground.

These circumstances, combined with the consequent difficulties in transportation of raw materials and execution of on-site works, have collectively caused unavoidable delays and severely hindered the progress of various projects related to Sewage Management in the State of Tripura.

Flooding & Fuel Shortages: "Government Orders and Memorandum enclosed at **Annexures-14 & 15.**

Monitoring Mechanism for compliance of the orders of Hon'ble National Green Tribunal:

In compliance of the directions of the Hon'ble National Green Tribunal contained in Order dated 16.01.2019 in OA No. 606/2018, the Government of Tripura has already constituted a State Level Committee under the Chairmanship of Chief Secretary, Government of Tripura vide Memorandum dated 05.02.2019. Meeting of the State Level Committee is being conducted under the Chairmanship of the Chief Secretary, Tripura every month to ensure close monitoring.

Further, District-Level Special Task Force has been constituted in all the Districts of Tripura. The District-level Special Task Force in all the Districts is functioning. DMs have been directed to ensure that these Task Forces are meeting at least once a month. Accordingly, the meetings of District-Level Special Task Force for each district have been conducted on regular basis.

In addition, inter departmental review meetings are being conducted by the concerned Secretaries on regular basis.

Annexure Reference

- **Annexure-1:** Details of Women SHGs engaged in door-to-door waste collection and segregation in all ULBs.
- **Annexure-2:** NABL accredited laboratory test certificates of compost produced by ULBs.
- **Annexure-3:** Photographic evidence of segregated dry waste storage, RDF packaging, and sale to recyclers.
- **Annexure-4:** CSIR-NEERI third-party audit certification of scientific remediation of 13 legacy dumpsites.
- **Annexure-5:** Work orders and progress photographs of 31.5 MLD STPs under construction in Agartala MC.
- **Annexure-6:** Work orders and photographs of 8 MLD STP over Howrah River bank.
- **Annexure-7:** Performance report of 8 MLD STP at Chandanimura.
- **Annexure-8:** Performance report of 8 MLD STP at Akhaura ICP.
- **Annexure-9:** Work orders and design layouts of 16.5 MLD STPs in 11 ULBs.
- **Annexure-10:** Work orders, designs, and photographs of In-situ Nalla Treatments (10 MLD) and Oxidation Ponds (5 MLD).
- **Annexure-10(A):** Copy of the Provisional Consent to Operate Certificate imposing the discharge standards to be complied.
- **Annexure-11:** Ring-fenced fund bank passbook copy from Tripura Gramin Bank.
- **Annexure-12:** ULB-wise breakup of funds sanctioned for Used Water Management.
- **Annexure-13:** ULB-wise breakup of funds sanctioned for Solid Waste Management (in addition to ring-fenced amount).
- **Annexure-14**: Government orders restricting sale of petrol/diesel due to goods movement disruptions in FY 2024–25.
- **Annexure-15:** Memorandum on damages and delays caused by unprecedented floods in Tripura (FY 2024–25).

ANNEXURE - 1

ANNEXURE-1

Details of Women SHG across 20 ULBs				
Sl No.	**Name of the ULB**	**No of Women Self help Group Working in ULBs (in Nos)**	**Total count of SHG members (in Nos)**	**Rate of User charges collected from each household (HH) for door to door waste collection (In Rs.)**
1	Agartala Municipal Corporation	49	495	60
2	Kumarghat Municipal Council	2	16	50
3	Ambassa Municipal Council	27	61	60
4	Santirbazar Municipal Council	9	53	50
5	Belonia Municipal Council	6	62	50
6	Mohanpur Municipal Council	3	46	60
7	Kailashahar Municipal Council	5	58	60
8	Khowai Municipal Council	8	18	50
9	Bishalghar Municipal Council	6	58	60
10	Udaipur Municipal Council	11	35	50
11	Teliamura Municipal Council	4	54	30
12	Dharmanagar Municipal Council	6	64	60
13	Ranirbazar Municipal Council	3	36	40
14	Melaghar Municipal Council	2	24	50
15	Jirania Nagar Panchayat	4	29	30-50
16	Sabroom Nagar Panchayat	10	35	50
17	Amarpur Nagar Panchayat	2	28	50
18	Kamalpur Nagar Panchayat	5	55	30
19	Panisagar Nagar Panchayat	2	27	40
20	Sonamura Nagar Panchayat	11	110	50
Total		**175**	**1364**	

ANNEXURE - 2

National Accreditation Board for Testing and Calibration Laboratories

NABL

CERTIFICATE OF ACCREDITATION

QUALISSURE LABORATORY SERVICES

has been assessed and accredited in accordance with the standard

ISO/IEC 17025:2017

"General Requirements for the Competence of Testing & Calibration Laboratories"

for its facilities at

361, PRANTICK PALLY, 45/361, BOSEPUKUR ROAD, KOLKATA, WEST BENGAL, INDIA

in the field of

TESTING

Certificate Number: TC-6271

Issue Date: 24/10/2024 **Valid Until:** 23/10/2026

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.
(To see the scope of accreditation of thislaboratory, you may also visit NABL website www.nabl-india.org)

Name of Legal Entity: QUALISSURE LABORATORY SERVICES

Signed for and on behalf of NABL

N. Venkateswaran
Chief Executive Officer

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Kumarghat Municipal Council, Kumarghat, Dist - Unakuti Tripura, PIN - 799264	Report No.	: QLS/P-78/25-26/C/11
	Date	: 30.08.2025
	Sample No.	: QLS/P-78/25-26/11
	Sample Description	: Compost
	Sample Submitted On	: 26.08.2025
	Date of Performance(s)	: 26.08.2025-30.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	94
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.31
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.73
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.90
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	16.7
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.45
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.47
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.86
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	15.3
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	46.4
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	243.4
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.40
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.6
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	30.1
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	12.2
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.3

Report Prepared By

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer, Melaghar Municipal Council, Ramkrishna Ashram Road, Melaghar Bazar, Sepahijala, Tripura, PIN - 799115	Report No.	: QLS/P-78/25-26/C/12
	Date	: 01.09.2025
	Sample No.	: QLS/P-78/25-26/12
	Sample Description	: Compost
	Sample Submitted On	: 27.08.2025
	Date of Performance(s)	: 27.08.2025-01.09.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	92
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.45
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	1.16
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	1.12
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	26.3
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.14
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.19
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	9.8
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.34
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	28.8
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	39.8
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	159.2
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.24
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	8.3
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	10.7
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	6.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.28

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Mr. Bijuban Debbarma (Asst. Engineer) Teliamura Municipal Council Teliamura, Khowai, Tripura PIN -799205	Report No.	: QLS/P-78/25-26/C/14
	Date	: 03.09.2025
	Sample No.	: QLS/P-78/25-26/14
	Sample Description	: Compost
	Sample Submitted On	: 28.08.2025
	Date of Performance(s)	: 28.08.2025 - 03.09.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	91
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.23
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.57
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	12.4
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.31
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.29
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.7
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.72
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.4
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	39.6
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	218.2
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.22
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	15.6
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	29.4
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	7.9
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s). shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
The Executive Officer Kamalpur Nagar Panchayat Dhalai, Tripura PIN -799285	Report No.	: QLS/P-78/25-26/C/15
	Date	: 03.09.2025
	Sample No.	: QLS/P-78/25-26/15
	Sample Description	: Compost
	Sample Submitted On	: 28.08.2025
	Date of Performance(s)	: 28.08.2025 - 03.09.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	90
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.46
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.21
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.9
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.42
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.47
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.8
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.89
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	15.5
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	51.7
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	236.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	<0.2
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	11.8
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	41.8
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	16.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
M/S Agartala Waste Management AMC Dumping Yard, DC Nagar, Near BSF Camp, Dumdomia, Agartala, West Tripura PIN - 799002	Report No. Date Sample No. Sample Description Period Of Analysis Sample Drawn On Ref No. Date	: QLS/P-63/25-26/C/06 : 19.04.2025 : QLS/P-63/25-26/06 : Compost : 10.04.2025-18.04.2025 : 08.04.2025 : Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Black
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH (1:5) at 25°C	As Per FCO norms (1985)	6.5-7.5	7.28
5.	Electrical Conductivity (1:5) at 25°C in mS/cm	As Per FCO norms (1985)	4.0(Max)	2.49
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content at 105°C in %	As Per FCO norms (1985)	15-25	16.8
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.42
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
10.	TOC (% by weight)	As Per FCO norms (1985)	12.0(Min)	13.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.89
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	14.8
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	66.2
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	229.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.01
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.33
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	15.9
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	40.7
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	11.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

------End of Report------

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services.*
- *The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report.*

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Belonia Municipal Council, Belonia, South Tripura	Report No.	: QLS/P-78/25-26/C/06
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/06
	Sample Description	: Compost
	Sample Submitted On	: 16.08.2025
	Date of Performance(s)	: 18.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	95
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.28
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.43
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	16.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.37
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.36
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.8
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.78
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.7
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	47.3
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	282.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.32
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	14.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	31.8
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	8.7
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Mohanpur Municipal Council Urban Development Department, Mohanpur Sidhai, Mohanpur, West Tripura-799211.	Report No.	: QLS/P-78/25-26/C/05
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/05
	Sample Description	: Compost
	Sample Submitted On	: 16.08.2025
	Date of Performance(s)	: 18.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.19
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.08
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	12.9
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.21
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.27
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.7
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.69
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	18.4
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	27.9
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	196.2
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.33
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	17.4
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	29.9
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	7.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.4

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Dharmanagar Municipal Council, Dharmanagar, North Tripura, PIN -799250	Report No.	: QLS/P-78/25-26/C/13
	Date	: 01.09.2025
	Sample No.	: QLS/P-78/25-26/13
	Sample Description	: Compost
	Sample Submitted On	: 27.08.2025
	Date of Performance(s)	: 27.08.2025 - 01.09.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.38
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.32
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.49
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.52
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	14.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.87
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.3
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	56.1
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	293.7
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.29
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	10.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	22.6
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	9.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Khowai Municipal Council Khowai, Tripura PIN-799201	Report No.	: QLS/P-78/25-26/C/08
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/08
	Sample Description	: Compost
	Sample Submitted On	: 20.08.2025
	Date of Performance(s)	: 21.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	92
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.18
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.59
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.95
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	14.7
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.42
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.5
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.77
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.5
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	53.4
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	263.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.32
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	16.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	24.4
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	11.2
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Executive Officer Panisagar Nagar Panchayat, Panisagar, North Tripura Tripura PIN - 799260	Report No.	: QLS/P-78/25-26/C/09
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/09
	Sample Description	: Compost
	Sample Submitted On	: 20.08.2025
	Date of Performance(s)	: 21.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Blackish
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.37
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.88
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.5
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.45
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.43
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	14.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.82
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.3
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	62.8
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	302.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.26
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.3
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	29.6
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	13.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s). shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Ranir Bazar Municipal Council Ranir Bazar West Tripura	Report No. Date Sample No. Sample Description Sample Submitted On Date of Performance(s) Ref No. & Date	: QLS/P-78/25-26/C/04 : 26.08.2025 : QLS/P-78/25-26/04 : Compost : 16.08.2025 : 18.08.2025-26.08.2025 : Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	97
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.31
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	1.89
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.28
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.24
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.64
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	19.1
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	41.4
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	284.8
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.26
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.3
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	37.2
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	6.9
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

ESTABLISHED IN 1900
KNOWN THE WORLD OVER

R. V. BRIGGS & CO. PRIVATE LTD.

ANALYTICAL CONSULTING & TECHNICAL CHEMISTS
(AN ISO 9001:2015 & ISO 45001 : 2018 CERTIFIED COMPANY)
TAHER MANSION, 1ST FLOOR
9, BENTINCK STREET, KOLKATA - 700 001
Phone :(033) 4044-3380 / 3381 / 3382 / 3383, Website : www.rvbriggs.com
E-mail : rvbriggs.kolkata@gmail.com, info@rvbriggs.com
CIN : U51109WB1931PTC007007

TEST REPORT

Certificate No. FZ/25-26/046 **Issue Date: 21 August 2025** **Page 1 of 1**

Issued to	:	**SABROOM NAGAR PANCHAYAT.** Sabroom, South Tripura
Your Ref. No.	:	F.2(233)-SBM/NP/NGT/2024/1528-35 dtd. 14.08.2025
Description of sample	:	Manure
Mark on sample	:	Nil
Sample Submitted by the party on:		16.08.2025
Analysis Started on	:	20.08.2025
Analysis completed on	:	21.08.2025

TEST FINDINGS:

Sl. No.	Test Parameters	Unit	Results
1.	pH (5% aqueous Solution)	..	9.41
2.	Conductivity	ms	3.45
3.	Bulk Density	gm/cc	0.52
4.	Moisture Content	%	14.52
5.	Total Organic Carbon	%	36.59
6.	Total Nitrogen as N	%	2.89
7.	Total Phosphate as P_2O_5	%	0.30
8.	Total Potash as K_2O	%	0.65
9.	C : N Ratio	..	12:66:1
10.	Particle Size : Passes through 4.0 mm IS Size	%	99.96
11.	Cadmium as Cd	mg/kg	< 0.5
12.	Chromium as Cr	mg/kg	3.34
13.	Nickel as Ni	mg/kg	3.82
14.	Arsenic as As	mg/kg	< 0.8
15.	Copper as Cu	mg/kg	35.8
16.	Mercury as Hg	mg/kg	2.52
17.	Zinc as Zn	mg/kg	124.2
18.	Lead as Pb	mg/kg	28.7

Report Verified by
T. Mukherjee

Reviewed & Authorised by
Goutam Das
(Goutam.Das)
Dy. Technical Manager
Authorized Signatory
For R. V. Briggs & Co. Pvt. Ltd

-: END OF TEST REPORT:-

SD

★ The test report shall not be reproduced, except in full, without written approval of the Company.
★ Results relate only to the parameters of the item tested.

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

NABL ACCREDITED, WBPCB & ISO 9001:2015 CERTIFIED LABORATORY

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Shantibazar Municipal Council, Shantibazar, South Tripua PIN - 799144	Report No.	: QLS/P-78/25-26/C/02
	Date	: 21.08.2025
	Sample No.	: QLS/P-78/25-26/02
	Sample Description	: Compost
	Sample Submitted On	: 11.08.2025
	Date of Performance(s)	: 12.08.2025-20.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	98
2.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.32
3.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.63
4.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.96
5.	Moisture Content in %	As Per FCO norms (1985)	15-25	19.7
6.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
7.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Mln)	0.44
8.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.7
9.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.83
10.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.5
11.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	65.9
12.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	316.2
13.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
14.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.28
15.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.7
16.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	28.3
17.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	17.2
18.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.4

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

NABL ACCREDITED, WBPCB RECOGNISED & ISO 9001:2015 CERTIFIED LABORATORY

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Sonamurea Nagar Panchayat, Sonamurea Sepahijala, Tripua	Report No.	: QLS/P-78/25-26/C/01
	Date	: 21.08.2025
	Sample No.	: QLS/P-78/25-26/01
	Sample Description	: Compost
	Sample Submitted On	: 11.08.2025
	Date of Performance(s)	: 12.08.2025-20.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	92
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.58
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	1.12
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	1.23
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	31.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.09
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.12
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	3.0
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.14
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	21.4
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	11.6
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	59.7
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.3
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	6.17
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	8.26
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	7.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Ambassa Municipal Council Ambassa, Dhalai, Tripura	Report No.	: QLS/P-78/25-26/C/07
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/07
	Sample Description	: Compost
	Sample Submitted On	: 18.08.2025
	Date of Performance(s)	: 19.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.42
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.26
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.44
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.3
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.82
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.2
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	38.2
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	176.5
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.38
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	10.6
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	19.3
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	6.8
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Kailasshahar Municipal Council, Kailashshahar, Unakuti Tripura, PIN - 799277	Report No.	: QLS/P-78/25-26/C/10
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/10
	Sample Description	: Compost
	Sample Submitted On	: 21.08.2025
	Date of Performance(s)	: 22.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.22
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.46
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.33
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.36
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.7
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.71
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.9
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	51.3
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	243.4
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.25
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	9.28
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	32.2
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	8.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s). shall be retained for 30 days from the date of issue of the Test Report*

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

NABL ACCREDITED, WBPCB & ISO 9001:2015 CERTIFIED LABORATORY

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Udaipur Municipal Council, Udaipur Gomati District, Tripura	Report No.	: QLS/P-78/25-26/C/03
	Date	: 21.08.2025
	Sample No.	: QLS/P-78/25-26/03
	Sample Description	: Compost
	Sample Submitted On	: 13.08.2025
	Date of Performance(s)	: 14.08.2025-20.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
2.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.44
3.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.19
4.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
5.	Moisture Content in %	As Per FCO norms (1985)	15-25	13.2
6.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.24
7.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.33
8.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.9
9.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.76
10.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.0
11.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	29.4
12.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	367.8
13.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
14.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.41
15.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	20.7
16.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	33.2
17.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	13.4
18.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.8

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

ANNEXURE - 3

Various Solid Waste Management Activities Under Agartala Municipal Corporation

1. Utilization of solid waste processing Infrastructure: -

Sl No	Name of ULB	Name of Processing Centre	Remarks
1	Agartala Municipal Corporation	Chandinamura MRF Centre 25 TPD	**Geo-tagged Photograph Enclosed**

The Chandinamura MRF is being operated by a private party "Saha Enterprise" for which the lease agreement is enclosed at (annexure- I). The agency does not share sales revenue with the ULB, they only pay the lease amount annually. The MRF only process various kind of dry waste. The Machineries, labour and consumption of electricity and vehicle use etc. are also under the scope of the said agency.

i. 

Picture 1 - Outside picture of MRF at Chandinamura, Agartala

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.



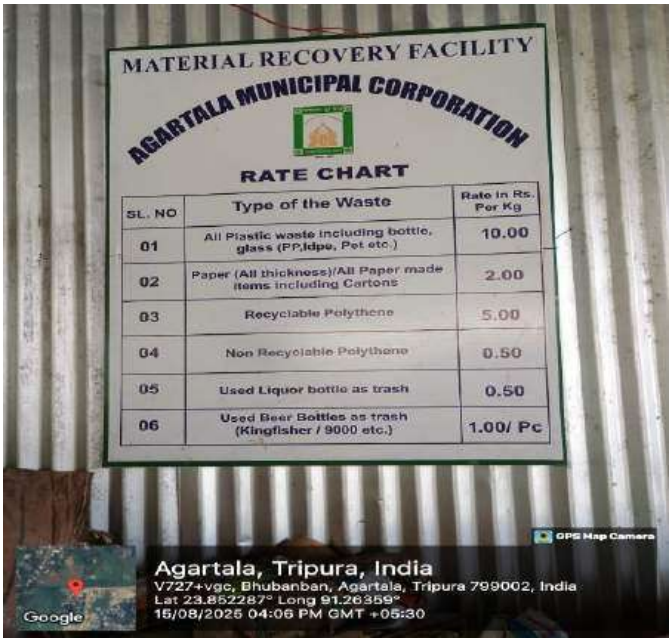
Picture- 2 : SHREDDING AREA



Picture- 3 : BAILING AREA



Picture- 4 :SEGREGATED DRY WASTE STORAGE



Picture- 5 :RATE CHART

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.



Picture- 6 :DRYING AREA



Picture- 7 :SEGREGATION AREA

Sl. No.	Name of ULB	Name of Processing Centre	Remarks
2	Agartala Municipal Corporation	D.C. Nagar Solid Waste ProcessingPlant 250 TPD	Geo-tagg Photograph Enclosed

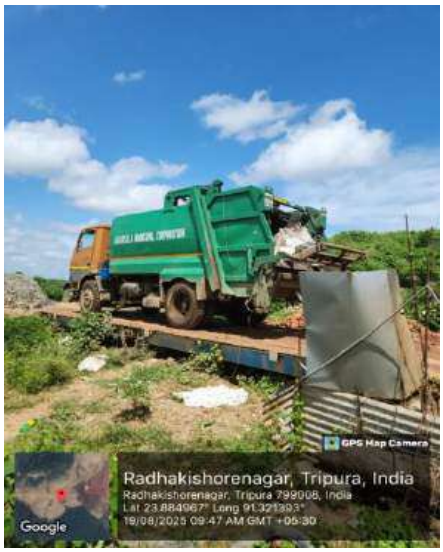
The said plant is operated by engaging a third-party agency "Mandy Enterprise'' as per the agreement, this agency does not share sales revenue with the ULB. They run the plant by taking tipping fees and they retain the revenue earned from sale of outputs. The agreement with the agency is enclosed at (annexure-II).

This plant uses windrow composting to process wet waste and they use the conveyor belt and trommel mechanism to segregate dry waste.

The pictures of various sections of the D.C Nagar Solid Waste Processing Plant is enclosed below:

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.





picture-8 : Weight Bridge



Picture-09 : Compost Processing Machine



Picture-10 :Trommel



Picture 11: Segregated dry waste



picture12: Compost Storage Area

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.

2. **Compost Certification: - The compost produced by the D.C. Nagar plant is enclosed bellow.**

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
M/S Agartala Waste Management AMC Dumping Yard, DC Nagar, Near BSF Camp, Dumdomia, Agartala, West Tripura PIN - 799002	Report No. Date Sample No. Sample Description Period Of Analysis Sample Drawn On Ref No. Date	: QLS/P-63/25-26/C/06 : 19.04.2025 : QLS/P-63/25-26/06 : Compost : 10.04.2025-18.04.2025 : 08.04.2025 : Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Black
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH (1:5) at 25°C	As Per FCO norms (1985)	6.5-7.5	7.28
5.	Electrical Conductivity (1:5) at 25°C in mS/cm	As Per FCO norms (1985)	4.0(Max)	2.49
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content at 105°C in %	As Per FCO norms (1985)	15-25	16.8
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.42
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
10.	TOC (% by weight)	As Per FCO norms (1985)	12.0(Min)	13.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.89
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	14.8
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	66.2
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	229.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.01
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.33
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	15.9
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	40.7
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	11.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

-------End of Report--------

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services.*
- *The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report.*

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.

3. **Compost Utilization Records:-**

Sl No	Nameof ULB	Month	Year	Total Compost Produced (In MT)	Total compost sold/utilized by AMC for gardening. (In MT)	Remarks
1	Agartala Municipal Corporation	January	2025	680	670	Devendra Chandra Nagar waste processing site has ditches in and around the plant compost and bio earth are being utilized for filing the ditches or low land.
2		February	2025	650	600	
3		March	2025	625	500	
4		April	2025	650	500	
5		May	2025	675	560	
6		June	2025	650	600	
7		July	2025	690	600	

4. **Dry Waste Output plant wise: -**

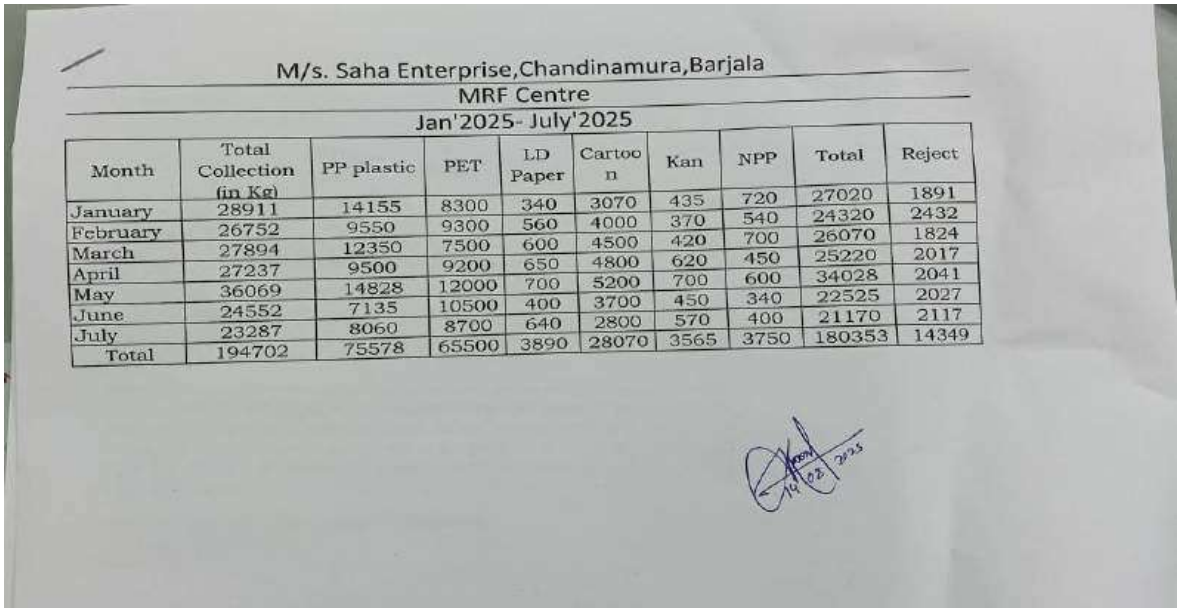
i. D.C. Nagar 250 TPD Solid Waste Processing Plant :

Sl No	Name of ULB	Month	Year	Quantity of various dry waste outputs (In Ton)					
				Paper. Cardboardetc	Various kind of Plastic	Various kind of Glass	Rags, textile materials	Metal	Other Recyclables
1	Agartala Municipal Corporation	January	2025	296	710	81	295	37	1077
2		February	2025	299	716	79	285	35	1049
3		March	2025	297	705	76	260	36	1059
4		April	2025	294	655	75	300	38	1098
5		May	2025	279	656	82	296	40	1057
6		June	2025	268	698	78	270	37	1044
7		July	2025	264	570	77	276	36	1088

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.

ii. Chandinamura 25 TPD MRF:

Sl. No.	Month	Total Collection (in KG)	PP Plastic	PET	LD Paper	Cartoon	Can	NPP	Total	Reject
1.	January	28911	14155	8300	340	6070	435	720	27020	1891
2.	February	26752	9550	9300	560	4000	370	540	24320	2432
3.	March	27894	12350	7500	600	4500	420	700	26070	1824
4.	April	27237	9500	9200	850	4800	620	450	25220	2017
5.	May	36069	14828	12000	700	5200	700	600	34028	2041
6.	June	24552	7135	10500	400	3700	450	340	22525	2027
7.	July	23287	8060	8700	640	2800	570	400	21170	2117
8.	Total	194702	75578	65500	3890	28070	3565	3750	180353	14349



M/s. Saha Enterprise,Chandinamura,Barjala

MRF Centre

Jan'2025- July'2025

Month	Total Collection (in Kg)	PP plastic	PET	LD Paper	Cartoon	Kan	NPP	Total	Reject
January	28911	14155	8300	340	3070	435	720	27020	1891
February	26752	9550	9300	560	4000	370	540	24320	2432
March	27894	12350	7500	600	4500	420	700	26070	1824
April	27237	9500	9200	650	4800	620	450	25220	2017
May	36069	14828	12000	700	5200	700	600	34028	2041
June	24552	7135	10500	400	3700	450	340	22525	2027
July	23287	8060	8700	640	2800	570	400	21170	2117
Total	194702	75578	65500	3890	28070	3565	3750	180353	14349

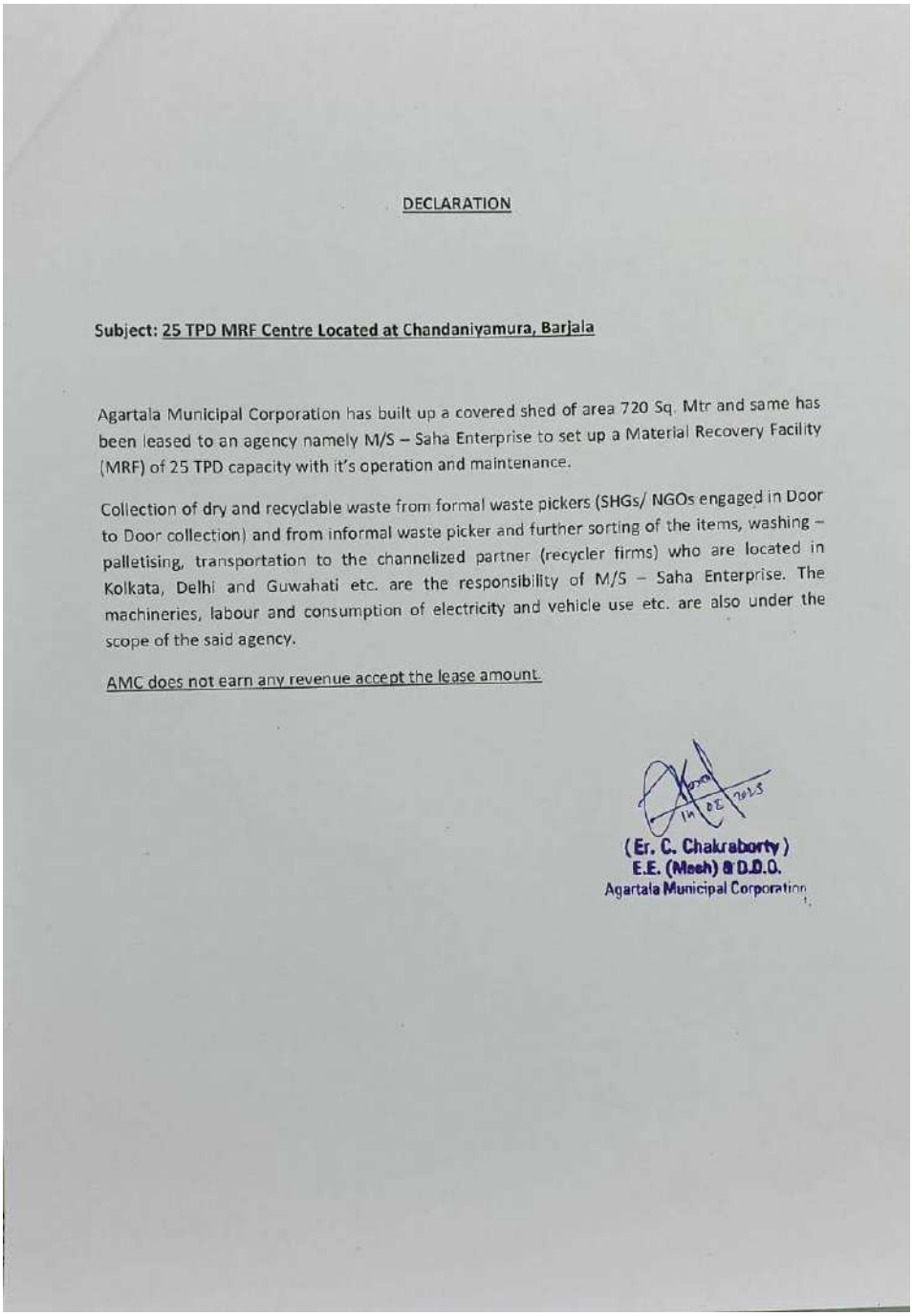
5. <u>Recyclers Database: -</u>

Agartala Municipal Corporation has not engaged a recycler directly, both the solid waste processing facilities i.e 25 TPD at MRF at Chandinamura and 250 TPD Solid Waste Processing Plant at D.C. Nagar are being operated by engaging third party agency who not only process the solid waste but also sell the outputs i.e compost and recyclable to authorized vendors/industries which are located in Kolkata, Delhi and Guwahati.

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.

6. Document stating sufficient storage space:-

i. Chandinamura 25 TPD MRF:



DECLARATION

Subject: 25 TPD MRF Centre Located at Chandaniyamura, Barjala

Agartala Municipal Corporation has built up a covered shed of area 720 Sq. Mtr and same has been leased to an agency namely M/S – Saha Enterprise to set up a Material Recovery Facility (MRF) of 25 TPD capacity with it's operation and maintenance.

Collection of dry and recyclable waste from formal waste pickers (SHGs/ NGOs engaged in Door to Door collection) and from informal waste picker and further sorting of the items, washing – palletising, transportation to the channelized partner (recycler firms) who are located in Kolkata, Delhi and Guwahati etc. are the responsibility of M/S – Saha Enterprise. The machineries, labour and consumption of electricity and vehicle use etc. are also under the scope of the said agency.

AMC does not earn any revenue accept the lease amount.

(Er. C. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

DECLARATION

DC Nagar waste processing site was built up with 250 TPD Compost Plant and with all other allied infrastructure in the year 2015 for processing of mixed waste transported by Agartala Municipal Corporation and 4 other adjacent ULBs as a cluster approach.

The site comprises with more than 3000 sq. Mtr. roofed shed for storing of compost, segregated plastic, metal and other reusable products except RDF which is stored outside for drying in order to reduce the moisture level so that RDF can be further used in cement factories.

18/09/2025

(Er. C. Chakraborty)
E.E. (Mech.) & D.D.O.
Agartala Municipal Corporation.

7. **Cattle Survey: -**The signed declaration report of the cattle survey is enclosed below:

SL	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of Cattle ULB Wise	Organic Waste consumed by cattles
1	Agartala Municipal Corporation	581698	145712	248.07	136	7286	14.57

Municipal Commissioner,
Agartala Municipal Corporation,
Agartala.

Declaration:enclosed below.

F.No.54/NGT/SBM/AMC/2025/
OFFICE OF THE MUNICIPAL COMMISSIONER
AGARTALA MUNICIPAL CORPORATION
AGARTALA

Dated, the 20th August, 2025

DECLARATION

I do hereby solemnly declare that a household level survey was conducted in all 51 wards of Agartala Municipal Corporation and it has been found that there are total 7286 numbers of household cattles within the AMC jurisdiction. The said information is true to the best of my knowledge.

Nodal Officer, SBM
Agartala Municipal Corporation
Nodal Officer, SBM
Agartala Municipal Corporation.

Annexure-I

AGARTALA MUNICIPAL CORPORATION
MECHNICAL DIVISION
RAMNAGAR, RD NO-09, AGARTALA
Phone -0381-2330010, e-mail: mechdivision.amc@gmail.com

F.432/Mech. Div/AMC/AMC/2018/ 2753 -2758 Dt./6./08/2020

To,

M/S- Saha Enterprise
Dukli Industrial Area
Agartala, west Tripura
Pin-7990010
Phone-9862651233

Sub: Awarding the work : "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX"

Ref. Press Notice : 48/EOI/Mech. Div/AMC/2019, Dt. 07/03/2020 (2nd Call)

Sir/Madam,

It is to inform you that your proposal for the aforesaid work is accepted by AMC authority and the rate offered by you against trash/waste items to be supplied in the site is also accepted. Therefore the work is awarded to you as per the terms & condition mentioned in the above PNIT. The whole activity in the site will be governed as per the agreement to be executed. I would request you to start the work in the site and also arrive in the office of the undersigned within 7 (seven) days for signing the agreement.

Yours faithfully
14/08/2020
(Er. A. Debnath)
Executive Engineer (Mech)
Agartala Municipal Corporation

Copy to: -

1. Hon'ble Mayor, AMC for kind information.
2. Municipal Commissioner, AMC for kind information.
3. Dy. MC, AMC for kind information.
4. DDO, AMC for information.
5. Assistant Engineer (Mech. Div), AMC for information and n/a.

14/08/2020
Executive Engineer (Mech)
Agartala Municipal Corporation

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Tripura

e-Stamp

Certificate No.	:	IN-TR035857735621935
Certificate Issued Date	:	14-Aug-2020 11:58 AM
Account Reference	:	IMPACC (SH)/ trshimp17/ AGARTALA/ TR-WTR
Unique Doc. Reference	:	SUBIN-TRTRSHIMP17067927790822005
Purchased by	:	AGARTALA MUNICIPAL CORPORATION
Description of Document	:	Article IA-5(2) Agreement including a higher Agreement
Property Description	:	Not Applicable
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	AGARTALA MUNICIPAL CORPORATION
Second Party	:	MS SAHA ENTERPRISE
Stamp Duty Paid By	:	AGARTALA MUNICIPAL CORPORATION
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

Please write or type below this line

AGREEMENT

This Agreement entered into on this 20th day of August 2020.

BETWEEN

Agartala Municipal Corporation, City Center Complex, Paradise Chowmuhani, Agartala, Tripura, Pin-799001, shall unless repugnant to or inconsistent with the context or meaning thereof, be deemed to include its successors and permitted assigns of the 1st Party;

AND

M/s Saha Enterprise a firm having its office at Dukli Industrial Area, Agartala which expression shall, unless repugnant to the meaning or context thereof, be deemed to be mean and include its such designed affiliates as set for the herein this agreement, successors, permitted assigns and affiliates of the Contractor; of the 2nd Party;

FOR THE WORK: "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIONING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX "

IU IB 000761564 7

Statutory Alert:

1. The authenticity of this Stamp Certificate should be verified at 'www.shcilestamp.com'. Any discrepancy in the details on this Certificate and as available on the website renders it invalid
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority

DETAILS OF AGREEMENT

AGRREMENT CERTFICATE NO: IN-TR035857735621935

A. BACKGROUND: Agartala Municipal Corporation (AMC) has setup a tertiary centre for d waste recovery at STP complex in Chandaniyamura –Barjala. Observing tenderi process an agency namely M/S- Saha Enterprise, Address- Dukli Industrial Ar Agartala, Tripura is selected and awarded the work vide ref. no F.432/Mech.Div/AMC/2018/2753-2758, dt-14/08/2020 for "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIONING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX "

B. SCOPE OF THE WORK: As per the Press Notice No.- 48/EOI/Mech. Div/AMC/2019, Dt.- 07/03/2020 (2ND call) and file reference no. F.432/Mech. Div/AMC/2018.

C. VALIDITY: The validity of this agreement is 3(three) years from the date of the agreement signed. Further extension will be considered solely on the basis of the performance of the 1st party and upon mutual consent in between 1st & 2nd party for the next three years with 5 % escalation in rate and the same will be continued.

D. RATE OF THE WASTE TO BE PAID BY 2ND PARTY to 1st PARTY: Following are the rates of various waste items which will be delivered to the site by AMCs dry waste carrying vehicles. The said will be quantified by weighing machine respectively and the payment will be made from time to time to 1ST party without any fail by 2nd party.

S.NO	PARTICULARS	Rate /Kg. In Rs.
1)	All plastic waste including bottle, glass(pp, ldpe, hdpe, pet etc.)	10.00
2)	Paper (All thickness)/all paper made items including cartons ect.	2.00
3)	Recyclable polythene	5.00
4)	Non re-cyclebale polythene	0.50
5)	Used Liquir bottles as trash (kingfisher/9000 etc.)	0.50
6	Used Beer Bottle as trash	1.00

E. 2nd Party shall pay Rs. 10000/- (ten thousand) only every year as lease amount. This shall have to be paid by the 2nd Party to 1st party at the beginning of the financial year. This amount will be enhanced on mutual discussion among both parties.

F. All the terms of condition of the Press Notice No.- 48/EOI/Mech. Div/AMC/2019, Dt.- 07/03/2020 (2ND call) is the integral part of this agreement (enclosed)

Dipali Debnath (Saha)
Authorised representatives of the 2nd Party

20/05/2020
Executive Engineer (Mech)
Mechanical Division

Witnesses:

a) Chinmay Bhowmik
b) Babu Barfa.
c) Apu Bhowmik

To,

The Municipal Commissioner
Agartala Municipal Corporation (AMC)
City Centre-Agartala
Tripura

Subject: "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX"

EOI Ref. No. : **PRESS NOTICE NO 48/EOI/Mech. Div/AMC/2019, Dt. 07/03/2020 (2nd Call) and reference Notification No: F.432/Mech. Div/MC/2018/846-91, dt.- 29/05/2020**

Sir,

Having examined the EOI document, I, the undersigned, offer the proposal and undertake that the information submitted in the EOI proposal is correct to the best of my knowledge. I agree to the terms and conditions mentioned in the EOI document and would like to go for "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX" complying all the existing rules & regulation of Plastic Waste Management.

Yours faithfully,
M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.
(Signature)

Contact Details:

Name and Address of the Company Name: M/S –Saha Enterprise

Address: Dukli Industrial Area, Agartala, West Tripura

Telephone : 9862651233,

>>>

To,

The Municipal Commissioner
Agartala Municipal Corporation (AMC)
City Centre-Agartala
Tripura

Subject: "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX"

Sir,

I would like to submit the following for your kind information regarding the work and activities to be taken up by me at the site –

1. *Manual Segregation of all dry waste to be supplied by AMCs vehicle.*
2. *Except plastic others items like cartoon, paper, rubber & glass made items will be directly taken care by me and sold to the respective agencies which will further collect from the site and send to out of state for next processing.*
3. *Plastic will be washed and then separated as per colour code.*
4. *The all plastic items will be put under bailing machine for compressing. The bailing machine will be installed by me.*
5. *Cutter machine will be installed by me at my own cost.*
6. *Washing machine will be installed at my own cost.*
7. *Dust cleaner machine will be installed by me at my own cost.*
8. *I shall further sell the plastic items to the respective dealers who send the items out of the state.*
9. *Seeing the quantity and type of the plastic waste delivered to me I shall decide regarding the possibility of granulation.*
10. *Either I shall pay the cost of waste transported to me directly to the NGOs or to AMC as decided by authority of AMC.*
11. *An agreement may have to be executed for smooth operation of the site.*
12. *I have to be ensured about the supply of dry waste by AMC.*
13. *I shall also be given free hand to collect dry waste from the informal waste picker in the city.*

Y/f

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.

Authorised Signatory.

Experience in the related fields :-

To,

The Municipal Commissioner
Agartala Municipal Corporation (AMC)
City Centre-Agartala
Tripura

Subject: Experiences in Plastic Waste Recycling

Sir,

I would like to inform you that I have my 02 such units are in running at my own residence and in TIDCs Dukli Industrial area inform the year 2017. I have lots of experiences in the respective filed. I would like to submit that if work is allotted to my I would work with the entire satisfaction of the authority and as well as the guidelines and norms.

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.

Authorized Signatory

Date: 05/06/2020

AGARTALA MUNICIPAL CORPORATION
AGARTALA
RENEWED

1889

73

Municipal licence No :- 4/16/794

House No. 450669
Touji no.

Holding no.03141
Ward No. 45

The Agartala Municipal Corporation hereby grants this provisional licence to

M/S SAHA ENTERPRISE

SL. NO.	FATHER/ HUSBAND NAME	ADDRESS
1	SMT DIPALI DEBNATH (SAHA) S/o Sri Rakesh Saha	EAST BADHARGHAT, NEAR CHANDIMATA CLUB, AGT

Under section 121/201/182 of T M Act for use of aforesaid premises or a part there of for running gainful activities of (name of business/profession) BAMBOO BASKET, COCONUT BROOM and WASTAGE ITEM (PLASSTIC IRON ETC) subject to the terms and conditions given below and aknowledge t o have received the sum of Rs.4500 only being the lisence fees for the year 2018-2021.

This Licence is valid upto:- 31 Mar 2021 Provisional

CONDITIONS

1. That the premises shall not be caused to be used/maintained in a manner likely to cause injury, danger annoyance or offence to the sense of sight, smell or hearing for person residing in the neighborhood and that they shall not cause or maintain in a manner so as to cause any danger to life or injury to the health of persons employed in same business or residing in the neighborhood or injury to any property or in any other way cause or maintain in a manner so as to cause inconvenience to the public.
2. That is the Licence is not transferable in respect of place or person.
3. That is only relates to the permission as define above and for which it is granted.
4. That is only relates to such trade or permission as specified in it.
5. That no alternation should be made in the area of the land or in the building to which Licence relates without permission of AMC .

6. That is the licence shall be reliable to cancellation for breach of any of the above conditions.
7. This licence should be return to this office if the business/ profession is closed/terminated, immediately after closure etc.
8. A loudspeaker or public address system shall not be used at night (between 10.00 pm to 6.00am)
9. The sound level shall not crossed/exceeds the ambient noise standards as prescribed by the noise pollution (regulation and control) rules, 2000 and state govt. notification.
10. This trade licence does not confer any property right over the premises place of trade in favour of the holder of the trade license .
11. In case the holder of the trade licence applies for bank loan, the bank /financial institutions are advised to exercise their own due diligence and AMC shall have no liability in this regard.
12. The trade licence shall be liable to be cancelled within 7 days notice if the holder of the trade license violates the Govt. of India /Govt. of Tripura Orders/Notifications regarding use of poly bags /plastics.

Current Rs. 1500 Arrear, (if any) Rs.3000.00 penalty (if any) Rs.0
Total Rs. 4500 Challan No. 4/MSC/20/2017 dated 28 May 2020
Licence Clerk
Date
Remarks

Assistant Municipal Commissioner
South Zone
Agartala Municipal Corporation

N.B:- This licence is purely provisional but renewable. this shall not confer any kind of right to the land/building of the amc/govt.

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

DIPALI DEBNATH SAHA

PRAFULLA DEBNATH

26/03/1984

EYWPS0465P

Dipali Debnath (saha



M/S. SAHA ENTERPRISE
Dipali Debnath (saha)
Proprietor.

सत्यमेव जयते

Government of India

And

Government of Tripura

Form GST REG-25

Certificate of Provisional Registration

1.	GSTIN	16EYWPS0465P1Z9	
2.	PAN	EYWPS0465P	
3.	Legal Name	DIPALI DEBNATH SAHA	
4.	Trade Name	M/S.SAHA ENTERPRISE	
5.	Registration Details under Existing Law		
	Act		Registration Number
(a)	TIN under Value Added Tax		16052541114
Date	28/06/2017		

This is a Certificate of Provisional Registraion issued under the provisions of the Act.

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.

ORIGINAL

Form 7

(Prescribed under Rule - 8,9,11)

GOVERNMENT OF TRIPURA

FACTORIES & BOILERS ORGANIZATION

LICENCE TO WORK A FACTORY

FACTORIES & BOILERS ORGANISATION ★TRIPURA★

Registration No: 2220912063401 Date of Reg. 19/11/2019

Licence is hereby granted to **Mrs. Dipali Debnath (Saha), Occupier**

For the premises known as **M/s. Saha Enterprise**

situated at **Dukli Industrial Area, Ranirkhamar, Sadar, West Tripura.**

for use as a factory within the limits stated hereinafter, subject to provisions of the Factories Act, 1948, and the rules made there under.

Chief Inspector of Factories

(Issuing authority)

Date: 22/11/2019

	Calender Year	Valid For: Maximum no. of workers on any one day	Valid For: Maximum Installed Power / Capacity in KW or HP or KVA	Fee (in Rs.)	Date of payment	Excess fee for late payment	Date of payment	Signature of the Issuing Authority
Granted Under Rule 7	2019	20	42 HP	750.00	03/10/2019			
Renewed Under Rule 9	2020 - 2023	20	42 HP	3,000.00	03/10/2019			

TRANSFERS

To whom Transferred	Year of Transfer	Date of payment of Transfer fee	Signature of the Issuing Authority

AMENDMENTS

Year when Amended	Amended: Workers	Amended: Installed Power Capacity in	Date of payment of amendment fee	Additional fee	Date of payment	Signature of the Issuing Authority

Printed on : 11/22/20 12:51:30PM

Website: tsu.trp.nic.in/factory

M/S. SAHA ENTERPRISE

Dipali Debnath (Saha)

Proprietor.

GOVT OF INDIA
MINISTRY OF MICRO SMALL & MEDIUM ENTERPRISES

उद्योग आधार Udyog Aadhaar

A

Type of Enterprise	Micro	Small	Medium
Manufacturing	A	B	C
Services	D	E	F
UAM No.	TR08A0002396		

Udyog Aadhaar Memorandum

1.	Aadhaar Number	
2	PAN Number	EYWPS0465P
3.	Name of Entrepreneur	DIPALI DEBNATH SAHA
4.	Social Category of Entrepreneur	GENERAL
5.	Gender	Female
6.	Physically Handicapped	No
7.	Name of Enterprise	M/S SAHA ENTERPRISE
8	Type of Organization	Proprietary
9.	Location of Plant Details	

SN	Flat/Door/Block No.	Name of Premises/Building Village	Road/Street/ Lane	Area/Locality	City	Pin	State	District
1	DUKLI	DUKLI INDUSTRIAL AREA	KATHALTALI	KATHALTALI	AGARTALA	799003	TRIPURA	WEST TRIPURA

10. Official Address of Enterprise: DUKLI, KATHALTALI, DUKLI INDUSTRIAL AREA
District: WEST TRIPURA State: TRIPURA PIN: 799003
Mobile No: 9402332214 Email: rakeshsahaamc@gmail.com

11. Date of commencement: 04/12/2017

12. Previous Registration details-if any

13. Bank Details
IFS Code: BDBL0001261
Bank Account: 10170004004696

14. Major Activity: MANUFACTURING

16.

SN	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit Code	Activity Type
1	22 - Manufacture of rubber and plastics products	2220 - Manufacture of plastics products	22201 - Manufacture of semi-finished of plastic proudcts (plastic plates, sheets,blocks,film,foil,strip etc.)	Manufacturing
2	22 - Manufacture of rubber and plastics products	2220 - Manufacture of plastics products	22209 - Manufacture of other plastics products n.e.c	Manufacturing

17. Persons employed: 10
18. Investment (Plant & Machinery / Equipment's): 10(Rs. In Lakhs)
19. District Industry Centre: WEST TRIPURA

Declaration
I hereby declare that information given above is true to the best of my knowledge. Any information, that may be required to be verified, shall be provided immediately before the concerned authority.

MyMsme Mobile App (Beta Version) is available now for download. https://play.google.com/store/apps/details?id=msme.mymsme

Click here for Udyog Aadhaar Registration Certificate

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

Government of India
MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES

उद्योग आधार Udyog Aadhaar

MSME

A	Type of Enterprise	Micro	Small	Medium
	Manufacturing	A	B	C
	Services	D	E	F
	UAM No.	TR08A0002396		

Udyog Aadhaar Registration Certificate

Udyog Aadhaar Number: TR08A0002396

Name of Enterprise: M/S SAHA ENTERPRISE

Location of Plant Details

SN	Flat/Door/Block No.	Name of Premises/Building Village	Road/Street/ Lane	Area/Locality	City	Pin	State	District
1	DUKLI	DUKLI INDUSTRIAL AREA	KATHALTALI	KATHALTALI	AGARTALA	799003	TRIPURA	WEST TRIPURA

Official Address of Enterprise: DUKLI, KATHALTALI, DUKLI INDUSTRIAL AREA

District: WEST TRIPURA State: TRIPURA PIN: 799003

Mobile No: 9402332214 Email: rakeshsahaamc@gmail.com

Date of commencement: 04/12/2017

Major Activity: MANUFACTURING

Enterprise Type: Micro

Previous Registration details-if any:

National Industry Classification Code

SN	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit Code	Activity Type
1	22 - Manufacture of rubber and plastics products	2220 - Manufacture of plastics products	22201 - Manufacture of semi-finished of plastic proudcts (plastic plates, sheets,blocks,film,foil,strip etc.)	Manufacturing
2	22 - Manufacture of rubber and plastics products	2220 - Manufacture of plastics products	22209 - Manufacture of other plastics products n.e.c	Manufacturing

Acknowledgement: Date of Filing 20/03/2020 Date of Printing 20/03/2020

Disclaimer: This is computer generated statement, no signature required.
Printed from udyogaadhaar.gov.in

MyMsme Mobile App (Beta Version) is available now for download. https://play.google.com/store/apps/details?id=msme.mymsme

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

[Establish]
GREEN

6510

Duly completed form alongwith necessary attachments are to be submitted in single copy

Tripura State Pollution Control Board

Parivesh Bhawan,Pandit Nehru Complex, Agartala, Tripura
Ph-2322462/2222455/2328792,Fax-(0381)-2225421

Application Form for Consent to Establish For Green Category Industry/Operation/Process/Activity

Application *under Section 25 and Section 26* of Water(Prevention and Control of Pollution) Act, 1974 and *under Section 21* of the Air (Prevention and Control of Pollution) Act, 1981 for Consent to Establish Industry/Operation/Process/Activity requiring discharge of effluent and causing emission

Date of submission 2 1 0 8 2 0 1 7

To
Member Secretary
Tripura State Pollution Control Board
Agartala

From(Name and address of the unit)
Dipali Debnath (Saha).
M/S. Saha Enterprise.
Dukli Industrial Estate.
Tripura (W)

Sir,
With a view to establishing an Industry/Operation/Process/Activity, I/We hereby apply under

(i) Section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 for disposal of sewage/trade effluent/any other effluents on land/water body/river (after pretreatment for conforming to prescribed standards), and

(ii) Section 21 of Air(Prevention & Control of Pollution) Act, 1981 for release of emissions into atmosphere (after pretreatment for conforming to prescribed standards) originating from

M/s Saha Enterprise
owned by Mrs. Dipali Debnath (Saha)
for its unit located at Dukli Industrial Estate

..... Tel No ..... FAX
..... e-mail ..... website .....

POLLUTION CONTROL BOARD
RECEIVED
21 AUG 2017
AGARTALA

Dipali Debnath (Saha)

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

AGARTALA MUNICIPAL CORPORATION
Mechanical Division, Ramnagar Rd. No-9
Phone: 0381-2330010, email: mechdiviosn.amc@gmail.com

No: F.432/Mech. Div/AMC/2018/ 846-91 Dt. 27/05/2020

MEMO

With reference to Press Notice Ref. No: 48/Mech.Div/AMC/2020, Dt.- 07/03/2020 (2nd Call) and F.432/Mech. Div/AMC/2019/524-28, Dt. 15/05/2020) name of the work : "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX" date of opening is hereby is extended up to 7th June, 2020. The rest will remain same.

27/05/2020

(Er. A. Debnath)
Executive Engineer, Mechanical Division
Agartala Municipal Corporation

Copy to:-

1. Hon'ble Mayor, AMC for kind Information.
2. The Municipal Commissioner, AMC for kind information.
3. A.E (mech. Div), AMC for information and N/a
4. System Analyst, E-Gov Wing, AMC for web publication.
5. PRO, AMC for paper publication.

27/05/2020

Executive Engineer, Mechanical Division
Agartala Municipal Corporation

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

AGARTALA MUNICIPAL CORPORATION
MECHINICAL DIVISION
RAMNAGAR, RD NO-09, AGARTALA
Phone -0381-2330010, e-mail: mechdivision.amc@gmail.com

F.432/Mech. Div./AMC/2019/524-28 Dt.15./05/2020

PRESS NOTICE NO: 48 /EOI/Mech. Div./AMC/2020, Dt.-07/03/2020 (2nd Call)

NOTICE INVITING EXPRESSION OF INTEREST

Agartala Municipal Corporation invites proposal from experienced agencies for "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX". The EOI is to be submitted in closed covers and addressed to the Executive Engineer, Mechanical Division, Agartala Municipal Corporation, Ramanagar Rd. No.-9, Agartala, on or before 16:00 hrs. on 30/05/2020 through courier/speed post only with application fees Rs. 2000/- (two thousand) and EMD Rs. 10000/- (Ten Thousand) in the form of DD. No tender will be received by hand. EOI may be seenwww.agartalacity.tripura.gov.in

15/05/2020

(Er. A. Debnath)
Executive Engineer (Mech)
Agartala Municipal Corporation

Copy to :-

1. Hon'ble Mayor, AMC for kind information.
2. Municipal Commissioner, AMC for kind Information.
3. Assistant Engineer (Mech), AMC for information and n/a.
4. System Analyst, e-Gov, AMC for information and web publication.
5. PRO, AMC for information and newspaper publication.

15/05/2020

Executive Engineer (Mech)
Agartala Municipal Corporation

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

PRESS NOTICE NO : 48/EOI/Mech. Div/AMC/2019, Dt. 07/03/2020

EXPRESSION OF INTEREST
FOR
OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX

AGARTALA MUNICIPAL CORPORATION
MECHANICAL DIVISION
2020

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

TERMS OF REFERENCE

PRESS NOTICE NO: 48/EOI/Mech. Div./AMC/2020, Dt.-07/03/2020

1. INTRODUCTION :

With an aim to make India clean, the Swachh Bharat Mission (Urban) was launched by the Government of India. One of the key goals of the mission is to achieve 100% scientific processing of municipal solid waste (MSW). As per the goals and objectives of the Swachh Bharat Mission, Agartala Municipal Corporation desires to handover a pre-built roofed structure to an experienced agency which will set up a dry waste recovery centre and processing/recycling plant of plastic waste to be transported by AMC. As per Plastic Waste Management Rules 2016 plastic waste means any plastic discarded after use or after their intended use is over. Plastic is defined as material which contains as an essential ingredient a high polymer such as polyethylene, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-material like acrylonitrile butadiene styrene, poly-phenylene oxide, polycarbonate etc.

This EOI intends to select a capable agency for taking up the site and build up a dry waste recycling facility.

Objectives of the EOI-

a) To handle, collect and recover the dry waste from the main stream solid waste management system.
b) To reduce the volume of plastic waste disposed in the drainage system of Agartala city.
c) To encourage the use of recyclable products and thereby reduce the environmental impacts

2. SCOPE OF WORK :

Bidder's scope:

a) Overall operation and maintenance of Dry waste recovery centre measuring area 720 sq. meter.
b) Segregation of dry waste into respective forms and storing them in appropriate manner.
c) Installation and commissioning of granulating unit, cutter machine, mixture machine, bailing machine and all other required machineries and their operation and maintenance.
d) The bidder shall set up the plastic waste segregation and sorting unit along with the processing/recycling plant, as per the requirement.
e) Except plastic other dry waste like – Paper, rubber, paper carton, glass bottle, hard plastic made items, iron made utensils etc. shall have to store in segregated manner and these waste are to be sold out to the vendors.
f) The bidder shall maintain the daily records of the waste collected/ received and waste treated as per their respective types.
g) Odour control and other environmental laws will be taken into consideration by the bidder.

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.

AGARTALA MUNICIPAL CORPORATION
MECHNICAL DIVISION
RAMNAGAR, RD NO-09, AGARTALA
Phone -0381-2330010, e-mail: mechdivision.amc@gmail.com

F.412/Mech. Div./AMC/2019/5247-28 Dt.15../03/2020

PRESS NOTICE NO: 48 /EOI/Mech. Div./AMC/2020, Dt.-07/03/2020 (2nd Call)

NOTICE INVITING EXPRESSION OF INTEREST

Agartala Municipal Corporation invites proposal from experienced agencies for "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPERATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX". The EOI is to be submitted in closed covers and addressed to the Executive Engineer, Mechanical Division, Agartala Municipal Corporation, Ramanagar Rd. No.-9, Agartala, on or before 16:00 hrs. on 30/05/2020 through courier/speed post only with application fees Rs. 2000/- (two thousand) and EMD Rs. 10000/- (Ten Thousand) in the form of DD. No tender will be received by hand. EOI may be seenwww.agartalacity.tripura.gov.in

(Er. A. Debnath)
Executive Engineer (Mech)
Agartala Municipal Corporation

Copy to :-

1. Hon'ble Mayor, AMC for kind information.
2. Municipal Commissioner, AMC for kind Information.
3. Assistant Engineer (Mech), AMC for information and n/a.
4. System Analyst, e-Gov, AMC for information and web publication.
5. PRO, AMC for information and newspaper publication.

Executive Engineer (Mech)
Agartala Municipal Corporation

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor.

h) The bidder shall be responsible for taking necessary utility connections i.e. power/electricity, telephone as required at its own cost. However provisions are there for electricity connectivity.
i) Washing unit is available in the centre. Therefore washing of the respective waste may have to be carried out.
a) Bidders are having liberty to collect dry waste from the other waste collecters/ Labadiwalas and/or tie up with reggpickers/ SHG to collect the orphan plastic waste from various places in the city at his own responsibility and transportation.
b) The bidder shall pay utility charges to the concern department for using basic infrastructure facilities like power, water, sewerage, telephone etc.
c) The bidder shall not produce more than 1 % inert out of the total plastic intake in the plant. The inert is to be taken care of the bidder itself.
d) This inert shall have to be transported from time to time to the landfill site at Devendra Chandra Nagar with the AMC vehicles.
e) The bidder shall install a weighing machine at the tipping point.
f) The whole site shall have covered under CCTV surveillance.
g) The bidder shall sell the recycled as well as recovered waste at its own responsibility.
h) Strict Compliance of Plastic Waste Management Rules-2016.

AMC's scope:

a) AMC will hand over a prebuilt roofed structure measuring area 720 sqm. at Barjala adjacent to the Sewerage Treatment Plant protected with boundary wall and comprising RCC flooring, GCI roofing, water and electricity provision.
b) AMC shall transport the dry waste in the project site without any transportation fee.
c) AMC will provide and ensure peaceful atmosphere in the site.
d) AMC shall inspect the site from time to time.

3. COMMERCIAL :

a) AMC shall not extend any financial support to the bidder for installation & commissioning of machineries in the site and operation and maintenance of the machineries.
b) Bidder shall have to sell the entire recycled and recovered item from where it/they may generate revenue for overall capital investment & recurring expenditure relating operation and maintenance of the site.
c) Bidder shall have to pay only for 02 types of products viz. (i) Plastic Waste including bottle, glass (PP, LDPE, HDPE, PET etc.), (ii) Paper (all thickness)/all paper made items including cartons etc. on per Kg basis within the 1st week of every month.
d) The selected bidder shall have to pay Rs. 10000/- (Ten Thousand) every year as a lease amount of the site. Lease amount may be hiked on mutual discussion in between AMC & selected bidder.

4. ELIGIBILITY CRITERIA :

a) Single agency on proprietorship or partnership.
b) Firm must have experience in plastic waste recycling job in the NE region. State based firm(s) which is/are having such own unit shall be given preference.
c) Experience in setting & running recycling plants: Minimum 3 years.

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

d) Should not have been blacklisted or debarred from participating in tenders by any Central / State Government agencies or autonomous bodies or universities/ institutions. (An undertaking to this affect should be furnished).
e) Turnover : Rs. 2 lakh in the last financial year.

5. DOCUMENTS TO BE SUBMITTED :

a) Company Profile
b) PAN Card of the firm
c) GST Registration
d) SSI registration
e) Factories and Boilers License.
f) Approach, methodology and time line schedule.
g) List of Plants set up and on running condition.

6. EVALUATION PROCESS :

Technical:

a) The technical evaluation will be made on the basis of Annexure –A.

Financial:

a) Technically qualified bidders financial bid will only be opened.
b) Financial bid will have to be submitted as per Annexure-B.

7. SUBMISSION DETAILS :

a) The EOI shall remain valid for a period of not less than 180 days from the date of publication. Agartala Municipal Corporation reserves the right to reject any EOI which does not meet the requirement.
b) EOI should be accompanied by a DD of Rs. 2000/- as Application Fee (non-refundable) in favour of Agartala Municipal Corporation, payable at Agartala.
c) RFP should be accompanied by a DD of Rs. 10000/- as EMD (refundable) in favour of Agartala Municipal Corporation, payable at Agartala. For successful it will be kept as security deposit for a period of 06 (six) months from the date of the issue of work order. On completion of 06 (six) months year EMD will be released on submission of Bank Guarantee of same amount.
d) The EOI shall have to be submitted on or before on or before 16:00 hrs. on 30/05/2020 through courier/speed post only. Pre-bid meeting will be held on 20/05/2020 at 1 PM in the office of the undersigned at Durga Chowmuhani, Agartala.

8. GENERAL TERMS AND CONDITIONS :

a) The response to this EOI notice should be full and complete in all respects with the forwarding letter and declaration in Annexure-C. AMC may summarily reject the incomplete or partial responses.
b) An agreement will be executed in between AMC & the selected bidder for initially 3 year years. After completion of 3 year overall performance will be assessed by AMC. If found satisfactory then agreement will be extended for next 3 years with an escalation of 5 % in the rate of per kg as quoted by the bidder in financial bid and thereafter in every 3 years interval same practice will be continued.

AHA ENTERPRISE
Ali Debnath (Sahay)
Proprietor

c) Agreement may be modified or partially modified by the parties on mutual agreement only where there is a scope of extending the length of agreement.

d) The bidder may have to engage its own manpower site at its own liberty and responsibilities. The bidder shall have to follow the rules & regulations of factories and boilers. Necessary certificate shall have to obtain from time to time from the concerned department no run a unit/plant.

e) If any kind of accidents occurs in the site and that lead to injury/death of any person engaged by the agency/bidder, it will be the responsibility of the bidder to extend/provide necessary support to the deceased family/injured as per existing labour rules of Tripura State.

f) The EOI shall have to be downloaded from the website and signed and on each page by the authorized signatory of the bidder.

g) AMC reserves the rights to accept or reject any EOI or all of the EOI s without assigning any reason thereof. The decision Agartala Municipal Corporation will be final in case of dispute.

h) Any firm requiring any clarification may be asked in pre-bid meeting to be held on 20th May, 2020 at 1 PM in the Chamber of EE(Mech) at Mech. Division, Durga Chowmuhani.

i) The bidder shall be responsible for maintain the detailed and accurate inventory register, which will include, inter alia, inward and outward inventory, buying and selling price, floor stock etc.

j) The selected bidder shall furnish details about the time frame for installation and commissioning of the plant as well as tentative operation and maintenance of the site.

9. TERMINATION :

a) Violation of plastic waste management rules-2016.

b) Use of Leased sites for any other purposes than mentioned in the Lease Agreement.

c) Suspension of operation for a continuous period of 1 month (expect. Force Majeure) without written approval of AMC.

d) Failure to discharge any of the obligations as mentioned in the lease agreement at any point of time during the whole lease period.

e) Failure to maintain the site clean and healthy and non- treatment of dry waste including plastic by the bidder.

f) AMC to issue termination notice pursuant to the terms of the Draft Concession Agreement.

g) Selected bidder to hand over the site within 15 days of termination notice.

18/05/2020

(Er. A. Debnath)
Executive Engineer (Mech)
Agartala Municipal Corporation

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
... prietor

Annexure-A

Technical Evaluation Sheet

	EVALUATION CRITERIA	Max. WT	Firm 1 Name of the Firm		Firm 2 Name of the Firm	
			Rating	Score	Rating	Score
1	Experience of handling similar kind of work	200				
2	Experience of Handling similar project in Tripura	100				
3	Turn over	50				
4	Methodology and proposal to run the site and understanding the EOI	50				
	TOTAL	400	[redacted]			
Rating:	Excellent - 90 % to 100% , Very Good – 90 % to 80 % , Good - 80 % to 70% Average -70 % to 60 % Average – 50 to 60% and Poor – below 40 %					
	Evaluation Done by:					
	Evaluation Approved by:	Executive Engineer (Mech)		Signature		

Technical Qualification Mark : 250

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

Annexure-B: Financial Format

Rate to be quoted as follows-

Sl. No	Type of Waste for which payment is to be made to AMC	Rate/KG inclusive of GST.
01	All Plastic Waste including bottle, glass (PP, LDPE, HDPE, PET etc.)	??
02	Paper (all thickness)/all paper made items including cartons etc.	??

M/S. SAHA ENTERPRISE
Dipali Debnath (Saha)
Proprietor

Annexure-C : Covering Letter

To,

The Municipal Commissioner
Agartala Municipal Corporation (AMC)
City Centre-Agartala
Tripura

Subject: "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX"

EOI Ref. No. : PRESS NOTICE NO : 48/EOI/Mech. Div./AMC/2020, Dt.-07/03/2020

Sir,

Having examined the EOI document, I/We, the undersigned, offer the proposal and undertake that the information submitted in the EOI proposal is correct to the best of my/our knowledge. I/We agree to the terms and conditions mentioned in the EOI document and would like to go for "OPERATION & MAINTENANCE OF DRY WASTE RECOVERY CENTRE AND INSTALLATION, COMMISSIOING OF PLASTIC GRANULATING UNIT WITH OTHER ALLIED EQUIPMENTS AND THEIR OPEREATION & MAINTENANCE AT BARJALA IN THE SEWERAGE TREATMENT PLANT COMPLEX" complying all the existing rules & regulation of Plastic Waste Management.

Yours faithfully,

(Signature)

Contact Details:

1. Name and Address of the
Company Name:
Address:
Telephone

>>>

AGARTALA MUNICIPAL CORPORATION
MECHANICAL DIVISION, RAMNAGAR, RD NO-09, AGARTALA
Phone -0381-2330010, e-mail: mechdivision.amc@gmail.com

F.601/Mech. Div./AMC/2022/ 11 – 17 Dt. 01/04/2022

To,
Mandy Enterprise
(Lead Firm of the Consortium comprising of MS Mandy Enterprises,
Earth Recyclers Pvt. Ltd. and URBO Waste Management Pvt. Ltd.)
W-8,1st Floor, West Patel Nagar
New Delhi-110008

Sub: Award of work of Item No. 1 of BOQ –"Processing of fresh waste transported by AMC daily including operation and maintenance of all allied infrastructures in the site with compliance of Solid Waste Management Rules -2016" of the e-tender ID-2021_SAMC_17513_1, 06/04/2021 published e-tender portal by vide Press Notice Inviting No. 69/RFP/Mech.Div/AMC/2021 Dated 06.04.2021 in name of "Operation & Maintenance of Devendra Chandra Nagar Waste Processing site and appropriate Treatment of Legacy Waste presently exists in the site"

Sir,

a) With reference to the above subject and PNIT, the authority of Agartala Municipal Corporation has been pleased to award you the work of Item No. 1 of BOQ "Processing of fresh waste transported by AMC daily including operation and maintenance of all allied infrastructures in the site with compliance of Solid Waste Management Rules -2016" of the e-tender ID- 2021_SAMC_17513_1, 06/04/2021 published e-tender portal by vide Press Notice Inviting No. 69/RFP/Mech.Div/AMC/2021 Dated 06.04.2021 in name of "Operation & Maintenance of Devendra Chandra Nagar Waste Processing site and appropriate Treatment of Legacy Waste presently exists in the site as per terms and condition of the agreement executed in between Agartala Municipal Corporation and Mandy Enterprises vide Agreement Certificate ref. no IN-TR132748000421536U, Dt. 16th March, 2022 signed on 30th day of March, 2022.

b) Scope of the work is as per the details mentioned in the Contract Agreement. The whole activities will be governed by the aforesaid contract agreement.

c) You are requested to start full-fledged operation of compost plant with all other allied infrastructure within 90 (ninety) days from the date of the issue of this work order to process the mixed solid waste to be transported at DC Nagar.

d) The overall period of O & M is 30 years. The initial year of the contract is for 10 years. On successful completion of the initial contract period further extension may be considered for 01 (next 10 years) term of same duration and may be continued in the same fashion for the next term also.

e) Contract Value is Rs. 945/-(Nine Hundred Forty Five) per MT of mixed solid waste to be transported by Agartala Muncipal Corporation. This amount is inclusive of GST and all others taxes and duties. Payment will be made as per the mechanism mentioned in the Article-IX of the contract agreement. There will be escalation of Tipping Fee @ Rs. 945/- per MT of mixed solid waste @ 10% after five years interval.

f) Contract agreement in Annexure –A is the integral part of this work order. This order is hereby issued to start and carry out the work as per Articles laid down in the agreement.

(C. Chakraborty)
Executive Engineer
Mechanical Division
Agartala Municipal Corporation

Copy to:-

1. P.S to Hon'ble Mayor, AMC for kind information.
2. Dy. Mayor, AMC for kind information.
3. The Municipal Commissioner, AMC for kind information.
4. The Dy. MC, AMC for kind information.
5. DDO, AMC for kind information.
6. Accounts Section (GL) for information.

Executive Engineer
Mechanical Division
Agartala Municipal Corporation

INDIA NON JUDICIAL

Government of Tripura

e-Stamp

सत्यमेव जयते

Certificate No.	:	IN-TR13748000421536U
Certificate Issued Date	:	16-Mar-2022 01:05 PM
Account Reference	:	SHCIL (FI)/ trshcil01/ SRO AGARTALA/ TR-WTR
Unique Doc. Reference	:	SUBIN-TRTRSHCIL01264580847673530
Purchased by	:	AGARTALA MUNICIPAL CORPORATION
Description of Document	:	Article IA-5(2) Agreement including a higher Agreement
Property Description	:	NA
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	AGARTALA MUNICIPAL CORPORATION
Second Party	:	MANDY ENTERPRISES
Stamp Duty Paid By	:	AGARTALA MUNICIPAL CORPORATION
Stamp Duty Amount(Rs.)	:	200 (Two Hundred only)

Please write or type below this line

THIS AGREEMENT (THE "CONTRCAT AGREEMENT"), IS EXECUTED AT MECHANICAL DIVISION, AGARTALA MUNICIPAL CORPORATION, RAMNAGAR RD NO-9, AGARTALA ON ..30.M... DAY OF ..MARCH...2022.

In Between

Agartala Municipal Corporation having its Head Office at City Centre, 2nd Floor, Agartala hereinafter referred to as "AMC" which expression shall, unless repugnant to the meaning or context thereof, be deemed to mean and include its successors, permitted assigns) as party of the **First Part (1st Part)**

AND

M/s Mandy Enterprises, A Proprietorship firm having its registered office at W-8,1st Floor, West Patel Nagar, New Delhi-110008 as **Second Part (2nd Part)** and Lead bidder of the consortium comprising of MS Mandy Enterprises, Earth Recyclers Pvt. Ltd. and URBO Waste Management Pvt. Ltd.

For the work : PROCESSING OF FRESH WASTE TRANSPORTED BY AMC DAILY INCLUDING OPERATION AND MAINTENANCE OF ALL ALLIED INFRASTRUCTURES AT DEVENDRA CHANDRA NAGAR IN COMPLIANCE WITH SOLID WASTE MANAGEMENT RULES -2016 & GUIDELINES FRAMED BY HON'BLE NGT

For MANDY ENTERPRISES

0000121958

30/3/2022

(E. Chakraborty)

Executive Engineer & ADO
Agartala Municipal Corporation

30/03/2022

Authorised Signatory

Statutory Alert:
1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

CONTRCAT AGREEMENT IN BETWEEN AGARTALA MUNICIPAL CORPORATION AND MANDY ENTERPRISES FOR OPERATION AND MAINTENANCE OF DEVENDRA CHANDRA NAGAR WASTE PROCESING SITE

ARTICLE –I

A. Background

Agartala Municipal Corporation has invited an e-tender vide Press Notice Inviting No. 69/RFP/Mech.Div/AMC/2021 Dated 06.04.2021 for "Operation & Maintenance of Devendra Chandra Nagar Waste Processing site and appropriate Treatment of Legacy Waste presently exists in the site" vide e-tender ID- 2021_SAMC_17513_1, 06/04/2021 M/s Mandy Enterprises has become responsive in the aforesaid tender and also agreed to take up the work of Item No. 1 of BOQ –"Processing of fresh waste transported by AMC daily including operation and maintenance of all allied infrastructures in the site with compliance of Solid Waste Management Rules -2016" sent through e-mail to mechdivision.amc@gmail.com on 5th Feb.2022 (6:51 PM) in response to the letter of intent issued by AMC vide Ref. no. F.458/Mech. Div./AMC/2019/Part-I (Shadow)/7226-31, Dt. 04/02/2022.

Now both the parties on mutual covenants an understandings herein shared between the parties: the parties hereby agree as follows:

B. Scope of the Arrangement

a) Mandy Enterprises agrees that the scope of the services shall be principally to Operate & Maintain the Devendra Chandra Nagar Waste Processing Site of AMC and process the incoming fresh waste.

b) This Agreement confirms and establishes that the scope of the arrangement between the Parties shall be governed by the conditions stipulated in this agreement and the RFP published as the e-tender ID -2021_SAMC_17513_1, 06/04/2021, Vide Press Notice No. 69/RFP/Mech. Div/AMC/2021 Dated 06.04.2021 and related addendum and corrigendum issued from time to time in respect with the said e-tender and as per the rate/amount quoted by Mandy Enterprises in the Price Bid of the tender and approved by AMCs authority.

(Er. C Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES
Authorised Signatory

ARTICLE –II

C. SCOPE OF WORK AS OBLIGATION OF 2ND PART

a) Mechanical Compost Plant: Operation and maintenance of the mechanical compost plant as per Solid Waste Management Rules. 2016 and conversion of all bio degradable waste into compost by windrow method. It shall be the responsibility of Mandy Enterprise to clean and sweep entire area of plant. The waste will be transported to the site in mixed mode by AMC except C & D waste. The percentage of bio degradable waste is very high along with garden waste.

b) Sanitary Landfill: Space is available for land filling of the inert comes out after segregation in the compost plant. While land filling the inert guidelines as mentioned in Solid Waste Management Rules. 2016 and all technical specifications as per CPHEEO 2016 SWM Manual Published by Ministry of Environment. Forests and Climate Change (MOEF&CC) are to be followed. In order to prevent ground water contamination there should be proper arrangement as per norms as well as daily soil cover at the top of the inert dumped in the land filling as specified in the Schedule I of Solid Waste Management Rules. 2016.

c) Weigh Bridge: The weigh bridge shall have to be used for recording of waste being transported to the site. The weighbridge shall have the connectivity with a computer application for recording the measurement with vehicle registration or chassis no. This weigh bridge must be used to quantify the waste to be transported by AMC.

d) Plastic Granulating Unit: The plastic waste transported in the site shall be properly segregated and scientifically disposed off leaving no residue. The granulating unit may be used for granulation of all recyclable and non-recyclables plastic waste. The agency has liberty to install additional machineries for compacting or palleting unit in the site for plastic waste management.

e) CCTV Surveillance System: The site should have ICT enabled infrastructure for surveillance. The existing and installed video cameras shall remain in the site and daily's activities will be monitored by AMC wither from offline data or by online streaming.

For MANDY ENTERPRISES

Authorised Signatory

(Er. U. Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal C

f) ICT based Infrastructure: An ICT based Infrastructure must be set up for documentation of all activities.

g) Laboratory: A lab is to be set up with all necessary instruments so that various inspection and checks are to be done periodically as per norms. Other than this the agency shall monitor work zone air quality at processing site and ambient air quality monitoring within its facility premises from authorized laboratories/agencies on monthly basis. The report shall have to be submitted to AMC as and when required.

(Sri. S. Chakraborty)
S.E. (Mech) & E.E.C.
Agartala Municipal Corporation.

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE –III

D. LABOUR MANAGEMENT

a) Mandy Enterprises shall comply with all the provisions of the laws regarding deployment of labour under the contract; It shall be the liability and responsibility of the 2nd Part to implement the provisions of these acts. The Bidder shall not employ in connection with the work any person who has not completed 18 years of age.

b) Mandy Enterprises shall keep all records desired under the said labour laws and submit periodical returns to the respective statutory authorities.

c) Mandy Enterprises shall pay their worker - supervisor, labourer, drivers etc as per the minimum wages in force in the state Tripura and amended from time to time.

d) Mandy Enterprises shall be responsible for and shall pay the expenses of providing medical help to any workers who may suffer a bodily injury because of an accident.

e) Mandy Enterprises shall provide necessary personal safety equipment and first-aid box for the use of persons employed on the site and shall maintain the same in condition suitable for immediate use at any time.

f) The workers shall be required to use the safety equipment so provided by Mandy Enterprises. It will also take adequate steps to ensure the proper use of equipment by those concerned.

g) All staff/ employees/ work force engaged by Mandy Enterprises will be entirely his responsibility / liability and the same will in no way devolve on the AMC.

(Er. C Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE –IV

E. GENERAL OBLIGATION OF 2ND PART

a) Mandy Enterprises will be completely responsible for providing security arrangements to guard the materials and machineries during O&M period. Any loss to property / equipment/ material during this period due to theft/ any other unlawful activity/ force majeure event will be borne by Mandy Enterprises only, and under no circumstances will AMC be liable.

b) Mandy Enterprises will remain responsible for safety of adjacent structures, public or private, and their users against loss or damage directly / indirectly caused due to the said construction and will have to safeguard and arrange for adequate protective measures. In case of any loss or damage, Mandy Enterprises will be liable to pay necessary compensation as per law.

c) Mandy Enterprises will depute adequate technical personnel with sound technical knowledge during the contract period for smooth functioning of the site.

d) Mandy Enterprises shall use a combination of mechanical processes technologies/ in such fashion adding additional equipment and machineries at its own cost and labour and risk which would maximize waste treatment and ensure zero land filling. The rejects (if any) shall be disposed of by Mandy Enterprises for which no separate payment shall be made. At least 95 % of the mixed waste is reduced on account of segregation and processing of Waste and a maximum of 5% waste is left as residue for Disposal.

e) The processing of the entire waste transported needs to be undertaken by Mandy Enterprises during the entire work tenure with the help of its own staff and manpower at it's own cost.

f) Mandy Enterprises needs to receive the waste at the receipt point, during each day of the term. The cost of transportation and delivery till the receipt point shall be borne by AMC. Transportation will be done by AMC up to the collection point inside the plant.

g) There will be no assured quantity of waste to be transported by AMC to the site.

(Er. C. Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal Corporation.

For MANDY ENTERPRISES

Authorised Signatory

h) 2nd Part shall weigh the Solid Waste in the weigh bridge prior to disposal of the same as set out in the O&M Requirements.

i) 2nd Part also undertakes not to accept solid waste or any other waste which is supplied by any person/ULB/agency not authorized by 1st Part.

j) All utility facilities including electricity, water are to be taken up in the name of the agency. If there is any existing facilities with regard to these then bill is to be paid by the agency directly to the service provider.

k) Mandy Enterprises at his own cost and risk shall install and commission additional machineries like shredder, segregator and grab bucket in the windrow floor etc. for improvement of the waste processing facility in the site. Before installing such machineries a written approval is to be taken from AMC. If the existing machineries need any kind of repairing then it will have to be done by the agency's own cost and labour only.

l) Proper fire fighting arrangements needs to be arranged by the bidder at its own cost. The fire fighting arrangements should be compliant with the Fire and Emergency Services Department, Govt. of Tripura.

m) Any electricity expenses for operation and maintenance of the plant including but not limited to cost of new meter, security deposit and cost of electricity etc. needs to be borne by the bidder and deposited directly to Tripura State Electricity Corporation Limited (TSECL).

n) 2nd Part shall ensure optimum utilization of the site and shall not use the same for any purpose unconnected or which is not incidental to the project facilities.

F. MISCELLENIOUS OBLIGATION OF 2ND PART

(a) investigate, study, design, construct/ renovate, operate and maintain the facilities in accordance with the provisions hereof;

(b) endeavour to sell or otherwise dispose off, without land filling, all recyclables in a manner which is not detrimental to the environment;

(c) endeavour to improve the ancillary conditions and infrastructure related to the facilities

(d) procure and maintain in full force and effect, as necessary, appropriate proprietary rights, licenses, agreements and permissions for materials, methods, processes and systems used in or incorporated into the Project;

(Er. S. Chakraborty)
S.E. (Admn) & D.D.C.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

(e) make efforts to maintain harmony and good industrial relations among the personnel employed in connection with the performance of its obligations under this Agreement and shall be solely responsible for compliance with all labour laws and solely liable for all possible claims and employment related liabilities of its staff employed in relation with the Project and hereby indemnifies 1st Part against any claims, damages, expenses or losses in this regard and that in no case and shall for no purpose shall 1st Part be treated as employer in this regard;

(f) make its own arrangements for construction materials and observe and fulfil the environmental and other requirements under the Applicable Law and Applicable Permits;

(g) be responsible for all the health, security, environment and safety aspects of the Project at all times during the Concession Period.

(h) upon receipt of a request thereof, afford access to the Project Facilities to the authorized representatives of AMC for the purpose of ascertaining compliance with the terms, covenants and conditions of this Agreement.

(i) pay all Taxes, duties and outgoings, including utility charges relating to the Project Facilities.

(Er. C Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE –V

G. OPERATIONAL RECORDS AND OPERATIONAL CONTROLS

a) 2nd Part is responsible for operation and maintenance of all the facilities available in the site. Compost Plant and all its relevant equipment, weighbridge, earth movers, needs to be maintained by the successful bidder. Cost of spare parts, service charge need to be borne by Mandy Enterprises only. Change of damaged spare parts and maintenance has to be done by Mandy Enterprises for the entire tenure of the work. AMC will not pay any money for maintenance of the vehicles/ machines/earthmovers or any other equipment which are given to Mandy Enterprises for O & M.

b) 2nd Part shall procure, supply and install and use and maintain weighbridge (with CCTV Camera and image capture) at the site and keep perfect record of the weight of the waste handled and image of the AMCs vehicle carrying the waste. The weighbridge should have a valid certificate from the Weights and Measure Department Govt. of Tripura and the certificate should be checked and renewed annually. The financial offer shall be limited to be done on the basis of input (per MT) of waste transported by AMC. Payment will be done based on input of waste. Input waste quantity here refers to the mixed waste supplied by AMC. The weight shall be taken in front of AMC officials who are appointed in the site from AMCs end. The weighbridge shall have the connectivity with a computer application for recording the measurement with vehicle registration or chassis no. This weigh bridge must be used to quantify the waste to be transported by AMC. Computer application shall transmit the data in real time to AMC Server with facility of storage of Data for 1 year.

c) 2nd Part shall keep all the statutory documents and registers duly recorded for inspection of AMC in every 3 months interval.

d) The plant will be operational 365 days in a year and it is to be ensured by 2nd Part without any failure.2nd Part should have adequate manpower for un-interrupted operation and maintenance.

e) Mandy Enterprise shall keep following operational records-

1. Attendance Cards/ Register of the manpower deployed
2. Log Book of vehicles and machineries

For MANDY ENTERPRISES

Authorised Signatory

(S. C. Chakraborty)

3. Register of issue of the disinfectant liquid.
4. Register of Stock of implements, and other materials and their issue.
5. Register for issue of Uniforms and protective gears defined in the specifications.
6. Performance Evaluation Record in separate form for each zone.

f) A computerized system of keeping records of operations & maintenance shall be established and maintained by Mandy Enterprises to keep information on all the aspects for sustainability of the project.

g) Each deployed on this work shall be provided the following facilities.

Uniform – Pant, shirt / apron, cap.

The name of the person and level shall be either knitted on pocket of the apron or name embossed on plastic badge.

A set of Hand Gloves, Mask and safety shoes will be given to all employees up to supervisors.

A set of gum boots and rain wear shall be provided.

Mandy enterprise will have liberty to engage private uniformed security personnel for guarding the place round the clock.

h) A control room shall be established by 2nd Part quipped with the land line having voice recording facility.

i) 2nd Part may design their own operations management and operations control system. But it should be communicated to AMC for approval before commencing the work.

j) A site Manager shall be appointed by Mandy Enterprises is capable of understanding work plan, organizing the work accordingly, and capable of directing, disciplining and controlling work force shall be at the site. Site Manager shall keep close liaison with AMCs designated officer and other staff.

k) 2nd Part shall schedule the operation hours of the plant by taking into account seasonal variations as mentioned above.

l) 2nd Part shall take into account daily's variation of waste quantity coming to the plant. Variations may occur due to monsoon, festivals.

m) The 2nd Part may adopt such processes and methods as it considers necessary or expedient for Processing of Municipal Solid Waste and Land filling at the Project Facilities, subject to meeting the Construction Requirements and O&M Requirements.

n) If any breakdown occurs in the compost plant machineries, the agency shall take immediate measures to make the machineries functional within 7 days.

(Ft. L. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPR...
Authorised Signator

During this breakdown period waste will be transported from AMC without any hindrance from the agency site. If agency fails to make the plant operational within 7 days then from the 8th day AMC will impose @ Rs. 10000/- penalty per day. No functioning of the site and plants for maximum 20 days it will be considered as failure of discharge of obligation of the agency and it will lead to termination of the work due to agency's failure.

o) Mandy Enterprises shall take all reasonable steps to protect the environment on and off the Site and to avoid damage or nuisance to persons or to property of the public or others resulting from pollution, noise or other causes arising as a consequence of his methods of operation. During continuance of the contract, Mandy Enterprises hall abide at all times by all existing enactments on environmental protection and rules made there under, regulations, notifications and byelaws of the State or Central Government, or local authorities and any other law, bye-law, regulations that may be passed or notification that may be issued in future by the State or Central Government or the local authority. Govt. of Tripura etc.

For MANDY ENTERPRISES

Authorised Signatory

(Er. L. Chakraborty)
E.E. (Mech) & D.H.O.
Agartala Municipal Corporation

ARTICLE –VI

H.INSURANCE

a) 2nd Part will be responsible for taking adequate safety measures and should take adequate insurance including third party coverage during the development period. Such insurance should clearly cover the risk against injury and the risks of theft, fire, riot, sabotage and unrest.

b) 2nd Part will, during the entire work period, at its sole cost and expense, obtain and maintain insurance in full force and effect, adequate standard forms of insurance that are mandatorily to be maintained as per the applicable laws.

I. INSPECTION-PERFORMANCE MEASUREMENT –EVALUATION

a) AMC will have the right to check the output processed. In Case of any discrepancies, AMC will have the right to impose necessary penalty take necessary action on the bidder. The action decided by AMC will be final in this regard.

b) A system of performance evaluation of the work done, feedback of the results, analysis of deviations as compared to plan and initiation and completion of corrective action to be taken by Mandy Enterprise in timely manner as directed by AMC. In order to set right the defects noticed during inspection, an opportunity will be given to rectify the same and to improve the points to reach 100%.

c) AMC may deploy an Independent Auditor for the performance evaluation of work done.

(Fr. U. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE –VII

J.STATUTORY LAWS, RULES AND RULES AND REGULATIONS APPLICABLE

Mandy Enterprise should adhere to the following laws, rules, regulations and all Government of India (G.O.I.) Rules , Regulations and Directives present, amended, updated and added during the work period applicable to the Project / Work of the components covered-

- The SWM Rules 2016 of MoEF, GOI.
- Recommendations of hon'ble NGT.
- Rules under Environmental, Health and Safely Aspects.
- Other Environmental Pollution Control laws, rules and directives
- Environmental Emission laws
- Motor vehicle Act and Vehicles Emission Control
- Labour Laws –Minimum wages, Contract Labour Abolition and Regulation
- Good Industry Practice
- Any other norms/regulations prescribed by AMC.

K. TENURE OF THE CONTRACT

The overall period of O & M is 30 years. The initial year of the contract is for 10 years. On successful completion of the initial contract period further extension may be considered for 01 (next 10 years) term of same duration and may be continued in the same fashion for the next term also.

L. PROJECT SITE - INITIATION OF THE JOB ASSIGNED AS PER THE AGREEMENT

a) 1st Part AMC shall, within 15 days from the Date of signing of the contract agreement handover the site. Peaceful physical possession of the site free from encumbrance, for the purpose of implementing the work as assigned as responsibility of 2nd Part –Mandy Enterprises.

b) Upon the site being handed the 2ND Part- Mandy Enterprises shall have the right to enter upon, occupy and use the same and to make at its own costs, charges and expenses such investigation, development, improvements& servicing and maintenance of machineries, installation and fixing of required new machineries at its own cost and risk in the site at Devendra

(A. C. Chakraborty)
E.E. (Mech) A.M.C.

For MANDY ENTERPRISES

Authorised Signatory

Chandra Nagar as may be necessary or appropriate to carry out its activities in accordance with the provisions of this Agreement.

c) On taking over the site 2nd Part Mandy Enterprises shall start functioning the compost plant and all its allied infrastructure and landfill at Devendra Chandra Nagar within 3 months from the date of the signing of this agreement.

M. PROJECT SITE –RIGHTS, TITLE AND USE OF THE SITE

(a) 2nd Part shall have the right to the use of the site –Devendra Chandra Nagar in accordance with the provisions of this Agreement and for this purpose.

(b) The site shall be and continue to be the property of 1st Part.

(c) The 2nd Part shall not part with or create any Encumbrance on the whole or any part of the Project Facilities, including the Site save and except as set forth and permitted under this Agreement.

(d) The 2nd Part shall not, without the prior written approval of AMC, use the facilities at the site for any other purpose.

(e) The 2nd Part shall allow access to and use of the site for laying / installing / maintaining telegraph lines, electric lines or for such other public purposes as AMC may specify.

N. PEACEFUL POSSESSION

AMC hereby warrants that:

(a) The Site together with the necessary right of way/way-leaves

(i) has been acquired through the due process of law.

(ii) belongs to, or has been leased to AMC and is vested in AMC.

and that AMC has full powers to hold, dispose of and deal with the same consistent, inter alia, with the provisions of this Agreement and that the 2nd Part shall, in respect of the Site, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/resettlement of any Persons affected thereby.

(b) The 2nd Part shall, subject to complying with the terms and conditions of this Agreement, remain in peaceful possession and enjoyment of the whole Site during the Active Operations Period, and In the event the 2nd Part- Mandy enterprises obstructed by any Person claiming any right, title or interest in or over the Site or any part thereof or in the event of

(Er. L Chatraborty)
E.E. (Mech) & D.D.O.

For MANDY ENTERPRISES

Authorised Signatory

any enforcement action including any attachment, distraint, appointment of receiver or liquidator being initiated by any Person claiming to have any interest in/charge on the Site or any part thereof, 1st Part-AMC shall, if called upon by the 2nd Part, defend such claims and proceedings and also keep the 2nd Part indemnified against any consequential loss or damages which the 2nd part may suffer, on account of any such right, title, interest or charge.

O. APPLICABLE PERMITS

a) The 2nd Part shall obtain and maintain the Applicable Permits in such sequence as is consistent with the requirements of the Project. The 2nd Part shall be responsible and shall be in compliance with the terms and conditions subject to which Applicable Permits have been issued.

b) AMC may facilitate all forms of support to Mandy Enterprises for obtaining certification/ statutory clearances required for accessing water, electricity and other utility services.

c) All necessary clearances during the O&M period need to be taken by Mandy Enterprises at own cost.

d) Any work regarding electricity, water, drainage, sewerage and any other utility services required for successful operation and maintenance of the plant needs to be undertaken by Mandy Enterprises at his own cost. All necessary clearance needs to be taken by the successful bidder.

(Er. L. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE-VIII

P. PERFORMANCE SECURITY

(a) 2nd Part shall, for due and punctual performance of its obligations hereunder relating to the job assigned in accordance to this agreement, deliver to AMC, simultaneously with the execution of this Agreement, a bank guarantee from a scheduled bank acceptable to AMC, in the form as set out in Article-VI, ("Performance Security") for a sum of Rs. 25, 00, 000/- (Rupees Twenty Five lakhs Only).

(b) The Performance Security shall be kept valid for a period of 10 years from2022 to 2032 during the whole agreement period

Q. ENVIRONMENTAL COMPLIANCE

2nd Part shall, at all times, ensure that all aspects of the site and processes employed in the construction, operation and maintenance thereof shall conform with the laws pertaining to environment, health and safety aspects including rules such as SWM Rules, policies and guidelines related thereto. The 2nd Part shall obtain and maintain from time to time all necessary clearances from the TSPCB –Tripura State Pollution Control Board or any other similarly empowered Government Agency and for this purpose shall carry out the necessary environmental impact assessment studies and implement appropriate environment management plans in respect of the of the facilities available in the site.

R. SALE/DISTRIBUTION OF COMPOST, RDF AND OTHER RECYCLABLES

a) 2ND Part shall be free to sell or otherwise dispose of the recyclables, compost or organic manure, energy (power) and/ or other material recovered after Processing the Municipal Solid Waste, at the Project Facilities at such price and to such Persons and using such marketing and selling arrangements and strategies as it may deem appropriate subject to meeting the O&M Requirements.

a) 2nd Part shall not store the processed waste or stock of derived products at the site for a period exceeding 6 months from the date of production

(Er. L. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

and not beyond a period of 3 months from the date of expiry or Termination of Contract.

b) All by products should be stored in that designated area only. AMC will not provide separate area for storage of by Products.

5. AMC'S OBLIGATIONS

a) AMC will provide the entire available infrastructure along with land filling site to Mandy Enterprises for the operation and maintenance of the site. The ownership of the land along with all infrastructures installed by AMC at its own cost will remain with AMCs ownership throughout the contract agreement tenure. There will be no lease of land to Mandy Enterprises. It is not permitted to raise money mortgaging the land. Mandy Enterprises can use the land for the purpose of this work only till contract period or termination of contract whichever is earlier.

b) AMC shall provide waste in mixed mode (except C & D waste) to the Agency for processing if the waste and the cost of transportation of waste to the site will be borne by AMC.

c) AMC shall pay tipping fees to the agency for the total quantity of MIXED waste transported to the site on monthly basis.

d) AMC shall declare and maintain, or cause to declare and maintain, a no-development zone or buffer zone around the Processing and Land Fill Site in accordance with Applicable Laws.

e) AMC shall not endeavour to assist the 2nd Part in obtaining finances from the financial institutions for the Project.

(Er. L. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE IX

T. FINANCIAL TERMS

(a) Subject to the provisions of this agreement and in consideration of the 2nd Part accepting and undertaking to perform and discharge its obligations in accordance with the terms, conditions and covenants set forth in this agreement1wt Part-AMC agrees and undertakes to pay to 2nd Part – Mandy Enterprises the Tipping Fee @ Rs. 945/- per MT of mixed solid waste to be transported by 1st Part at the site. This rate is inclusive of GST and all other taxes & duties in force at present and which may be in force during the duration of this contract agreement.

(b) There will be escalation of Tipping Fee @ Rs. 945/- per MT of mixed solid waste @ 10% after five years interval.

U. MECHANISM OF PAYMENT

a) Mandy Enterprises shall, on the 7th day of every Month or in case the 7th day of a Month is a holiday then on the following working day of such Month, submit to 1st Part-AMC a statement ("Tipping Fee Statement") providing the following details, in the manner as set out in the O&M Requirements:

(i) Total quantity of waste transported by AMC each day supported with MIS generated by the software package of the computerized weight bridge.

(ii) Amounts payable to AMC by the 2nd Part in accordance with this Agreement;

(iii) Total Quantity of Waste Collected in the previous month and the status of the processing and this must be certified by the joint committee formed by the 1st part-AMC.

(iv) Aggregate quantity of waste put for land filling in the previous month.

(Er. L Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES
Authorised Signatory

(v) Quantity of Permissible Landfill Waste on each day of the previous Month.

(vi) Amount of Tipping Fee paid in the previous month. All payments from 1st Part to the 2nd Part shall be made by RTGS.

All payments to AMC by 2nd Part shall be made by way of RTGS to the respective account as intimated by AMC in written to the 2nd Part.

b) Tipping Fee Statement will be evaluated by AMC within 14 working days from the date of receipt. If any discrepancy or changes/modifications required will be communicated to the 2nd Part by AMC within this time frame.

c) Upon receipt of the tipping fee statement without any discrepancy identified then within 30 days from the date of receipt AMC shall make the payment to 2nd Part. In case of discrepancy found then on receipt of the corrected and modified by AMC payment will be made within 30 from the date of the receipt of the corrected/modified statement.

d) If work is not found satisfactory during joint inspection by the committee formed by AMC comprising one representative of the 2nd Part, DDO-AMC, Executive Engineer Div-II-AMC, Engineer (Mech)-AMC, A.E (Mech)-AMC and J.E (Mech)-AMC and one representative from TSPCB (Tripura State Pollution Control Board) on checks the corrective measures as suggested by the committee are to be addressed within the time frame set by the committee and communicated the same from AMCs end to 2nd Part in written. The communication of the committee may be changed by AMC giving 01 week notice to 2nd part provided that in case the corrective measures as communicated by the are not implemented within 30 days of it being conveyed to the 2nd Part all tipping fee payment will held up till the corrective measures are implemented.

For MANDY ENTERPRISES

Authorised Signatory

(Er. U Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation.

ARTICLE-X

V. FORCE MAJURE

In the event of any unforeseen event directly interfering with the operation of contract arising during the currency of this Agreement; such as war, insurrection, restreint imposed by the Government, act of legislature or other authority, explosion, accident, strike, riot, lock out, act of public enemy, acts of God, sabotage etc., the2nd Part shall, within a week from the commencement thereof notify the same in writing to the AMC with reasonable evidence thereof. In such event of force Majeure, if mutually agreed by both Parties, the tenure of this Agreement may be further extended for the period of Force Majeure.

(Er. C Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE-XI

W. EVENTS OF DEFAULT AND TERMINATION

Event of Default shall mean either Mandy Enterprises Event of Default or AMC Event of Default or both as the context may admit or require.

(a) 2nd Part's Event of Default

1) AMC at any time may terminate the contract by giving written notice to the Mandy Enterprises if Mandy Enterprises becomes bankrupt or otherwise insolvent provided that such termination will not prejudice or affect any right of action or remedy which has accrued or will accrue thereafter to AMC.

2) If the Mandy Enterprises creates events of default of any of the terms and conditions governing the contract or any clause of the contract and if it is proved that it is being done intentionally and deliberately violating the provisions of the this agreement by Mandy Enterprises

3) AMC requires that Mandy Enterprises under this contract agreement observe the highest standards of ethics during the operation and maintenance of the site including all allied facilities available in the site.

4) If the bidder indulges in Corrupt or Fraudulent Practices, it gets disqualified and AMC may at any point of time terminate the contract by giving written notice to the Bidder, even after the work is started, provided that such termination will not prejudice or affect any right of action or remedy which has accrued or will accrue thereafter to the AMC.

5) In case of failure to clarify or improve the work to the utmost satisfaction of AMC, letter of termination will be sent to the Mandy Enterprises.

6) If the order /contract is cancelled / terminated after commencing the work, on account of the reasons and / or failure of the Mandy Enterprises to perform up to the standard the 2nd part shall-

- Hand over the entire infrastructure to AMC without any compensation.
- AMC may/shall assign the entire work and its set up to any other company or individual for operations and in such cases the 2nd Part shall immediately vacate all its moveable asset and before vacating the site 2nd part shall inform to AMC in writing within 24 hours on receiving the termination notice/letter.

For MANDY ENTERPRISES

Authorised Signatory

(Er. L. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

7) Any of the following events shall constitute an Event of Default by the 2nd Part ("2nd Part Event of Default") unless such event has occurred as a result of one or more reasons set out in this agreement:

(i) The 2nd Part has failed to initiate its activities within stipulated period as mentioned in the contract agreement.

(ii) At any time during the contract period, 2nd part fails to adhere to the O&M Requirements and has failed to remedy within 20 days period or as per the Notice of AMC;

(iii) The 2nd Part is in Breach of any of its obligations under this Agreement and the same has not been remedied for more than 30 days;

(iv) Any representation made or warranty given by the 2nd Part under this Agreement is found to be false or misleading;

(v) 2nd Part has abandoned the facilities;

(vi) 2nd part has unlawfully repudiated this Agreement or has otherwise expressed an intention not to be bound by this Agreement;

(vii) The 2nd Part has suffered an attachment levied on any of its assets which has caused or is likely to cause a Material Adverse Effect on the Project and such attachment has continued for a period exceeding 90 days.

(b) AMCs Event of Default

1) Mandy Enterprise may request for termination of the contract if desired on default on the part of AMC; such as nonpayment of bills for the minimum 6 (six) months period or and it does not get resolved by AMC, by giving written communication after such months of non-payment to AMC.

2) In case of termination /cancellation of the contract after commencing the work when AMC asks to do so on account of AMC's inability to continue, all the infrastructure, vehicles, equipment etc. brought by the 2nd Part may be taken over by the AMC; if requested by the 2nd part; at the mutually agreed rates.

(Fr. C. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

3) Any of the following events shall constitute an event of default by AMC ("AMC Event of Default"), when not caused by the 2nd Part's Event of Default or Force Majeure Event:

i. AMC has failed to make any payments due to the 2nd Part and more than 6 months period.

ii. AMC is in Material Breach of any of its obligations under this Agreement and has failed to cure such breach within 90 (ninety) days of receipt of notice thereof issued by the 2nd Part.

iii. AMC has unlawfully repudiated this Agreement or otherwise expressed its intention not to be bound by this Agreement.

iv. AMC has unreasonably withheld or delayed grant of any approval or permission which the 2nd Part is obliged to seek under this Agreement, and thereby caused or likely to cause Material Adverse Effect.

v. Any representation made or warranties given by the AMC under this Agreement has been found to be false or misleading.

X. TERMINATION DUE TO EVENT OF DEFAULT

(a) *Termination for 2nd Part Event of Default*

(i) Without prejudice to any other right or remedy which AMC may have in respect thereof under this Agreement, upon the occurrence of a Mandy Enterprises Event of Default, AMC shall, subject to the provisions of the Agreement, be entitled to terminate this Agreement in the manner as set out under this agreement. Provided however that upon the occurrence of a Mandy Enterprises Event of Default as specified under this agreement, AMC may terminates this Agreement by issue of Termination Notice in the manner set out under this agreement.

(ii) If AMC decides to terminate this Agreement it shall in the first instance issue Preliminary Notice to the 2nd Part. Within twenty (20) days of receipt of the Preliminary

(Er. C Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation.

For MANDY ENTERPRISES

Authorised Signatory

Notice, the 2nd Part-Mandy Enterprises shall submit to AMC in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the "Mandy Enterprises' Proposal to Rectify"). In case of non-submission of the 2nd Part's Proposal to rectify within the said period of 20 days, AMC shall be entitled to terminate this Agreement by issuing Termination Notice, and to appropriate:

- the Performance Security, if subsisting and

(iii) If the 2nd Part's Proposal to rectify is submitted within the period stipulated therefore, the 2nd Part shall have further period of 30 days to remedy/ cure the underlying Event of Default. If, however the 2nd Part fails to remedy/cure the underlying Event of Default within such further period allowed, AMC shall be entitled to terminate this Agreement, by issue of Termination Notice and to appropriate:

- the Performance Security, if subsisting and

(b) Termination for AMCs Event of Default

(i) Without prejudice to any other right or remedy which the 2nd Part – Mandy Enterprises may have in respect thereof under this Agreement, upon the occurrence of AMCs Event of Default, 2nd Part shall be entitled to terminate this Agreement by issuing Termination Notice.

(ii) If the 2nd Part decides to terminate this Agreement it shall in the first instance issue Preliminary Notice to AMC. Within 30 days of receipt of Preliminary Notice, AMC shall forward to the 2nd Part its proposal to remedy/ cure the underlying Event of Default (the "AMC's Proposal to Rectify"). In case of non submission of AMCs Proposal to rectify within the period stipulated therefore, 2nd Part

(Er. L. Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal Corporation

ENTERPRISES
Authorised Sign

shall be entitled to terminate this Agreement by issuing Termination Notice.

(iii) If AMC's Proposal to Rectify is forwarded to the 2nd Part- Mandy Enterprises within the period stipulated therefore, AMC shall have further period of 30 days to remedy/ cure the underlying Event of Default. If, however AMC fails to remedy/ cure the underlying Event of Default within such further period allowed, the 2nd Part- Mandy Enterprises shall be entitled to terminate this Agreement by issuing Termination Notice.

(c) Issuance of Termination Notice

(i) If a Party is having become entitled to do so decide to terminate this Agreement pursuant to the preceding sub article (a) or (b), it shall issue Termination Notice setting out:

- With sufficient detail the underlying Event of Default;
- the estimated termination payment including the details of computation thereof; and,
- any other relevant information.

(d) Obligation of Parties

Following issue of Termination Notice by either Party, the Parties shall promptly take all such steps as may be necessary or required to ensure that;

(i) until Termination the Parties shall, to the fullest extent possible, discharge their respective obligations so as to maintain the continued operation of the facilities available at the site.

(e) Withdrawal of Termination Notice

Notwithstanding anything inconsistent contained in this Agreement, if the Party who has been served with the Termination Notice cures the underlying Event of Default to the satisfaction of the other Party at any time before the Termination occurs, the Termination Notice shall be withdrawn by the Party which has been issued. Provided that the Party in breach shall compensate the other Party for any direct

For MANDY ENTERPRISES

Authorised Signatory

(Er. C Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal Corporation

costs/consequences occasioned by the Event of Default which caused the issue of Termination Notice.

(f) Termination Payments

Upon Termination of this Agreement on account of AMCs Event of Default, the 2nd Part shall be entitled to withdraw the Performance Security, if subsisting, and receive from AMC.

Upon Termination of this Agreement on account of 2nd Part's Event of Default, AMC shall only be entitled to receive the whole performance security amount submitted as Bank Guarantee of HDFC Bank (Bearing BG No- 07GT02220480001, Dt. 17/02/2022 valid up to 15/02/2032) which is Rs. 25 (Twenty Five) lakhs.

Y. RIGHTS OF AMC ON TERMINATION

(a) Upon Termination of this Agreement for any reason whatsoever, AMC shall upon making the Termination Payment, if any, to the 2nd Part have the power and authority to:

(i) enter upon and take possession and control of the Project Facilities i/c vehicles, workshop etc. forthwith;

(ii) prohibit the 2nd Part and any person claiming through or under the 2nd Part from entering upon/ dealing with the Project Facilities;

(b) Notwithstanding anything contained in this Agreement, AMC shall not, as a consequence of Termination or otherwise, have any obligation whatsoever including but not limited to obligations as to compensation for loss of employment, continuance or regularization of employment, absorption or re-employment on any ground, in relation to any person in the employment of or engaged by the 2nd Part in connection with the work assigned under this agreement and the hand back of the facilities under AMCs ownership by the 2nd Part to AMC shall be free from any such obligation.

(Er. C. Chakraborty)
E.E. (Mech) & D.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

ARTICLE XII

Z. TRANSFER OF THE MOVABLE AND IMMOVABLE ASSETS BY 2ND PART: AFTER COMPLETION OF THE CONTRACT PERIOD.

(a) 2nd Part shall at the end of the Contract period hand back vacant and peaceful possession of the Project Facilities to AMC free of cost and in good operable condition.

(b) AMC may decide to extend the contract or announce completion; a letter to this effect shall be given by AMC. On acceptance of the extension a new contract agreement shall be signed and the work shall continue un-interruptedly with use of same equipment and infrastructure etc. or any additional installed and commissioned by 2nd Part at its own cost and labour.

(Ft. C Chakraborty)
E.E. (Mech) & O.D.O.
Agartala Municipal Corporation

For MANDY ENTERPRISES

Authorised Signatory

OFFICE OF THE
AMBASSA MUNICIPAL COUNCIL
AMBASSA, DHALAI, TRIPURA

No.F.9 (9)/AMC/CEO/ABS/2018-19/**2721-22** **Dated: 18th August ,2025**

To
The Director,
Urban Development Department,

Government of Tripura, Agartala

Subject: Submission of compliance report on Solid and Liquid waste management issues- Direction of Hon'b1e NGT O.A.6 06/2018.
Ref: No.6(5)-UDD/DUD/MISC/2022-P Dated:18/08/2025

Sir,

With reference to the subject as cited above, I herewith compliance on Solid and Liquid Waste Management in O.A. 606/2018, under Ambassa Municipal Council compliance on Solid Waste Management Issues - Directions of Hon'ble NGT Ambassa Municipal Council (Copy enclosed).

This is for favour of your kind information and doing the needful, please.

Yours faithfully

18/08/2025
Dy Chief Executive Officer
Ambassa Municipal Council

Copy to:

I. The District Magistrate & Collector, Dhalai District for favour of kind information.

18/08/2025
Dy Chief Executive Officer
Ambassa Municipal Council

COMPLIANCE REPORT ON SOLID AND LIQUID WASTE MANAGEMENT ISSUES DIRECTIONS OF THE HON'BLE NGT IN O.A. 606/2018

1. **Construction of Additional Compost Pits constructed after December 2024:**

Sl. No.	Compost pit location	Target	Completed
1	Pits at ward/market level	15	15
2	Pits at Tertiary Level	36	36
TOTAL		**51**	**51**

High Resolution Geo-Tagged Pictures of Pits Constructed at Ward/Market Level

TERTIARY LEVEL

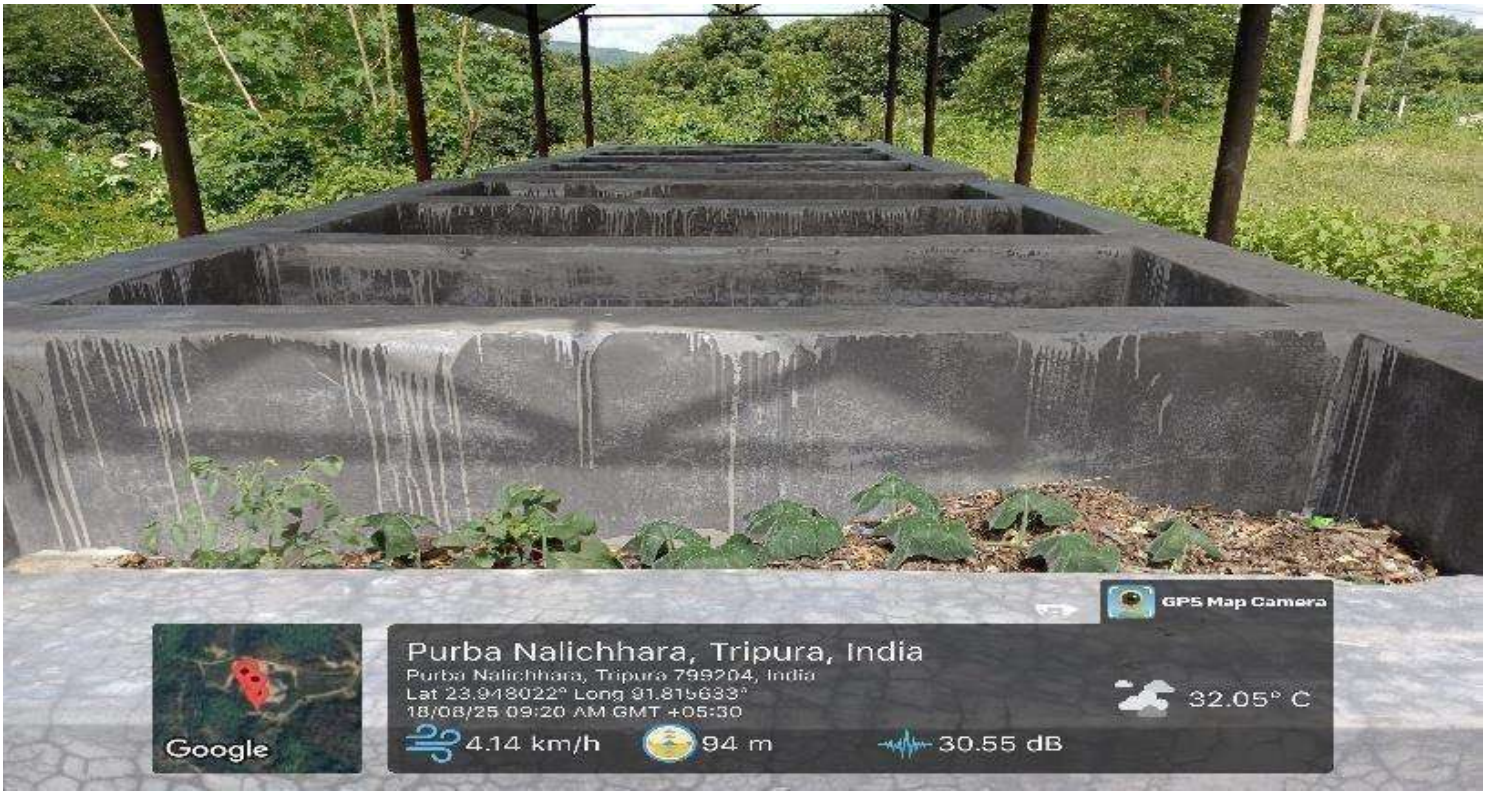



GPS Map Camera
Purba Nalichhara, Tripura, India
Purba Nalichhara, Tripura 799204, India
Lat 23.948744° Long 91.815709°
22/08/2025 08:12 AM GMT +05:30
Google


GPS Map Camera
Purba Nalichhara, Tripura, India
Purba Nalichhara, Tripura 799204, India
Lat 23.948306° Long 91.815764°
18/08/2025 11:18 AM GMT +05:30
Google

WARD LEVEL


GPS Map Camera
Purba Nalichhara, Tripura, India
Purba Nalichhara, Tripura 799204, India
Lat 23.948055° Long 91.816685°
18/08/25 09:19 AM GMT +05:30
32.05° C
4.14 km/h
94 m
49.14 dB
Google


GPS Map Camera
Purba Nalichhara, Tripura, India
Purba Nalichhara, Tripura 799204, India
Lat 23.948022° Long 91.815633°
18/08/25 09:20 AM GMT +05:30
32.05° C
4.14 km/h
94 m
30.55 dB
Google

1. Utilization of Processing Infrastructure:

The infrastructure for solid waste management is in place and the Bio-degradable waste are being collected at tertiary waste processing facility for composting. Non-biodegradable waste are collected and segregated at ward level segregation centres and transported to the tertiary waste processing facility for further processing, segregated storage and sale.

Pictures of Various sections of Tertiary Waste Processing Facility:

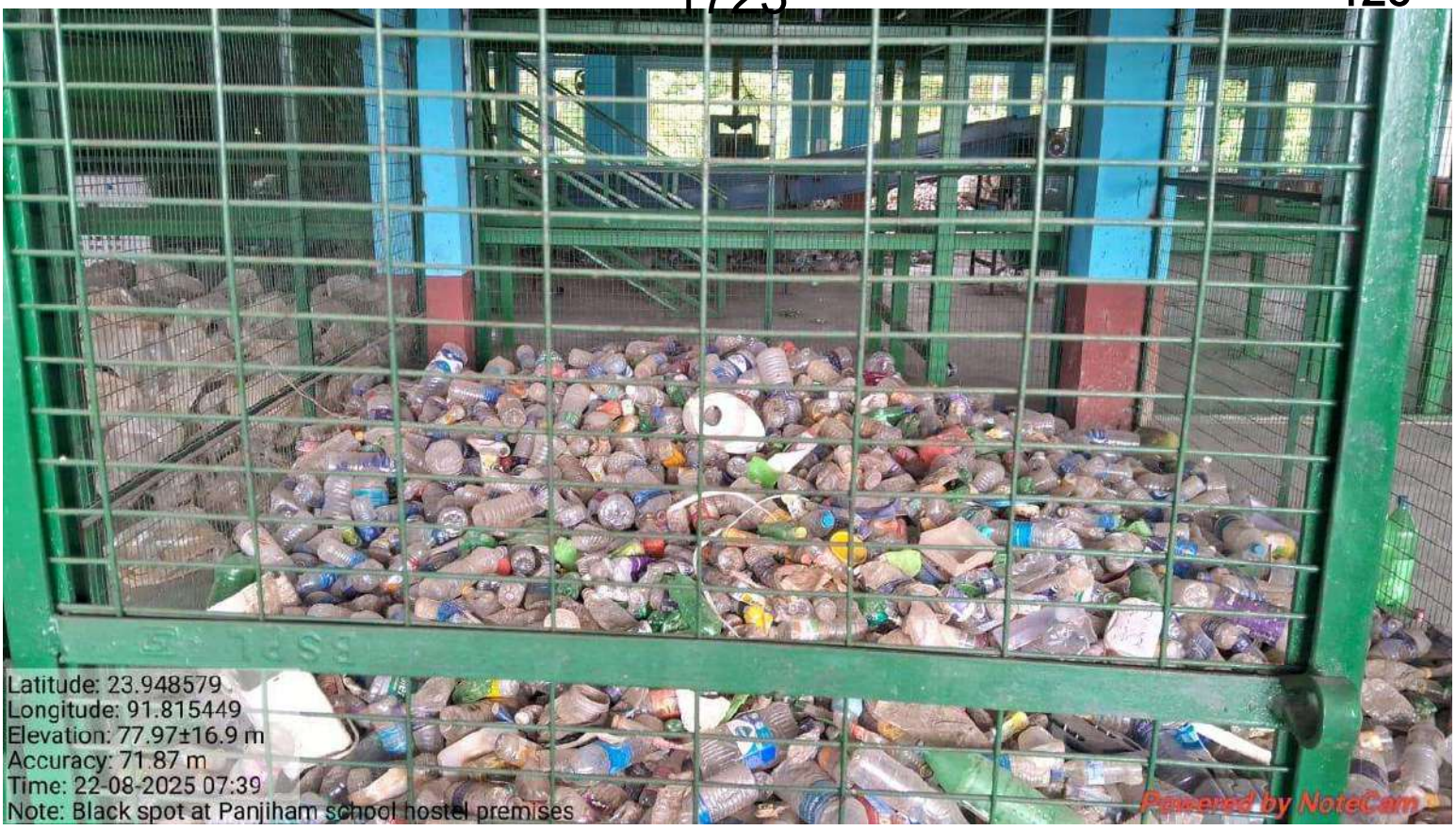


TERTIARY WASTE PROCESSING CENTRE



TROMMEL OPERATION





SEGREGATED PLASTIC STORAGE AREA



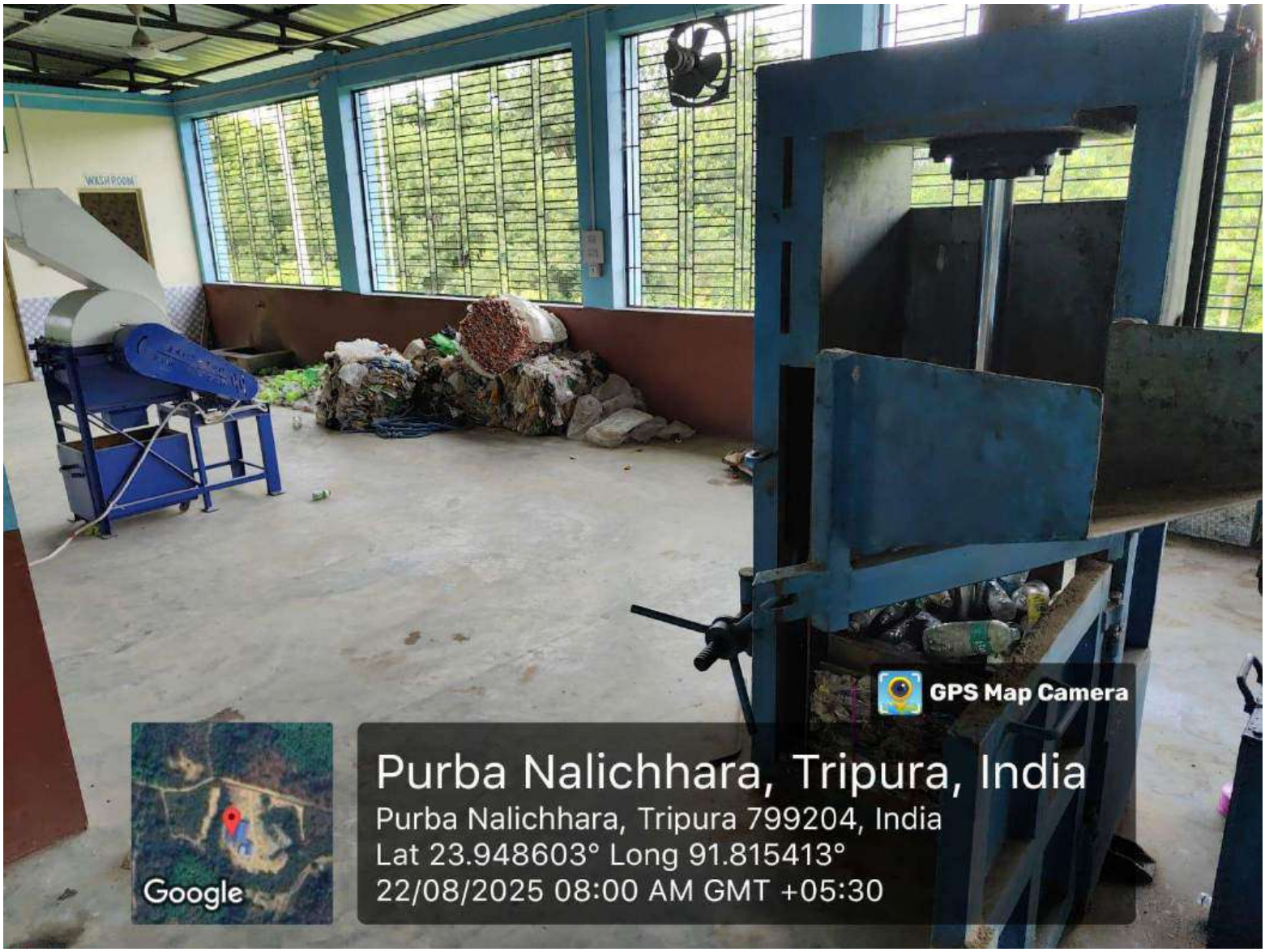
ORGANIC SHREDDER MACHINE IN OPERATION



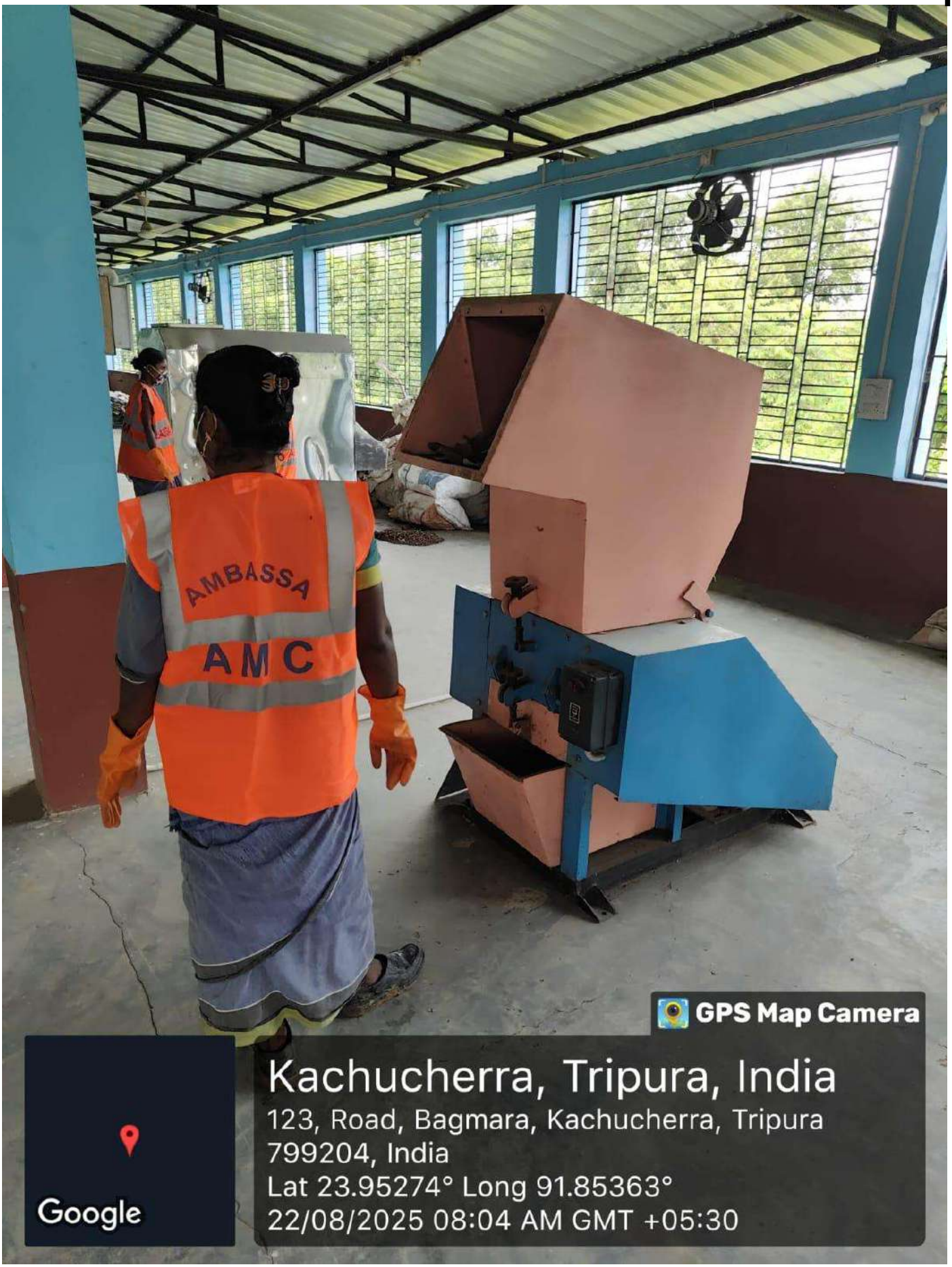
ORGANIC SHREDDER OUTPUT



WEIGHING PROCESS OF RECEIVED DRY WASTE



BAILING AREA



PLASTIC SHREDDER MACHINE



TIPPING AREA



SEGREGATION AREA

3. Compost certification:

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification, which is under process. The certificate shall be submitted to UDD as and when it is obtained from laboratory.

4.Compost Utilization Records:

COMPOST UTILIZATION RECORDS UNDER AMBASSA MUNICIPAL COUNCIL

Sl. No.	Name of ULB	Month	Year	Total compost produced (In **MT**)	Utilization of Compost (in **MT**)
1	**AMBASSA MUNICIPAL COUNCIL**	January	2025	11.6 tons	utilized by ULB for gardening
2		February	2025	12.5 tons	utilized by ULB for gardening
3		March	2025	12 tons	utilized by ULB for gardening
4		April	2025	11.5 tons	utilized by ULB for gardening
5		May	2025	11 tons	utilized by U LB for gardening
6		June	2025	12.6 tons	utilized by ULB for gardening
7		July	2025	12.3 tons	utilized by ULB for gardening

5. Dry Waste Output & Revenue Report:

Dry waste output & revenue report under Ambassa Municipal Council

SI. No	Name of ULB	Month	year	Quantity of various dry waste outputs (In **Ton**)						Quantity sold to registered recyclers (In **Ton**)	Revenue earned (In Rupees)
				Paper, card board etc. (In **Ton**)	Various kind of plastic (In **Ton**)	Various kind of Glass (In **Ton**)	Rags, textile materials (In **Ton**)	Metal (In **Ton**)	Other recyclable (In **Ton**)		
1	**AMBASSA MUNICIPAL COUNCIL**	January	2025	10.8	12.2	1.4	2.7	0.7	19.6	47	9556
2		February	2025	9	11	1.5	2.7	1	21.8	42.3	19168
3		March	2025	10.5	12	2	3	0.7	18.8	44.65	8407
4		April	2025	10.8	12.4	1.2	2.7	0.7	19.6	43.25	11251
5		May	2025	9.5	11	1.5	2	1.7	21.3	45.59	16390
6		June	2025	11	12.9	2	2.7	1.5	16.9	42.77	19283
7		July	2025	10.8	12.2	1.4	2.7	0.7	19.6	45	14551

6.Recycler's Database

There is no registered recycler within Ambassa Municipal Council, However Ambassa Municipal Council is presently selling segregated recyclable dry waste to an authorized local Scrap Dealer (a copy of Work Order issued is enclosed below:

OFFICE OF THE
AMBASSA MUNICIPAL COUNCIL
AMBASSA,DHALAI,TRIPURA

No.F.9 (9)/AMC/CEO/ABS/2018-19/ 2001 **Dated: 17th December 2024**

Memorandum of Understanding

Thius Memorandum of Understanding (MoU) is made on this day of 17th December, 2024 i.e. Tuesday by and between:

Ambassa Municipal Council, a local body governed under the Department of Urban Development Department, Government of Tripura, having its office at Ambassa, Dhalai District, duly represented by Sri Dipankar Sharma, Assistant Engineer, Ambassa Municipal council hereinafter referred to as Ambassa Municipal Council.

AND

M/S Dey Enterprise, a local recyclable plastic & other forms of solid waste trader, duly represented by proprietor Smt. Anika Mitra having its registered business office at Khowai (hereinafter referred to as the "Second Party" or "Vendor.

Whereas:

The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.

The Second Party has agreed to collect and purchase segregated recyclable plastic & other forms of solid waste from the First Party for recycling/reuse purposes.

The second party i.e. the agency M/S Dey Enterprise has been selected by Ambassa Municipal Council for selling of segregated solid waste.

Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as follows:

1. Purpose

This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Ambassa Municipal Council.

2. Scope of Work

The Vendor shall lift and purchase segregated recyclable plastic & other waste as applicable collected at the **Tertiary Waste treatment Plant** or any other designated location, as per mutually consented agreement.

Waste must be lifted at least once a month or more as agreed upon based on accumulation.

3. Rates of items:

The Second Party has agreed to pay the First Party as per the following item-wise rates:-

Derails of Items	Unit	Approved Rate/Unit
Plastic Bottle	Kg	Rs.8.00/-
Plastic Bottle Cape	Kg	Rs.6.00/-
Plastic Bottle (Colored)	Kg	Rs.6.00/-
Tin Bottle	Kg	Rs.10.00/-
Plastic Bottle (Lichi)	Kg	Rs.8.00/-
White Glass Bottle	kg	Rs.1.50/-
Aluminum Can	Kg	Rs.40.00/-
Iron	Kg	Rs.15.50/-
Any kind of Glass Bottle	Per head count	Rs.1.00/-
Paper	Kg	Rs.5.00/-
Hard Paper Board	Kg	Rs.6.00/-
Plastic sauce Bottle	Kg	Rs.6.00/-
Soft drink Tin Can	Kg	Rs.20.00/-
Colored Poly -bag	Kg	Rs.5.00/-

4. Payment Terms:

Payment shall be made in cash/online at the time of lifting.

5. Duration:

This MoU shall be valid for 1 year from the date of signing and may be renewed / terminated by mutual consent.

6. Compliance:

The Vendor shall arrange proper means of transportation of waste of its own capacity and Ambassa Municipal Council shall not have any responsibility in that effect.

The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.

The First Party shall maintain records of quantity sold and revenue earned.

7. Termination:

Either party may terminate this MoU with 15 days prior notice in writing.

8. Dispute Resolution:

Any dispute arising shall be settled amicably. In case of failure, the either party may take recourse of law.

In Witness Whereof, the parties have signed this MoU in duplicate on the date & year as stated above.

Signed for & on be-half of:

Sarma 17/12/24

Name: Dipankar Sharma
Designation: Assistant Engineer.
Ambassa Municipal Council.

DIPANKAR SHARMA
Asstt. Engineer
S. W. M.
Ambassa Municipal Council

Mallika Dey.

Name:
Designation:
M/S Dey Enterprise

OFFICE OF THE
AMBASSA MUNICIPAL COUNCIL
AMBASSA, DHALAI, TRIPURA

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER AMBASSA MUNICIPAL COUNCIL

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

I. The Ambassa Municipal Council has ensured the availability of waterproof, covered and dedicated space for storage of segregated dry waste and compost.

2. The identified storage area is located at Tertiary Waste Processing Centre, Ambassa which is 9671.987 (in sq. Mt)

3. The total area earmarked for storage is approximately 242 sq. mt., which is sufficient for safe, hygienic and smooth operation of the waste storage and processing activities.

4. The space is equipped with all-weather operational infrastructure for operation & storage of dry waste and compost manure before disposal of recyclable material.

Yours faithfully,

18/08/2025

Dy Chief Executive Officer
Ambassa Municipal Council

8.

DECLARATION ON CATTLE SURVEY

I do hereby solemnly declare that a household level survey was conducted in all 15 wards of Ambassa Municipal Council and it has been found that there is total 400 numbers of household cattle within jurisdiction of Ambassa Municipal Council. The said information is true to the best of my knowledge & belief.

Solid Waste Generation and Cattle Feeding							
SL	Name of ULB	Population (2024-25) (In TPD)	Number Of HH	Solid waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Catties (Considering each Cattle consumes 2Kg per Day)
1	Ambassa MC	16062	4707	4.55	2.50	400	0.8

Yours faithfully,

18/08/2025

Dy Chief Executive Officer
Ambassa Municipal Council

Copy to: The District Magistrate & Collector, Dhalai District for favour of kind information.

18/08/2025

Dy Chief Executive Officer
Ambassa Municipal Council

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Ambassa Municipal Council Ambassa, Dhalai, Tripura	Report No.	: QLS/P-78/25-26/C/07
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/07
	Sample Description	: Compost
	Sample Submitted On	: 18.08.2025
	Date of Performance(s)	: 19.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.42
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.26
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.44
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.3
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.82
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.2
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	38.2
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	176.5
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.38
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	10.6
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	19.3
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	6.8
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE
BELONIA MUNICIPAL COUNCIL
BELONIA, SOUTH TRIPURA

No.F.9(5)/SBM-U/CEO/BMC/BLN/2025/2504-05 **Dated -**21/08/2025

To
The Director
Urban Development Department
Government of Tripura, Agartala

Subject: Submission of compliance report on Solid Waste Management issue**-** Direction of Hon'ble NGT O.A.6 06/2018.

Sir,

In compliance with the direction given during the V.C meeting held on 05/08/2025 under the Chairmanship of the Director, UDD, Govt. of Tripura, point wise report on Solid Waste Management as per the direction of Hon'ble NGT O.A.606/2018, in respect of Belonia Municipal Council are enclosed herewith from page No.1 to 16 for your kind perusal and doing the needful please.

Yours faithfully

21/8/25

Deputy Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura
(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

Enclosed: As stated

Copy to: -

1. The District Magistrate & Collector, South Tripura District for kind information.
2. The Chief Executive Officer, Belonia Municipal Council for kind information.
3. The Assistant Engineer, Nodal Officer, Belonia Municipal Council for information.
4. Sri Pushan Majumder, Jr. Engineer, OIC of Tertiary Centre, Belonia Municipal Council for information.

Copy also to: -

1. The Hon'ble Chairperson of Belonia Municipal Council for kind information.

21/8/25

Deputy Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura
(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

COMPLIANCE REPORT ON SOLID & LIQUID WASTE MANAGEMENT DIRECTION OF THE HON'BLE NGT IN O.A. 606/2018

1. Construction of Additional Compost Pits constructed after December 2024:

Sl. No.	Compost pit location	Target	Completed
1	Pits at ward & market level	17	17
2	Pits at Tertiary level	6	6
Total		**23**	**23**

GPS pictures of additional pits constructed at ward level and tertiary level are enclosed below:

Tertiary Level Pit Constructed





Ward Level Pit Constructed





Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

2. Utilization of Processing Infrastructure:

The infrastructure for solid waste management is in place and the Bio-degradable waste are being collected at tertiary waste processing facility for composting. Non-biodegradable waste is collected and segregated at ward level segregation centres and transported to the tertiary waste processing facility for further processing, segregated storage, and sale.

Geo-tagged pictures of Solid Waste Processing Facilities covering various sections is enclosed below:

<u>Pictures of Various sections of Tertiary Waste Processing Facility</u>:





Tipping area



Segregation area

21/08/2025
Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

21/8/25
JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

21/8/25
(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council



Shredding area



Composting area



Manual Waste segregation



Dry waste storage



Compost storage



Weight machine

3. Compost Certification

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification on 12/08/2025.

21/08/2025

Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

21/8/25

JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

21/8/25

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

4. Compost Utilization Records:

Sl. No.	Name of ULB	Month	Year	Total compost produced (In MT)	Utilization of Compost (InMT)
1	Belonia Municipal Council	January	2025	13.7	Utilised by Belonia Municipal Council for Gardening.
2		February	2025	13	
3		March	2025	13.6	
4		April	2025	12.8	
5		May	2025	12.66	Given to local farmers for testing
6		June	2025	13.02	
7		July	2025	12.76	Sold to farmer

21/08/2025
Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

21/8/25
JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

21/8/25
(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

5. Dry Waste Output & Revenue Report:

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs [In Ton]						Quantity sold to registered recyclers	Revenue earned (in Lakh)
				Paper, Card board etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1.	BELONIA MUNICIPAL COUNCIL	January	2025	12.67	12	3	2.24	1.07	20.03	47.8	0.08186
2.		February	2025	13.05	11.87	1.5	2.9	1.68	20	46	0.06666
3.		March	2025	12	13.2	2	1.98	1.96	19.86	53	0.0921
4.		April	2025	11.8	13.2	1.5	2.9	0.7	21.3	51	0.0897
5.		May	2025	12	12.67	2.24	3	1.07	20.03	49	0.0836
6.		June	2025	12.87	12.67	2.24	2	1.07	19.5	50	0.0901
7		July	2025	11.87	13.05	1.5	2.9	1.68	20	48.5	0.069

6. Recyclers' Database

There is no registered recycler within Belonia Municipal Council. However, Belonia Municipal Council is presently selling segregated dry waste to local vendor.
(A copy of agreement with vendor is enclosed in Annexure I.)

7. Storage Space Documentation

Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is given in Annexure-II

8. Cattle Survey: Signed declaration is given in Annexure-III

Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

Annexure-I

Memorandum of Understanding (MoU)

Between Belonia Municipal council
And [Mangaji Traders]

This Memorandum of Understanding (MoU) is made on this 29th day of January, 2025 at Belonia, Tripura.

BY AND BETWEEN:

Belonia Municipal Council , a local body governed under the Department of Urban Development, Government of Tripura, having its office at Belonia , South Tripura District, (hereinafter referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

AND

Mangaji Traders, C/o: Mangaji Miah, a local recyclable plastic waste trader, having its business premises at **Khowai** (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns.

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. Purpose

This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Belonia Municipal Council.

2. Scope of Work

The Vendor shall lift and purchase **segregated recyclable plastic waste** collected at the **Tertiary Waste treatment Plant** or any other designated location, as per mutual convenience.

- Waste must be lifted at least once a month or as agreed based on accumulation.

21/08/2025
Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

21/8/25
JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

21/8/25
(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

3. Agreed Rates:

The Second Party agrees to pay the First Party as per the following item-wise rates:

Item description	Rate per kg (in Rs.)
PET Bottles	Rs. 12.00
HDPE/LDPE Plastic	Rs. 10.00
Cardboard & Paper	Rs. 8.00
Glass Bottles	Rs. 1.00 per bottel
Broken Glass Bottles	Rs. 3.00
Can Bear	Rs. 60.00
Metal	Rs.10.00

4. Payment Terms :

Payment shall be made in cash/online at the time of lifting.

5. Duration :

This MoU shall be valid for **1 year** from the date of signing and may be renewed/terminated by mutual consent.

6. Compliance

The Vendor shall use proper means of transportation.

The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.

The First Party shall maintain records of quantity sold and revenue earned.

7. **Termination:**

Either party may terminate this MoU with **15 days' prior notice** in writing.

8. Dispute Resolution:

Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Chief Executive Officer, Belonia Municipal Council .

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For Belonia Municipal Council

29/01/25

Chief Executive Officer
Belonia Municipal Council

For **Mangaji Traders**

MD. Usman Gani

(Full Signature)

Designation : Vendor

Mobile : 9362024835

21/08/2025

Asst. Engineer
Belonia Municipal Council
Belonia, South Tripura

21/8/25

JUNIOR ENGINEER
Belonia Municipal Council
Belonia, South Tripura

21/8/25

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

Annexure-II

OFFICE OF THE
BELONIA MUNICIPAL COUNCIL
BELONIA, SOUTH TRIPURA

No.F.9(5)/SBM-U/CEO/BMC/BLN/2025 **Dated -**21/08/2025

Declaration on Storage Space at Tertiary Waste Processing Centre

In compliance with the directives issued by Urban Development Department, Government of Tripura, this is to certify that:

1. The Belonia Municipal Council has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at Tertiary Waste Processing Centre, Belonia.

3. The total area earmarked for storage is approximately 1289.44 sq. meters [Compost storage = 959.04 sq.mt, Recyclable materials storage = 330.4 sq.mt] which is sufficient for safe, hygienic and storage purpose.

4. The space is protected from rain, sun, and external contamination, ensuring safe storage before disposal or sale of recyclable materials.

Yours faithfully

21/8/25

Deputy Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

Copy to:

1. The District Magistrate & Collector, South Tripura District for favour of kind information.
2. The Chief Executive Officer, Belonia Municipal Council for kind information.

Annexure-III

OFFICE OF THE
BELONIA MUNICIPAL COUNCIL
BELONIA, SOUTH TRIPURA

No.F.9(5)/SBM-U/CEO/BMC/BLN/2025 **Dated -**21/08/2025

DECLARATION

I do hereby solemnly declare that a household level survey was conducted in all 17 wards of Belonia Municipal Council and it has been found that there is total 536 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Belonia MC	21444	6695	4.90	3	536	1.07

Yours faithfully

21/8/25

Deputy Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura

(Sanat Dewan, TCS Gr.-II)
Deputy Chief Executive Officer
Belonia Municipal Council

Copy to:

1. The District Magistrate & Collector, South Tripura Districtfor favour of kind information.
2. The Chief Executive Officer, Belonia Municipal Council for kind information.

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Belonia Municipal Council, Belonia, South Tripura	Report No.	: QLS/P-78/25-26/C/06
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/06
	Sample Description	: Compost
	Sample Submitted On	: 16.08.2025
	Date of Performance(s)	: 18.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	95
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.28
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.43
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	16.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.37
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.36
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.8
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.78
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.7
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	47.3
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	282.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.32
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	14.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	31.8
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	8.7
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

No.F.63(1)/SWM/DMC/2014/948

DHARMANAGAR MUNICIPAL COUNCIL DHARMANAGAR,
NORTH TRIPURA.

Dated: the 18th August, 2025

To
The Director
Urban Development Department
Government of Tripura

Sub: Submission of compliance on Solid Waste Management issues- Direction of Hon'ble NGT O.A. 606/2018.

Ref: F.NO.6(5)-UDD/DUD/MISC/2022-P 1/862380/2025

Sir/Madam,

In compliance with the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and Compliance on Solid Waste Management issue as per the direction of Hon'ble NGT O.A. 606/2018, the following details in respect of Dharmanagar Municipal Council are furnished for kind perusal and further course of action.

This is for favour of your kind information and doing the needful, please.

Yours faithfully

Chief Executive Officer
Dharmanagar Municipal Council

(Sajal Debnath, TCS)
Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

Copy to:

I. The District Magistrate & Collector, North Tripura District for favour of kind information.

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

(Sajal Debnath, TCS)
Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

1. **Construction of Additional Compost Pits constructed after December 2024:**

Sl. No.	Compost Pit Location	Target	Completed
1	Pits at Ward/Market level	25	25
2	Pits at Tertiary Level	142	142
Total		**167**	**167**

(Geo-Tagged pictures of Additional Pits Constructed at Ward/Market Level are enclosed as Annexure-A)

2. **Utilization of Processing Infrastructure**

The infrastructure for solid waste management is in place and the Bio-degradable waste are being collected at tertiary waste processing facility for composting. Non-biodegradable waste is collected and segregated at ward level segregation centres and transported to the tertiary waste processing facility for further processing, segregated storage and sale.

Pictures of Various sections of Tertiary Waste Processing Facility:

(Geo-tagged pictures of Solid Waste Processing Facilities covering various sections is enclosed as Annexure-B)

3. **Compost Certification**

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification on 18/08/2025. The certificate shall be submitted upon receipt.

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

4. Compost Utilization Records

Compost Utilization Records under Dharmanagar Municipal Council

Sl. No	Name of ULB	Month	Year	Total compost produced	Utilization of Compost (in MT)
1	Dharmanagar Municipal Council	January	2025	40	0.01832 tons are sold and rest are utilized ULB for gardening.
2		February	2025	38.88	0.004 tons are sold and rest are utilized ULB for gardening.
3		March	2025	39.2	0.0734 tons are sold and rest are utilized ULB for gardening.
4		April	2025	39.8	0.024 tons are sold and rest are utilized ULB for gardening.
5		May	2025	40.1	0.01832 tons are sold and rest are utilized ULB for gardening.
6		June	2025	39.8	0.004 tons are sold and rest are utilized ULB for gardening.
7		July	2025	39	0.03004 tons are sold and rest are utilized ULB for gardening.

5. Dry Waste Output & Revenue Report

Sl. No	Name of ULB	Month	year	Quantity of various dry waste outputs (In **Ton**)						Quantity sold to registered recyclers (In **Ton**)	Revenue earned (In Rupees)
				Paper, card board etc. (In **Ton**)	Various kind of plastic (In **Ton**)	Various kind of Glass (In **Ton**)	Rags, textile materials (In **Ton**)	Metal (In **Ton**)	Other recyclable (In **Ton**)		
1	**Dharmanagar Municipal Council**	January	2025	34.5	38.8	4.3	8.6	2.2	62.5	0	0.00
2		February	2025	35	37.8	5.01	7.9	2	61.9	148.8	15240.00
3		March	2025	33.9	39	4.97	8	1.98	62	149	17009.00
4		April	2025	34.5	38.8	4.3	8.6	2.2	62.5	150	12377.00
5		May	2025	32.9	37	5.01	7.9	1.98	62.5	0	0.00
6		June	2025	33.9	39	4.97	7.9	1.98	62.5	0	0.00
7		July	2025	34.5	38.8	4.3	8.6	2.2	62.5	0	0.00

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

6. Recyclers' Database

There is no registered recycler within Dharmanagar Municipal Council. However, Dharmanagar Municipal Council is presently selling segregated recyclable dry waste to an authorized local Scrap Dealer (a copy of Work Order issued is enclosed as Annexure - C).

7. Storage Space Documentation:

Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed as Annexure-D.

8. Cattle Survey

Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
Dharmanagar MC	49722	8710	14.36	8	610	1.22

(Number of cattle ward wise enclosed as Annexure –E & Declaration also enclosed as Annexure – F)

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

Annexure-A

High resolution Geo-Tagged pictures of Additional Pits Constructed at Tertiary Level





Annexure-B

Geo-tagged pictures of Solid Waste Processing Facilities covering various sections

Unit: 01 Dharmanagar MC Complex	Unit: 02 Padmapur – Tilthai Road	Unit: 03 Chandrapur Bazar



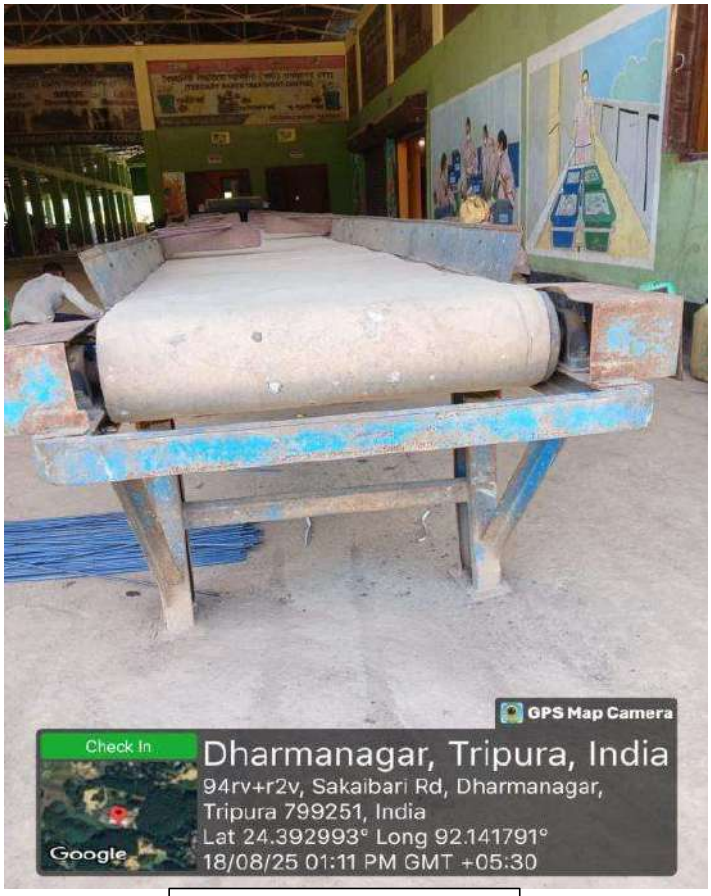








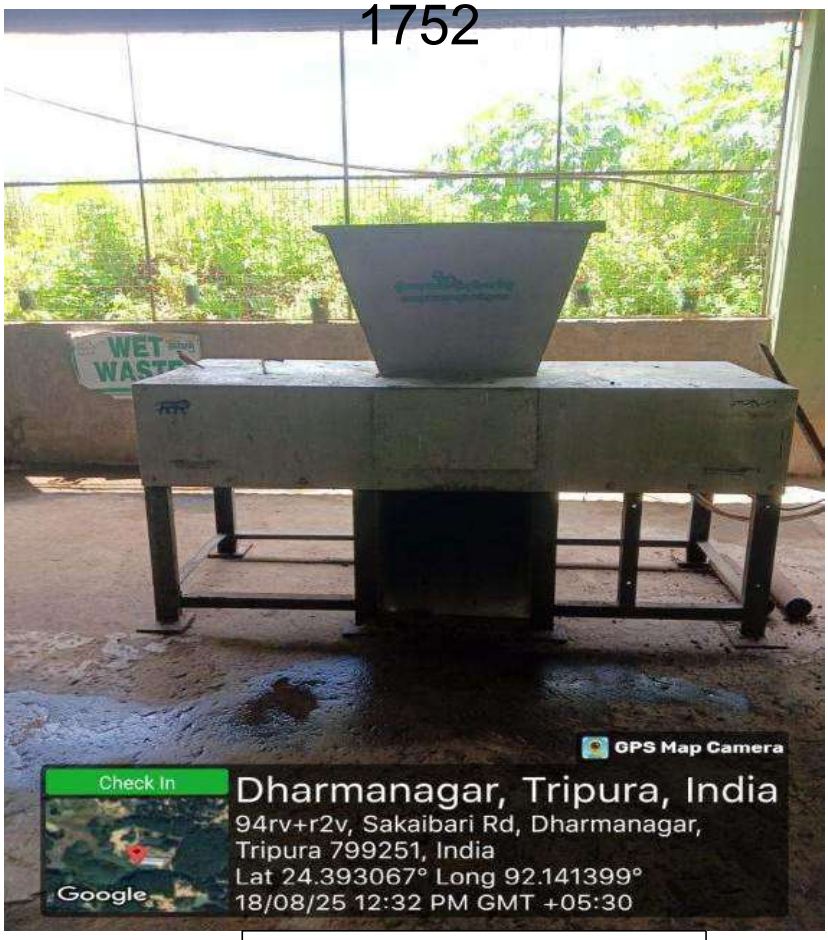
SEGREGATION AREA



CONVEYOR BELT



TROMMEL MACHINE



ORGANIC WASTE SHREDDER



COMPOST STORAGE AREA



VARIOUS KIND OF PLASTIC WASTE



SEGREGATED PLASTIC WASTE STORAGE AREA



BAILING AND WEIGHING AREA

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

ANNEXURE - C

F.No.63(1)/SWM/DMC/2014/1235-38
DHARMANAGAR MUNICIPAL COUNCIL
DHARMANAGAR, NORTH TRIPURA.

Dated, Dharmanagar, the 26/08/2021.

To
M/S Saha Enterprise
Chandaniyamura,
Agartala, West Tripura
Phone -9862651233

Sub :- Work Order.

Name of work :- Selling/ disposing/ recycling of all types of Solid Waste.

Sir,

Your rate for the above mentioned work has been approved by the office. You are requested to pick up of all types of Solid Waste as per direction of the Engineer-in-charge & pay as per below mentioned approved rate by cash in cash counter of this office.

Sl. No	Particulars	Rate/ Kg. in Rs
01	All plastic rate waste including bottle, glass (pp, ldpe, hdpe pet, etc.)	10.00
02	Paper (All thickness)/ all paper made items including cartons etc.	2.00
03	Recyclable polythene	5.00
04	Non-recyclable polythene	0.50
05	Used Liquir bottle as trash (Kingfisher/9000 etc.)	1.00
06	Used Liquor bottle as trash	0.50

Yours faithfully,

Chief Executive Officer
Dharmanagar Municipal Council,
Dharmanagar, North Tripura.

Copy to:-
1)The Asstt. Engineer, Dharmanagar Municipal Council, Dharmanagar,
2)The Junior Engineer, Dharmanagar Municipal Council, Dharmanagar.
3)The Accountant, Dharmanagar Municipal Council, Dharmanagar.

Chief Executive Officer
Dharmanagar Municipal Council,
Dharmanagar, North Tripura.

Anil Barman.
29/08/21
8837201866

O/C

ANNEXURE-D

Declaration on Storage Space for Dry Waste & Compost under Dharmanagar Municipal Council

TO WHOM IT MAY CONCERN

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. Dharmanagar Municipal Council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste compost.

2. The identified storage area is located at Tertiary Waste Treatment Plant, Dharmanagar, West Chandrapur.

3. The total area earmarked for storage is approximately 740 sq. meters, which is sufficient for safe, hygienic and smooth operation of the waste storage and processing activities.

4. The space is protected from rain, sun and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Yours Faithfully

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

(Sajal Debnath, TCS)
Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

ANNEXURE-E

Solid Waste Generation and Cattle Feeding
Number of Cattles Ward Wise

Sl. No	Ward Number	Number of Cattle Ward wise
01	Ward No: 01	43
02	Ward No: 02	40
03	Ward No: 03	58
04	Ward No: 04	19
05	Ward No: 05	17
06	Ward No: 06	13
07	Ward No: 07	12
08	Ward No: 08	9
09	Ward No: 09	8
10	Ward No: 10	47
11	Ward No: 11	19
12	Ward No: 12	21
13	Ward No: 13	47
14	Ward No: 14	29
15	Ward No: 15	6
16	Ward No: 16	15
17	Ward No: 17	23
18	Ward No: 18	25
19	Ward No: 19	22
20	Ward No: 20	20
21	Ward No: 21	12
22	Ward No: 22	25
23	Ward No: 23	29
24	Ward No: 24	24
25	Ward No: 25	27
TOTAL =		610 nos.

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

ANNEXURE-F

DECLARATION

I do hereby solemnly declare that a household level survey was conducted in all 25 wards of Dharmanagar Municipal Corporation and it has been found that there is total 610 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

Yours faithfully,

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

(Sajal Debnath, TSC)
Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

Copy to:

I. The District Magistrate & Collector, North Tripura District for favour of kind information.

Chief Executive Officer
Dharmanagar Municipal Council
North Tripura

Chief Executive Officer
Dharmanagar Municipal Council

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Dharmanagar Municipal Council, Dharmanagar, North Tripura, PIN -799250	Report No.	: QLS/P-78/25-26/C/13
	Date	: 01.09.2025
	Sample No.	: QLS/P-78/25-26/13
	Sample Description	: Compost
	Sample Submitted On	: 27.08.2025
	Date of Performance(s)	: 27.08.2025 - 01.09.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.38
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.32
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.49
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.52
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	14.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.87
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.3
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	56.1
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	293.7
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.29
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	10.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	22.6
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	9.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI,TRIPURA

No.F.8(65)/NGT/KLSMC/2025

Dated,Kailashahar
/08/2025

To
The Director
Urban Development, Department
Government of Tripura, Agartala.

Subject :- Submission of compliance report on Solid and Liquid waste management Issues Direction of Hon'ble NGT O.A.6 06/2018.

Ref:F.No.6(5)-UDD/DUD/MISC/2022-P dated I/862380/2025

Sir,

In compliance with the direction issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018,the following details in respect of Kailashahar Municipal Council are furnished for kind perusal and further course of action.

This is for favour of your kind information.

Yours faithfully,

18/08/25

Dy. Chief Executive Officer
Kailashahar Municipal Council
Kailashahar, Unakoti

Compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018

1. **Construction of Compost Pits**

Compost pit location	Target	Completed	Remarks
Tertiary Level	59	59	
Ward Level	17	17	
Total	76	76	



Construction of Composting Pits at Tertiary Level



Ward Level Composting Pits

2. **Utilization of Processing Infrastructure**

At present all 02 nos. Segregation shed and 1 nos. Tertiary Waste Treatment facilities operational in Kailasahar Municipal Council area for segregation and processing of dry waste i.e. non-bio degradable waste and all are effectively working. The segregated dry waste i.e., plastic waste, paper, card board, rags, cloths, glass, metal items etc. are then sold to local recyclers. The wet waste collected are being sent to the Tertiary waste processing facility for composting purpose.



3. **Compost Certification**

The compost sample for certification from NABL Accredited Lab (Lab Name) has been sent on 12-08-2025 and will be enclosed upon receipt.

4. **Compost Utilization Records**

Sl. No.	Name of ULB	Month	Year	Total compost produced (In MT)	Utilization of compost (in MT)
1	Kailasahar Municipal Council	January	2025	19.41	Utilized by ULB for gardening (7 MT) and to agriculture department (11 MT).
2		February		19.39	Utilized by ULB for gardening (5.30 MT) and school, college & citizens (12MT).
3		March		19.40	Utilized by ULB for gardening (5 MT) and school, college & citizens (10MT).
4		April		19.45	Utilized by ULB for gardening
5		May		19.38	Utilized by ULB for gardening (8 MT) and school, college & citizens(9 MT).
6		June		19.44	Utilized by ULB for gardening
7		July		19.42	Utilized by ULB for gardening

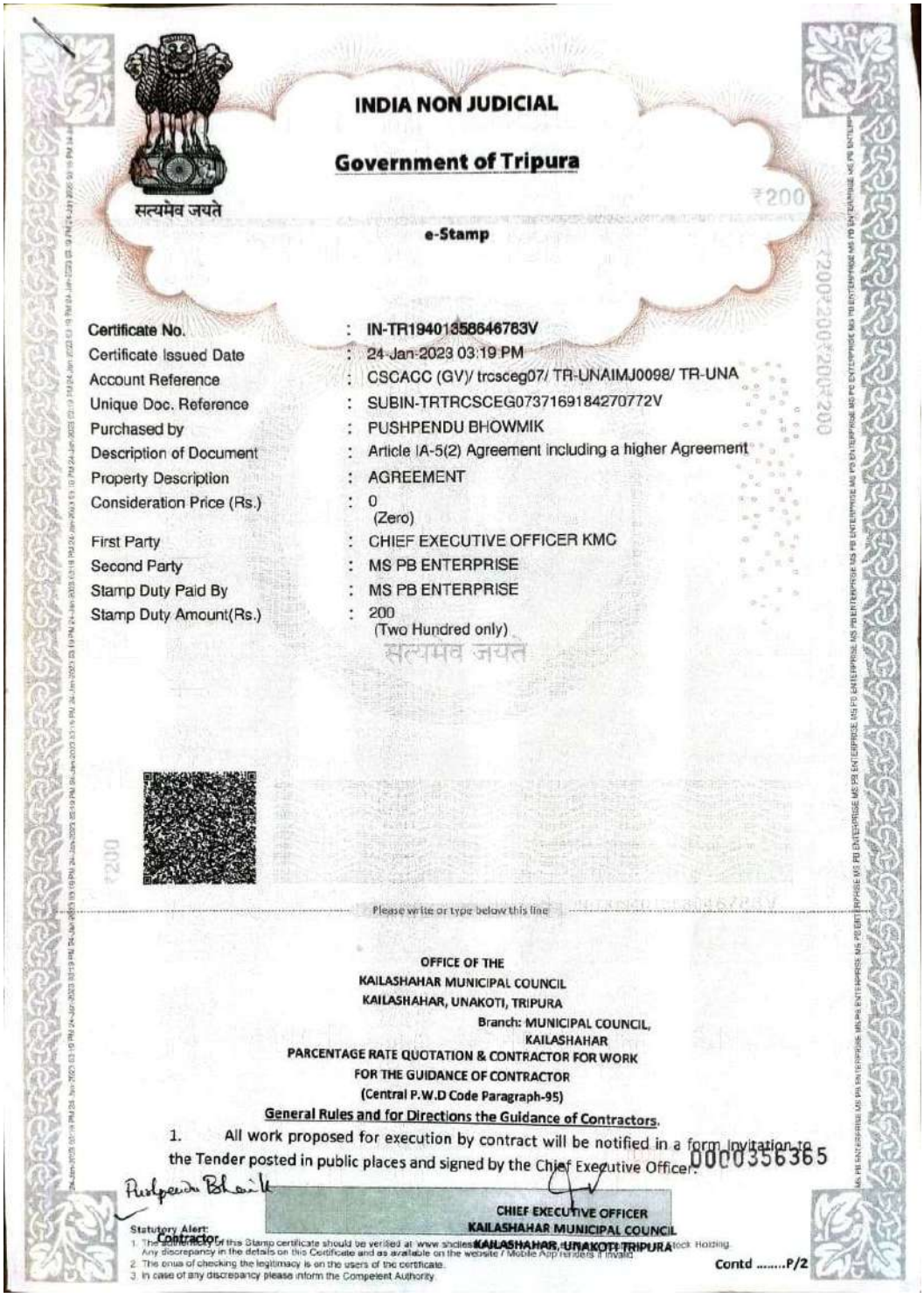
5. **Dry Waste Output & Revenue Report**

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs (In MT)						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Kailashahar Municipal Council	January	2025	16.8	18.9	2.1	4.2	1.1	30.50	27	0.225
2		February		16.870	18.8	2.3	4.1	1.2	30.60	28	0.123
3		March		16.85	17.99	2.1	4.2	0.9	30.70	27	0.118
4		April		16.78	18.9	2.8	4.6	1.3	30.80	28	0.435
5		May		16.50	20.01	2.2	3.9	1.2	30.90	27	0.446
6		June		15.99	18.8	2.3	4.2	1.3	30.01	28	0.446
7		July		15.40	18.6	2.4	4.3	1.2	30.50	27	0.423



6. **Recyclers' Database**

In Kailasahar Municipal Council area, no registered recycler is available. Only few local scrap dealers with municipal license holder are available in our ULB jurisdiction.



INDIA NON JUDICIAL

Government of Tripura

सत्यमेव जयते

e-Stamp

Certificate No.	:	IN-TR19401358646783V
Certificate Issued Date	:	24-Jan-2023 03:19 PM
Account Reference	:	CSCACC (GV)/ trcsceg07/ TR-UNAIMJ0098/ TR-UNA
Unique Doc. Reference	:	SUBIN-TRTRCSCEG07371691842707 72V
Purchased by	:	PUSHPENDU BHOWMIK
Description of Document	:	Article IA-5(2) Agreement including a higher Agreement
Property Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	CHIEF EXECUTIVE OFFICER KMC
Second Party	:	MS PB ENTERPRISE
Stamp Duty Paid By	:	MS PB ENTERPRISE
Stamp Duty Amount(Rs.)	:	200 (Two Hundred only)

सत्यमेव जयते

Please write or type below this line

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI, TRIPURA
Branch: MUNICIPAL COUNCIL, KAILASHAHAR

PARCENTAGE RATE QUOTATION & CONTRACTOR FOR WORK
FOR THE GUIDANCE OF CONTRACTOR
(Central P.W.D Code Paragraph-95)

General Rules and for Directions the Guidance of Contractors.

1. All work proposed for execution by contract will be notified in a form Invitation to the Tender posted in public places and signed by the Chief Executive Officer. 0000356365

Pushpendu Bhowmik

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI, TRIPURA

Contractor

Statutory Alert:
1. The authenticity of this Stamp certificate should be verified at www.shcilestamp.com or using e-Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

Contd P/2

Page No-02

This form will state the work to be carried out as well as date for submitting and opening Tender and the time allowed for carrying out the work also the amount of earnest money to be deposited with the Tender amount of the security Deposit to be deposited by the successful Tenderer and the percentage if any to be deducted forms bills. Copies of the specifications designs and drawing and schedule of quantities and of rates of the various description, of work and any other documents required and connection with the work signed for the propose of Identification by the chief Executive Officer shall be open for inspection by the contractor/Tenderer at the officer of the Chief Executive Officer, KAILASHAHAR MUNICIPAL COUNCIL during office hours.

2. In the event of the Tender being submitted by the firm it must be signed separately by each member there of or in the event of the absence of any partner, It must be signed on his behalf by a person holding a power of Attorney Authorizing him to do so such Power of Attorney is to be produced with the tender, and it must disclose that the firm is duly registered under the Indian Partnership Act.

3. Receipt for Payments made on account of a work when executed by a firm must also be signed by the several partner, except, where the contractors are described in their Tender as a firm, in which case the receipts must be signed in the name of the firm by one of the partners, or by some other person having authority to give effectual receipts for the firm.

4. Any person who submits a tender/quotation shall fill up the usual printed from stetting at what rate he is willing to undertake each item of the work. Tenders/quotations which propose any alternation in the work specified in the said form of invitation to tender/quotation or in the time allowed for carrying out the work or which contain any other condition of any short will be liable to rejection. No single tender/quotation shall include more than one work but contractor who wish to tender/quotation for or more works shall submit a separate tender/quotation for each. Tender/quotation shall have the name & number of the works to which they refer written outside the envelope.

5. The rate(s) and/or amount(s) must quote in decimal coinage.

6. The Chief executive Officer or his duly Authorized Assistant will open Quotations in the presence of any intending Contractors who may be present at the time at and will enter the amount of the several tenders/quotations in a Comparative statement in a suitable from. In the even of a tender/quotation being accepted a receipt for the earnest money forwarded therewith shall thereupon be given to the specification and other documents mentioned in Rule 1. In the event of a Tender/Quotation being rejected the earnest forwarded with such unaccepted tender/quotation shall thereupon be returned to the contractor making the same.

7. The Officer inviting Quotation shall have the right of rejecting all or any of the tenders/quotations and will not be bound to accept the lowest tender/quotation.

8. The receipt of an accountant or Clark for any money paid by the Contractor will not be considered as any acknowledgement of payment to the Chief Executive Officer and Contractor shall be responsible for seeing that he procures a receipt signed by the Chief Executive officer, KAILASHAHAR, MUNICIPAL COUNCIL, or a duly authorized Cashier.

9. The memorandum of work tender/quotation for and the schedule of materials to be supplied by the KAILASHAHAR MUNICIPAL COUNCIL, and their issue rate shall be filled in an completed in the office of the Chief executive Officer is issued. If a form is issued to an intending tender/quotation without having been so filled in and completed, he shall requested the office to have this done before he completes and delivers his Tender/Quotation.

10. Running bill shall be considered as per decision of KAILASHAHAR MUNICIPAL COUNCIL, Kailashahar.

Contractor ENTERPRISE
Proprietor

CHIEF EXECUTIVE OFFICER
KAILASHAHAR, MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI, TRIPURA

Contd P/3

Page :-03

PERCENTAGE RATE TENDER/QUOATION FOR WORKS

I/We hereby tender/quotation for the execution for the Chair Person of KAILASHAHAR MUNICIPAL COUNCIL of the works specified in the underwritten memorandum within the time specified in such memorandum at an amount of **Rs. 6133680.00(Rupees Sixty One Lakhs Thirty Three Thousand Six Hundred and Eighty) Only**

General description a). **"Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power." under the Kailashahar Municipal Council."**

b) Estimate Cost Rs. 6693500.00
c) Earnest Money Rs. 133870.00
d) Security deposit Rs.

Section-20.

Security deposit

(Rate of Security Deposit 20.1)

The Security deposit will be collected by deductions from the running bills of the of the Contractor at the rate mentioned below and the earnest money will be treated as part of Security deposit. Performance security (Only for tenders/quotations with quoted rate less than the 15% of the estimate cost of work put to tender/quotation) may be accepted as bank Guarantee of schedule Bank:

A sum @ 10% of the gross amount of the bill shall be deducted from such running bill of the contractor till sum along with the earnest money equal to amount of 10% of the tender/quotation value of the work subject to following limit:

i) Tendered/Quotation Value up to Rs. 100.00 lakhs security deposit @ 10% subject to maximum of Rs.5.0 lakhs.

ii) Tendered/Quotation value above Rs. 100.00 lakhs up to Rs. 200.00 lakhs-Security Deposit @ 10% subject to maximum of Rs. 15.0 lakhs.

iii) Tendered/Quotation Value above Rs. 200.00 lakhs-Security Deposit @ 10% subject to maximum of Rs. 25.0 lakhs.

In addition the contractor shall be required to deposit an amount equal to 5% of the tender/quotation value of the contract as performance security (Only for tenders/quotations with quoted rate less than the 15% of the estimated cost of work put to tender/quotation) within the period prescribed for commencement of work in the letter of award issued to him as per condition given in the NIQ for two bid system.

P. B. ENTERPRISE
Proprietor

Contractor Proprietor

CHIEF EXECUTIVE OFFICER
KAILASHAHAR, MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI, TRIPURA

Contd P/4

Page No:-04

11. Time allowed for the work from the 15th day after the date of written order to commence **180 days** should this Tender be accepted in whole or in part, I/We here by agree.

i) To abide by any fulfill all the terms and provisions of said conditions annexed here to and all the terms and provisions contained noticed Inviting Quotations so far as applicable and/or in default thereof be forfeit and pay to the Chair Person of the KAILASHAHAR MUNICIPAL COUNCIL or his successors in office, the sum of money mentioned in the said conditions. A sum of **Rs. 122674.00 bearing**, D'Call No. 399917,TGB,Dhaleswar Branch, Dated- 18/01/2023, is here by forwarded in form of deposit at call as Performance money, receipt of a schedule Bank Guaranteed by the Reserved Bank of India as Performance Guarantee money. If I/We fail to commence the work specified in the above Memorandum I/we agree that the said Chair person or her successors in office shall without prejudice to any other fight or remedy be at liberty to forfeit the said earnest money absolutely. Otherwise the said earnest money shall be retained by him towards security deposit mentioned against clause (d) of the above mentioned Memorandum.

ii) To executed all the works referred to in the Tender documents upon the terms and condition contained or referred to their in and to carry out such deviations as may be ordered up to a maximum of 20%(Twenty) Percent at the rate quoted in the tender/quotation documents and those in excess of that limit at the rotes to be determined in accordance with provision in clause 12A of the Quotation form.

I/We agree that should I/We fail to commence the work specified in the above memorandum an amount equal to the earnest money mentioned in the from of invitation of tender shall be absolutely forfeited to the Chair Person of KAILASHAHAR MUNICIPAL COUNCIL and the same may as the same may as the option of the Chair Person KAILASHAHAR MUNICIPAL COUNCIL be recovered out of the deposit in so far as the same may extend in terms of the said Bond and in the event of deficiency out of any other moneys due to me/us or otherwise.

Pushpendu Bhowmik

Signature of the Contractor.

Dated, the. ***.....day of.....2023.....***

Witness .....

Address.....

.....

Occupation.....

The above quotation for the sum **Rs. 6133680.00(Rupees Sixty One Lakhs Thirty Three Thousand Six Hundred and Eighty) Only ,** is here by accepted by me behalf of the Chair Person of KAILASHAHAR MUNNICIPAL COUNCIL. Dated the .....day of .....

*Signature of the Contractor before submission of Quotation**Signature of witness to Contractor's Signature.

***Signature of the officer by home accepted.

P. B. ENTERPRISE

Pushpendu Bhowmik

Contractor. **Proprietor**

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR,UNAKOTI,TRIPURA

Contd.....P/5

Page-05

DECLRATION OF THE CONTRACTOR

I/We do hereby declare that I/We have personally gone through the pamphlet containing general conditions attached to Quotation document and also the clauses of the attached detailed Notice Inviting Quotation for the work and I/We agree to abide by all the Rules and regulation and condition contained herein including up to date modification made by the Government of India.

Pushpendu Bhaumik

Signature of the contractor (In full)

P. B. ENTERPRISE

Pushpendu Bhaumik

Proprietor

Contractor.

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI,TRIPURA

7. **Storage Space Documentation:**

Declaration On Storage Space For Dry Waste & Compost
Under Kailasahar Municipal Council

To Whom It May Concern

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Kailasahar Municipal Council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at the Tertiary Waste Treatment Facility, Kailasahar Municipal Council.
3. The total area earmarked for storage is approximately 160Sq. Mtr, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.
4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Dy. Chief Executive Officer
Kailasahar Municipal Council

8. **Cattle Survey**

Solid Waste Generation and Cattle Feeding							
SL	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1	Kailashahar MC	24940	7164	7.00	4	716	1.43

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Kailasshahar Municipal Council, Kailashshahar, Unakuti Tripura, PIN - 799277	Report No.	: QLS/P-78/25-26/C/10
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/10
	Sample Description	: Compost
	Sample Submitted On	: 21.08.2025
	Date of Performance(s)	: 22.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.22
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.46
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.91
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.33
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.36
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.7
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.71
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.9
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	51.3
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	243.4
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.25
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	9.28
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	32.2
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	8.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s). shall be retained for 30 days from the date of issue of the Test Report*

Office of the
Khowai Municipal Council
Khowai, Tripura.

Phone : 03825-222283 / 03825-222286

Email: khowaimc@gmail.com

No.6730-32/F.5(54)/KMC/KH/SWM/2022

Dated, Khowai the 20/.8/2025.

To
The Director,
Urban Development Department,
Govt. of Tripura, Agartala,West Tripura.

Sub:-Submission of compliance report on solid and liquid waste management issues directions of Hon'ble NGT in O.A. 606/2018.

Ref No:-6(5)/UDD/DUD/MISC/2022-P1/862380/2025 dtd. 06/08/2025

Madam,

Reference to the subject cited above, I would send herewith the report of compliance on solid and liquid waste management Issues-Directions of Hon'ble NGT in O.A. 606/2018, Khowai Municipal Council.

This is favor of kind information and doing the needful please.

Enclo: As stated

Yours faithfully
20/08/25
Dy. Chief Executive Officer
Khowai Municipal Council

Copy to :

1. The Chairperson, Khowai Municipal Council for favour of kind information.
2. The Chief Executive officer, Khowai Municipal Council for favour of kind Information.

Dy. Chief Executive Officer
Khowai Municipal Council

Compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018

1. Construction of Compost Pits:

Compost Pit location	Target	Completed
Pits at Ward level/ Market level	15	15
Target at Tertiary Waste Treatment facility	66	66
Total	81	81



Pits at Tertiary level



Compost Pits Ward/Market Level

Dy. Chief Executive Officer
Khowai Municipal Council

2. Utilization of Processing Infrastructure:

Currently, all 6 segregation sheds and 1 tertiary waste treatment facility in the Khowai Municipal Council area are fully operational for the segregation of dry waste (non-biodegradable waste). These facilities are functioning effectively, with segregated dry waste — such as plastic, paper, cardboard, rags, cloth, glass, and metal items — being sold to authorized recyclers, while wet waste collected from the area is sent to the tertiary waste processing facility for composting purposes.

Photographs of the segregation shed



Segregation Shed

Photographs of the tertiary waste processing facility



Outside view of the plant

Dy. Chief Executive Officer
Khowai Municipal Council



Tipping Area



Dry Waste Segregation Area



Sieving Machine



Dry Waste Storage Area



Bailing Area



Plastic Shredding Area



Wet Waste Composting Area



Organic Shredder



Trommel

Dy. Chief Executive Officer
Khowai Municipal Council

3. Compost Certification:

The compost sample has been sent to the NABL-accredited laboratory (Lab Name) for certification on 12-08-2025, and the certificate is enclosed herewith

4. Compost Utilization Records:

Khowai Municipal Council is utilising the Tertiary Waste Processing Facility for composting organic waste. In line with the decision of the Urban Development Department, an additional 81 nos. composting pits have been constructed in various wards and locations of Khowai for decentralised wet waste processing, ensuring treatment near the source of generation.

Utilization of compost for the last 7 months

Sl. No.	Name of ULB	Month	Year	Total compost produced	Utilization	Remarks
1	Khowai Municipal Council	January	2025	19.2	0.078 Ton has been sold; remaining compost used for gardening	NA
2		February		18.95	0.01 Ton has been sold, remaining has been used for gardening	
3		March		19.07	Compost used for gardening	
4		April		18.99	Compost used for gardening; remaining quantity has been stored in Tertiary waste processing center	
5		May		19.03		Plant handed over to the third party
6		June		19.12		
7		July		18.89		

Dy. Chief Executive Officer
Khowai Municipal Council

5. Month wise Dry Waste Output & Revenue Report

Dry waste output & revenue for the last 7 months

Sl. No.	Month	Year	Quantity of various dry waste outputs (in tons)						Quantity sold to registered recyclers	Revenue earned (In Lakh)
			Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	January	2025	16.6	18.7	2.1	4.1	1.1	30.1	58.16	2000
2	Feb.		16	18.33	2.22	4.11	1.12	30.12	57.52	1850
3	March		16.66	18.5	2.15	4.12	1.12	30.2	65.47	3250
4	April		16.5	18.56	2.25	4.21	1.13	30.4	65.74	3320
5	May		16.4	18.66	2.3	4.15	1.1	30.23		Plant handed over to the third party
6	June		15.9	18.91	2.1	4.23	1.2	30.33		
7	July		16.2	18.8	2.23	4.11	0.9	30.34		

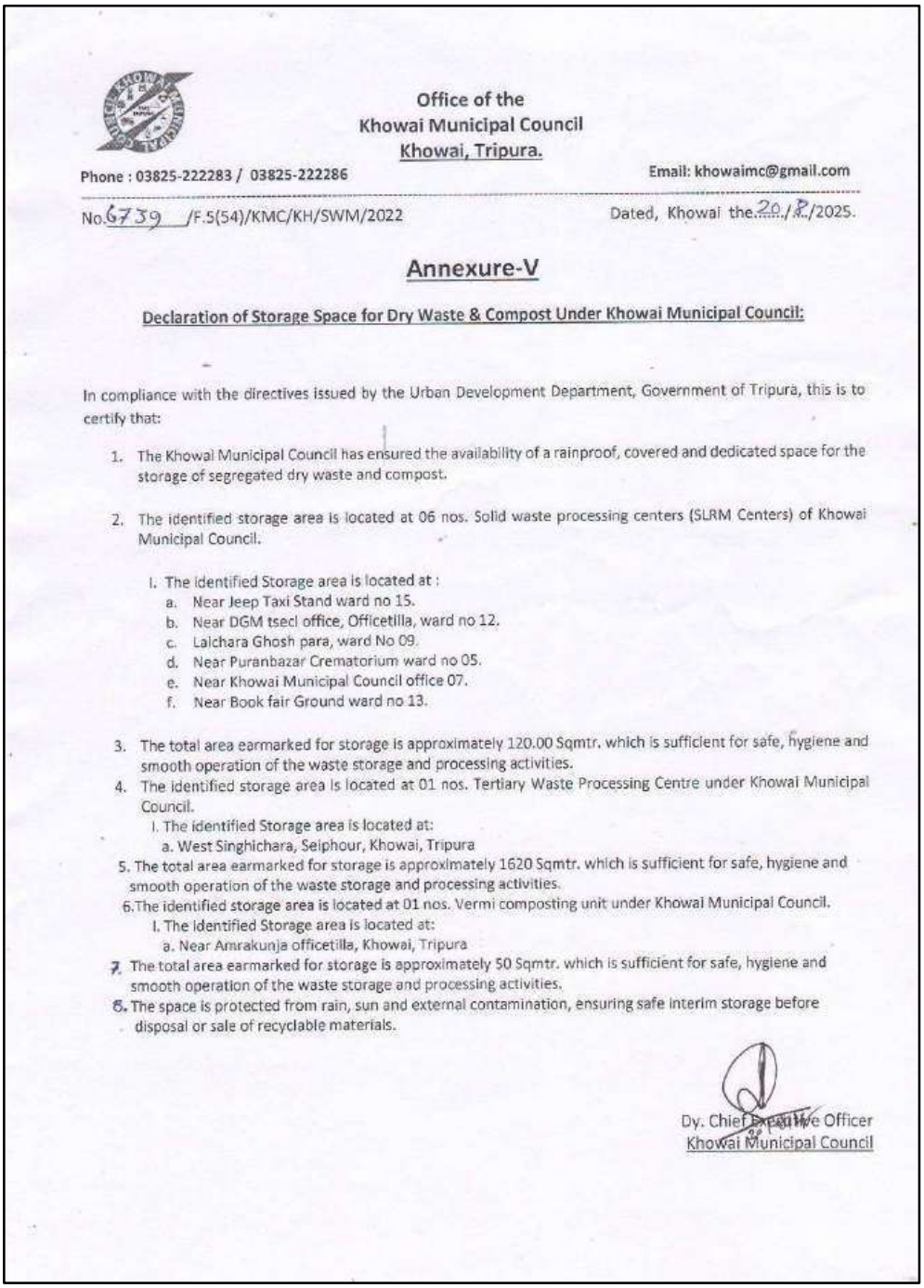
6. Recyclers Database

Khowai Municipal Council has signed an MOU with agency namely M/S Sahil & Sahin Enterprise Proprietor:- Mannan Miah for 6(six) to 9(Nine) months pilot phase project (PPP Model) for operation and management of solid waste management of the solid waste treatment plant/Facility with no cost no revenue model to prevent dumping of legacy waste and 100% processing of by product, copy of the MoU is enclosed as **annexure- I**

Dy. Chief Executive Officer
Khowai Municipal Council

7. Storage Space Documentation

Khowai Municipal Council has 06 segregation sheds within its jurisdiction, with specified composting and segregated dry waste storage facilities at each segregation shed. A signed declaration regarding the sufficiency of space for storage of waste is enclosed herewith.



Office of the
Khowai Municipal Council
Khowai, Tripura.

Phone : 03825-222283 / 03825-222286 Email: khowaimc@gmail.com

No.6739 /F.5(54)/KMC/KH/SWM/2022 Dated, Khowai the 20./8./2025.

Annexure-V

Declaration of Storage Space for Dry Waste & Compost Under Khowai Municipal Council:

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Khowai Municipal Council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at 06 nos. Solid waste processing centers (SLRM Centers) of Khowai Municipal Council.
   I. The identified Storage area is located at :
      a. Near Jeep Taxi Stand ward no 15.
      b. Near DGM tsecl office, Officetilla, ward no 12.
      c. Laichara Ghosh para, ward No 09.
      d. Near Puranbazar Crematorium ward no 05.
      e. Near Khowai Municipal Council office 07.
      f. Near Book fair Ground ward no 13.
3. The total area earmarked for storage is approximately 120.00 Sqmtr. which is sufficient for safe, hygiene and smooth operation of the waste storage and processing activities.
4. The identified storage area is located at 01 nos. Tertiary Waste Processing Centre under Khowai Municipal Council.
   I. The identified Storage area is located at:
      a. West Singhichara, Selphour, Khowai, Tripura
5. The total area earmarked for storage is approximately 1620 Sqmtr. which is sufficient for safe, hygiene and smooth operation of the waste storage and processing activities.
6. The identified storage area is located at 01 nos. Vermi composting unit under Khowai Municipal Council.
   I. The identified Storage area is located at:
      a. Near Amrakunja officetilla, Khowai, Tripura
7. The total area earmarked for storage is approximately 50 Sqmtr. which is sufficient for safe, hygiene and smooth operation of the waste storage and processing activities.
8. The space is protected from rain, sun and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Dy. Chief Executive Officer
Khowai Municipal Council

Dy. Chief Executive Officer
Khowai Municipal Council

8. Cattle Survey

We have collected the information regarding number of household cattle within ULB jurisdiction. The number is 547 nos. Data given regarding number of cattle under Khowai Municipal Council jurisdiction is mentioned below:

Sl. No.	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1.	Khowai MC	23563	5465	6.91	4	547	1.09

A declaration for the survey is enclosed herewith-

Office of the
Khowai Municipal Council
Khowai, Tripura.

Phone : 03825-222283 / 03825-222286 Email: khowaimc@gmail.com

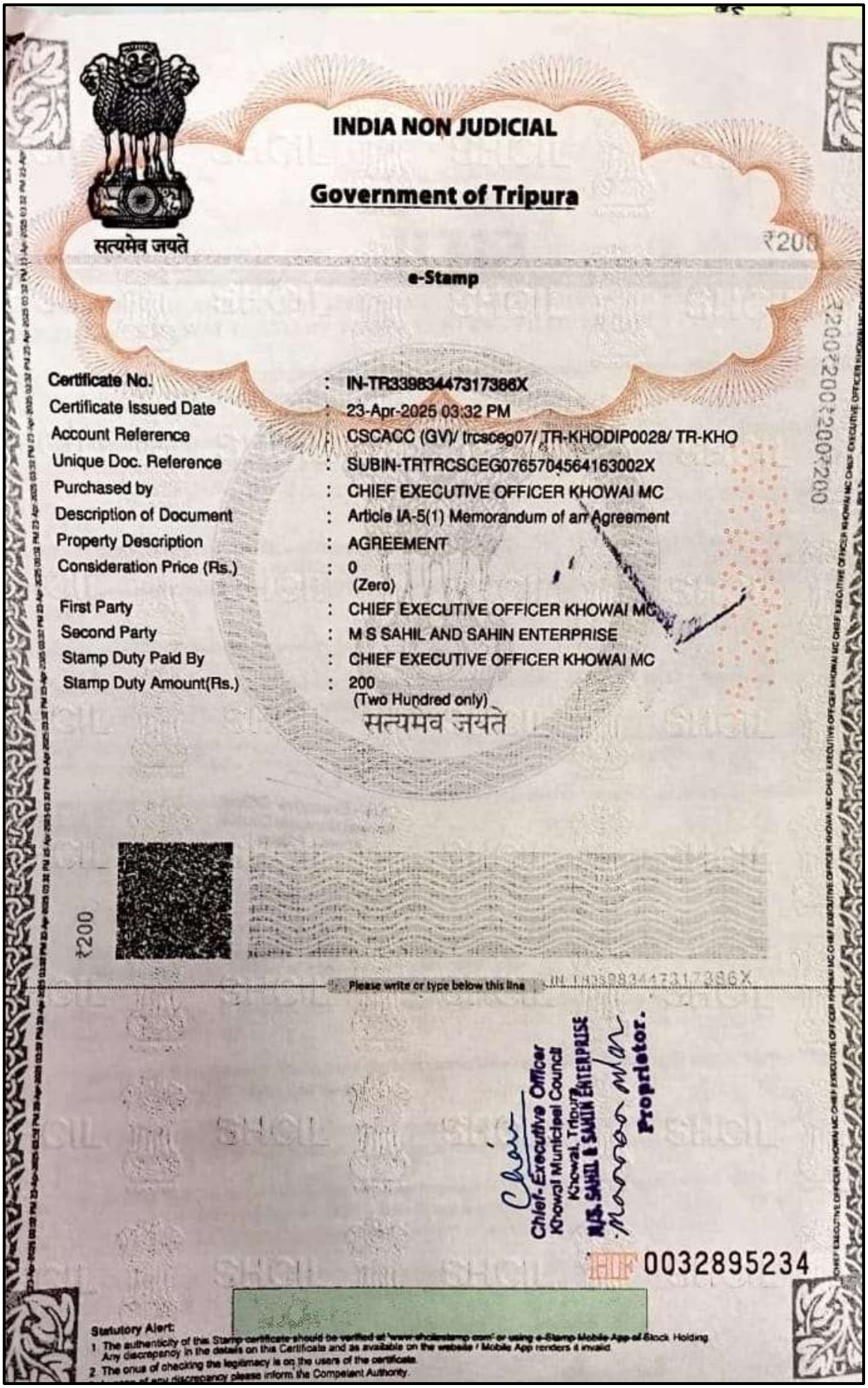
No. 6743 /F.5(54)/KMC/KH/SWM/2022 Dated, Khowai the 21/8/2025.

DECLARATION

I do hereby solemnly declare that a household level survey was conducted in all 15 wards of Khowai Municipal Council and it has been found that there are total 547 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

Dy. Chief Executive Officer
Khowai Municipal Council.

Dy. Chief Executive Officer
Khowai Municipal Council



INDIA NON JUDICIAL

Government of Tripura

सत्यमेव जयते

₹200

e-Stamp

Certificate No.	:	IN-TR33983447317386X
Certificate Issued Date	:	23-Apr-2025 03:32 PM
Account Reference	:	CSCACC (GV)/ trcsceg07/ TR-KHODIP0028/ TR-KHO
Unique Doc. Reference	:	SUBIN-TRTRCSCEG07657045641630O2X
Purchased by	:	CHIEF EXECUTIVE OFFICER KHOWAI MC
Description of Document	:	Article IA-5(1) Memorandum of an Agreement
Property Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	CHIEF EXECUTIVE OFFICER KHOWAI MC
Second Party	:	M S SAHIL AND SAHIN ENTERPRISE
Stamp Duty Paid By	:	CHIEF EXECUTIVE OFFICER KHOWAI MC
Stamp Duty Amount(Rs.)	:	200 (Two Hundred only)

सत्यमेव जयते

₹200

Please write or type below this line

IN-TR33983447317386X

Chief Executive Officer
Khowai Municipal Council
Khowai, Tripura

M/S. SAHIL & SAHIN ENTERPRISE
Proprietor.

HF 0032895234

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

c) **Utility Costs**: The Owner shall cover recurring costs such as electricity and water bills for the duration of the contract.

d) **Security**: The Owner shall be responsible for the security of the plant premises.

e) **Provide Facilities**: The Owner shall ensure that water and toilet facilities are available at the tertiary centre

- The Agency has understood clearly that this agreement is very temporary and is intended for the operation and maintenance of the plant/facility in a pilot mode only. The right to extend the duration of this agreement lies at the sole discretion of the owner. The owner shall remain under no compulsion/obligation to further extend the contract agreement and shall retain the right to terminate the contract serving 1(one) month prior written notice to the agency. The agency shall in no case become actual owner of the plant for which this agreement is carried out. The agency shall only bear an authorisation / consent to run the plant/facility on behalf of the owner.
- The agency shall be liable for any unlawful conduct within the premises and for the adjacent peripheral area of the said plant for which this agreement is carried out.
- The ULB herein referred to as the lawful owner shall reserve all rights of its ownerships which shall in no case be challenged. Whereas, the agency is only authorised temporarily to operate and manage the solid waste treatment plant only for the time duration agreed upon in the subsequent part of this agreement.
- Before handing over the operations, management and maintenance of the said plant/facility a detailed list of assets, equipment, machineries, facilities and total super built up area along with available adjacent peripheral land details shall be prepared including pictorial evidence and layout map.
- Both parties shall separately sign the list of such details mentioned above and retain a copy each for amicable settlement of any dispute that may arise in future relating to damage of any part or to any of the assets/equipment/land etc. the agency shall be responsible for appropriate compensation of liquidated damage.
- The agency shall refrain from any unlawful additional handling and processing of hazardous /toxic waste in the premises of the said plant, without setting up proper treatment methodology and allied infrastructure. In case of violation the agency shall bear all liability and the owner shall not be responsible for any such conducts.
- In case of any permanent change in infrastructure of the said plant a written consent has to be taken from the owner.
- The agency shall be allowed to separately collect solid waste from various location using their own mechanism and manpower and further process waste in this plant.
- State Government of Tripura has signed a MoU to converge the resources of both Urban and Gramin sectors in respect to the management of solid waste. Therefore the said plant is now intended to treat the dry waste of adjacent rural areas. Hence the collection and transportation of solid waste from the rural areas to the said plant for processing/recycling is hereby permitted.
- The agency may choose to either procure such waste from rural areas using their own resources and infrastructure or shall intake the dry waste transported by the rural bodies for processing in the said plant in lieu of agreed upon cash payment (item wise per kilogram rates / rate of mixed waste per kilogram shall be displayed in front of the said plant).
- The agency shall display the flowchart displaying (work flow process, various sections and segments, machineries in use and total manpower employed) in front of the plant.
- The agency shall maintain proper book of records for daily incoming solid waste and stock of processed waste and shall also display them officially at the entrance of the plant.
- The agency shall be liable to provide various reports for perusal of the owner and other Govt. Departments as and when requested. The agency shall provide correct information for perusal of owner and shall not indulge in ambiguity and report incorrect information.
- During this pilot agreement the agency shall refrain from installing any equipment or machinery. In case of utmost requirement of such installation for increasing the productivity of the plant a prior written consent of the owner is mandatory, failing which the additional machinery/equipment shall be treated as the property of the owner.
- The specific services to be provided by the Agency shall include, but not be limited to, waste treatment, maintenance, staffing, compliance with environmental standards, and reporting.
- The agency shall have the liberty to engage their trained manpower to train the existing manpower already deployed in the said plant.
- The agency may provide health insurance/basic safety kits to all the workers engaged by them or by the owner in the said plant.
- During this pilot agreement the agency shall be responsible for proper segregation, sorting, cleaning, drying and recycling of dry waste. The agency may semi process dry waste in this plant and transport the same to their other factories for further processing or for sale.

Chief Executive Officer
Khowai Municipal Council
Tripura.

Office of the
Khowai Municipal Council
Khowai, Tripura.

No. F. 5(54)/KMC/KH/SWM/2022, Dated, Khowai the 23 /04/2025.

MEMORANDUM OF AGREEMENT FOR WASTE SEGREGATION, PROCESSING, AND DISPOSAL AT KHOWAI TERTIARY WASTE CENTRE – PILOT PROJECT PHASE

This Memorandum of Agreement (hereinafter referred to as the "Agreement") is made and entered into on this 23rd day of April, 2025, by and between:

Khowai Municipal Council, with its principal office at Khowai-799201, represented herein by the Chief Executive Officer, duly authorized for this purpose (hereinafter referred to as the "Owner");

AND

Sahil and Sahin Enterprises (SSE), a government-registered enterprise (TR08A000134, Authorization number TSPCB/HOWM/11) with its principal office at Badharghat Industrial Estate, ONGC Nimbrack, Agartala, West Tripura - 799014, represented herein by Mannan Miah, Proprietor, duly authorized for this purpose (hereinafter referred to as the "Agency");

Collectively referred to as the "Parties."

WHEREAS, the Owner is the proprietor of a Tertiary Waste Treatment Plant located at Barabil, Khowai, and seeks to engage the Agency for the operation and management of the facility;

WHEREAS, the Agency is equipped with the expertise, experience, and necessary resources to operate and manage Solid Waste Treatment Plants and is willing to render its services to the Owner, under the terms and conditions set forth herein.

NOW, THEREFORE, in consideration of the mutual covenants and agreements contained herein, the Parties agree as follows:

SCOPE OF SERVICES

1. The Agency shall provide the following services:

a. Undertake the **operation and management of the Solid Waste Treatment Plant/Facility,** ensuring its efficient and lawful operation in accordance with relevant laws and regulations.

b. **Waste Segregation & Disposal**: The Agency shall ensure the incoming waste in the tertiary centre is recycled or disposed of scientifically.

c. **Training and Development**: The Agency shall provide training for the KMC's workforce in solid waste management, ensuring operational efficiency and safety.

d. **Waste Monitoring:** The Agency shall maintain separate registers (both manual and digital) for incoming and outgoing waste. The Owner will provide a weighing machine to measure the waste at the Tertiary Waste Treatment Plant.

e. **Waste Handling Revenue**: The Agency shall be responsible for the sale of segregated waste. The revenue generated from the sale of existing segregated waste will be shared equally between the Parties (50% to each) based on the weight of the materials sold. For new waste processed during the contract, all revenue will be retained by the Agency.

f. **Recordkeeping & Audits**: The Agency shall maintain registers for incoming waste, segregated waste, revenue earned. These records will be subject to review and cross-checking by the KMC's staff at the end of each month.

g. **Ensure Compliance**: The Agency shall ensure that the plant is operated in accordance with all relevant safety, environmental, and legal regulations.

2. The Owner (KMC) shall:

a) **Maintain Plant Infrastructure:** The Owner shall be responsible for the maintenance and repair of the plant and machinery for the duration of the contract.

b) **Provide Manpower**: The Owner shall provide adequate staff members for the operation of the facility, including their salaries.

- The agency shall maintain overall aesthetics and hygiene both within the premises of the said plant and to the adjacent peripheral area if used by the agency..
- The agency shall be permitted to transport waste in an out of the plant as and when required but shall obtain the signature and consent of the representative of the owner for such transportation. In a similar manner the agency shall sell semi processed or processed waste in part or full to the organisation of the agencies choosing. The owner shall refrain from imposing any bounty on such acts by the agency.
- The agency shall make special endeavours to ensure that all the waste from KMC and nearby market areas is collected, segregated and recycled or scientifically disposed. KMC shall support the agency in all possible manner to achieve this.

5. DURATION OF THE AGREEMENT

The term of this Agreement shall be for six months from the date of execution, extendable upto one year. The Agreement may be terminated prior to one year only if either Party raises valid objections due to breaches of legal or environmental norms.
Upon completion of one year, the Agreement may be revised, including changes to the cost and revenue-sharing models, and the Parties may enter into a long-term contract (3-5 years) based on the performance of the Agency.

6. TERMINATION

Either Party may terminate this agreement upon providing a written notice with a 30-day notice period to the other Party in case of a material breach, failure to perform obligations, or for reasons mutually agreed upon.

7. FORCE MAJEURE

Neither Party shall be held liable for any delay or failure in the performance of this Agreement due to force majeure, which includes, but is not limited to, natural disasters, government restrictions, or other events beyond the reasonable control of the affected Party. In such cases, the responsible Party shall be exempt from liability to the extent of the force majeure event.

8. ENVIRONMENTAL AND LEGAL COMPLIANCE

Both Parties shall ensure that all operations carried out under this Agreement comply fully with applicable laws, regulations, and standards governing waste management, health, safety, and the environment.

9. DISPUTE RESOLUTION

Any disputes arising out of or in connection with this Agreement shall be resolved through mutual consultation and negotiation.

10. AMENDMENTS

Any amendments or modifications to this Agreement shall be made in writing and signed by both Parties.

IN WITNESS WHEREOF, the Parties hereto have executed this Memorandum of Agreement as of the day and year first above written.

Khowai Municipal Council
By: _____
Chief Executive Officer
Khowai Municipal Council
Khowai, Tripura.
Date: 23.04.2025

Sahil and Sahin Enterprises (SSE)
By: _____
[Name and Title of Signatory]
Date: 23.04.2025

Witnesses:

1. Sahilullah.
2.

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Khowai Municipal Council Khowai, Tripura PIN-799201	Report No.	: QLS/P-78/25-26/C/08
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/08
	Sample Description	: Compost
	Sample Submitted On	: 20.08.2025
	Date of Performance(s)	: 21.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	92
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.18
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.59
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.95
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	14.7
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.42
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.5
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.77
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.5
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	53.4
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	263.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.32
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	16.2
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	24.4
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	11.2
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE
MOHANPUR MUNICIPAL COUNCIL
MOHANPUR, WEST TRIPURA

No.F.9(5)/SBM/CEO/MNP/2022-23/ Dated:-18/08/2025

To
The Director,
Urban Development Department,
Government of Tripura, Agartala.

Subject: - Submission of compliance report on solid and liquid waste management issues-Direction of Hon'ble NGT in O.A. 606/2018

Sir,

In compliance with the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and Compliance on solid and liquid waste management issues as per the direction of Hon'ble NGT in O.A. 606/2018, the following details in respect of Mohanpur Municipal Council are furnished for kind perusal and further course of action.

Dy. Chief Executive Officer
Mohanpur Municipal Council
Mohanpur, West Tripura

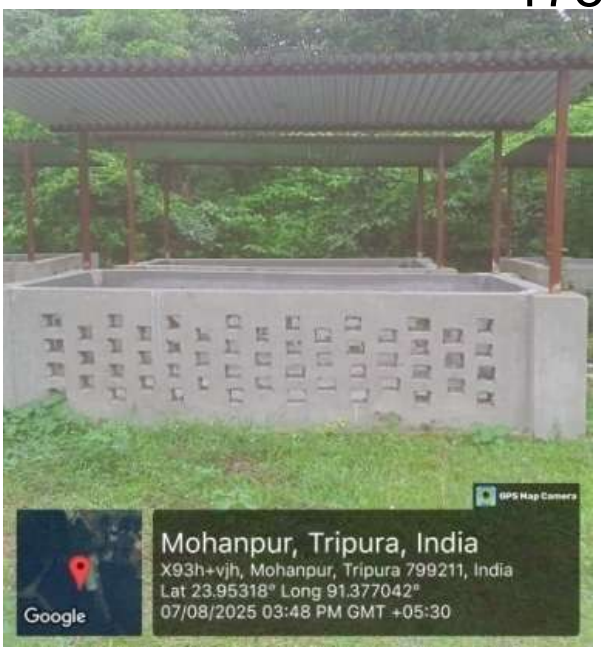
1. Construction of Compost Pits

Compost Pit Location	Target	Completed
Pits at ward/market level	15	15
Pits at tertiary level	52	52
Total	67	67

Pictures of additional compost pits :



Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).





2. Utilization of Processing Infrastructure

Mohanpur Municipal Council has been using Tertiary Waste Processing facility to effectively manage Wet / Bio-degradable to produce organic compost and recycle Dry / Non bio-degradable Waste to generate revenue in a centralized method to ensure Municipal areas clean and garbage free on a daily basis.

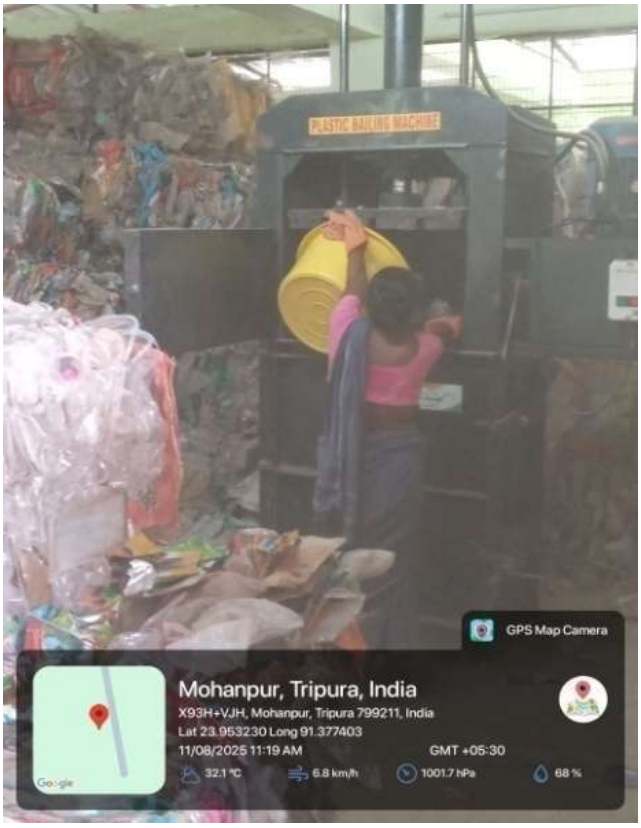
Pictures of Utilization of Processing Infrastructure are given below





Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).









Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).

3. Compost Certification:

Certificate of Compost is enclosed herewith.

Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).

4. Compost Utilization Records:

Sl No.	Name of ULB	Month	Year	Total Compost produced (In Ton)	Utilisation of compost
1	Mohanpur Municipal Council	January	2025	15.1	Utilised by ULB for gardening and given to the farmers at free of cost.
2		February	2025	15.6	Utilised by ULB for gardening and given to the farmers at free of cost.
3		March	2025	15.9	Utilised by ULB for gardening.
4		April	2025	16.45	Utilised by ULB for gardening.
5		May	2025	16.34	Given to farmers for free
6		June	2025	15.58	0.78 tons compost sold and remaining utilised by ULB for gardening.
7		July	2025	14.63	1.05 tons compost sold and remaining utilised by ULB for gardening.

5. Dry Waste Output & Revenue Report

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs (in Ton)						Quantity sold to registered recyclers (in Ton)	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Mohanpur Municipal Council	January	2025	13.2	14.5	1.8	3.3	0.9	23.35	57.05	0.28525
2		February	2025	13	14.8	1.7	3.4	0.8	23.6	57.3	0.2865
3		March	2025	12.8	14.6	1.9	3.01	0.7	23.1	56.11	0.28055
4		April	2025	13.5	15.2	1.8	3.3	0.85	23.4	58.05	0.29025
5		May	2025	13.1	15.6	2	3.1	0.83	22.9	57.53	0.28765
6		June	2025	12.9	14.5	1.95	3.25	0.81	22.87	56.28	0.2814
7		July	2025	13	14.83	1.85	3.22	0.79	22.35	56.04	0.2802

6. Recyclers' Database

There is no registered recycler within Mohanpur MC. However, Mohanpur MC is presently selling segregated recyclable dry waste to a local vendor. (A copy of the agreement/ MoU with the vendor is enclosed as annexure-I).

Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).

7. Storage Space Documentation.

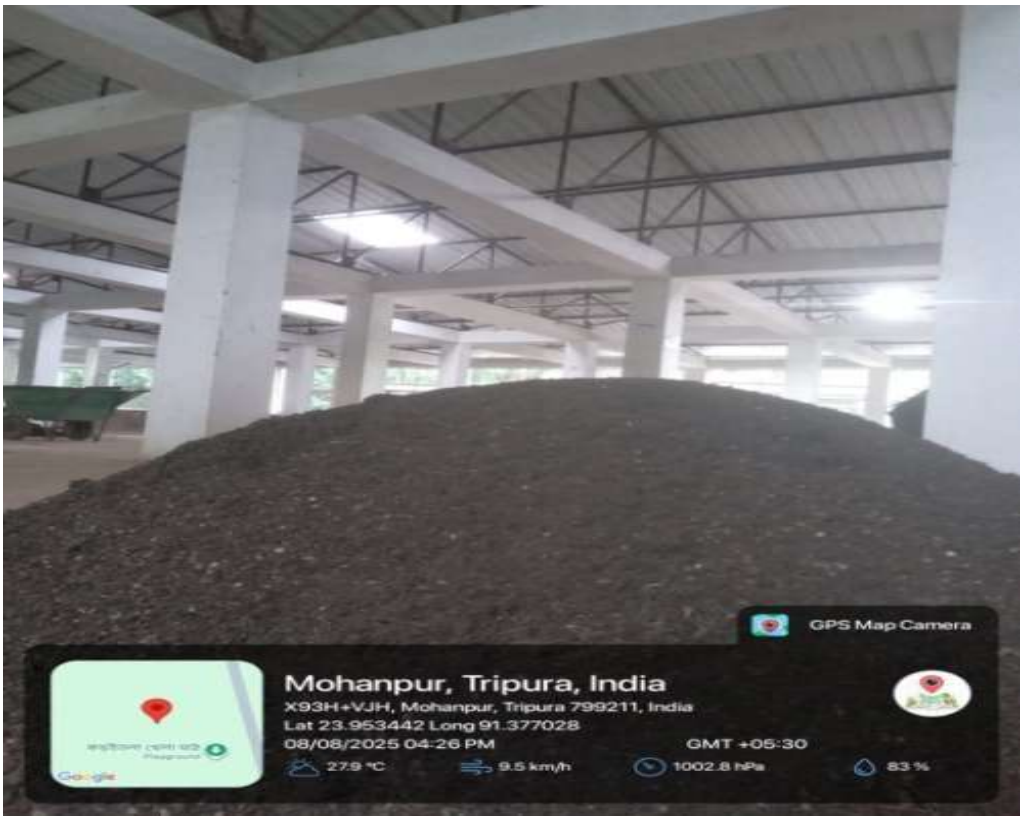
Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed herewith.



Pictures of Storage Space are given below:



Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).



8. Cattle Survey:

We have collected the information regarding number of household cattle within ULB jurisdiction. The number is 523 nos. Data given regarding number of cattle under Mohanpur Municipal Council jurisdiction is mentioned below:

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Mohanpur MC	20145	5231	5.63	3.0965	523	1.05

Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).

OFFICE OF THE
MOHANPUR MUNICIPAL COUNCIL
MOHANPUR, WEST TRIPURA

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER MOHANPUR MUNICIPAL COUNCIL

In compliance with the directives issued by the Urban Development Department, Government of Tripura, it is hereby certified that:

1. The Mohanpur Municipal Council has made available a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The designated storage area is located at the Tertiary Waste Treatment Plant, Mohanpur.

3. An area of approximately 1,755 sq. meters has been earmarked for this purpose, which is adequate to ensure safe, hygienic, and efficient storage and processing of waste.

4. The space is well-protected from rain, sunlight, and external contamination, thereby ensuring safe interim storage prior to disposal or sale of recyclable materials.

Dy. Chief Executive Officer
Mohanpur Municipal Council
Mohanpur, West Tripura

Dy. Chief Executive Officer,
Mohanpur Municipal Council
Mohanpur, Tripura (W).

Annexure - I

Memorandum of Understanding (MoU)
Between
Mohanpur Municipal Council
And
(Sri Rakesh Das)

This Memorandum of Understanding (MoU) is made on this 28th day of October, 2024 at Mohanpur, Tripura.

BY AND BETWEEN:

Mohanpur Municipal Council, a local body governed under the Department of Urban Development, Government of Tripura, having its office at Mohanpur, West Tripura District, (here in after referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning there of include its successors and assigns,

AND

Sri Rakesh Das, S/O (Late) Sri Haradhan Das, a local, recyclable plastic waste trader, having its business premises at Taranagar under Mohanpur Municipal Council, Mohanpur, West Tripura (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. Purpose

This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Mohanpur Tertiary Centre, under Mohanpur Municipal Council.

2. Scope of Work

. The Vendor shall lift and purchase **segregated recyclable plastic waste** collected at the **Tertiary Waste treatment Plant** or any other designated location, as per mutual convenience.

. Waste must be lifted at least once a month or as agreed based on accumulation.

3. Agreed Rates:

The Second Party agrees to pay the First Party as per the following item-wise rates:

Item Description	Rate per kg (in Rs.)
PET Bottles	Rs. 11.00
HDFE/LDPE Plastic	Rs. 11.00
Cardboard	Rs. 9.00
Glass Bottles	Rs. 1.00
Aluminum	Rs. 80.00
Iron	Rs. 12.00
Tin	Rs. 18.00

Annexure - I

4. Payment Terms:

Payment shall be made in cash/online at the time of lifting or within 7(Seven) working days of each pickup.

5. Duration:

This MoU shall be valid for 1 year from the date of signing and may be renewed/ terminated by mutual consent.

6. Compliance

. The Vendor shall use proper means of transportation.

. The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.

. The First Party shall maintain records of quantity sold and revenue earned.

7. Termination:

Either party may terminate this MoU with **15 days' prior notice** in writing.

8. Dispute Resolution:

Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Executive Officer, Mohanpur Municipal Council.

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For

Mohanpur Municipal Council

Dy. Chief Executive Officer

Dy. Chief Executive Officer
Mohanpur Municipal Council
Mohanpur, West Tripura

For

"Second Party" or "Vendor"

Name: - Sri Rakesh Das

(Signature) Rakesh Das

Mobile No:- 6009409062

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Mohanpur Municipal Council Urban Development Department, Mohanpur Sidhai, Mohanpur, West Tripura-799211.	Report No.	: QLS/P-78/25-26/C/05
	Date	: 26.08.2025
	Sample No.	: QLS/P-78/25-26/05
	Sample Description	: Compost
	Sample Submitted On	: 16.08.2025
	Date of Performance(s)	: 18.08.2025-26.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	93
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.19
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.08
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	12.9
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.21
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.27
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.7
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.69
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	18.4
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	27.9
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	196.2
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.33
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	17.4
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	29.9
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	7.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.4

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE
PANISAGAR NAGAR PANCHAYAT
PANISAGAR, NOTH TRIPURA

F.86 (3) SBM/PNS/NP/D2D/2025 **Date: 20/08/2025**

To
The Director.
Urban Development Department,
Government of Tripura, Agartala.

Subject: Submission of compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018.
Ref Letter No.: F. No.6(5)-UDD/DUD/MISC/2022-P
Madam,

In compliance with the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and Compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018, the following details in respect of Panisagar Nagar Panchayat are furnished for kind perusal and further course of action:

Yours faithfully,

20/08/2025

Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

Copy to:

1. The District Magistrate & Collector, North Tripura, Dharmanagar – for kind information.

20/08/2025

Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

COMPLIANCE REPORT ON SOLID AND LIQUID WASTE MANAGEMENT ISSUES DIRECTIONS OF THE HON'BLE NGT IN O.A. 606/2018

1. Utilization of Processing Infrastructure:

Continue effective utilization of Solid Waste Processing Facilities and compost pits.
At present, all 3 nos. segregation sheds and 1 tertiary waste processing facility in the Panisagar Nagar Panchayat area are fully operational for the segregation and processing of dry waste (non-biodegradable waste). These facilities are functioning effectively. The segregated dry waste — such as plastic, paper, cardboard, rags, cloth, glass, and metal items — is sold to authorized recyclers. Wet waste collected from the area is sent to the tertiary waste processing facility for composting purposes.

Pictures of segregation sheds:



Segregation shed 1(Word- 10)



Segregation shed 2(Word- 03)



Segregation shed 3(Word- 07)

Pictures of Various sections of Tertiary Waste Processing Facility:





Outside pictures of plant



Tipping area



Waste segregation area



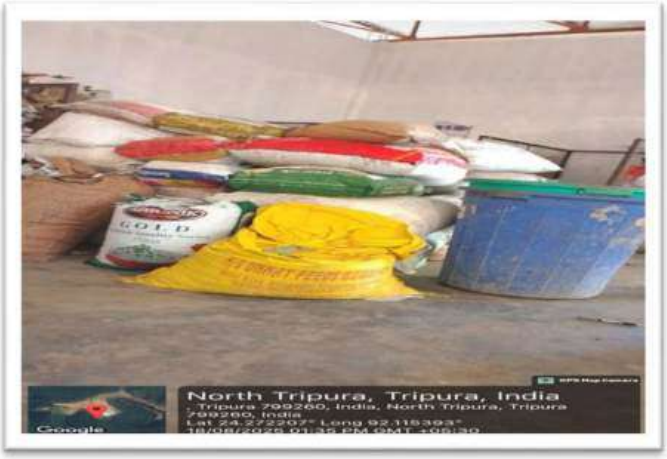
Organic shredder



composting area



Compost sieving area,



Compost storage area,



Dry waste segregation,



Dry waste storage area,



Baler,



Weighing area,



Dry waste sale tripper

Utilization Record of Compost

2. Compost Certification:

The required sample, along with the request letter, has been sent on 11-08-2025 to Qualissure Laboratory Services under NABL for obtaining certification and the certificate will be attached upon receipt.

3. Compost Utilization Record:

Panisagar Nagar Panchayat is effectively utilising the tertiary waste processing facility for the scientific composting of organic waste generated within its jurisdiction. Collected biodegradable waste from households, markets, and commercial establishments is transported to the facility, where it undergoes segregation and processing.

Sl. No.	Name of ULB	Month	Year	Total compost produced (in MT)	Total compost utilised (in MT)
1		January	2025	6.9	Given for Free to citizens
2		February	2025	7.1	Self-Consumed for Gardening etc.
3		March	2025	7.3	Given for Free to School
4		April	2025	7	Given for Free to School
5		May	2025	6.9	Given for Free to citizens
6		June	2025	7.2	Self-Consumed for Gardening etc.
7		July	2025	7.1	Self-Consumed for Gardening etc.
TOTAL				49.5	

4. **Dry Waste Output & Revenue Report:**

Dry Waste Output & Revenue Report Under Panisagar NP

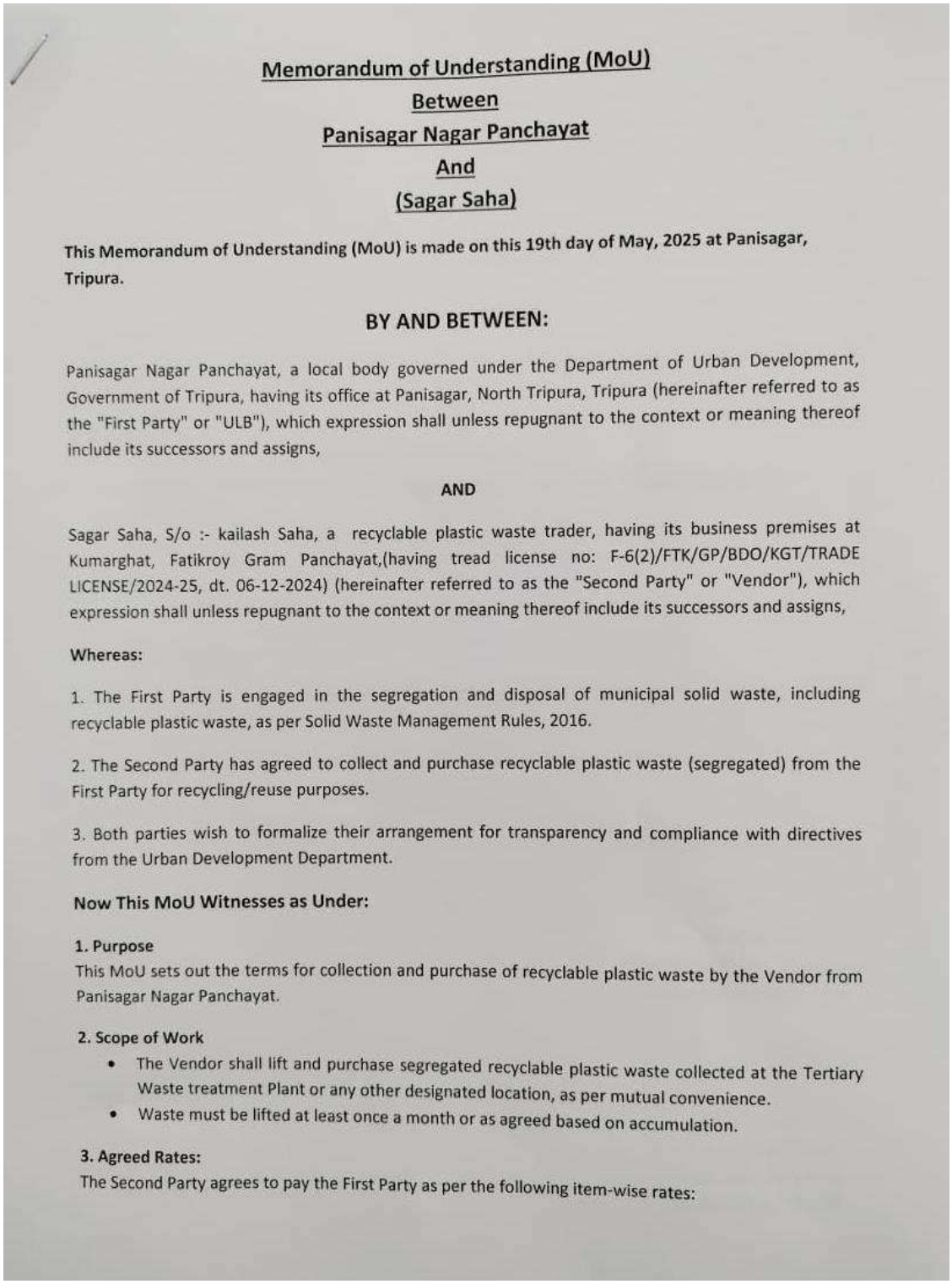
Sl. No.	Name of ULB	Month	Year	Quantity of various dry waste outputs (MT)						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Panisagar NP	January	2025	5.6	5.6	0.76	1.5	0.38	11	24.84	10457.64
2		February	2025	5.9	5.9	0.79	1.4	0.35	11.2	25.54	10752.34
3		March	2025	5.8	5.7	0.77	1.5	0.36	11.2	25.33	10663.93
4		April	2025	5.7	6.1	0.75	1.5	0.34	11.4	25.79	10857.59
5		May	2025	5.9	6	0.77	1.4	0.36	11.5	25.93	10916.53
6		June	2025	6.1	6.2	0.79	1.6	0.37	11.3	26.36	11097.56
7		July	2025	5.9	5.9	0.75	1.7	0.36	11.4	26.01	10950.21
TOTAL										**179.8**	**75695.8**

5. **Recyclers' Database**

There is no registered recycler within Panisagar NP. However, Panisagar NP is presently selling segregated recyclable dry waste to a Kumarghat based vendor.

Note
It is hereby recorded that the recycler was provisionally engaged from January 2025. Subsequently, a formal agreement was executed on 19th May 2025.

A copy of the agreement/ MoU with the vendor is enclosed herewith-



Memorandum of Understanding (MoU)
Between
Panisagar Nagar Panchayat
And
(Sagar Saha)

This Memorandum of Understanding (MoU) is made on this 19th day of May, 2025 at Panisagar, Tripura.

BY AND BETWEEN:

Panisagar Nagar Panchayat, a local body governed under the Department of Urban Development, Government of Tripura, having its office at Panisagar, North Tripura, Tripura (hereinafter referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

AND

Sagar Saha, S/o :- kailash Saha, a recyclable plastic waste trader, having its business premises at Kumarghat, Fatikroy Gram Panchayat,(having tread license no: F-6(2)/FTK/GP/BDO/KGT/TRADE LICENSE/2024-25, dt. 06-12-2024) (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.

2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.

3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. Purpose
This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Panisagar Nagar Panchayat.

2. Scope of Work

- The Vendor shall lift and purchase segregated recyclable plastic waste collected at the Tertiary Waste treatment Plant or any other designated location, as per mutual convenience.
- Waste must be lifted at least once a month or as agreed based on accumulation.

3. Agreed Rates:
The Second Party agrees to pay the First Party as per the following item-wise rates:

SL.NO.	Item description	Rate per kg (in Rs.)
1	Plastic	Rs. 7
2	Metal	Rs. 5
3	Cardboard	Rs. 5
4	Glass	Rs. 1.5

4. Payment Terms:
Payment shall be made in cash/online at the time of lifting or within 7(Seven) working days of each pickup.

5. Duration:
This MoU shall be valid for 1 year from the date of signing and may be renewed/terminated by mutual consent.

6. Compliance

- The Vendor shall use proper means of transportation.
- The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.
- The First Party shall maintain records of quantity sold and revenue earned.

7. Termination:
Either party may terminate this MoU with 15 days prior notice in writing.

8. Dispute Resolution:

Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Executive Officer Panisagar NP.

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For Panisagar Nagar Panchayat

19/05/2025

Dy. Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

Sagar Saha

(Signature)
Name- Sagar Saha
Designation: Vendor
Mobile:7005491537

6. **Storage Space Documentation**

Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed herewith

OFFICE OF THE
PANISAGAR NAGAR PANCHAYAT
PANISAGAR, NOTH TRIPURA

F.86 (3) SBM/PNS/NP/D2D/2025 Date: 20/08/2025

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER PANISAGAR NAGAR PANCHAYAT

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Panisagar Nagar Panchayat has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at: Tertiary waste treatment plant,

3. The total area earmarked for storage is approximately 1520 sq. meters, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.

4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

20/08/2025

Dy. Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

7. **Cattle Survey**

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Panisagar NP	11371	2033	2.60	1	305	0.61

OFFICE OF THE
PANISAGAR NAGAR PANCHAYAT
PANISAGAR, NOTH TRIPURA

F.86 (3) SBM/PNS/NP/D2D/2025 **Date: 20/08/2025**

DECLARATION

I hereby solemnly declare that a household-level survey was conducted across all 13 wards of Panisagar Nagar Panchayat. Based on the findings of the survey, a total of 305 household cattle have been identified within the jurisdiction of this Urban Local Body (ULB).

The above information is true and correct to the best of my knowledge and belief.

20/08/2025

Dy. Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

20/08/2025

Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Executive Officer Panisagar Nagar Panchayat, Panisagar, North Tripura Tripura PIN - 799260	Report No.	: QLS/P-78/25-26/C/09
	Date	: 27.08.2025
	Sample No.	: QLS/P-78/25-26/09
	Sample Description	: Compost
	Sample Submitted On	: 20.08.2025
	Date of Performance(s)	: 21.08.2025-27.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Blackish
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.37
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.88
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.5
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.45
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.43
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	14.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.82
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.3
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	62.8
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	302.3
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.26
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.3
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	29.6
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	13.4
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s). shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE MUNICIPAL COUNCIL
RANIRBAZAR, WEST TRIPURA

Email: rnbtrip.np@gmail.com, Tele/Fax:0381-2396228

NO.F.7(108)/RNB/MC/SBM/2016-17/ Dated:21/08 /2025

To
The Director,
Urban Development Department,
Govt. of Tripura, Agartala

Subject: Submission of compliance report on Solid and Liquid waste management issues Direction of Hon'ble NGT O.A.6 06/2018.

Ref: F.No.6(5)-UDD/DUD/MISC/2022-P Dated: /8/2025

Sir,

With reference to the subject as cited above, I herewith submitting the report of compliance on Solid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018, under Ranirbazar Municipal Council.

This is for favour of your kind information and doing the needful please.

Enclosed: As stated above

Yours Faithfully

21/08/25

Dy. Chief Executive Officer
Ranirbazar Municipal Council
Ranirbazar, Jirania, West Tripura

Copy to:
1. The Hon'ble Chairperson, Vice-Chairman, RMC for kind information.
2. The Chief Executive Officer, RMC for kind information.

21/08/25

Dy. Chief Executive Officer
Ranirbazar Municipal Council
Ranirbazar, Jirania, West Tripura

COMPLIANCE REPORT ON SOLID AND LIQUID WASTE MANAGEMENT ISSUES
DIRECTIONS OF THE HON'BLE NGT IN O.A. 606/2018

1. **Construction of Additional Compost Pits constructed after December 2024:**

Sl. No.	Compost pit location	Target	Completed
1	Pits at ward/market level	13	13
2	Pits at Tertiary Level	30	30
TOTAL		**43**	**43**

2. **Utilization of Processing Infrastructure:** -

The infrastructure for solid waste management is in place and the Bio-degradable waste are being collected at tertiary waste processing facility for composting. Non-biodegradable waste is collected and segregated at ward level segregation centers and transported to the tertiary waste processing facility for further processing, segregated storage and sale.

Pictures of Solid Waste Processing Facility:



Pictures of various sections of Solid Waste Processing Facility:






Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.844105° Long 91.391541°
21/08/2025 09:09 AM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.843945° Long 91.391957°
21/08/2025 09:26 AM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.844131° Long 91.391541°
21/08/2025 09:48 AM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.844087° Long 91.391471°
21/08/2025 08:55 AM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.844106° Long 91.391512°
21/08/2025 09:03 AM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
11/08/2025 01:09 PM GMT +05:30


Majlishpur, Tripura, India
R9RV+R86, Majlishpur, Tripura 799035, India
16/08/25 12:01 PM GMT +05:30


Majlishpur, Tripura, India
R9vv+7hq, Kobrakhamar, Majlishpur, Tripura 799035, India
Lat 23.844043° Long 91.391628°
21/08/2025 10:51 AM GMT +05:30

3. **Compost certification: -**

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification on 13/08/2025. The certificate shall be submitted upon receipt.

4. **Compost Utilization Records:**

Sl. No.	Name of ULB	Month	Year	Total compost produced	Total compost sold /utilized by ULB for gardening etc./given to forest, agriculture, horticulture department etc. (in MT)	Remaks (if any)
1		January	2025	14.68	utilized by ULB for gardening	-
2	Ranirbazar Municipal Council	February	2025	13.09	utilized by ULB for gardening	-
3		March	2025	14	utilized by ULB for gardening	-
4		April	2025	14.2	Sale a local Vendor	Receive Rs. 7500
5		May	2025	15.01	utilized by ULB for gardening	-
6		June	2025	14.88	utilized by ULB for gardening & sale 0.5 Ton	Receive Rs. 1000
7		July	2025	13.97	utilized by ULB for gardening & sale 0.5 Ton	Receive Rs. 1000

5. **Dry Waste Output & Revenue Report:**

Sl. No.	Name of UL B	Month	year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Card board etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Met al	Other recyclables		
1	Ranirbazar Municipal Council	January	2025	11.8	13.0	1.2	3.0	0.8	21.9	51.7	1500/-
2		February	2025	11.9	13.5	1.45	2.5	0.79	22.0	52.14	2500/-
3		March	2025	12.0	13.8	1.4	2.9	0.65	21.5	52.25	1000/-
4		April	2025	12.1	13.7	1.2	2.6	0.7	21.8	52.1	500/-
5		May	2025	12.0	13.5	1.55	3.0	0.75	21.7	52.5	500/-
6		June	2025	12.3	13.8	1.5	3.1	0.8	22.2	53.7	1500/-
7		July	2025	11.8	13.0	1.2	3.0	0.8	21.9	51.7	2500/-

6. **Recycler's Database**:

There is no registered recycler within Ranirbazar Municipal Council. However, Ranirbazar Municipal Council is presently selling segregated recyclable dry waste to a local vendor. A copy of the agreement with the vendor is enclosed in Annexure-1

7. **Storage Space Documentation:**

Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed in Annexure-2

8. **Cattle Survey:**

Solid Waste Generation and Cattle Feeding							
Sl No.	Name of ULB	Population (2024-25)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1	Ranirbazar MC	17705	4908	5.11	3.00	491	0.98

Signed declaration of the cattle survey is enclosed in Annexure-3

OFFICE OF THE MUNICIPAL COUNCIL
RANIRBAZAR, WEST TRIPURA

Email: rnbtrip.np@gmail.com Tele/fax: 0381-2396228

NO.F.7(108)/RNB/MC/SBM-U/2022-23 /10313-16 Dated: 04 / 11 / 2022

To
M/S Saha Enterprise
Chandaniyamura
Agartala, West Tripura
Mob- 9862651233

Sub: Work Order.

Name of work:- Selling of all type of Solid waste.

Sir,

Your rate for above mentioned work has been approved by the Office of the Chief Executive Officer, Ranirbazar Municipal Council and you are requested to pick up all types of solid waste as per direction of the monitoring officer regarding door to door as well as shop to shop garbage collection and pay as per below mentioned approved rate in cash to RMC office.

Sl. No	Particulars	Rate(Rupees/Kg)
1	All plastic waste including bottle, glass (PP, ldpe, hbpe pet etc.).	10.00
2	Paper (All thickness)/ All paper made items including cartons etc.	2.00
3	Recyclable polythene.	5.00
4	Non-recyclable polythene.	0.50
5	Used liquid glass bottle as trash.	1.00

Yours Faithfully

Chief Executive Officer
Ranirbazar Municipal Council

Copy to:
1. The Chairperson / Vice – Chairperson, RMC for favour of kind information.
2. The Account / Cashier, RMC for information.

Chief Executive Officer
Ranirbazar Municipal Council

 Annexure-2

OFFICE OF THE
RANIRBAZAR MUNICIPAL COUNCIL
RANIRBAZAR, JIRANIA, WEST TRIPURA

DECLARATION ON STORAGE SPACE UNDER RANIRBAZAR MUNICIPAL COUNCIL

TO WHOM IT MAY CONCERN

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Ranirbazar Municipal Council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at the Tertiary Waste Treatment Plant, Ranirbazar Municipal Council.
3. The total area earmarked for storage is approximately 350 Sq. Mt., which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.
4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Yours faithfully,

21/08/25

Dy. Chief Executive Officer
Ranirbazar Municipal Council
Ranirbazar, Jirania, West Tripura

OFFICE OF THE
RANIRBAZAR MUNICIPAL COUNCIL
RANIRBAZAR, JIRANIA, WEST TRIPURA

DECLARATION ON CATTLE SURVEY

I do hereby solemnly declare that a household level survey was conducted in all 13 wards of Ranirbazar Municipal Corporation and it has been found that there is total 491 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

Yours Faithfully

21/08/25

Dy. Chief Executive Officer
Ranirbazar Municipal Council
Ranirbazar, Jirania, West Tripura

Copy to:

I. The District Magistrate & Collector, West Tripura District for favour of kind information.

21/08/25

Dy. Chief Executive Officer
Ranirbazar Municipal Council
Ranirbazar, Jirania, West Tripura

Qualissure Laboratory Services

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Ranir Bazar Municipal Council Ranir Bazar West Tripura	Report No. Date Sample No. Sample Description Sample Submitted On Date of Performance(s) Ref No. & Date	: QLS/P-78/25-26/C/04 : 26.08.2025 : QLS/P-78/25-26/04 : Compost : 16.08.2025 : 18.08.2025-26.08.2025 : Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	97
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.31
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	1.89
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.92
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	15.6
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.28
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.24
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.2
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.64
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	19.1
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	41.4
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	284.8
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.26
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.3
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	37.2
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	6.9
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- End of the Report----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE
SABROOM NAGAR PANCHAYAT
SABROOM, SOUTH TRIPURA

No.F.4(233)-SBM/NP/NGT/2024/1542-45 **Dated: 14/08/2025**

To
The Director,
Urban Development Department
Govt. of Tripura
Agartala, West Tripura

Subject: Submission of compliance report on Solid and Liquid Waste Management Issues - Directions of the Hon'ble NGT in O.A. 606/2018.

Sir/Madam,

With reference to the subject as cited above, I herewith submitting the report of compliance on Solid and Liquid Waste Management Issues - Directions of Hon'ble NGT in O.A. 606/2018, under Sabroom Nagar Panchayat (Copy enclosed).

This is for favour of your kind information and doing the needful, please.

Enclosed: As stated above.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Copy to

1. The Hon'ble Chairperson/ Vice-Chairperson, Sabroom Nagar Panchayat – for kind information.
2. The Nodal Officer, SBM-U, Sabroom Nagar Panchayat – for kind information.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

COMPLIANCE REPORT ON SOLID AND LIQUID WASTE MANAGEMENT ISSUES DIRECTIONS OF THE HON'BLE NGT IN O.A. 606/2018

1. **Construction of Compost Pits**

Compost Pit Location	Target	Completed	Remarks
Pits at Ward/Market Level	5	5	N/A

(High resolution Geo-Tagged pictures of Pits Constructed at Ward/Market Level are enclosed as Annexure-A)

2. **Utilization of Processing Infrastructure:**

⇨ Continuous effective utilization of Solid Waste Processing Facilities and Compost Pits is being done under Sabroom Nagar Panchayat.

(High resolution Geo-Tagged Pictures of Solid Waste Processing Facilities covering various sections are enclosed as Annexure-B)

3. **Compost Certification**

⇨ Earlier Certificate Obtained from R. V. Briggs & Co. Private Ltd. an NABL Certified Lab is enclosed as Annexure-C & the process of obtaining a fresh certificate is under process & shall be submitted subsequently.

4. **Compost Utilization Records**

⇨ Enclosed as Annexure-D

5. **Dry Waste Output & Revenue Report**

⇨ Enclosed as Annexure-E

6. **Recycler's Database**

⇨ There is no registered recycler within Sabroom Nagar Panchayat, However Sabroom Nagar Panchayat is presently selling segregated recyclable dry waste to an authorized local Scrap Dealer (a copy of Work Order issued is enclosed as Annexure-F)

7. **Storage Space Documentation**

⇨ Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed as Annexure-G)

8. **Cattle Survey**

SL. No.	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1	**Sabroom NP**	6954	2213	2.00	1.1	767	1.534

The cattle survey report of Animal Resource Development Department (ARDO) is eclosed at Annexure-M.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Sabroom Nagar Panchayat
Sabroom South Tripura

Annexure-A

High Resolution Geo-Tagged Pictures of Pits Constructed at Ward/Market Level





Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

High Resolution Geo-Tagged Pictures of Solid Waste Processing Facilities Covering Various Sections

A. Wet Waste Processing









Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

B. Dry Waste Processing









Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Annexure-C

Compost Lab Test Report from NABL Certificated Laboratory

R. V. BRIGGS & CO. PRIVATE LTD.

ANALYTICAL CONSULTING & TECHNICAL CHEMISTS

(AN ISO 9001:2015 & ISO 45001: 2018 CERTIFIED COMPANY)

TAHER MANSION, 1ST FLOOR
9, BENTINCK STREET, KOLKATA - 700 001
Phone : (033) 4044-3380/3381/3382 / 3383, Fax : 33 2248-0447
E-mail : rvbriggs.kolkata@gmail.com, Website : www.rvbriggs.com
CIN : U51109WB1931PTC007007

TEST REPORT

No. F/22-23/54 **Date: 26 December 2022** **Page 1 of 1**

Issued to	:	**BITAN INSTITUTE FOR TRAINING, AWARENESS AND NETWORKING** 3/3/1, D. A. Chowdhury Road (2nd Floor) Budge Budge, Kolkata - 700137
Your Ref. No.	:	BITAN/WO/FIN/22-23/275 dtd. 09.12.2022
Description of sample	:	Manure
Mark on sample	:	Sabroom Nagar Panchayat, South Tripura
Sample Submitted by the party on:		19.12.2022
Analysis completed on	:	26.12.2022

TEST FINDINGS:

Sl. No.	Test Parameters	Unit	Results
1.	pH (5% aqueous Solution)	..	7.1
2.	Conductivity	ds/m	2.8
3.	Bulk Density	gm/cc	0.57
4.	Moisture Content	%	24.8
5.	Total Organic Carbon	%	15.83
6.	Total Nitrogen as N	%	2.52
7.	Total Phosphate as P_2O_5	%	0.45
8.	Total Potash as K_2O	%	0.74
9.	C : N Ratio	..	9.09 : 1
10.	Particle Size : Passes through 4.0 mm IS Size	%	99.66
11.	Cadmium as Cd	mg/kg	< 0.5
12.	Chromium as Cr	mg/kg	4.12
13.	Nickel as Ni	mg/kg	< 0.5
14.	Arsenic as As	mg/kg	< 0.5
15.	Copper as Cu	mg/kg	12.84
16.	Mercury as Hg	mg/kg	< 0.01
17.	Zinc as Zn	mg/kg	71.21
18.	Lead as Pb	mg/kg	< 1.0

(T. NANDI)
Technical Manager
Authorised Signatory

★ The test report shall not be reproduced, except in full, without written approval of the Company.
★ Results relate only to the parameters tested.

National Accreditation Board for Testing and Calibration Laboratories

NABL

CERTIFICATE OF ACCREDITATION

R.V.BRIGGS & CO. PVT. LTD.

has been assessed and accredited in accordance with the standard

ISO/IEC 17025:2017

"General Requirements for the Competence of Testing & Calibration Laboratories"

for its facilities at

9 BENTINCK STREET,THAIR MANSION, KOLKATA, WEST BENGAL, INDIA

in the field of

TESTING

Certificate Number: TC-12347

Issue Date: 30/09/2023 Valid Until: 29/09/2025

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.
(To see the scope of accreditation of thislaboratory, you may also visit NABL website www.nabl-india.org)

Name of Legal Entity: R.V. Briggs & Company Pvt. Ltd.

Signed for and on behalf of NABL

N. Venkateswaran
Chief Executive Officer

Annexure-D

Compost Utilization Records

(from January to July, 2025)

Sl. No.	Name of ULB	Month	Year	Total compost produced (in MT)	Sold to Locals	Self Consumed for Gardening etc.	Given for Free to citizens/schools/ college
1.	Sabroom Nagar Panchayat	January	2025	5.523	0.005	4.966	0.552
2.		February	2025	5.534	0.114	4.922	0.498
3.		March	2025	5.516	0.305	4.604	0.607
4.		April	2025	5.502	0.030	4.757	0.715
5.		May	2025	5.558	0.020	4.871	0.667
6.		June	2025	5.526	0.033	4.940	0.553
7.		July	2025	5.579	0.102	5.031	0.446
				38.738	**0.609**	**34.091**	**4.038**

1825

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

228

Annexure-E

Dry Waste Output & Revenue Report

(from January to July, 2025)

Sl. No.	Name of ULB	Month	Year	Quantity of various dry waste outputs (in MT)						Quantity sold to local vendor	Revenue earned (in Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1.	Sabroom Nagar Panchayat	January	2025	4.823	5.423	0.632	1.254	0.321	8.721	21.174	0.25650
2.		February	2025	4.753	5.462	0.615	1.234	0.301	8.729	21.094	0.16830
3.		March	2025	4.839	5.365	0.621	1.235	0.325	8.771	21.156	0.34290
4.		April	2025	4.820	5.470	0.635	1.281	0.361	8.751	21.318	0.37800
5.		May	2025	4.654	5.328	0.645	1.264	0.322	8.733	20.946	0.29123
6.		June	2025	4.325	5.417	0.622	1.221	0.341	8.739	20.665	0.28515
7.		July	2025	4.769	5.432	0.654	1.253	0.363	8.725	21.196	0.19134
				32.980	**37.900**	**4.424**	**8.742**	**2.334**	**61.170**	**147.549**	**1.91342**

Note: Sabroom Nagar Panchayat does not sell directory to any recycler or does not have any recycling facility instead an Work Order with an approved rate has been duly issued to a local Vendor for Sale of the Segregated Dry Waste Materials of the Tertiary Waste Treatment Plant, Sabroom Nagar Panchayat.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

1826

229

Work Order Issued To Local Vendor

OFFICE OF THE
SABROOM NAGAR PANCHAYAT
SABROOM, SOUTH TRIPURA

No.F.4 (232)-SBM/NP/TWTP/REV/2024/4565 - 71 **Dated, the Sabroom,..**11th**.. March' 2024**

WORK ORDER

To
Sri Nepal Roy
S/o – Lt. Shashi Bhushan Roy
Maa Tripurashwari Scrap Centre
Manikghar, Sabroom, South Tripura

Subject: Work order for Sale of Segregated Dry Waste Materials at Tertiary Waste Treatment Plant, under Sabroom Nagar Panchayat.

Ref: No.F.4 (232)-SBM/NP/TWTP/REV/2024/3862-68, Date – 26th February' 2024

Sir,

Your Quotation for execution of the above mentioned work has been accepted on behalf of the Chairperson of Sabroom Nagar Panchayat with following rates (item-wise) of Segregated Dry Waste Materials of Tertiary Waste Treatment Plant, Sabroom Nagar Panchayat.

Sr. No.	Name of Work(s)	Derails of Items	Unit	Approved Rate / Unit
1.	Sale of Segregated Dry Waste Materials at Tertiary Waste Treatment Plant, under Sabroom Nagar Panchayat.	Plastic Bottle (Transparent)	*Kg*	Rs.8.00/
2.		Plastic Bottle Cape	*Kg*	Rs.8.00/-
3.		Plastic Bottle Ring	*Kg*	Rs.8.00/-
4.		Colored Poly-bag	*Kg*	Rs.6.00/-
5.		Transparent Poly-bag	*Kg*	Rs.6.50/-
6.		Plastic Bottle (Colored)	*Kg*	Rs.8.00/-
7.		Tin Bottle Cap	*Kg*	Rs.12.00/-
8.		Plastic Bottle (Lichi)	*Kg*	Rs.12.00/-
9.		Disposable Plastic Acid Bottle	*Kg*	Rs.7.50/-
10.		Clear Glass Bottle	*Kg*	Rs.1.50/-
11.		Colored Glass Bottle	*Each*	Rs.1.00/-
12.		Aluminum Foil	*Kg*	Rs.16.00/-
13.		Tin Can/Container	*Kg*	Rs.22.00/-
14.		Aluminum Can	*Kg*	Rs.30.00/-
15.		Plastic sauce Bottle	*Kg*	Rs.7.50/-
16.		Plastic Toothbrush	*Kg*	Rs.6.00/-
17.		Paper	*Kg*	Rs.6.00/-
18.		Hard Paper Board	*Kg*	Rs.5.00/-
19.		Aluminum Can/Container	*Kg*	Rs.30.00/-
20.		Medicine Aluminum Covers	*Kg*	Rs.10.00/-

Terms & Condition

1. This work order is valid only for 06 (six) months from the date of issuing this work order and may be terminated by the authority of Sabroom Nagar Panchayat, at any time if any discrepancy found in the work.

2. The described Segregated Dry Waste Materials are lying at Tertiary Waste Treatment Plant under Sabroom Nagar Panchayat under physical possession of the Executive Officer, Sabroom Nagar Panchayat.

3. No guarantee for its worthiness or quality will be given by this office.

4. No items, once delivered to the purchaser, will not be taken back by this office on any condition whatsoever. Any un-cleared or unnoticed materials left over by the purchaser within the premises cannot be claimed later.

5. The materials should be cleared away from the said Tertiary Waste Treatment Plant within 07 (seven) days from the date of issue of any letter/ order/ notice, which will be issued by the Executive Officer or Deputy Executive Officer of the Sabroom Nagar Panchayat from time to time during the contract period.

6. Obtaining all statutory approvals from the Local Bodies/ Police/ Traffic Police or any other Govt. Department required for purchase, Loading/ Unloading/ Clearing or transportation of materials is the sole responsibility of the purchaser only, the Sabroom Nagar Panchayat cannot be held responsible for any delay or lapses in this regards.

7. For the purpose of removing the materials, the purchaser shall engage his/her/their own personal only and shall keep the Sabroom Nagar Panchayat fully indemnified against any claim whatsoever including for any wage, injuries, compensation, death etc.

You are hereby requested to start the work as per terms & conditions mentioned above.

Yours faithfully

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Copy to:

1. The Chairperson / Vice-Chairperson for kind information.
2. The Deputy Executive Officer for information.
3. Sri Sukanta Roy, AE for information and doing needful.
4. The Accounts / Bill Section for information and doing needful.
5. Sri Sourav Biswas, Supervisor (SBM-U), Sabroom Nagar Panchayat for information and doing needful.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Annexure-G

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER SABROOM NAGAR PANCHAYAT

TO WHOM IT MAY CONCERN

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Sabroom Nagar Panchayat has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at the Tertiary Waste Treatment Plant, Sabroom Nagar Panchayat.
3. The total area earmarked for storage is approximately 700 Sq. Mt., which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.
4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Annexure-M

Report of the Animal Resource Development Department

11/08/25

GOVERNMENT OF TRIPURA
ANIMAL RESOURCES DEVELOPEMNT DEPARTMENT
O/O OF VETERINARY OFFICER, VETERINARY HOSPITAL
SABROOM, SOUTH TRIPURA

No.F 34/VH/SBM/2025/45 Dated. 11/08/2025

To
The Deputy Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Subject: - Sending Household Cattle Data within Sabroom Nagar Panchayat- reg.
Ref. No. F.4(233)-SBM/NP/NGT/2024 dated 07/08/2025

Sir,

With reference to the subject above, I am nerewith sending Household Cattle Data of respective Nagar Panchayat Wards within Sabroom Nagar Panchayat. The details are below:-

Sl.No	Number of ward	Number of Cattle	Remarks
01	1	107	
02	2	93	
03	3	95	
04	4	52	
05	5	49	
06	6	69	
07	7	76	
08	8	98	
09	9	128	
Total		767	

Yours sincerely,

11/8/2025

(Dr TridibDebnath)
Veterinary Officer,Vety. Hospital
Sabroom, South Tripura

Copy to-
1) The Assistant Director,(BL),Sabroom for kind information and necessary action, please.

ESTABLISHED IN 1900
KNOWN THE WORLD OVER

R. V. BRIGGS & CO. PRIVATE LTD.

ANALYTICAL CONSULTING & TECHNICAL CHEMISTS
(AN ISO 9001:2015 & ISO 45001 : 2018 CERTIFIED COMPANY)
TAHER MANSION, 1ST FLOOR
9, BENTINCK STREET, KOLKATA - 700 001
Phone :(033) 4044-3380 / 3381 / 3382 / 3383, Website : www.rvbriggs.com
E-mail : rvbriggs.kolkata@gmail.com, info@rvbriggs.com
CIN : U51109WB1931PTC007007

TEST REPORT

Certificate No. FZ/25-26/046 **Issue Date: 21 August 2025** **Page 1 of 1**

Issued to	:	**SABROOM NAGAR PANCHAYAT.** Sabroom, South Tripura
Your Ref. No.	:	F.2(233)-SBM/NP/NGT/2024/1528-35 dtd. 14.08.2025
Description of sample	:	Manure
Mark on sample	:	Nil
Sample Submitted by the party on:		16.08.2025
Analysis Started on	:	20.08.2025
Analysis completed on	:	21.08.2025

TEST FINDINGS:

Sl. No.	Test Parameters	Unit	Results
1.	pH (5% aqueous Solution)	..	9.41
2.	Conductivity	ms	3.45
3.	Bulk Density	gm/cc	0.52
4.	Moisture Content	%	14.52
5.	Total Organic Carbon	%	36.59
6.	Total Nitrogen as N	%	2.89
7.	Total Phosphate as P_2O_5	%	0.30
8.	Total Potash as K_2O	%	0.65
9.	C : N Ratio	..	12:66:1
10.	Particle Size : Passes through 4.0 mm IS Size	%	99.96
11.	Cadmium as Cd	mg/kg	< 0.5
12.	Chromium as Cr	mg/kg	3.34
13.	Nickel as Ni	mg/kg	3.82
14.	Arsenic as As	mg/kg	< 0.8
15.	Copper as Cu	mg/kg	35.8
16.	Mercury as Hg	mg/kg	2.52
17.	Zinc as Zn	mg/kg	124.2
18.	Lead as Pb	mg/kg	28.7

Report Verified by
T. Mukherjee

Reviewed & Authorised by
Goutam Das
(Goutam.Das)
Dy. Technical Manager
Authorized Signatory
For R. V. Briggs & Co. Pvt. Ltd

-: END OF TEST REPORT:-

SD

★ The test report shall not be reproduced, except in full, without written approval of the Company.
★ Results relate only to the parameters of the item tested.

OFFICE OF THE

SANTIRBAZAR MUNICIPAL COUNCIL

SANTIRBAZAR, SOUTH TRIPURA

F. 2(1)/SMC/GL/TECH/2024-25/446 **Dated:18/08/2025**

To,

The Director

Urban Development Department

Agartala, West Tripura

Sub: - Compliance on Solid and Liquid Waste management issues- Directions of hon'ble NGT in O.A.606/2018 under Santirbazar Municipal Council.

Reff. Letter no-F.6(5)-UDD/DUD/MISC/2022-P, dated,06th August ,2025

Sir,

With reference to the subject cited above, I would like to submit the data on Solid and Liquid Waste management issues- Directions of Hon'ble NGT in O.A.606/2018 under Santirbazar Municipal Council as per your given format.

This is for your kind information & doing the necessary action please.

Endo: - As stated,

Yours faithfully

18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

Copy to:

a) The Chairman, Santirbazar Municipal Council, Santirbazar, South Tripura, for kind information.

b) The Vice-Chairman, Santirbazar Municipal Council, Santirbazar, South Tripura for kind information.

18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

1. **Construction of Compost Pits:**

Sl No	Name of ULB	Target		Achievement	Remarks
		Ward	Tertiary		
1	Santirbazar Municipal Council	15	28	43	**Geo-tagg Photograph Enclosed**





18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

2. **Utilization of solid waste processing Infrastructure:**

Currently, all 03 nos segregation sheds in the Santirbazar Municipal Council area are fully operational for the segregation of dry waste (non-bio degradable waste) and 01nos Tertiary Waste processing facility are functioning efficiently. The segregated dry waste, including plastic, paper, card board, rags, cloths, glass, and metal items, is handed over to local recyclers for further processing. The collected wet waste is sent to the tertiary waste processing facility for composting.

Various Sections of Tertiary Waste Processing Facility



Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura



ORGANIC SEGREGATION AREA



PLASTIC WASTE SEGREGATION AREA



PLASTIC SHREDDER MACHINE



WEIGHING MACHINE

3. **Compost Certification:**

The compost sample for certification has been sent to the **Qualissure Laboratory Services, Kolkata** on **08/08/2025**. The certificate shall be submitted subsequently upon receipt.

4. **Compost Utilization Records:**

Sl No	Nameof ULB	Month	Year	Total Compost Produced (In MT)	Utilization of compost (In MT)
1	Santirbazar Municipal Council	January	**2025**	**8.75**	**Utilized by ULB for Gardening**
2		February	**2025**	**8.82**	**Utilized by ULB for Gardening**
3		March	**2025**	**8.90**	**Utilized by ULB for Gardening**
4		April	**2025**	**8.95**	**Utilized by ULB for Gardening**
5		May	**2025**	**8.25**	**Utilized by ULB for Gardening**
6		June	**2025**	**8.65**	**0.30 MT Sold to Local User & Remaining utilized by ULB for gardening**
7		July	**2025**	**8.98**	**Utilized by ULB for Gardening**

18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

5. Dry Waste Output &Revenue Report:

Sl No	Nameof ULB	Month	Year	Quantity of various dry waste outputs (In Ton)						Qtysold to registered recyclers (In Ton)	Revenueearned (In Lakh)
				Paper. Cardboard etc	Various kind of Plastic	Various kind of Glass	Rags, textile materials	Metal	Other Recyclables		
1	SantirbazarMunicipalCouncil	January	2025	7.75	8.65	0.85	1.89	0.45	14.25	1.01	0.12
2		February	2025	7.85	8.82	0.92	1.92	0.48	14.10	1.95	0.10
3		March	2025	7.92	8.65	0.93	1.85	0.35	14.2	1.85	0.095
4		April	2025	7.82	8.95	0.86	1.89	0.50	13.95	1.42	0.085
5		May	2025	7.25	8.48	0.98	1.87	0.42	13.8	1.92	0.090
6		June	2025	7.65	8.68	0.89	1.79	0.47	14.25	1.95	0.10
7		July	2025	7.80	8.67	0.95	1.86	0.48	13.85	0.91	0.10

6. Recyclers Database:

There is no registered recycler within Santirbazar Municipal Council. However, Santirbazar Municipal Council is presently selling segregated recyclable dry waste to an authorized local scrap dealer. A copy of the issued work order is enclosed **Annexure-1**

18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

7. Storage Space Documentation:

Signed declaration regarding sufficiency of space for storage of compost and segregated dry waste is enclosed as **Annexure–2.**

8. Cattle Survey:

SL	Nameof ULB	Population (2024-25) (In TPD)	Number of HH	SolidWaste Generation (2024-25) (In TPD)	TotalWet Waste @ 55% (In TPD)	Number of Cattle ULBWise	Organic Waste consumed by cattles
1	Santirbazar Municipal Council	16185	3468	3.28	2	381	0.76

Signed declaration regarding cattle survey enclosed at Annexure-3

18/08/25

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

OFFICE OF THE
SANTIRBAZAR MUNICIPAL COUNCIL
SANTIRBAZAR, SOUTH TRIPURA

NO.F. 2(11)/SMC/LPC/2024-25/1802 Dated, Santirbazar 08/ 01/2025

WORK ORDER

To
Sri Prabir Sen
M/S RAM THAKUR IRON
Address:- Mohamuni
Santirbazar South Tripura
Pin-799144

Subject: - Work order for sale of segregated dry waste material at Tertiary Waste Treatment Plant under Santirbazar Municipal Council

Sir,

With reference to your quotation submitted on 08/01/2025, it is inform you that your quotation for sale of segregated dry waste material at Tertiary Waste Treatment Plant under Santirbazar Municipal Council has come to the 1st highest quoted rate.

So, you are hereby requested to start the above work as per following approved rates (item-wise)of segregated dry waste material at Tertiary Waste Treatment Plant under Santirbazar Municipal Council .

Sl. No.	Description of items	Unit	Approved rate/unit (In Rs)
1	Plastic Bottle (Transparent)	Kg	Rs.8.00
2	Plastic Bottle Cape	Kg	Rs.8.00
3	Plastic Bottle Ring	Kg	Rs.8.00
4	Poly Bag (Coloured)	Kg	Rs.6.00
5	Poly Bag (Tranperent)	Kg	Rs.6.50
6	Plastic Bottle (Coloured)	Kg	Rs.8.00
7	Tin Bottle Cape	Kg	Rs.12.00
8	Plastic Bottle (Lichi)	Kg	Rs.12.00
9	Disposable Plastic Acid Bottle	Kg	Rs.7.50
10	Glass Bottle (Cleared)	Kg	Rs.1.50
11	Glass Bottle(Coloured)	Each	Rs.1.00
12	Aluminium Foil	Kg	Rs.16.00
13	Tin Can/Container	Kg	Rs.22.00
14	Aluminium Can	Kg	Rs.30.00

15	Plastic Sauce Bottle	Kg	Rs.7.50
16	Plastic Toothbruss	Kg	Rs.6.00
17	Paper	Kg	Rs.6.00
18	Hard Paper Board	Kg	Rs.5.00
19	Medicine Aluminium covers	Kg	Rs.10.00
20	Iron	Kg	Rs.15.00

Terms &Condition of Quotation are as follows:-

(1) This work order is valid only for 06(Six) months from the date of issuing this work order..
(2) Material should be collected from Tertiary Segregation Centre by self transportation.
(3) The materials shall be collected within 7 days of work order.
(4) Payment to be made at the time of collection of materials by cash/cheque.
(5) No price escalation shall be entertained during the contract period.
(6) The undersigned may be terminated at any time if any discrepancy found in the work.

08/01/25

Deputy Chief Executive Officer
Santirbazar Municipal Council
Santirbazar South Tripura

Copy to: -
1) The Chief Executive Officer (SDM), Santirbazar Municipal Council for kind information.

Copy also forwarded to: -
1) The Director, UDD, Agartala, West Tripura, for kind information.
2) The Office Notice Board.

08/01/25

Deputy Chief Executive Officer
Santirbazar Municipal Council
Santirbazar South Tripura

DECLERATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER SANTIRBAZAR MUNICIPAL COUNCIL

TO WHOM IT MAY CONCERN

In Compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:-

1. The Santirbazar Municipal Council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at tertiary Waste Treatment Plant, Santirbazar.

3. The total area earmarked for storage is approximately 670.00 sqm, which is sufficient for safe, hygienic and smooth operation of the waste storage and processing activities.

4. The space is protected from rain, sun and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

15/05/2025

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

OFFICE OF THE
SANTIRBAZAR MUNICIPAL COUNCIL
SANTIRBAZAR, SOUTH TRIPURA

DECLARATION

I, Chief Executive Officer of Santirbazar Municipal Council do hereby declare that we have collected the data/information regarding number of household cattle within ULB jurisdiction. The number is 381 nos. Data given regarding number of cattle under Santirbazar Municipal Council jurisdiction is true to the best of my knowledge.

15/04/2025

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

NABL ACCREDITED, WBPCB & ISO 9001:2015 CERTIFIED LABORATORY

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Shantibazar Municipal Council, Shantibazar, South Tripua PIN - 799144	Report No.	: QLS/P-78/25-26/C/02
	Date	: 21.08.2025
	Sample No.	: QLS/P-78/25-26/02
	Sample Description	: Compost
	Sample Submitted On	: 11.08.2025
	Date of Performance(s)	: 12.08.2025-20.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	98
2.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.32
3.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.63
4.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.96
5.	Moisture Content in %	As Per FCO norms (1985)	15-25	19.7
6.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.41
7.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Mln)	0.44
8.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	13.7
9.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.83
10.	C:N Ratio	As Per FCO norms (1985)	<20.0	16.5
11.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	65.9
12.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	316.2
13.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
14.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.28
15.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	12.7
16.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	28.3
17.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	17.2
18.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.4

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

GOVERNMENT OF TRIPURA
OFFICE OF THE EXECUTIVE OFFICER
SONAMURA NAGAR PANCHAYAT
SONAMURA, SEPAHIJALA TRIPURA

(Phone No: 0381-2750261, *E-Mail: nagarpanchayat.sonamura@gmail.com)*

No.F. 1160/SNP/SNM/SBM/2023/5480 - 84 The Sonamura, Dated: 21st August, 2025

To
The Director,
Urban Development Department
Govt. of Tripura
Agartala, West Tripura

Subject: Submission of revised Compliance report on Solid and Liquid Waste Management Issues – Directions of Hon'ble NGT in O.A. 606/2018 of SBM(U) 2.0 under Sonamura Nagar Panchayat.

Vide File No. F.No.6(5)-UDD/DUD/MISC/2022-P I/862380/2025 dated 06/08/2025

Respected Madam,

With reference to the subject cited above, I am sending herewith the revised compliance report on Solid and Liquid Waste Management Issues – Directions of Hon'ble NGT in O.A. 606/2018 of SBM (U) 2.0 under Sonamura Nagar Panchayat in enclosed annexure.

This is favour of kind information and doing the needful please.

Enclo: As stated

Yours faithfully

21/08/2025
Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala, Tripura.

Copy to:

1. The DM & Collector, Sepahijala district for kind information.
2. The Sub Divisional Magistrate, Sonamura for kind information.

Also Copy to:

1. The Hon'ble Chairperson, Sonamura Nagar Panchayat for kind information.
2. The Hon'ble Vice- Chairperson, Sonamura Nagar Panchayat for kind information.

21/08/2025
Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala, Tripura.

Compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018

1. Status of Additional Compost Pits:

Sl. No.	Details of Compost Pit	Target	Completed
1	Ward Level	13	13
2	Tertiary Level	23	23
	Total	**36**	**36**



2. Utilization of solid waste Processing Infrastructure:

Currently, all 03 nos. segregation sheds in the Sonamura Nagar panchayat area are fully operational for the segregation of dry waste (non-biodegradable waste) and 1 no Tertiary waste processing facility are functioning efficiently. The segregated dry waste, including plastic, paper, cardboard, rags, cloths, glass, and metal items, is handed over to local recyclers for further processing. The collected wet waste is sent to the tertiary waste processing facility for composting.



Tertiary waste processing facility



Dry waste segregation area



Compost sieving area



Wet waste composting area



Organic shredder



Bailing area



Wet waste segregation area



Compost weighting machine

3. Compost Certification

The compost sample for certification has been sent to the Qualissure Laboratory Services, Kolkata on 08/08/2025. The certificate shall be subsequently submitted upon receipt.

4. Compost Utilization Records

The record of sale/utilization of compost from the month of January 2025 to July 2025 are shared below:

Sl. No.	Name of ULB	Month	Year	Total compost produced	Total compost Utilised (in MT)
1	Sonamura Nagar Panchayat	January	2025	8.55 MT	Utilised by ULB
2		February	2025	8.82 MT	Utilised by ULB
3		March	2025	8.85 MT	Utilised by ULB
4		April	2025	8.37 MT	Utilised by ULB
5		May	2025	8.29 MT	Utilised by ULB
6		June	2025	8.44 MT	Utilised by ULB
7		July	2025	8.88 MT	Utilised by ULB

5. Dry Waste Output & Revenue Report:

The month-wise data from the month of January 2025 to July 2025 are shared below:

Sl. No.	Month	year	Quantity of various dry waste outputs (in tons)						Quantity sold to registered recyclers (in Kg)	Revenue earned (In Lakh)
			Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	January	2025	7.41	8.39	0.95	1.82	0.55	13.48	32.6	0.35
2	February	2025	8.1	8.29	1.1	2.2	0.35	12.56	32.6	0.34
3	March	2025	7.55	8.41	1	2.29	0.45	12.9	32.6	0.35
4	April	2025	7.2	8.37	0.88	1.95	0.65	13.52	32.57	0.31
5	May	2025	7.35	8.63	0.76	1.67	0.7	13.43	32.54	0.3
6	June	2025	7.17	8.51	1.09	1.73	0.38	13.69	32.57	0.29
7	July	2025	7.05	8.44	0.51	1.81	0.47	14.32	32.6	0.31

6. Recyclers' Database

There are no registered recyclers under Sonamura Nagar Panchayat hence the segregated recyclable dry waste is being sold to the local buyers. Details are given below:

Sll No	Name of Local Recyclers	Name of the proprietor	Location
1	M/s Shil Recyclers	Sri Benu Shil	Sonamura, Sepahijala Tripura
2	M/s Joyram Varieties	Sri Dulal Saha	Sonamura, Sepahijala Tripura
3	M/s Sahida Varieties	Sri Ajad Miah	Sonamura, Sepahijala Tripura

7. Storage Space Documentation

Signed declaration regarding sufficiency of space for storage of compost and segregated dry waste is enclosed as Annex-1



8. Cattle Survey

The signed declaration report of the cattle survey is enclosed as Annex-2

Solid Waste Generation and Cattle Feeding							
Sl	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Sonamura NP	13166	3471	3.10	2	521	1.04

Annexure-III

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER SONAMURA NAGAR PANCHAYAT

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Sonamura Nagar Panchayat has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at: Tertiary waste treatment plant, Sonamura.

3. The total area earmarked for storage is approximately 757.158 sq. meters, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.

4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala Tripura.

GOVERNMENT OF TRIPURA
OFFICE OF THE EXECUTIVE OFFICER
SONAMURA NAGAR PANCHAYAT,
SONAMURA, SEPAHIJALA, TRIPURA.

No . F. 1160/SNP/SNM/SBM/2023/ The Sonamura, Dated August, 2025.

DECLARATION

I,Deputy Executive Officer of Sonamura Nagar Panchayat do hereby that we have collected the data/information regarding number of household cattle within ULB Jurisdiction. The number is 521 nos. Data given regarding number of cattle under Sonamura Nagar Panchayat Jurisdiction is true to the best of my knowledge.

Dy. Executive officer
Sonamura Nagar Panchayat
Sonamura. Sepahijala, Tripura.

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

Qualissure Laboratory Services

NABL ACCREDITED, WBPCB RECOGNISED & ISO 9001:2015 CERTIFIED LABORATORY

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Sonamurea Nagar Panchayat, Sonamurea Sepahijala, Tripua	Report No.	: QLS/P-78/25-26/C/01
	Date	: 21.08.2025
	Sample No.	: QLS/P-78/25-26/01
	Sample Description	: Compost
	Sample Submitted On	: 11.08.2025
	Date of Performance(s)	: 12.08.2025-20.08.2025
	Ref No. & Date	: Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Colour	As Per FCO norms (1985)	Dark Brown to Black	Dark Brown
2.	Odour	As Per FCO norms (1985)	Absence of Odour	Absent
3.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	92
4.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.58
5.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	1.12
6.	Bulk density in g/cc	As Per FCO norms (1985)	<1	1.23
7.	Moisture Content in %	As Per FCO norms (1985)	15-25	31.2
8.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.09
9.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.12
10.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	3.0
11.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.14
12.	C:N Ratio	As Per FCO norms (1985)	<20.0	21.4
13.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	11.6
14.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	59.7
15.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
16.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.3
17.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	6.17
18.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	8.26
19.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	7.3
20.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	<0.25

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE UDAIPUR MUNICIPAL COUNCIL
UDAIPUR, GOMATI DISTRICT, TRIPURA.
Phone: 03821 – 222338, Fax : 03821 – 225692
E-Mail :udpmunicipal@gmail.com/
udaipurnagarpanchayat2013@gmail.com

No. 4(56)-SBM/UMC/UDP/2024-25/ 3490-94 Dated, Udaipur the 13th August,2025.

To
The Director & Joint Secretary,
Urban Development Department,
U.D Bhavan, Sakantala Road,
Government of Tripura, Agartala.

Subject : Submission of compliance report on Solid Waste Management issues as per the Direction of Hon'ble NGT.A.606/2018.
Ref. No. F.No.6(5)-UDD/DUD/MISC/2022-P dated I/862380/2025.

Madam,

Apropos to the subject cited above in compliance with the direction issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.606/2018, the following details in respect of Udaipur Municipal Council are furnished for kind perusal and further course of action :

1. Construction of Compost Pits :

Compost pit location	Target	Competed
Pits at Ward / Market Level	23	23
Pits at Tertiary Level	93	93
Total=	**116**	**116**

(Pictures of pits construction at ward level and tertiary level are enclosed in Annexure – I)

2. Utilization of Processing Infrastructure :
Continuous effective utilization of Solid Waste Processing Facilities and compost pits is being done under Udaipur Municipal Council. (Pictures of Solid Waste Processing Facilities covering various sections enclosed in Annexure – II)

3. Compost certification :
Certification for compost produced from NABL accredited lab is under Process and shall be enclosed upon receipt.

4. Compost Utilization Records: Enclosed as Annexure-III

5. Dry Waste Output & Revenue Report: Enclosed as Annexure-IV

6. Recycler's Database
Registered recycler **MS SAHIL AND SAHIN ENTERPRISE SSE BADHARGHAT INDL**. (A copy of the agreement/ MoU with the vendor is enclosed herewith)

7. Storage Space Documentation

Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed in Annexure-V.

8. Cattle Survey:

Solid Waste Generation and Cattle Feeding							
Sl No	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles
1.	Udaipur Municipal Council	39198	11608	9.40	5.2	682	1.36

Yours faithfully

Enclo: As stated

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura

Copy to :

1. The District Magistrate & Collector, Gomati District for favour of kind information.
2. The CEO, UMC, Udaipur, Gomati District Tripura for information please.

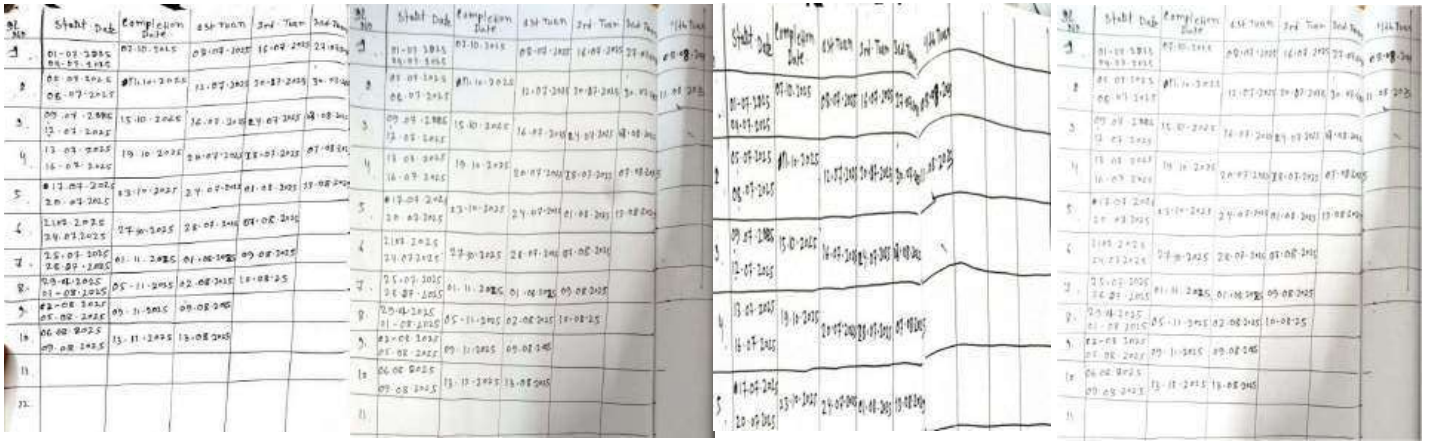
Copy also to :

1. The Hon'ble Chairperson, UMC for kind information please.

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura

1. *Construction of Additional Compost Pits :*

Pits At Ward & Tertiary Level	    
Register copy of Bed processing	

1. *Utilization of Processing Infrastructure*

			
Tipping area	**Segregation area**	**Shredding area**	**Composting area**
			
Manual Waste Segregation	**Dry Waste Storage**	**Compost Storage**	**Weight machine**

ANNEXURE – III

COMPOST UTILIZATION RECORDS UNDER UDAIPUR MUNICIPAL COUNCIL

Sl. No.	Name of ULB	Month	Year	Total compost produced (In MT)	Utilization of compost (In MT)	Remarks
1.	Udaipur Municipal Council	January	2025	25.09	25.09	Utilized by ULB for gardening
2.		February	2025	26.22	26.22	Utilized by ULB for gardening
3.		March	2025	26.25	26.25	Utilized by ULB for gardening
4.		April	2025	25.80	25.80	Utilized by ULB for gardening
5.		May	2025	26.10	26.10	Utilized by ULB for gardening
6.		June	2025	25.90	25.90	Utilized by ULB for gardening
7.		July	2025	26.12	26.12	Utilized by ULB for gardening

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

ANNEXURE – IV

Dry waste output & revenue report

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs						Total Inert & Others	Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables			
1.	Udaipur Municipal Council	January	2025	22.6	23.2	2.8	5.6	1.4	40.9	55.6	55.6	0.1950
2.		February	2025	21.8	24.2	1.9	4.2	1.48	39.8	53.58	53.58	0.4450
3.		March	2025	20.22	24.8	2.1	4.6	1.2	39.9	52.92	52.92	0.3050
4.		April	2025	21.6	25.4	2.4	4.8	1.1	38.9	55.3	55.3	0.5850
5.		May	2025	22.1	25	2.1	5.6	0.9	38.6	55.7	55.7	0.4750
6.		June	2025	22.7	22.1	2.5	4.9	1.3	37.98	53.5	53.5	0.5650
7.		July	2025	22.6	25.4	2.8	5.6	1	39.9	57.4	57.4	0.3030

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

ANNEXURE – V

Declaration On Storage Space For Dry Waste & Compost

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that :

1. The Udaipur Municipal council has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated DRY waste and compost.

2. The identified storage area is located at Tertiary Waste Treatment Plant, Udaipur.

3. The total area earmarked for storage is approximately **750** sq. meters, which is sufficient for safe, hygienic and smooth operation of the Waste storage and processing activities.

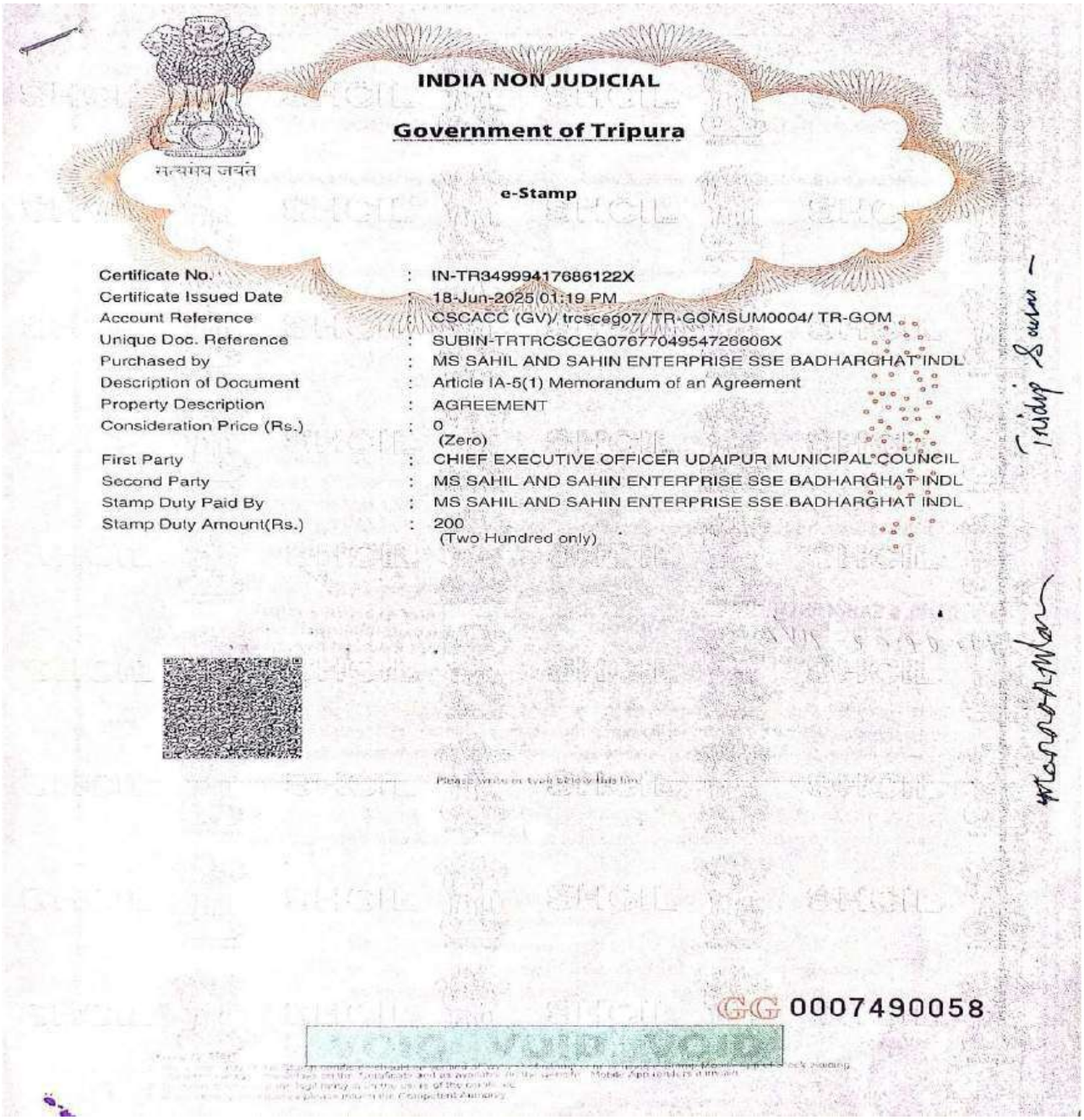
4. The space is protected from rain, sun and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.



Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

MEMORANDUM OF UNDERSTANDING (MoU)
Between
Udaipur Municipal Council
And
MS SAHIL AND SAHIN ENTERPRISE SSE BADHARGHAT INDL

The MEMORANDUM of understanding (MoU) is made on this 18th day of June, 2025 at Udaipur, Gomati District, Tripura.



INDIA NON JUDICIAL

Government of Tripura

e-Stamp

Certificate No.	:	IN-TR34999417686122X
Certificate Issued Date	:	18-Jun-2025 01:19 PM
Account Reference	:	CSCACC (GV)/ trcsceg07/ TR-GOMSUM0004/ TR-GOM
Unique Doc. Reference	:	SUBIN-TRTRCSCEG07677049547266O6X
Purchased by	:	MS SAHIL AND SAHIN ENTERPRISE SSE BADHARGHAT INDL
Description of Document	:	Article IA-5(1) Memorandum of an Agreement
Property Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	CHIEF EXECUTIVE OFFICER UDAIPUR MUNICIPAL COUNCIL
Second Party	:	MS SAHIL AND SAHIN ENTERPRISE SSE BADHARGHAT INDL
Stamp Duty Paid By	:	MS SAHIL AND SAHIN ENTERPRISE SSE BADHARGHAT INDL
Stamp Duty Amount(Rs.)	:	200 (Two Hundred only)

GG 0007490058

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

No.F. 4(56)/SBM/UMC/UDP/2025/_1903___ Dated 18-06-2025

"MEMORANDUM OF AGREEMENT FOR WASTE SEGREGATION, PROCESSING, AND DISPOSAL AT UDIPUR MUNICIPAL COUNCIL TERTIARY WASTE CENTRE PILOT PROJECT PHASE"

This Memorandum of Agreement (hereinafter referred to as "MOA") is entered into by and between:

Udaipur Municipal Council, with its principal office at Udaipur-799120 (hereinafter referred to as the "Owner"), represented herein by Chief Executive Officer, duly authorized for this purpose;

And-

Sahil and Sahin Enterprises (SSE), a Government registered enterprise (TR08A000134, Authorizations number TSPCB/HOWM/11) with its principal office at Badharghat Industrial Estate, ONGC Nimbrack, Agartala, West Tripura - 799014 (hereinafter referred to as the "Agency"), represented herein by Mannan Miah, Proprietor, duly authorized for this purpose;

Collectively referred to as the "Parties."

WHEREAS, the Owner is in possession of a Tertiary Waste Treatment Plant (capacity of 15TPD) located at Chandrapur, and seeks to engage an agency for its operation and management; and

WHEREAS, the Agency possesses the expertise, experience, and capability to efficiently operate and manage Solid Waste Treatment Plants, and is willing to render its services to the Owner, subject to the terms and conditions herein provided.

NOW, THEREFORE, for and in consideration of the mutual covenants and agreements contained herein, the Parties hereby agree as follows:

Scope of Services:

1. The Agency shall undertake the following services at the Tertiary Waste Treatment Plant:
    a. **Waste Segregation** : Proper segregation of all type so waste, including bio-degradable, recyclable, and hazardous materials, incompliance with relevant

M/S. SAHIL & SAHIN ENTERPRISE
Proprietor
4/21/2025

Chief Executive Officer
Udaipur Municipal Council

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

regulations.

b. **Processing**: Efficient processing of solid waste into recyclable and compostable materials, including semi-processing of dry waste for external recycling.
c. **Training**: Provide training to Owner' personnel on best practices for waste segregation, recycling, and processing.
d. **Environmental Compliance**: Ensure compliance with environment allows and regulations.
e. The Agency shall ensure that all new waste added to the tertiary plant, starting **from 1st July 2025,** is either 100% recycled or disposed of scientifically in compliance with relevant environmental standards.
f. According to the contract, the money that will come for the salary of the worker every month should be submitted to Udaipur Municipal Council between 20th and 30th of every month. Udaipur Municipal Council will remit the salary of the workers to their individual self bank account within 1st to 7th day of the month. Including Electricity bill should be pay every month.
g. Minimum wages of that workers should be 20(twenty) nos @ Rs 4,000/-(Four thousand) only, 02 (two) nos master-trainers wages should be minimum @ Rs. 7,000/-(Rupees Seven thousand) only and wages of two night guards should be increased to @ Rs. 6,000/-(Rupees Six thousand) only. Another for festival grants it should be pay as per the decision of the authority of Udaipur Municipal Council.

2. The owner shall be responsible for:
   a. Providing adequate machinery for waste processing if required
   b. The Owner will provide all necessary permits, regulatory approvals, and licenses required for the Agency to operate the waste treatment plant effectively.
   c. Selling & purchased counter will be arrange by the owner

3. The Agency acknowledges that this agreement is for the temporary operation and management of the Tertiary Waste Treatment Plant, and the Agency shall not be deemed to be the owner of the plant. The Agency is authorized only to operate and manage the plant as outlined in this agreement for the duration of the pilot project.

4. The agency shall be liable for any unlawful conduct within the

M/S. SAHIL & SAHIN ENTERPRISE
4/21/2025
Proprietor

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura.

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

premises and for the adjacent peripheral area of the said plant for which this agreement is carried out.

5. Before handing over the operations, management and maintenance of the said plant/facility a detailed list of assets, equipment, machineries, facilities and total super built up area along with available adjacent peripheral land details shall be prepared including pictorial evidence and layout map.
6. Both parties shall separately sign the list of such details mentioned above and retain a copy each for amicable settlement of any dispute that may arise in future.
7. The Owner and the Agency shall jointly maintain are cord of existing segregated waste at the plant. Any revenue generated from the sale of existing segregated waste shall be shared equally between the Parties. Revenue generated from new waste added after 1st May 2025 shall belong to the Agency, and the Agency shall be responsible for its recycling or scientific disposal.
8. In case of any permanent change in infrastructure of the said plant a written consent as to be taken from the owner.
9. During the pilot period, door to door waste collection from households, commercial establishments, office, shops etc. shall be done by the owner (ULB themselves).
10. The agency shall be allowed to separately collect solid waste from various location using their own mechanism and manpower and further process waste in this plant. The agency on its own expense can set up counters for waste collection from commercial areas within the limits of Udaipur Municipal Council.
11. The agency shall maintain proper book of records for daily incoming solid waste and stock of processed waste.
12. The agency shall collect the materials from the owner free of cost at the Tertiary waste centre. Transportation charges for outgoing segregated waste will be borne by the Agency.
13. The agency shall be liable to provide various reports for perusal of the owner and other Govt. Departments as and when requested. The agency shall provide correct information for

M/S. SAHIL & SAHIN ENTERPRISE
Proprietor
4/21/2025

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

perusal of owner and shall not in dulgein ambiguity and report incorrect information.

14. During this pilot agreement the agency shall refrain from installing any equipment or machinery. In case of utmost requirement of such installation for increasing the productivity of the plant a prior written consent of the owner is mandatory, failing which the additional machinery / equipment shall be treated as the property of the owner.

15. The agency shall have the liberty to engage their trained manpower to train the existing manpower already deployed in the said plant.

16. During this pilot agreement the agency shall be responsible for proper segregation, sorting, cleaning, drying and recycling of dry waste. The agency may semi process dry waste in this plant and transport the same to their other factories for further processing or for sale.

17. The agency shall be permitted to transport waste in an out of the plant as and when required but shall obtain the signature and consent of the representative of the owner for such transportation. A UMC gate pass will be issued to ensure smooth movement. In a similar manner the agency shall sell semi processed or processed waste in part or full to the organization of the agencies choosing. The owner shall refrain from imposing any bounty on such acts by the agency.

18. In case of any recruitment or termination of staffs of the center, the Municipal Council must be informed and discussed before the attachment or termination.

19. The agency will have to bear the cost of operation and maintenance of the center. If any major maintenance is required then the Municipal Council will look into the matter. However, in the case of any type of maintenance, the agency must be informed to the authority of Udaipur Municipal Council.

20. Garbage collected in Udaipur Municipal Council area will be delivered by Udaipur Municipal Council to TWTC center.

21. The amount of electricity bill required for the operation shall be

M/S. SAHIL & SAHIN ENTERPRISE
Proprietor 4/21/2025

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura.

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

fully borne by the agency and a copy of the bill shall be submitted to the Udaipur Municipal Council after paying the bill to the Electricity Department every month.

22. The Agency shall be solely responsible for the maintenance of all machinery or equipment. If any type of machine is required other than the existing machines then the agency should be informed to Udaipur Municipal Council authority in writing and Udaipur Municipal Council will take action in this regard.
23. No work or machine installation shall be done without the permission of Udaipur Municipal Council. In this case permission must be negotiated.
24. As the current situation is not fulfilling the full income from this center, Udaipur Municipal Council is allowing all the craft or waste collected from outside to be processed or stored here.

Duration:

a. This agreement shall commence on 1/07/2025 and shall remain in effect for an initial term of six months to be automatically extended up to nine months unless revoked on dissatisfaction of both the parties. At the end of the initial nine month term, both parties will conduct a **performance review** to assess the effectiveness of the pilot project. This review will include an evaluation of waste diversion rates, operational efficiency, and environmental compliance. Depending on the outcomes, the agreement may be modified, extended, or terminated.

Termination: Either Party may terminate this agreement with 30 days written notice for the following reasons:

a. Failure to meet the agreed-upon KPIs or performance standards as out lined in the scope of services.
b. Breach of environmental compliance or failure to rectify any violations of environmental laws within a reasonable time frame.
c. Failure to make provision of necessary resources by either Party.

Governing Law:

a. This agreement shall be governed by and construed in

M/S. SAHIL & SAHIN ENTERPRISE

4/21/2025
Proprietor

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura.

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@gmail.com

accordance with the laws of Tripura and, where applicable, relevant national waste management regulations

Dispute Resolution:

In the event of any dispute or disagreement arising out of or relating to this agreement, the Parties agree to first attempt to resolve the issue through good faith negotiations.

Confidentiality

Both Parties agree to maintain confidentiality regarding any proprietary, confidential, or personal data shared in the course of this agreement. Neither Party shall disclose such information without the prior written consent of the other Party, except as required by law.

Force Majeure

Neither Party shall be liable for any failure to perform its obligations under this Agreement if such failure is caused by events beyond its reasonable control, including, but not limited to, natural disasters, wars, strikes, or government restrictions. The affected Party shall notify the other Party promptly and take reasonable steps to mitigate the impact.

INWITNESSWHEREOF, the Parties hereto have executed this Memorandum of Agreement as of the date first above written.

Udaipur Municipal Council

By:
[Signature]
Chief Executive Officer
[Date]

[Agency's Name]

By: _____[Signature]
[Name and Title of
Signatory] [Date]

Witness -

M/S. SAHIL & SAHIN ENTERPRISE
4/21/2025
Proprietor

Office of the Udaipur Municipal Council
Udaipur, Gomati District, Tripura.
udaipurnagarpanchayat2013@gmail.com / udpmunicipal@email.com

1 Sital Chandra Majumder
2. Pradip Debnath
3.
4. Sahidullah.
5. Habul Miah
6. Manik Debbarma

M/S. SAHIL & SAHIN ENTERPRISE
Proprietor
4/21/2025

Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati Dist. Tripura.

Qualissure Laboratory Services
NABL ACCREDITED, WBPCB & ISO 9001:2015 CERTIFIED LABORATORY

361, Prantick Pally,
45/361, Bose Pukur Road,
Kolkata - 700107
Email : qualissure@gmail.com
Mob. No. : 9831287086
9830093976

DOC NO : QLS/SAMP/08-E/00

TEST REPORT

Name & Address Of the Customer :		
Chief Executive Officer Udaipur Municipal Council, Udaipur Gomati District, Tripura	Report No. Date Sample No. Sample Description Sample Submitted On Date of Performance(s) Ref No. & Date	: QLS/P-78/25-26/C/03 : 21.08.2025 : QLS/P-78/25-26/03 : Compost : 13.08.2025 : 14.08.2025-20.08.2025 : Verbal Confirmation

Analysis Result

Sl.No.	Test Parameter	Test Method	Specification of City Compost as per FCO	Result
1.	Particle Size (pass through 4.0mm IS Sieve) in % by mass	As Per FCO norms (1985)	90% Pass through 4.0mm IS Sieve	96
2.	pH at 25°C	As Per FCO norms (1985)	6.5-7.5	7.44
3.	Conductivity in mmhos/cm	As Per FCO norms (1985)	4.0(Max)	2.19
4.	Bulk density in g/cc	As Per FCO norms (1985)	<1	0.94
5.	Moisture Content in %	As Per FCO norms (1985)	15-25	13.2
6.	Total Phosphorus (as P_2O_5, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.24
7.	Total Potassium (as K_2O, % by weight)	As Per FCO norms (1985)	0.4(Min)	0.33
8.	TOC % by weight	As Per FCO norms (1985)	12.0(Min)	12.9
9.	Total Nitrogen (as N) % by weight	As Per FCO norms (1985)	0.8(Min)	0.76
10.	C:N Ratio	As Per FCO norms (1985)	<20.0	17.0
11.	Copper (as Cu), mg/kg	As Per FCO norms (1985)	300.0(Max)	29.4
12.	Zinc (as Zn), mg/kg	As Per FCO norms (1985)	1000.0(Max)	367.8
13.	Mercury (as Hg), mg/kg	As Per FCO norms (1985)	0.15(Max)	<0.1
14.	Cadmium (as Cd), mg/kg	As Per FCO norms (1985)	5.0(Max)	0.41
15.	Nickel (as Ni), mg/kg	As Per FCO norms (1985)	50.0(Max)	20.7
16.	Chromium (as Cr), mg/kg	As Per FCO norms (1985)	50.0(Max)	33.2
17.	Lead (as Pb), mg/kg	As Per FCO norms (1985)	100.0(Max)	13.4
18.	Arsenic (as As_2O_3), mg/kg	As Per FCO norms (1985)	10.0(Max)	0.8

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Bishnupriya Banerjee, Chemist
(Authorized Signatory)

----- *End of the Report*----

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services*
- *The reserved part of sample(s). except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report*

OFFICE OF THE EXECUTIVE OFFICER
AMARPUR NAGAR PANCHAYAT
AMARPUR, GOMATI DISTRICT, TRIPURA

No.F.6(36)/NGT/ANPAMP/2024-25/ 295(2) dated the 12th August ,2025

To
The Director,
Urban Development Department,
Government of Tripura, Agartala.

Subject: Submission of compliance report on Solid and Liquid waste management issues-Direction of Hon'ble NGT O.A.6 06/2018.
Ref: F.No.6(5)-UDD/DUD/MISC/2022-P dated I/862380/2025
Sir,

In compliance with the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and Compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018, the following details in respect of Amarpur Nagar Panchayat are furnished for kind perusal and further course of action:

1. Construction of Compost Pits:

Compost pit location	Target	Completed
Pits at ward/market level	13	13
Pits at Tertiary Level	25	25
TOTAL	**38**	**38**

(High resolution geo-tagged pictures of pits constructed at ward level and tertiary level are enclosed in Annexure-V)

2. Utilization of Processing Infrastructure:
- Continuous effective utilization of Solid waste Processing Facilities and compost pits is being done under Amarpur Nagar Panchayat.

(High resolution geo-tagged pictures of Solid Waste Processing Facilities covering various sections enclosed in Annexure-V)

3. Compost certification:

- Certification for compost produced from NABL accredited lab is Under Process.

4. Compost Utilization Records:

- Enclosed as Annexure-I

5. Dry Waste Output & Revenue Report :

- Enclosed as Annexure-II

Contd...

6. Recycler's Database

There is no registered recycler within Amarpur NP. However, Amarpur NP is presently selling segregated recyclable dry waste to a local vendor.

(A copy of the agreement/ MoU with the vendor is enclosed herewith)

7. Storage Space Documentation

- Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed in Annexure-III

8. Cattle Survey:

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Amarpur NP	12302	3667	3.60	2	403	0.81

Enclo:

1. Annexure-I to V
2. Copy of vendor agreement/MOU.

Yours faithfully,

Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura

Copy to:

1. The District Magistrate & Collector, Gomati District for favour of kind information.

Sd/-
Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura

Annexure -I

Compost Utilization Records under Amarpur Nagar Panchayat

Sl. No.	Name of ULB	Month	Year	Total compost produced	Total compost sold /utilised by ULB for gardening etc./given to forest, agriculture, horticulture department etc. (in MT)			
					Sold to Locals	Sold To Forest/ Agriculture/Horticulture Dept/ Tea gardens	Self-Consumed for Gardening etc.	Given for Free to citizens/schools/college
1	AMARPUR NAGAR PANCHAYAT	January	2025	10 tons	0 tons	0 tons	6.5 tons	3.1 tons
2		February	2025	10 tons	0 tons	0 tons	5.4 tons	3.8 tons
3		March	2025	10 tons	0 tons	0 tons	5.6 tons	3.7 tons
4		April	2025	10 tons	0 tons	0 tons	3.2 tons	6.4 tons
5		May	2025	10 tons	0 tons	0 tons	4.3 tons	5.8 tons
6		June	2025	10 tons	0 tons	0 tons	3.5 tons	6.8 tons
7		July	2025	10 tons	0 tons	0 tons	3.1 tons	7.3 tons

Dy. Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura.

Annexure -II

Dry Waste Output & Revenue Report under Amarpur Nagar Panchayat

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	AMARPUR NAGAR PANCHAYAT	February	2025	8.23	9.56	0.89	1.56	0.47	15.43	35.14	0.29
2		March	2025	8.65	9.01	0.90	1.98	0.42	15.35	32.31	0.28
3		April	2025	8.31	9.25	1.00	1.68	0.48	15.41	38.13	0.28
4		May	2025	8.55	9.98	1.20	2.15	0.45	15.55	36.88	0.30
5		June	2025	8.01	9.37	0.87	1.95	0.46	15.47	34.13	0.28
6		July	2025	8.48	9.56	0.98	2.18	0.43	15.49	38.12	0.29

Dy. Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura.

Annexure-III

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER AMARPUR NAGAR PANCHAYAT

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Amarpur Nagar Panchayat has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at: Tertiary waste treatment plant, Amarpur

3. The total area earmarked for storage is approximately 736.125 sq. meters, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.

4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Executive Officer
Amarpur Nagar Panchayat
Amarpur Gomati District, Tripura

Annexure-V

HIGH RESOLUTION GEO-TAGGED PICTURES

1. Construction of Compost Pits:



3. Utilization of Processing Infrastructure:





Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati, Tripura.

Memorandum of Understanding (MoU)

Between
Amarpur Nagar Panchayat
And
[Manindra Ch Sukla Das]

This Memorandum of Understanding (MoU) is made on this 14th day of November, 2024 at Amarpur, Tripura.

BY AND BETWEEN:

Amarpur Nagar Panchayat, a local body governed under the Department of Urban Development, Government of Tripura, having its office at Amarpur, Gomati District, Tripura (hereinafter referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

AND

Manindra Ch Sukla Das, S/o: Shashi Bhusan Sukla Das, a local recyclable plastic waste trader, having its business premises at **Thakchara Gram Panchayat** {having tread license no: F.10(5) THAKCHARRA/GP/2024/06, dt. 30.11.2024} (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. Purpose

This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Amarpur Nagar Panchayat.

2. Scope of Work

- The Vendor shall lift and purchase **segregated recyclable plastic waste** collected at the **Tertiary Waste treatment Plant** or any other designated location, as per mutual convenience.
- Waste must be lifted at least once a month or as agreed based on accumulation.

3. Agreed Rates :

The Second Party agrees to pay the First Party as per the following item-wise rates:

Item description	Rate per kg (in Rs.)
PET Bottles	Rs. 11.00
HDPE/LDPE Plastic	Rs. 11.00
Cardboard	Rs. 9.00
Glass Bottles	Rs. 1.00 per bottel

Aluminum	Rs. 80.00
Iron	Rs. 12.00
Tin	Rs. 18.00

4. Payment Terms :
Payment shall be made in cash/online at the time of lifting or within 7(Seven) working days of each pickup.

5. Duration :

This MoU shall be valid for **1 year** from the date of signing and may be renewed/terminated by mutual consent.

6. Compliance

- The Vendor shall use proper means of transportation.
- The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.
- The First Party shall maintain records of quantity sold and revenue earned.

7. Termination:
Either party may terminate this MoU with **15 days' prior notice** in writing.

8. Dispute Resolution:

Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Executive Officer, Amarpur NP.

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For Amarpur Nagar Panchayat

Executive Officer,
Amarpur Nagar Panchayat

Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati, Tripura

For
[Manindra Ch Sukla Das]

Pintu Das

(Signature)
Name: Pintu Das
Designation: Vendor
Mobile: 9615726316

OFFICE OF THE
CHIEF EXECUTIVE OFFICER
BIHALGARH MUNICIPAL COUNCIL

-No.F.6(15)/BLG/BMC/NGT/2020/ 3603 Dated – 18th August, 2025

To
The Director
Urban Development Department
UD Bhawan, Sakuntala Road, Agartala

Subject: Submission of compliance report on Solid and Liquid waste management issues – Directions of Hon'ble NGT in O.A 606/2018

Ref. No:F.No.6(5)-UDD/DUD/MISC/2022-P, Dated – 09/08/2025

Sir,

In compliance with the directions issued in the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and compliance on Solid and Liquid Waste management as per directions of Hon'ble NGT in O.A 606/2018, the information's in respect of Bishalgarh Municipal Council are enclosed herewith for further course of action.

This is for your kind information and necessary action please.

Dy. Chief Executive Officer
Bishalgarh Municipal Council

Copy to:

1. The District Magistrate & Collector, Sepahaijala District for kind information.
2. The Chief Executive Officer, Bishalgarh Municipal Council for kind information.

Dy. Chief Executive Officer
Bishalgarh Municipal Council

Compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018

1. Construction of Compost Pits:

Category of compost pit	Target	Completed
Ward level Compost Pit	15	15
Tertiary level Compost Pit	20	20
Total	**35**	**35**

Composting Pits at different locations of Bishalgarh Municipal Council





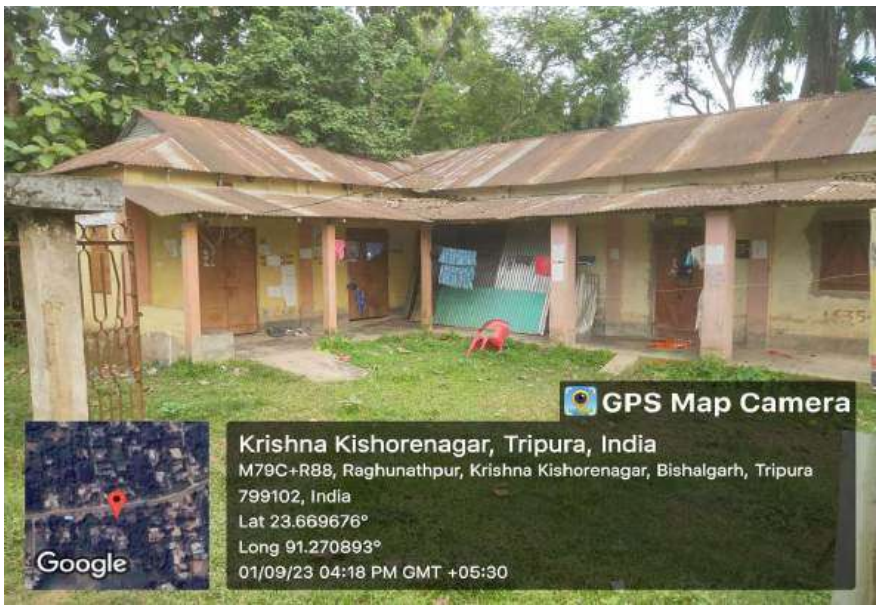
2. Utilization of Solid Waste Processing Infrastructure:

At present all 2 nos. Segregation shed are operational in Bishalgarh MC area for segregation of dry waste i.e. non-bio degradable waste and all are effectively working. The segregated dry waste i.e., plastic waste, paper, card board, rags, cloths, glass, metal items etc. are then sold to local recyclers. The wet waste collected are being sent to the Tertiary waste processing facility of **Agartala Municipal Corporation** for composting purpose as decided by the State Level Committee of Tripura formed for monitoring Hon'ble NGT issues. The declaration for using DC Nagar Solid waste processing plant of AMC for composting of wet waste is enclosed below.

Utilization of Processing Infrastructure: Segregation Shed

Segregation area where waste segregation is being done manually





F.No.6(15)/BMC/BLG/NGT/2020/
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BISHALGARH MUNICIPAL COUNCIL
BISHALGARH

Dated, the 18th August, 2025

DECLARATION FOR SOLID WASTE PROCESSING

I do hereby solemnly declare that Wet/Mixed waste collected from the Municipality are being sent to the Tertiary waste processing facility of Agartala Municipal Corporation for further disposal. The said information is true to the best of my knowledge.

Dy. Chief Executive Officer
Bishalgarh Municipal Council
Bishalgarh, Sepahijala, Tripura

3. Compost Certification:

Bishalgarh does not have any Tertiary waste processing facility at present. So, we are currently using the Tertiary waste processing facility of Agartala Municipal Corporation for composting purpose as decided by the State Level Committee of Tripura formed for monitoring Hon'ble NGT issues. Additional compost pit for decentralized waste processing has been constructed at ward/market level. These pits are recently constructed the first batch of compost is yet to be harvested upon harvesting the compost sample shall be sent for the testing and certification.

4. Month wise Dry Waste Output & Revenue Report:

Sl. No.	Month	Year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
			Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	January	2025	16.3	18.4	2.0	4.1	1.0	29.60	26.6	0.015
2	Feb.		16.4	18.3	2.1	4.0	1.1	29.50	26.00	0.012
3	March		16.35	18.45	1.95	4.15	1.0	29.60	26.4	0.014
4	April		16.3	18.4	2.0	4.1	1.0	29.60	26.3	0.013
5	May		16.4	18.35	2.05	3.95	1.05	29.65	26.00	0.012
6	June		16.3	18.3	2.0	4.1	1.1	29.60	26.10	0.012

5. Recyclers' Database:

In Bishalgarh M.C area, no registered recycler is available. Only few local scrap dealers with municipal license holder are available in our ULB jurisdiction. Signed agreement/ letter for engaging a recycler is enclosed here with this report.

Memorandum of Understanding (MoU)
Between
Bishalgarh Municipal Council
And
Loknath Enterprises

This Memorandum of Understanding (MoU) is made on this 14th day of August, 2025 at Bishalgarh, Sepahijala Tripura.

BY AND BETWEEN:

Bishalgarh Municipal Council, a local body governed under the Department of Urban Development. Government of Tripura having its office at Bishalgarh Sepahijala District, Tripura (hereinafter referred to as the "First Party" or "ULB"). which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

AND

Mrs. Sutapa Saha W/o: Sri Chandan Saha, a local recyclable plastic waste trader, having its business premises at West Laxmibil, Bishalgarh By Pass having trade license. no:09, of 12/BLG/GP/Tax/2023-24 dated – 24/06/2024 (hereinafter referred to as the "Second Party"' or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. **Purpose**

This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Bishalgarh Municipal Council.

2. **Scope of Work**

- The Vendor shall lift and purchase **segregated recyclable plastic waste** collected at Secondary segregation centre (Raghunathpur and Murabari, Bishalgarh or any other designated location, as per mutual convenience.
- Waste must be lifted at least once a month or as agreed based on accumulation.

3. **Agreed Rates :**

The Second Party agrees to pay the First Party as per the following item-wise rates:

Item description	Rate per kg (in Rs.)
PET Bottles	Rs. 11.00
HDPE/LDPE Plastic	Rs. 11.00
Cardboard	Rs. 9.00
Glass Bottles	Rs. 1.00 per bottle
Aluminum	Rs. 80.00
Iron	Rs. 12.00
Tin	Rs. 14.00

4. **Payment Terms :**
Payment shall be made in cash/online at the time of lifting or within 7(Seven) working days of each pickup.

5. **Duration :**
This MoU shall be valid for **1 year** from the date of signing and may be renewed/ terminated by mutual consent.

6. **Compliance**
The Vendor shall use proper means of transportation.
The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.
The First Party shall maintain records of quantity sold and revenue earned.

7. **Termination:**
Either party may terminate this MoU with **15 days' prior notice** in writing.

8. **Dispute Resolution:**

Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Chief Executive Officer, Bishalgarh Municipal Council.

In Witness thereof, the parties have executed this MoU in duplicate on the date mentioned above.

For Bishalgarh Municipal Council

Dy. Chief Executive Officer
Bishalgarh Municipal Council

LOKNATH ENTERPRISES
Subapa Saha
Subapa Saha.
For Loknath Enterprises
Proprietor

6. <u>Storage Space Documentation:</u>

Signed declaration regarding sufficiency of space for storage of waste is enclosed. We have 2 nos. of segregation shed in our ULB jurisdiction. We have specified compost & segregated dry waste storage facility at every segregation shed.

F.No.6(15)/BMC/BLG/NGT/2020/
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BISHALGARH MUNICIPAL COUNCIL
BISHALGARH

Dated, the 18th August, 2025

Declaration of Storage Space for Dry Waste & Compost Under Bishalgarh Municipal Council:

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Bishalgarh Municipal Council has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is 02 nos. Solid waste processing centers (SLRM Centers) of Bishalgarh Municipal Council.
1. The identified storage area is located at:
   (i) Raghunathpur Segregation centre, Lat 23.669676, Long 91.270893
   (ii) Murabari Segregation centre, Lat 23.690265, Long 91.267776

3. Total area earmarked for storage is approximately 120.00 Sq.m, which is sufficient for safe hygienic and smooth operation of dry waste segregation and storing activities.

4. The space is protected from rain, sun and external contamination ensuring safe interim storage before disposal or sale of recyclable materials.

Dy. Chief Executive Officer
Bishalgarh Municipal Council

7. <u>Cattle Survey:</u>

We have collected the information regarding number of household cattle within ULB jurisdiction. The number is 583 nos. Data given regarding number of cattle under Bishalgarh Municipal Council jurisdiction is mentioned below:

Sl. No	Name of ULB	Population (2024-25)	Number of House Hold	Solid Waste Generation (TPD)	Total Wet Waste @ 55% (TPD)	Number of cattle in the ULB	Organic Waste consumed by cattle (2 kg/cattle/day)
1	Bishalgarh Municipal Council	23191	6475	6.80	4.0	583	1.17

Dy. Chief Executive Officer
Bishalgarh Municipal Council

F.No.6(15)/BMC/BLG/NGT/2020/
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BISHALGARH MUNICIPAL COUNCIL
BISHALGARH

Dated, the 18th August, 2025

DECLARATION

I do hereby solemnly declare that a house hold level survey was conducted in all 15 wards of Bishalgarh Municipal Council and it has been found that there are Total 583 numbers of household cattle's within our jurisdiction area. The said information is true to the best of my knowledge.

Dy. Chief Executive Officer
Bishalgarh Municipal Council

F.No.6(15)/BMC/BLG/NGT/2020/
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BISHALGARH MUNICIPAL COUNCIL
BISHALGARH

Dated, the 18th August, 2025

DECLARATION FOR SOLID WASTE PROCESSING

I do hereby solemnly declare that Wet/Mixed waste collected from the Municipality are being sent to the Tertiary waste processing facility of Agartala Municipal Corporation for further disposal. The said information is true to the best of my knowledge.

Dy. Chief Executive Officer
Bishalgarh Municipal Council

OFFICE OF THE
EXECUTIVE OFFICER
JIRANIA NAGAR PANCHAYAT
JIRANIA, WEST TRIPURA
Email id: jiranianp2013@gmail.com

F.No.6 (2)/JRN-NP/MISC/SBM/2025-26/4733-36 Dated, 20/08/2025

To
The Director,
Urban Development Department
Agartala, Tripura (West)

Sub: Submission of updated status report w.r.t steps taken for compliance on Solid and Liquid Waste Management Issues – Directions of Hon'ble NGT in O.A. 606/2018.

Ref. No.: F.No.6(5)-UDD/DUD/MISC/2022-PI/ 862380/2025 Dated: 06th August,2025

Sir,

With reference to the subject cited above, I am submitting here with the updated status report which are steps taken for compliance on Solid and Liquid Waste Management Issues, on Utilization of Processing Infrastructure, Construction of Compost Pits, Dry Waste Output & Revenue Report, Recyclers' Database, Storage Space Documentation and Cattle Survey pertaining to Jirania Nagar Panchayat. As per format enclosed.

This is for favour of your kind information and do the needful action please.

Yours Faithfully

Enclosed: As Stated

Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura

Copy to:

1. The Honb'le Chairperson Jirania N.P for favour of kind information please.
2. The Honb'le Vice-Chairperson Jirania N.P for favour of kind information please.
3. The Executive Officer for favour of kind information and necessary action.

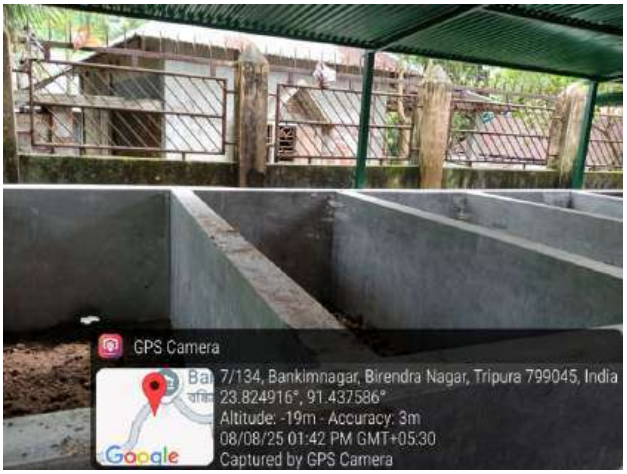
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura

Compliance report on Solid and Liquid waste management issues- Direction of Hon'ble NGT O.A.6 06/2018

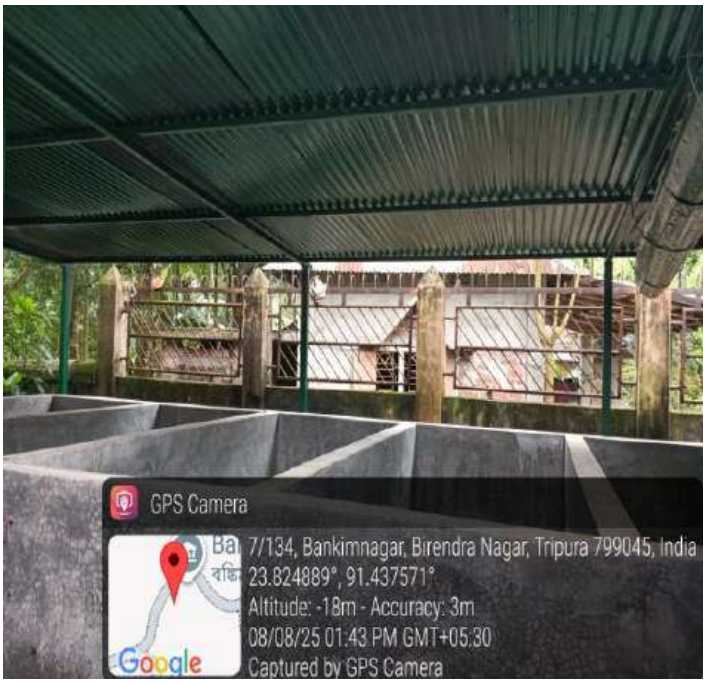
1. **Construction of Compost Pits:**

Compost Pit location	Target	Completed
Pits at ward level/ Market level	11	11
Target at Tertiary level	43	43
Total	54	54

Composting Pits at different locations of Jirania Nagar Panchayat









12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

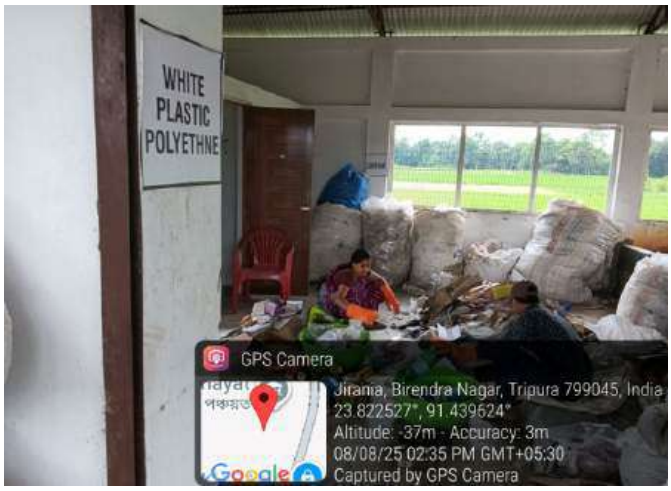
2. **Utilization of Processing Infrastructure:**

At present all 3(three) nos. Segregation shed are operational in Jirania NP area for segregation of dry waste i.e. non-bio degradable waste and all are effectively working. The segregated dry waste i.e, plastic waste, paper, card board, rags, cloths, glass, metal items etc. are then sold to local recyclers. The wet waste collected are being sent to the Tertiary waste processing facility of Ranirbazar Municipal Council for composting purpose as decided by the State Level Committee of Tripura formed for monitoring Hon'ble NGT issues.

Utilization of Processing Infrastructure: Segregation Shed

Segregation area where waste segregation is being done manually









12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

3. **Compost Certification:**

Jirania Nagar Panchayat doesn't have any Tertiary waste processing facility at present. So,we are currently using the Tertiary waste processing facility of Ranirbazar Municipal Council for composting purposeas decided by the State Level Committee of Tripura formed for monitoring Hon'ble NGT issues. The compost certification of Ranirbazar MC is enclosed herewith.

4. **Compost Utilization Records:**

Though Jirania is using the Tertiary waste processing facility of Ranirbazar Municipal Council as decided by the State Level Committee of Tripura formed for monitoring Hon'ble NGT issues. But as per the decision of UD Department additional 54 nos. composing pits have been constructed in the ward and various location of Jirania for decentralised wet waste processing near the source of its generation. The 1st batch of compost from the said pit is yet to be harvested following which compost certification shall be obtained.

5. Month wise Dry Waste Output &Revenue Report:

Sl. No	Month	year	Quantity of various dry waste outputs (In Ton)						Quantity sold to registered recyclers (In Ton)	Revenue earned (In Lakh)	Remarks (if any)
			Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables			
1	Jan	2025	9.32	10.63	1.22	2.43	0.631	17.12	41.351	0.40	Sold to Local Recycler
2	Feb	2025	9.29	10.59	1.15	2.25	0.581	16.91	40.771	0.37	
3	Mar	2025	9.31	10.21	1.19	2.55	0.622	17.13	41.012	0.39	
4	April	2025	9.12	10.36	1.32	2.49	0.618	16.95	40.858	0.38	
5	May	2025	9.22	10.47	1.17	2.36	0.629	15.99	39.839	0.37	
6	June	2025	9.35	10.55	1.25	2.51	0.593	17.64	41.893	0.41	
7	July	2025	9.34	10.61	1.37	2.26	0.578	17.38	41.538	0.40	
Total			**64.95**	**73.42**	**8.67**	**16.85**	**4.252**	**119.12**	**287.262**	**2.72**	

12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

6. **Recyclers' Database:**

In Jirania Nagar Panchayat area, no registered recycler is available. Only few local scrap dealers with municipal licence holder are available in our ULB jurisdiction. Signed agreement/ letter for engaging a recycler is enclosed here with this report.

OFFICE OF THE
JIRANIA NAGAR PANCHAYAT
JIRANIA, WEST TRIPURA
Email id: jiranianp2013@gmail.com

F.No.2 (15)/JRN-NP/Miscellaneous/SWM/2025-26/ 4334 Dated, 01 /08/2025

To,
Shri Balai Das
M/s Joyram Scrapes Shop
Block Chowmuhani, Jirania
Municipal licence no. – 017012100460
Holding no. – 0104/A
Mob. – 8794360759
West Tripura, Pin – 799045

Sub:- Agreement/letter for Collection of recyclables Non Bio degradable dry waste, by engaging a recycler and the various item wise rate agreed upon for sale of segregated dry waste out puts with Jirania Nagar Panchayat.

Sir,

As per Agreement/letter regarding monthly collection of recyclables Non Bio degradable dry waste through **M/s Joyram Scrapes Shop, Block Chowmuhani, Jirania** from all three SLRM centers under Jirania Nagar Panchayat. Accordingly various item wise rates agreed upon for sale of segregated dry waste out puts and to pay the sales amount to this office.

The details of rate chart are given below-

Item	Price (Rs.)/Unit
Corton / Paper	Rs.7/kg
White Polybag / white polythene bags	Rs.8/kg
Plastic bottle/Chair plastic	Rs.8/kg
Beer bottle	Rs.0.5/unit
Various kind of Glass	Rs.2/kg
Tin/Metal	Rs.10/kg
Beer can/Tin	Rs.50/kg
Iron/rod	Rs.20/kg
Engine	Rs.20/kg
Other Iron parts	Rs.16/kg

Now, therefore you are requested to pay the sales amount as per rate chart to the office of the under signed within same day of collection of dry waste.

This is for your favour of your kind information.

Yours Faithfully,

01.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura

Copy to: 1. The Hon'le Chairperson Jirania N.P. for favour of kind information.
2. The Executive Officer, Jirania N.P. for your favour of kind information.

M/S JOYRAM CRAPS SHOP
Balai Das
Proprietor

01.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat

12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

RATE CHART

"M/S JOYRAM SCRAPES SHOP"

Date : 01/08/2025

Block Chowmuhani, Jirania
Municipal licence no. – 017012100460
Holding no. – 0104/A
Mob. – 8794360759
West Tripura, Pin – 799045

Item	Price (Rs.)/Unit	Quantity (kg)	Total cost (Rs.)
Corton / Paper	Rs.7/kg		
White Polybag / white polythene bags	Rs.8/kg		
Plastic bottle/Chair plastic	Rs.8/kg		
Beer bottle	Rs.0.5/unit		
Various kind of Glass	Rs.2/kg		
Tin/Metal	Rs.10/kg		
Beer can/Tin	Rs.50/kg		
Iron/rod	Rs.20/kg		
Engine	Rs.20/kg		
Other Iron parts	Rs.16/kg		
		Total	

12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

Signature
M/S JOYRAM CRAPS SHOP
Balai Das
Proprietor

7. **Storage Space Documentation:**

Signed declaration regarding sufficiency of space for storage of waste is enclosed. We have 3(three) nos. of segregation shed in our ULB jurisdiction. We have specified compost & segregated dry waste storage facility at every Segregation shed.

OFFICE OF THE
EXECUTIVE OFFICER
JIRANIA NAGAR PANCHAYAT
JIRANIA, WEST TRIPURA
Email id: jiranianp2013@gmail.com

F.No.6 (2)/JRN-NP/DW/SBM/2025-26/4575 Dated, 12/08/2025

Declaration of Storage Space for Dry Waste & Compost Under Jirania Nagar Panchayat:

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Jirania Nagar Panchayat has ensured the availability of a rainproof, covered and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at 3(three) nos. Segregation sheds of Jirania Nagar Panchayat.
3. The total area earmarked for storage is approximately 200 Sq mtr. which is sufficient for safe, hygiene and smooth operation of the waste storage and processing activities.
4. The space is protected from rain, sun and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

12.08.2025
Dy. Executive Officer,
Jirania Nagar Panchayat
Jirania, West Tripura.

12.08.2025
Dy. Executive Officer,
Jirania Nagar Panchayat
Jirania, West Tripura.

8. **Cattle Survey:**

we have collected the data/information regarding number of household cattle within ULB jurisdiction. The number is 853 nos. Data given regarding number of cattle under Jirania Nagar Panchayat jurisdiction is mentioned below-

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Jirania NP	13768	3478	3.92	2	853	1.70 ton

OFFICE OF THE
JIRANIA NAGAR PANCHAYAT
JIRANIA, WEST TRIPURA
Email id: jiranianp2013@gmail.com

F.No.2 (15)/JRN-NP/Miscellaneous/SWM/2025-26/ 1177 Dated, 11 /08/2025

DECLARATION

I, Deputy Executive Officer of Jirania Nagar Panchayat do hereby declare that we have collected the data/information regarding number of household cattle within ULB jurisdiction. The number is 853 nos. Data given regarding number of cattle under Jirania Nagar Panchayat jurisdiction is true to the best of my knowledge.

12.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura.

11.08.2025
Dy. Executive Officer
Jirania Nagar Panchayat
Jirania, West Tripura

Compliance Report on Solid and Liquid Waste Management Issues-Directions of the Hon'ble Ngt in O.A. 606/2018

1. Construction of Compost Pits

Compost Pit Location	Target	Completed
Pits at Ward/Market Level	12	12
Pits at Tertiary Level	42	42
Total	54	54

(Photographs of the compost pit at ward level & tertiary level is enclosed as Annexure-A)

2. Utilization of Processing Infrastructure:

Currently, all 03 nos. segregation sheds in the Kamalpur Nagar Panchayat area are fully operational for the segregation of dry waste (non-biodegradable waste) and 01 nos. Tertiary Waste processing facility are functioning efficiently. The segregated dry waste, including plastic, paper, cardboard, rags, cloths, glass, and metal items, is sent to the Tertiary Waste Processing center for segregation processing. The bio-degradable waste is separately sent to the tertiary waste processing facility for composting.

(High resolution Geo-Tagged Pictures of Solid Waste Processing Facilities covering various sections are enclosed as Annexure-B)

3.Compost Certification

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification on 01/03/2022. The certificate shall be submitted upon receipt.

4. Compost Utilization Records

Compost utilization record under Kamalpur Nagar Panchayat

Sl. No.	Name of ULB	Month	Year	Total compost produced (in MT)	Given for Free to citizens/schools/ college/Gardening
1.	Kamalpur Nagar Panchayat	January	2025	10.61	5.30 Gardening, **citizens/schools/ college5.31**
2.		February	2025	10.59	5.29 Gardening, **citizens/schools/ college5.30**
3.		March	2025	10.57	5.28 Gardening **citizens/schools/ college5.29**
4.		April	2025	10.63	5.31 Gardening, **citizens/schools/ college5.32**
5.		May	2025	10.58	5.28 Gardening, **citizens/schools/ college5.30**
6.		June	2025	10.62	5.30 Gardening, **citizens/schools/ college5.32**
7.		July	2025	10.60	5.29 Gardening **citizens/schools/ college5.31**

5. Dry Waste Output & Revenue Report

Dry waste output and revenue record under Kamalpur Nagar Panchayat

Sl. No.	Name of ULB	Month	year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Kamalpur Nagar Panchayat	January	2025	9.2	10.41	1.21	2.31	0.64	16.712	36.24	0.207
2		February		9.12	10.42	1.22	2.32	0.61	16.713	36.40	0.191
3		March		9.18	10.43	1.23	2.34	0.61	16.714	36.50	0.190
4		April		9.21	10.44	1.24	2.35	0.62	16.712	36.57	0.199
5		May		9.22	10.39	1.25	2.36	0.63	16.724	36.57	0.201
6		June		9.24	10.40	1.26	2.37	0.64	16.725	36.36	0.191
7		July		9.15	10.38	1.24	2.34	0.65	16.742	36.50	0.180

6. Recycler's Database

There is no registered recycler within Kamalpur Nagar Panchayat, However Kamalpur Nagar Panchayat is presently selling segregated recyclable dry waste to an authorized local Scrap Dealer a copy of Work Order issued and enclosed herewith.

OFFICE OF THE
KAMALPUR NAGAR PANCHAYAT
KAMALPUR, DHALAI, TRIPURA

No.F.02-SBM-U/NP/KMP/2022/ Date: 07 /02/2025

WORK ORDER

To
Pramod Das
Kamalpur, Dhalai Tripura

Subject: Work order for Sale of Segregated Dry Waste Materials at Tertiary Waste Treatment Plant, under Kamalpur Nagar Panchayat.

Ref: No.F. No.F.02-SBM-U/NP/KMP/2022/ 3689-91Date - 27th February 2024

Sir.

Your Quotation for execution of the above mentioned work has been accepted on behalf of the Chairperson of Kamalpur Nagar Panchayat with following rates (item-wise) of Segregated Dry Waste Materials of Tertiary Waste Treatment Plant, Kamalpur Nagar Panchayat.

Sl. No	Name of Work(s)	Unit	Details of Items	Approved Rate Unit
1	Sale of Segregated Dry Waste Materials at Tertiary Waste Treatment Plant, under Kamalpur Nagar Panchayat	Kg	Plastic Bottle Cape	6.50
2		Kg	Colored Poly-bag	2.00
3		Kg	Transparent Poly-bag	2.00
4		Kg	Plastic Bottle (Colored)	6.00
5		Kg	Silver	40.00
6		Kg	Tin Bottle Cap	8.00
7		Kg	Beer bottle	1.00
8		Kg	Clear Glass Bottle	1.00
9		Kg	Iron	18.00
10		Kg	Tin Can/Containe	12.00
11		Kg	Aluminum Can	40.00
12		Kg	Hard Paper Board	4.50
13		Kg	Aluminum Can/Container	35.00

Terms & Condition

A. This work order is valid only for 06 (six) months from the date of issuing this work or terminated by the authority of Kamalpur Nagar Panchayat, at any time if any discern work be .
B. The described Segregated Dry Waste Materials are lying at Tertiary Waste Treatment Plant under Kamalpur Nagar Panchayat under physical possession of the Dy. Executive Officer, Kamalpur Nagar Panchayat
C. No guarantee for its worthiness or quality will be given by this office.

D. No items, once delivered to the purchaser, will not be taken back by this office on any condition whatsoever. Any un-cleared or unnoticed materials left over by the purchaser within the premises cannot be claimed later.

E. The materials should be cleared away from the said Tertiary Waste Treatment Plant within 07 (seven) days from the date of issue of any letter/ order/ notice, which will be issued by the Executive Officer or Deputy Executive Officer of the Kamalpur Nagar Panchayat from time to time during the contract period.

F. Obtaining all statutory approvals from the Local Bodies Police/ Traffic Police or any other Govt. Department required for purchase, Loading/ Unloading/Clearing or transportation of materials is the sole responsibility of the purchaser only, the Kamalpur Nagar Panchayat cannot be held responsible for any delay or lapses in this regards.

G. For the purpose of removing the materials, the purchaser shall engage his/her/their own personal only and shall keep the Kamalpur Nagar Panchayat fully indemnified against any claim whatsoever including for any wage, injuries, compensatio ı, death etc.

You are hereby requested to start the work as per terms & conditions mentioned above.

Yours faithfully

18/08/15

Dy. Executive Officer
Nagar Panchayat
Kamalpur, Dhalai Tripura

Copy to:
1. The Chairperson/Vice-Chairperson for kind information.
2. The Executive Officer for information.

Dy. Executive Officer
Nagar Panchayat
Kamalpur, Dhalai Tripura

7. Storage Space Documentation

OFFICE OF THE
KAMALPUR NAGAR PANCHAYAT
KAMALPUR, DHALAI, TRIPURA

Declaration on storage space for dry waste & compost under Kamalpur Nagar Panchayat

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that

1. The Kamalpur Nagar Panchayat has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.

2. The identified storage area is located at: Tertiary waste treatment plant, Kamalpur.

3. The total area earmarked for storage is approximately 150 sq. meters, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities

4. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Dy. Executive Officer
Kamalpur Nagar Panchayat
Kamalpur, Dhalai Tripura

8. Cattle Survey

We have collected the information regarding number of household cattle within ULB jurisdiction. The number is 767 nos. Data given regarding number of cattle under Kamalpur Nagar Panchayat jurisdiction is mentioned below-

SL. No.	Name of ULB	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes2 Kg Per Day)
1	Kamalpur NP	3841	3.83	2	767	1.5

A declaration for the cattle survey is enclosed herewith-

OFFICE OF THE
KAMALPUR NAGAR PANCHAYAT
KAMALPUR, DHALAI, TRIPURA

No.F.02-SBM U/NP/KMP/2022/ Date: /08/2025

DECLARATION

I do hereby solemnly declare that a household level survey was conducted in all 11 wards of Kamalpur Nagar Panchayat and it has been found that there are total 767 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

18/08/25
Dy. Executive Officer
Kamalpur Nagar Panchayat
Kamalpur Dhalai Tripura

Annexure-A

Photographs of the Pit Constructed at Ward & Tertiary Level





Annexure - B

Photographs of Solid Waste Processing Facilities



Outside of the plant



Tipping Area



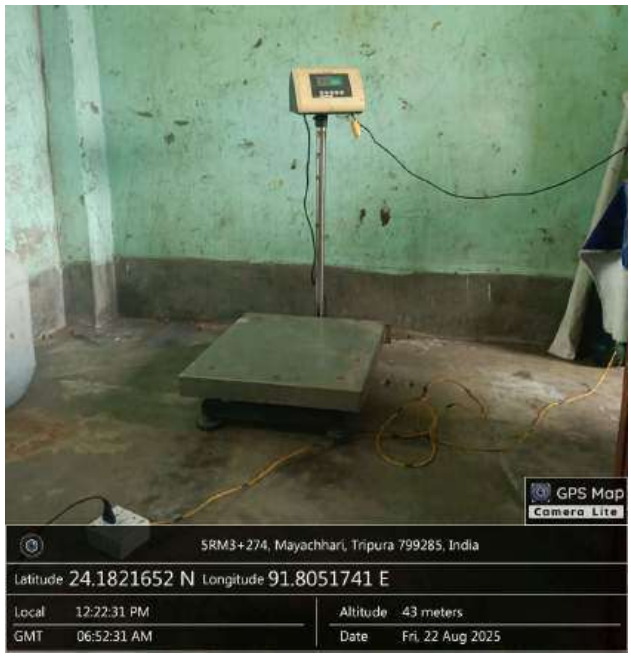
Dry Waste Segregation



Trommel



Dry Waste Storage Area



Weighing Area



Wet Waste Composting Area



Composting Sieving Area



Packaged compost for sale



Compost Storage Area



Packaged compost for sale



Annexure - B



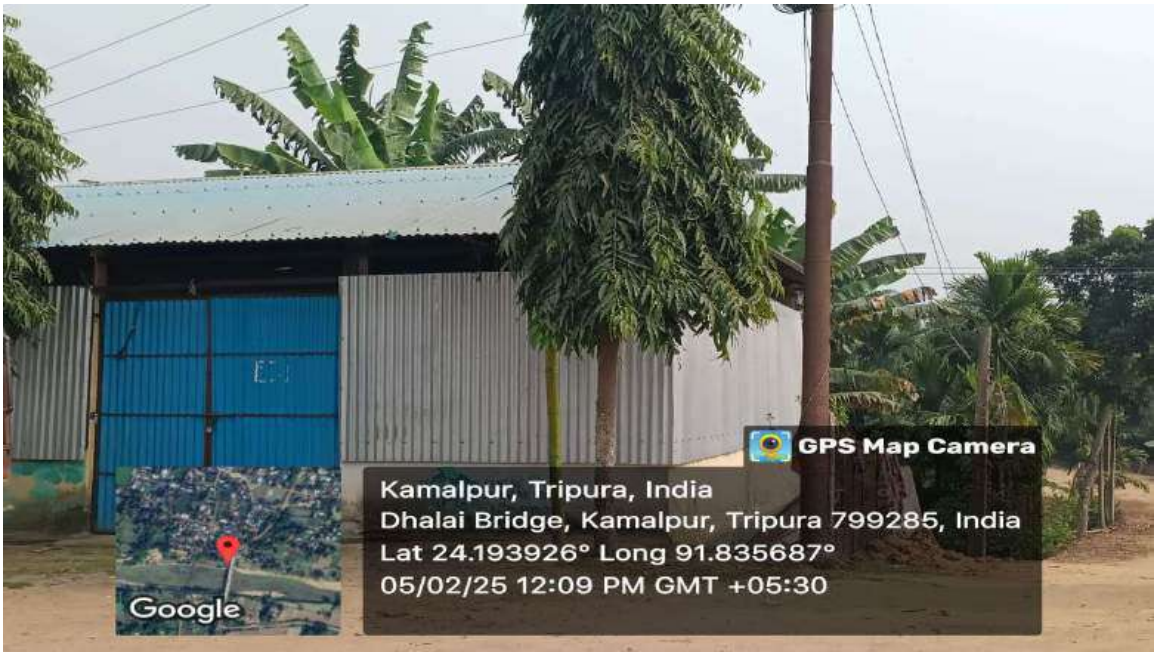
Weighing Area for Incoming Waste

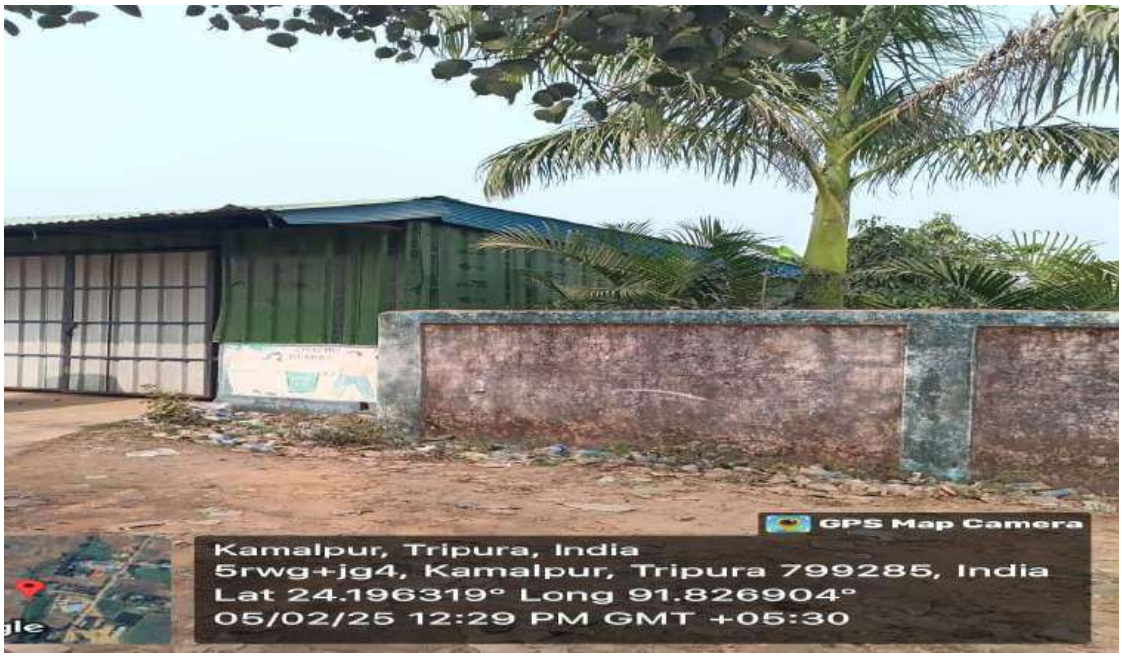


Sale of Scrap Materials

Photographs of the segregation sheds

Annexure - B





OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT, UNAKOTI, TRIPURA
email: eonpkumarghat@gmail.com

No.F.2(10)/CEO/MC/KGT/SBM/2025-26/ 811-12 dated: - 15/08/2025

To,
The Director,
Urban Development Department,
Govt. of Tripura,
Agartala, West Tripura.

Subject: Submission of Compliance Report on Solid and Liquid Waste Management Issues– Direction of Hon'ble NGT in O.A. 606/08/2025.

Ref: F.No.6(5)-UDD/DUD/MISC/2022-P/I862380/2025, dated: – 06/08/2025.

Sir,

In reference to the subject cited above, I am enclosing herewith the compliance report on Solid and Liquid Waste Management Issues– Direction of Hon'ble NGT in O.A. 606/08/2025 under Kumarghat Municipal Council

This is for favour of your kind information please.

Yours faithfully,

Enclo : As stated.

15/08/2025

(Subhankar Sen)
Dy. Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti District

Copy to:

- The Chief Executive Officer, Kumarghat Municipal Council for favour of kind information.

15/08/2025

Dy. Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti District

1. **Construction of Additional Compost Pits:**
   Construction of targeted **60 nos. pits** (ward/market level and tertiary level) has been completed.









- **Day 0 – Laying of Wet Waste:** The composting process begins with the deposition of segregated wet waste into the pit.
- **Day 7 – First Turning:** The waste is aerated by turning to enhance decomposition. This step helps regulate temperature and moisture and prevents anaerobic conditions.
- **Day 14 – Second Turning:** Further mixing ensures uniform breakdown and accelerates composting. At this stage, the material begins to lose its original texture.
- **Day 21 – Third Turning:** The compost begins to stabilize. Turning at this point helps in curing and prevents foul odours.
- **Day 30–45 – Maturation:** The compost reaches maturity and is ready for harvesting.

2. **Utilization of Processing Infrastructure:**



Solid Waste Processing Facilities



Tipping & segregation area



Shredding Area (Plastic)



Segregation area (Trommel)



Shredding Area (Organic)



Composting Area



Baler/Bailing Area

2. **Compost Certification:**

   The compost has been sent for testing, and the certification will be shared upon receipt.

3. Compost Utilization Records

Prepare and submit a record of sale/utilization of compost for the last six months.

Sl. No.	Name of ULB	Month	Year	Total compost produced	Compost Self utilised (in MT)
1	Kumarghat Municipal Council	Feb	2025	10.69	10.69
2		Mar	2025	11.66	11.66
3		Apr	2025	11.47	11.47
4		May	2025	10.58	10.58
5		Jun	2025	11.51	11.51
6		Jul	2025	12.60	12.60

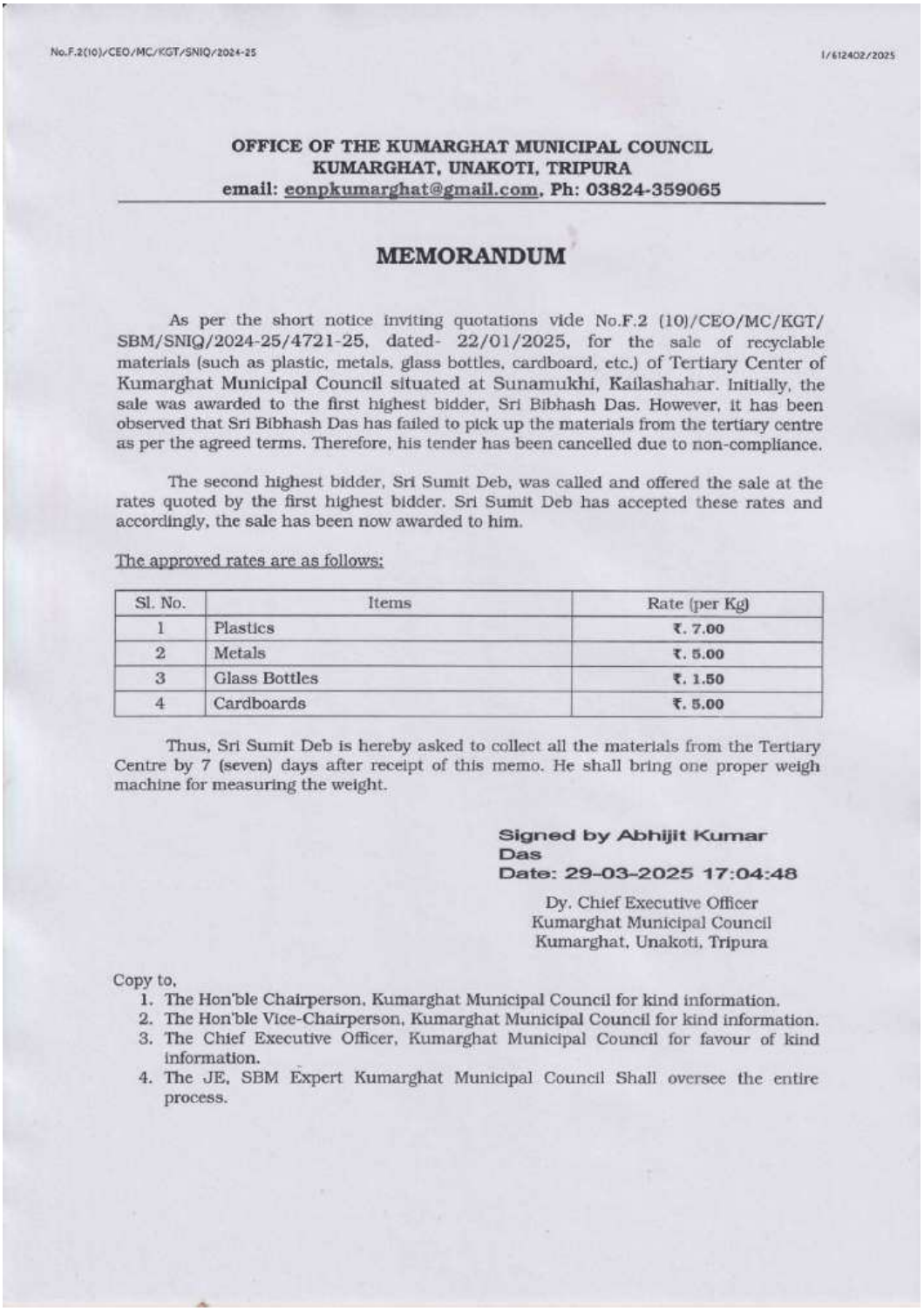
4. Dry Waste Output & Revenue Report

Submit month-wise data for the last six months on:

Sl. No.	Month	year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
			Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Feb	2025	10.8	13.15	1.35	2.7	0.68	19.58	48.26	0.081
2	Mar	2025	11.16	12.56	1.4	2.81	0.7	20.23	48.86	0.086
3	Apr	2025	10.98	12.35	1.37	2.75	0.53	19.9	47.88	0.068
4	May	2025	11.09	12.47	1.49	2.67	0.72	21.1	49.54	0.064
5	Jun	2025	12.02	13.49	1.38	2.55	0.69	19.97	50.1	-
6	Jul	2025	10.91	12.27	1.36	2.73	0.68	19.2	47.15	-

5. Recyclers' Database

The memo outlining the engagement of the recycler and the item-wise rates agreed upon for the sale of segregated dry waste outputs is provided below.



No.F.2(10)/CEO/MC/KGT/SNIQ/2024-25 I/612402/2025

OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT, UNAKOTI, TRIPURA
email: eonpkumarghat@gmail.com, Ph: 03824-359065

MEMORANDUM

As per the short notice inviting quotations vide No.F.2 (10)/CEO/MC/KGT/SBM/SNIQ/2024-25/4721-25, dated- 22/01/2025, for the sale of recyclable materials (such as plastic, metals, glass bottles, cardboard, etc.) of Tertiary Center of Kumarghat Municipal Council situated at Sunamukhi, Kailashahar. Initially, the sale was awarded to the first highest bidder, Sri Bibhash Das. However, it has been observed that Sri Bibhash Das has failed to pick up the materials from the tertiary centre as per the agreed terms. Therefore, his tender has been cancelled due to non-compliance.

The second highest bidder, Sri Sumit Deb, was called and offered the sale at the rates quoted by the first highest bidder. Sri Sumit Deb has accepted these rates and accordingly, the sale has been now awarded to him.

The approved rates are as follows:

Sl. No.	Items	Rate (per Kg)
1	Plastics	₹. 7.00
2	Metals	₹. 5.00
3	Glass Bottles	₹. 1.50
4	Cardboards	₹. 5.00

Thus, Sri Sumit Deb is hereby asked to collect all the materials from the Tertiary Centre by 7 (seven) days after receipt of this memo. He shall bring one proper weigh machine for measuring the weight.

Signed by Abhijit Kumar Das
Date: 29-03-2025 17:04:48

Dy. Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti, Tripura

Copy to,
1. The Hon'ble Chairperson, Kumarghat Municipal Council for kind information.
2. The Hon'ble Vice-Chairperson, Kumarghat Municipal Council for kind information.
3. The Chief Executive Officer, Kumarghat Municipal Council for favour of kind information.
4. The JE, SBM Expert Kumarghat Municipal Council Shall oversee the entire process.

2. **Storage Space Documentation:** There is adequate rain proof storage space of 480 sq.mt for storing both dry and wet waste in the Solid Waste Processing Facility of Kumarghat Municipal Council. The declaration is enclosed herewith.

OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT : UNAKOTI DISTRICT
email: eonpkumarghat@gmail.com

No.F.2(10)/CEO/MC/KGT/SBM/2025-26/ 826 dated: - 18 /08/2025

TO WHOM IT MAY CONCERN

This is to certify that adequate storage space is available for storing both dry and wet waste under Kumarghat Municipal Council.

18/08/2025

Dy. Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti District

Space for Dry Waste













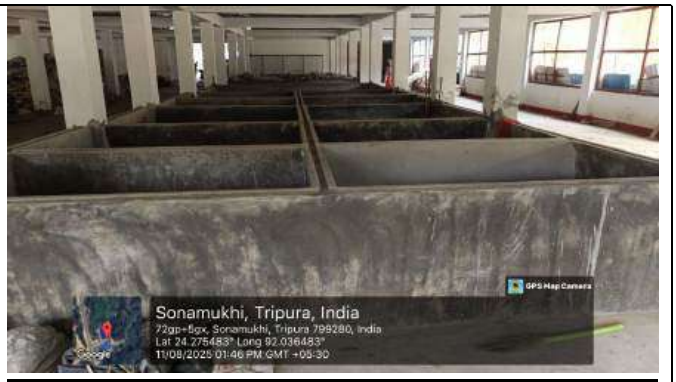






Storage Space for Wet Waste









3. Cattle Survey:

- The number of household cattle within Kumarghat Municipal Council (as per ARDD, Kumarghat) is as follows:

Solid Waste Generation and Cattle Feeding							
SL	**Name of ULB**	**Population (2024-25) (In TPD)**	**Number of HH**	**Solid Waste Generation (2024-25) (In TPD)**	**Total Wet Waste @ 55% (In TPD)**	**Number of cattle ULB wise**	**Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)**
1	Kumarghat MC	15223	4180	4.50	2	**744**	1.49

OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT : UNAKOTI DISTRICT
email: eonpkumarghat@gmail.com

No.F.2(10)/CEO/MC/KGT/SBM/2025-26/ 825 dated: - 18 /08/2025

TO WHOM IT MAY CONCERN

This is to certify that as per the data provided by the Animal Resource Development Department (ARDD) Kumarghat, a total of **744 household cattle** available under Kumarghat Municipal Council.

18/08/2025

Dy. Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti District

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

No. F. 2 (88) / MMC / MLG / SWM / 2025-26 / 1306-09 Dated: 20 / 08 / 2025

To
The Director.
Urban Development Department,
Government of Tripura,
UD Bhawan, Agartala, Tripura.

Subject: Submission of compliance report on Solid and Liquid waste management issues direction of Hon'ble NGT O.A.6 06/2018.

Reference: F.No.6(5)-UDD/DUD/MISC/2022-P dated I/862380/2025

Sir,

With reference to the subject cited above & as per the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, Urban Development Department and Compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018, I am submitting herewith the detailed report in respect of Melaghar Municipal Council.

This is for your kind information for further course of action please.

Enclose: The detailed report.

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Copy for kind information to:

1. The Hon'ble Chairperson, Melaghar Municipal Council.
2. The Hon'ble Vice-Chairperson, Melaghar Municipal Council.
3. The Deputy Chief Executive Officer, Melaghar Municipal Council.

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

1. Construction of Compost Pits

Compost Pit Location	Target	Completed	Remarks
Pits at ward/ market level	10	10	
Pits at Tertiary Level	28	28	The work of roofing for 18 pits is going on
Total	**38**	**38**	

(Geo-tagged pictures of are enclosed in ***Annexure A***)

2. Utilization of Processing Infrastructure

Continue effective utilization of Solid Waste Processing Facilities and compost pits is being done at Melaghar Municipal Council.

(Geo-tagged pictures of are enclosed in ***Annexure B***)

3. Compost Certification

Sample of compost (organic manure) produced at tertiary waste processing facility has been sent to NABL accredited lab for quality inspection and certification. The certificate will be enclosed upon receipt.

4. Compost Utilization Records

Sl. No.	Name of ULB	Month	Year	Total compost produced	Total compost sold /utilised by ULB for gardening etc./given to forest, agriculture, horticulture department etc. (in MT)	Remarks (if any)
1	Melaghar Municipal Council	Februart	2025	15.79	15.79	Self-Utilized
2		March	2025	15.72	15.72	Self-Utilized
3		April	2025	15.91	15.91	Self-Utilized
4		May	2025	15.66	15.66	Self-Utilized
5		June	2025	15.76	15.76	Self-Utilized
6		July	2025	15.96	15.96	Self-Utilized

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

5. **Dry Waste Output & Revenue Report**

Sl	Name of ULB	Month	year	Quantity of various dry waste outputs						Quantity sold to registered recyclers	Revenue earned (In Lakh)
				Paper, Cardboard etc.	various kind of plastic	various kind of Glass	Rags, textile materials	Metal	Other recyclables		
1	Melaghar Municipal Council	February	2025	13.30	15.20	1.90	3.65	0.96	24.85	53.87	0.024
2		March		13.75	15.50	1.70	3.35	0.90	24.90	54.09	0.026
3		April		13.90	15.60	1.95	3.55	0.95	24.75	54.63	0.026
4		May		13.70	15.30	1.50	3.45	0.92	24.85	53.75	0.024
5		June		13.90	15.35	1.85	3.20	0.84	24.75	53.90	0.022
6		July		13.65	15.45	1.90	3.25	0.83	24.70	53.80	0.019

6. **Recyclers' Database**

There is no registered recycler within Melaghar MC. However, Melaghar MC is presently selling segregated recyclable dry waste to a local vendor.

(A copy of the agreement/ MoU with the vendor is enclosed herewith ***Annexure C***)

7. **Storage Space Documentation**

(A copy of the declaration is enclosed herewith ***Annexure D***)

8. **Cattle Survey**

Solid Waste Generation and Cattle Feeding							
SL	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1	Melaghar MC	20089	5238	5.71	3	750	1.5

(A copy of the declaration is enclosed herewith ***Annexure E***)

9. **Legacy Waste Documentation**

(A copy of the documentation is enclosed herewith ***Annexure F***)

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Annexure A



Pits at Ward level



Pits at Tertiary level



Pits at Ward level

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Annexure B



Outside Area of Tertiary Centre



Outside Area of Tertiary Centre



Tipping Area

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura



Waste Segregation Area



Organic Shredder Machine





Composting Area



Dry Waste Segregation



Dry Waste Storage

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura





Hydraulic Bailing Press Machine



Plastic Shredding Area



Weighing Area





Sorting Area

20/08/25

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura



Plastic Storage Area



Mixing & Sieving Area





Dry Waste Segregation Area

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Annexure C

Memorandum of Understanding (MoU)

Between
Melaghar Municipal Council
And
Pankaj Chakraborty

This Memorandum of Understanding (MoU) is made on this 18th day of Dec, 2024 at Melaghar, Tripura.

BETWEEN

Melaghar Municipal Council, a local body governed under the Department of Urban Development, Government of Tripura, having its office at Melaghar, Sepahijala District, Tripura (hereinafter referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns

AND

Pankaj Chakraborty, S/o: Lt. Narayan Chakraborty, a local recyclable plastic waste trader, having its business premises at Melaghar Municipal Council (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. **Purpose:**

   This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from **Melaghar Municipal Council**.

2. **Scope of Work:**

   The Vendor shall lift and purchase segregated recyclable plastic waste collected at the Tertiary Waste treatment Plant or any other designated location, as per mutual convenience. Waste must be lifted at least once a month or as agreed based on accumulation.

3. **Agreed Rates:**

   The Second Party agrees to pay the First Party as per the following item-wise rates:

Item description	Rate per kg (in Rs.)
Various kind of Glass	Rs. 2.00
HDPE/LDPE Plastic	Rs. 8.00
Cardboard	Rs. 7.00
Glass Bottles	Rs. 0.50 per bottle
Beer Can	Rs. 30.00
Aluminium	Rs. 80.00
Iron	Rs. 12.00
Tin	Rs. 10.00

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

4. **Payment Terms:**

   Payment shall be made in cash/online at the time of lifting or within 7 (Seven) working days of each pickup.

5. **Duration:**

   This MoU shall be valid for 1 year from the date of signing and may be renewed/ terminated by mutual consent.

6. **Compliance**

   - The Vendor shall use proper means of transportation.
   - The Vendor shall comply with all applicable norms of the Tripura Pollution Control Board and UDD.
   - The First Party shall maintain records of quantity sold and revenue earned.

7. **Termination:**

   Either party may terminate this MoU with 15 days' prior notice in writing.

8. **Dispute Resolution:**

   Any dispute arising shall be resolved amicably. In case of failure, the matter shall be referred to the Executive Officer, Melaghar MC.

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For Melaghar Municipal Council

18/12/2024

Dy. Chief Executive Officer
Melaghar Municipal Council
Sepahijala, Tripura

For Pankaj Chakraborty

Pankaj chakraborty

(Signature)
Name: Pankaj Chakraborty
Designation: Vendor
Mobile: 9233107945

20/08/25

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Annexure D

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER MELAGHAR MUNICIPAL COUNCIL

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Melaghar Municipal Council has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at: Tertiary waste treatment plant, Melaghar.
3. The space is protected from rain, sun, and external contamination, ensuring safe interim storage before disposal or sale of recyclable materials.

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

Annexure E

DECLARATION

I do hereby declare that a household level survey was conducted in all 13 wards of Melaghar Municipal Council and it has been found that there are total 750 numbers of household cattles within our ULB judicial. The said information is true to the best of my knowledge.

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

OFFICE OF THE
TELIAMURA MUNICIPAL COUNCIL
TELIAMURA: KHOWAI TRIPURA

No.F.7(25-1)-TMC/SBM-U/2024/1929-30 Date: 20/8/2025

To
The Director,
Urban Development Department,
Government of Tripura, Agartala.

Subject: Submission of compliance report on Solid and Liquid waste management issues-Direction of Hon'ble NGT O.A.6 06/2018.

Ref: F.No.6(5)-UDD/DUD/MISC/2022-P dated 1/862380/2025

Sir,

In compliance with the directions issued during the VC meeting held on 05.08.2025 under the Chairmanship of the Director, UDD and Compliance on Solid and Liquid waste management issues as per the direction of Hon'ble NGT O.A.6 06/2018, the following details in respect of Teliamura Municipal Councilare furnished for kind perusal and further course of action:

Yours faithfully,

20/08/2025

Chief Executive Officer
Teliamura Municipal Council

Copy to:
1. The DM & Collector, Khowai District for favour kind information.

1. **Construction of Compost Pits:**

Compost pit location	Target	Completed
Additional Pit at Ward Level	15	15
Pits at Tertiary Level	56	56
Total	**71**	**71**

Geo-tagged pictures of pits constructed at ward level and Tertiary level are enclosed below:













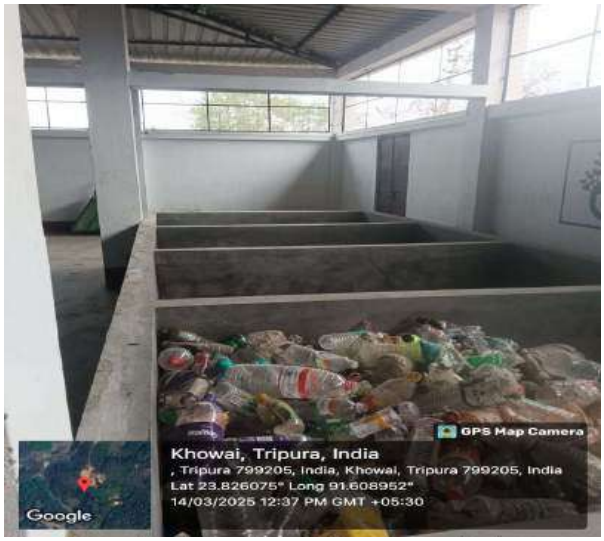




28/08/2025

Chief Executive Officer
Teliamura Municipal Council





2. **<u>Utilization of Processing Infrastructure:</u>**

The infrastructure for solid waste management is in place and the Bio-degradable waste are being collected at tertiary waste processing facility for composting. Non-biodegradable waste is collected and segregated at ward level segregation centers and transported to the tertiary waste processing facility for further processing, segregated storage and sale.

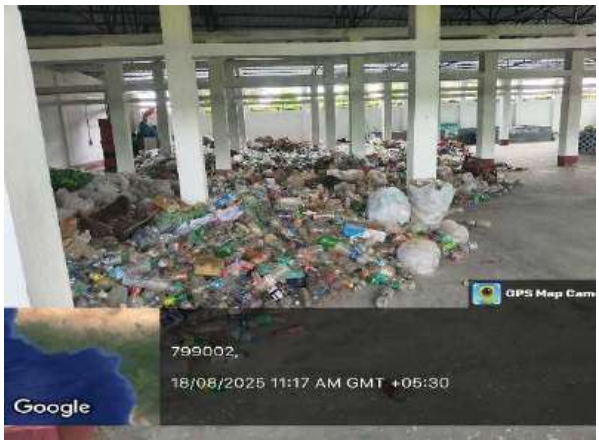
<u>Geo-tagged pictures of various sections of Solid Waste Processing Facilities coveringis enclosed below:</u>



20/08/2025

Chief Executive Officer
Teliamura Municipal Council

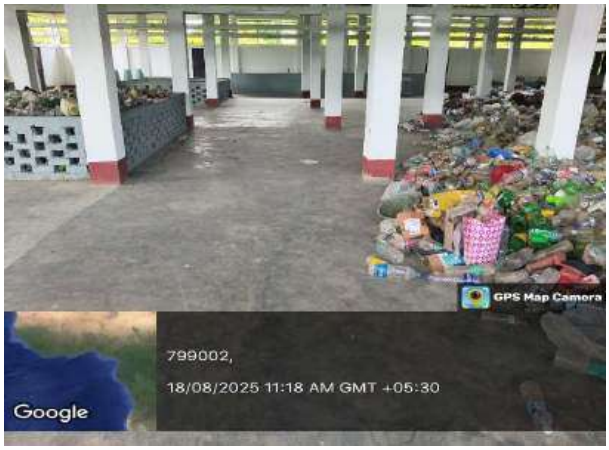
Solid Waste Management Facility





Segregation areaWeight machine





Shredding areaSegregating waste storage & Composting area





Dry waste storage Compost storage

3. <u>Compost certification:</u>

The compost certificate is enclosed herewith.

20/08/2025

Chief Executive Officer
Teliamura Municipal Council

4. Compost Utilization Records Under Teliamura MC:

Sl. No.	Name of ULB	Month	Year	Total compost produced (in Tons)	Utilization of compost (in MT)
1	Teliamura MC	January	2025	20.8	Utilized in gardening by ULB
2		February	2025	19.5	Utilized in gardening by ULB
3		March	2025	19.3	Utilized in gardening by ULB
4		April	2025	20.0	Utilized in gardening by ULB
5		May	2025	17.2	Utilized in gardening by ULB
6		June	2025	16.6	Utilized in gardening by ULB
7		July	2025	18.7	Utilized in gardening by ULB

5. Dry Waste Output & Revenue Report:

S. N.	Name of ULB	Month	year	Paper, Cardboard etc. (in Tons)	various kind of plastic (in Tons)	various kind of Glass (in Tons)	Rags, textile materials (in Tons)	Metal(in Tons)	Other recyclables (in Tons)	Quantity sold to registered recycler (in Tons)	Revenue earned (In Lakh)
1	Teliamura MC	January	2025	18	20.3	2.3	4.5	1	32.6	78.7	0.15
2		February		17.9	19.97	2.12	4.25	1.2	32.56	78.00	0.12
3		March		18.12	20.12	2.56	4.75	0.9	31.97	78.42	0.13
4		April		17.95	19.75	1.98	3.9	1.235	32.75	77.565	0.1
5		May		18.37	20.25	2.27	3.75	0.85	31.85	77.34	0.08
6		June		18.57	19.65	1.89	4.2	1.35	32.17	77.83	0.16

6. Recycler's Database:

There is no registered recycler within Teliamura municipal Council. However, Teliamura municipal Council is presently selling segregated recyclable dry waste to a local vendor. ***Copy of MoU is enclosed herewith.***

28/08/2025

Chief Executive Officer
Teliamura Municipal Council

OFFICE OF THE
TELIAMURA MUNICIPAL COUNCIL
TELIAMURA: KHOWAI TRIPURA

Memorandum of Understanding (MoU)

Between
Teliamura Municipal Council
And
(Sri Manoranjan Karmakar)

This Memorandum of Understanding (MoU) is made on this **28th day of October, 2024** at Teliamura, Tripura.

BY AND BETWEEN:

This Memorandum of Understanding (MoU) is made on this 28th day of September, 2024 at Teliamura, Tripura.

BY AND BETWEEN:

Teliamura Municipal Council, a local body governed under the Department of Urban Development, Government of Tripura, having its office at Teliamura, Khowai District, (hereinafter referred to as the "First Party" or "ULB"), which expression shall unless repugnant to the context or meaning thereof include its successors and assigns,

AND

Sri Manoranjan Karmakar, S/O lt. Uttam Karmakar, a local recyclable plastic waste trader, resident of Ward No. 3, Teliamura Municipal Council, Teliamura, Khowai District, Tripura (hereinafter referred to as the "Second Party" or "Vendor"), which expression shall unless repugnant to the context or meaning thereof include his successors and assigns.

Whereas:

1. The First Party is engaged in the segregation and disposal of municipal solid waste, including recyclable plastic waste, as per Solid Waste Management Rules, 2016.
2. The Second Party has agreed to collect and purchase recyclable plastic waste (segregated) from the First Party for recycling/reuse purposes.
3. Both parties wish to formalize their arrangement for transparency and compliance with directives from the Urban Development Department.

Now This MoU Witnesses as Under:

1. **Purpose:**
   - This MoU sets out the terms for collection and purchase of recyclable plastic waste by the Vendor from Teliamura Tertiary Waste Processing Facility, under Teliamura Municipal Council.

2. **Scope of Work:**
   - The Vendor shall lift and purchase **segregated recyclable plastic waste** collected at the **Tertiary Waste ProcessingFacility** or any other designated location, as per mutual convenience.

3. **Agreed Rates:**
The Second Party agrees to pay the First Party as per the following item-wise rates:

Item Description	Rate per kg (in Rs.)
PET Bottles	Rs. 2.00
HDFE/LDPE Plastic	Rs. 1.50
Cardboard	Rs. 1.50
Glass Bottles	Rs. 0.50
Aluminum	Rs. 50.00
Iron	Rs. 7.00
Tin	Rs. 6.00

4. **Payment Terms:**
- Payment shall be made in cash/online at the time of lifting, or within seven (07) working days of each pickup.

5. **Duration:**
- This MoU shall be valid for one (01) year from the date of signing and may be renewed or terminated by mutual consent.

6. **Compliance:**
- The Vendor shall use proper means of transportation.
- The Vendor shall comply with all applicable norms of the Tripura State Pollution Control Board and Urban Development Department.
- The First Party shall maintain records of quantity sold and revenue earned.

7. **Termination:**
- Either party may terminate this MoU with 15 (fifteen) days' prior written notice.

8. **Dispute Resolution:**
- Any dispute arising shall first be resolved amicably.
- In case of failure, the matter shall be referred to the Executive Officer, Teliamura Municipal Council, whose decision shall be final.

In Witness Whereof, the parties have executed this MoU in duplicate on the date mentioned above.

For

Teliamura Municipal Council
(Signature with Seal)
Name: _____
Designation: _____

Chief Executive Officer
Teliamura, Municipal Council
Teliamura, Khowai Tripura

For
Second Party / Vendor
(Signature)
Name: Sri Manoranjan Karmakar
Address: Ward No. 3, Teliamura Municipal Council
Mobile No.: 8787842081

7. **Storage Space Documentation:** Signed declaration regarding sufficiency of the space for storage of compost and segregated dry waste is enclosed herewith.

OFFICE OF THE
TELIAMURA MUNICIPAL COUNCIL
TELIAMURA: KHOWAI TRIPURA

DECLARATION ON STORAGE SPACE FOR DRY WASTE & COMPOST UNDER TELIAMURA MC

In compliance with the directives issued by the Urban Development Department, Government of Tripura, this is to certify that:

1. The Teliamura Municipal Council has ensured the availability of a rainproof, covered, and dedicated space for the storage of segregated dry waste and compost.
2. The identified storage area is located at: Tertiary waste treatment plant, Baralunga, Teliamura.
3. The total area earmarked for storage is approximately 2500 sq. meters, which is sufficient for safe, hygienic, and smooth operation of the waste storage and processing activities.
4. Teliamura MC has 6 nos. of SLRM centres under TMC having a storage capacity of 20 tons each.

20/08

Chief Executive Officer
Teliamura Municipal Council

OFFICE OF THE
TELIAMURA MUNICIPAL COUNCIL
TELIAMURA: KHOWAI TRIPURA

8. Cattle Survey:

SL	Name of ULB	Population (2024-25) (In TPD)	Number of HH	Solid Waste Generation (2024-25) (In TPD)	Total Wet Waste @ 55% (In TPD)	Number of cattle ULB wise	Organic Waste consumed by Cattles (Considering each Cattle consumes 2Kg per Day)
1	Teliamura MC	25134	6506	7.50	4	781	1.56

Chief Executive Officer
Teliamura Municipal Council

ANNEXURE - 4

Final Report

Auditing of Bio-mining Operations for Remediation of Dumpsites in Tripura

For

Directorate of Urban Development

Government of Tripura

By

CSIR-National Environmental Engineering

Research Institute (CSIR-NEERI)

Nagpur - 440 020

August 2025

Table of Contents

1 Introduction 5

2 Objectives of the Audit 7

2.1 Methodology Adopted for the Study 7

3 Audit Finding & Observations 9

3.1 Melagarh Municipal Council 10

3.2 Sonamura Nagar Panchayat 12

3.3 Amarpur Nagar Panchayat 14

3.4 Udaipur Municipal Council 16

3.5 Sabroom Nagar Panchayat 19

3.6 Santirbazar Municipal Council 21

3.7 Belonia Municipal Council 23

3.8 Ambassa Municipal Council 25

3.9 Khowai Municipal Council 27

3.10 Kumarghat Municipal Council 29

3.11 Kailashahar Municipal Council 31

3.12 Dharmanagar Municipal Council 33

3.13 Panisagar Nagar Panchayat 35

4 Conclusion 37

5 Annexure 1- Melagarh Municipal Council 38

6 Annexure 2- Sonamura Nagar Panchayat 46

7 Annexure-3 Amarpur Nagar Panchayat 50

8 Annexure-4 Udaipur Municipal Council 58

9 Annexure 5- Sabroom Nagar Panchayat 64

10 Annexure-6 Santirbazar Municipal Council 70

11 Annexure 7-Belonia Municipal Council 74

12 Annexure 8-Ambassa Municipal Council.....80

13 Annexure-9 Khowai Municipal Council.....86

14 Annexure 10- Kumarghat Municipal Council 91

15 Annexure -11 Kailashahar Municipal Council 97

16 Annexure-12 Dharmanagar Municipal Council.....110

17 Annexure-13 Panisagar Nagar Panchayat.....118

Annexure 14: Comparative Analysis of All the Thirteen ULBs.....123

List of Plates

Plate 1: Melagarh Municipal Corporation 11

Plate 2: Sonamura Nagar Panchayat 13

Plate 3: Amarpur Nagar Panchayat 15

Plate 4: Udaipur Municipal Corporation 18

Plate 5: Sabroom Nagar Panchayat 20

Plate 6: Santirbazar Municipal Corporation 22

Plate 7: Belonia Municipal Corporation 24

Plate 8: Ambassa Municipal Corporation 26

Plate 9: Khowai Municipal Corporation 28

Plate 10: Kumarghat Municipal Corporation 30

Plate 11: Kailashahar Municipal Corporation 32

Plate 12: Dharmanagar Municipal Corporation 34

Plate 13: Panisagar Nagar Panchayat 36

1 Introduction

Waste management in India presents a significant challenge for the government, especially with a population exceeding 1.4 billion. The country generates approximately 160038.9 tonnes per day (TPD) municipal solid waste (MSW). The large volume of waste is typically disposed off by municipal bodies in landfills and dumpsites, leading to high piles of waste within cities. Consequently, many areas experience uncollected waste or accumulations in heaps at various locations in inhabited areas. Dumping sites pose environmental threats due to the release of gases and leachate, which are generated over extended periods. As landfills age, waste begins to decompose through microbial action, resulting in what is known as legacy waste. This creates problems for new waste disposal and heightens environmental concerns.

To address these issues, landfill remediation and biomining have emerged as effective, environment friendly methods. These approaches stabilize ageing legacy waste in landfills while recovering valuable materials. According to the Central Public Health and Environmental Organization (2020), approximately 1,250 hectares of land are lost each year for waste disposal, and about 10,000 hectares are encumbered by legacy waste dumpsites in India. For municipal authorities, reclaiming these dumpsites in an environmentally sustainable manner is a top priority.

Circularity principles- focused on reuse, recycling, and recovery- aim to create sustainable resources, eliminate waste, and reduce pollution. To solve the legacy waste problem, authorities are increasingly adopting biomining, a scientifically driven, environmentally sustainable approach for remediating old dumpsites through waste segregation, biological stabilization, and resource recovery. This process mitigates environmental hazards, such as leachate generation, greenhouse gas emissions, and odors, while also enabling land reclamation for productive use.

In accordance with the Solid Waste Rules, 2016, and guidelines from the Central Pollution Control Board (CPCB), biomining operations must ensure complete waste processing, safe disposal of inert residues, and minimal environmental impact during and after activities. This audit report assesses the completion, efficiency, and regulatory compliance of biomining operations carried out at thirteen designated urban local bodies: Belonia MC, Sabroom NP, Panisagar NP, Kumarghat MC, Udaipur MC, Khowai MC, Melagarh MC, Ambassa MC, Sonamura NP, Amarpur NP, Santibazar MC, Dharmanagar MC, and Kailashahar MC, all located in Tripura, India. The evaluation involved document verification and physical site

inspections to validate waste processing quantities, segregation efficiency, disposal standards adopted by ULBs for various fragments of remediated legacy waste, environmental safeguards, and site conditions. The findings provide an evidence-based basis for granting operational clearance to the Directorate of Urban Development, Government of Tripura. In addition to this, the report provides scientific remediation certification of 13 nos. remediated dumpsites in 13 ULBs which ensures compliance with environmental and technical standards while contributing to sustainable waste management in Tripura.

2 Objectives of the Audit

The objective of the study includes auditing the already remediated dumpsites in 13 Urban Local Bodies (ULBs) in Tripura—Belonia MC, Sabroom NP, Panisagar NP, Kumarghat MC, Udaipur MC, Khowai MC, Melagarh MC, Ambassa MC, Sonamura NP, Amarpur NP, Santibazar MC, Dharmanagar MC, and Kailashahar MC and provide a comprehensive report to support scientific remediation of the dumpsites which are in line with the environmental standards and qualifies the applicable norms and guidelines.

Based on the objective, the scope of the work includes the following:

- Review methods and processes used for excavating legacy waste.
- Review the documents for categories such as Refuse-Derived Fuel (RDF), soil-enriching material, C&D fraction, recyclables, and inert matter.
- Evaluate the systematic execution of excavation and remediation by biomining agencies, including their operational procedures and compliance tracking.
- Verify the methodologies adopted for managing and disposing segregated streams during the remediation phase.
- Examine logbooks and records capturing quantities of waste processed and disposed by the biomining agencies.
- Certification for scientific dumpsite remediation for already remediated sites across 13 Urban Local Bodies (ULBs) in Tripura (Name of 13 ULB's - Belonia MC, Sabroom NP, Panisagar NP, Kumarghat MC, Udaipur MC, Khowai MC, Melagarh MC, Ambassa MC, Sonamura NP, Amarpur NP, Santibazar MC, Dharmanagar MC and Kailashahar MC.)

2.1 Methodology Adopted for the Study

The study plan was developed in coordination with the Urban Development Department of the Government of Tripura, guided by the predefined study objectives and scope. Physical inspections were carried out at the remediated dumpsites across the designated Urban Local Bodies (ULBs). These site visits focused on reviewing the documents and log books for assessing the systematic excavation of legacy waste, and review of the overall progress of remediation efforts implemented by the concerned authorities.

The audit also involved a comprehensive compliance review under the **Solid Waste Rules, 2016**, encompassing excavation, bio stabilization, treatment, and disposal processes. It

included evaluation of the quality and end uses of the remediated outputs, verification of records detailing quantities excavated and disposed, and scrutiny of disposal procedures for regulated waste streams-namely bio soil, inert, RDF and construction & demolition waste. Rigorous monitoring confirmed that all biomining activities were executed efficiently, in a timely manner, and in strict accordance with environmental and technical standards.

3 Audit Finding & Observations

The opening meeting is the first step between the audit team, the auditee, and management representatives, during which the purpose of the audit, the procedures to be followed for its conduct, the verification of documents, and the deadline for the audit were discussed in brief. Following the opening meeting, on-site inspections were conducted at all thirteen biomining sites to assess the extent and quality of work completed. Photographs were taken during the visit to serve as visual evidence for the report. During the onsite visit, it was found that how the biomining process adhered to the Solid Waste Rules, 2016, and CPCB guidelines, ensuring proper segregation, processing, and environmentally safe disposal. The audit team collected and verified supporting documentation, including waste processing logs, transportation and disposal records, and any available environmental monitoring data. The audit concluded with an exit meeting, during which the audit team presented a brief summary of findings to the Municipal Administrators and Engineers and other Municipal staffs. The discussion confirmed the status of completion, compliance with regulations, and readiness for site clearance.

3.1 Melagarh Municipal Council

Melaghar Municipal Council, an urban local body in Sepahijala District, Tripura, is well known for its cultural heritage and scenic surroundings. It is a major commercial and administrative town, most prominently recognized for the Neermahal (Water Palace) located in Rudrasagar Lake, which attracts tourists from across the state and country. The municipality has a population of 20,089, comprising 5,238 families, with Bengali and English as the official languages (Hindi and Kokborok are also spoken). The literacy rate stands at 92%. The town is well connected through NH-8 (Agartala–Udaipur route), linking it with Sonamura, Bishalgarh, Udaipur, and Agartala. Administratively, the council is divided into 13 wards. Geographically, it is bordered by Kathalia R.D. Block in the north, Kakraban R.D. Block in the south, Boxanagar R.D. Block in the east, and Bangladesh (Comilla District) in the west.

Melaghar Municipal Council generates approximately 5.71 tonne of municipal solid waste per day. Before the commencement of biomining activity i.e., 2023, this total generated waste was used to dispose of at the municipal dumpsite until 2023. A site visit to the council was conducted on 19th August 2025, during which it was observed that the dumpsite has now been remediated following the completion of biomining operations. The biomining operation at the site successfully completed the processing of the legacy waste dump. The activity commenced on October 2023 and was concluded in April 2024. As per municipal records, the total estimated quantity of legacy waste was approximately 11,770 tonne, distributed over a dumpsite area of about 0.65 acres.

During the biomining process, approximately 10,777 tonnes of waste were recovered, comprising four different types of waste. This included 2,282 tonne of fine bio soil, 5,372 tonne of inert waste, 688 tonne of C&D waste, and 264 tonne of recyclable mixed waste including glass, metal, rubber and plastics. The process also yielded 2,171 tonne of refuse-derived fuel (RDF), which was sent for energy recovery to the cement industry. The fine bio soil and inert material were utilized for filling low-lying areas within the municipal boundary, while the C&D waste was also used for the same purpose. The recovered mixed waste (glass, metal, plastic and rubber) was directed to local vendors for recycling.

As per municipal records, a loss of moisture during the biomining process contributed to the discrepancy between the estimated and recovered quantities of legacy waste. As per municipal records, the discrepancy between the estimated and recovered quantities of legacy waste during biomining was partly due to moisture loss. Furthermore, municipal officials reported that the

comparatively low percentage of RDF recovered at several sites resulted from multiple fire incidents at the dumpsites prior to biomining operations, which led to the combustion and loss of combustible fractions. Given the relatively limited quantity of waste and the effective execution of biomining, the site was successfully cleared of legacy waste piles, with the ground subsequently levelled and made suitable for potential redevelopment or the establishment of green cover. No residual waste mounds or debris were observed at the site during the site visit. Based on the records and field observations, the dumpsite was scientifically bio mined and completely recovered. **Plate 1** provides pictorial evidence of the site before, during, and after the biomining process, while supporting documents are attached in **Annexure 1**.

<table>
<tr>
<td> 
</td>
<td>  </td>
</tr>
<tr>
<td>Pre-Biomining</td>
<td>During Biomining Process</td>
</tr>
<tr>
<td> 
</td>
<td> 
</td>
</tr>
<tr>
<td>After Biomining</td>
<td>Melagarh Municipal Corporation</td>
</tr>
</table>

Plate 1: Melagarh Municipal Corporation

3.2 Sonamura Nagar Panchayat

Sonamura Nagar Panchayat, an urban local body in Sepahijala District, Tripura, is located close to the India–Bangladesh international border. It is a historically significant town, long regarded as a trade hub due to its location along the Gomati River and its connectivity through the international land and river trade routes with Bangladesh. Sonamura also functions as the sub-divisional headquarters of Sepahijala District. The Nagar Panchayat covers an area of 4.13 sq. km, situated on the fertile alluvial plains of the Gomati River, making the region agriculturally rich. Geographically, Sonamura is bordered by Bishalgarh Sub-Division in the north, Melaghar Nagar Panchayat and Kathalia R.D. Block in the south, Boxanagar R.D. Block in the east, and Comilla District of Bangladesh in the west. The town is connected via the Bishramganj–Sonamura road, lying about 60 km from Agartala.

The Nagar Panchayat has a population of 13,086, comprising 3,471 families, with Bengali and English as the official languages (Hindi and Kokborok are also spoken). The literacy rate stands at 88%. Administratively, it is divided into 13 wards. As per the 2023 ORR report, Sonamura generates approximately 3.1 tonnes of MSW per day. Prior to biomining operations, this daily waste was disposed off directly at the municipal dumpsite until February 2024.

A site visit to the Nagar Panchayat was conducted on 19th August 2025, during which it was observed that the dumpsite has now been remediated following the successful completion of biomining operations. The biomining activity commenced in February 2024 and was concluded later in May 2024. As per municipal records, the total estimated quantity of legacy waste was approximately 24,771 tonnes, spread over a dumpsite area of about 0.4 acres.

During the biomining process, approximately 19,955 tonnes of waste were recovered, comprising four different categories. This included 6,532 tonnes of fine bio soil, 9,789 tonnes of inert waste, 1,486 tonnes of C&D waste, and 495 tonnes of recyclable mixed waste including glass, metal, rubber, and plastics. The process also yielded 1,653 tonnes of RDF, which was sent for energy recovery to the cement industry. The fine bio soil, inert and C&D waste material were utilised for filling low-lying areas within the municipal boundary. The recovered mixed waste (glass, metal, plastic, and rubber) was directed to local vendors for recycling.

As per municipal records, a loss of moisture during the biomining process contributed to the discrepancy between the estimated and recovered quantities of legacy waste. The dumpsite,

contains the 4th highest amount of waste compared to other sites, and was effectively managed and fully remediated. During the site visit, the area was found to be cleared of legacy waste piles, levelled, and already covered with green plantation. No residual waste mounds or debris were observed at the site.

Based on records and field observations, the dumpsite at Sonamura Nagar Panchayat was scientifically bio mined and completely recovered. **Plate 2** presents pictorial evidence of the site before, during, and after the biomining process, while supporting documents are attached in **Annexure 2**.



Pre-Biomining



During Biomining Process



After Biomining



Sonamura Nagar Panchayat

Plate 2: Sonamura Nagar Panchayat

3.3 Amarpur Nagar Panchayat

Amarpur Nagar Panchayat, an urban local body in Gomati District, Tripura, functions as the sub-divisional headquarters of Amarpur subdivision. The town is culturally and historically significant, well known for the Amarsagar Lake, Fatiksagar, and the ancient relics of the Chandrapur Kingdom. It also serves as a gateway to eco-tourism destinations, such as Chabimura, with its rock carvings on the Gomati River cliffs, and Dumboor Lake, which holds ecological importance and is the site of the Gomati Hydro Project. Geographically, the town spans an area of 3.57 sq. km, surrounded by hills, lakes, and rivers, with Amarsagar and Fatiksagar lakes forming a central part of its landscape and culture. Amarpur is bordered by Udaipur Municipal Council and Matabari R.D. Block to the north, Karbook R.D. Block to the south, Ompi R.D. Block to the east, and Killa R.D. Block to the west. It is located approximately 70 km from Agartala via the Udaipur Road.

The Nagar Panchayat has a population of 12,302, comprising 3,667 families, with Bengali and English as the official languages (Hindi and Kokborok are also spoken). The literacy rate stands at 94%. Administratively, the town is divided into 13 wards. As per records, the town generates approximately 3.6 tonnes of MSW per day. Prior to biomining activities, this daily waste was disposed off directly at the designated municipal dumpsite until early 2024.

A site visit to the Amarpur Nagar Panchayat was conducted on 19th August 2025, during which it was observed that the dumpsite had been completely remediated following the completion of biomining operations. The biomining activity commenced on 1st January 2024 and was completed by April 2024. As per municipal records, the total estimated legacy waste was approximately 15,530 tonnes, spread across a dumpsite area of about 2.37 acres.

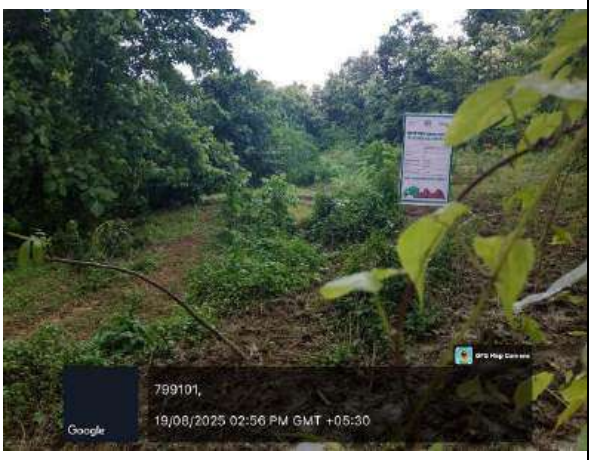
During the biomining process, approximately 12,895 tonnes of waste were recovered, comprising four different categories. This included 7,818 tonnes of fine bio soil, 2,997 tonnes of inert waste, 299 tonnes of C&D waste, and 1295.64 tonnes of recyclable mixed waste including glass, metal, rubber, and plastics. Additionally, 486 tonnes of RDF were generated and transported to cement industries for energy recovery, contributing to circular economy practices. The recovered fine bio soil and inert material were utilized for filling low-lying areas, C&D waste was used for levelling purposes, and the recyclable mixed waste was sent to local vendors. Municipal officials noted that moisture loss during processing was the main cause of discrepancies between the estimated and recovered volumes of waste.

Since the dumpsite contained a manageable volume of legacy waste, the biomining activity

was effectively carried out and completed within the stipulated timeframe. During the inspection, the site was found completely cleared of legacy waste, with the ground properly levelled and prepared for potential redevelopment or green cover. No residual mounds, debris, or contaminated materials were observed. Based on the records and field observations, the dumpsite at Amarpur Nagar Panchayat was scientifically bio mined and fully recovered. **Plate 3** provides pictorial documentation of the site before, during, and after the biomining process, while supporting documents are attached in **Annexure 3**.

<table>
<tr><td> 

Pre-Biomining</td><td> 

During Biomining Process</td></tr>
<tr><td> 

After Biomining</td><td> 
Amarpur Nagar Panchayat</td></tr>
</table>

Plate 3: Amarpur Nagar Panchayat

3.4 Udaipur Municipal Council

Udaipur Municipal Council, a major urban local body in Gomati District, Tripura, is widely recognized as the "City of Lakes" owing to its numerous natural and artificial water bodies. The town also holds historic and cultural significance, being home to the famous Tripura Sundari Temple (Maa Tripureswari Temple), one of the 51 revered Shakti Peethas. Serving as the district headquarters of Gomati District, Udaipur is not only a religious and cultural centre but also a key administrative and educational hub of southern Tripura. The town is located around 55 km from Agartala along NH-8, which provides direct connectivity with Sabroom. Geographically, the municipal area covers around 6.10 sq. km and is dotted with lakes, such as Jagannath Dighi, Dhani Sagar, Amar Sagar, and Bijoy Sagar, which enhance its scenic landscape and contribute to groundwater recharge. Udaipur shares its boundaries with Matabari R.D. Block to the north, Kakraban R.D. Block to the south, Killa R.D. Block to the east, and Tepania R.D. Block to the west.

As per municipal records, the town has a population of 39,189, comprising 11,608 families, with Bengali and English as the official languages (Hindi and Kokborok are also spoken). The literacy rate is 94%. Administratively, the council is divided into 23 wards. Udaipur generates approximately 9.4 tonnes of MSW per day. Prior to biomining, this waste was being directly disposed off at the municipal dumpsite until 2023, resulting in large accumulations of legacy waste and significant environmental concerns.

A site visit was conducted on 20th August 2025 to review the legacy waste remediation. It was observed that the dumpsite, covering an area of approximately 1.48 acres, had accumulated about 25,660 tonnes of waste over the years. Biomining operations commenced on August 2023 and were completed in November, 2024, aimed at excavating, segregating, and remediating the entire legacy waste.

During the biomining process, approximately 21041 tonnes of legacy waste were scientifically treated and segregated into distinct material fractions. Of this, 12,204 tonnes of soil-like material suitable for landfilling and land reclamation were recovered. Around 2,104 tonnes of inert material and 2,525 tonnes of C&D debris were also processed, both of which were utilised for filling and levelling low-lying areas within the municipal jurisdiction. In addition, 3,156.18 tonnes of mixed recyclables comprising glass, metals, rubber, and plastics were recovered and directed to local vendors for recycling. Furthermore, the biomining process generated 1,052

tonnes of RDF, and the RDF was sent for energy recovery of which certificate for only 49 tonnes has been received, the certificate for remaining quantity is yet to be received from the agency. Due to high moisture levels in the waste mass, temporary storage of RDF within the municipal area was required prior to transportation. According to municipal records, variations between estimated and recovered waste quantities were attributed to moisture loss during processing.

Following completion of biomining, the dumpsite was found to be fully remediated and cleared of all accumulated waste. The ground surface was stabilised and levelled, leaving no visible mounds, debris, or residual contamination. The successful closure of the dumpsite has restored the land for potential redevelopment or ecological enhancement, while simultaneously improving the environmental management and efficiency of solid waste practices in Udaipur. Based on both records and field observations, it is evident that the dumpsite has been scientifically biomined and completely recovered. **Plate 4** presents pictorial documentation of the site conditions before, during, and after biomining, while relevant supporting documents are enclosed in **Annexure 4**.

	
Pre-Biomining	During Biomining Process

	
After Biomining	Udaipur Municipal Corporation

Plate 4: Udaipur Municipal Corporation

3.5 Sabroom Nagar Panchayat

Sabroom Nagar Panchayat, located in the southernmost part of Tripura under South Tripura District, holds strategic and economic importance as a border town adjoining Bangladesh. The Feni River flows along its boundary, and the Maitri Setu bridge provides a direct link to Bangladesh's Chittagong Hill Tracts and seaports, positioning Sabroom as a future gateway for cross-border trade and commerce. Geographically, the town spans an area of about 5.90 sq. km, surrounded by hills and valleys, and is well connected through National Highway-08. Administratively, the Nagar Panchayat is divided into nine wards, with a population of 6,954 comprising 2,213 families. The literacy rate stands at 88%, and the official languages are Bengali and English, with Hindi and Kokborok also widely spoken. The daily solid waste generation of the town is estimated at 2.0 tonnes.

A site visit was undertaken on 20th August 2025 to assess the condition of the legacy waste dumpsite and evaluate the biomining work carried out at the location. Prior to remediation, municipal waste had been directly dumped at the site for several years, resulting in significant accumulations and environmental concerns. To address this, biomining operations commenced in March 2023 and were completed by August 2023, covering an estimated 12,029 tonnes of legacy waste over approximately 0.688 acres.

During the biomining process, about 10,151 tonnes of recoverable materials were excavated and processed. This included 2,594 tonnes of fine bio soil, 5,498 tonnes of inert material, 1,101 tonnes of construction and demolition (C&D) debris, and 281 tonnes of mixed recyclables such as glass, plastics, rubber, and metals. Additionally, 677 tonnes of RDF were generated, which required temporary storage due to excess moisture before being sent to cement industries for co-processing. The recovered fractions were effectively utilized: fine bio soil was applied in filling low-lying areas, inert fractions and C&D debris were used for ground levelling near the tertiary waste treatment plant, and recyclables were directed to scrap dealers for recycling. Minor variations in waste recovery figures were attributed to moisture loss during the processing stages.

Field observations confirmed that the biomining operations were carried out in a structured and environmentally sound manner, with minimal leachate generation and no significant odour nuisance due to the moderate scale of waste and efficient management practices. Following the completion of remediation, the site was entirely cleared of legacy waste, levelled, and restored, making the reclaimed land ready for redevelopment or conversion into green cover. No residual

waste heaps, untreated fractions, or environmental hazards were observed during the audit visit. Photographs documenting the condition of the site before, during, and after biomining are presented in **Plate 5**, while supporting records are enclosed in **Annexure 5**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 

During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 
Sabroom Nagar Panchayat</td>
</tr>
</table>

Plate 5: Sabroom Nagar Panchayat

3.6 Santirbazar Municipal Council

Santirbazar Municipal Council, an urban local body under South Tripura District, is one of the rapidly developing towns in the southern part of the state. The town functions as a commercial and administrative hub, linking surrounding rural areas with Udaipur, Belonia, and Sabroom. It also holds importance as a border-linked trade centre due to its proximity to Bangladesh. Geographically, the council spans an area of approximately 9.78 sq. km, situated on fertile plains interspersed with small hilly patches. The region retains an agrarian character, with rice, vegetables, and fruits forming the primary means of livelihood. The municipal area is bordered by Belonia Sub-Division in the north, Sabroom Sub-Division in the south, Hrishyamukh and ADC villages in the east, and Bagafa ADC areas in the west.

The town has a population of 15,285, comprising 3,468 families. Bengali and English serve as the official languages, while Hindi and Kokborok are also spoken locally. The literacy rate stands at 91%. Administratively, the council is divided into 15 wards. In terms of road connectivity, Santirbazar lies along NH-108A, which links it with Agartala, Udaipur, Belonia, and Sabroom. The council generates approximately 3.28 tonnes of MSW per day. Prior to biomining operations, this waste was directly dumped at the designated landfill site, leading to the accumulation of legacy waste over the years.

A site audit visit was conducted on 20th August 2025 to assess the remediation status of the dumpsite. As per municipal records, the total estimated legacy waste was approximately 8571 tonnes, spread over an area of about 0.88 acres. Biomining operations were subsequently initiated to systematically process and recover usable fractions from the accumulated waste.

During the biomining process, approximately 6921 tonnes of material were recovered, comprising four distinct categories. This included 5,621 tonnes of fine bio soil, 563 tonnes of inert waste, 267 tonnes of C&D debris, and 276 tonnes of recyclable mixed waste such as glass, metal, plastics, and rubber. In addition, 194 tonnes of RDF were produced, which were stored temporarily due to high moisture content before being dispatched to cement industries for energy recovery. The fine bio soil was utilised for filling low-lying areas, inert was collected by local people and the C&D debris was used for repairing of the approach road. The recyclable mixed fractions were channelled to local vendors for recycling.

Minor variations between the estimated and recovered quantities of waste during biomining were primarily attributed to moisture loss. Municipal officials further indicated that the comparatively low percentage of RDF recovered at several sites was a consequence of multiple fire incidents at the dumpsites prior to biomining, which caused combustion and subsequent loss of combustible fractions. The site audit confirmed that the biomining operations were carried out in compliance with environmental norms. At present, the dumpsite has been completely cleared, with the ground levelled and restored for potential redevelopment or plantation. Based on both records and field verification, the Santirbazar dumpsite was scientifically biomined and fully remediated. **Plate 6** provides pictorial evidence of the site before, during, and after the biomining process, while supporting documents are attached in **Annexure 6**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 

During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 

Santirbazar Municipal Corporation</td>
</tr>
</table>

Plate 6: Santirbazar Municipal Corporation

3.7 Belonia Municipal Council

Belonia Municipal Council, an urban local body under South Tripura District, is among the oldest municipal towns in the state. Strategically located near the Tripura–Bangladesh border, it functions as an important administrative, commercial, and educational hub in southern Tripura. The town also serves as a border trade center, with the Belonia Check Post facilitating cross-border movement and economic exchange. Geographically, the municipal area spans approximately 5.74 sq. km and is situated on the banks of the Muhuri River, which provides fertile plains supporting agriculture. The region holds added significance due to the Muhurighat border trade point. It is bounded by Hrishyamukh R.D. Block in the north, Bangladesh (Feni District) in the south, Muhuripur and Rupaichhari R.D. Blocks in the east, and Santirbazar subdivision/Rajnagar R.D. Block in the west.

The town has a population of 21,444, comprising 6,695 families. Bengali and English are the official languages, while Hindi and Kokborok are also spoken locally. The literacy rate is 93%. Administratively, Belonia consists of 17 wards. Road connectivity is ensured via NH-108A, linking the town with Agartala, Sabroom, and Udaipur. The daily solid waste generation in the municipal council is approximately 4.90 tonnes.

A site assessment visit was conducted on 20th August 2025 at the Belonia Municipal dumpsite to evaluate the outcomes of biomining operations. Prior to remediation, the site had served as the primary disposal ground for several years, leading to substantial accumulations of legacy waste. According to municipal records, the total estimated legacy waste was approximately 19,706 tonnes, spread across an area of 4 acres. Biomining activities commenced on 1st October 2023 and were successfully completed on January 2024.

During the course of biomining, a total of 19677 tonnes of waste was processed and segregated into distinct resource fractions. The recovered components included 5,088 tonnes of fine biosoil, 8,556 tonnes of inert material, 2,793 tonnes of C&D debris, and 294 tonnes of mixed recyclables comprising glass, metals, and rubber. Additionally, 1,245 tonnes of RDF was generated, which was transported to cement industries for co-processing and energy recovery, thereby contributing to a circular economy framework. The fine bio soil and inert materials were utilized to fill low-lying areas within the municipal jurisdiction, while C&D waste was similarly used for landfilling and site levelling purposes. Mixed recyclables were directed to local vendors for recycling.

It was noted that due to the elevated moisture content in the legacy waste, RDF required

temporary storage at the municipal premises for approximately eight months before being dispatched to the cement industry. Officials also indicated that variations between estimated and recovered waste volumes were attributable to moisture loss during processing. Upon inspection, the dumpsite was found to be completely cleared of all legacy waste. The ground was levelled, stabilized, and prepared for redevelopment or establishment of a green cover.

The field verification confirmed the scientific execution of biomining operations at Belonia. **Plate 7** presents a pictorial record of the site before, during, and after the biomining process, while supporting documents are provided in **Annexure 7**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 
During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 

Belonia Municipal council</td>
</tr>
</table>

Plate 7: Belonia Municipal Corporation

3.8 Ambassa Municipal Council

Ambassa Municipal Council, the district headquarters of Dhalai District in central Tripura, functions as an important administrative, commercial, and educational hub for the region. The urban local body is responsible for civic amenities, infrastructure development, and urban planning for the residents of Ambassa. Geographically, the municipal area spans 14.772 sq. km and is located in the valley of the Longtharai Hills, surrounded by forested terrain, fertile agricultural land, and tribal-inhabited villages. Its strategic position along National Highway-08 (Agartala–Assam route) ensures direct connectivity with Agartala, Kamalpur, and northern Tripura. Ambassa is bordered by Salema R.D. Block to the north, Dumburnagar R.D. Block to the south, Chawmanu R.D. Block to the east, and Durga Chowmuhani together with parts of Kalyanpur R.D. Block (Khowai District) to the west.

The municipality has a population of 16,127, comprising 4,688 households. Bengali and English serve as the official languages, while Kokborok and Hindi are also commonly spoken. The literacy rate is recorded at 94%. Administratively, the council is divided into 15 wards. In terms of solid waste management, Ambassa generates approximately 4.52 tonnes of MSW per day. Prior to remediation efforts, waste was directly dumped at the designated site for several years, leading to the accumulation of significant quantities of legacy waste and associated environmental impacts.

A site visit was conducted on 21st August 2025 to evaluate the status of legacy waste remediation. As per municipal records, the total accumulated legacy waste was estimated at approximately 5,399 tonnes, spread across an area of about 0.8 acres. Biomining operations were subsequently undertaken to process and recover usable fractions from the waste.

During the biomining process, approximately 4,427 tonnes of material were recovered and segregated into four distinct fractions: 2,730 tonnes of fine bios oil, 443 tonnes of inert waste, 531 tonnes of C&D debris, and 664 tonnes of mixed recyclables comprising glass, metals, rubber, and plastics. The fine biosoil, inert material, and C&D waste were utilized for ground levelling and filling low-lying areas, while the mixed recyclable fraction was channeled to local vendors for reuse in nearby industries. Municipal officials reported that the comparatively low recovery of RDF at several sites was primarily due to multiple fire incidents at the dumpsites prior to biomining, which led to combustion and subsequent loss of combustible fractions. The audit confirmed that the biomining activities were executed efficiently and in compliance with

environmental norms. The site was observed to be fully cleared, levelled, and restored, with no residual untreated waste remaining. The remediated ground is now suitable for redevelopment or ecological conversion into green cover.

Based on both documentary records and field observations, the Ambassa dumpsite has been scientifically bio mined and fully remediated. **Plate 8** provides pictorial evidence of the site before, during, and after the biomining process, while supporting documents are attached in **Annexure 8**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 

During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 

Ambassa Municipal Corporation</td>
</tr>
</table>

Plate 8: Ambassa Municipal Corporation

3.9 Khowai Municipal Council

Khowai Municipal Council, the district headquarters of Khowai District in central Tripura, functions as a key administrative, commercial, and service hub for the region. As an urban local body, it is entrusted with the management of civic infrastructure, sanitation, markets, and urban planning. Geographically, the municipal area covers 6.819 sq. km and is situated along the fertile Khowai River valley, bordered by undulating hilly terrain, forest patches, and productive agricultural land. Its central location makes it an important service centre for surrounding rural and tribal communities. Connectivity is ensured through National Highway-208 (Teliamura–Khowai–Agartala road), linking the town with Agartala, Teliamura, and Kamalpur. Administratively, Khowai is bordered by Tulashikhar R.D. Block to the north, Padmabil R.D. Block to the south, Kalyanpur R.D. Block (West Tripura District) to the east, and Mungiakami R.D. Block to the west.

According to municipal records, the town has a population of approximately 23,563, distributed across 5,465 families. The official languages are Bengali and English, while Hindi and Kokborok are also spoken among residents. The literacy rate stands at 96%, one of the highest in Tripura. Administratively, the municipal council is divided into 15 wards. On average, Khowai generates about 6.91 tonnes of MSW per day.

A site inspection was carried out on 21st August 2025 to assess the dumpsite condition and review progress of the legacy waste remediation initiative. Prior to intervention, waste had been indiscriminately disposed off at the site for several years, resulting in the formation of large heaps and associated environmental risks. In response, biomining operations were undertaken, commencing in May 2023 and completed by September 2023 According to municipal records, the dumpsite spanned over 1 acre and contained an estimated 9,340 tonnes of legacy waste, which was subsequently remediated through biomining operations. As per municipal records, the total legacy waste was estimated at 7659 tonnes, all of which was successfully processed. The recovered fractions included 4,767 tonnes of fine bio soil, 766 tonnes of inert waste, 919 tonnes of C&D debris, and 1,149tonnes of mixed recyclables such as glass, metals, rubber, and plastics. Additionally, 710 tonnes of RDF were generated and channelled for co-processing in the cement industry. Recovered bio soil, inert material, and C&D waste were effectively utilised for filling sunken or low-lying areas, while mixed recyclables were directed to authorized recycling facilities. Minor variations between estimated and recovered fractions were attributed to moisture loss during processing.

The audit confirmed that the remediation process resulted in complete clearance of the dumpsite, with no residual or untreated waste detected. Field observations also recorded negligible leachate generation and absence of odour nuisance, reflecting environmentally safe and well-managed biomining operations.

The successful completion of biomining at Khowai exemplifies effective legacy waste management in compliance with environmental standards. Approximately 1 acre of landfill were fully reclaimed, with no residual heaps or untreated waste fractions observed. The cleared and levelled site now offers potential for productive reuse, either through redevelopment or ecological restoration as green cover. **Plate 9** provides pictorial documentation of the site before, during, and after biomining, while supporting documents are enclosed in **Annexure 9**.



Pre-Biomining



During Biomining Process



After Biomining



Khowai Municipal Corporation

Plate 9: Khowai Municipal Corporation

3.10 Kumarghat Municipal Council

Kumarghat Municipal Council, located in the northeastern part of Tripura under Unakoti District, is a significant urban local body responsible for civic administration, infrastructure development, and service delivery. The town is well known for its rich agricultural base, particularly pineapple cultivation, and serves as a trade and service hub for the surrounding rural hinterland. Geographically, the municipality spans an area of approximately 2.37 acres of managed municipal land and is bordered by Panisagar R.D. Block (North Tripura District) to the north, Kailashahar R.D. Block to the south, Kumarghat R.D. Block to the east, and Pecharthal R.D. Block to the west. Strategically located along National Highway-08 (Assam–Agartala Road), Kumarghat enjoys direct connectivity with Agartala, northern Tripura, and neighbouring states.

The town has a population of about 15,253, comprising 4,180 families. Bengali and English are the official languages, while Hindi and Kokborok are also widely spoken. The literacy rate is reported at 92%, reflecting the town's strong educational profile. Administratively, the municipal area consists of 15 wards. On average, Kumarghat generates approximately 4.5 tonnes of MSW per day.

A site inspection was undertaken on 22nd August 2025 to assess the legacy waste dumpsite and review the progress of remediation efforts. Prior to intervention, MSW had been directly disposed off at the site for several years, resulting in unmanaged heaps and environmental risks. In response, biomining operations commenced on 31st December 2023 and were successfully completed by January 2024.

As per municipal records, the legacy dumpsite spanned approximately 0.45 acres and contained an estimated 5,248 tonnes of accumulated waste. Through systematic biomining operations, the entire site was successfully remediated, yielding about 3,823 tonnes of segregated waste fractions. The recovered materials included 2,463 tonnes of fine bio soil, 839 tonnes of inert waste, 99 tonnes of C&D debris, and approximately 303 tonne of mixed recyclables comprising glass, metals, and rubber. Furthermore, 118 tonnes of RDF were generated and channelled to the cement industry for co-processing.

The recovered fractions were put to sustainable use: fine bio soil and inert material were employed for filling low-lying areas, C&D debris was utilised for ground levelling, and

recyclables were diverted to establish recycling streams. According to municipal officials, the comparatively low RDF recovery across several sites was largely due to repeated fire incidents at the dumpsites prior to biomining, which led to the combustion and subsequent loss of combustible fractions.

The audit confirmed that the remediation process was comprehensive and environmentally compliant. Approximately 0.45 acres of landfill were fully reclaimed, with no residual heaps or untreated waste fractions observed. The site was properly levelled and made suitable for reuse, either for developmental purposes or ecological restoration. **Plate 10** documents the condition of the site before, during, and after biomining, while supporting records and official data are provided in **Annexure 10**.

<table>
<tr>
<td> 
Pre-Biomining</td>
<td> 
During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 
Kumarghat Municipal Corporation</td>
</tr>
</table>

Plate 10: Kumarghat Municipal Corporation

3.11 Kailashahar Municipal Council

Kailashahar Municipal Council, located in the northern part of Tripura within Unakoti District, is an important urban local body with both historical and administrative significance. Once the capital of the princely state of Tripura, Kailashahar today serves as the district headquarters of Unakoti and functions as a vital centre of governance, commerce, and service delivery. The town lies along National Highway-208, which ensures direct connectivity with Assam and other districts of Tripura. Geographically, the municipal area is bordered by Kumarghat R.D. Block to the north, Kumarghat and Chandipur R.D. Blocks to the south, Bangladesh's Sylhet District to the east (across the international border), and Gournagar R.D. Block to the west.

The population of Kailashahar is 24,940, comprising 7,164 families. The literacy rate is approximately 94%, while the official languages are Bengali and English, with Hindi and Kokborok also spoken among residents. Administratively, the town is divided into 17 wards. The average solid waste generation in the urban area is around 7.0 tonnes per day.

A site inspection was conducted on 22nd August 2025 to assess the legacy waste dumpsite and evaluate the outcomes of remediation measures. For several years prior to 2023, solid waste at the site was disposed of without the application of scientific management practices, leading to significant accumulation and associated environmental concerns. Based on official estimates, the total quantity of legacy waste had reached approximately 36,510 tonnes, occupying nearly 1.0 acre of land. In order to remediate the site, biomining operations were initiated in January 2023 and were systematically carried out over a period of 22 months, culminating in November 2024 with the successful completion of the project. During the biomining process, approximately 30,104 tonnes of legacy waste were treated. The recovered fractions comprised 17,396 tonnes of fine biosoil, 2,994 tonnes of inert material, 3,593 tonnes of C&D debris, and 4,491 tonnes of mixed recyclables such as glass, metals, rubber, and plastic. In addition, 1,631 tonnes of RDF were generated and dispatched to the cement industry for energy recovery. The recovered biosoil, inert material, and C&D waste were utilised for filling of low-lying areas, while mixed recyclables (rubber, glass, metals and plastic) were directed to authorised recycling facilities.

Following the completion of biomining, the dumpsite was fully remediated and cleared of residual waste. The audit confirmed that the remediation process was implemented in a systematic, environmentally compliant, and time-bound manner, leaving the site suitable for

redevelopment or ecological enhancement. **Plate 11** provides photographic evidence of the site before, during, and after biomining, while detailed supporting documentation is included in **Annexure 11**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 

During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 
Kailashahar Municiple Corporation</td>
</tr>
</table>

Plate 11: Kailashahar Municipal Corporation

3.12 Dharmanagar Municipal Council

Dharmanagar Municipal Council, one of the most prominent urban local bodies in Tripura, is located in the northern part of the state, approximately 155.2 km from Agartala. Serving as the district headquarters of North Tripura, Dharmanagar is a major centre of administration, trade, education, and connectivity. The town lies along National Highway-08 (Assam–Agartala Road), ensuring strategic linkages with Silchar, Guwahati, Agartala, and other important towns of the Northeast. Geographically, the municipal area is bounded by Kadamtala R.D. Block to the north, Panisagar R.D. Block to the south, Bangladesh's Moulvibazar District (Sylhet Division) to the east (across the international border), and Kumarghat R.D. Block to the west.

The town has a population of 36,398, distributed across 8,710 families, with a literacy rate of approximately 94%. Bengali and English are the official languages, while Hindi and Kokborok are also commonly spoken. Administratively, Dharmanagar is divided into 25 wards. The average solid waste generation is about 14.36 tonnes per day, making it one of the highest waste-producing ULBs in the state.

A site audit was carried out on 22nd August 2025 to examine the legacy waste dumpsite and review the progress of remediation measures. For several years, MSW had been directly deposited at the site without treatment, resulting in large accumulations and associated environmental hazards. As per municipal records, the total estimated quantity of legacy waste was approximately 52,215 tonnes, spread over a dumpsite area of about 1.5 acres, which was subsequently taken up for biomining. By the time of inspection, the entire site had been remediated and cleared of piled legacy waste. During biomining, approximately 42,816 tonnes of legacy waste were excavated and processed. The recovered fractions included 24,833 tonnes of fine biosoil, 4,282 tonnes of inert material, 5,138 tonnes of C&D debris, and 6,422 tonnes of mixed recyclables such as metals, glass, rubber, and plastics. Additionally, 2,141 tonnes of RDF were generated and channelled to cement industries for energy recovery. The recovered biosoil and inert fractions were utilised to fill low-lying areas, C&D debris was used for road repair works, while mixed recyclables were processed at a tertiary solid waste facility and subsequently sold to local vendors.

The audit confirmed that biomining operations were implemented in a systematic, time-bound, and environmentally compliant manner. The remediation successfully cleared the dumpsite, leaving it suitable for productive reuse. **Plate 12** presents photographic evidence of the site

before, during, and after biomining, while detailed supporting documentation is enclosed in **Annexure 12**.

<table>
<tr>
<td> 

Pre-Biomining</td>
<td> 
During Biomining Process</td>
</tr>
<tr>
<td> 

After Biomining</td>
<td> 

Dharmanagar Municipal Corporation</td>
</tr>
</table>

Plate 12: Dharmanagar Municipal Corporation

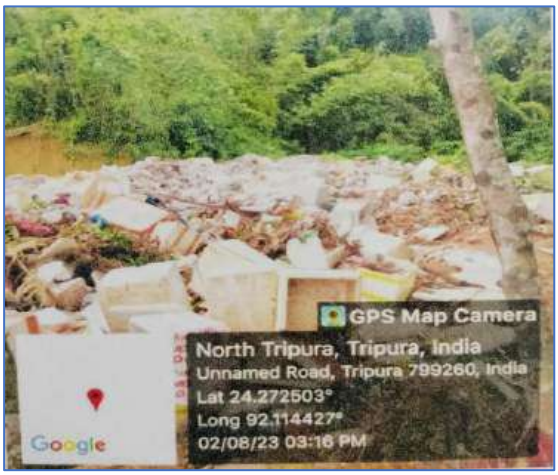
3.13 Panisagar Nagar Panchayat

Panisagar Nagar Panchayat is a small urban local body located in northern Tripura, approximately 140.3 km from Agartala. The town has a population of 11,371 and generates nearly 2.60 tonnes of MSW per day. Prior to 2023, the waste was directly disposed off at the designated dumpsite, leading to environmental degradation and accumulation of legacy waste. The estimated quantity of legacy waste was about 3,083 tonnes, spread across 0.2 acre of land.

A site inspection was undertaken on 23rd August 2025 to review the outcomes of biomining activities carried out at the dumpsite. Given the relatively small quantum of legacy waste, the processing was undertaken at the Dharmanagar Municipal Council biomining facility. The operation commenced in June 2023 and was completed by August 2023.

Through systematic excavation, segregation, and processing, the biomining activity recovered 539 tonnes of biosoil, 309 tonnes of inert material, 10 tonnes of C&D waste, 1,758 tonnes of mixed recyclables (glass, metals, plastics, and rubber), and 7 tonnes of RDF. The recovered fractions were effectively utilized: biosoil, inert, and C&D fractions were employed in landfilling, plantation, and site leveling; recyclables were transferred to the tertiary solid waste treatment centre for further processing; and RDF was supplied to the cement industry. Minor discrepancies in recovery were noted, primarily due to moisture loss during processing.

Upon completion of the operation, the dumpsite was entirely cleared, and approximately 0.2 acre of land was reclaimed, levelled, and prepared for green cover development. The audit confirmed that the remediation process was implemented in a systematic, environmentally compliant, and time-bound manner, leaving the site suitable for redevelopment or ecological enhancement. Photographic documentation of the site before, during, and after the biomining activity is provided in **Plate 13**, with detailed records attached in **Annexure 13**.



Pre-Biomining



During Biomining Process



After Biomining



Panisagar Nagar Panchayat

Plate 13: Panisagar Nagar Panchayat

4 Conclusion

The visit to all the thirteen biomining sites of the Tripura urban local bodies demonstrates that a systematic effort has been undertaken by the municipal authorities under the guidance of the Directorate of Urban Development, Government of Tripura, to remediate legacy waste dumpsites in compliance with the Solid Waste Rules, 2016, and CPCB guidelines. These measures have stabilised and effectively treated the accumulated legacy waste by ensuring the segregation of recyclables, the recovery of usable fractions, the safe disposal of inert residues, and the reclamation of the dumpsites for alternative and productive land use. Post-remediation visit to the sites has confirmed that the dumpsites have been remediated and successfully cleared of legacy waste, with ground levelling completed and no residual scattered waste observed, thereby minimizing long-term risk of groundwater contamination, air pollution and public health hazards. This audit report indicates that the biomining activity in the identified areas was carried out with due diligence. This initiative represents an important step towards sustainable waste management and a circular economy in the state and sets an important precedent for other regions facing similar challenges. In summary, the remediated dumpsites in Tripura can be considered clean, environment friendly, and sustainable. This demonstrates the commitment of the municipal bodies and state authorities towards effective waste management and environmental protection**.** A comparative analysis of all the thirteen ULBs has been systematically illustrated in **Annexure 14**.

5 Annexure 1- Melagarh Municipal Council

OFFICE OF THE CHIEF EXECUTIVE OFFICER
MELAGHAR MUNICIPAL COUNCIL
MELAGHAR, SEPAHIJALA TRIPURA

F.NO.7 (03)/MMC/MLG/Tender/2022-23/67-76 Dated: -10 /04 /2023

To,
A. K. Contractor
Prop.: Abhay Kumar Bharati
Gurgaon, Haryana, Pin: 122101.
M: +918851724587

Work Order

Name of Work: - Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power under Melaghar Municipal Council during the year 2022-23.

RFP No.: - 01/MMC/MLG/RFP/2022-23

Sir,

Your proposal for the above mentioned work has been accepted on behalf of Melaghar Municipal Council for an amount of Rs 4250646.00 (Rupees Forty two lakh fifty thousand six hundred forty six and zero paisa) only.

Name of Work	Qty of waste to be remediate	Estimated Cost	Item wise quoted rate	Tender value	Time of Completion
Bio-Mining of Legacy waste using appropriate best suit machinery, other allied infra-structure and man power	8143.00 MT	Rs. 4478650.00	Legacy Waste remediation- @ Rs. 392.00/MT	Rs. 3192056.00	365 (three hundred sixty five) days.
			Transportation Cost- @ Rs. 130.00/MT	Rs. 1058590.00	
			Total =	Rs. 4250646.00	

You are requested to start the work immediately in consultation with Er. Bikash Noatia (Junior Engineer) of Melaghar Municipal Council, so as to complete the work within the stipulated period.

You are also instructed to attend this Office within 07 (seven) days from the date of issue of this work order for signing the formal agreement.

Please note that all the necessary equipments/ arrangements required to execute the work should bear by you and time for completion of the work 365 (three hundred sixty five) days which shall be reckoned from the 15 days after the date of issuance of this work order to commence the work.

Yours faithfully,

10.4.23

Chief Executive Officer
Melaghar Municipal Council
Melaghar Sepahijala Tripura

Copy to-

1. The Chairparson,Melaghar Municipal Council for favour of your kind information.
2. The Vice-Chairparson, Municipal Council for favour of your kind information
3. The Executive Engineer UDD, Agartala for favour of your kind information and necessary action.
4. The Assistant Engineer, Melaghar,Municipal Council for favour of your kind information and necessary action.
5. The S.D.O (PWD) Melaghar,Sub-Division for favour of your kind information and necessary action
6. The Labour officer Bisramgang, shipahijala, Tripura for favour of your kind information.
7. The Superintendent Texes, Bishalgarh, Shipahijala, Tripura for favour of your kind information.
8. The Junior Engineer Melaghar for favour of your kind information and necessary action.
9. The Accountant, Cashier,Melaghar Municipal Council for favour of your kind information.

Signature Not Verified
Digitally signed by BIKASH NOATIA
Date: 2023.05.01 17:35:06 IST

Chief Executive Officer
Melaghar Municipal Council
Melaghar Sepahijala Tripura-TR

A.K. CONTRACTOR GURGAON
Date
Sign
18/10/23

GOVERNMENT OF TRIPURA
OFFICE OF THE CHIEF EXECUTIVE OFFICER
MELAGHAR MUNICIPAL COUNCIL
MELAGHAR, SEPAHIJALA TRIPURA

F.NO.7 (03)/MMC/MLG/Tender/2023-24/4385-94 Dated: - 20 / 02 /2024

To,
A. K. Contractor
Prop.: Abhay Kumar Bharati
Gurgaon, Haryana, Pin: 122101.
M: +918851724587

Work Order

Name of Work: - **Bio-Mining of remaining Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power under Melaghar Municipal Council during the year 2023-24.**

Reference No.: - **AK/2023-24/33 dated, 18/02/2024**

Sir,

Your interest for conducting the above-mentioned work has been accepted on behalf of Melaghar Municipal Council for an amount of **Rs. 1893294.00 (Rupees Eighteen lakh ninety-three thousand two hundred ninety-four and zero paisa)** only.

Name of Work	Qty to be remediate	Item wise rate	Total value	Time of Completion
Bio-Mining of remaining Legacy waste using appropriate best suit machinery, other allied infra-structure and man power	3627.00 MT	Legacy Waste remediation- @ Rs. 392.00/MT	Rs. 1421784.00	90 (ninety) days
		Transportation Cost- @ Rs. 130.00/MT	Rs. 471510.00	
		Total =	Rs. 1893294.00	

You are requested to start the work immediately in consultation with **Er. Bikash Noatia** (Junior Engineer) of Melaghar Municipal Council, so as to complete the work within the stipulated period.

Please note that all the necessary equipment's/ arrangements required to execute the work should bear by you and time for completion of the work 90 (ninety) days which shall be reckoned from the 15 days after the date of issuance of this work order to commence the work.

Yours faithfully

20/02/2024

(Anish Debnath, TCS)
Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar Sepahijala Tripura

Copy for kind information to: -

1. The Chairperson, Melaghar Municipal Council.
2. The Vice-Chairperson, Municipal Council
3. The Executive Engineer, UDD, Agartala
4. The Chief Executive Officer, Melaghar Municipal Council.
5. The Assistant Engineer, Melaghar Municipal Council.
6. The Labour officer Bishramganj, Sepahijala, Tripura.
7. The Superintendent Taxes, Bishalgarh, Sepahijala, Tripura.
8. The Junior Engineer Melaghar Municipal Council.
9. The Accountant, Cashier, Melaghar Municipal Council.

20/02/2024

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar Sepahijala Tripura

Annexure-I

Government of Tripura
Office of the Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

No. F.2 (88)/MMC/MLG/SBM/2023-24/ 3374 *Dated: 09/01/2024*

PROVISIONAL COMPLETION CERTIFICATE

Name of Work: - **Bio-Mining of Legacy waste, using appropriate best suit Machinery, other allied infra-structure and man power Under Melaghar Municipal Council.**

Agreement No.:- 01/MMC/MLG/Agree/RFP/2022-23, Date: 17-04-2023

Name of Agency/ Contractor: - A.K. Contractor.

Amount of Contract:- Rs. 4250646.00

Quantity of Waste Processed: - 6692 m^3.

Certified that the above mentioned work was provisionally completed on 14/12/2023 and the work has been done properly as per my knowledge.

09/01/2024

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala, Tripura

To
The Chief Executive Officer
Melaghar Municipal Council
Sepahijala Tripura

Through the Proper Channel

Sub: - Submission of work completion report.

Name of Work: -Bio-Mining of remaining Legacy waste using appropriate best suit machinery, other allied infrastructure and man power under Melaghar Municipal Council during the year 2023-24.

Name of Contractor: - A.K. Contractor.

W/O No: - ...7(03)/MMC/MLG/Tender/2023-24/4385-94 Dt. 20/02/2024.

DNIT No: - .....

Respected Sir,

With reference to the latter on the subject mention above, I like to inform you that the above mention work has been complete on Date....08.../...04../..2024 in all respect and best specification. Any dispute found within the period of 01(one) year is liable to me and will make the work perfect.

This is for favour of your kind information and making the payment as early as possible please.

Enclo:-
1. Audit Slip (org.)
2. Bill form. (org.)
3. MB.No. (org.) 46, 54.
4. Photos
5. Estimate. (org.)
6. Work order copy. (org.)
7. Profile Volume sheet. (org.)
8. Photos of work.
9. Level Hole Book (org)

Yours faithfully

Contractor
Melaghar Sepahijala Tripura

Dalmia
cement
FUTURE TODAY

cement| sugar| refractories| power|

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/02

Date: 13-11-2024

This is to certify that we have successfully co-processed the following quantities of **1245.49 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **22nd October 2024 to 12th November 2024.**

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 1245.49

Authorized Signatory
Date: 13.11.2024

Dalmia Cement (Bharat) Limited
Umso Mostang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN U05191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group Company. www.dalmiabharat.com

Dalmia
cement
FUTURE TODAY

Certificate of Go-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/04

Date: 03-12-2024

This is to certify that we have successfully co-processed the following quantities of **925.41 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **19th October 2024 to 11th November 2024.**

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 925.41

Dalmia cement (Bhara...

Auth... Signatory

Authorized Signatory
Date: 03.12.2024

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com

Dalmia
cement
FUTURE TODAY

Receipt details for the period of 19-10-2024 to 11-11-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Melaghar	AS26AC0459	19-Oct-2024	34.55	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS27C7524	22-Oct-2024	34.43	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB59B7986	22-Oct-2024	27.00	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC6300	23-Oct-2024	28.51	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC6797	24-Oct-2024	31.33	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS01KC9160	24-Oct-2024	27.24	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC3318	24-Oct-2024	24.94	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS01LC0546	24-Oct-2024	24.83	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS25FC1078	24-Oct-2024	32.01	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	UP25ET8857	25-Oct-2024	27.11	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS13AC3167	25-Oct-2024	31.43	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	JK03E8857	25-Oct-2024	25.63	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB41F4333	26-Oct-2024	25.63	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB76B0726	27-Oct-2024	25.29	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC3216	28-Oct-2024	27.14	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC3318	29-Oct-2024	33.77	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS01LC0546	1-Nov-2024	36.39	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS25FC1078	1-Nov-2024	34.34	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB76B0726	1-Nov-2024	28.49	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS26AC0459	1-Nov-2024	27.15	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS27C7524	4-Nov-2024	30.10	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB59B7986	4-Nov-2024	30.48	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC6300	4-Nov-2024	23.30	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC6797	7-Nov-2024	30.23	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS01KC9160	7-Nov-2024	32.07	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	UP25ET8857	7-Nov-2024	27.19	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS13AC3167	8-Nov-2024	25.22	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	PB06V7677	9-Nov-2024	29.87	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB59B7986	10-Nov-2024	21.07	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS01LC0546	10-Nov-2024	26.99	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	WB49N0500	10-Nov-2024	33.13	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Melaghar	AS07AC3216	11-Nov-2024	28.55	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
			925.41		

Dalmia cement (Bharat) Limited

Authorised Signatory

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER MELAGHAR MUNICIPAL COUNCIL

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Melaghar MC	27-04-2018	11770	0.65	19-10-2023	08-04-2024	AK Contractor	150	Yes	Plantation	2282.17	5371.9464	688.065	263.6906	2170.9	10776.772	0.65 Acre
Utilization method for each type of waste											Reclaimed Material used in low lying area in the municipal council		C&D Waste - used for land filling to low laying areas in council	Glass/Metal/Rubber/ Plastic etc. are sold to an authorized Scrap Delear.	RDF - sent to the Dalmia Cement (Bharat) Ltd.		

Deputy Chief Executive Officer
Melaghar Municipal Council
Melaghar, Sepahijala Tripura

Government of Tripura
Office of the Executive Officer
Sonamura Nagar Panchayat.
Sonamura, Sepahijala, Tripura

NO.F. 1368/SNP/SNM/TS/2023/ 4213-4226 . Dated: 25/09 /2023.

To

The A.K. Contractor
Prop:- Abhay kumar Bharati,
2nd Floor of Canara Bank, Sohna road Badshahpur Gurgaon,
Haryana. Pin Code: - 122101.
Email :- chanti761@gmail.com., Mobile No.+91-9968828090.

Sub:-Work Order.

Name of Work:- Bio-Mining of Legacy Waste using appropriate best suit Machinery, other allied infrastructure and man power under Sonamura Nagar Panchayat during the year 2023-24.
Ref: DNIeT (RFP)No.01/SNP/ SNM/RFP/TS/2023-24.
Ref: Your Tender dated- 13/06/2023. ***Fund: - SBM (Legacy waste dump site)***

Sir,

Your proposal for the above mentioned work has been accepted on behalf of the Sonamura Nagar Panchayat for an amount of **Rs,71,70, 429.00** (Rupees Seventy one lakhs seventy thousand four hundred & twenty nine) only.

Name of the Work	Qty of waste to be remediate	Estimate cost (In Rs.)	Item wise quoted rate	Tender Value	Time for completion
Bio-Mining of Legacy Waste using appropriate best suit Machinery, other allied infrastructure and man power under Sonamura Nagar Panchayat during the year 2023-24. DNIeT (RFP)No.01/SNP/ SNM/RFP/TS/2023-24.	**17971MT**	**98,84,050.00**	Legacy Waste remediation @ Rs; 298.00/MT	Rs,53,55,358.00	06 (Six) months
			Transportation cost @ Rs,101.00/MT	Rs,18,15,071.00	
			Total =	**Rs,71,70,429.00**	

You are requested to start the work immediately in consultation with Er. RitenJamatia, Junior Engineer of Sonamura Nagar Panchayat, so as to complete the work within the stipulated period.

You are also instruction to attend this office within 07(seven) days from the date of issue of this work order for singing the formal agreement.

Please note that all the necessary equipments/arrangements required to execute the work should bear by you and time for completion of the work 06 (six) months which shall be reckoned from the 15 days after the date of issuance of this work order to commence the work.

[Properly execution of said work; the estimated (approximate) area of Legacy waste is **2200 Sqm, length & width of 55Mtr and 40mtr** respectively]

Yours faithfully

25/09/2023

Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala,Tripura

Copy to:-
1. The Director, Directorate of Urban Development, U.D, Bhawan , Sakantala road Agartala, West Tripura for favour of his kind information please.
2.The Sub-Divisional Magistrate, Sonamura, Sepahijala, Tripura for his kind information please.
3. The Superintendent of Taxes, Charge-V, Agartala, for his kind information please.
4. The SDO(PWD), Sonamura, Sub-Division for kind information and necessary action please.

(P.T.O)

GOVT. OF TRIPURA
OFFICE OF THE EXECUTIVE OFFICER
SONAMURA NAGAR PANCHAYAT
SONAMURA, SEPAHIJALA TRIPURA.

F. NO. 1368/SNP/SNM/TS/2023/4663. Dated, 27/09/2024.

TO WHOM IT MAY CONCERN

It is certified that **A.K. Contractor**, 2nd Floor of Canara Bank, Sohna road Badshahpur Gurgaon, Haryana. Pin Code No.122101 has completed the following work. The details are given below.

1. **Name of Work:-** Bio-Mining of Legacy Waste using appropriate best suit Machinery, other aalied infrastructure and man power under Sonamura Nagar Panchayat during the year 2023-24
Situation:-Near old Shopping Complex at Ward No-08(eight).
Legacy waste remediation total quantity:- 24771.218 MT.

2. **Contact Agreement No.01/EO/SNP/SNM/2023-24.**

3. **Date of Work Order: - 25/09/2023.**

4. **Date of Commencement: - 01/02/2024**

5. **Date of Completion as per C.A:- 11/04/2024.**

6. **Actual date of Completion: -10/05/2024.**

7. **Physically progress of the Work: - Work is completed.**

8. **Estimated Cost: - Rs, 98, 84,050.00**

9. **Tender Amount: - Rs, 71, 70,429.00**

10. **Gross Amount of the Work Completed: - Rs, 98, 83,716.00**

11. **Performance of Contractor: - Satisfactorily.**

This Certified is issued as per contractor's request vide his application date 02/08/2024.

27/09/2024
Dy. Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala Tripura.

27/09/2024

Discard Single Use Plastic

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/03

Date: 03-12-2024

This is to certify that we have successfully co-processed the following quantities of **1652.52 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **2nd October 2024 to 28th October 2024**.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 1652.52

Dalmia cement (Bharat) Ltd.

Authorized Signatory

Authorized Signatory
Date: 03.12.2024

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A *Dalmia Bharat Group* Company, www.dalmiabharat.com

EPORT OF LEGACY WASTE REMEDIATION UNDER SONAMURA NAGAR PANCHAYAT

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Sonamura MC		24771	0.4	01-02-2024	10-05-2024	A.K. Contractor	250	Yes	Plantation	6531.88	9788.4	1486.323	495.41	1652.5	19954.533	0.4
Utilization method for each type of waste											Used in low-lying areas at the municipal council for land Filling			Sold to recyclers	Sent to cement factory		

24/02/2025

Executive Officer
Sonamura Nagar Panchayat
Sonamura, Sepahijala Tripura

7 Annexure-3 Amarpur Nagar Panchayat

OFFICE OF THE
AMARPUR NAGAR PANCHAYAT
AMARPUR, GOMATI TRIPURA.

(40)

F.6(19)/01/RFP/ANP/AMP/2022-23/ /4130 (10)A Dated the 14th March, 2023.

To,
M/S Manan Enterprise,
W-8, 1st Floor, West Patel Nagar,
New Delhi, 110008
Namansingh2122@gmail.com

Subject: - **Work Order**

Reference: - 01/RFP/EO/AMP/ANP/2022-23/8318-8331. Tender Id: - 2022_Urban_32701_1

Name of Work: - "Bio-mining of Legacy wastes using appropriate best suit Machinery, other allied infra-structure and man power" under Amarpur Nagar Panchayat during the year 2022-23.

Dear Sir,

Your tender for the above-mentioned work has been accepted on behalf of the Chairperson of Amarpur Nagar Panchayat for an amount of **Rs. 24,95,124/- (Rupees Twenty-four lakh ninety-five thousand one hundred twenty-four) only** which is quoted rates in the estimated cost amounting **Rs. 29,89,800/- (Rupees Twenty-nine lakh eighty-nine thousand eight hundred)** Only put to tender.

Name of Work	Estimated Value	Tender Value	Time of completion
"Bio-mining of Legacy wastes using appropriate best suit Machinery, other allied infra-structure and man power" under Amarpur Nagar Panchayat during the year 2022-23.	**29,89,800/-**	**24,95,124/-**	**3(Three) months**

You are requested to attend this office to sign the formal agreement and submit required earnest money within **7(seven) days** from the date of received the letter.

You are also requested to start the work immediately as per direction of the concerned Assistant Engineer of Amarpur Nagar Panchayat. Please note that, the time allowed for carrying out the work as entered in the tender shell be reckoned from the **10 (Ten) days** after the date of issue of the work order.

Stipulated time for completion of this work is **3(Three) months**. The Expenditure shall be debit able to **SBM-U (Remediation of Legacy Waste Dumpsite)** during the year 2022-23.

14/3/22

Executive officer
Amarpur Nagar Panchayat
Amarpur, Gomati, Tripura.

Copy To: -

1. The Chairperson, Amarpur Nagar Panchayat, for kind information.
2. The Vice-Chairperson, Amarpur Nagar Panchayat, for Kind Information.
3. The Deputy Executive Officer, Amarpur Nagar Panchayat, for information
4. The Asst. Engineer, Amarpur Nagar Panchayat, for information and necessary action.
5. The Nodal Officer, SBM-U, Amarpur Nagar Panchayat for information and necessary action.
6. The Account Section of Amarpur Nagar Panchayat for information and necessary action.
7. Agreement.

Copy also forwarded to: -

1. The Director, Urban Development Department, Agartala, for favor of kind information.
2. The Executive Engineer, PWD (R&B), Amarpur Division for favor of kind information.

14/3/22

Executive officer
Amarpur Nagar Panchayat
Amarpur, Gomati, Tripura.

OFFICE OF THE
EXECUTIVE OFFICER
AMARPUR NAGAR PANCHAYAT
AMARPUR, GOMATI DISTRICT, TRIPURA

F.6(19)/01/RFP/ANP/AMP/2022-23/17-81(9)A Dated the March,2024

To,
M/S Manan Enterprise,
W-8, 1st Floor,West Patel Nagar,
New Delhi, 110008
Namansingh2122@gmail.com

Subject: Work Order.

Sir,

You are requested to take-up the dumpsite remediation work of **4338 tons** of additional legacy waste. As the NGT is pressing hard to remediate the entire legacy waste urgently, therefore we you are also directed to complete the work within one month of issuing this order. All the terms and conditions will be applicable as referred in the previous work order issued to you vide work order no: F.6(19)/01/RFP/ANP/AMP/2022-23/14130(10)A, Dt. 14th March 2023.

18/03/24

Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura.

Copy To:
1. The Chairperson, Amarpur Nagar Panchayat, for kind information.
2. The Vice-Chairperson, Amarpur Nagar Panchayat, for kind information.
3. The Asstt. Engineer, Amarpur Nagar Panchayat, for information & necessary action.
4. The Nodal Officer, SBM-U, Amarpur Nagar Panchayat, for information & necessary action.
5. The Account Section, Amarpur Nagar Panchayat, for information & necessary action.
6. Guard File.

Copy also forwarded to:
1. The Director, UDD, Agartala, for favour of kind information.
2. The Executive Engineer, PWD (R&B), Amarpur Division, for kind information.

18/03/24

Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati District, Tripura.

OFFICE OF THE
EXECUTIVE OFFICER
AMARPUR NAGAR PANCHAYAT
AMARPUR, GOMATI TRIPURA

F. No. 6(19)/01/RFP/EO/AMP/ANP/2022-23/306 **Dated-13.08.2025**

Annexure I: Provisional Completion Certificate

- **Name of Work**: Remediation of Dumpsite at Dumping Ground, Gandhari under Amarpur Nagar Panchayat during the year 2022-23. **SH**: Bio-Mining of Legacy Waste using appropriate best suit Machinery, other allied infrastructure, and manpower under Amarpur Nagar Panchayat during the year 2022-23.
- **Work Order No**: F. **6(19)/01/RFP/EO/AMP/ANP/2022-23/14130(10)A** Dated-14.03.2023 & : F. **6(19)/01/RFP/EO/AMP/ANP/2022-23/1781(9)A Dated 18.03.2024.**
- **Work Value**: ₹44,86,266 (Rupees Forty Four Lakh Eighty Six Thousand Two Hundred Sixty Six Only)
- **Quantity of Waste Processed**: 15530 MT

Certification:

The above-mentioned work was provisionally completed on 28.04.2024. The work has been done properly.

13.08.25
Junior Engineer
Amarpur Nagar Panchayat
Amarpur, Gomati Tripura.

Dy. Executive Officer
Amarpur Nagar Panchayat
Amarpur, Gomati Tripura

MANDY ENTERPRISES

GST NO. : 07AZUPB4139J1Z2
PAN NO : AZUPB4139J

TO WHOM IT MAY CONCERN

We, **M/s Mandy Enterprises** hereby confirm that we have received the Utilization Certificate No. DCBL/MANDY/10, Dated: 16.10.2024 for RDF quantity **485.77** on behalf of **Manan Enterprises.**

We further undertake that this certificate will be utilized exclusively for **Amarpur Nagar Panchayat** as specified.

Thanks & Regards
For MANDY ENTERPRISES

Proprietor

Address : W-8, 1st Floor, Opp. Pillar No. 232,
West Patel Nagar, New Delhi-110008

Mob. : 9999647475, 7838647373
E-mail : msbatra02@gmail.com

GST No. : 07ABBFM6672JIZY
PAN No. ABBFM6672J

MANAN ENTERPRISES

Government Contractors for Hiring and O & M of Specialized Waste Equipment

Dated...06.01.2025.....

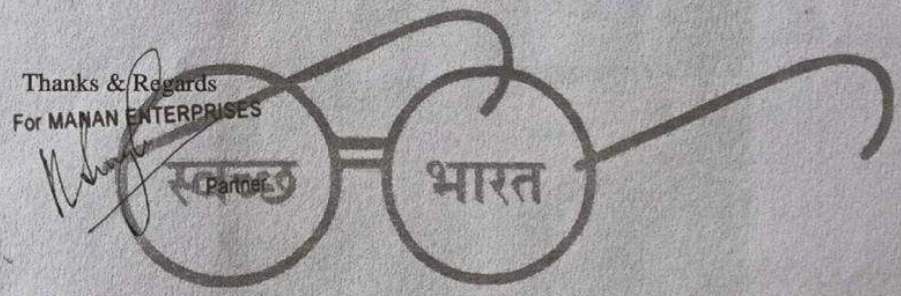
TO WHOM IT MAY CONCERN

We, **M/s Manan Enterprises** hereby confirm that we have received the Utilization Certificate No. DCBL/MANDY/10, Dated: 16.10.2024 from Dalmia Cement for RDF quantity **485.77** through Mandy Enterprises.

We further undertake that this certificate will be utilized exclusively for **Amarpur Nagar Panchayat** as specified.

Thanks & Regards
For MANAN ENTERPRISES

Partner



एक कदम स्वच्छता की ओर

Regd. Office : W-8, 1st Floor, Opp. Pillar No. 232, West Patel Nagar, New Delhi-110008
Tel. : 9999647475, 7838647373 E-mail : mananenterprises999@gmail.com, namansingh2122@gmail.com

Dalmia cement

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: **M/s Mandy Enterprises**

Certificate No: DCBL/MANDY/10

Date: 16-10-2024

This is to certify that we have successfully co-processed the following quantities of **485.77 MT** of Refused Derived Fuel (RDF) sent by **M/s Mandy Enterprises** for Co-processing in our Cement Kiln during the period of **8th May 2024 to 9thJuly 2024.**

Waste Name: Refused Derived Fuel (RDF)

Quantity (MT): 485.77 MT

Dalmia Cement (Bharat) Ltd

Authorised Signatory

Authorized Signatory

Date: 16.10.2024

Name: Madhav Prasad Jaishi

Designation: Deputy General Manager (CEM Commercial Store)

Dalmia Cement (Bharat) Limited
Umsoo Mootang, Vill - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895825 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group company, www.dalmiabharat.com

Dalmia cement

cement! sugar! refractories! power!

Receipt details for the period of 08-05-2024 to 09-07-2024:

Collection State	Vehicle Details	Date of Receipt	Quantity received (MT)	Type of Waste	Co-processor Name & location
TRIPURA	AS01DD6742	8/May/2024	15.98	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	NL01AD8184	14/May/2024	22.13	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01HC5541	14/May/2024	25.58	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	TR03C1899	14/May/2024	24.7	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	TR01AP1636	14/May/2024	24.52	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	NL01AD8184	22/May/2024	25.47	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01HC5541	22/May/2024	25.57	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	NL01AA8584	22/May/2024	26.47	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC4301	1/Jun/2024	20.91	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01FC6989	1/Jun/2024	28.92	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	TR01AR1884	2/Jun/2024	32.99	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC4191	2/Jun/2024	32.92	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC8247	4/Jun/2024	29.69	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC5486	8/Jun/2024	25.61	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01KC8213	11/Jun/2024	23.96	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	NL01AD3733	11/Jun/2024	23.01	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	CG04LH8399	11/Jun/2024	19.27	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC8247	7/Jul/2024	25.63	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
TRIPURA	AS01JC5486	9/Jul/2024	32.44	Refused Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
		Total	**485.77**		

Dalmia cement (Bharat) Ltd

Authorized Signatory

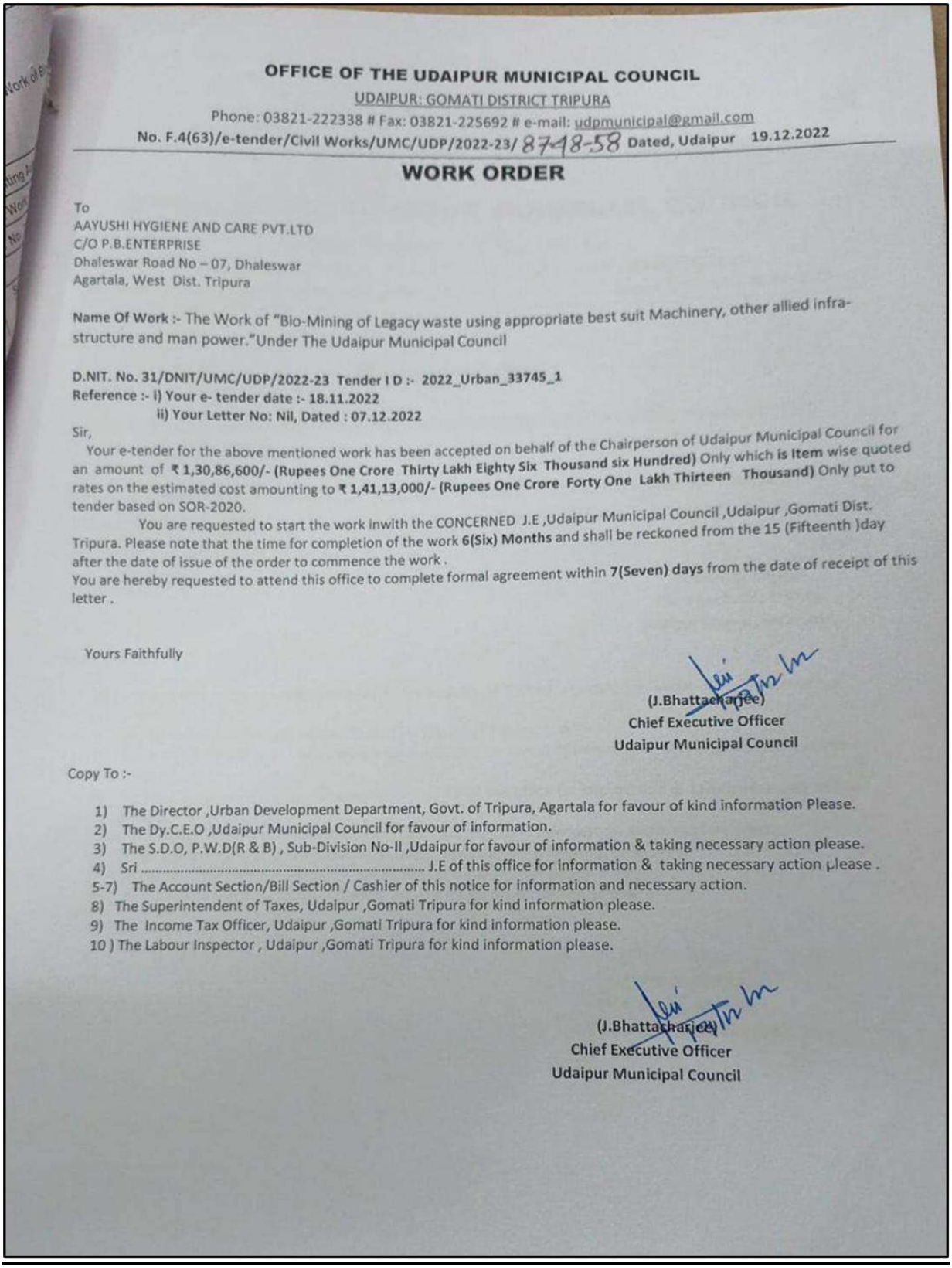
Dalmia Cement (Bharat) Limited
Umsoo Mootang, Vill - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER Amarpur Nagar Panchayat

S. N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/ bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/ Metal/ Rubber /Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Amarpur Nagar Panchayat	28/05/2006	15530	2.37	01.01.2024	28.04.2024	Manan Enterprise	170	Yes	Plantation	2818.5	2996.66	298.78	1295.64	485.77	12895.35	2.37
Utilization method for each type of waste											Used in low lying areas for leveling the ground at the nagar panchayat area.			Sold to Recyclers	Sent to energy recovery cement industry		

Executive Officer
Amarpur Nagar Panchayat
Amarpur, Dhalai Tripura
28/8/2025

8 Annexure-4 Udaipur Municipal Council



OFFICE OF THE UDAIPUR MUNICIPAL COUNCIL

UDAIPUR: GOMATI DISTRICT TRIPURA

Phone: 03821-222338 # Fax: 03821-225692 # e-mail: udpmunicipal@gmail.com

No. F.4(63)/e-tender/Civil Works/UMC/UDP/2022-23/ 8748-58 Dated, Udaipur 19.12.2022

WORK ORDER

To
AAYUSHI HYGIENE AND CARE PVT.LTD
C/O P.B.ENTERPRISE
Dhaleswar Road No – 07, Dhaleswar
Agartala, West Dist. Tripura

Name Of Work :- The Work of "Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power."Under The Udaipur Municipal Council

D.NIT. No. 31/DNIT/UMC/UDP/2022-23 Tender I D :- 2022_Urban_33745_1
Reference :- i) Your e- tender date :- 18.11.2022
ii) Your Letter No: Nil, Dated : 07.12.2022

Sir,

Your e-tender for the above mentioned work has been accepted on behalf of the Chairperson of Udaipur Municipal Council for an amount of **₹ 1,30,86,600/- (Rupees One Crore Thirty Lakh Eighty Six Thousand six Hundred)** Only which **is Item** wise quoted rates on the estimated cost amounting to **₹ 1,41,13,000/- (Rupees One Crore Forty One Lakh Thirteen Thousand)** Only put to tender based on SOR-2020.

You are requested to start the work inwith the CONCERNED J.E ,Udaipur Municipal Council ,Udaipur ,Gomati Dist. Tripura. Please note that the time for completion of the work **6(Six) Months** and shall be reckoned from the 15 (Fifteenth)day after the date of issue of the order to commence the work .

You are hereby requested to attend this office to complete formal agreement within **7(Seven) days** from the date of receipt of this letter .

Yours Faithfully

(J.Bhattacharjee)
Chief Executive Officer
Udaipur Municipal Council

Copy To :-

1) The Director ,Urban Development Department, Govt. of Tripura, Agartala for favour of kind information Please.
2) The Dy.C.E.O ,Udaipur Municipal Council for favour of information.
3) The S.D.O, P.W.D(R & B) , Sub-Division No-II ,Udaipur for favour of information & taking necessary action please.
4) Sri ..... J.E of this office for information & taking necessary action please .
5-7) The Account Section/Bill Section / Cashier of this notice for information and necessary action.
8) The Superintendent of Taxes, Udaipur ,Gomati Tripura for kind information please.
9) The Income Tax Officer, Udaipur ,Gomati Tripura for kind information please.
10) The Labour Inspector , Udaipur ,Gomati Tripura for kind information please.

(J.Bhattacharjee)
Chief Executive Officer
Udaipur Municipal Council

OFFICE OF THE UDAIPUR MUNICIPAL COUNCIL
UDIPUR GOMATI DISTRICT, TRIPURA
Phone: 03821-222338, Fax: 03821-225692 E-mail: udpmunicipal@gmail.com

Completion Certificate

Name of Work: - The Work of "Bio-Mining of Legacy waste using appropriate best suit Machineries, other allied infrastructure and man power" under Udaipur Municipal Council.

Work Order No: F.4 (63)/e-tender/Civil-Works/UMC/UDP/2022-23/8748-58 Dated:- 19-12-2022

Name of Agency: - Aayushi Hygine and Care Pvt. Ltd.

C/o:- P.B.Enterprise, Dhaleswer Road No- 07, Agartala

Estimated Cost: - Rs. 1,41,13000.00

Date of Commencement: -16-08-2023

Date of Completion: -21-11-2024

Certificate

1. Certified that the work has been completed as per specification and direction of the Engineer-In-Charge.

2. No material has been supplied from the department, hence no recovery from the bill.

3. No Tools and Plants has been issued to the Agency, hence no recovery from the bill.

4. Physical Achievement:

5. Total RDF Recovered: 1052.06 MT

6. Land Recovered: 1.48 Acre

21/11/2024
Er. Amalesh Das
Junior Engineer
Udaipur Municipal Council
Udaipur, Gomati, Dist. Tripura.

21/11/2024
Er. Namita Debbarma
Junior Engineer
Udaipur Municipal Council
Udaipur, Gomati, Dist. Tripura.

21/11/24
(T. SARKAR)
Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati, Dist. Tripura.

SHREEMITRAM
Environ Management

174/31/1C NSC Bose Road, Kolkata 700040
+91 8335839922
shreemitram@gmail.com
www.shreemitram.com

Date – 8th January 2024

This is to certify that we have successfully lifted the QTY **45.49 MT** of Refused Derived Fuel (RDF)/MSW Plastic from 19th to 21st November 2023 from **Aayushi hygiene and care Pvt Ltd**, Udaipur (**Tripura**) and is Co-Processed successfully at Dalmia Cement Kiln with necessary safely and Environment guideline at Dalmia Cement (Bharat) Limited Located at Jaintia Hills (Meghalaya)

During Co-Processing, this waste material was safely and completely disposed.

Thanking You,

SANGHAMITRA MUKHERJEE

Digitally signed by SANGHAMITRA MUKHERJEE
Date: 2024.01.12 16:55:30 +05'30'

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: Shreemitram Environ Management Pvt Ltd
Invoice No: DCBL/SM/CC/01083/22-23
Date: 04-12-2023

This is to certify that we have received the following quantities of **45.490** Tons of post- consumer-use plastic waste (laminate) sent by M/s. Shreemitram Environ Management Pvt Ltd for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 01.11.2023 to 30.11.2023. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)- 45.490

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD. * Rajgangpur *

Authorised Signatory

OFFICE OF THE UDAIPUR MUNICIPAL COUNCIL
UDIPUR GOMATI DISTRICT, TRIPURA
Phone: 03821-222338, Fax: 03821-225692 E-mail: udpmunicipal@gmail.com

Dated 20/08/2025.

TO WHOM IT MAY CONCERN

It is certified that the work of "Bio-Mining of was completed on 21-11-2024. After the remediation process agency had found a 1052.06 MT of RDF. The RDF was sent to cement factory by the agency for taking further course of action. As of now receipt copy of RDF has been submitted by the agency is for 45.49 MT. Receipt copy from the rest amount yet to be submitted by the agency.

(T. SARKAR)
Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati, Dist. Tripura.

S.No	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D recovered and recycled. (In MT)	Quantity of Glass/Metal/ Rubber/Plastic etc (In MT)	Quantity of RDF (In MT)	Total ((Column 12 to 16) (In MT)	Total land recovered
		Utilization method for each type of waste									Used in low lying areas in Municipal Council			Sold to the local recycler	Sent for co-processing		
1	Udaipur Municipal Council	July, 2014	25660	1.48	22-08-2023	21-11-2024	Aayushi Hygine and Care Pvt. Ltd	120	Yes	Plantation	12203.896	2104.12	2524.944	3156.18	1052.06	21041.2	1.48

20/03/2025

(A. DAS)
Junior Engineer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

(T. SARKAR)
Chief Executive Officer
Udaipur Municipal Council
Udaipur, Gomati District, Tripura.

9 Annexure 5- Sabroom Nagar Panchayat

OFFICE OF THE
SABROOM NAGAR PANCHAYAT
SABROOM, SOUTH TRIPURA

F.4(179)-SBM/NP/SWM/2020/5586-96 Dated-13.12.2022.

A.K. CONTRACTOR,
Proprietor-Abhay Kumar Bharati,
2nd Floor of Canara Bank, Sohan road,
Badshahpur, Gurgaon, Haryana-122101
Contact: ~~9436464795~~, 6851924587

Subject:- **WORK-ORDER.**
Reference:- DNIeT No.59/SBM/NP/DEV/2022-23, Tender ID 2022_Urban_32708_1.
Name of work:-Remediation of Dumpsite at Dumping Ground, Ward No.1 under Sabroom Nagar Panchayat during the year 2022-23/SH: Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infrastructure and manpower.

Dear Sir,

Your tender for the above mentioned work has been accepted on behalf of the Chairperson of Sabroom Nagar Panchayat for an amount of **Rs.46,64,766/-** (Rupees Forty six lakh sixty four thousand seven hundred sixty six) only which is **Itemwise quoted rates** on the estimated cost amounting to **Rs.51,51,850/-** (Rupees Fifty one lakh fifty one thousand eight hundred fifty) only put to tender based on SOR-2020 .

Name of works	Estimated Cost	Itemwise quoted rate	Tender Value	Time of Completion
Remediation of Dumpsite at Dumping Ground, Ward No.1 under Sabroom Nagar Panchayat during the year 2022-23/SH: BioMining of Legacy Waste using appropriate best suit Machinery other allied infrastructure and manpower.	Rs.51,51,850/-	Legacy waste remediation-9367.00 MT. X @Rs.378/- MT.	Rs.3540726/-	365(Three hundred sixty five) days.
		Transportation cost- 9367.00 MT x @Rs.120/- MT.	Rs.1124040/-	
		Total =	Rs.4664766/-	

You are requested to attend this office to complete the **formal agreement** and submit required **earnest money** within 7(Seven) days from the date of receipt of this letter.

You are also requested to start the work immediately as per direction of the concerned Assistant Engineer of Sabroom Nagar Panchayat. Please note that, the time allowed for carrying out the work as entered in the tender shall be reckoned from the 10(Ten) days after the date of issue of the Work-order.

Stipulated time for completion of this work is 365(Three hundred sixty five) days.The Expenditure shall be debitable to **SBM(U)** during the year 2022-23.

Yours faithfully

13/12/2022

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Copy to:-

1. The Hon'ble Chairperson/ Vice-Chairperson/ President, PH Standing Committee of Sabroom Nagar Panchayat for kind information.
2. The Assistant Engineer, Sabroom Nagar Panchayat for information & necessary action please. No deviation, Extra Item and substitute Item will be allowed without prior approval from the competent authority.
3. The Supdt. Of Taxes, Belonia, South Tripura for information please.
4. Sri Rabindra Mog, JE, Sabroom Nagar Panchayat for information & taking necessary action.
5. The Accounts Section / Bill Section of Sabroom Nagar Panchayat Office for information.
6. File NO.F.4(179)-SBM/NP/SWM/2020.
7. Agreement.

13/12/2022

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Office of the
Sabroom Nagar Panchayat
Sabroom, South Tripura

F.9(9)SBM/NP/Technical/2021/ 77 Dated-10-04-2024

Annexure I: - Provisional Completion Certificate

Name of Work: - Remediation of Dumpsite at Dumping Ground, Ward No – 1 under Sabroom Nagar Panchayat during the year 2022-23. SH- Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infra-structure and man power.

Work Order No: - F.4(179)-SBM/NP/SWM/2020/5586-96 Dated- 13-12-2022
Agreement No: -017/SBM/NP/DEV/2022-23
Work Value: -Rs 46,64,766.00 (Rupees Forty Six Lakh Sixty four Thousand Seven Hundred Sixty Six) Only.

Quantity of Waste Processes:-9299MT.

Certified that, the above mentioned work was provisionally completed on 15-08-2023 and the site is not taken over from the agency due to not remove of RDF materials from site but the work has been done properly.

10/04/24
(Rabindra Mog)
Junior Engineer
Sabroom Nagar Panchayat
Sabroom,South Tripura

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

Executive Officer
Sabroom Nagar Panchayat
Sabroom South Tripura

A. K. CONTRACTOR

+91 99688 28090
akcontractor761@gmail.com

Ref. No. Date.....

AK/2023-24/25 Date-30/01/2025

To,

The Executive Officer

Sabroom Nagar Panchayat

Sabroom

South Tripura

SUB: Submission of Recovered components materials work of Legacy waste Dumpsite at dumping ground ward no-1 Under sabroom Nagar Panchayat.

Ref: DNIeT No.59/SBM/NP/DEV/2022-23, Tender ID 2022_Urban_32708_1.

Dear Sir,

We are submitting herewith our Final Recovered components materials to you of above work.

Total Quantity is **10151.036** MT.

component	*Quantity (In MT)*	*Use Of Recovered Materials*
Insert	*5498.132*	*Use for Deep Land Filing of Remediation site nearr Tertiary waste Treatment Plant.*
Good Soil	*2593.993*	*Use for Land filing of Remediation site.*
RDF	*677.040*	*. RDF sent to the Dalmiya Cement Bharat LTD for Co-Processing.*
C & D Waste	*1100.861*	*C & D Waste – Used for Land Filing to low laying area of the Sabroom Nagar Panchayat.*
Others	*281.010*	*Like: Wooden pieces, vehicle Tire, Glass Bottle, Mettle, Hard Plastic and cloth etc sold to an authorized Scrap Dealer of Sabroom Nagar Panchayat by Sabroom Nagar Panchayat.*
Area (In acres)	*0.688*	*Hand Over to Nagar Panchayat Sabroom*

Thanking you

Best Regards

For A K CONTRACTOR

A.K. CONTRACTOR GURGAON Date Sign

Authorized Signatory

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/05

Date: 08-01-2025

This is to certify that we have successfully co-processed the following quantities of **677.04 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **02nd December 2024 to 05th January 2025**.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 677.04

Dalmia cement (Bharat) Ltd.
Authorized Signatory

Authorized Signatory
Date: 08.01.2025

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/05

Date: 08-01-2025

This is to certify that we have successfully co-processed the following quantities of **677.04 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **02nd December 2024 to 05th January 2025**.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 677.04

Dalmia cement (Bharat) Ltd.
Authorized Signatory

Authorized Signatory
Date: 08.01.2025

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A *Dalmia Bharat Group* Company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER SABROOM NAGAR PANCHAYAT

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/ Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Sabroom Nagar Panchayat	12-07-2014	12029	0.688	06-03-2023	15-08-2023	A. K. Contractor	80	Yes	Plantation	2594	5498	1101	281	677	10151	0.688

Utilization method for each type of waste

Good/Bio Soil - used in low lying area.

Used in low lying area located near to the Tertiary Waste Treatment Plant

Glass/Metal/ Rubber etc. are sold to an authorized Scrap Dealer of Sabroom Nagar Panchayat

RDF - sent to the Dalmia Cement (Bharat) Ltd. through the agency i.e. A.K. Contractor

Executive Officer
Sabroom Nagar Panchayat
Sabroom, South Tripura

10 Annexure-6 Santirbazar Municipal Council

OFFICE OF THE
SANTIRBAZAR MUNICIPAL COUNCIL
SANTIRBAZAR, SOUTH TRIPURA

Dated, 24/05/2023

No.F.46(1)/SMC/SBM/2019--20/ 224

To,
Sri Pralay Bhowmik (Contractor)
Agartala, West Tripura.

Sub :- Work – Order of *"Bio-mining of Legacy wastes using appropriates best suit Machinery, other allied infra-Structure and man power under Santirbazar Municipal Council."*

Sir,

Your tender for the work mentioned above has been accepted on behalf of the Chairperson, Santirbazar Municipal Council at tendered amount of Rs. 29,14,140.00 (Rupees Twenty nine lakh fourteen thousand one hundred forty) only, which is the estimated cost put to tender Rs. 47,14,050.00 (Rupees Forty seven lakh fourteen thousand fifty) only . In this regard, you are requested to attend this office to complete the formal agreement within 03(Three) days of the receipt of this letter.

Name of Work	Estimated Cost	Item wise	Quoted rate	Tender Value	Time of Completion
Bio-mining of Legacy wastes using appropriates best suit Machinery, other allied infra-Structure and man power under Santirbazar Municipal Council.	Rs. 47,14,050.00	Legacy waste remediation 8571 MT	@232.00	Rs. 19,88,472.00	12 (Twelve) Month
		Transportation Cost 8571 MT	@108.00	Rs. 9,25,668.00	
			Total	Rs.29,14,140.00	

You are also requested to start the work at once. Please note that the time allowed for carrying out the work i.e. 12 (Twelve month) shall be reckoned from the 7th days after the date of this order to commence work.

You are also requested to contact with Sri Bimal Chakraborty, (A/E) for taking possessing of site and starting the work.

Yours faithfully,

24/05/2023

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

Copy to:-

1) The Director, Urban Development Department Agartala West Tripura for kind information please.
2) The Chief Executive Officer, Santirbazar Municipal Council for information please.
3) The Executive Engineer, PWD, Santirbazar for information please.
4) The Assistant Engineer, Santirbazar Municipal Council for checking of Measurement Book.
5) Sri Bimal Chakraborty, (A/E) Santirbazar Municipal Council for supervise the work & maintain the M.B.
6) The Accountant, of Santirbazar Municipal Council for information .
7) The Notice Board.

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

OFFICE OF THE
SANTIRBAZAR MUNICIPAL COUNCIL
SANTIRBAZAR, SOUTH TRIPURA
Fax: 03823-262-044
Email: santirbazarnp@gmail.com

No.F.46(1)/SMC/SBM/2019-20/ Dated:-17/11/2024

PROVISIONAL COMPLETION CERTIFICATE

Name of Work:- Bio-Mining of Legacy Waste using appropriate best suit Machinery, other allied infra-structure and man power under Santirbazar Municipal Council.

Agreement No:- T/17/CEO/SMC/AGMNT/2022-23

Work Order No:-F.46(1)/SMC/SBM/2019-20/224,dt:-24/05/2023

Name of Agency/Contractor:- Sri Praloy Bhowmik (Contractor)

Amount of Work Order Value:- Rs.29,14,140.00

Quantity of Waste Processed:-8571.00 Cum

Date of Completion:-17/11/2024.

Certified that the above mentioned work was provisionally completed on 17/11/2024 and the work has been done properly as per my knowledge.

Deputy Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

Deputy Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, Tripura (S)

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Receipt details for the period of 18-11-2024 to 28-11-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Santirbazar	AS26AC0459	18.11.24	23.69	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS27C7524	19.11.24	24.17	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS01MC 0956	21.11.24	23.56	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS07AC6300	24.11.24	26.11	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS01KC9160	24.11.24	24.93	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	UP25ET8857	25.11.24	23.82	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS13AC3167	26.11.24	22.88	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Santirbazar	AS26AC0459	28.11.24	24.69	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
			193.85		

Dalmia cement (Bharat) Ltd

Authorized Signatory

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A *Dalmia Bharat Group* Company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER SANTIRBAZAR MUNICIPAL COUNCIL

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/ Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Santirbazar Municipal Council	2/17/2011	8571	0.88 Acre	5/24/2023	11/17/2024	Pralay Kumar Bhowmik	90	Yes	Forestation by Planting trees	5620.95	562.9	267.2	275.9	193.85	6920.8	0.88 Acre
Utilization method for each type of waste											Bioeoil was utilized in low lying areas in the municipal council	As per the demand of the local area, combustible wastes were collected by local people	Repairing of the approach road	Sold to local vendor	Sent to Dalmia Cement Plant, Meghalaya for disposal		

3rd/05/2025

Chief Executive Officer
Santirbazar Municipal Council
Santirbazar, South Tripura

11 Annexure 7-Belonia Municipal Council

OFFICE OF THE BELONIA MUNICIPAL COUNCIL
BELONIA, SOUTH TRIPURA

NO.F.1(52)/WO/CEO/BMC/BLN/2022-23/7479-83 Dated- 11/01/2023

To
A.K. CONTRACTOR
Proprietor-Abhay Kumar Bharati.
2nd Floor of Canara Bank, Sahan road,
Badshahpur , Gurgaon, Haryana-122101
Contract: 9436464795

Subject :- **WORK-ORDER**
Reference :- DNIeT No. 01/CEO/BMC/BLN/2022-23, Tender ID 2022_Urban_32767_1

Name of Work :- Remediation of Dumpsite at Bashpadua Dumping Station under Belonia Municipal Council during the year 2022-23. SH- Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infra-structure and man power.

Your tender for the above mentioned work has been accepted on behalf of the Chairperson of Belonia Municipal Council for an amount of **Rs. 87,49,464/-** (Rupees Eighty Seven Lakhs Forty Nine Thousand Four Hundred Sixty Four) only as quoted by you against **item wise quoted rates** on the estimated cost amounting to **Rs.1,08,38,300/-** (Rupees One Crore Eight Lakhs Thirty Eight Thousand Three Hundred)only put to tender.

Name of Works	Estimated Cost	Item wise quoted rate	Tender Value	Time of Completion
Remediation of Dumpsite at Bashpadua Dumping Station under Belonia Municipal Council during the year 2022-23. SH- Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infra-structure and man power.	**Rs.1,08,38,300/-**	Legacy waste remediation- **19706.00MT.X @Rs.332/MT.**	**Rs.65,42,392/-**	365(Three Hundred Sixty Five) days.
		Transportation cost- **19706.00MT.X@Rs.112.00/MT.**	**Rs.22,07,072/-**	
		Total =	**Rs.87,49,464/-**	

You are requested to attend this office to complete the **formal agreement** etc. work and submit required **earnest money** in the form of **Demand Draft within 7(Seven) days** from the date of receipt of this letter.

You are also requested to start the work at the earliest as per direction of the concerned Assistant Engineer of Belonia Municipal Council. The Expenditure shall be debitable from the fund placed vide No.F.18(1)-UDD/DUD/SBM/2.0/2022/2560-85, dt-24/05/2022 and subsequent fund to be received for the same purpose from the UDD. This is issued as per the decision taken in the CPC meeting held on 26/12/2022.

Yours faithfully

11/1/23

Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura.

Copy To:-

1. The Hon'ble Chairperson, Belonia Municipal Council for kind information.
2. The Assistant Engineer,Belonia Municipal Council for information & necessary action please.
3. Sri. Ranjit Majumder, Junior Engineer, Belonia Municipal Council for information & taking necessary action.
4. The Accountant-in-charge, Belonia Municipal Council for information & taking necessary action.

Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura.

For A K CONTRACTOR

Authorised Signatory

OFFICE OF THE BELONIA MUNICIPAL COUNCIL
BELONIA, SOUTH TRIPURA

No.F.9(5)-SWM/CEO/BMC/BLN/2023-24/7930 Dated:- 02/02/2024

PROVISIONAL COMPLETION CERTIFICATE

Name of work:- Remediation of Dumpsite at Bashpadua Dumping Station under Belonia Municipal Council during the year 2022-23. SH - Bio-Mining of Legacy waste using appropriate best suit Machinery other allied infra-structure and man power.

Work Order No:- F.1(52)/WO/CEO/BMC/BLN/2022-23/7479-83, Date:- 11/01/2023.

Agreement No:- 87/CEO/BMC/2022-23, Date:- 06/03/2023.

Name of Agency:- A.K Contractor.

Amount of Contract:-Rs. 87,49,464.00

Quantity of Waste Processed:- 19706.00 MT (approx.)

Certified that the above mentioned work was provisionally completed on 28/01/2024 and the work has been done properly as per my knowledge.

02/02/2024

Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura.

Dalmia
cement
FUTURE TODAY

cement| sugar| refractories| power|

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/02

Date: 13-11-2024

This is to certify that we have successfully co-processed the following quantities of **1245.49 MT** of Refuse Derived Fuel (RDF) sent by **M/s AK Contractor** for Co-processing in our Cement Kiln during the period of **22nd October 2024 to 12th November 2024.**

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 1245.49

Authorized Signatory
Date: 13.11.2024

Dalmia Cement (Bharat) Limited
Umso Mostang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN U05191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group Company. www.dalmiabharat.com

Dalmia cement
FUTURE TODAY

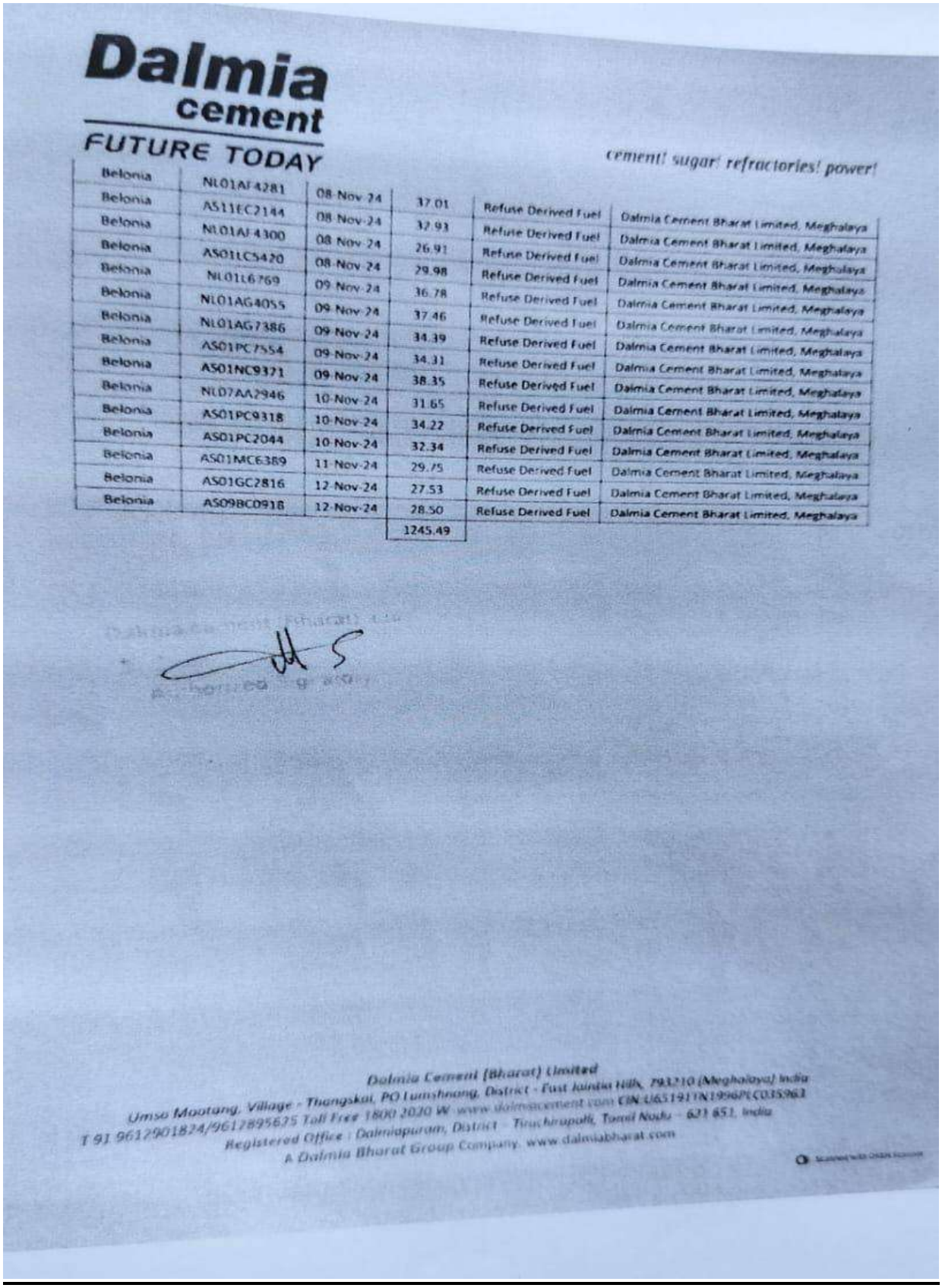
cement! sugar! refractories! power!

Receipt details for the period of 22-10-2024 to 12-11-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Belonia	AS01PC8838	22-Oct-24	22.29	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS27C7522	22-Oct-24	22.14	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01LC8124	23-Oct-24	20.20	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01LC7498	24-Oct-24	21.81	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01LC9875	24-Oct-24	20.47	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01LC8122	24-Oct-24	34.03	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AF4642	24-Oct-24	29.06	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AF7264	24-Oct-24	25.07	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	HP648850	25-Oct-24	24.73	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	PB65AN1277	25-Oct-24	23.26	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	WB11E5655	25-Oct-24	26.32	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	WB59B8386	25-Oct-24	26.76	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	GJ12BW5231	26-Oct-24	30.21	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AB4751	27-Oct-24	28.97	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AD7107	28-Oct-24	33.14	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL07AA2440	29-Oct-24	37.53	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL07AA2444	01-Nov-24	35.21	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL07AA2439	01-Nov-24	36.05	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL07AA2443	01-Nov-24	25.08	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS09AC6646	01-Nov-24	29.68	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01GC1964	01-Nov-24	32.89	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AD4677	04-Nov-24	26.60	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS11CC0863	04-Nov-24	27.60	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	ML0516884	04-Nov-24	26.34	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AB0871	07-Nov-24	26.21	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01QC1436	07-Nov-24	24.11	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS27C7522	07-Nov-24	37.62	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya

Dalmia Cement (Bharat) Limited

Umsa Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com



Dalmia cement

FUTURE TODAY

cement! sugar! refractories! power!

Belonia	NL01AF4281	08-Nov-24	37.01	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS11EC2144	08-Nov-24	32.93	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AF4300	08-Nov-24	26.91	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01LC5420	08-Nov-24	29.98	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01L6769	09-Nov-24	36.78	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AG4055	09-Nov-24	37.46	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL01AG7386	09-Nov-24	34.39	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01PC7554	09-Nov-24	34.31	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01NC9371	09-Nov-24	38.35	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	NL07AA2946	10-Nov-24	31.65	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01PC9318	10-Nov-24	34.22	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01PC2044	10-Nov-24	32.34	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01MC6389	11-Nov-24	29.75	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS01GC2816	12-Nov-24	27.53	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Belonia	AS09BC0918	12-Nov-24	28.50	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
			1245.49		

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 3030 W www.dalmiacement.com CIN-U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group Company. www.dalmiabharat.com

REPORT ON LEGACY WASTE REMEDIATION UNDER BELONIA MUNICIPAL COUNCIL

SN	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after bioming	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Belonia Municipal Council	April,2009	16706	4	11/01/2023	28/03/2024	A.K. Contractor	200	Yes	Plantation	5088.43	8555.94	2792.77	294.12	1245.49	19636.7477	4.00 Acres
Utilization method for each type of waste											Used in low-lying area and for leveling of land in the council area		Laying on ground for road at dumping station	Segregated and sold through Tertiary Waste Processing Center	Sent to Dalmia Cement Factory, Meghalaya		

Chief Executive Officer
Belonia Municipal Council
Belonia, South Tripura

24/08/2024

12 Annexure 8-Ambassa Municipal Council

OFFICE OF THE
AMBASSA MUNICIPAL COUNCIL
AMBASSA : DHALAI : TRIPURA

No. F. 9(1)/CEO/AMC/WO/2019/ 1417-18 Dated: 12 / 05 /2023

To
P B ENTERPRISE
C/O: Sri Pushpendu Bhowmik
Dhaleswar Road No-6, Dhaleswar
West Tripura, Tripura-799007
PAN No: AJCPB1576H. GST Code. N/A
Mobile No.7005496450/e-Tender ID: 2023_Urban_37325_1

Subject :- **Letter for Acceptance (LOA) of tender.**
Name of work :- Remediation of Dumpsite at Dumping Ground Ward No. 15 under Ambassa Municipal Council during the year 2022-23. SH Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infra structure and manpower.

Reference :- (i) PNIT No.05/CEO/AMC/ABS/2022-2023/16180-89, Date-27/03/2023
(ii) e-Tender ID: 2023_Urban_37325_1

Dear Sir,

Your tender for the work mentioned above has been accepted on behalf of the Chairperson of Ambassa Municipal Council at your tender amount of **Rs.26,13,116.00 (Rupees Twenty-six lakh thirteen thousand one hundred & sixteen)** only which is below the estimated cost of **Rs. 29,69,450.00 (Rupees Twenty-nine lakh sixty-nine thousand four hundred & fifty)** only in accordance with the procedures intimated in the relevant bid documents.

You are requested to submit performance guarantee of **Rs.1,30,656.00 (Rupees One lakh thirty thousand six hundred & fifty-six)** only within 7 days of this letter. The performance guarantee shall be in the prescribed form as provided in clause-1 of the General Condition of Contract (GCC) for PWD works, and shall be valid upto **180 (one hundred eighty)** days from the date of submitting. This Guarantee shall be in the form of "Deposit at Call receipt or Demand draft or banker's cheque or bank guarantee drawn in favour of the tender inviting authority (TIA) from a well-recognized scheduled/Commercial Bank guarantee by the Reserve Bank of India having branch at Agartala, Tripura.

On receipt of the prescribed performance guarantee, necessary letter to commence the work shall be issued, and the site of work handed over to you thereafter. Please note that the time allowed for carrying out the work as entered in the tender 365(Three hundred & Sixty-Five) days shall be reckoned from the 21st Day after the date of issue of this letter.

The notification concludes the legally binding contact between you and the Ambassa Municipal Council, till issue of a formal contact.

Yours faithfully

Chief Executive Officer
Ambassa Municipal Council
Ambassa, Dhalai, Tripura
For and on behalf of the Chairperson,
Ambassa Municipal Council

Copy to:
- The Vice Chairperson, Ambassa Municipal Council for kind information.

Chief Executive Officer
Ambassa Municipal Council

ENTERPRISE
No:6 , Agartala, Tripura West, Pin: 799007
Mobile No :7005496450
GSTIN NO : 16AJCPB1576H1ZJ

Date: 05.10.24

The Proprietor,

P. B. Enterprise (Lead Partner)

Dhaleswar, West Tripura

To

The Chief Executive Officer,

Ambassa Municipal Council

Dhalai District, State of Tripura

Ref. No.: F.9(1)/CEO/AMC/WO/2016-17/2521-30 dated 14.06.2023

Subject: Declaration of Bia-mining of legacy work completed under Ambassa Municipal Council, Tripura

Dear Sir

Greetings from P.B. Enterprise.

This is to declare that the bio-miming of legacy work at the Ambassa Municipal dumping site has been completed as per CPCB guidelines.

We have processed a total of 5399 MTs of legacy waste from September to November, 23 and the following outputs were managed as per the Govt. guidelines.

This is for your kind information and necessary action.

Thanking you,

Yours Sincerely,

P. B. ENTERPRISE

Proprietor

Dalmia cement

Date: 16.11.23

Certificate of Co-Processing

Issued to: P. B. Enterprises
Date: 16.11.2023

This is to certify that we have received the following quantities of RDF materials from the dump site of Ambassa Municipal Council, Dhalai District, Tripura sent by **ZEROTRASH** on behalf Ambassa Municipal Council, North Tripura for co-processing in our cement plant during August, 2023. The same would be safely and completely disposed of and thereafter these will not exist. We have all the valid authorisation / licences/ certificate as per applicable laws at the time of collection and disposal of above plastic waste.

We certify that following mentioned quantity has not been accounted for / billed to any other entity.

The vehicle wise details are attached

Wate name: **RDF (Refuse Derived Fuel)**

Quantity: (Tons): **59 Tons**

Chief Executive Officer
Ambassa Municipal Council

Assistant Engineer
Ambassa Municipal Council

Junior Engineer
Ambassa Municipal Council
Ambassa, Dhalai, Tripura

P. B. ENTERPRISE
Proprietor

P. B. ENTER

Pror

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s PB Enterprise and BITAN

Certificate No: DCBL/NE/89

Date: 05-05-2024

This is to certify that we have successfully co-processed the following quantities of **59.60 MT** of Refuse Derived Fuel (RDF) sent by **M/s PB Enterprise and Bitan Institute for Training Awareness and Networking** for Co-processing in our Cement Kiln during the period of **2nd May 2024 to 3rd May 2024**.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 59.60

Dalmia cement (Bharat) Ltd

Authorized Signatory

Authorized Signatory

Date: 05.05.2024

Dalmia Cement (Bharat) Limited

Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India

T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963

Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India

A *Dalmia Bharat Group* Company, www.dalmiabharat.com

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Receipt details for the period of 02-05-2024 to 03-05-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Ambassa	AS1787181	02-05-2024	31.58	RDF	Dalmia Cement Bharat Limited, Meghalaya
Ambassa	NL01AA8584	03-05-2024	28.02	RDF	Dalmia Cement Bharat Limited, Meghalaya
			59.60		

Dalmia cement (Bharat) Ltd.
Authorized Signatory

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER AMBASSA MUNICIPAL COUNCIL

S. No	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity	Work Completion certificate	Plan to use the land after biomining	Quantity of good/ bio soil recovered	Quantity of inerts	Quantity of C&D	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled.	Quantity of RDF	Total (Column 8 to 13)	Total land recovered
1	Ambassa Municipal Council	2015	5399 MT	0.8	14-06-2023	09-11-2023	P.B Enterprise	75 MT	Yes	Plantation	2729.5644	442.718	531.2616	664.077	59.6	4427.18	0.8
Mention the disposal method for each type of waste, i.e., biosoil, inert, C&D waste, Glass, rubber, and RDF											Good/Bio Soil -used for land filling of Remediation Site			Glass/Metal/Rubber/Plastic etc. are sold to a Scrap Delear of Ambassa MC	RDF - sent to the Dalmia Cement Bharat Ltd Meghalaya. through the agaency i.e. P.B Enterprise		

25/10/2025

Chief Executive Officer
Ambassa Municipal Council

13 Annexure-9 Khowai Municipal Council

Office of the
Khowai Municipal Council
Khowai, Tripura.

Phone : 03825-222283 / 03825-222286

Email: khowaimc@gmail.com

No.3320-28/F.8(55)/KMC/KH/REV/2022

Dated, Khowai the 24/05/2023

To
A.K. Contractor
Proprietor- Abhay Kumar Bharati
2nd Floor of Canara Bank, Sohan Road
Badshahpur, Gurgaon, Haryana-122101
Contact-9436464795

Sub :- **Work Order.**

Ref No:-DNIet No.02/KMC/KH/REV/2022-23.Tender ID 2023_Urban_37025_1

Name of Work:- "Bio-Mining of Legacy waste using appropriate best suit machinery, other allied infra- structure and man power."Under The Khowai Municipal Council.

Sir,

Your tender for the above mentioned work has been accepted on behalf of O/o Chief Executive Officer, Khowai Municipal Council, Khowai, Tripura for an amount of **Rs.46,98,020/-** (Rupees Forty Six Lakh ninety eight thousand and twenty only) only which is **Item wise quoted rates** on the estimated cost amounting to **Rs 52,00,000/-** (Rupees Fifty two lakh only).

Name of Works	Estimated Cost	Items wise quoted rate	Tender Value	Time of Completion
Bio-Mining of Legacy waste using appropriate best suit machinery, other allied infra- structure and man power. Under The Khowai Municipal Council	**Rs 52,00,000/-**	Legacy Waste dumpsite remediation 9340.00 MT x@365/- MT	**Rs.34,09,100/-**	180(One hundred eighty days)
		Transportation Cost 9340.00 MT x @ Rs138/- MT	**Rs.12,88,920/-**	
		Total=	**Rs.46,98,020/-**	

You are requested to attend this office to complete the **formal agreement** within 2(Two) days from the date of receipt of this letter.

You are also requested to start the work immediately as per direction of the concerned Assistant Engineer of Khowai Municipal Council. Please note that the time allowed for carrying out the work as entered in the tender shall be reckoned from the 10(Ten) days after the issue of this work order.

Chief Executive Officer
Khowai Municipal Council

A.K. CONTRACTOR GURGAON

O/C

Contd. Page-02

Office of the
Khowai Municipal Council
Khowai, Tripura.

Phone : 03825-222283 / 03825-222286

Email: khowaimc@gmail.com

No. 3401 /F.8(55)/KMC/KH/REV/2022-23 Dated, Khowai the 05/04/2024.

Provisional Completion Certificate

Name of Work: Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power." Under The Khowai Municipal Council.

Work order No: - 3320-28/ F.8(55)/KMC/KH/REV/2022-23 dated 24.05.2023

Agreement No. 01/ /KMC/KH/REV/2022-23 dtd 26.05.2023

Name of Agency/Contractor: - A.K. Contractor

Amount of Contract: - Rs 46,98,020.00

Quantity of Waste Processed: - 9340.00 MT.

Certified that the above-mentioned work was provisionally completed on 11/09/2023 and the work has been done properly as per my knowledge.

05/04/24

Dy. Chief Executive Officer
Khowai Municipal Council.
Khowai,Tripura

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s AK Contractor

Certificate No: DCBL/AK/01

Date: 13-11-2024

This is to certify that we have successfully co-processed the following quantities of 709.64 MT of Refuse Derived Fuel (RDF) sent by M/s AK Contractor for Co-processing in our Cement Kiln during the period of 21st October 2024 to 8th November 2024.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 709.64

Dalmia Cement (Bharat) Ltd.

Authorized Signatory

Authorized Signatory
Date: 13.11.2024

Received the certificate of Co-processing

17/12/24

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office: Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat.com

Dalmia cement

FUTURE TODAY

cement! sugar! refractories! power!

Receipt details for the period of 21-10-2024 to 08-11-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Khowai	AS01JC9633	21-Oct-24	28.23	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL01AA9477	22-Oct-24	25.94	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	HP17C8555	22-Oct-24	27.49	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	ML05T6884	24-Oct-24	25.86	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL02L6700	24-Oct-24	23.84	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL01G7081	24-Oct-24	27.51	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	HP17G1251	24-Oct-24	29.16	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AR12A2479	25-Oct-24	36.78	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01PC5163	26-Oct-24	34.68	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01MC9863	27-Oct-24	33.27	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL07A9400	28-Oct-24	37.32	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01MC9862	29-Oct-24	28.67	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	MN01AA0163	01-Nov-24	26.71	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01MC6389	01-Nov-24	28.55	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01GC2816	01-Nov-24	36.04	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01QC6251	01-Nov-24	39.35	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01QC6241	01-Nov-24	29.57	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL01A8385S	04-Nov-24	37.99	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01PC9081	04-Nov-24	32.27	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AS01PC5163	04-Nov-24	22.38	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	ML05T6884	07-Nov-24	19.98	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	WB57C4668	07-Nov-24	23.21	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	NL01N2275	07-Nov-24	24.18	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
Khowai	AP39UL8199	08-Nov-24	30.66	Refuse Derived Fuel	Dalmia Cement Bharat Limited, Meghalaya
			709.64		

Dalmia Cement (Bharat) Ltd.

Authorised Signatory

Dalmia Cement (Bharat) Limited

Umsa Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India

T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN: U65191TN1996PLC035963

Registered Office: Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India

A Dalmia Bharat Group Company, www.dalmiabharat.com

REPORT OF LEGACY WASTE REMEDIATION UNDER KHOWAI MUNICIPAL COUNCIL

S. N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soils recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
1	Khowai Municipal Council	7/11/2017	9340	1	24/05/2023	11/09/2023	A.K Contractors	100	Yes	Plantation	4769	765.88	919.056	1148.82	709.4	7658.8	1
Utilization method for each type of waste											Used in low-lying areas at the municipal council for land Filling			Glass/Metal/Rubber etc. are sold to a Local Recyclers of Khowai Municipal Council	RDF-sent to the Dalmia Cement Bharat Ltd Meghalaya.		

Chief Executive Officer
Khowai Municipal Council
Khowai, Khowai Tripura

14 Annexure 10- Kumarghat Municipal Council

OFFICE OF THE
KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT , UNAKOTI TRIPURA

No.F. . F.2(10)/CEO/MC/KGT/SBM/2022-23/..11160 - 64.... Dated, 28./.12./2022

To,
P.B. ENTERPRISE,
Proprietor-Pushpendu Bhaumik,
Dhaleswar Road no-07
Agartala, West Tripura , Pin - 799007
Contact: 7005496450

Subject: - **WORK ORDER**

Reference: - Tender ID 2022_KMC_ 32537_3
Name of work: - The Work of "Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power."under the Kumarghat Municipal Council.

Dear Sir,

Your tender for the above-mentioned work has been accepted on behalf of the Chairperson of Kumarghat Municipal Council for an amount of **Rs.8,92.500/-** (Rupees Eight lakh Ninety two thousand Five hundre) only which is **item wise quoted rates** on the estimated cost amounting to **Rs.9,62,500/-** (Rupees Nine lakh sixty two thousand five hundred) only put to tender based on SOR-2020.

Name of works	Estimated Cost	Item wise quoted rate	Tender Value	Time of Completion
Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and man power." under the Kumarghat Municipal Council	Rs.9,62,500/-	Legacy waste remediation- 1750.00 MT. **X @Rs.495/MT.**	**Rs.8,66,250/-**	60 (Sixty days.)
		Transportation cost- 1750.00 MT x **@Rs.15/ MT.**	**Rs.26,250/-**	
		Total =	**Rs.8,92,500/-**	

You are requested to attend this office to complete the formal agreement and submit required **earnest money** of **Rs.26,775/- (Ruppes Twenty six thousand seven hundred seventy five only)** within 7(Seven) days from the date of receipt of this letter.

You are also requested to start the work immediately as per direction of the concerned Supervising Officer (Junior Engineer) of Kumarghat Municipal Council. Please note that, the time allowed for carrying out the work as entered in the tender shall be reckoned from the 10(Ten) days after the date of issue of the Work-order.

Stipulated time for completion of this work is 60(Sixty) days. The Expenditure shall be debitable to SBM(U) during the year 2022-23.

Yours faithfully

28.12.22
Chief Executive Officer
Kumarghat Municipal Council
Kumarghat , Unakoti Tripura

Copy to: -

1. The Hon'ble Chairperson/ Vice-Chairperson/ President, PH Standing Committee of Kumarghat Municipal Council for kind information.
2. Sri Dipayan Basak, JE, Kumarghat Municipal Council for information & taking necessary action & record the weight in Annexure sheet.
3. The Accounts Section / Bill Section of Kumarghat Municipal Council Office for information.
4. Agreement.

P. B. ENTERPRISE
Pushpendu Bhaumik
Proprietor

28.12.22
Chief Executive Officer
Kumarghat Municipal Council
Kumarghat , Unakoti Tripura

OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL

KUMARGHAT, UNAKOTI, TRIPURA

email: eonpkumarghat@gmail.com, Ph: 03824-261608

No. F.2(10)/CEO/MC/KGT/SBM/2023-24/9195-9209 Dated, 26/09/2023

To,
P.B.Enterprise,
Proprietor – Pushpendu Bhaumik,
Dhaleswar Road No. 07,
Agartala, West Tripura, Pin – 7990047
Contact : 7005496450

Sub: - Work Order.

Dear Sir,

In reference to the earlier agreement No. 01/CEO/MC/KGT/SBM/2022-23; Dt. 04/01/2023, you are hereby requested to take up the below mentioned work

Name of work	Item wise approved rate	Value of work	Time for completion
Bio-Mining of Legacy waste using appropriate best suit machinery, other allied infra-structure and man power under the Kumarghat Municipal Council (2nd Phase)	Legacy waste remediation = 1064 MT x @ ₹.495/-	₹. 5,26,680.00	45 (Forty five) days
	Transportation Cost = 1064 MT x @ ₹. 15/-	₹. 15,960.00	
	Total	₹. 5,42,640.00	

You are requested to start the above, mentioned work immediately as per direction of the concerned Supervising Officer (Junior Engineer) of Kumarghat Municipal Council. Please note that, the time allowed for carrying out the work as entered in the tender shall be reckoned from the 10 (Ten) days after the date of issue of the work order.

Stipulated time for completion of this work is 45 (forty five) days. The expenditure shall be debatable from SBM(U) 2.0 during the year 2022-23.

Yours faithfully,

26.9.23

(Subrata Kr. Dash)
Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti, Tripura

To,
1. The Asstt. Engineer, Kgt. M.C. for information & necessary action.
2. Sri Binoy Bh. Paul, J.E., Kgt. M.C. for information & necessary action and record the weight in Annexure sheet.

Copy to,
1. The Hon'ble Chairperson, Kumarghat Municipal Council for kind information.
2. The Hon'ble Vice-Chairperson, Kumarghat Municipal Council for kind information.
3. The Dy. Chief Executive Officer, Kumarghat Municipal Council for information.
4-5. The Accountant / Cashier / Auditor, Kumarghat Municipal Council for information.
6-7. Office File / Notice Board.

26.9.23

Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti, Tripura

OFFICE OF THE KUMARGHAT MUNICIPAL COUNCIL
KUMARGHAT : UNAKOTI DISTRICT
email: eonpkumarghat@gmail.com

No.F.2(10)/CEO/MC/KGT/SBM/2023-24/13213 dated: - 15/03/2024

PROVISIONAL WORK COMPLETION CERTIFICATE

This is to certify that the **bio-mining of legacy waste** using appropriate best suit Machinery, other allied infra-structure and man power was successfully carried out by *P.B. Enterprise*, Dhaleswar Road No. 7, Agartala under Kumarghat Municipal Council during the financial year 2022–23 and 2023-24 at the Notingcherra legacy waste site. The work is done as per Norms of MSW Rule-2016 & CPCB rule.

15/3/2024

Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti District

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: P.B. Enterprises
Invoice No: DCBL/PB/CC/010316988/22-23
Date: 29-05-2023

This is to certify that we have received the following quantities of **78.70** Tons of post-consumer-use plastic waste (laminate) sent by M/s. P.B. Enterprises, from (Kumarghat Municipal Council , Kumarghat, Unakoti Tripura) for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 05.05.2023 to 28.05.2023. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)-78.70

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD. Rajnagpur

Authorised Signatory

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: P.B. Enterprises
Invoice No: DCBUPB/CC/010318547/23-24
Date: 27-01-2024

This is to certify that we have received the following quantities of 47.25 Tons of post-consumer-use plastic waste (laminate) sent by M/s. P.B. Enterprises, from (Kumarghat Municipal Council, Kumarghat, Unnakoti Tripura) for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 07.01.2024 to 12.01.2024. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons) 47.25

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD. Rajgangpur

Authorised Signatory

REPORT OF LEGACY WASTE REMEDIATION UNDER KUMARGHAT MUNICIPAL COUNCIL

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber /Plastic etc recovered and recycled. (In MT)	Quantity of RDF 12 to 16) (In MT)	Total (Column (In MT)	Total land recovered
1	Kumarghat MC	07-10-2005	5248	0.45	31-12-2022	24-01-2024	P.B. Enterprise	200MT	Yes	Plantation has been done	2463.33	838.82	98.9	303.46	118.23	3822.74	0.45
		Utilization method for each type of waste									Reclaimed Material used in low lying area in the municipal council		Sold to recycler	Transported to Cement Factory for incinerators			

Chief Executive Officer
Kumarghat Municipal Council
Kumarghat, Unakoti, Tripura

15 Annexure -11 Kailashahar Municipal Council

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI TRIPURA

No.F. 2803-2809 Dated, 9../1../2023

To,
P.B. ENTERPRISE,
Proprietor-Pushpendu Bhaumik,
Dhaleswar Road no-07
Agartala, West Tripura , Pin - 799007
Contact: 7005496450

Subject: -
Reference: - Tender ID 2022_Urban_34366_1

WORK ORDER

Name of work: -Remediation of Dumpsite at Dumping Ground, Ward No.13 under Kailashahar Municipal Council during the year 2022-23/SH: Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infrastructure and manpower.

Dear Sir,

Your tender for the above-mentioned work has been accepted on behalf of the Chairperson of Kailashahar Municipal Councilfor an amount of **Rs.66,93,500/-** (Rupees sixty-six lakh ninety three thousand five hundred) only which is **Item wise quoted rates** on the estimated cost amounting to **Rs. 61,33,680/-** (Rupees Sixty-one thirty three thousand six hundred eighty) only put to tender based on SOR-2020.

Name of works	Estimated Cost	Item wise quoted rate	Tender Value	Time of Completion
Remediation of Dumpsite at Dumping Ground, Ward No. 13 under Kailashahar Municipal Council during the year 2022-23/SH: Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infrastructure and manpower.	Rs.66,93,500/-	Legacy waste remediation- 12170.00 MT. X @Rs.490/- MT.	Rs.5963300/-	180(one hundred eighty) days.
		Transportation cost- 12170.00 MT x @Rs.14/- MT.	Rs.170380/-	
		Total =	Rs.6133680/-	

You are requested to attend this office to complete the formal agreement and submit required **earnest money** of **Rs.1,22,674/- (Ruppes One lakh Twenty two thousand six hundred seventy four only)** within 7(Seven) days from the date of receipt of this letter.

You are also requested to start the work immediately as per direction of the concerned Supervising Officer (Junior Engineer) of Kailashahar Municipal Council. Please note that, the time allowed for carrying out the work as entered in the tender shall be reckoned from the 10(Ten) days after the date of issue of the Work-order.

Stipulated time for completion of this work is 60(Sixty) days. The Expenditure shall be debitable to SBM(U) during the year 2022-23.

Yours faithfully
09/01/2023
Chief Executive Officer
Kailashahar Municipal Council
Kailashahar, Unakoti District, Tripura

Copy to: -

1. The Hon'ble Chairperson/ Vice-Chairperson/ President, PH Standing Committee of Kailashahar Municipal Council for kind information.
2. The Assistant Engineer, Kailashahar Municipal Council for information & necessary action please. No deviation, Extra Item and substitute Item will be allowed without prior approval from the competent authority.
3. The Supdt. Of Taxes, Kailashahar, UnakotiTripura for information please.
4. Sri Dipayan Basak, JE, Kailashahar Municipal Council for information & taking necessary action.
5. The Accounts Section / Bill Section of Kailashahar Municipal Council Office for information.
6. Agreement.

09/01/2023
Chief Executive Officer
Kailashahar Municipal Council
Kailashahar, Unakoti District, Tripura

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT
email : kailashaharnp2011@gmaill.com, Phone : 03824-223264

No.F.8(65)/SBM/KMC/KLS/2016/ 1668-71

Dated, Kailashahar
The 7....October, 2023

To
P.B Enterprise
Proprietor – Puspendu Bhowmik
Dhaleswar Road No. 07,
Agartala, West Tripura, Pin 799007
Contact : 7005496450

Work Order

Name of work : Extension of service for "Remediation of Dumpsite at Dumping ground, Ward No. 13 under Kailashahar Municipal Council during the year 2023-24/SH: Bio-mining of Legacy Waste using appropriate best suit machinery other allied infrastructure manpower."

Name of work	Estimated cost (Rs.)	Item wise rate	Tender value (Rs.)	Time of completion
Extension of service for "Remediation of Dumpsite at Dumping ground, Ward No. 13 under Kailashahar Municipal Council during the year 2023-24/SH: Bio-mining of Legacy Waste using appropriate best suit machinery other allied infrastructure manpower."	22,00,464.00	Legacy waste remediation – 4366 MT X @ Rs. 490.00 per MT	21,39,340.00	15 days
		Transportation cost – 4366 MT X @ Rs. 14.00 per MT	61,124.00	
		Total	22,00,464.00	

You are requested to start the work immediately as per direction of the concerned supervising officer (Junior Engineer) of Kailashahar Municipal Council. Please not that the time allowed for carrying out the work on urgent basis.

07/10/2023

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT

Copy forwarded for kind information to:
1. The Hon'ble Chairperson, KMC
2. The Hon'ble Vice Chairperson, KMC

Copy also forwarded for information to :
1. The Dy. Chief Executive Officer, KMC

07/10/2023

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT

D:\angsuman sinha\Active File\Swachh Bharat Mission (SBM)\8(65)SBM\Work order - Remediation of dumpsite 2nd phase doc

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT
email : kailashaharnp2011@gmaill.com, Phone : 03824-223264

No.F.8(65)/SBM/KMC/KLS/2016/411

Dated, Kailashahar
The 08/07/2024

To
P.B Enterprise
Proprietor – Puspendu Bho
wmik
Dhaleswar Road No. 07,
Agartala, West Tripura, Pin 799007
Contact : 7005496450

Work Order

Name of work : Extension of service for "Remediation of Dumpsite at Dumping ground, Ward No. 13 under Kailashahar Municipal Council during the year 2023-24/SH: Bio-mining of Legacy Waste using appropriate best suit machinery other allied infrastructure manpower." (Last and Final phase).

Name of work	Estimated cost (Rs.)	Item wise rate	Tender value (Rs.)	Time of completion
Extension of service for "Remediation of Dumpsite at Dumping ground, Ward No. 13 under Kailashahar Municipal Council during the year 2023-24/SH: Bio-mining of Legacy Waste using appropriate best suit machinery other allied infrastructure manpower."	1,00,66,896.00	Legacy waste remediation – 19974 MT X @ Rs. 490.00 per MT	97,87,260.00	60 days
		Transportation cost – 19974 MT X @ Rs.14.00 per MT	2,79,636.00	
Total			1,00,66,896.00	

You are requested to start the work immediately as per direction of the concerned supervising officer (Assistant Engineer / Junior Engineer) of Kailashahar Municipal Council. Please note that the time allowed for carrying out the work on urgent basis. The payment will be made through Running Account Bill on availability of 15th FC (Tied) fund.

06/07/2024

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT

Copy forwarded for kind information to:

1. The Hon'ble Chairperson, KMC
2. The Hon'ble Vice Chairperson, KMC

Copy also forwarded for information to :

1. The Dy. Chief Executive Officer, KMC

06/07/2024

CHIEF EXECUTIVE OFFICER
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR : UNAKOTI DISTRICT

D:\angsuman sinha\Active File\Solid Waste Management\Legacy waste (Dumpsite) remediation\Final Remediation\Work order - Remediation of dumpsite 3rd phase.doc

OFFICE OF THE
KAILASHAHAR MUNICIPAL COUNCIL
KAILASHAHAR, UNAKOTI DISTRICT ,TRIPURA

No. F.4(5)/SWM/KMC/KLS/2018-23/1021 Dated, 11../.08../2025

TO WHOM IT MAY CONCERN

This is to certify that M/s. P B Enterprises (Proprietor-Pushpendu Bhaumik) Dhaleshwar Road Num-07 Agartala West Tripura-799007 has completed the following work of Bio-remediation legacy waste site under Kailashahar Municipal Council successfully. The work done as per Norms of MSW Rule-2016 and CPCB Rule.

The work details are as:-

Name of the Work	Remediation of Dumpsite at Dumping Ground, Ward No. 13 under Kailashahar Municipal Council during the year 2022-23/SH: Bio-Mining of Legacy Waste using appropriate best suit Machinery other allied infrastructure and manpower.
Work Order.	F.8(65)/SBM/KMC/KLS/2016/2803-2809 Dated 09.01.2023 F.8(65)/SBM/KMC/KLS/2016/1668-71 Dated 07.10.2023 F.8(65)/SBM/KMC/KLS/2016/411 Dated 08.07.2024
Qty of legacy waste Projected	36510 Tons.
Date of commencement	09-01-2023
Date of completion	28-11-2024
Total project cost	Rs. 1,84,01,040/-
Qty of legacy waste Reclaimed	36510 Tons.
Land handed over	Complete land reclaimed and handed over to TUDA for STP project.
Work Procedure	As per Rule, very good and satisfactory level.

Asst. Engineer
Kailashahar Municipal Council
Kailashahar, Unakoti, Tripura

Dy. Chief Executive Officer
Kailashahar Municipal Council
Kailashahar, Unakoti District - Tripura

Dy. Chief Executive Officer
Kailashahar Municipal Council
Unakoti, Tripura.

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: P.B. Enterprises
Invoice No: DCBL/PB/CC/010316987/22-23
Date: 25-05-2023

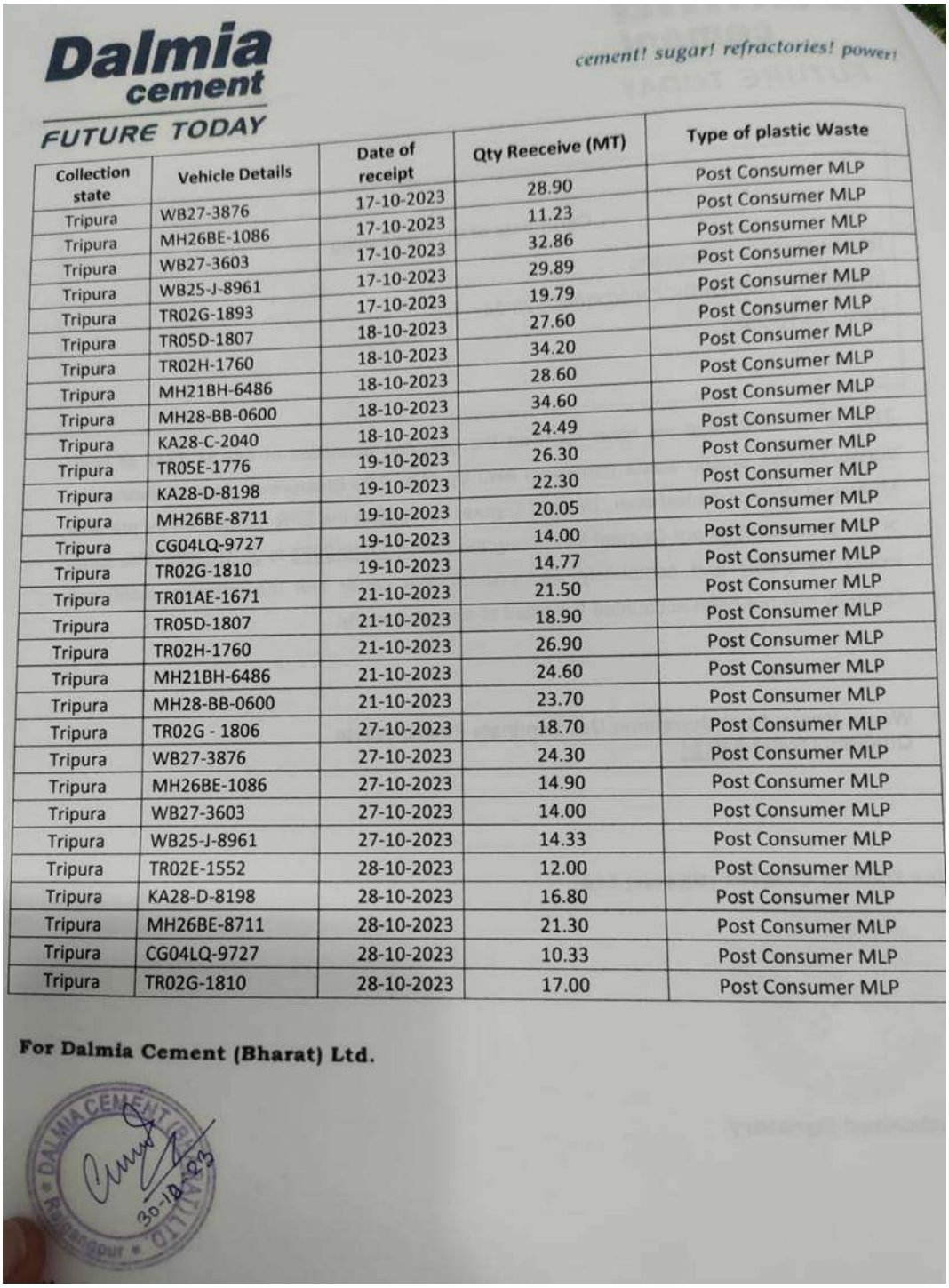
This is to certify that we have received the following quantities of **484.81** Tons of post-consumer-use plastic waste (laminate) sent by M/s. P.B. Enterprises, from (Kailashahaer Municipal Council Kailashehar, Unnakoti Tripura) for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 01.05.2023 to 23.05.2023. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)-484.810

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD. * Rajpanggur *

Authorised Signatory



Dalmia cement

cement! sugar! refractories! power!

FUTURE TODAY

Collection state	Vehicle Details	Date of receipt	Qty Reeceive (MT)	Type of plastic Waste
Tripura	WB27-3876	17-10-2023	28.90	Post Consumer MLP
Tripura	MH26BE-1086	17-10-2023	11.23	Post Consumer MLP
Tripura	WB27-3603	17-10-2023	32.86	Post Consumer MLP
Tripura	WB25-J-8961	17-10-2023	29.89	Post Consumer MLP
Tripura	TR02G-1893	17-10-2023	19.79	Post Consumer MLP
Tripura	TR05D-1807	18-10-2023	27.60	Post Consumer MLP
Tripura	TR02H-1760	18-10-2023	34.20	Post Consumer MLP
Tripura	MH21BH-6486	18-10-2023	28.60	Post Consumer MLP
Tripura	MH28-BB-0600	18-10-2023	34.60	Post Consumer MLP
Tripura	KA28-C-2040	18-10-2023	24.49	Post Consumer MLP
Tripura	TR05E-1776	19-10-2023	26.30	Post Consumer MLP
Tripura	KA28-D-8198	19-10-2023	22.30	Post Consumer MLP
Tripura	MH26BE-8711	19-10-2023	20.05	Post Consumer MLP
Tripura	CG04LQ-9727	19-10-2023	14.00	Post Consumer MLP
Tripura	TR02G-1810	19-10-2023	14.77	Post Consumer MLP
Tripura	TR01AE-1671	21-10-2023	21.50	Post Consumer MLP
Tripura	TR05D-1807	21-10-2023	18.90	Post Consumer MLP
Tripura	TR02H-1760	21-10-2023	26.90	Post Consumer MLP
Tripura	MH21BH-6486	21-10-2023	24.60	Post Consumer MLP
Tripura	MH28-BB-0600	21-10-2023	23.70	Post Consumer MLP
Tripura	TR02G - 1806	27-10-2023	18.70	Post Consumer MLP
Tripura	WB27-3876	27-10-2023	24.30	Post Consumer MLP
Tripura	MH26BE-1086	27-10-2023	14.90	Post Consumer MLP
Tripura	WB27-3603	27-10-2023	14.00	Post Consumer MLP
Tripura	WB25-J-8961	27-10-2023	14.33	Post Consumer MLP
Tripura	TR02E-1552	28-10-2023	12.00	Post Consumer MLP
Tripura	KA28-D-8198	28-10-2023	16.80	Post Consumer MLP
Tripura	MH26BE-8711	28-10-2023	21.30	Post Consumer MLP
Tripura	CG04LQ-9727	28-10-2023	10.33	Post Consumer MLP
Tripura	TR02G-1810	28-10-2023	17.00	Post Consumer MLP

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD. Rajgangpur

30-10-23

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: P.B. Enterprises
Invoice No: DCBL/PB/CC/020316469/23-24
Date: 30-10-2023

This is to certify that we have received the following quantities of **648.84** Tons of post-consumer-use plastic waste (laminate) sent by M/s. P.B. Enterprises, from (Kailashahaer Municipal Council Kailashehar, Unakoti Tripura) for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 17.10.2023 to 28.10.2023. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)-648.84

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (B) LTD. Rajgangpur 30-10-23

Authorised Signatory

Dalmia cement

FUTURE TODAY

cement! sugar! refractories! power!

Collection state	Vehicle Details	Date of receipt	Qty Reeceive (MT)	Type of plastic Waste
Tripura	WB27-3876	17-10-2023	28.90	Post Consumer MLP
Tripura	MH26BE-1086	17-10-2023	11.23	Post Consumer MLP
Tripura	WB27-3603	17-10-2023	32.86	Post Consumer MLP
Tripura	WB25-J-8961	17-10-2023	29.89	Post Consumer MLP
Tripura	TR02G-1893	17-10-2023	19.79	Post Consumer MLP
Tripura	TR05D-1807	18-10-2023	27.60	Post Consumer MLP
Tripura	TR02H-1760	18-10-2023	34.20	Post Consumer MLP
Tripura	MH21BH-6486	18-10-2023	28.60	Post Consumer MLP
Tripura	MH28-BB-0600	18-10-2023	34.60	Post Consumer MLP
Tripura	KA28-C-2040	18-10-2023	24.49	Post Consumer MLP
Tripura	TR05E-1776	19-10-2023	26.30	Post Consumer MLP
Tripura	KA28-D-8198	19-10-2023	22.30	Post Consumer MLP
Tripura	MH26BE-8711	19-10-2023	20.05	Post Consumer MLP
Tripura	CG04LQ-9727	19-10-2023	14.00	Post Consumer MLP
Tripura	TR02G-1810	19-10-2023	14.77	Post Consumer MLP
Tripura	TR01AE-1671	21-10-2023	21.50	Post Consumer MLP
Tripura	TR05D-1807	21-10-2023	18.90	Post Consumer MLP
Tripura	TR02H-1760	21-10-2023	26.90	Post Consumer MLP
Tripura	MH21BH-6486	21-10-2023	24.60	Post Consumer MLP
Tripura	MH28-BB-0600	21-10-2023	23.70	Post Consumer MLP
Tripura	TR02G - 1806	27-10-2023	18.70	Post Consumer MLP
Tripura	WB27-3876	27-10-2023	24.30	Post Consumer MLP
Tripura	MH26BE-1086	27-10-2023	14.90	Post Consumer MLP
Tripura	WB27-3603	27-10-2023	14.00	Post Consumer MLP
Tripura	WB25-J-8961	27-10-2023	14.33	Post Consumer MLP
Tripura	TR02E-1552	28-10-2023	12.00	Post Consumer MLP
Tripura	KA28-D-8198	28-10-2023	16.80	Post Consumer MLP
Tripura	MH26BE-8711	28-10-2023	21.30	Post Consumer MLP
Tripura	CG04LQ-9727	28-10-2023	10.33	Post Consumer MLP
Tripura	TR02G-1810	28-10-2023	17.00	Post Consumer MLP

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (B) LTD. Rajnagar 30-10-23

Authorised Signatory

Dalmia cement

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: ZEROTRASH INNOVATIONS LLP

Certificate No: ZTIL/02

Date: 30.12.2024

This is to certify that we have taken receipt of the following quantities of **33.97 MT Processed RDF** sent by M/s **ZEROTRASH INNOVATIONS LLP** from **Kailashahar Municipal council** for Pre and / Or Co-processing in our Kiln during the month of **December 2024**. The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: Processed RDF

Quantity (Tons): 33.97 MT

Authorized Signatory

Date: 30.12.2024

Name: Raju Ranjan Prasad

Designation: Unit Head (Meghalaya Unit)

Received details for the period of December 2024 from Kailashahar, Tripura: -

Sr. No	Collection State	Vehicle No.	Date of receipt	Quantity Received (MT)	Type Of Waste
1	Tripura	AS-01-KC-6152	9-Dec-2024	13.50	Processed RDF
2	Tripura	AS-01-JC-5486	8-Dec-2024	20.47	Processed RDF
			Total	33.97	

M/S. P. B. ENTERPRISE
Pushpendra Bhowmik
Proprietor

Dalmia Cement (Bharat) Limited
Umsoo Mootang, Vill - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group company, www.dalmiabharat.com

ZERO TRASH
INNOVATIONS LLP

To,
P.B. ENTERPRISE
Dhaleshwar Road No.07,
Agartala, Tripura - 799007
Bitan Institute for training Awareness and Networking
3/3/1 D.A Chowdhury Road 2nd Floor Budge.
Kolkata, West Bengal - 700137

Date: 28th Dec 2024

Subject: Report of Processed RDF collection and disposal under the SWM Rules-2016

Dear Sir,
This is to inform you that **ZEROTRASH INNOVATIONS LLP** has collected **33.53 MT** of Processed RDF From **Kailashahar Municipal council** for Pre and / Or Co-processing in the kiln during the month of **December 2024**, disposed of it in **DALMIA CEMENT BHARAT LIMITED, Thangskai, Meghalaya** as prescribed under the Solid Waste Management Rules-2016.

The following are the details of the vehicles dispatched from the Kailashahar Municipal council: -

Sr. No.	Vehicle No.	Dispatch Date	Dispatch QTY	Receving Date	Receving QTY
1	AS-01-KC-6152	3-Dec-2024	13.18	9-Dec-2024	13.50
2	AS-01-JC-5486	3-Dec-2024	20.35	8-Dec-2024	20.47
Total			33.53		33.97

Thank You

Operations
Irfan Peerzade

M/S. P. B. ENTERPRISE
Proprietor

202, D-WING, RAIKAR CHAMBERS OPP. NEELKANTH GARDENS GOVANDI(E), MUMBAI - 400088
fb.com/zerotrash.in zerotrash.in +91 7977453320 +91 9820089892 info@zerotrash.in

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s PB Enterprise and BITAN

Certificate No: DCBL/NE/114

Date: 01-11-2024

This is to certify that we have successfully co-processed the following quantities of **463.31 MT** of Refuse Derived Fuel (RDF) sent by **M/s PB Enterprise and Bitan Institute for Training Awareness and Networking** for Co-processing in our Cement Kiln during the period of **3rd May 2024 to 12th October 2024.**

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 463.31

Dalmia cement (Bharat)

Authorized Signatory

Authorized Signatory
Date: 01.11.2024

M/S. P. B. ENTERPRISE
Proprietor

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India
A Dalmia Bharat Group Company, www.dalmiabharat...

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Receipt details for the period of 03-05-2024 to 28-11-2024:

Collection City	Vehicle Detail	Date of Receipt	Quantity Received (MT)	Type of Waste	Co-processor Name and Location
Kailashahar	NL01G8727	3.May-2024	24.73	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS22C4077	16-May-2024	29.98	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS01HC8189	29-May-2024	34.39	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS17B718t	28-Jun-2024	31.65	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS02CC3403	1-Jul-2024	29.75	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS26AC1318	18-Sep-2024	25.94	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS26AC1642	23-Sep-2024	27.49	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	AS26C9825	27-Sep-2024	27.51	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	NL01AD0565	30-Sep-2024	29.55	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	NL01AC6137	1-Oct-2024	27.78	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	NL01AA0198	4-Oct-2024	26.73	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	ML10B7190	7-Oct-2024	26.42	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	PB29R8960	8-Oct-2024	34.55	RDF	Dalmia Cement Bharat Limited, Meghalaya
KaTlashahaF	ML05J0890	27-Nov-2024	27.00	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	NL01K5751	28-Nov-2024	28.51	RDF	Dalmia Cement Bharat Limited, Meghalaya
Kailashahar	NL01AA8584	28-Nov-2024	31.33	RDF	Dalmia Cement Bharat Limited, Meghalaya
		Total	463 31		

P. B. ENTERPRISE
Proprietor

Dalmia Cement (Bharat) Limited
Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll Free 1&00 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchiropolli, Tamil Nadu — 621 651, India
A *Dalmia Bharat Group* Company, www.dalmiabharat.com

S No	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (Ton)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (Ton)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (MT)	Quantity of inerts (MT)	Quantity of C&D (MT)	Quantity of Glass/Metal/Rubber /Plastic etc recovered and recycled (MT)	Quantity of RDF (MT)	Total (Ton) (Column 8 to 13)	Total land recovered (Acre)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Kailashahar Municipal Council	01.01.1998	35510.00	1.00	09.01.2023	28.11.2024	PB Enterprise	101.42	Yes	Setting-up for STP	17395.8	2993.82	3592.584	4490.73	1659.99	30103.86	1.00

Mention the disposal method for each type of waste, i.e., biosoil, inert, C&D waste, Glass, rubber, and RDF

Laying in Dumpsite for plantation

Inerts - used for land filling of Remediation Site near the Tertiary Waste Treatment Plant

C&D Waste used for land filling to low lying areas of the Kailashahar Municipal Council

Some metals are utilised for mtc of waste carring vehicle and some qty of Glass are laying in Tertiary plant and given for free.

Send to Dharma cement plant for disposal

Total quantity is higher than estimated qty due to remediation

Remark: Provide the photographs of the site before and during the biomining activity

Before Remediation

During Remediation

After Remediation

Chief Executive Officer
Kailashahar Municipal Council
Kailashahar, Unakoti, Tripura.

16 Annexure-12 Dharmanagar Municipal Council

Office of the Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

NO.F. 10(1)/DMN/DMC/2021/234-41 **Dated, Dharmanagar, The** 18/04/**2023.**

To
1. Sri Puspendu Bhaumik,
P.B.Enterprise(Lead Member),
Dhaleswar, West Tripura.
2. Sri Asit Kumar Sasmal,
BITAN Institute for Training, Awareness and Networking (Technical Member), Kolkata, West Bengal.

AWARD OF CONTRACT (AOC)

Name of Work :- Bio- Mining of Legacy waste using appropriate best suit Machinary, other allied infra- structure and manpower, under Dharmanagar municipall Council/(Phase-01)/). 2nd call.).

PNIeT NO :- 02/RFP/DMC/DMN/PNI- eT/2022-23 Dated -28/11/2022

E-TenderID No :- 2022_Urban_32778_1

Sir,

Your tender rate for the above mentioned work has been accepted by the Dharmanagar Municipal Council.
You are directed to start the work immediately as per direction of the Engineer-in-charge. Please note that time for completion of work shall be reckoned from the 10th (tenth) day from the date of issue of this order.
NO DEVIATION WILL BE ALLOWED WITHOUT PRIOR APPROVAL OF THE UNDERSIGNED.

Name of Works	*Estimated Amount*	*Item wise negotiated rate*	*Total negotiated Value*	*Time of completion*	*Head of Account*
Bio- Mining of Legacy waste using appropriate best suit Machinary, other allied infra- structure and manpower, under Dharmanagar municipall Council/(Phase-01)/). 2nd call.).	₹1,23,09,000.00	Legacy waste remedation-22380 MT X @₹466/- MT	₹1,04,29,080.00	90(Ninety) days	SWM-REMADIATION LEGACY WASTE
		Transportation cost- 22380 MT X ₹19/- MT	₹ 4,25,220.00		
		Total	₹1,08,54,300.00		

Yours faithfully
Sumit
18/04/2023
Chief Executive Officer
Dharmanagar Municipal Council,
North Tripura.

Copy to:-
1)The Hon'ble Chairperson/ Vice- Chairperson/ All the member of Chaiperson-in-Council , Dharmanagar Municipal Council, Dharmanagar, North Tripura for kind information.
2) The Director , Urban Development Department for kind information.
3) The Assitant Engineer, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information & necessary action please.
4)The Supdt. of Taxes ,Dharmanagar, North Tripura for information please.
5)The Junior Engineer, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information & taking necessary action .
6)The Accountant, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information.
7)Agreement

Sumit
18/04/2023
Chief Executive Officer
Dharmanagar Municipal Council,
North Tripura.
O/C

Office of the Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

NO.F. 10(1)/DMN/DMC/2021 2977-85 **Dated, Dharmanagar, The** 29.01 **, 2024.**

To

1. Sri Puspendu Bhaumik,
   P.B.Enterprise(Lead Member),
   Dhaleswar, West Tripura.
2. Sri Asit Kumar Sasmal,
   BITAN Institute for Training, Awareness and Networking (Technical Member), Kolkata, West Bengal.

AWARD OF CONTRACT (AOC)

Name of Work :- **Bio- Mining of Legacy waste using appropriate best suit Machinary, other allied infra- structure and manpower, under Dharmanagar municipall Council/(Phase-02).**

Sir,

Your tender rate for the above mentioned work has been accepted by the Dharmanagar Municipal Council.

You are directed to start the work immediately as per direction of the Engineer-in-charge. Please note that time for completion of work shall be reckoned from the 10th (tenth) day from the date of issue of this order.

NO DEVIATION WILL BE ALLOWED WITHOUT PRIOR APPROVAL OF THE UNDERSIGNED.

Name of Works	*Estimated Amount*	*Item wise negotiated rate*	*Total negotiated Value*	*Time of completion*	*Head of Account*
Bio- Mining of Legacy waste using appropriate best suit Machinary, other allied infra- structure and manpower, under Dharmanagar municipall Council/(Phase-02).	Rs.16409250.00	Legacy waste remedation-29835 MT X @D466/- MT	Rs.13903110.00	120(One Hundred Twenty) days	SWM-REMADIATO N LEGACY WASTE
		Transportation cost- 29835 MT X D19/- MT	Rs.566865.00		
		Total	Rs.14469975.00		

Yours faithfully

29/01/24

Chief Executive Officer
Dharmanagar Municipal Council,
North Tripura.

Copy to:-

1]The Hon'ble Chairperson/ Vice- Chairperson/ All the member of Chaiperson-in-Council , Dharmanagar Municipal Council, Dharmanagar, North Tripura for kind information.
2] The Director , Urban Development Department for kind information.
3] The Assitant Engineer, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information & necessary action please.
4]The Supdt. of Taxes ,Dharmanagar, North Tripura for information please.
5]The Junior Engineer, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information & taking necessary action .
6]The Accountant, Dharmanagar Municipal Council, Dharmanagar, North Tripura for information.
7]Agreement

29/01/24

Chief Executive Officer
Dharmanagar Municipal Council,
North Tripura.

ZEROTRASH
INNOVATIONS LLP

Date:02/01/2023

To,
BITAN Institute for Training Awareness and Networking
office address- 3/3/1 D.A Chowdhury Road 2nd floor budge budge kolkata-700137

Subject: Report of plastic waste collection and disposal under the PWM Rules-2016

Dear Sir,

This is to inform you that ZeroTrash Innovations LLP has collected 112.96 MT of RDF From dumping site of Dharmanagar Municipal Council, Tripura in the Month of December 2023 and disposed of it in Dalmia Bharat Cement Plant, Meghalaya as prescribed under the Plastic Waste Management Rules-2016.

Following are the details of the dispatched vehicles from: -

Dispatched Date	Vehicle Number	Dispatched Qty (MT)
3-12-2023	TR-01-AV-1922	17.51
3-12-2023	NL-01-L-5387	18.18
7-12-2023	AS-01-CC-9155	18.53
7-12-2023	NL-01-K-0533	20.79
17-12-2023	TR-01-AV-1922	19.22
19-12-2023	NL-01-L-5387	18.73
Total		**112.96**

Thank You,

ZEROTRASH INNOVATIONS LLP MUMBAI

Asha Nagre
Programme Coordinator

202, D-Wing, Raikar Chambers, Opp. Neelkanth Gardens, Govandi(E), Mumbai 400088
fb.com/zerotrash.in zerotrash.in 7977453320 9820089892 info@zerotrash.in

P.B Enterprise

Ref. no.F.18 (13) PBE/Supply/Bio-Legacy/2024-25/12 Date: 31.01.2025

From

The Proprietor,

P. B. Enterprise (Lead Partner)

Dhaleswar, West Tripura

To

The Chief Executive Officer,

Dharmanagar Municipal Council

North Tripura District, State of Tripura

Ref. No.: NO.F.10(1)/DMN/DMC/2021/234-41 dated 18.04. 23 and NO.F.10(1)/DMN/DMC/ 2021/2977-85 dated 29.01. 24

Subject: Declaration of bio-mining of legacy work completed under Dharmanagar Municipal Council, Tripura as per CPCB guidelines

Dear Sir

Greetings from P.B. Enterprise.

This is a declaration for the completion of the bio-miming of legacy work at the Dharmanagar Municipal dumping site. We have processed the total quantum of legacy waste as per the work order issued and the proper disposal of recovered material as per CPCB guidelines.

This is for your kind information and necessary action.

Thanking you,

P. B. ENTERPRISE

Pushpendu Bhaumik

Proprietor

P.B. Enterprise, Dhaleswar, Road No. 6, Agartala - 799007, E - pbenterprise961@gmail.com, M : 7005496450

Dalmia cement

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: **ZEROTRASH INNOVATIONS LLP**

Certificate No: **ZTIL/01**

Date: 30.12.2024

This is to certify that we have taken receipt of the following quantities of **135.82 MT Processed RDF** sent by M/s **ZEROTRASH INNOVATIONS LLP** from **Dharmanagar Municipal council** for Pre and / Or Co-processing in our Kiln during the month of **November & December 2024.** The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: Processed RDF

Quantity (Tons): 135.82MT

For, Dalmia Cement (Bharat) Ltd

Authorized Signatory

Authorized Signatory

Date: 30.12.2024

Name: Raju Ranjan Prasad

Designation: Unit Head (Meghalaya Unit)

Dalmia Cement (Bharat) Limited
Umsoo Mootang, Vill - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India
T 91 9612901824/9612895625 Toll free: 1800 2020 W: www.dalmiacement.com CIN: U65191TN1996PLC035963
Registered Office : Dalmiapuram, District - Tiruchirapalli, Tamil Nadu - 621 651, India
A Dalmia Bharat Group company, www.dalmiabharat.com

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: M/s PB Enterprise and BITAN

Certificate No: DCBL/NE/122

Date: 17-04-2025

This is to certify that we have successfully co-processed the following quantities of **248.97 MT** of Refuse Derived Fuel (RDF) sent by **M/s PB Enterprise and Bitan Institute for Training Awareness and Networking** for Co-processing in our Cement Kiln during the period of **09.02.2025 to 22.03.2025**.

Waste Name: Refuse Derived Fuel (RDF)

Quantity (MT): 248.97

Dalmia cement (Bharat) Ltd

Authorized Signatory

Authorized Signatory

Date: 17.04.2025

Dalmia Cement (Bharat) Limited

Umso Mootang, Village - Thangskai, PO Lumshnong, District - East Jaintia Hills, 793210 (Meghalaya) India

T 91 9612901824/9612895625 Toll Free 1800 2020 W www.dalmiacement.com CIN:U65191TN1996PLC035963

Registered Office : Dalmiapuram, District – Tiruchirapalli, Tamil Nadu – 621 651, India

A *Dalmia Bharat Group* Company, www.dalmiabharat.com

OFFICE OF THE CHIEF EXECUTIVE OFFICER
DHARMANAGAR MUNICIPAL COUNCIL
DHARMANAGAR, NORTH TRIPURA.

TO WHOM IT MAY CONCERN

It is certified that the work of " Bio- Mining of Legacy Waste" was completed on 27-01-2025 . After the remediation process agency had found a 2140.815 MT of RDF. The RDF was sent to cement factory by the agency for taking further course of action. As of now receipt copy of RDF has been submitted by agency is for 384.79 MT. Receipt copy from the rest amount yet to be submitted by agency.

Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

S.No	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered	Quantity of Inerts	Quantity of C&D	Quantity of Glass/Metal/ Rubber/Plasti c etc recovered and recycled.	Quantity of RDF	Total (Column 12 to 16)	Total land recovered
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Dharmanagar Municipal Council	FY 2006-2021	92215	1.5	03.08.2023	27.01.2025	PB Enterprise	204	Yes	Setting up of Waste Treatment Facility and Plantation	24023.454	4381.63	5137.936	6422.445	2140.815	47816.3	1.5
Mention the disposal method for each type of waste, i.e., biosoil, inert, C&D waste, Glass, rubber, and RDF											Low area land filling , levelling of ground at dumping site, plantation and pit filling	Low area land filling , levelling of ground at dumping site,	The C/D wastes were used for road repairing purposes.	Further processed through Tertiary Solid Waste Processing facility of Dharmanagar MC and then sol to local vendor.	Being sent to cement plant batch wise		

Chief Executive Officer
Dharmanagar Municipal Council
Dharmanagar, North Tripura

17 Annexure-13 Panisagar Nagar Panchayat

OFFICE OF THE PANISAGAR NAGAR PANCHAYAT
PANISAGAR, NORTH TRIPURA

No. F. 01/PNS/NP/ E-Tender/SBM/DNIT/2022-23/486-95 Dated: 01/06/2023

To
P.B Enterprise
Proprietor-Pushpendu Bhaumik
Dhaleswar Road No-07
Agartala,West Tripura,Pin-799007
Contact-7005496450

Sub: -Work Order.

Dear Sir,

Your quotation for the work mentioned below is hereby accepted on behalf of the Panisagar Nagar Panchayat authority. You are requested to attend this office to complete the formal agreement and submit the required earnest money within 7 (Seven) days from the date of issue of this work order. You are also requested to start the work at once as per direction of the Assistant Engineer, Panisagar Nagar Panchayat, Panisagar, North Tripura.

Name of Work	Quantity of Legacy Waste to be remediated	Quoted Processing Cost of legacy waste	Quoted Transportation Cost	Agreement Value	Time of Completion
1	2	3	4	5	6
Bio-Mining of Legacy waste using appropriate best suit Machinery, other allied infra-structure and manpower under Panisagar Nagar Panchayat	545.45 MT	Rs.495.00/MT	Rs. 15.00/MT	Rs. 2,78,180.00	90 days

The expenditure incurred for this work will be debited from fund BUEP head for taking up the work.

N.B
i. *No deviation extra items & substitute items will be allowed to executed without prior and written approval from the competent authority.*
ii. *Full Payment will be made when fund is available.*

Yours faithfully
01/06/2023
Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

To,
1. **The Assistant Engineer**, Panisagar Nagar Panchayat for information & necessary action.
2. **Er. Manna Das**, J.E, Panisagar Nagar Panchayat for information & necessary action.

Copy to,
1. The Chairperson/Vice Chairperson, Panisagar Nagar Panchayat for kind information
2. The President, PWD standing committee, Panisagar Nagar Panchayat for kind information
3. The Executive Engineer, UDD, Govt. of Tripura, Agartala for kind information please.
4. The Labour Inspector, Panisagar for kind information please.
5. The Accountant/Cashier, Panisagar Nagar Panchayat for information.
6. Office File.
7. Notice Board for display.

01/06/2023
Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

P.B. ENTERPRISE

Ref. no.F.18 (13) PBE/Supply/Bio-Legacy/2023-24/17 Date-23.08.2023

To

The Executive Officer,
Panisagar Nagar Panchayat
Panisagar, North Tripura

Ref. No.: F. 01/PNS/NP/ E-Tender/SBM/DNIT/2022-23/486-95 dated 01.06.2023

Subject: Declaration of Bio-mining of legacy work completed under Panisagar Nagar Panchayat, Panisagar, North Tripura

Dear Sir

Greetings from P. B Enterprise

This is to declare that the bio-miming of legacy work at the Panisagar Nagar Panchayat dumping site has been completed as per CPCB guidelines.

We have processed a total of 3083 MTs of legacy waste from 03/08/2028 to 20/08/2023 and the following outputs were managed as per the Govt. guidelines.

This is for your kind information and necessary action.

Thanking you,

Yours Sincerely,

P.B. ENTERPRISE
Pushpendu Bhamik
Proprietor

Kalyani, A.A. Road
Agartala, Tripura
Call : +91 7005496450
E: pbenterprise961@gmail.com

Dalmia cement

newthink! cement! sugar! refractories! power!

Date: 31.08.23

Certificate of Co-Processing

Issued to: P. B. Enterprises
Date: 31.08.2023

This is to certify that we have received the following quantities of RDF materials from the dump site of Panisagar Nagar Panchayet, North Tripura sent by P. B. Enterprises on behalf Panisagar Nagar Panchayet, North Tripura for co-processing in our cement plant during August, 2023. The same would be safely and completely disposed of and thereafter these will not exist. We have all the valid authorisation / licences/ certificate as per applicable laws at the time of collection and disposal of above plastic waste.

We certify that following mentioned quantity has not been accounted for / billed to any other entity.

The vehicle wise receipt details are attached as **Annexure – 1.**

Wate name: **RDF (Refuse Derived Fuel)**

Quantity: (Tons): **7 Tons**

For Dalmia Cement (Bharat) Ltd.

Authorised Signatory

Dalmia Cement (Bharat) Limited
Works: At/Po. Rajgangpur, Dist. Sundargarh, Odisha 770017
CIN: U65191TN1996PLC035963
T 91 6624 220121, F 91 6624 220733, www.dalmiacement.com

Dalmia cement

rethink! cement| sugar| refractories| power|

Annexture - 1

Name of Company: P. B. Enterprises						
From which location: Panisagar dump site under Panisagar Nagar Panchayet, North Tripura						
Type of Waste: RDF Materials						
Sl. No.	Receipt Date	From which location	Vehicle No.	Date of Lifting the materials	Invoice no.	Net weight (in Tons).
1	31. 08.23	Panisagar dump site	TR 05D1807	26. 08. 23	PB/231/23-24	7. 23 Tons

REPORT OF LEGACY WASTE REMEDIATION UNDER PANISAGAR NAGAR PANCHAYAT

S.N	Name of ULB	Starting Date of Waste Dumping	Estimated Quantity (In MT)	Area in Acres	Starting Date of Biomining	Completion date of Biomining	Name of the Agency	Daily Processing Capacity (In TPD)	Work Completion certificate	Plan to use the land after biomining	Quantity of good/bio soil recovered (In MT)	Quantity of inerts (In MT)	Quantity of C&D (In MT)	Quantity of Glass/Metal/Rubber/Plastic etc recovered and recycled. (In MT)	Quantity of RDF (In MT)	Total (Column 12 to 16) (In MT)	Total land recovered
		Utilization method for each type of waste									Levelling of low lying area for plantation and pit filling.			Further processed through Tertiary Solid Waste Processing	Sent to Dalmia Cement Plant for coprocessing		
1	Panisagar Nagar Panchayat	01-01-2017	3083	0.2	01.06.2023	20.08.2023	P.B. Enterprise	213	NO	Plantation	539	309	10	1758	7	2623	0.2

Executive Officer
Panisagar Nagar Panchayat
Panisagar, North Tripura

Annexure 14: Comparative Analysis of All the Thirteen ULBs

SUMMARY OF LEGACY WASTE REMEDIATION AT THIRTEEN ULBs IN TRIPURA																	
S. N	**Name of ULB**	**Starting Date of Waste Dumping**	**Estimated Quantity (In MT)**	**Area in Acres**	**Starting Date of Biomining**	**Completion date of Biomining**	**Name of the Agency**	**Daily Processing Capacity (In TPD)**	**Work Completion certificate**	**Plan to use the land after biomining**	**Quantity of good/bio soil recovered (In MT)**	**Quantity of inerts (In MT)**	**Quantity of C&D (In MT)**	**Quantity of Glass/Metal/Rubber/ Plastic etc recovered and recycled. (In MT)**	**Quantity of RDF (In MT)**	**Total (Column 12 to 16) (In MT)**	**Total land recovered**
1	Melaghar MC	27-04-2018	11770	0.65	19-10-2023	08-04-2024	AK Contractor	142.86	**Yes**	Plantation	2282.17	5371.9464	688.065	263.6906	2170.9	10776.772	0.65
2	Sonamura MC		24771	0.4	01-02-2024	10-05-2024	A.K. Contractor	250	Yes	Plantation	6531.88	9788.4	1486.323	495.41	1652.52	19954.533	0.4
3	Amarpur Nagar Panchayat	28/05/2006	15530	2. 37	01.01.2024	28.04.2024	Manan Enterprise	170	Yes	Plantation	7818.5	2996.66	298.78	1295.64	485.77	12895.35	2.37
4	Udaipur Municipal Council	July, 2014	25660	1.48	22-08-2023	21-11-2024	Aayushi Hygine and Care Pvt. Ltd.	150	Yes	Plantation	12203.896	2104.12	2524.944	3156.18	1052.06	21041.2	1.48
5	Sabroom Nagar Panchayat	12-07-2014	12029	0.688	06-03-2023	15-08-2023	A. K. Contractor	80	Yes	Plantation	2594	5498	1101	281	677	10151	0.688
6	Santirbazar Municipal Council	17-02-2011	8571	0.88	24-05-2023	17-11-2024	Praloy Kumar Bhowmik	90	Yes	Forestation by Planting trees	5620.95	562.9	267.2	275.9	193.85	6920.8	0.88
7	Belonia Municipal Council	April,2009	19706	4	11-01-2023	28-01-2024	A.K. Contractor	200	Yes	Plantation	5088.43	8555.94	2792.77	294.12	1245.49	19676.7477	4
8	Ambassa Municipal Council	2015	5399	0.8	14-06-2023	09-11-2023	P.B Enterprise	75	Yes	Plantation	2729.5644	442.718	531.2616	664.077	59.6	4427.221	0.8
9	Khowai Municipal Council	11-07-2017	9340	1	24-05-2023	11-09-2023	A.K Contractors	100	Yes	Plantation	4768.604	765.88	919.056	1148.82	709.4	7658.8	1
10	Kumarghat MC	07-10-2005	5248	0.45	31-12-2022	24-01-2024	P.B. Enterprise	200MT	Yes	Plantation has been done	2463.33	838.82	98.9	303.46	118.23	3822.74	0.45

11	Kailashahar Municipal Council	01.01.1998	36510.00	1.00	09.01.2023	28.11.2024	PB Enterprise	101.42	Yes	Setting-up for STP	17395.8	2993.82	3592.584	4490.73	1630.93	30103.86	1.00
12	Dharmanagar Municipal Coincil	F.Y 2000-2021	52215	1.5	02.08.2023	27.01.2025	P.B. Enterprise	204	Yes	Setting up of Waste Treatment Facility and Plantation	24833.454	4281.63	5137.956	6422.445	2140.815	42816.3	1.5
13	Panisagar Nagar Panchayat	01-01-2017	3083	0.2	01.06.2023	20.08.2023	P.B. Enterprise	213	NO	Plantation	539	309	10	1758	7	2623	0.2

Makalpur Farms

Innovative Organiculture.

Ref: MF/AHC/02/29

Date: 02nd February-2024

To,
Aayushi Hygiene and Care Pvt Ltd
RZ-C-93, Ground, KH No 76/12
Sector-01, Mahavir Vihar,
New Delhi - 110045

Dear Sir,

This is to inform you that **Makalpur Farms** has collected **1006.57 MT** of processed RDF from **Udaipur Municipal Council** for Co-Processing in Dalmia Cement kiln during the month of December-23 and Januray-2024, disposed of it in **Dalmia Cement Bharat Limited** located at Jaintia Hills Meghalaya with necessary safely and Environment guideline.

The following are the details of the vehicles dispatched from the Udaipur Municipal Council Legacy Waste site:

Sr No.	Vehicle No	Loading Date	Destination	Received Qty	Receipt Date
1	UP71T2538	02-12-2023	Udaipur	28.89	09-12-2023
2	HR63D3699	02-12-2023	Udaipur	27.54	09-12-2023
3	UP78DT3887	02-12-2023	Udaipur	29.69	10-12-2023
4	AS01LC3142	04-12-2023	Udaipur	33.79	10-12-2023
5	MP16H2074	05-12-2023	Udaipur	26.85	10-12-2023
6	UP71AT3958	05-12-2023	Udaipur	25.08	11-12-2023
7	AS01DC2451	05-12-2023	Udaipur	27.5	11-12-2023
8	RJ02GB9647	05-12-2023	Udaipur	18.15	11-12-2023
9	UP17T3377	05-12-2023	Udaipur	34.26	12-12-2023
10	UP15CT3767	09-12-2023	Udaipur	29.88	15-12-2023
11	AS01AC6851	16-12-2023	Udaipur	34.81	23-12-2023
12	AS01LC5581	16-12-2023	Udaipur	26.37	24-12-2023

for Makalpur Farms

Trustee

Trustee

Makalpur Farms

Innovative Organiculture.

Sr No.	Vehicle No	Loading Date	Destination	Received Qty	Receipt Date
13	TR01AR1607	16-12-2023	Udaipur	24.18	22-12-2023
14	UP72T3655	19-12-2023	Udaipur	25.18	26-12-2023
15	HR55J4988	19-12-2023	Udaipur	23.69	25-12-2023
16	AS01FC8994	20-12-2023	Udaipur	22.29	27-12-2023
17	AS01FC1121	20-12-2023	Udaipur	22.85	26-12-2023
18	MP16H2274	20-12-2023	Udaipur	27.8	26-12-2023
19	AS01EC1121	20-12-2023	Udaipur	21.46	26-12-2023
20	UP90T3295	22-12-2023	Udaipur	23.39	29-12-2023
21	UP71AT1725	23-12-2023	Udaipur	26.34	28-12-2023
22	UP20AT1773	26-12-2023	Udaipur	21.6	02-01-2024
23	UP33AT6069	28-12-2023	Udaipur	28.99	02-01-2024
24	AS01DD3655	03-01-2024	Udaipur	23.07	09-01-2024
25	UP90T6598	05-01-2024	Udaipur	22.05	11-01-2024
26	UP15CT8337	05-01-2024	Udaipur	25.12	12-01-2024
27	UP90T8359	08-01-2024	Udaipur	28.5	13-01-2024
28	MP32HA0307	09-01-2024	Udaipur	20.92	14-01-2024
29	NL01AF2870	09-01-2024	Udaipur	22.5	14-01-2024
30	UP67AT0751	09-01-2024	Udaipur	28.38	14-01-2024
31	WB57C7825	11-01-2024	Udaipur	30.16	17-01-2024
32	CG04LP4951	11-01-2024	Udaipur	21.06	17-01-2024
33	CG04JD8108	11-01-2024	Udaipur	21.86	18-01-2024
34	WB57E7351	12-01-2024	Udaipur	24.28	20-01-2024
35	UP15CT3767	13-01-2024	Udaipur	30.19	22-01-2024
36	HR63D3699	13-01-2024	Udaipur	32.57	22-01-2024
37	HR55J4988	14-01-2024	Udaipur	31.6	24-01-2024
38	MP16H2074	14-01-2024	Udaipur	33.73	24-01-2024
	Total			**1006.57**	

During Co-Processing, this waste material was safely and completely disposed.

Thanking You

for Makalpur Farms

Sanghamitra Mukherjee

"Roy Villa" Post & Village: Makalpur, Polba-Dadpur Block, Hooghly, West Bengal - 712305

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: Makalpur Farms

Invoice No: DCBL/MF/01236/23-24

Date: 03-01-2024

This is to certify that we have received the following quantities of **559.990** Tons of post-consumer-use plastic waste (laminate) sent by M/s. Makalpur Farms for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 01.12.2023 to 31.12.2023. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)- 559.990

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD.

Authorized Signatory

Dispatch details for the period of 01.12.2023 to 31.12.2023

Collection State	Vehicle Details	Date of Receipt	Quantity received (MT)	Type of plastic Waste
Tripura	UP71T2538	09-12-23	28.89	Post-consumer MLP
Tripura	HR63D3699	09-12-23	27.54	Post-consumer MLP
Tripura	UP78DT3887	10-12-23	29.69	Post-consumer MLP
Tripura	AS01LC3142	10-12-23	33.79	Post-consumer MLP
Tripura	MP16H2074	10-12-23	26.85	Post-consumer MLP
Tripura	UP71AT3958	11-12-23	25.08	Post-consumer MLP
Tripura	AS01DC2451	11-12-23	27.5	Post-consumer MLP
Tripura	RJ02GB9647	11-12-23	18.15	Post-consumer MLP
Tripura	UP17T3377	12-12-23	34.26	Post-consumer MLP
Tripura	UP15CT3767	15-12-23	29.88	Post-consumer MLP
Tripura	AS01AC6851	23-12-23	34.81	Post-consumer MLP
Tripura	AS01LC5581	24-12-23	26.37	Post-consumer MLP
Tripura	TR01AR1607	22-12-23	24.18	Post-consumer MLP
Tripura	UP72T3655	26-12-23	25.18	Post-consumer MLP
Tripura	HR55J4988	25-12-23	23.69	Post-consumer MLP
Tripura	AS01FC8994	27-12-23	22.29	Post-consumer MLP
Tripura	AS01FC1121	26-12-23	22.85	Post-consumer MLP
Tripura	MP16H2274	26-12-23	27.8	Post-consumer MLP
Tripura	AS01EC1121	26-12-23	21.46	Post-consumer MLP
Tripura	UP90T3295	29-12-23	23.39	Post-consumer MLP
Tripura	UP71AT1725	28-12-23	26.34	Post-consumer MLP

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD.

Authorized Signatory

Dalmia cement
FUTURE TODAY

cement! sugar! refractories! power!

Certificate of Co-Processing

Issued To: Makalpur Farms

Invoice No: DCBL/MF/01598/23-24

Date: 09-12-2024

This is to certify that we have received the following quantities of **446.580** Tons of post-consumer-use plastic waste (laminate) sent by M/s. Makalpur Farms for fulfilling the EPR obligations for pre and/ or Co-processing in our Cement kiln during the period 01.11.2024 to 30.11.2024. The same would be safely and completely disposed off. We certify that the following mentioned Quantity has not been accounted for/ billed to any other entity.

Waste Name: Post Consumer Use Laminate Plastic Waste
Quantity (Tons)- 446.58

For Dalmia Cement (Bharat) Ltd.

DALMIA CEMENT (BHARAT) LTD.

Authorized Signatory

Dispatch details for the period of 01.11.2024 to 30.11.2024

Collection State	Vehicle Details	Date of Receipt	Quantity received (MT)	Type of plastic Waste
Tripura	UP20AT1773	02-11-24	21.6	Post-consumer MLP
Tripura	UP33AT6069	05-11-24	28.99	Post-consumer MLP
Tripura	AS01DD3655	07-11-24	23.07	Post-consumer MLP
Tripura	UP90T6598	11-11-24	22.05	Post-consumer MLP
Tripura	UP15CT8337	13-11-24	25.12	Post-consumer MLP
Tripura	UP90T8359	16-11-24	28.5	Post-consumer MLP
Tripura	MP32HA0307	17-11-24	20.92	Post-consumer MLP
Tripura	NL01AF2870	17-11-24	22.5	Post-consumer MLP
Tripura	UP67AT0751	19-11-24	28.38	Post-consumer MLP
Tripura	WB57C7825	20-11-24	30.16	Post-consumer MLP
Tripura	CG04LP4951	20-11-24	21.06	Post-consumer MLP
Tripura	CG04JD8108	20-11-24	21.86	Post-consumer MLP
Tripura	WB57E7351	22-11-24	24.28	Post-consumer MLP
Tripura	UP15CT3767	25-11-24	30.19	Post-consumer MLP
Tripura	HR63D3699	28-11-24	32.57	Post-consumer MLP
Tripura	HR55J4988	29-11-24	31.6	Post-consumer MLP
Tripura	MP16H2074	29-11-24	33.73	Post-consumer MLP

For Dalmia Cement (Bharat) Ltd.



Authorized Signatory

ANNEXURE - 5

AGARTALA SMART CITY LIMITED
(CIN: U74999TR2016SGC013499)
SHAKUNTALA ROAD, U. D. BHABAN, 1ST FLOOR,
AGARTALA, WEST TRIPURA- 799 001

No. F.4 (131)/ ASCL/2022 / 8831–841 **Dated 22.06.2023**

Letter of Award

To
M/s. Swapan Chandra De
Central Road Extension, Town Pratapgarh
Agartala – 799 001, West Tripura
Ph. +91 94361 25549
E-mail: swapande_54@yahoo.com

Kind Attn.: Mr. Swapan Chandra De

Sub: Letter of Award for the work of Design, Supply, Transportation, Construction, Installation, Testing and Commissioning of Sewage Treatment Plant of Capacities of 1.5 MLD, 5 MLD, 10 MLD and 15 MLD at Various Locations of Agartala City with Sewage Pumping Station Consisting of Nallah Interceptor and Diversion Works with All Contingent Civil, Electrical, Mechanical, Piping and Instrumentation Works and Post Completion Operation & Maintenance of Entire System for 01 (One) Year Including (01) One Year Defects Liability Period.

Ref: Tender Id No. 2023_CEO_36694_1 & NIe-T No. ASCL /RFP/2023/54

Sir,

With reference to the above, Agartala Smart City Limited is pleased to inform that the rates offered by you, i.e., **Rs. 107,64,00,000.00** (Rupees One Hundred Seven Crore Sixty-Four Lakh only) exclusive of applicable taxes and duties, till the completion of the project for the above-mentioned work has been accepted by this office.

You are requested to start the work at once and kindly note that the date of commencement of work will be reckoned after 07 (seven) days from the date of issue of this Letter of Award.

Further, you are requested to attend this office along with **Rs. 500/- stamp paper** to execute the agreement on or before 15 (fifteen) days from the date of issue of this Letter of Award.

Yours faithfully,

22/06/23

(Dr. Shailesh Kr. Yadav, IAS)
Mission Director & Chief Executive Officer
Agartala Smart City Limited

Copy to:

1. P.S to Secretary, UD Department for kind information of The Secretary (Chairman, Agartala Smart City Limited).
2. The Municipal Commissioner, Agartala Municipal Corporation for kind information.
3. The Superintending Engineer, Agartala Municipal Corporation for information.

CLIENT

AGARTALA SMART CITY LIMITED

PMC

M/s. TATA CONSULTING ENGINEERS LIMITED

CONTRACTOR

M/s. SWAPAN CHANDRA DE.

SEWAGE TREATMENT PLANTS OF CAPACITY

- **15 MLD at S.D. Burman Bridge, along Katakhal**
- **10 MLD at Ranjit Nagar, along Katakhal**
- **5 MLD along Kala Pania Khal**
- **1.5 MLD at Radha Nagar Bridge, along Katakhal**

Name of Work:- "Site Surveys, Soil Investigations, Geo Technical Investigations, Design, Supply, Transportation, Construction, Installation, Testing Erection and Commissioning of Sewage Treatment Plant capacities 5 MLD at Kala Pania Khal, 10 MLD at Ranjit Nagar & 15 MLD at S.D. Burman Bridge based on Sequential Batch Reactor (SBR) Technology and 1.5 MLD Capacity Sewage Treatment Plant near Radha Nagar Bridge based on Moving Bed Bioreactor (MBBR) Technology with Nalla Interceptor & Diversion Works of concrete overflow weir structures on natural drains/nalla and its preliminary treatment, Sewage Pumping Station, Inlet works along with MCC/PCC panel room, DG set and all contingent Civil, Electrical, Mechanical and Instrumentation works and Post Completion, Operation & Maintenance of entire Sewage Treatment Plant including Sewage Pumping Station and inlet works for 01 (One) year Operation & Maintenance (O&M) including 01 (One) year Defects Liability Period at Kata Khal & Kala Pania Khal, Agartala, Tripura.".

RAW SEWAGE CHARACTERISTICS CONSIDERED FOR DESIGN:

Influent Wastewater Characteristics		
Parameter	**Units**	**Max. Limit**
pH	S.U.	6.5-7.5
BOD_5 at 20^0C	mg/L	250
COD	mg/L	425
TSS	mg/L	375
TKN	mg/L	50
Total Phosphorus	mg/l	7.1
Total coliform	MPN/100 mL	$10^9 - 10^{10}$

TREATED SEWAGE REQUIREMENTS:

Treated Sewage Quality Requirements (at outlet of Treated Sewage Tank)		
Parameter	**Units**	**For STP**
pH - instantaneous range		6.5 - 8.5
BOD	mg/L	Less than 10
COD	mg/L	Less than 50
TSS	mg/L	Less than 10
NH_4-N	mg/L	Less than 5
N-Total	mg/L	Less than 10
Total Phosphorus (PO_4-P)	mg/L	Less than 2
Faecal Coliforms	MPN/100 ml	Less than 230
Total Residual Chlorine	mg/L	1

DEWATERED SLUDGE QUALITY REQUIREMENTS

Treated Sludge Quality Requirements (Dewatered Sludge)		
Parameter	**Units**	**For each STP**
Minimum sludge TSS (dry solids)	% w/w	20%

PROCESS CONSIDERATIONS

The selected process for sewage treatment plant will consist of:

a. Nalla Interceptor & Diversion Works, Preliminary Treatment & Main Sewage Pumping Station

i. Gated Weir

ii. Trash Screen Chamber

iii. Receiving Chamber

iv. Coarse Screen Chamber

v. Manual Grit Chamber

vi. Wet Well with Pumps & Pump House

b. Primary Treatment Process

i. Stilling Chamber

ii. Fine Screens

iii. Grit Removal Unit

c. Sequential Batch Reactor (SBR) Tanks

d. Chlorine Contact Tank

e. Sludge Handling Units

i. Sludge Sump, Sludge Sump Air Blowers

ii. Centrifuge Feed Pumps

iii. Mechanical Dewatering Unit (Centrifuge)

f. Administrative Building

g. Chlorination House

h. Other Buildings

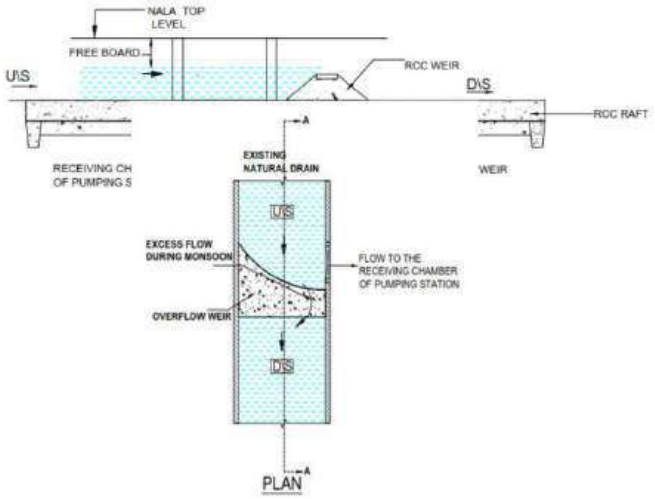
PROCESS DESCRIPTION

Nalla Interceptor Works and Sewage Treatment Plant (STP):

The Raw Sewage of Kata Khal / Kala Pania Khal shall be intercepted after Nalla Convergence Point & diverted in Main Pumping Station (MPS) and treated in Sewage Treatment Plant (STP) The Final Treated Sewage shall be discharged into Downstream of Kata Khal / Kala Pania Khal.

Nalla Interceptor & Diversion Works, Preliminary Treatment Units & Main Pumping Station:

The Raw Sewage flowing in Kata Khal / Kala Pania Khal shall be intercepted by providing suitable gated weir arrangements and will be diverted to Preliminary treatment Units such as Trash Screen, Coarse Screen Chamber, Manual Grit Chamber, Receiving Chamber and then Collected into the Wet Well of pumping Station & further pumped to STP for Treatment. Following are the various Preliminary Treatment Process Units.



Gated Weir:

The Gated Weir shall be constructed in Nalla Channel to Intercept & Divert the Raw Sewage to Preliminary Treatment Units. Suitable access shall be provided for Operation & Maintenance of Gated Weir.

Trash Screen:

The Raw Sewage from Kata Khal / Kala Pania Khal after interception shall be diverted to the Trash Screen Chamber. Trash Screens shall be provided upstream of Coarse Screen for removal of big size floating and oversized material coming with the sewage. The Trash Screens shall screen out most of the large floating and oversized material such as plastic rags, debris, weeds, paper, cloth, rags etc. which could clog the waste water pump impellers. One Manual Working and One Manual Standby Trash Screen of 50mm opening size shall be provided. The screenings manually collected in bin. Manual

Trash screen is provided as standby arrangement and will be taken in working during maintenance of Working screen. Manually operated Sluice gates are provided on upstream & downstream of screen channels to regulate the flow and to isolate them for maintenance.



Receiving Chamber:

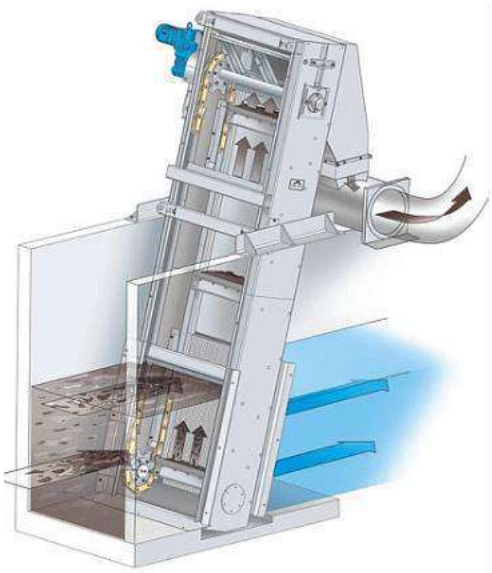
The Intercepted Raw Sewage of Kata Khal after Trash Screen shall diverted to Receiving Chamber from where it shall be taken to Receiving Chamber. The purpose of providing Receiving chamber is to reduce the velocity of incoming sewage so as to achieve better efficiency in screening.

Coarse Screen:

The Sewage after Trash Screen will enter into the Coarse Screen Chamber, Coarse Screens shall be provided at upstream of Manual Grit Chamber for removal of floating and oversized material coming with the sewage. The Coarse Screens shall screen out most of the medium & large floating and oversized material such as plastic rags, debris, weeds, paper, cloth, rags etc. which could clog the waste water pump impellers. One Mechanical Working and One Mechanical Standby Coarse Screen of 20mm opening size shall be provided. The screenings will be collected in bins.

Mechanical screen operation will be controlled depending upon the head loss across screen which will be monitored by differential level transmitter provided in the screen channel. Standby screen is provided as standby arrangement and will be taken in working during maintenance of working screen. Manually operated Al Sluice gates are

provided on upstream & downstream of screen channels to regulate the flow and to isolate them for maintenance.



Manual Grit Chamber:

The Raw Sewage after Coarse Screening shall enter into Manual Grit Chamber. Manual Grit Chamber is consisting of holding the sewage in a quiescent chamber where heavy solids can be settle to the bottom. The Manual Grit Chamber is Provided for sand, silt, grit, stones, broken glass etc. from Sewage to avoid wear & tear of Mechanical Equipment's. The Grit chamber is designed for the removal of minimum size of the grit of 0.15 mm. Grit Pump shall be provided for removal of Grit from Manual Grit Chamber.

Wet Well & Pump House:

The Sewage after De-gritting in manual Grit Chamber will be enter into Wet Well of the Pumping Station. The capacity of the Wet Well is such that adequate detention time is available during average and peak flow conditions. The effective liquid volume will be provided below the invert level of the incoming sewer after leaving provision for freeboard. Also an additional depression shall be provided to ensure adequate submergence of Pumps. Semicircular Pump House above wet well will be provided for installation of Electrical Panels. Suitable arrangement shall be provided for lifting of Pumps. Following combination of Pumps is proposed to cater the pumping requirements at average and peak flow conditions. These pumps will pump the Coarse screened & De-Gritted Sewage from Wet Well to the Stilling Chamber of STP.

Primary Treatment Units:

Stilling Chamber

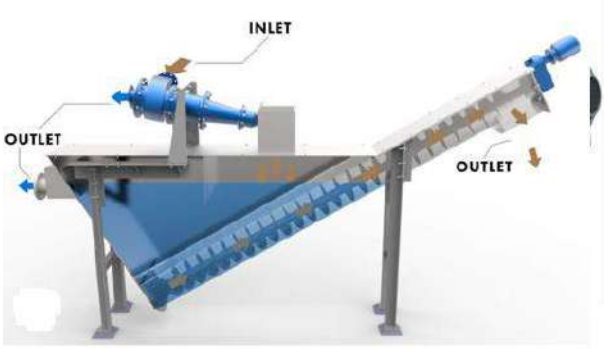
The Raw Sewage from Pumping Station will be pumped to Stilling chamber of STP. The Stilling Chamber is provided at higher ground level to maintain the Gravity Flow till disposal point. The purpose of providing Stilling chamber is to reduce the velocity of sewage (pressure flow) coming via pumping so as to achieve better efficiency in screening.

Fine Screen Channels

Raw sewage from the stilling Chamber flows by gravity into the Fine Screen Channels. Two numbers of parallel screen channels with one as a working & other as a Standby mechanical type fine screens will be provided. The Mechanical Fine Screen is step type screen with automatic mechanism to remove the floating and oversized material more than 6 mm size such as plastic, debris, paper and cloth rags which could foul the downstream units. These screenings will be collected in bins. Mechanical screen operation will be controlled depending upon the head loss across screen which will be monitored by differential level transmitter provided in the screen channel. One Standby mechanical fine screen is provided and will be taken in working during maintenance of working mechanical screen

Grit Removal Unit

The Screened Sewage flows into Grit Removal Unit for removal of grit for which One Working Mechanical type chamber & One Manual Grit Channel as a Standby are provided. In Mechanical grit chamber; a grit scrapping device is provided in that scrapes the settled grit to a side pocket from where it is lifted by classifier mechanism above the water level and dropped through a chute on platform or trolley. An organic return pump is provided to send the return water collected in the pocket back into the main chamber. After de-gritting the sewage overflows into the outlet channel. Manually operated Sluice gates are provided at the inlet of Grit Chamber.



Sequential Batch Reactors (C-Tech)

The biological treatment section compromises the Sequential Batch Process (C-Tech).

Raw sewage after primary treatment (Fine Screens and Grit Chambers) is taken to C-Tech

Basins by gravity.

C-Tech is a Cyclic Activated Sludge process technology which is the latest and 4th generation of Sequential Batch Reactor (SBR) process. The C-Tech system specifically refers to the use of variable volume treatment in combination with a biological SELECTOR and OXYGEN UPTAKE RATE (OUR) control, which is operated in a fed-batch reactor mode.

The Cyclic Activated Sludge process technology represents a certain technical development of a process philosophy over conventional SBR technology.

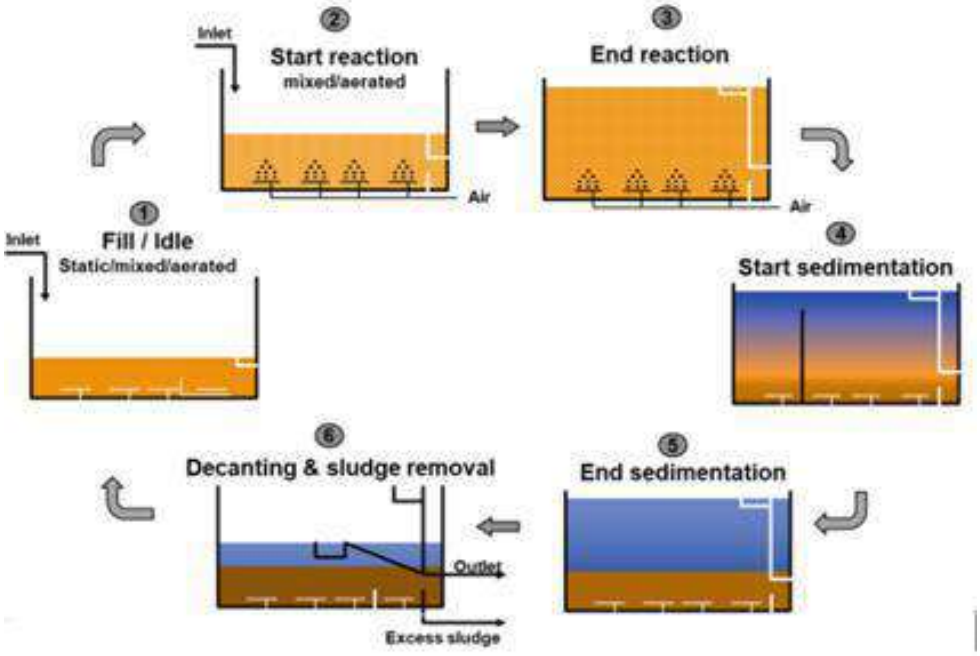
The incorporation of a multi cell biological Selector in the front – end of the System distinguishes it from all other technologies (Generic SBRs). The raw sewage enters the Selector Zone, where anoxic-mix conditions are maintained. Also, a part of the treated effluent along with activated sludge from the Aeration Zone is recycled here using Return Activated Sludge (RAS) Pump. As the microorganisms meet high BOD and low DO condition in the Selector Zone, natural selection of predominantly floc-forming microorganisms takes place. This is very effective in containing all of the known low F/M bulking microorganisms, which eliminates problems of sludge bulking and sludge foaming. This process ensures excellent settling characteristics of the biological sludge. Also, due to the anoxic / anaerobic conditions in the Selector Zone, De-nitrification and Phosphorous removal occurs.

There are two operating C-Tech basins in the plant. These C-Tech basins work in sequence and the influent flow is distributed using Automatic Gates provided at the Inlet Chamber of C-Tech basins. The C-Tech basins are equipped with air blowers, diffusers, Return Activated Sludge (RAS) pumps, Surplus Activated Sludge (SAS) pumps, Decanters, Auto valves, Programmable Logic Controller (PLC) etc. All cycles will be automatically controlled using PLC.

The complete biological treatment is divided into Cycles with each Cycle is of 2.5-5 hrs. (3 hrs. in present case) duration, during which all treatment steps take place. A basic Cycle comprises of the following phases which take place independently in sequence to constitute a Cycle and then gets repeated:

- **Fill / Aeration (F/A)**

- **Settling (S)**
- **Decanting (D)**



Chlorine Contact Tank (CCT):

Treated sewage from C tech flows into Chlorine Contact Tank through RCC Channel where chlorine is added for disinfection at suitable dosing rate to achieve the desired Fecal Coli-Form Standards. Baffle Walls are provided in the CCT to facilitate mixing of treated sewage. Adequate contact time is provided in the CCT to ensure proper disinfection of treated sewage. Weir is provided at outlet of the CCT. A Chlorination House is provided to house the Chlorination System comprising Vacuum Chlorinators, Water Booster Pumps, Interconnecting Piping & valves, Chlorine Tonners, Trunions / Roller Supports, Lifting Device, Safety Equipment and other Accessories. The Final Disinfected Treated Sewage shall be disposed off at Downstream of Kata Khal / Kala Pania Khal.

Sludge Handling

Sludge Sump, Sludge Sump Mixer and Centrifuge Feed Pumps

Sludge generated from C-Tech is collected into sludge sump. Sludge sump is provided with sludge sump mixer for sludge mixing. The sludge from sludge sump is pumped to Mechanical Dewatering Device by means of centrifuge feed pumps.

Mechanical Dewatering Device

Sludge dewatering is carried out by Solid Bowl Centrifuge. Two numbers (1W + 1SB) of Mechanical Dewatering Device are provided to dewater the sludge generated. Excess Biological Sludge from Sludge Sump is fed to Solid Bowl Centrifuges for dewatering to the required consistency so that it can be easily disposed off or stored in sludge storage platform. The centrate from Sludge Dewatering Machine or sludge storage platform will be recycled back to existing MPS by gravity. Polyelectrolyte is dosed online at the inlet of Centrifuge to enhance sludge dewatering efficiency. The dewatering system is located at first floor so that the de-watered sludge can directly collect into trolleys / drums / bins without use of any material handling unit.

Polyelectrolyte is dosed online at Centrifuge inlet with minimum dosage of is 2.0 Kg / Ton of dry solids in sludge at 0.1% solution strength. Two numbers (1W + 1SB) of Polyelectrolyte Dosing Tanks are provided. Each Tank is equipped with Slow Speed Mixer to prepare Polyelectrolyte solution. The solution is fed to Centrifuge using Dosing Pumps. There are dedicated Dosing Pumps provided to each Sludge Dewatering machines. The Pumps are interlocked with Mechanical Dewatering Device.



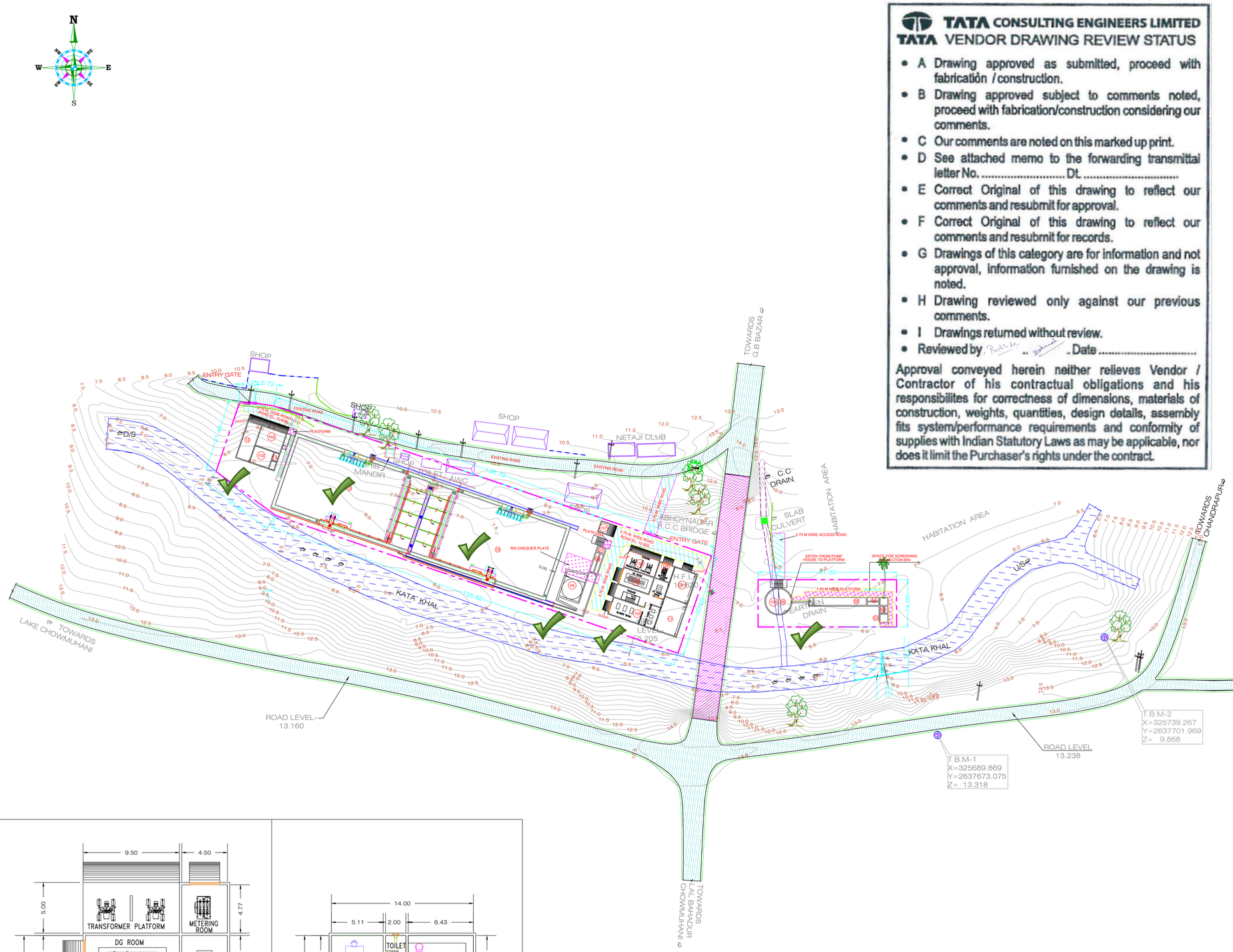
PROCESS UNIT				
SR. NO.	DESCRIPTION	SIZE/CAPACITY	QTY.	MOC.
01	GATED WEIR	7000 WIDE X 1000 DEPTH	01	RCC
02	RECEIVING CHAMBER	2300 x 2300 x 2300 SWD.	01	RCC
03	TRASH SCREEN CHANNEL	2000 x 1000 x 700 SWD.	02	RCC
04	COURSE SCREEN CHANNEL– MECHANICAL	3500 x 1000 x 1000 SWD.	02	RCC
05	GRIT CHAMBERS–MANUAL	15500 x 2300 x 900 SWD.	01	RCC
06	MAIN COLLECTION SUMP (WET WELL)	7500 DIA x 3000 SWD.	01	RCC
07	STILLING CHAMBER	2200 x 1600 x 3400 SWD.	01	RCC
08	FINE SCREEN CHANNEL– MECHANICAL	6000 x 1000 x 1000 SWD.	02	RCC
09	GRIT CHAMBERS–MECHANICAL	6000 x 6000 x 900 SWD.	01	RCC
10	SBR BASINS	41600 x 21400 x 5600 SWD.	02	RCC
11	CHLORINE CONTACT TANK	19300 x 6800 x 3600 SWD.	01	RCC
12	SLUDGE SUMP	11230 x 4000 x 3000 SWD.	01	RCC
13	DWPE DOSING TANKS	2400 x 1500 x 2000 SWD.	02	RCC

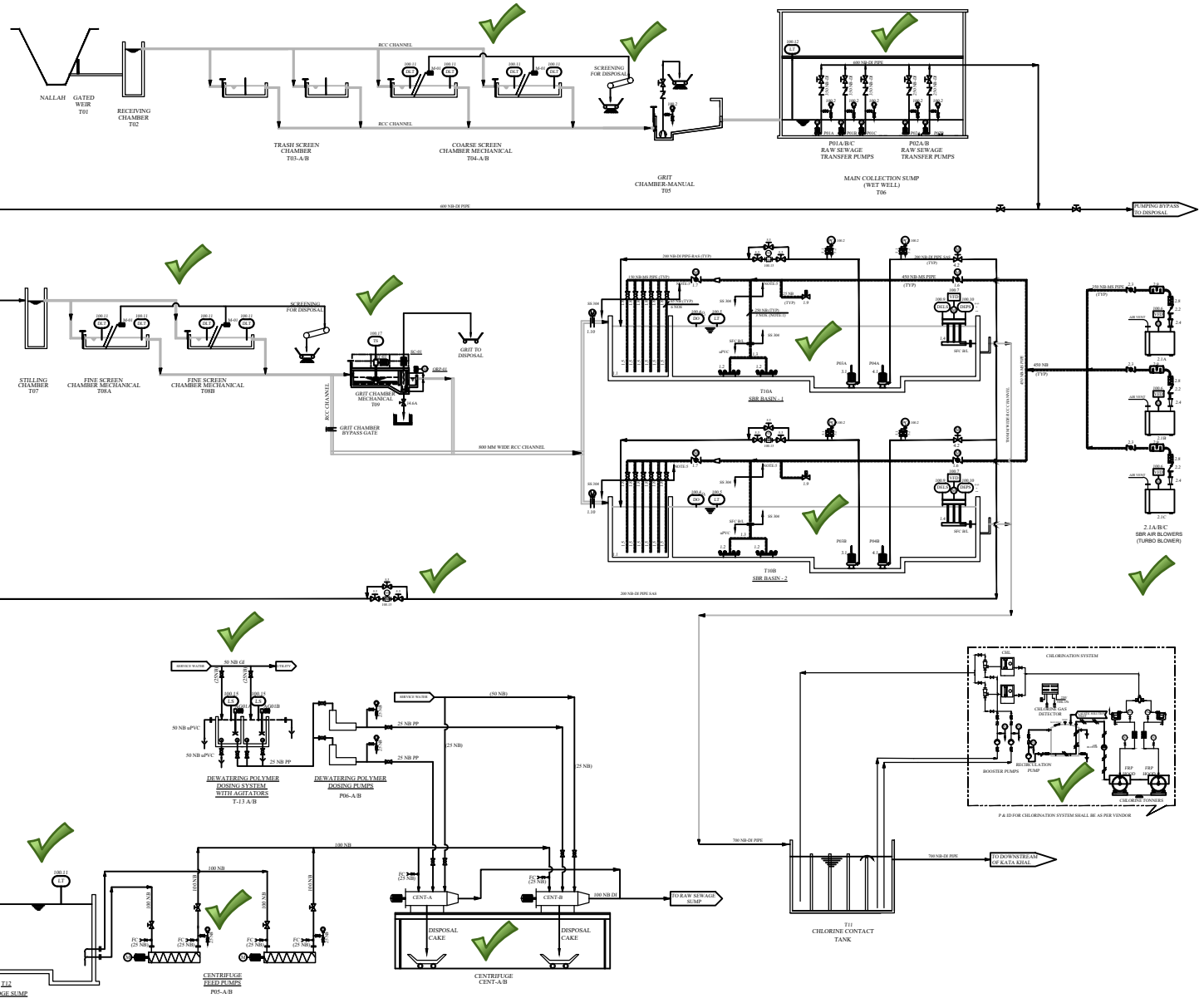
BUILDINGS				
100	ADMINISTRATIVE BUILDING		01	G+1
	SBR AIR BLOWER ROOM, DG ROOM & HT PANEL ROOM AT GROUND FLOOR	14300 x 14000	01	GROUND FLOOR
	MCC, LABORATORY, OFFICE, SCADA & PLC ROOM + TOILET BLOCK AT FIRST FLOOR	14300 x 14000	01	FIRST FLOOR
101	CHLORINATION & CHLORINE TONNER ROOM	9000 x 6800	01	
102	SLUDGE PUMP HOUSE	7500 x 5000	01	
103	CENTRIFUGE HOUSE (G STILT+1)	7500 x 6000	01	G+1(STILT)
104	ENERGY METER ROOM	5000 x 5000	01	
105	TRANSFORMER YARD FOR STP	9500 x 5000	01	
106	MAIN PUMPING STATION ROOM (SEMICIRCULAR) ABOVE WET WELL	7500 DIA	01	
107	SECURITY CABIN	3000 x 2500	01	

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.


N
NE
E
SE
S
SW
W
NW
SHOP
ENTRY GATE
EXISTING ROAD
PLATFORM
SHOP
SHOP
SHOP



LINE LEGEND	
	RAS LINE
	SAS LINE
	AIR LINE
	INSTRUMENT SIGNAL
	DRAIN LINE
	RCC CHANNEL
	NON-RETURN VALVE
	BUTTERFLY VALVE
M	MOTORISED BUTTERFLY VALVE
	CHANNEL MOUNTED MOTORIZED GATE
	KNIFE GATE VALVE
M	MOTORISED KNIFE GATE VALVE
	BALL VALVE
VFD	VARIABLE FREQUENCY DRIVE
ST	SOFT STARTER
M	MOTOR
	AIR BLOWER
	SILENCER
	FILTER
	BELLOW
	SOLENOID VALVE
	PRESSURE GAUGE
SS	STORE STANDBY
S	STANDBY
FC	FLUSHING CONNECTION
W	WORKING
BV25	BALL VALVE 25 NB
PI	PRESSURE INDICATER
PT	PRESSURE TRANSMITTER

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilities for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.

NOTES:

1) *ALL DESIGN DETAILS, MOC, SPECIFICATIONS SHALL BE AS PER TENDER.*
2) *ALL AUTOMATIC VALVES, GATES, DRIVES & INSTRUMENTS SHALL INTERLOCKED WITH PLC.*
3)*PUMP HEAD SHALL BE DECIDED BASED ON FINAL LAYOUT AND HYDRAULICS .*

REV. NO	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	12-11-2023	SUBMITTED FOR APPROVAL				
R0	25-11-2023	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 15 MLD AT S.D.BURMAN BRIDGE OF AGARTALA CITY WITH SEWAGE PUMPING STATION CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :

P&ID OF 15 MLD SEWAGE TREATMENT PLANT BASED ON SBR TECHNOLOGY AT S.D.BURMAN BRIDGE, AGARTALA

PROJECTION

REV. R1

DRG NO : STP-BB-15MLD-PID-03-R0

SHEET 1 OF 2

SCALE AS SHOWN

SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

LIST OF MECHANICAL EQUIPMENT

P01-A-C	RAW SEWAGE TRANSFER PUMPS (RSTP-1)	674 m3/hr. @ 22 MWC	2W + 1S **CI**
P02-A/B	RAW SEWAGE TRANSFER PUMPS (RSTP-2)	337 m3/hr. @ 22 MWC	1W + 1S CI
2.1A/B/C	SBR AIR BLOWERS (TURBO)	4450 Nm3/hr. @ 0.66 kg/cm2	2W + 1S CI
P03-A/B	RETURN ACTIVATED SLUDGE	165 m3/hr. @ 5 MWC	2W + 1SS CI
P04-A/B	SURPLUS ACTIVATED SLUDGE	150 m3/hr. @ 10 MWC	2W + 1SS CI
CHL	CHLORINATOR	5 Kg/Hr	1W + 1S CI
M-01	SLUDGE SUMP MIXER	1.5 KW	1W CI
P05-A/B	CENTRIFUGE FEED PUMPS	25 m3/Hr. @ 25 MWC	**1W + 1S CI**
CENT-A/B	CENTRIFUGE	25 m3/Hr.	1W + 1S SS304
P06-A/B	DWPE DOSING PUMPS	600 LPH @ 28 MWC	**1W + 1S** CI
AG01-A/B	DEWATERING POLYMER TANK AGITATOR	2 HP @ 100 RPM	1W + 1S SS304

INSTRUMENT LIST

MK.NO.	DESCRIPTION	REMARK
PI 100.1	PRESSURE GAUGES	BOURDON TYPE
PG 100.2	PRESSURE GAUGES	DIAPHRAGM TYPE
DOIT 100.4	DISSOLVED OXYGEN METER	OPTICAL TYPE
LT 100.5	LEVEL TRANSMITTER	HYDROSTATIC TYPE
VFD 100.6	VARIABLE FREQUENCY DRIVE	FOR BLOWERS
VFD 100.7	VARIABLE FREQUENCY DRIVE	FOR DECANTERS
DELS 100.9	DECANTER LEVEL SENSOR	CAPACITIVE TYPE
DEPS 100.10	DECANTER POSITION SENSOR	MAGNETIC SWITCHES
DLT 100.11	DIFFERENTIAL LEVEL TRANSMITTER	ULTRASONIC TYPE
LT 100.12	LEVEL TRANSMITTER	ULTRASONIC TYPE
FIT 100.13	FLOW INDICATING TRANSMITTER	ELECTROMAGNETIC
PIT 100.14	PRESSURE INDICATING TRANSMITTER	INSERSION TYPE
LS 100.15	LEVEL SWITCH	CAPACITANCE TYPE
FIT 100.16	FLOW INDICATING TRANSMITTER	ELECTROMAGNETIC TYPE (ONLINE)
TS 100.17	TORQUE SWITCH	----------

LIST OF CIVIL UNITS

MK.NO	DESCRIPTION	SIZE	QTY	MOC
T01	GATED WEIR		*1*	RCC
T02	RECEIVING CHAMBER	2300 x 2300 x 2300 SWD.	*1*	RCC
T03A/B	TRASH SCREEN CHAMBER	2000 x 1000 x 700 SWD.	*2*	RCC
T04A/B	COARSE SCREEN CHAMBER MECHANICAL	3500 x 1000 x 1000 SWD.	*2*	RCC
T05	GRIT CHAMBER-MANUAL	15500 x 2300 x 900 SWD.	*1*	RCC
T06	MAIN COLLECTION SUMP (WET WELL)	7500 DIA x 3000 SWD.	**1**	RCC
T07	STILLING CHAMBER	2200 x 1600 x 3400 SWD.	**1**	RCC
T08A/B	FINE SCREEN CHAMBER-MECHANICAL	6000 x 1000 x 1000 SWD.	*2*	RCC
T09	GRIT CHAMBER-MECHANICAL	6000 x 6000 x 900 SWD.	*1*	RCC
T10A/B	SBR BASINS	41600 x 21400 x 5600 SWD.	*2*	RCC
T11	CHLORINE CONTACT TANK	19300 x 6800 x 3600 SWD.	*1*	RCC
T12	SLUDGE SUMP	11230 x 4000 x 3000 SWD.	*1*	RCC
T13A/B	DWPE DOSING TANKS	2400 x 1500 x 2000 SWD.	*2*	RCC

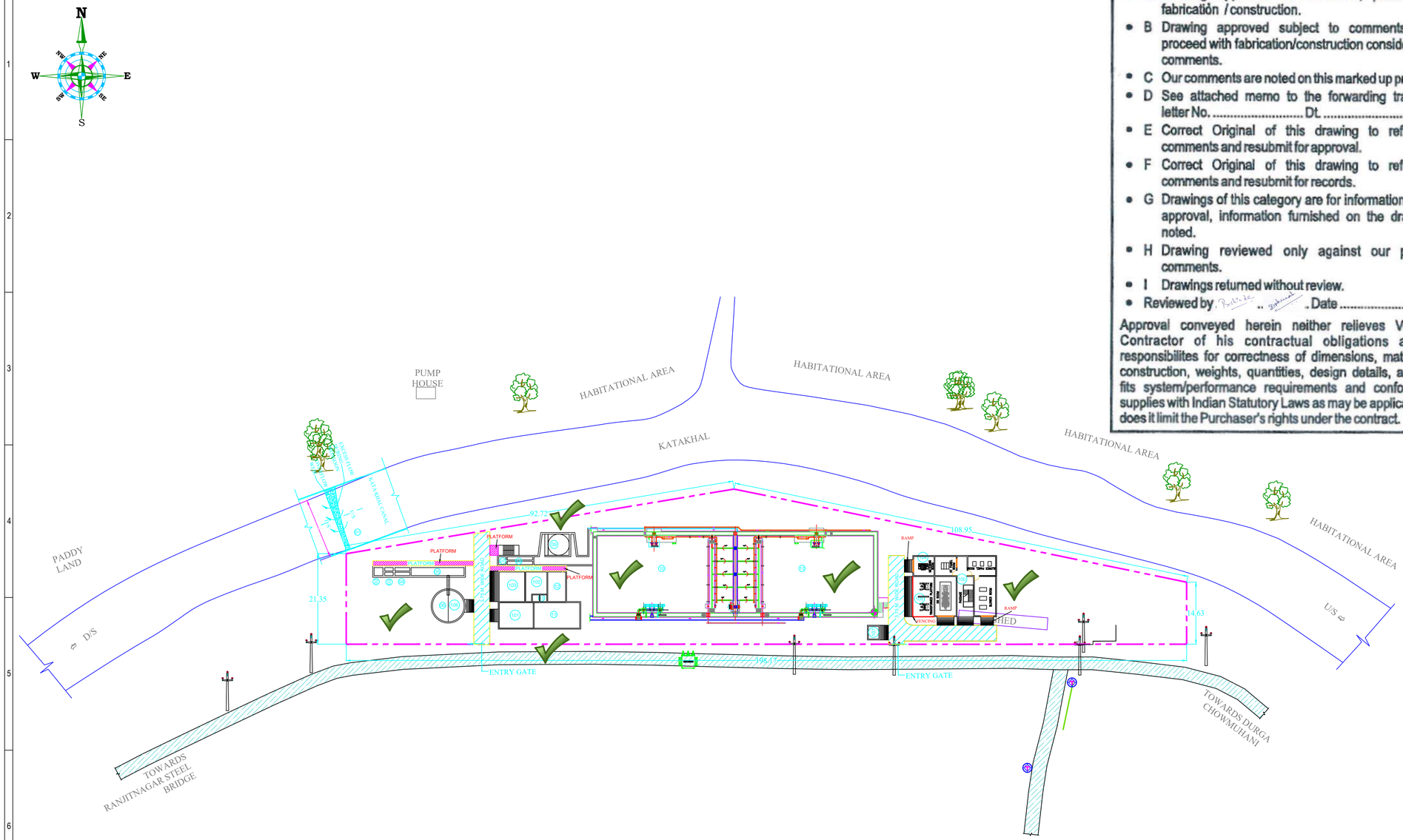
TATA CONSULTING ENGINEERS LIMITED

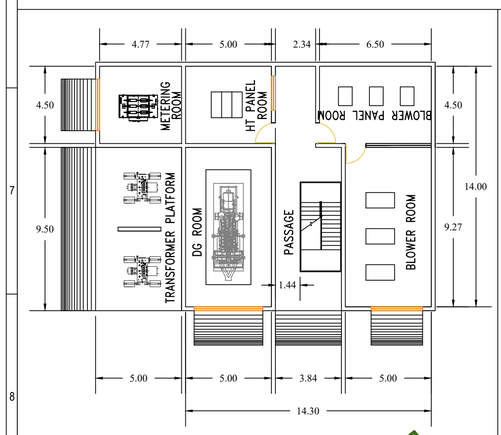
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date .....

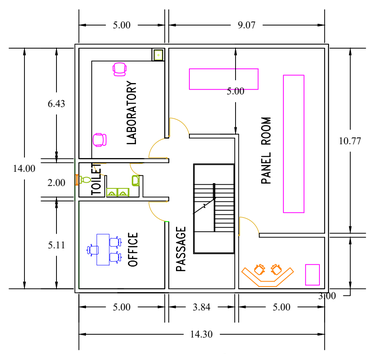
Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.

PROCESS UNIT				
SR. NO.	DESCRIPTION	SIZE/CAPACITY	QTY.	MOC.
01	RCC WEIR	14000 WIDE x 1330 DEPTH	01	RCC
02	RECEIVING CHAMBER	2100 x 1900 x 2000 SWD.	01	RCC
03	TRASH SCREEN CHANNEL	2000 x 800 x 600 SWD.	02	RCC
04	COURSE SCREEN CHANNEL– MECHANICAL	3500 x 800 x 900 SWD.	02	RCC
05	GRIT CHAMBERS–MANUAL	12500 x 1900 x 900 SWD.	01	RCC
06	MAIN COLLECTION SUMP (WET WELL)	7500 DIA x 2000 SWD.	01	RCC
07	STILLING CHAMBER	1900 x 1700 x 2500 SWD.	01	RCC
08	FINE SCREEN CHANNEL– MECHANICAL	6000 x 800 x 900 SWD.	02	RCC
09	GRIT CHAMBERS–MECHANICAL	5000 x 5000 x 900 SWD.	01	RCC
10	SBR BASINS	32300 x 18400 x 5600 SWD.	02	RCC
11	CHLORINE CONTACT TANK	19000 x 6000 x 2800 SWD.	01	RCC
12	SLUDGE SUMP	7000 x 4200 x 3000 SWD.	01	RCC
13	DWPE DOSING TANKS	1600 x 1600 x 2000 SWD.	02	RCC
BUILDINGS				
100	ADMINISTRATIVE BUILDING		01	G+1
	SBR AIR BLOWER ROOM, DG ROOM,HT PANEL ROOM,STORE ROOM AT GROUND FLOOR	14300 x 14000	01	GROUND FLOOR
	MCC, LABORATORY, OFFICE, SCADA & PLC ROOM + TOILET BLOCK AT FIRST FLOOR	14300 x 14000	01	FIRST FLOOR
101	CHLORINATION & CHLORINE TONNER STORAGE HOUSE	8000 x 6000	01	
102	SLUDGE PUMP HOUSE	7000 x 5000	01	
103	CENTRIFUGE HOUSE (G STILT+1)	7000 x 6000	01	G+1(STILT)
104	ENERGY METER ROOM	4770 x 4500	01	
105	TRANSFORMER YARD FOR STP	9500 x 5000	01	
106	MAIN PUMPING STATION ROOM (SEMICIRCULAR) ABOVE WET WELL	7500 DIA	01	
107	SECURITY CABIN	3000 x 2500	01	





GROUND FLOOR



1ST FLOOR

Building Sizes May vary as per Mechanical Equipment sizes during Detailed Civil GA Drawings. Also Heights of all building shall be decided as per Mechanical Details of Equipments.

APPROVED
By RAHUL SHINDE at 4:19 pm, Dec 11, 2023

NOTES:
1. AREA REQUIRED = 5382.67 SQ.M

REV. NO.	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	02-11-2023	SUBMITTED FOR APPROVAL				
R0	20-08-2023	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 10 MLD AT RANJIT NAGAR OF AGARTALA CITY WITH SEWAGE PUMPING STATION CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :
LAYOUT PLAN OF 10 MLD SEWAGE TREATMENT PLANT BASED ON SBR TECHNOLOGY AT RANJIT NAGAR, AGARTALA

PROJECTION

REV. R1

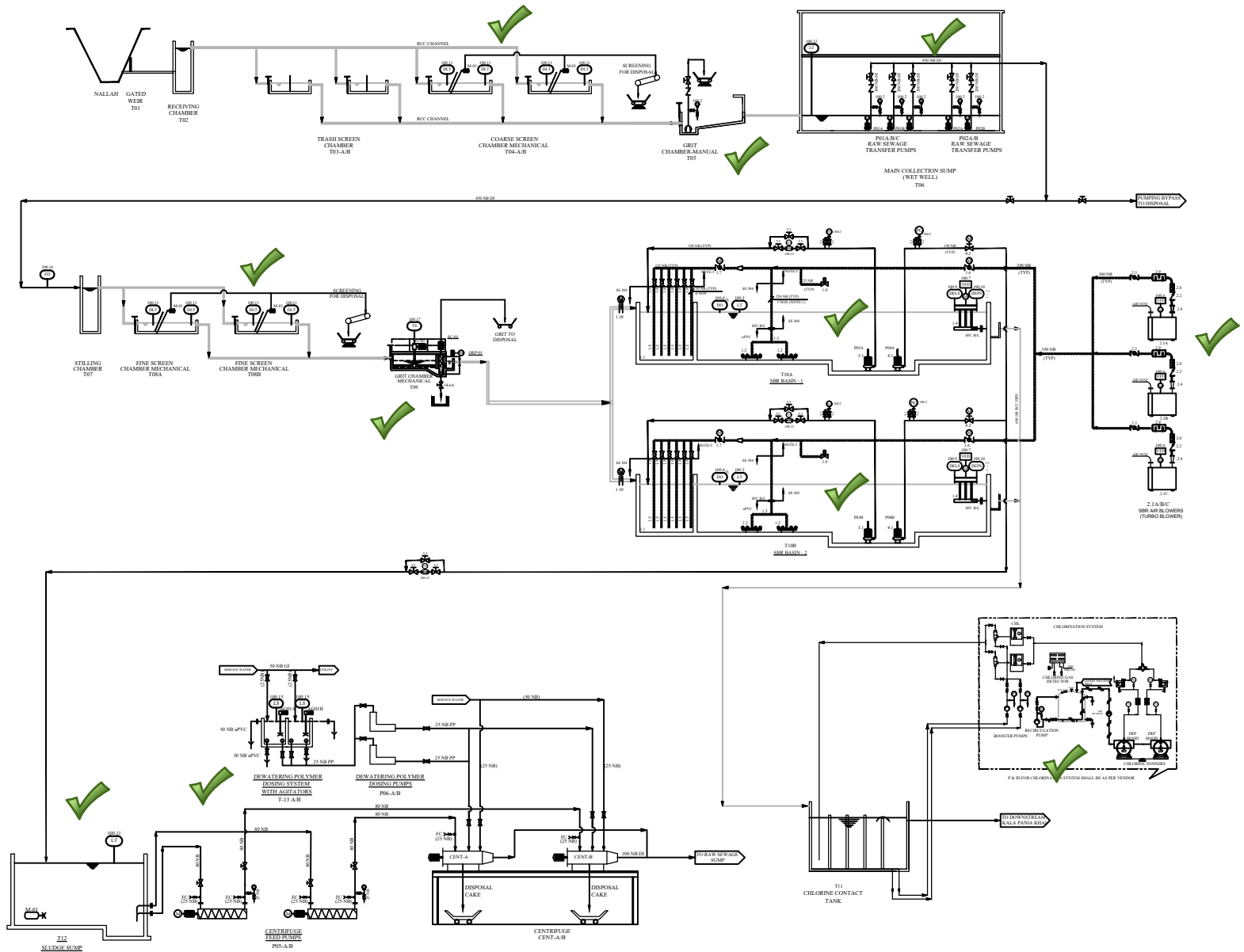
DRG NO : STP-RN-10MLD-LAY-01-R0

SHEET 1 OF 1

SCALE 1:500

SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION



LINE LEGEND	
	RAS LINE
	SAS LINE
	AIR LINE
	INSTRUMENT SIGNAL
	DRAIN LINE
	RCC CHANNEL
	NON-RETURN VALVE
	BUTTERFLY VALVE
M	MOTORISED BUTTERFLY VALVE
M	CHANNEL MOUNTED MOTORIZED GATE
	KNIFE GATE VALVE
M	MOTORISED KNIFE GATE VALVE
	BALL VALVE
VFD	VARIABLE FREQUENCY DRIVE
ST	SOFT STARTER
M	MOTOR
AB	AIR BLOWER
SIL	SILENCER
	FILTER
	BELLOW
	SOLENOID VALVE
	PRESSURE GAUGE
SS	STORE STANDBY
S	STANDBY
FC	FLUSHING CONNECTION
W	WORKING
BV25	BALL VALVE 25 NB
PI	PRESSURE INDICATER
PT	PRESSURE TRANSMITTER

NOTES:

1) *ALL DESIGN DETAILS, MOC, SPECIFICATIONS SHALL BE AS PER TENDER.*
2) *ALL AUTOMATIC VALVES, GATES, DRIVES & INSTRUMENTS SHALL INTERLOCKED WITH PLC.*
3)*PUMP HEAD SHALL BE DECIDED BASED ON FINAL LAYOUT AND HYDRAULICS .*

REV. NO	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	12-12-2023	SUBMITTED FOR APPROVAL				
R0	25-11-2023	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 10 MLD AT RAMJIT NAGAR OF AGARTALA CITY WITH SEWAGE PUMPING STATION CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :

P&ID OF 10 MLD SEWAGE TREATMENT PLANT BASED ON SBR TECHNOLOGY AT RAMJIT NAGAR, AGARTALA

PROJECTION | REV. R1

DRG NO : STP-RN-10MLD-PID-03-R0 | SHEET 1 OF 2 | SCALE AS SHOWN | SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilities for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.

LIST OF MECHANICAL EQUIPMENT

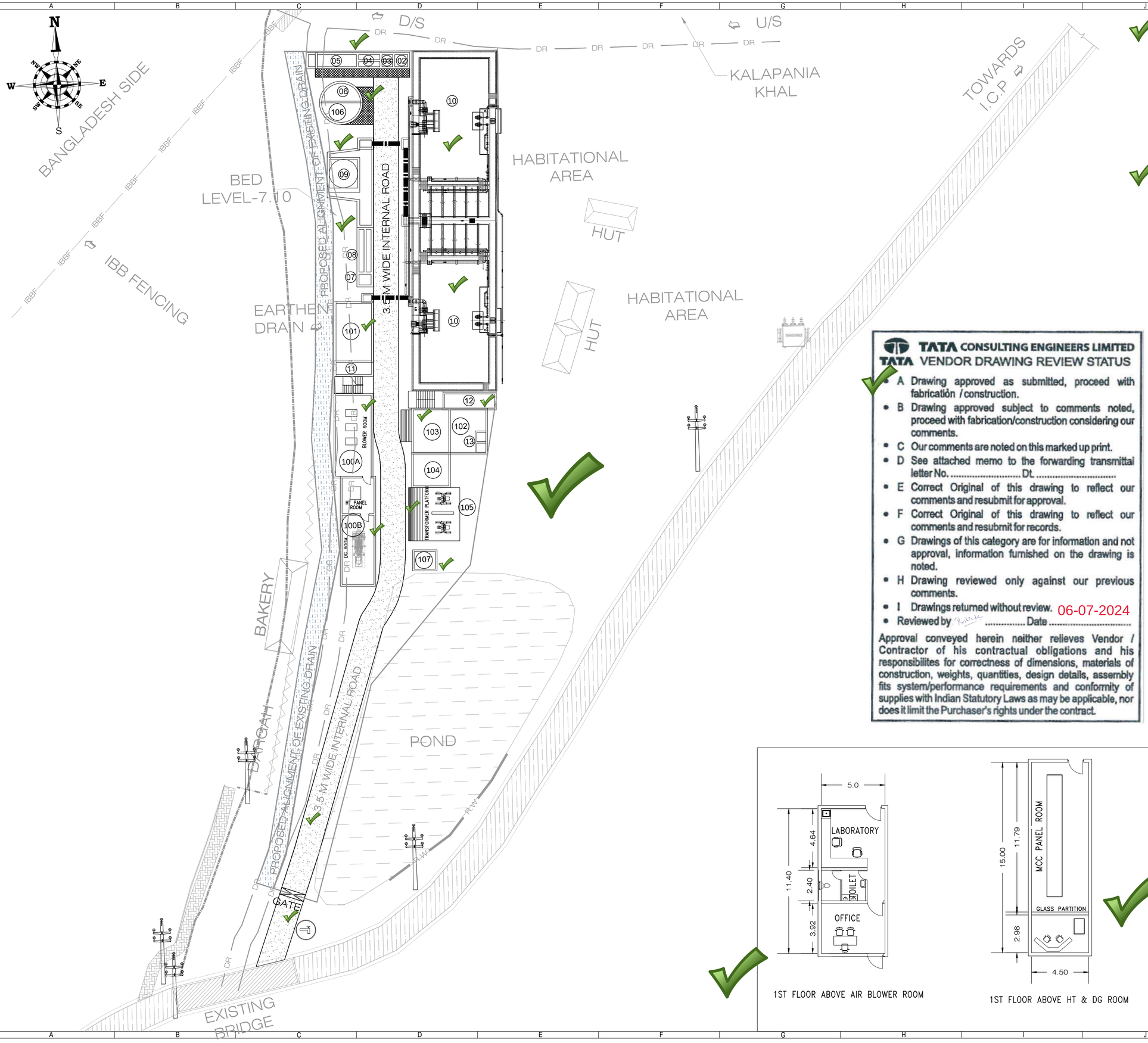
P01-A-C	RAW SEWAGE TRANSFER PUMPS (RSTP-1)	450 m3/hr. @ 20 MWC	2W + 1S	**CI**
P02-A/B	RAW SEWAGE TRANSFER PUMPS (RSTP-2)	225 m3/hr. @ 20 MWC	1W + 1S	CI
2.1A/B/C	SBR AIR BLOWERS (TURBO)	3000 Nm3/hr. @ 0.66 kg/cm2	2W + 1S	CI
P03-A/B	RETURN ACTIVATED SLUDGE	110 m3.hr. @ 5 MWC	2W + 1SS	CI
P04-A/B	SURPLUS ACTIVATED SLUDGE	100 m3.hr. @ 10 MWC	2W + 1SS	CI
CHL	CHLORINATOR	4 Kg/Hr	1W + 1S	CI
M-01	SLUDGE SUMP MIXER	1.5 KW	1W	CI
P05-A/B	CENTRIFUGE FEED PUMPS	17 m3/Hr. @ 25 MWC	**1W + 1S**	**CI**
CENT-A/B	CENTRIFUGE	17 m3/Hr.	1W + 1S	SS304
P06-A/B	DWPE DOSING PUMPS	400 LPH @ 28 MWC	**1W + 1S**	CI
AGIT-A/B	DEWATERING POLYMER TANK AGITATOR	1.5 HP @ 100 RPM	1W + 1S	SS304

INSTRUMENT LIST

MK.NO.	DESCRIPTION	REMARK
PI 100.1	PRESSURE GAUGES	BOURDON TYPE
PG 100.2	PRESSURE GAUGES	DIAPHRAGM TYPE
DOIT 100.4	DISSOLVED OXYGEN METER	OPTICAL TYPE
LT 100.5	LEVEL TRANSMITTER	HYDROSTATIC TYPE
VFD 100.6	VARIABLE FREQUENCY DRIVE	FOR BLOWERS
VFD 100.7	VARIABLE FREQUENCY DRIVE	FOR DECANTERS
DELS 100.9	DECANTER LEVEL SENSOR	CAPACITIVE TYPE
DEPS 100.10	DECANTER POSITION SENSOR	MAGNETIC SWITCHES
DLT 100.11	DIFFERENTIAL LEVEL TRANSMITTER	ULTRASONIC TYPE
LT 100.12	LEVEL TRANSMITTER	ULTRASONIC TYPE
FIT 100.13	FLOW INDICATING TRANSMITTER	ELECTROMAGNETIC
PIT 100.14	PRESSURE INDICATING TRANSMITTER	INSERSION TYPE
LS 100.15	LEVEL SWITCH	CAPACITANCE TYPE
FIT 100.16	FLOW INDICATING TRANSMITTER	ELECTROMAGNETIC TYPE (ONLINE)
TS 100.17	TORQUE SWITCH	----------

LIST OF CIVIL UNITS

MK.NO	DESCRIPTION	SIZE	QTY	MOC
T01	GATED WEIR	-	1	RCC
T02	RECEIVING CHAMBER	2100 x 1900 x 2000 SWD.	1	RCC
T03A/B	TRASH SCREEN CHAMBER	2000 x 800 x 600 SWD.	2	RCC
T04A/B	COARSE SCREEN CHAMBER MECHANICAL	3500 x 800 x 900 SWD.	2	RCC
T05	GRIT CHAMBER-MANUAL	12500 x 1900 x 900 SWD.	1	RCC
T06	MAIN COLLECTION SUMP (WET WELL)	7500 DIA x 2000 SWD.	1	RCC
T07	STILLING CHAMBER	1900 x 1700 x 2500 SWD.	1	RCC
T08A/B	FINE SCREEN CHAMBER-MECHANICAL	6000 x 800 x 900 SWD.	2	RCC
T09	GRIT CHAMBER-MECHANICAL	5000 x 5000 x 900 SWD.	1	RCC
T10A/B	SBR BASINS	32300 x 18400 x 5600 SWD.	2	RCC
T11	CHLORINE CONTACT TANK	19000 x 6000 x 2800 SWD.	1	RCC
T12	SLUDGE SUMP	7800 x 4200 x 3000 SWD.	1	RCC
T13A/B	DWPE DOSING TANKS	1600 x 1600 x 2000 SWD.	2	RCC



PROCESS UNIT				
SR. NO.	DESCRIPTION	SIZE/CAPACITY	QTY.	MOC.
01	RCC WEIR	6000 WIDE x 1000 SWD	01	RCC
02	RECEIVING CHAMBER	1800 x 1700 x 1500 SWD.	01	RCC
03	TRASH SCREEN CHANNEL	1500 x 700 x 400 SWD.	02	RCC
04	COURSE SCREEN CHANNEL– MECHANICAL	3000 x 700 x 700 SWD.	02	RCC
05	GRIT CHAMBERS–MANUAL	5500 x 1700 x 1200 SWD.	01	RCC
06	MAIN COLLECTION SUMP (WET WELL)	5500 DIA x 2000 SWD.	01	RCC
07	STILLING CHAMBER	1700 x 1500 x 2500 SWD.	01	RCC
08	FINE SCREEN CHANNEL– MECHANICAL	6000 x 700 x 700 SWD.	02	RCC
09	GRIT CHAMBERS–MECHANICAL	4000 x 4000 x 900 SWD.	01	RCC
10	SBR BASINS	22600 x 10000 x 5600 SWD.	02	RCC
11	CHLORINE CONTACT TANK	10000 x 5000 x 3200 SWD.	01	RCC
12	SLUDGE SUMP	7000 x 2000 x 3200 SWD.	01	RCC
13	DWPE DOSING TANKS	1300 x 1300 x 1500 SWD.	02	RCC

BUILDINGS				
	ADMINISTRATIVE BUILDING		01	G+1
100A	PROCESS AIR BLOWER ROOM AT GROUND FLOOR	11400 x 5000	01	GROUND FLOOR
	OFFICE + LABORATORY + TOILET BLOCK AT FIRST FLOOR	11400 x 5000	01	FIRST FLOOR
100B	DG ROOM + HT PANEL ROOM AT GROUND FLOOR	15000 x 4500	01	GROUND FLOOR
	MCC PANEL + SCADA ROOM AT FIRST FLOOR	15000 x 4500	01	FIRST FLOOR
101	CHLORINATION & CHLORINE TONNER STORAGE HOUSE	8000 x 5000	01	
102	SLUDGE PUMP HOUSE	6000 x 5000	01	
103	CENTRIFUGE HOUSE (G STILT+1)	6000 x 5000	01	G+1(STILT)
104	ENERGY METER	5000 x 4500	01	
105	TRANSFORMER YARD FOR STP	7500 x 5200	01	
106	MAIN PUMPING STATION ROOM (SEMICIRCULAR) ABOVE WET WELL	5500 DIA	01	
107	SECURITY CABIN	3000 x 2500	01	

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review. 06-07-2024
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.

1ST FLOOR ABOVE AIR BLOWER ROOM

1ST FLOOR ABOVE HT & DG ROOM

NOTES:
1. AREA REQUIRED = 2603.26 SQ.M

REV. NO.	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	05-07-2024	SUBMITTED FOR APPROVAL				
R0	20-08-2023	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :
DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 5 MLD AT KALA PANIA KHAL OF AGARTALA CITY WITH SEWAGE PUMPING STATION CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :
AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :
M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :
LAYOUT PLAN OF 5 MLD SEWAGE TREATMENT PLANT BASED ON SBR TECHNOLOGY AT KALA PANIA KHAL, AGARTALA

PROJECTION | REV. R1

DRG NO : STP-KALA-5MLD-LAY-01-R0

SHEET 1 OF 1 | SCALE 1:400 | SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

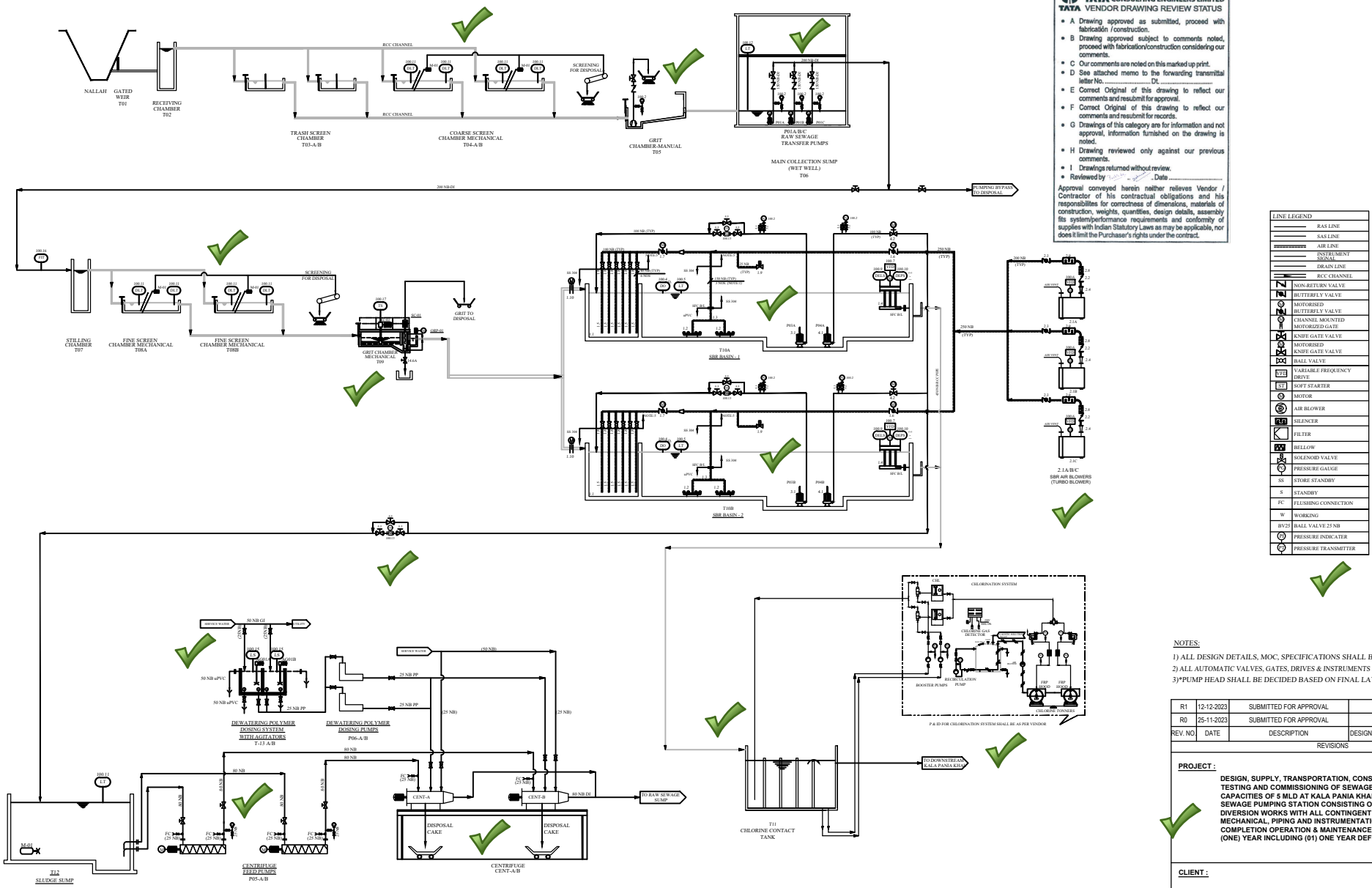
2090

2091

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.



LINE LEGEND	
	RAS LINE
	SAS LINE
	AIR LINE
	INSTRUMENT SIGNAL
	DRAIN LINE
	RCC CHANNEL
	NON-RETURN VALVE
	BUTTERFLY VALVE
M	MOTORISED BUTTERFLY VALVE
M	CHANNEL MOUNTED MOTORIZED GATE
	KNIFE GATE VALVE
M	MOTORISED KNIFE GATE VALVE
	BALL VALVE
VFD	VARIABLE FREQUENCY DRIVE
ST	SOFT STARTER
M	MOTOR
B	AIR BLOWER
SIL	SILENCER
	FILTER
	BELLOW
	SOLENOID VALVE
PI	PRESSURE GAUGE
SS	STORE STANDBY
S	STANDBY
FC	FLUSHING CONNECTION
W	WORKING
BV25	BALL VALVE 25 NB
PI	PRESSURE INDICATER
PT	PRESSURE TRANSMITTER

NOTES:

1) *ALL DESIGN DETAILS, MOC, SPECIFICATIONS SHALL BE AS PER TENDER.*
2) *ALL AUTOMATIC VALVES, GATES, DRIVES & INSTRUMENTS SHALL INTERLOCKED WITH PLC.*
3)*PUMP HEAD SHALL BE DECIDED BASED ON FINAL LAYOUT AND HYDRAULICS .*

LIST OF MECHANICAL EQUIPMENT

P01-A/B/C	RAW SEWAGE TRANSFER PUMPS	115 m3/hr. @ 21 MWC	2W + 1S	**CI**
2.1A/B/C	SBR AIR BLOWERS (TURBO)	1300 Nm3/hr. @ 0.66 kg/cm2	2W + 1S	CI
P02-A/B	RETURN ACTIVATED SLUDGE	55 m3/hr. @ 5 MWC	2W + 1SS	CI
P03-A/B	SURPLUS ACTIVATED SLUDGE	50 m3/hr. @ 10 MWC	2W + 1SS	CI
CHL	CHLORINATOR	2 Kg/Hr	1W + 1S	CI
M-01	SLUDGE SUMP MIXER	0.5 KW	1W	CI
P04-A/B	CENTRIFUGE FEED PUMPS	9 m3/Hr. @ 25 MWC	**1W + 1S**	**CI**
CENT-A/B	CENTRIFUGE	9 m3/Hr.	1W + 1S	SS304
P05-A/B	DWPE DOSING PUMPS	300 LPH @ 28 MWC	**1W + 1S**	CI
AG01-A/B	DEWATERING POLYMER TANK AGITATOR	1.5 HP @ 100 RPM	1W + 1S	SS304

INSTRUMENT LIST

MK.NO.	DESCRIPTION	REMARK
PI 100.1	*PRESSURE GAUGES*	*BOURDON TYPE*
PG 100.2	*PRESSURE GAUGES*	*DIAPHRAGM TYPE*
DOIT 100.4	*DISSOLVED OXYGEN METER*	*OPTICAL TYPE*
LT 100.5	*LEVEL TRANSMITTER*	*HYDROSTATIC TYPE*
VFD 100.6	*VARIABLE FREQUENCY DRIVE*	*FOR BLOWERS*
VFD 100.7	*VARIABLE FREQUENCY DRIVE*	*FOR DECANTERS*
DELS 100.9	*DECANTER LEVEL SENSOR*	*CAPACITIVE TYPE*
DEPS 100.10	*DECANTER POSITION SENSOR*	*MAGNETIC SWITCHES*
DLT 100.11	*DIFFERENTIAL LEVEL TRANSMITTER*	*ULTRASONIC TYPE*
LT 100.12	*LEVEL TRANSMITTER*	*ULTRASONIC TYPE*
FIT 100.13	*FLOW INDICATING TRANSMITTER*	*ELECTROMAGNETIC*
PIT 100.14	*PRESSURE INDICATING TRANSMITTER*	*INSERSION TYPE*
LS 100.15	*LEVEL SWITCH*	*CAPACITANCE TYPE*
FIT 100.16	*FLOW INDICATING TRANSMITTER*	*ELECTROMAGNETIC TYPE (ONLINE)*
TS 100.17	*TORQUE SWITCH*	----------

LIST OF CIVIL UNITS

MK.NO	DESCRIPTION	SIZE	QTY	MOC
T01	GATED WEIR	-	*1*	RCC
T02	RECEIVING CHAMBER	1800 x 1700 x 1500 SWD.	*1*	RCC
T03-A/B	TRASH SCREEN CHAMBER	1500 x 700 x 400 SWD.	*2*	RCC
T04-A/B	COARSE SCREEN CHAMBER MECHANICAL	3000 x 700 x 700 SWD.	*2*	RCC
T05	GRIT CHAMBER-MANUAL	6000 x 1700 x 900 SWD.	*1*	RCC
T06	MAIN COLLECTION SUMP (WET WELL)	5500 DIA x 2000 SWD.	***1***	RCC
T07	STILLING CHAMBER	1700 x 1500 x 2500 SWD.	***1***	RCC
T08-A/B	FINE SCREEN CHAMBER-MECHANICAL	6000 x 700 x 700 SWD.	*2*	RCC
T09	GRIT CHAMBER-MECHANICAL	4000 x 4000 x 900 SWD.	*1*	RCC
T10-A/B	SBR BASINS	22600 x 10000 x 5600 SWD.	*2*	RCC
T11	CHLORINE CONTACT TANK	10000 x 5000 x 3200 SWD.	*1*	RCC
T12	SLUDGE SUMP	5000 x 3000 x 3000 SWD.	*1*	RCC
T13-A/B	DWPE DOSING TANKS	1300 x 1300 x 1500 SWD.	*2*	RCC

REV. NO	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	12-12-2023	SUBMITTED FOR APPROVAL				
R0	25-11-2023	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 5 MLD AT KALA PANIA KHAL OF AGARTALA CITY WITH SEWAGE PUMPING STATION CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :

P&ID OF 5 MLD SEWAGE TREATMENT PLANT BASED ON SBR TECHNOLOGY AT KALA PANIA KHAL, AGARTALA

PROJECTION

REV. R1

DRG NO : STP-KALA-5MLD-PID-03-R0

SHEET 1 OF 2

SCALE AS SHOWN

SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

CLIENT

AGARTALA SMART CITY LIMITED

PMC

M/s. TATA CONSULTING ENGINEERS LIMITED

CONTRACTOR

M/s. SWAPAN CHANDRA DE.

SEWAGE TREATMENT PLANTS OF CAPACITY

- **1.5 MLD at Radha Nagar Bridge, along Katakhal**

MBBR BASED SEWAGE TREATMENT PLANT OF 1.5 MLD

RAW SEWAGE CHARACTERISTICS CONSIDERED FOR DESIGN:

Influent Wastewater Characteristics		
Parameter	**Units**	**Max. Limit**
pH	S.U.	6.5-7.5
BOD_5 at 20^0C	mg/L	250
COD	mg/L	425
TSS	mg/L	375
TKN	mg/L	50
Total Phosphorus	mg/l	7.1
Total coliform	MPN/100 mL	$10^9 – 10^{10}$

TREATED SEWAGE REQUIREMENTS:

Treated Sewage Quality Requirements (at outlet of Treated Sewage Tank)		
Parameter	**Units**	**For STP**
pH - instantaneous range		6.5 - 8.5
BOD	mg/L	Less than 10
COD	mg/L	Less than 50
TSS	mg/L	Less than 10
NH_4-N	mg/L	Less than 5
N-Total	mg/L	Less than 10
Total Phosphorus (PO_4-P)	mg/L	Less than 2
Faecal Coliforms	MPN/100 ml	Less than 230
Total Residual Chlorine	mg/L	1

DEWATERED SLUDGE QUALITY REQUIREMENTS

Treated Sludge Quality Requirements (Dewatered Sludge)		
Parameter	**Units**	**For each STP**
Minimum sludge TSS (dry solids)	% w/w	20%

PROCESS CONSIDERATIONS

The selected process for sewage treatment plant will consist of:

a. Nalla Interceptor & Diversion Works, Preliminary Treatment & Main Sewage Pumping Station

i. Gated Weir

ii. Trash Screen Chamber

iii. Receiving Chamber

iv. Coarse Screen Chamber

v. Manual Grit Chamber

vi. Collection Tank with Pump

b. Primary Treatment Process

i. Stilling Chamber

ii. Fine Screens

iii. Grit Removal Unit

c. MBBR System

i. Anoxic Tank

ii. Moving Bed Bio-Reactor (MBBR) Tanks

iii. Intermediate Recirculation Tank

iv. Tube Settler Tank

d. Tertiary Treatment

i. Filter Feed Tank with Pumping

ii. Pressure Sand Filter

iii. Activated Carbon Filter

d. Chlorine Contact Tank

e. Sludge Handling Units

i. Sludge Sump, Sludge Sump Air Blowers

ii. Centrifuge Feed Pumps

iii. Mechanical Dewatering Unit (Centrifuge)

f. Administrative Building

g. Chlorination House

h. Other Buildings

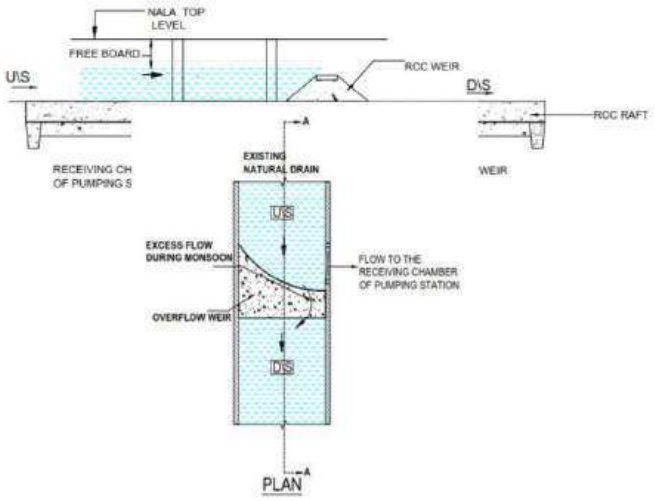
PROCESS DESCRIPTION

Nalla Interceptor Works and Sewage Treatment Plant (STP):

The Raw Sewage of Kata Khal / Kala Pania Khal shall be intercepted after Nalla Convergence Point & diverted in Main Pumping Station (MPS) and treated in Sewage Treatment Plant (STP) The Final Treated Sewage shall be discharged into Downstream of Kata Khal / Kala Pania Khal.

Nalla Interceptor & Diversion Works, Preliminary Treatment Units & Main Pumping Station:

The Raw Sewage flowing in Kata Khal / Kala Pania Khal shall be intercepted by providing suitable gated weir arrangements and will be diverted to Preliminary treatment Units such as Trash Screen, Coarse Screen Chamber, Manual Grit Chamber, Receiving Chamber and then Collected into the Wet Well of pumping Station & further pumped to STP for Treatment. Following are the various Preliminary Treatment Process Units.



Gated Weir:

The Gated Weir shall be constructed in Nalla Channel to Intercept & Divert the Raw Sewage to Preliminary Treatment Units. Suitable access shall be provided for Operation & Maintenance of Gated Weir.

Trash Screen:

The Raw Sewage from Kata Khal / Kala Pania Khal after interception shall be diverted to the Trash Screen Chamber. Trash Screens shall be provided upstream of Coarse Screen for removal of big size floating and oversized material coming with the sewage. The Trash Screens shall screen out most of the large floating and oversized material such as plastic rags, debris, weeds, paper, cloth, rags etc. which could clog the waste

water pump impellers. One Manual Working and One Manual Standby Trash Screen of 50mm opening size shall be provided. The screenings manually collected in bin. Manual Trash screen is provided as standby arrangement and will be taken in working during maintenance of Working screen. Manually operated Sluice gates are provided on upstream & downstream of screen channels to regulate the flow and to isolate them for maintenance.



Receiving Chamber:

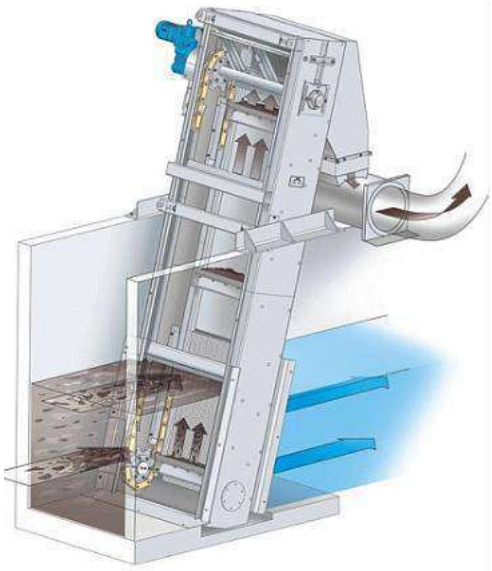
The Intercepted Raw Sewage of Kata Khal after Trash Screen shall diverted to Receiving Chamber from where it shall be taken to Receiving Chamber. The purpose of providing Receiving chamber is to reduce the velocity of incoming sewage so as to achieve better efficiency in screening.

Coarse Screen:

The Sewage after Trash Screen will enter into the Coarse Screen Chamber, Coarse Screens shall be provided at upstream of Manual Grit Chamber for removal of floating and oversized material coming with the sewage. The Coarse Screens shall screen out most of the medium & large floating and oversized material such as plastic rags, debris, weeds, paper, cloth, rags etc. which could clog the waste water pump impellers. One Mechanical Working and One Mechanical Standby Coarse Screen of 20mm opening size shall be provided. The screenings will be collected in bins.

Mechanical screen operation will be controlled depending upon the head loss across screen which will be monitored by differential level transmitter provided in the screen channel. Standby screen is provided as standby arrangement and will be taken in

working during maintenance of working screen. Manually operated Al Sluice gates are provided on upstream & downstream of screen channels to regulate the flow and to isolate them for maintenance.



Manual Grit Chamber:

The Raw Sewage after Coarse Screening shall enter into Manual Grit Chamber. Manual Grit Chamber is consisting of holding the sewage in a quiescent chamber where heavy solids can be settle to the bottom. The Manual Grit Chamber is Provided for sand, silt, grit, stones, broken glass etc. from Sewage to avoid wear & tear of Mechanical Equipment's. The Grit chamber is designed for the removal of minimum size of the grit of 0.15 mm. Grit Pump shall be provided for removal of Grit from Manual Grit Chamber.

Equalization Tank

The Raw Sewage after from Lift station shall be pumped to equalization tank. The equalization tank shall be equalizing the flow variations of incoming Sewage & pumps the average flow to Stilling Chamber. The capacity of the equalization tank is such that adequate detention time is available during average and peak flow conditions. An additional depression shall be provided to ensure adequate submergence of Pumps. Suitable arrangement shall be provided for lifting of Pumps. Following combination of Pumps is proposed to cater the pumping requirements at average and peak flow conditions. These pumps will pump the equlized Sewage from Equalization tank to the Stilling Chamber of STP.

Primary Treatment Units:

Stilling Chamber

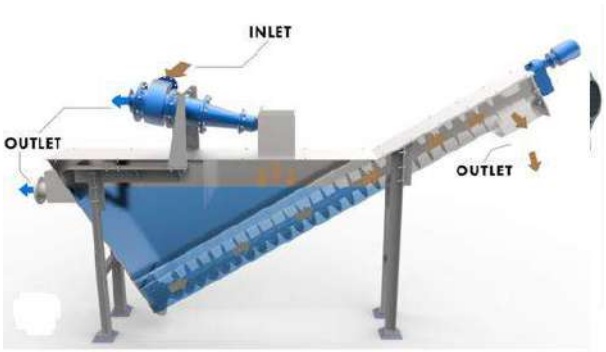
The Raw Sewage from Pumping Station will be pumped to Stilling chamber of STP. The Stilling Chamber is provided at higher ground level to maintain the Gravity Flow till disposal point. The purpose of providing Stilling chamber is to reduce the velocity of sewage (pressure flow) coming via pumping so as to achieve better efficiency in screening.

Fine Screen Channels

Raw sewage from the stilling Chamber flows by gravity into the Fine Screen Channels. Two numbers of parallel screen channels with one as a working & other as a Standby mechanical type fine screens will be provided. The Mechanical Fine Screen is step type screen with automatic mechanism to remove the floating and oversized material more than 6 mm size such as plastic, debris, paper and cloth rags which could foul the downstream units. These screenings will be collected in bins. Mechanical screen operation will be controlled depending upon the head loss across screen which will be monitored by differential level transmitter provided in the screen channel. One Standby mechanical fine screen is provided and will be taken in working during maintenance of working mechanical screen

Grit Removal Unit

The Screened Sewage flows into Grit Removal Unit for removal of grit for which One Working Mechanical type chamber & One Manual Grit Channel as a Standby are provided. In Mechanical grit chamber; a grit scrapping device is provided in that scrapes the settled grit to a side pocket from where it is lifted by classifier mechanism above the water level and dropped through a chute on platform or trolley. An organic return pump is provided to send the return water collected in the pocket back into the main chamber. After de-gritting the sewage overflows into the outlet channel. Manually operated Sluice gates are provided at the inlet of Grit Chamber.



Anoxic Tank

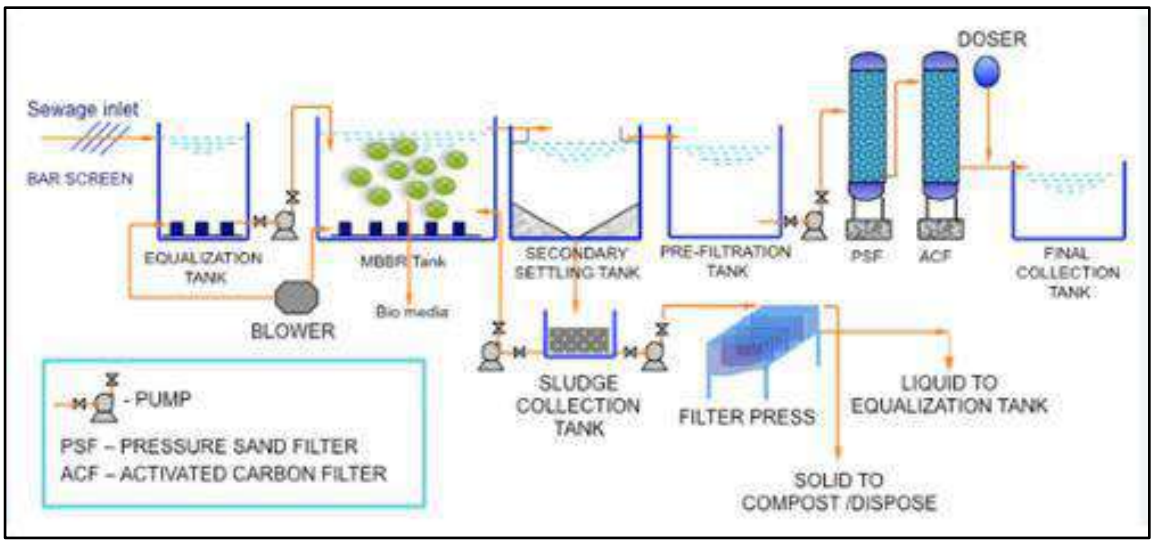
The degritted Sewage flows into Anoxic Tank for removal of Nitrogen. Anoxic zones in sewage treatment are useful for nitrogen removal. Sewage has a high nitrate and nitrite content, and the treatment process must break down those compounds to avoid causing nutrient pollution when the plant discharges its effluent back into the environment. Anoxic tank provide an environment where bacteria can break down the nitrogenous compounds in sewage by converting nitrate to nitrogen gas under anaerobic conditions. Recirculation pumps are provided in Intermediate recirculation tank to send the return nitrified sewage in the pocket back into the Anoxic Tank. After denitrification the sewage overflows into the inlet channel of MBBR Reactor

Moving Bed Bio-Reactor (MBBR) Tank:

The MBBR system consists of an activated sludge aeration system where the sludge is collected on recycled plastic carriers. These carriers have an internal large surface for optimal contact water, air and bacteria. Process in which the degradation of organic matter is carried out by aerobic bacteria inside a moving bed biofilm reactor. Moving bed MBBR reactors use biofilm-covered plastic carriers to break down organic waste.

The bacteria/activated sludge grow on the internal surface of the carriers. The bacteria break down the organic matter from the wastewater. The aeration system keeps the carriers with activated sludge in motion. Only the extra amount of bacteria growth, the excess sludge will come separate from the carriers and will flow with the treated water towards the final separator.

The system can consist of a one stage or more stage system (see underneath schedule), depending on the specific demands. The specific bacteria remain in their own duty tank because of the fact that the carriers remain in only in tank, protected by screens.



Chlorine Contact Tank (CCT):

Treated sewage from Tube Settler flows into Chlorine Contact Tank through RCC Channel where chlorine is added for disinfection at suitable dosing rate to achieve the desired Fecal Coli-Form Standards. Baffle Walls are provided in the CCT to facilitate mixing of treated sewage. Adequate contact time is provided in the CCT to ensure proper disinfection of treated sewage. Weir is provided at outlet of the CCT. A Chlorination House is provided to house the Chlorination System comprising Vacuum Chlorinators, Water Booster Pumps, Interconnecting Piping & valves, Chlorine Tonners, Trunions / Roller Supports, Lifting Device, Safety Equipment and other Accessories. The Final Disinfected Treated Sewage shall be disposed off at Downstream of Kata Khal / Kala Pania Khal.

Sludge Handling

Sludge Sump, Sludge Sump Mixer and Centrifuge Feed Pumps

Sludge generated is collected into sludge sump. Sludge sump is provided with sludge sump mixer for sludge mixing. The sludge from sludge sump is pumped to Mechanical Dewatering Device by means of centrifuge feed pumps.

Mechanical Dewatering Device

Sludge dewatering is carried out by Solid Bowl Centrifuge. Two numbers (1W + 1SB) of Mechanical Dewatering Device are provided to dewater the sludge generated. Excess Biological Sludge from Sludge Sump is fed to Solid Bowl Centrifuges for dewatering to the required consistency so that it can be easily disposed off or stored in sludge storage platform. The centrate from Sludge Dewatering Machine or sludge storage platform will

be recycled back to existing MPS by gravity. Polyelectrolyte is dosed online at the inlet of Centrifuge to enhance sludge dewatering efficiency. The dewatering system is located at first floor so that the de-watered sludge can directly collect into trolleys / drums / bins without use of any material handling unit.

Polyelectrolyte is dosed online at Centrifuge inlet with minimum dosage of is 2.0 Kg / Ton of dry solids in sludge at 0.1% solution strength. Two numbers (1W + 1SB) of Polyelectrolyte Dosing Tanks are provided. Each Tank is equipped with Slow Speed Mixer to prepare Polyelectrolyte solution. The solution is fed to Centrifuge using Dosing Pumps. There are dedicated Dosing Pumps provided to each Sludge Dewatering machines. The Pumps are interlocked with Mechanical Dewatering Device.



Filter Feed Tank (FFT)

The clarified / supernatant sewage after settling in tube settler tank will be enter into Filter Feed Tank by Gravity. The capacity of the Filter Feed tank is such that adequate detention time is available during average flow conditions. The effective liquid volume will be provided below the invert level of the incoming sewer after leaving provision for freeboard. Also, an additional depression shall be provided to ensure adequate suction of Pumps.

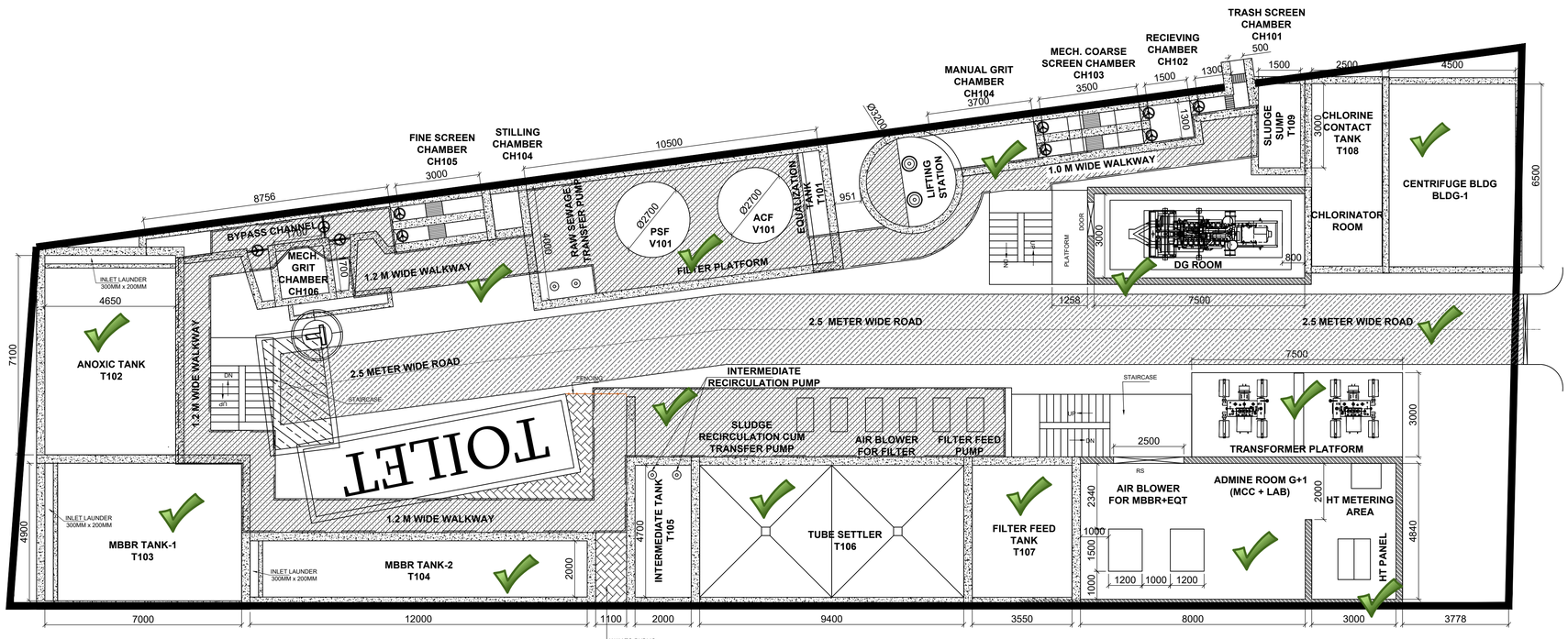
Pressure Sand Filter (PSF)

The Pressure Sand Filter consists of a multiple layer of sand with a variety in size and specific gravity. These Filter is designed to remove turbidity and suspended particles present in the feed water with minimum pressure drop.

Activated Carbon Filter (ACF)

The Activated Carbon Filter consists of a multiple layer of Activated Carbon, sand with a variety in size and specific gravity. Activated Carbon Filter is design to remove every harmful natural organic, chlorine, odor and colour present in the feed water with minimum pressure drop.





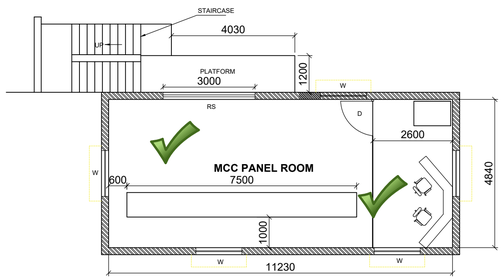
UNIT LIST

Sr. No.	Unit Name	Qty.	Tag. No.	Dimensions			
				Length / Dia	Width	LD / SWD	Free Board
		no's		m	m	m	m
1	Trash Screen Channel	1	CH101	1.50	0.50	0.20	0.50
2	Recieving Chamber	1	CH102	1.50	1.30	0.80	0.50
3	Mech. Coarse Screen Chamber	2	CH103	3.50	0.50	0.35	0.50
4	Manual Grit Chamber	1	CH104	3.70	1.30	0.90	0.50
5	Lifting Station	1	LS101	3.20	**Dia**	2.00	0.50
6	Equalization Tank	1	T101	10.50	4.00	6.30	0.50
7	Stilling Chamber	1	CH105	1.30	1.00	0.40	0.50
8	Mech. Fine Screen Chamber	2	CH106	3.00	0.50	0.32	0.30
9	Mech. Grit Chamber	1	T107	1.70	1.70	0.90	0.50
10	Anoxic Tank	1	T102	7.10	4.65	5.70	0.30
11	MBBR-1	1	T103	7.00	4.90	5.50	0.50
12	MBBR-2	1	T104	12.00	2.00	5.20	0.50
13	Intermediate Tank	1	T105	4.70	2.00	4.70	0.50
14	Tube Settler	1	T106	9.40	4.70	2.20	0.30
15	Filter Feed Tank	1	T107	3.55	4.70	3.80	0.30
16	Pressure Sand Filter	1	V101	2.70	**Dia**	2.00	0.00
17	Activated Carbon Filter	1	V102	2.70	**Dia**	2.00	0.00
18	Chlorine Contact Tank	1	T108	6.50	2.50	2.00	0.30
19	Sludge Sump	1	T109	3.00	1.50	3.40	0.50
	Building						
20	Admine Bldg. (G+2)	1	B101	11.23	4.84		
a	Air Blower Room (Gr. Floor)	1		8.00	4.84		
b	HT Panel & Metering Room (Gr. Floor)	1		3.00	4.84		
c	MCC Panel Room (1st Floor)	1		11.23	4.84		
d	Laboratory (2nd Floor)	1		4.80	4.84		
e	Office Room	1		3.38	4.84		
f	Toilet	1		2.75	4.84		
21	Centrifuge Bldg	1	B103	6.50	4.50		
22	Chlorinator Room (Above CCT)	1	B104	6.50	2.50		
23	DG Room	1	B105	7.50	3.00		
24	Transformer Yard	1	B106	7.50	3.00		

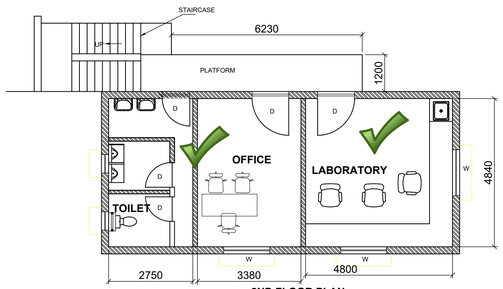
TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review.
- Reviewed by ..... Date 06.07.2024

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.



1ST FLOOR PLAN



2ND FLOOR PLAN

1. ALL DIMENSIONS ARE IN MILLIMETERS UNLESS OTHERWISE SPECIFIED.

REV. NO.	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R2	01-07-2024	SUBMITTED FOR APPROVAL				
R0	26-06-2024	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 1.5 MLD AT KATA KHAL NEAR RADHANAGAR BRIDGE AT AGARTALA CITY WITH SEWAGE COLLECTION SUMP CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :
LAYOUT PLAN OF 1.5 MLD SEWAGE TREATMENT PLANT BASED ON MBBR TECHNOLOGY NEAR RADHANAGAR BRIDGE, AGARTALA

PROJECTION

REV. R1

DRG NO : STP-KATA-1.5MLD-LAY-01-R1

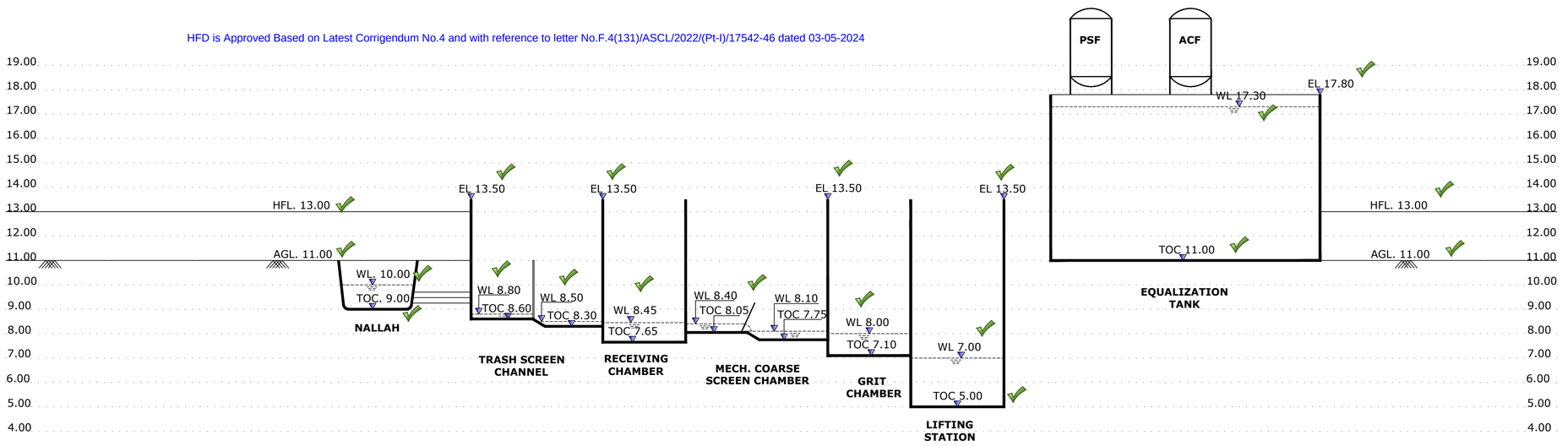
SHEET 1 OF 1

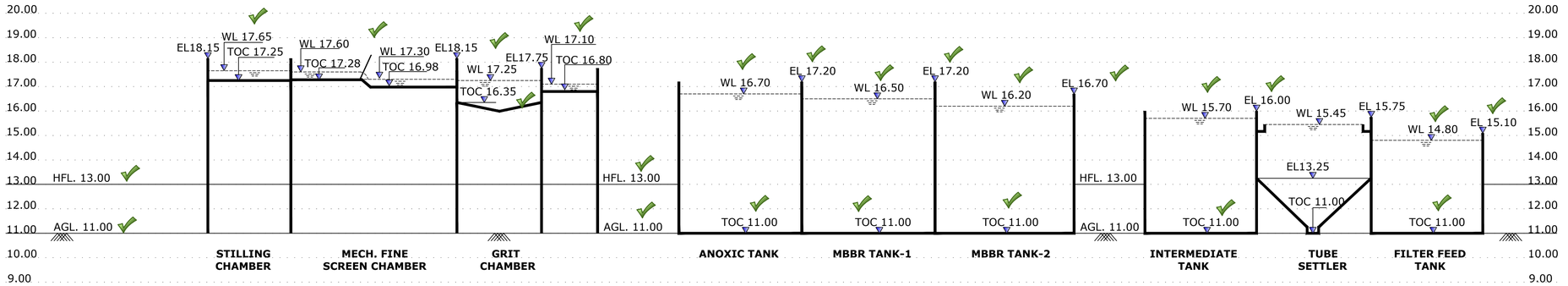
SCALE 1:100

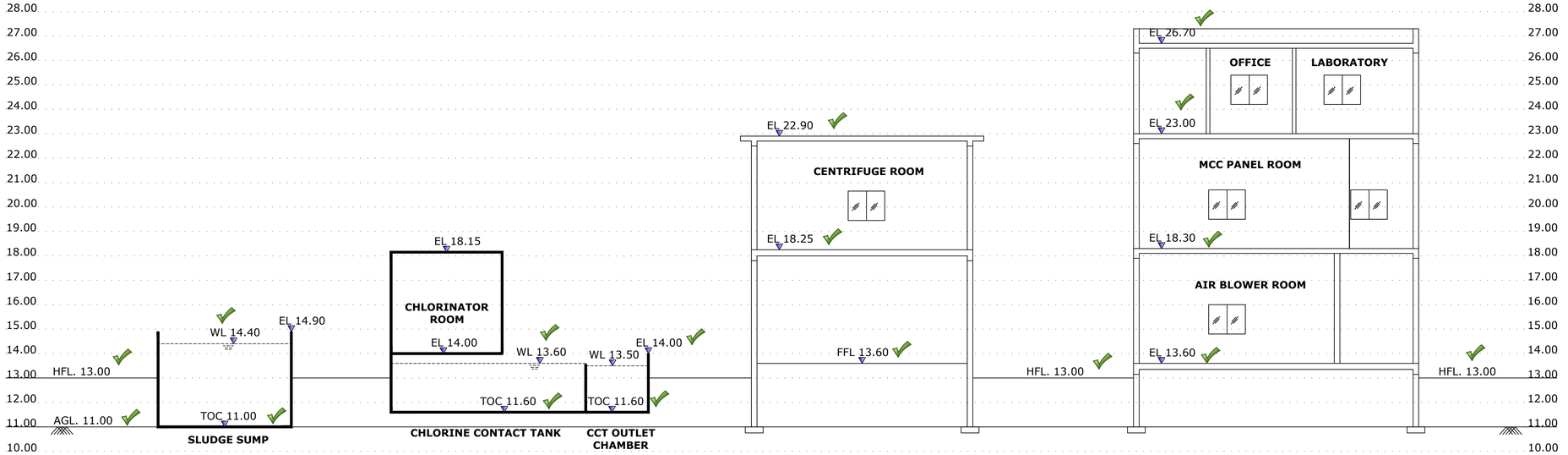
SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

HFD is Approved Based on Latest Corrigendum No.4 and with reference to letter No.F.4(131)/ASCL/2022/(Pt-I)/17542-46 dated 03-05-2024







UNIT LIST

Sr. No.	Unit Name	Qty.	Tag. No.	Dimensions			
				Length / Dia	Width	LD / SWD	Free Board
		no's		m	m	m	m
1	Trash Screen Channel	1	CH101	1.50	0.50	0.20	0.50
2	Recieving Chamber	1	CH102	1.50	1.30	0.80	0.50
3	Mech. Coarse Screen Chamber	2	CH103	3.50	0.50	0.35	0.50
4	Manual Grit Chamber	1	CH104	3.70	1.30	0.90	0.50
5	Lifting Station	1	LS101	3.20	**Dia.**	2.00	0.50
6	Equalization Tank	1	T101	10.50	4.00	6.30	0.50
7	Stilling Chamber	1	CH105	1.30	1.00	0.40	0.50
8	Mech. Fine Screen Chamber	2	CH106	3.00	0.50	0.32	0.30
9	Mech. Grit Chamber	1	T107	1.70	1.70	0.90	0.50
10	Anoxic Tank	1	T102	7.10	4.65	5.70	0.30
11	MBBR-1	1	T103	7.00	4.90	5.50	0.50
12	MBBR-2	1	T104	12.00	2.00	5.20	0.50
13	Intermediate Tank	1	T105	4.70	2.00	4.70	0.50
14	Tube Settler	1	T106	9.40	4.70	2.20	0.30
15	Filter Feed Tank	1	T107	3.55	4.70	3.80	0.30
16	Pressure Sand Filter	1	V101	2.70	**Dia.**	2.00	0.00
17	Activated Carbon Filter	1	V102	2.70	**Dia.**	2.00	0.00
18	Chlorine Contact Tank	1	T108	6.50	2.50	2.00	0.30
19	Sludge Sump	1	T109	3.00	1.50	3.40	0.50

TATA CONSULTING ENGINEERS LIMITED
TATA VENDOR DRAWING REVIEW STATUS

- A Drawing approved as submitted, proceed with fabrication / construction.
- B Drawing approved subject to comments noted, proceed with fabrication/construction considering our comments.
- C Our comments are noted on this marked up print.
- D See attached memo to the forwarding transmittal letter No. ..... Dt. .....
- E Correct Original of this drawing to reflect our comments and resubmit for approval.
- F Correct Original of this drawing to reflect our comments and resubmit for records.
- G Drawings of this category are for information and not approval, information furnished on the drawing is noted.
- H Drawing reviewed only against our previous comments.
- I Drawings returned without review. 06.07.2024
- Reviewed by ..... Date .....

Approval conveyed herein neither relieves Vendor / Contractor of his contractual obligations and his responsibilites for correctness of dimensions, materials of construction, weights, quantities, design details, assembly fits system/performance requirements and conformity of supplies with Indian Statutory Laws as may be applicable, nor does it limit the Purchaser's rights under the contract.

GENERAL NOTE:
1. ALL DIMENSION ARE IN MM AND LEVELS ARE IN METER UNLESS OTHERWISE SPECIFIED.

NOTE:
1. ALL BLDG STRUCTURE LEVELES ARE MENTIONED IN GA DRAWING.
2. ALL HANDRAILS AND UPRIGHTS SHALL BE AS PER RESPECTIVE TYPE.
3. REFERENCE LEVELS ARE SHOWN FOLLOW.
   - HIGH FLOOD LEVEL (HFL): 13.00
   - AVERAGE GROUND LEVEL (AGL):11.00
   - INTERNAL ROAD LEVEL (IRL):11.30
4. REFER TO GA DRAWING FOR ALL BUILDING UNIT LEVELS.

REV. NO.	DATE	DESCRIPTION	DESIGNED	DRAWN	CHECKED	APPROVED
R1	01-07-2024	SUBMITTED FOR APPROVAL				
R0	18-03-2024	SUBMITTED FOR APPROVAL				

REVISIONS

PROJECT :

DESIGN, SUPPLY, TRANSPORTATION, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITIES OF 1.5 MLD AT KATA KHAL NEAR RADHANAGAR BRIDGE AT AGARTALA CITY WITH SEWAGE COLLECTION SUMP CONSISTING OF NALLAH INTERCEPTOR AND DIVERSION WORKS WITH ALL CONTINGENT CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (01) ONE YEAR DEFECTS LIABILITY PERIOD.

CLIENT :

AGARTALA SMART CITY LIMITED (ASCL)

CONTRACTOR :

M/s SWAPAN CH. DE CONTRACTOR
CENTRAL ROAD EXTENSION,
TOWN PRATAPGARH,
AGARTALA 799003,
WEST TRIPURA

TITLE :
HYDRAUIC FLOW DIAGRAM OF 1.5 MLD SEWAGE TREATMENT PLANT BASED ON MBBR TECHNOLOGY NEAR RADHANAGAR BRIDGE, AGARTALA

PROJECTION | REV. R1

DRG NO : STP-KALA-1.5MLD-LAY-01-R0

SHEET 1 OF 1 | SCALE NTS | SIZE A1

RELEASED FOR : ☐ PRELIMINARY ☐ TENDER ☐ INFORMATION ☑ APPROVAL ☐ CONSTRUCTION

15 MLD STP at Abhoynagar









10 MLD STP Near Ranjit Nagar





5 MLD STP at Kalapania Khal





1.5 MLD STP at Katakhal near Astabal Bridge





ANNEXURE - 6

AGARTALA SMART CITY LIMITED
(CIN: U74999TR2016SGC013499)
SHAKUNTALA ROAD, U. D. BHABAN, 1ST FLOOR,
AGARTALA, WEST TRIPURA- 799 001

No. F.4 (158)/ ASCL/STP/HWH/2024/2161-72 **Dated 28HW.04.2025**

Letter of Award

To
M/s. Sourabh Construction Pvt. Ltd.
#108A, Friends Colony, Near M.M. Public School
Rajeev Nagar, Mandi Dabwali, Distt. Sirsa
PIN - 125104, Haryana
E-mail: scpl631@gmail.com
Ph. No. +91 9991643701, 94160 47615

Sub: Letter of Award for the work of Design, Supply, Transportation, Construction, Installation, Testing and Commissioning of Sewage Treatment Plant of capacity of 8 MLD STP near Haora River of Agartala City with I&D works in EPC mode and post completion Operation & Maintenance of entire system for 03 (three) years including 03 (three) years Defects Liability Period.

Ref: Tender Id No. 2024_CEO_55724_1 & NIe-T No. ASCL /RFP/2024/68

Dear Sir,

With reference to the above, Agartala Smart City Limited is pleased to inform that the rates offered by you, i.e., **Rs. 37,50,00,000.00** (Rupees Thirty-Seven Crore Fifty Lakh only) inclusive of applicable taxes and duties, for the above-mentioned work has been accepted by this office.

You are requested to start the work at once and kindly note that the date of commencement of work will be reckoned after 07 (seven) days from the date of issue of this Letter of Award.

Further, you are requested to attend this office along with **Rs. 500/- stamp paper** to execute the agreement on or before 15 (fifteen) days from the date of issue of this Letter of Award.

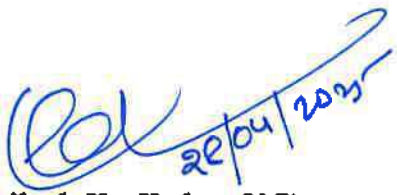
28/04/2025

(Dr. Shailesh Kr. Yadav, IAS)
Mission Director & Chief Executive Officer
Agartala Smart City Limited

Copy to:

1. P.S to Secretary, UD Department for kind information of The Secretary (Chairman, Agartala Smart City Limited).
2. The Municipal Commissioner, Agartala Municipal Corporation for kind information.
3. The Superintending Engineer, Agartala Municipal Corporation for information.

4. The Chief Finance Officer, Agartala Smart City Limited for information and necessary action.
5. Er. Sajal Ghosh, Executive Engineer, Agartala Smart City Limited for information and necessary action.
6. Concerned Asst. Engineer (Civil), Agartala Smart City Limited for information.
7. Concerned Jr. Engineer (Civil), Agartala Smart City Limited for information.
8. Er. Biswajit Dhar, Asst. Engineer (Elect.), Agartala Smart City Limited for information.
9. Er. Shankar Sarkar, Jr. Engineer (Elect.), Agartala Smart City Limited for information.
10. Ms. Mautusi Chaudhuri, Environment & Social Nodal Officer, Agartala Smart City Limited for information.
11. The Team Leader (PMC), Agartala Smart City Limited for information.



(Dr. Shailesh Kr. Yadav, IAS)
Mission Director & Chief Executive Officer
Agartala Smart City Limited

2112

515

C-Tech

www.sfcenvironment.com



End-user

Agartala Smart City Limited Agartala, Tripura

TECHNICAL PROPOSAL

8 MLD Sewage Treatment Plant

At Haora River, Agartala City

Wednesday, January 1, 2025

SFC ENERGY & ENVIRONMENT

SFC Environmental Technologies Ltd.
21st Floor, The Ambience Court, Sector-19D,
Vashi, Navi Mumbai – 400 705

1.2 RAW SEWAGE CHARACTERISTIC
(As per Tender specification, Section-5, Scope of work, Clause 2.2, p.no. 21)

pH	=	6.5 - 8.5	-
BOD_5	=	250.00	mg/L
COD	=	425.00	mg/L
TSS	=	375.00	mg/L
TKN (as N)	=	50.00	mg/L
TP (as P)	=	7.10	mg/L

1.3 DESIGN QUALITY OF TREATED SEWAGE(As per Tender specification, Section-5, Scope of work, Clause 2.2, p.no. 22)

pH	=	6.5 - 8.5	-
BOD_5 @ 20° C	<	10.00	mg/L
COD	≤	50.00	mg/L
TSS	≤	10.00	mg/L
TN (as N)	≤	10.00	mg/L
NH_4-N	≤	5.00	mg/L
TP (as P)	≤	2.00	mg/L

Note:

1. *Any variation in the Inlet Design Parameters as mentioned above may affect the performance of the System.*
2. *There should be no ingress of industrial effluent with the sewage.*
3. *Oil and Grease at the inlet of the C-Tech basin should be less than 10 mg/L, accordingly suitable Oil and Grease removal system should be provided before C-Tech basin.*
4. *It is assumed that there are no toxic inhabitants and heavy metals present at the inlet of SBR system.*

5. Treatment Philosophy

5.1. Treatment Philosophy:

The raw sewage shall be collected and pumped into the Primary Treatment Units comprising Inlet Chamber, Coarse & Fine Screen Channels and Grit Removal Units etc.

The primary treated sewage shall be taken into **TWO** numbers of C-Tech Basins These **TWO** C-Tech Basins shall work in sequence and influent flow is controlled using motorized Sluice Gates.

The C-Tech Basins shall be complete with Air Blowers, Diffusers, Grid Piping, Return Activated Sludge (RAS) Pumps, Surplus Activated Sludge (SAS) Pumps, Stainless Steel Decanters, Auto Valves and PLC etc. All cycles will be automatically controlled using PLC.

Excess sludge at a consistency level of **0.8%** will be pumped intermittently with the help of SAS Pumps. This can be taken further for Sludge Dewatering or Drying as per process requirement.

The treated sewage from the C-Tech Basins shall be routed to the downstream Tertiary Treatment Units as per tender specifications.

5.2. C-Tech Process:

C-Tech is a Cyclic Activated Sludge process. It provides highest treatment efficiency possible in a single – step biological process. The C-Tech System is operated in a batch reactor mode this eliminates all the inefficiencies of the continuous process. A batch reactor is a perfect reactor, which ensures 100% treatment. **TWO** modules shall be provided to ensure continuous treatment. The complete process takes place in a single reactor, within which all biological treatment steps take place sequentially.

No additional Settling Unit, Secondary Clarifier is required. The complete biological treatment is divided into Cycles with each Cycle is of 2-4 hrs duration, during which all treatment steps take place. A basic Cycle comprises of the following phases which take place independently in sequence to constitute a Cycle and then gets repeated:

- Fill / Aeration (F/A)
- Settling (S)
- Decanting (D)

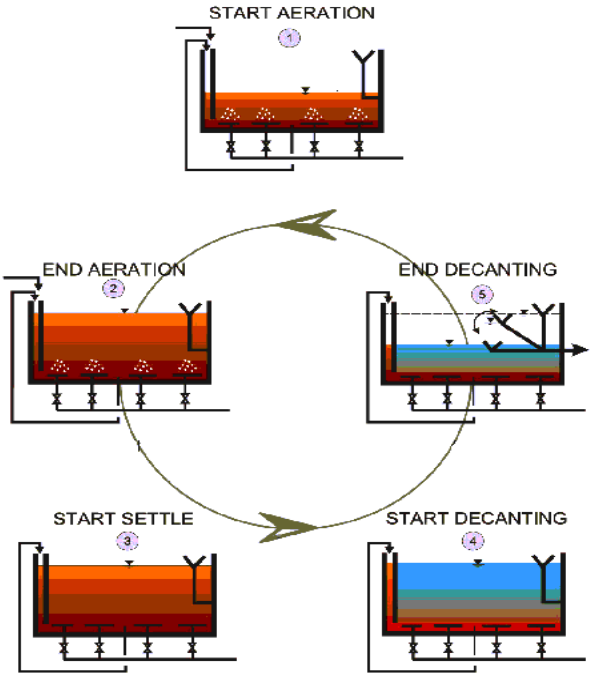


Fig. C-Tech Cycle

5.2.1. Fill / Aeration (F/A):

This refers to the process loading time in the cycle. Loading occurs outside of the designated settle and decant sequences during which time influent is received into the basin through an admixture (selector) reactor. Biomass from the main aeration zone is admixed with influent load in the biological selector hydrolysis reactor. Complete-mix reaction conditions prevail in the main reaction zone during this variable volume operational sequence, being typical of a fed-batch reactor operation. Aeration can be regulated to maximize co-current nitrification-de-nitrification that takes place and to insure the aerobic uptake of phosphorus previously released during anaerobic operation. The process typically employs a nominally constant rate of recycle from the main reaction zone that is pumped to a zone at the inlet end of the admixture reactor.

5.2.2. Settling (S):

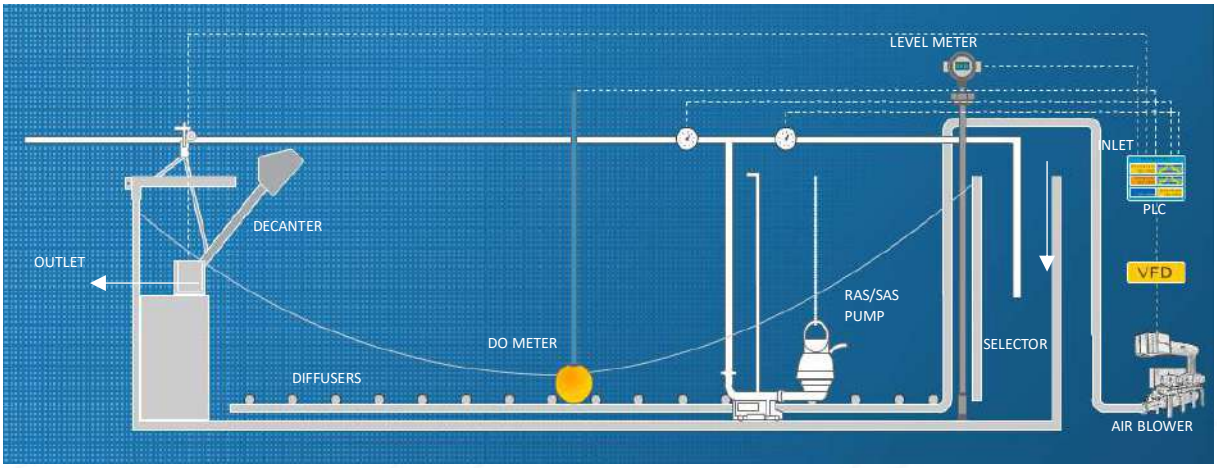
The air is turned off and influent to the reactor basin is stopped. During the first five minutes of this sequence, the residual mixing energy within the reaction basin is consumed. At this time gentle bio-flocculation initially takes place, a solids-liquid interface forms under partial hindered settling conditions. Rising sludge does not occur.

5.2.3. Decanting (D):

This sequence is an extension of the settle sequence and is also totally quiescent whereby a moving weir lowering decanter is used to take the operating liquid level in the basin to its designated bottom water level reference position. In this way supernatant is withdrawn from a subsurface position under laminar flow conditions. This allows optimum removal over the decant depth without entrainment of settled solids or floating debris. Upon completion of the supernatant liquid removal sequence, the moving weir decanter returns to its rest position located out of liquid. Completion of the decant sequence terminates the designated use of the basin as a stratified, interrupted inflow reactor. Typically, fill sequencing begins while the decanter is travelling to its upper rest position.

6. C-Tech Components

The C-Tech System comprises the following main components:



1. **Selector**:
   Biological Selector Zone prevents sludge foaming and sludge bulking.

2. **DO Meter:**
   DO Meter helps in measuring DO concentration available in the basin and also Oxygen Uptake Rate (OUR) based control of the process. This ensures 30 – 40% power saving.

3. **Decanter**:
   The clean supernatant is removed from the Basin using a Decanter Assembly, complete in Stainless Steel construction. During Decanting, there is no inflow to the Basin. The moving weir type Decanter travels slowly from its "Park" position to a designated Bottom Water Level with the help of a geared Drive. Variable Frequency Drive (VFD) is provided to control the rate of movement of Decanter. After the required level of supernatant is removed, the Decanter is returned to its "Park" position through reversal of the geared Drive. The Basin is now ready for the next Cycle to begin. The C-Tech decanter is specifically designed to be positively free of entrained settled and surface (floating) solids at all times.


105 MLD, LUDHIANA

   The new generation decanter developed by SFC and tested in Munich University is having enhanced hydraulic capacity to handle higher peak loads at all decanting depths.

4. **Diffusers**:
   Fine bubble polyurethane membrane diffusers are provided for efficient transfer of oxygen from air to meet the process demand. Air grid with adjustable supports are provided for installing all diffusers at same level and hence ensuring uniform air distribution across plan area.


19 MLD, BELAPUR, NAVI MUMBAI

5. **Air Blowers:**
   Air Blowers supply required air as per process demand. Air blowers are controlled through PLC as per OUR based control logic. Variable Frequency Drive (VFD) is provided to blower to ensure proper control of air supply there by optimizing the power consumption and reducing power bill.

6. **Submersible Pumps for Sludge Recycle (RAS) and Sludge Wasting (SAS)**:
   RAS pump recirculates part of biomass into selector compartment during fill/aerate mode whereas SAS pump pumps out excess sludge from C-Tech basins during decanting period for further disposal.

7. **PLC**:
   For complete automatic cycle control and operation. This reduces cost of Manpower as complete operation can be hooked to a central Control Desk.

CLIENT
AGARTALA SMART CITY LIMITED

PMC
TATA CONSULTING ENGINEERS LIMITED

CONTRACTOR
SOURABH CONSTRUCTIONS PVT. LTD.

8.0 MLD STP AT HOWRAH RIVER

Name of Work :- Design, Supply, Transportation, Construction, Installation, Testing and Commissioning of 8 MLD Sewage Treatment Plant near Haora River, Agartala City, including I&D works in EPC Mode and Post-Completion Operation & Maintenance for Three (03) Years, including Three (03) Years Defects Liability Period.

PROCESS DESCRIPTION

Raw sewage after primary treatment Fine Screens and Grit Chambers is taken to C-Tech Basins by gravity/pumping. C-Tech is a Cyclic Activated Sludge process technology which is the latest and 4th generation of **Sequential Batch Reactor (SBR) process.** The C-Tech system specifically refers to the use of variable volume treatment in combination with a biological SELECTOR and OXYGEN UPTAKE RATE (OUR) control, which is operated in a fed-batch reactor mode. The Cyclic Activated Sludge process technology represents a certain technical development of a process philosophy over conventional SBR technology.

The incorporation of a multi cell biological Selector in the front – end of the System distinguishes it from all other technologies (Generic SBRs). The raw sewage enters the Selector Zone, where anoxic-mix conditions are maintained. Also, a part of the treated effluent along with activated sludge from the Aeration Zone is recycled here using Return Activated Sludge (RAS) Pump. As the microorganisms meet high BOD and low DO condition in the Selector Zone, natural selection of predominantly floc-forming microorganisms takes place. This is very effective in containing all the known low F/M bulking microorganisms, which eliminates problems of sludge bulking and sludge foaming. This process ensures excellent settling characteristics of the biological sludge. Also, due to the anoxic / anaerobic conditions in the Selector Zone, De-nitrification and Phosphorous removal occurs.

The C-Tech System shall be designed to treat the primarily treated sewage in a Single – Stage, Fully
Automatic C-Tech Reactors. The primarily treated sewage after Fine Screening, Grit Removal and
Primary Clarification, shall be taken into parallel C-Tech Basins for biological degradation of organics.
Two (2) Nos. of C-Tech Basins have been proposed, which will work in sequence. The System shall be

complete with Air Blowers, Diffusers, Return Activated Sludge (RAS) Pumps, Surplus Activated Sludge
(SAS) Pumps, Decanters, Auto Gates & Valves and PLC etc.

The complete Operation of the treatment shall be divided into Cycles. Each Cycle shall be of 3.00 hrs.
duration during which all the treatment steps shall take place. A basic Cycle shall comprise the
following Phases:

1. Fill-Aeration:

During this Phase, the sewage shall be filled into **1 No. of C-Tech Basin**. The raw sewage
shall first enter into Selector Compartments. Part of the treated sewage along with
activated sludge shall be recycled here with the help of RAS Pumps. Air Blowers shall be
started for supplying of air required for aeration.

2. Settling:

During this Phase, the Filling/Aeration shall be stopped and the mixed content shall be
allowed to settle under perfect settling conditions.

3. Decanting:

During this Phase, the supernatant shall be removed form top with the help of Decanters.
Also, excess sludge shall be wasted with the help of SAS Pumps.
The complete System shall consist of the following Equipment's/Units:

• Two (2) Nos. of motorized Gates each one at Feed Channel to Selector Zone of C-Tech
Basins shall be provided to feed sewage to C-Tech Basins**…. during Fill/Aeration phase.**

• Three (3: 2 Working + 1 Standby) Nos. of Air Blowers shall be provided to supply the
required Oxygen into C-Tech Basins**…. during Fill/Aeration phase**. These Air Blowers are
grouped into One Set having Three (3: 2 Working + 1 Standby) Nos. of Air Blowers

Chlorine Contact Tank:

* After the biological treatment, chlorine is often used to disinfect the water. The chlorine contact tank allows sufficient time for chlorine to effectively kill pathogens in the water.

UV (Ultraviolet) Treatment:

* UV treatment is another disinfection method that uses ultraviolet light to kill bacteria and other microorganisms without chemicals. It’s often used as an additional step to ensure water quality.

Treated Water Tank:

* This is the storage tank where the treated water is held after it has undergone the disinfection process. It's ready to be released for reuse or discharge.

Sludge Sump:

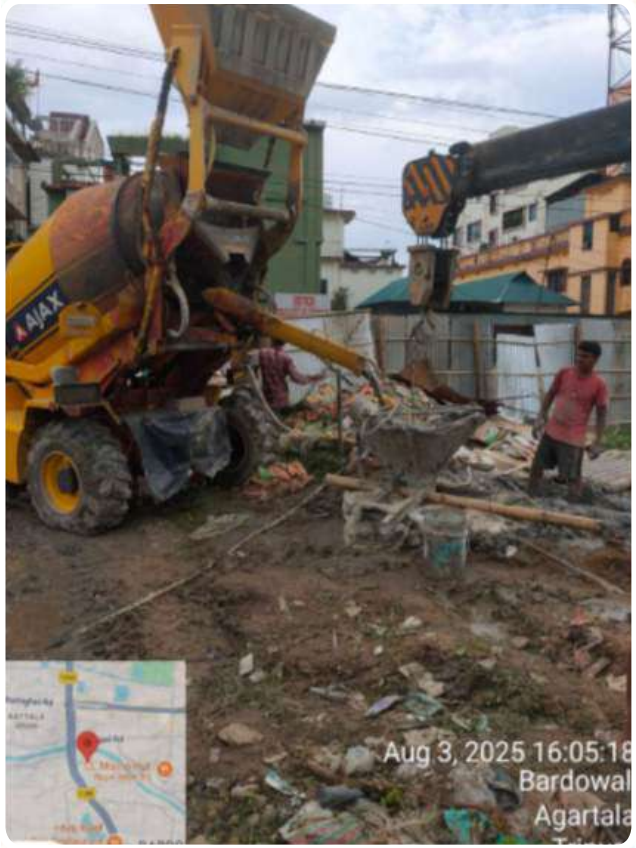
* The sludge sump is a collection area for the sludge (solid waste) generated during the treatment process. Sludge is typically removed from water after sedimentation or biological treatment.

Centrifuge Unit:

* This machine is used to separate solids (sludge) from liquids by spinning the mixture at high speeds. The centrifugal force helps separate the solid particles from the liquid portion, which can then be processed further.

8 MLD STP Near Haora River of Agartala City along with I&D works







ANNEXURE - 7

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,RAW water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4723**
Report Date	**: 12-08-2025**
Sample ID	**: JRA523M6D7**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 04/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009759F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: RAW water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4723
Sample ID : JRA523M6D7

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	BOD in mg/l	<30	No Relaxation	APHA 24th Edition 5220 C	89.0
2	COD in mg/l	<250	No Relaxation	APHA 24th Edition 5210 B	0.2

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name **: Samir Acharjee**
Designation **: Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,Treated water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4725**
Report Date	**: 12-08-2025**
Sample ID	**: I304MUDL6Y**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 04/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009762F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: Treated water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4725
Sample ID : I304MUDL6Y

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	pH value at 25°C	6.5-8.5	No Relaxation	APHA 24th Edition 4500-H+ B	6.65
2	Total Suspended Solid in mg/l	05	No Relaxation	APHA 24th Edition 2540 D	10.5

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,RAW water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4722**
Report Date	**: 13-08-2025**
Sample ID	**: 0H1U2L564X**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 04/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009758F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: RAW water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4722
Sample ID : 0H1U2L564X

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	pH value at 25°C	6.5-8.5	No Relaxation	APHA 24th Edition 4500-H+ B	6.93
2	Total Suspended Solid in mg/l	05	No Relaxation	APHA 24th Edition 2540 D	268.0

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,Treated water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4726**
Report Date	**: 12-08-2025**
Sample ID	**: 42UELY7PXG**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 02/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009764F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: Treated water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4726
Sample ID : 42UELY7PXG

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	BOD in mg/l	<30	No Relaxation	APHA 24th Edition 5220 C	8.0
2	COD in mg/l	<250	No Relaxation	APHA 24th Edition 5210 B	23.0

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,RAW water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4724**
Report Date	**: 12-08-2025**
Sample ID	**: 0H1LSC645P**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 04/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009761F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: RAW water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4724
Sample ID : 0H1LSC645P

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	Total Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	1600 MPN
2	Fecal Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	18 MPN

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

Executive Engineer, Division - II, AMC,Treated water from 8 MLD Sewage Treatment Plant at Chandinamura,Tripura

Report No	**: SLWTL/2017/4727**
Report Date	**: 12-08-2025**
Sample ID	**: B6ON719RAI**
Date of Receipt of Sample	**: 01/08/2025,11.30 am**
Date(s) of Performance	**: 04/08/2025**
Ref. No. & Date	**: No. 6543-6548/F.15/Misc/Div-II/AMC/2008 dated 30/07/2025**
ULR No	**: TC735025000009765F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 01/08/2025
5.	Source & Place of Sampling	: Treated water from 8 MLD Sewage Treatment Plant at Chandinamura
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature : 

Name **: Samir Acharjee**

Designation **: Chemist**

For State Level Water Testing Laboratory

Signature : 

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4727
Sample ID : B6ON719RAI

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	Total Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	45 MPN
2	Fecal Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	10 MPN

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature 
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature 
Name **Sujoy Paul**
Designation **Technical Manager**

Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

ANNEXURE - 8

Mecgale Pneumatics Pvt. Ltd.
Corporate Office: N-65, MIDC,
Hingna Road, Nagpur 440016
INDIA

Tel: +91 7104 236873 / 235271
Fax: +91 7104 235496
Email: info@mecgale.com
www.mecgale.com

FEED | AUTOMATION | BULK SOLIDS HANDLING | ENVIRONMENT

MECGALE

EE(SD) - Pl send to Dir (SD).

MPPL-D2187/ASCL-STP/AGT/KP-53

Date: -25th August 2025

To
The Chief Executive Officer
Agartala Smartcity Limited
1st Floor, U.D.Bhavan, Shakuntala Road
Agartala, West Tripura – 799001
Email:- agartalasmartcityltd@gmail.com

Name of Work: -Design, supply, Construction, Installation, Testing and Commissioning including O & M of One year for Sewage Treatment Plant of Capacity 8 MLD at Akhaura Channel near ICP.

Ref: - 1. LOA No. F.4 (18) / ASCL / 2018-19 (P - 3) / 746-758_Dated 11.02.2020
2. ASCL Letter No.F.4 (18)/ASCL/2018-19(P-3)5499-5503_ Dated 11.11.2020.

Subject: - Submission of Mass Balancing and Report of 8 MLD-STP reg.

Dear Sir,

With reference to the subject contract, we are submitting, Mass **Balancing and Report** for the month of August-2025.

Hence, we request to your good self to look into the matter and record regarding the above.

This is for your kind information and necessary in this regard please.

Thanking you.

Yours faithfully,
For **Mecgale Pneumatics Pvt. Ltd.**

25/08/2025

MECGALE PNEUMATICS PVT. LTD.

Kanhaiya Parshad
Agartala Project

Encl: - ***Test Report.***

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,Tripura

Report No	**: SLWTL/2017/4819**
Report Date	**: 22-08-2025**
Sample ID	**: 291HXQ7MEV**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000009846F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Dr. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4819
Sample ID : 291HXQ7MEV

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	pH value at 25°C	6.5-8.5	No Relaxation	APHA 24th Edition 4500-H+ B	6.78
2	Total Suspended Solid in mg/l	05	No Relaxation	APHA 24th Edition 2540 D	9.70
3	Residual Chlorine (as cl) in mg/l	0.2	1.0	APHA 24th Edition 4500-Cl B	Not Found

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,Tripura

Report No	**: SLWTL/2017/4825**
Report Date	**: 22-08-2025**
Sample ID	**: 1HXQ7Y6LEU**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000010835F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4825
Sample ID : 1HXQ7Y6LEU

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	Total Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	> 1600 MPN
2	Fecal Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	22 MPN

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : amgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,Tripura

Report No	**: SLWTL/2017/4820**
Report Date	**: 22-08-2025**
Sample ID	**: 4J1S0F9HX5**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000010830F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: INLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4820
Sample ID : 4J1S0F9HX5

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	BOD in mg/l	<30	No Relaxation	APHA 24th Edition 5220 C	44.0
2	COD in mg/l	<250	No Relaxation	APHA 24th Edition 5210 B	178.0

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,Tripura

Report No	**: SLWTL/2017/4822**
Report Date	**: 22-08-2025**
Sample ID	**: 29OHX57C6L**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000010832F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4822
Sample ID : 29OHX57C6L

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	pH value at 25°C	6.5-8.5	No Relaxation	APHA 24th Edition 4500-H+ B	7.21
2	Total Suspended Solid in mg/l	05	No Relaxation	APHA 24th Edition 2540 D	5.6
3	Residual Chlorine (as cl) in mg/l	0.2	1.0	APHA 24th Edition 4500-Cl B	Not Found

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : Samir Acharjee
Designation : Chemist

For State Level Water Testing Laboratory

Signature
Name Sujoy Paul
Designation Technical Manager

Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory,
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,Tripura

Report No	**: SLWTL/2017/4827**
Report Date	**: 22-08-2025**
Sample ID	**: F8O5W4JCSL**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000010837F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4827
Sample ID : F8O5W4JCSL

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	Total Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	44 MPN
2	Fecal Choliform Bacteria/100 ml	0	0	IS 1622: 1981, Reaff.2003	8 MPN

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

TEST REPORT

Name & Address of the customer

MECGALE PNEUMATICS PVT. LTD>.,OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel,tRIPURA

Report No	**: SLWTL/2017/4828**
Report Date	**: 22-08-2025**
Sample ID	**: BS928C6L3U**
Date of Receipt of Sample	**: 13/08/2025,11.30 am**
Date(s) of Performance	**: 13/08/2025**
Ref. No. & Date	**: MPPL-D2187/ASCL-STP/AGT/KP-05 dated 13/08/2025**
ULR No	**: TC735025000010838F**

We hereby certify that the following sample submitted to the laboratory has been analyzed with the following results :

1.	Description of Sample (As declared by customer)	: Sewage Water
2.	Volume of Sample Received	: 2 Lt
3.	Sample Mark (if any, given by the customer)	: NIL
4.	Date of Sampling by the Customer	: 13/08/2025
5.	Source & Place of Sampling	: OUTLET water from 8 MLD Sewage Water Treatment Plant near Akhaura Chanel
6.	Environmental conditions during sampling	: NA
7.	Sampling Plan & Procedures used	: NA

Report Prepared by

Signature :

Name : **Samir Acharjee**

Designation : **Chemist**

For State Level Water Testing Laboratory

Signature :

Name : **Sujoy Paul**

Designation : **Technical Manager**

Authorized Signatory

- The results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of State Level Water Testing Laboratory, PWD(DWS)
- The reserved part of sample(s) shall be retained for 15 days from the date of Completion of Test.

Contact Person : Er. Rajib Majumder,
Quality Manager, State Level Water Testing Laboratory
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

State Level Water Testing Laboratory

PWD(DWS), Government of Tripura
P.N. Complex,
Agartala - 799006
Mobile : 9402120089,
Website : www.dws.tripura.gov.in

Report No : SLWTL/2017/4828
Sample ID : BS928C6L3U

Analysis of Result

SN	Characteristic	Acceptable Limit (as per BIS 10500:2012)	Permissible Limit (as per BIS 10500:2012)	Method of Test	Results
1	BOD in mg/l	<30	No Relaxation	APHA 24th Edition 5220 C	6.0
2	COD in mg/l	<250	No Relaxation	APHA 24th Edition 5210 B	18.0

BDL - Below Detection Level for Flooride - <0.2 mg/l, Arsenic - <0.009 mg/l, Iron - <0.1 mg/l, Magnesium - <2 mg/l, Manganese - <0.01 mg/l49">

Report Prepared by

Signature
Name : **Samir Acharjee**
Designation : **Chemist**

For State Level Water Testing Laboratory

Signature
Name **Sujoy Paul**
Designation **Technical Manager**
Authorized Signatory

-: End Of Report :-

Contact Person : Er. Rajib Majumder
Quality Manager, State Level Water Testing Laboratory.
Mobile : 9402120089, Email : qmgtripura@gmail.com, Website : www.dws.tripura.gov.in

MASS BALANCE - 8 MLD STP AT AKHAURA CANAL , Agartala Tripura							
Sl No	Unit Process / Stage	Flow MLD	PH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Remarks
1	Raw Sewage (Inlet 8MLD STP)	8.00	6.7	44	178	9.7	
2	Screening & Grit	8.00	6.7	44	178	9.7	
3	SBR (Biological)	8.00	6.7	44	178	9.7	
4	Decanting (Settled Effluent)	7.94	7.2	6	18	5.6	
5	CCT (Chlorination)	7.94	7.2	6	18	5.6	
6	Final Treated Effluent (Outlet)	7.94	7.2	6	18	5.6	
7	Sludge (Generated and disposed)	0.06	--	--	--	--	



--

ANNEXURE - 9

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

F.No.3-(69)-TUDA/PROJECT/2023/ 2764 – 2782 **Dated. 31/08/2024**

"Letter of Commencement of Work"

To
M/S Ace Alliance (P) Limited & M/s S R Paryavaran Engineers Pvt. Ltd. JV
Guwahati, Assam-781005
Email: info@aceally.com

Name of Contract: Design-Build-Operate (DBO) of Sewage Treatment Plants (STP) along with Co-treatment of used water and Septage with 5 years of Operation and Maintenance in three Towns – Khowai, Ambassa and Teliamura of Tripura **(2nd call).**

Reference:

v. DNIeT No: **17/EE/TUDA/2023-24 Dated 12.07.2023**
vi. E-Tender ID: **2023_TUDA_44890_1**
vii. Performance Bank Guarantee submitted by you for the above mentioned work vide below BG No.
c) 19070ILG002224 dated. 31.07.2024 for an amount of Rs.2,12,00,096.00
b) 19070ILG002324 dated. 31.07.2024 for an amount of Rs.23,55,556.00
viii. This office Letter of Acceptance (LOA) of your tender no. **F.No.3(69)-TUDA/PROJECT/2023/1562-1576 dated. 01/07/2024.**

Dear Sir,

You tender for the above mentioned work has been accepted on behalf of Governor of Tripura for an amount of **Rs.23,55,56,617.00** (Rupees Twenty Three Crore Fifty Five Lakh Fifty Six Thousand Six Hundred Seventeen) only including 5 years operation and maintenance cost.

You are requested to start the work immediately in consultation with the **Assistant Engineer, Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once, so that the work can be completed within the stipulated period.

You are also requested to attend this office within 7(seven) days from the date of issue of this Letter for Commencement of work for signing of formal agreement.

Please note that time for completion of the work **730 days excluding O & M** which shall be reckoned from the **15th day** after the issuance of this Letter of Commencement of the work.

Yours faithfully,

30/08/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

Copy to:

1. PS to the Secretary, UDD for kind information of the Secretary, UDD.
2. The Director, Urban Development Dept. for kind information.
3. The Commissioner, TUDA for kind information.
4. The Chief Engineer, Urban Development Dept. for kind information.
5. The Chief Planner, TUDA for kind information.
6. The Accountant General (A&E), Agartala, Tripura for kind information.
7. The Chief Executive Officer, Ambassa Municipal Council, West Tripura, Tripura for information.
8. The Chief Executive Officer, Khowai Municipal Council, West Tripura, Tripura for information.
9. The Chief Executive Officer, Teliamura Municipal Council, West Tripura, Tripura for information.
10. The Assistant Commissioner of Taxes, P.N. Complex, Agartala for information
11. The Assistant Commissioner, Central Excise & Service Tax, Agartala Division, Kiran Medical Hall Building, Old R.M.S Chowmuhani, Agartala, Tripura for information.
12. The Labour Commissioner, Agartala Tripura for information.
13. The Income Tax Officer, Netaji Chowmuhani, Agartala for information
14. Treasury officer, Treasury -1, Agartala for your information.
15. Er. S. Debbarma, Assistant Engineer, TUDA for information & necessary action.
16. Er. R. Debbarma, Junior Engineer, TUDA for information & necessary action.
17. Work order file.
18. Agreement copy.

30/08/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

F.No.3-(68)-TUDA/PROJECT/2023/ 2745-2763 **Dated. 31/08/2024**

"Letter of Commencement of Work"

To
M/S Ace Alliance (P) Limited & M/s S R Paryavaran Engineers Pvt. Ltd. JV
Guwahati, Assam-781005
Email: info@aceally.com

Name of Contract: Design-Build-Operate (DBO) of Sewage Treatment Plants (STP) along with Co-treatment of used water and Septage with 5 years of Operation and Maintenance in three Towns – Dharmanagar, Kailashahar and Kumarghat of Tripura **(2nd call).**

Reference:

i. DNIeT No: **16/EE/TUDA/2023-24 Dated 30.06.2023**
ii. E-Tender ID: **2023_TUDA_44620_1**
iii. Performance Bank Guarantee submitted by you for the above mentioned work vide below BG No.
a) **19070ILG002024 dated. 31.07.2024 for an amount of Rs.2,26,67,625.00**
b) **19070ILG002124 dated. 31.07.2024 for an amount of Rs.25,18,625.00**
iv. This office Letter of Acceptance (LOA) of your tender no. **F.No.3(69)-TUDA/PROJECT/2023/1577-1591 dated. 01/07/2024.**

Dear Sir,

You tender for the above mentioned work has been accepted on behalf of Governor of Tripura for an amount of **Rs.25,18,62,500.00** (Rupees Twenty Five Crore Eighteen Lakh Sixty Two Thousand Five Hundred) only including 5 years operation and maintenance cost.

You are requested to start the work immediately in consultation with the **Assistant Engineer**, **Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once, so that the work can be completed within the stipulated period.

You are also requested to attend this office within 7(seven) days from the date of issue of this Letter for Commencement of work for signing of formal agreement.

Please note that time for completion of the work **730 days excluding O & M** which shall be reckoned from the **15th day** after the issuance of this Letter of Commencement of the work.

Yours faithfully,

30/08/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

Copy to:

1. PS to the Secretary, UDD for kind information of the Secretary, UDD.
2. The Director, Urban Development Dept. for kind information.
3. The Commissioner, TUDA for kind information.
4. The Chief Engineer, Urban Development Dept. for kind information.
5. The Chief Planner, TUDA for kind information.
6. The Accountant General (A&E), Agartala, Tripura for kind information.
7. The Chief Executive Officer, Dharmanagar Municipal Council, West Tripura, Tripura for information.
8. The Chief Executive Officer, Kailashahar Municipal Council, West Tripura, Tripura for information.
9. The Chief Executive Officer, Kumarghat Municipal Council, West Tripura, Tripura for information.
10. The Assistant Commissioner of Taxes, P.N. Complex, Agartala for information
11. The Assistant Commissioner, Central Excise & Service Tax, Agartala Division, Kiran Medical Hall Building, Old R.M.S Chowmuhani, Agartala, Tripura for information.
12. The Labour Commissioner, Agartala Tripura for information.
13. The Income Tax Officer, Netaji Chowmuhani, Agartala for information
14. Treasury officer, Treasury -1, Agartala for your information.
15. Er. S. Debbarma, Assistant Engineer, TUDA for information & necessary action.
16. Er. R. Debbarma, Junior Engineer, TUDA for information & necessary action.
17. Work order file.
18. Agreement copy.

30/08/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

F.No.3-(70) TUDA/PROJECT/2023/ 2760-2776 **Dated. 15/03/2024**

"Letter for Commencement of Work"

To
M/S SAINATH ENVIROTECH
305 C Sevanthakulam Road
Tuticorin - 628003
Email: knamashivaayan@gmail.com

Name of Contract: Design-Build-Operate (DBO) of Sewage Treatment Plants (STP) along with Co-treatment of used water and septage with 5 years of Operation and Maintenance in two towns-Ranirbazar & Mohanpur of Tripura.

Reference:

i. DNIeT No: **18/EE/TUDA/2023-24 Dated 12.07.2023**
ii. E-Tender ID: **2023_TUDA_40178_1**
iii. Performance Bank Guarantee submitted by you for the above mentioned work vide No. **a) D06IBGP240600002 dated. 29.02.2024 for an amount of Rs. 1,24,74,900.00**
b) D06IBGP240730002 dated.13.03.2024 for an amount of Rs. 15,56,175.00
c) D06IBGP240730001 dated. 13.03.2024 for an amount of Rs. 15,30,675.00
iv. This office Letter of Intent (LOI) of your tender no. **F.No.3(70)TUDA/PROJECT/2023/2025-39 dated. 06/02/2024.**

Dear Sir,

You tender for the above mentioned work has been accepted on behalf of Governor of Tripura for an amount of **Rs. 15, 56, 17,500.00** (Rupees Fifteen Crore Fifty Six Lakhs Seventeen Thousand Five Hundred) only including 5 years operation and maintenance cost.

You are requested to start the work immediately in consultation with the **Assistant Engineer, Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once, so that the work can be completed within the stipulated period.

You are also requested to attend this office within 7(seven) days from the date of issue of this Letter for Commencement of work for signing formal agreement.

Please note that time for completion of the work **730 days excluding O & M** which shall be reckoned from the **15th day** after the issuance of this Letter of Commencement of the work.

Yours faithfully,

15/3/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

Copy to:

1. PS to the Secretary, UDD for kind information of the Secretary, UDD.
2. The Director, Urban Development Dept. for kind information.
3. The Commissioner, TUDA for kind information.
4. The Chief Engineer, Urban Development Dept. for kind information.
5. The Chief Planner, TUDA for kind information.
6. The Accountant General (A&E), Agartala, Tripura for kind information.
7. The Chief Executive Officer, Ranirbazar Municipal Council, West Tripura, Tripura for information.
8. The Chief Executive Officer, Mohanpur Municipal Council, West Tripura, Tripura for information.
9. The Assistant Commissioner of Taxes, P.N. Complex, Agartala for information
10. The Assistant Commissioner, Central Excise & Service Tax, Agartala Division, Kiran Medical Hall Building, Old R.M.S Chowmuhani, Agartala, Tripura for information.
11. The Labour Commissioner, Agartala Tripura for information.
12. The Income Tax Officer, Netaji Chowmuhani, Agartala for information
13. Treasury officer, Treasury -1, Agartala for your information.
14. Er. S. Debbarma, Assistant Engineer, TUDA for information & necessary action.
15. Er. R. Debbarma, Junior Engineer, TUDA for information & necessary action.
16. Work order file.
17. Agreement copy.

15/03/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

F.No.3-(67)-TUDA/PROJECT/2023/2742-59 **Dated. 15/03/2024**

"Letter for Commencement of Work"

To
Hydrotech Paryavaran India Pvt.Ltd,
F-31, Industrial area, Phase-8.
Mohali, Punjab-160071.
Email: diksha@hydrotechindia.com

Name of Contract: Design-Build-Operate (DBO) of Sewage Treatment Plants (STP) along with Co-treatment of used water and septage with 5 years of Operation and Maintenance in three towns-Udaipur, Belonia & Melaghar of Tripura **(2nd call).**

Reference:

i. DNIeT No: **15/EE/TUDA/2023-24 Dated 09.06.2023**
ii. E-Tender ID: **2023_TUDA_41014_1**
iii. Performance Bank Guarantee submitted by you for the above mentioned work vide No. **a) 79880ILG000124 dated. 14.03.2024 for an amount of Rs. 5,05,692.00**
b) 79880ILG000224 dated. 14.03.2024 for an amount of Rs. 1,69,09,906.00
c) 79880ILG000324 dated. 14.03.2024 for an amount of Rs. 18,78,878.00
d) 79880ILG000424 dated. 14.03.2024 for an amount of Rs. 45,51,228.00
iv. This office Letter of Intent (LOI) of your tender no. **F.No.3(67)-TUDA/PROJECT/2023/2010-24 dated. 06/02/2024.**

Dear Sir,

You tender for the above mentioned work has been accepted on behalf of Governor of Tripura for an amount of **Rs. 23,84,57,036.00** (Rupees Twenty Three Crore Eighty Four Lakhs Fifty Seven Thousand Thirty Six) only including 5 years operation and maintenance cost.

You are requested to start the work immediately in consultation with the **Assistant Engineer, Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once, so that the work can be completed within the stipulated period.

You are also requested to attend this office within 7(seven) days from the date of issue of this Letter for Commencement of work for signing formal agreement.

Please note that time for completion of the work **730 days excluding O & M** which shall be reckoned from the **15th day** after the issuance of this Letter of Commencement of the work.

Yours faithfully,

15/03/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

Copy to:

1. PS to the Secretary, UDD for kind information of the Secretary, UDD.
2. The Director, Urban Development Dept. for kind information.
3. The Commissioner, TUDA for kind information.
4. The Chief Engineer, Urban Development Dept. for kind information.
5. The Chief Planner, TUDA for kind information.
6. The Accountant General (A&E), Agartala, Tripura for kind information.
7. The Chief Executive Officer, Udaipur Municipal Council, West Tripura, Tripura for information.
8. The Chief Executive Officer, Belonia Municipal Council, West Tripura, Tripura for information.
9. The Chief Executive Officer, Melaghar Municipal Council, West Tripura, Tripura for information.
10. The Assistant Commissioner of Taxes, P.N. Complex, Agartala for information
11. The Assistant Commissioner, Central Excise & Service Tax, Agartala Division, Kiran Medical Hall Building, Old R.M.S Chowmuhani, Agartala, Tripura for information.
12. The Labour Commissioner, Agartala Tripura for information.
13. The Income Tax Officer, Netaji Chowmuhani, Agartala for information
14. Treasury officer, Treasury -1, Agartala for your information.
15. Er. S. Debbarma, Assistant Engineer, TUDA for information & necessary action.
16. Er. R. Debbarma, Junior Engineer, TUDA for information & necessary action.
17. Work order file.
18. Agreement copy.

15/03/24

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA
For and on behalf of Governor of Tripura

Write up on Technology adopted for Used water Management of 11 Towns in Tripura

The technology adopted for used water management in the towns is one of the ten CPHEEO-approved technologies for wastewater treatment, as per the *Advisory on Type Design of STPs for Small and Medium Towns* under the Swachh Bharat Mission–II guidelines."

Moving Bed Biological Reactor (MBBR)

➢ Introduction

The Moving Bed Biological Reactor (MBBR) process involves the use of specially designed synthetic media, which are kept in suspension by compressed air released at the bottom of the reactor. The media serve as carriers for microbial growth, forming biofilms on their surfaces. These biofilms enable efficient biological degradation of organic pollutants. Common trade names for such systems include Fluidized Aerobic Reactor (FAB), Moving Bed Biological Reactor (MBBR), and Fluidized Anaerobic Reactor. Since the biomass remains attached to the media, secondary settling is required for biomass separation in FAB and MBBR systems.

➢ Historical Development

MBBR technology evolved as an improvement over traditional attached growth systems. The concept relies on immobilized carriers that retain microorganisms without significant washout, while keeping the media fluidized in the reactor. This ensures stable and consistent organic removal efficiency. The primary advantage of MBBR is its ability to reduce waste sludge generation, making it attractive for modern sewage treatment.

➢ Microbiological Aspects

MBBR systems maintain high biomass concentrations and long solids retention times (SRT). This reduces sludge production for a given BOD removal efficiency. The immobilized biomass enhances the Food/Microorganism (F/M) ratio beyond the levels of extended aeration systems. During aeration, microorganisms synthesize and store biodegradable compounds, which can later be utilized for denitrification under anoxic conditions.

➢ Current Status

Enhancing active biomass concentration, prolonging carrier life, and improving microbial stability are key factors for process efficiency. Operational challenges include preventing clogging, ensuring durability of carriers, and managing renewal costs. Despite these challenges, several sewage treatment plants (STPs) in India are successfully operating with MBBR technology using patented media and vendor-specific design parameters. MBBR is particularly suitable for land-constrained, high-density urban areas due to its compact footprint. In Tripura availability of land is a big challenge. So MBBR come up as a suitable solution for that. For Co-treatment of sewerage & septage of used water the below in-fluent characteristics are adopted to design the treatment system.

Characteristics of Effluent Parameters for all 11 towns are as below.

Sl No	Parameter	Unit	Value to be Considered for Design	Remarks
1	Biochemical Oxygen Demand (BOD)	mg/l	250	For Co-treatment of septage the combination load of sewage and Septage influent BOD is considered as 310 mg/l
2	Chemical Oxygen Demand (COD)	mg/l	425	Considered as per CPHEEO manual on sewerage and sewage treatment systems 2013
3	Total suspended Solids	mg/l	375	
4	TKN (as N)	mg/l	50	
5	Ammonium Nitrogen	mg/l	32.5	
6	Total Phosphate	mg/l	7.1	
7	Faecal coliform	MPN/100ml	10^4	

Also the Effluent characteristics need to achieve after proper treatment is as per STP effluent standards from NGT order dated 30-04-2019

Sl No	Parameter	Unit	Value to be Achieve
1	Biochemical Oxygen Demand (BOD)	mg/l	≤ 10
2	Chemical Oxygen Demand (COD)	mg/l	≤ 50
3	Total suspended Solids	mg/l	≤ 20
4	TKN (as N)	mg/l	≤ 10
5	Ammonium Nitrogen	mg/l	
6	Total Phosphate	mg/l	≤ 1
7	Faecal coliform	MPN/100ml	≤ 1000

➢ Physical Features

- **Shape of Reactors**: Reactors are generally similar to aeration tanks. Circular tanks are often preferred as they reduce civil construction costs and allow for taller structures, provided that air blowers can handle the required pressure head.
- **Floor Design**: The reactor floor is equipped with fixed air headers and diffusers for aeration, along with gate-controlled outlets for draining.
- **Reactor Media**: The carrier media should have a high specific surface area, high void fraction, resistance to abrasion, and chemical stability. Media must also have self-cleaning properties to avoid clogging and reduce downtime.

- **Media Retention**: Special arrangements such as mesh screens, netting, or decanter mechanisms are provided near the effluent outlet to retain media within the reactor.

➢ Denitrification by Anoxic Process

For nitrogen removal, MBBR can be integrated with an anoxic stage. Here, nitrified wastewater is exposed to oxygen-deficient conditions where microorganisms use nitrate as an electron acceptor, converting it to nitrogen gas. A biodegradable carbon source is required for this process.

➢ Secondary Settling

Secondary clarifiers are essential for separating biological sludge from treated effluent and for returning sufficient biomass to maintain the required MLSS levels. Proper design must consider both average and peak flow conditions to ensure effective solids settling.

➢ Sludge Collection and Disposal

Excess sludge is periodically removed to sludge holding tanks and further processed through filter presses. The dewatered sludge cake can be reused as manure for greenbelt development.

➢ Tertiary Treatment

- **Disinfection**: Treated effluent is disinfected using sodium hypochlorite (NaOCl).
- **Filtration**: Pressure sand and activated carbon filters are used to remove fine suspended solids and improve effluent quality.

Time of completion

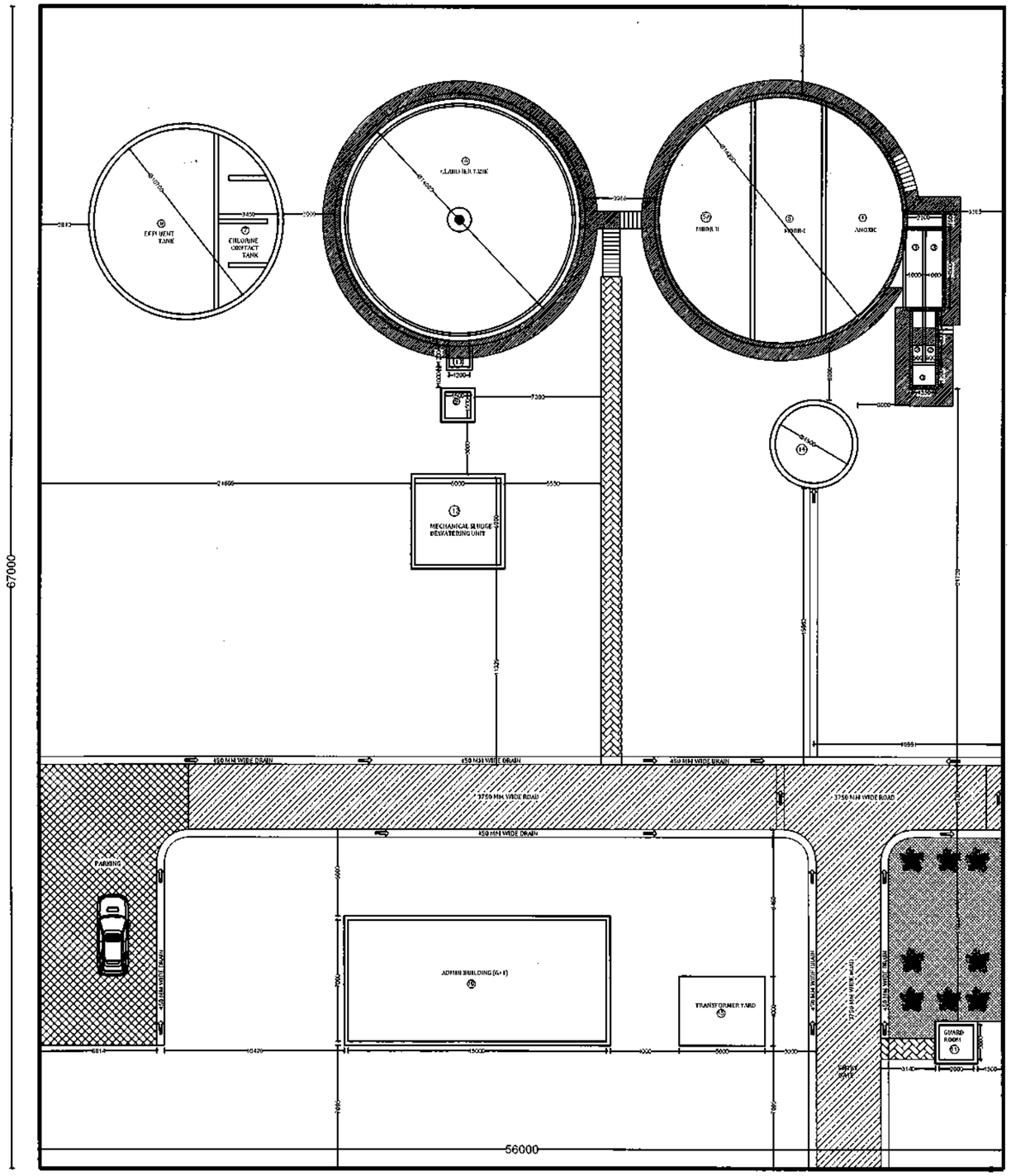
Sl No.	Name of town	Date of Completion
1	Ranirbazar	25.02.2026
2	Mohanpur	28.02.2026
3	Udaipur	25.03.2026
4	Belonia	15.03.2026
5	Melaghor	10.03.2026
6	Dharmanagar	31.03.2026
7	Kailashahar	27.03.2026
8	Kumarghat	24.03.2026
9	Khowai	31.03.2026
10	Ambassa	31.03.2026
11	Teliamura	20.03.2026

STP LAYOUT PLAN FOR UDAIPUR MC (CAP. 3.00 MLD)

LAYOUT INDEX

SR. NO.	DESCRIPTION	SIZE/CAPACITY	QTY.	MOC
01.	STILLING CHAMBER	1350 X 1200 X 1500 SWD + 500 FB	01	RCC
02.	FINE BAR SCREEN CHAMBER	600 X 3000 X 250 SWD + 500 FB	02	RCC
03.	GRIT CHAMBER MANUAL	1000 X 4500 X 900 SWD + 500 FB	02	RCC
04.	ANOXIC TANK	42.71 m^2 X 4400 SWD + 400 FB	02	RCC
05.	MBBR-I	54.43 m^2 X 4300 SWD + 500 FB	01	RCC
05A.	MBBR-II	54.43 m^2 X 4300 SWD + 500 FB	01	RCC
06.	CLARIFIER TANK	14000 Ø X 2700 SWD + 500 FB	01	RCC
07.	CHLORINE CONTACT TANK	25.06 m^2 X 2500 SWD + 500 FB	01	RCC
08.	EFFLUENT TANK	62.33 m^2 X 2400 SWD + 600 FB	01	RCC
09.	SLUDGE SUMP	1500 X 1500 X 2500 SWD + 2120 FB	01	RCC
10.	ADMIN BUILDING	15000 X 7000	01	BW/RCC
11.	GUARD ROOM	2000 X 2000 X 3000 HT.	01	BW/RCC
12.	MECHANICAL SLUDGE DEWATERING UNIT	5000 X 5000 X 3360 HT.	01	BW/RCC
13.	VALVE SUMP	1200 X 1200 X 3020 HT.	01	RCC
14.	SEPTAGE COLLECTION CHAMBER (FSTP)	4500 Ø X1800 SWD X 500 FB	01	RCC
15.	TRANSFORMER YARD	5000 X 4000	01	RCC





REV.	DATE	DESCRIPTION

- [x] For Approval
- [ ] For Information
- [ ] For Office Use
- [ ] For Bid Purpose
- [ ] For Erection

DRAWN BY	PAWAN
CHKD.	MR. ADITYA
DATE	20.03.2024
SCALE :-	NTS
APPROVED BY.	

PROJECT:-
" DESIGN, BUILD AND OPERATE OF SEWAGE TREATMENT PLANTS (STP) ALONG WITH CO-TREATMENT OF USED WATER AND SEPTAGE WITH 5 YEARS OF OPERATION AND MAINTENANCE IN THREE TOWNS-UDAIPUR, BELONIA & MELAGHAR OF TRIPURA.

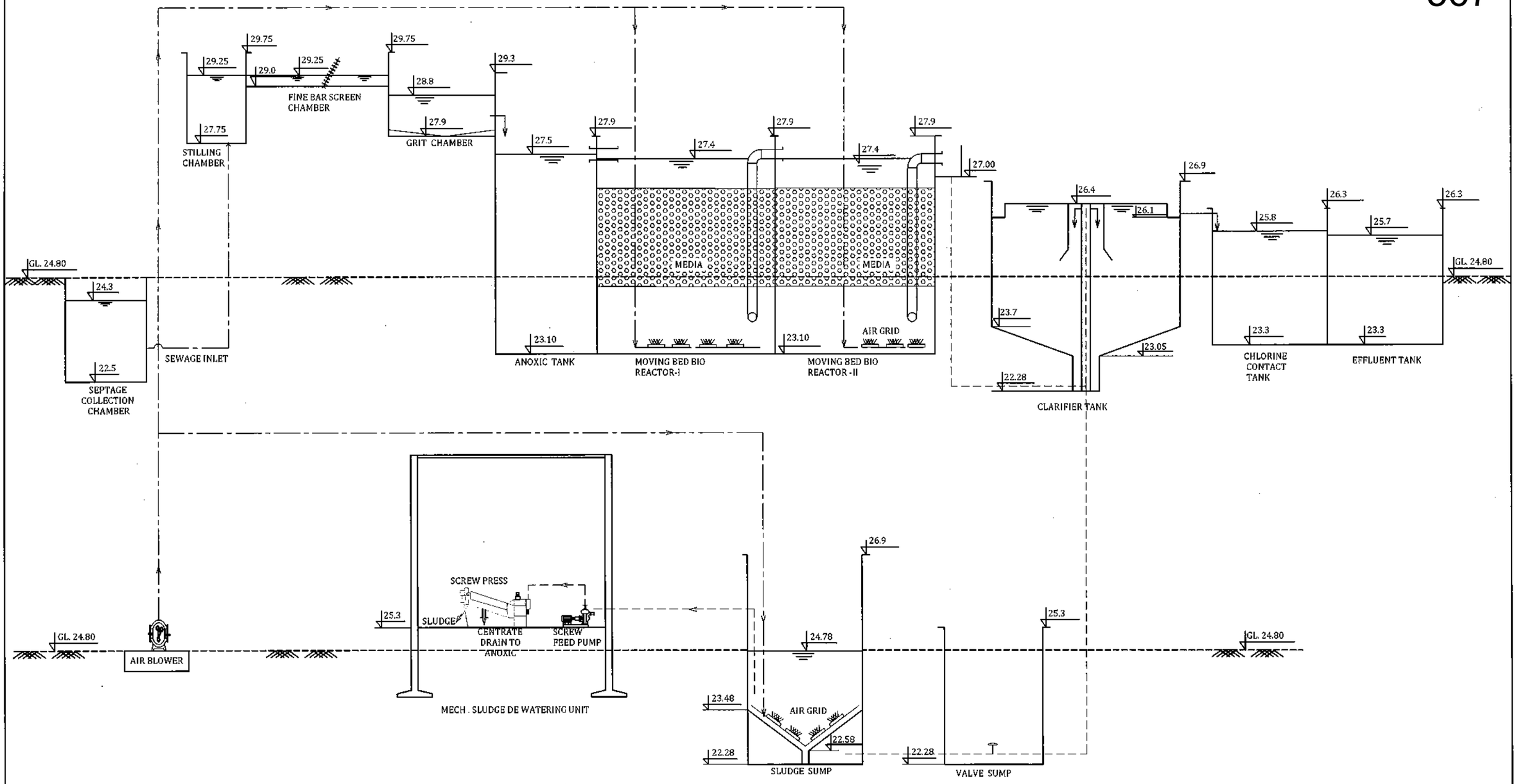
DRG. NO.
HP-TUDUBM/3.0MLD/UDAI/ 001/ARCH

TITLE :-
LAYOUT PLAN

THIS DRAWING IS THE PROPERTY OF HYDROTECH PARYAVARAN(INDIA) PVT. LTD. IT MUST NOT BE REPRODUCED NOR ITS CONTENTS DIVULGED WITHOUT PERMISSION.

STP CONTRACTOR
HYDROTECH PARYAVARAN (INDIA) PVT. LTD.
S.A.S. NAGAR, MOHALL.(PB.)
PH.NO. 0172-2236551,2236552,
FAX.NO. 0172-5092502

CLIENT :-
TRIPURA URBAN PLANING &DEVELOPMENT AUTHORITY (TUDA)



HYDRAULIC FLOW DIAGRAM OF SEPTAGE TREATMENT PLANT FOR UDAIPUR MC (CAP. 3.00 MLD)

REV.	DATE	DESCRIPTION

- [x] For Approval
- [ ] For Information
- [ ] For Office Use
- [ ] For Bid Purpose
- [ ] For Erection

DRAWN BY	PAWAN
CHKD.	MR. ADITYA
DATE	20.03.2024
SCALE :-	NTS
APPROVED BY.	

PROJECT:-
" DESIGN, BUILD AND OPERATE OF SEWAGE TREATMENT PLANTS (STP) ALONG WITH CO-TREATMENT OF USED WATER AND SEPTAGE WITH 5 YEARS OF OPERATION AND MAINTENANCE IN THREE TOWNS-UDAIPUR, BELONIA & MELAGHAR OF TRIPURA.

DRG. NO.
HP-TUDUBM/3.0MLD/UDAI/ 002/ARCH

TITLE :-
HYDRAULIC FLOW DIAGRAM

THIS DRAWING IS THE PROPERTY OF HYDROTECH PARYAVARAN(INDIA) PVT. LTD. IT MUST NOT BE REPRODUCED NOR ITS CONTENTS DIVULGED WITHOUT PERMISSION.

STP CONTRACTOR
HYDROTECH PARYAVARAN (INDIA) PVT. LTD.
S.A.S. NAGAR, MOHALI.(PB.)
PH.NO. 0172-2236551,2236552,
FAX.NO. 0172-5092502

CLIENT :-
TRIPURA URBAN PLANING &DEVELOPMENT AUTHORITY (TUDA)

P & ID FOR UDAIPUR MC (CAP. 3.00 MLD)

EQUIPMENT LIST			
DESCRIPTION	SIZE/CAPACITY	QTY.	REMARK
AIR BLOWERS	1150 Nm3/hr. @ 0.55 kg/cm2	02	1W + 1S
CLARIFIER TANK	SUITABLE FOR 3.0 MLD	01	WORKING
HYPO - DOSING PUMPS	0-10 LPH	02	1W + 1S
SCREW PRESS FEED PUMPS	2 m3/hr. @ 10-15 M H	02	1W + 1S
SLUDGE DEWATERING UNITs	2 m3/hr.	02	1W+1S
DWPE DOSING PUMPS	0-60 LPH @ 20 MWC	02	1W + 1S
TREATED WATER TRANSFER PUMPS	62.4 m3/hr. @ 17 M H	02	1W + 1S

SERVICE LEGEND

SERVICE
LINE DIA
MOC
AL-100-MS

AL - AIR LINE
SL - SLUDGE LINE
HDL - HYPO DOSING LINE
CWL - CLARIFIER WATER LINE
DNL - DRAIN LINE
SRL - SLUDGE RECIRCULATION LINE

MECHANICAL LEGEND

LS	LEVEL SWITCH
	GATE VALVE/SLUICE VALVE
	BUTTERFLY VALVE
	NON RETURN VALVE
	BALL VALVE
PG	PRESSURE GAUGE
	AIR BLOWER
	SUBMERSIBLE PUMPS
	SLUDGE FEED PUMP
DP	HYPO DOSING PUMP
	SLUDGE DEWATERING UNIT
	MANUAL SLUICE GATE
OCMS	ONLINE CONTINUOUS MONITORING SYSTEM
EFM	ELECTROMAGNETIC FLOW METER

REV.	DATE	DESCRIPTION

- For Approval
- For Information
- For Office Use
- For Bid Purpose
- For Erection

DRAWN BY	VINAY
CHKD.	MR. ADITYA
DATE	20.03.2024
SCALE:-	NTS
APPROVED BY.	

PROJECT:-
" DESIGN, BUILD AND OPERATE OF SEWAGE TREATMENT PLANTS (STP) ALONG WITH CO-TREATMENT OF USED WATER AND SEPTAGE WITH 5 YEARS OF OPERATION AND MAINTENANCE IN THREE TOWNS-UDAIPUR, BELONIA & MELAGHAR OF TRIPURA.

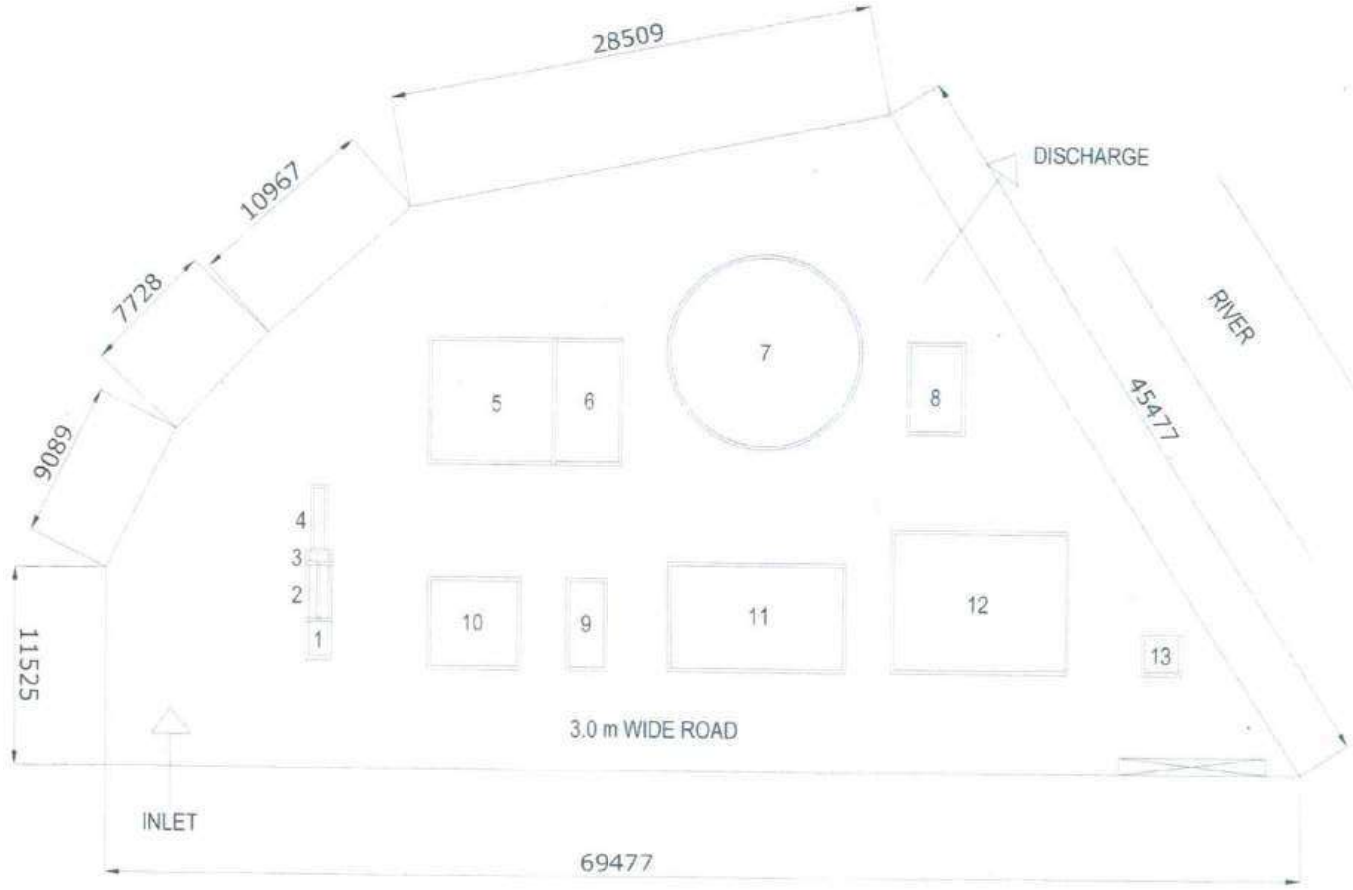
DRG. NO.
HP-TUDUBM/3.0MLD/UDAI/ 003/ARCH

THIS DRAWING IS THE PROPERTY OF HYDROTECH PARYAVARAN(INDIA) PVT. LTD. IT MUST NOT BE REPRODUCED NOR ITS CONTENTS DIVULGED WITHOUT PERMISSION.

TITLE:-
P & I DIAGRAM

STP CONTRACTOR:-
HYDROTECH PARYAVARAN (INDIA) PVT. LTD.
F-31, INDUSTRIAL AREA, PHASE-VIII
S.A.S. NAGAR, MOHALI.(PB.)
PH.NO. 0172-2236551,2236552,
FAX.NO. 0172-5092502

CLIENT:-
TRIPURA URBAN PLANING & DEVELOPMENT AUTHORITY (TUDA)





KEY PLAN

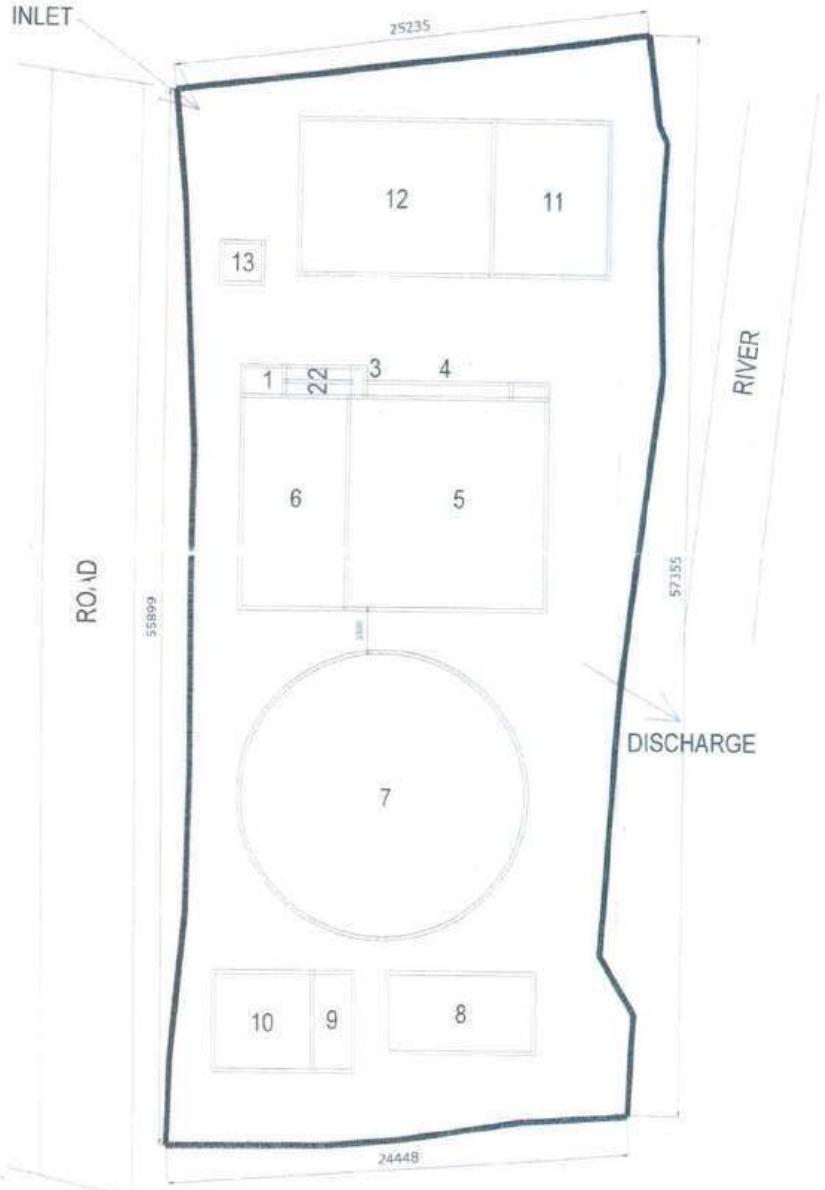
SL No	DESCRIPTION	NOS	SIZE
01	INLET CHAMBER	1	2.0m x 1.1m x 0.8m (H)
02	CNG SCREEN CHAMBER	1	3.45m x 0.6m x 2.1m (H) x 0.3 (T)
03	GRIT TRAP CHAMBER	1	1.1m x 0.5 m x 0.7 (H)
04	GRIT CHAMBER	1	3.6m x 3.6 m x 2.1 (H) x 0.3 (T)
05	MBBR TANK	1	7 m x 7 m x 3.6 (H)
06	ANOXIC TANK	1	7 m x 4.7 m x 3.7 (H)
07	SECONDARY CLARIFIER	1	11 m x 3.6 x 3.2 m (H)
08	CHLORINE CONTACT TANK	1	5 m x 3 m x 3.7 (H)
09	SLUDGE SUMP	1	3 m x 3 m x 3.7 (H)
10	MECHANICAL THICKENING UNIT	1	3.5 m x 3.5 m
11	SLUDGE HOLDING TANK	1	15.5 m x 5.2m (H) x 3.7
12	ADMINISTRATIVE BUILDING CUM MCC ROOM	1	15.5m x 8.5
13	CLARIFIER WELL	1	3.5m x 3.5 m



REV	DATE	REMARK
03	22-07-2025	SUBMISSION FOR APPROVAL
02	28-02-2025	SUBMISSION FOR APPROVAL
01	21-07-2025	SUBMISSION FOR APPROVAL

TITLE	LAY OUT PLAN
PROJECT	SEWAGE TREATMENT PLANT OF 1.5 MLD STP AT AMBASSA, TRIPURA
CLIENT	TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
SCALE	1: 150
DRAWN	SH
CHECKED	S.K.A.H
DWG NO	ACE/WSP/025

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com





KEY PLAN

REV.	DATE	REMARK
02	22-07-2025	SUBMISSION FOR APPROVAL
01	28-05-2025	SUBMISSION FOR APPROVAL
00	21-07-2025	SUBMISSION FOR APPROVAL

TITLE	LAY OUT PLAN
PROJECT	SEWAGE TREATMENT PLANT OF 3.0 MLD STP AT DHARMANAGAR TRIPURA
CLIENT	TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
SCALE	1:100
DRAWN	S.H.
CHECKED	S.K.A.B.
DWG NO	ACE/900/02D

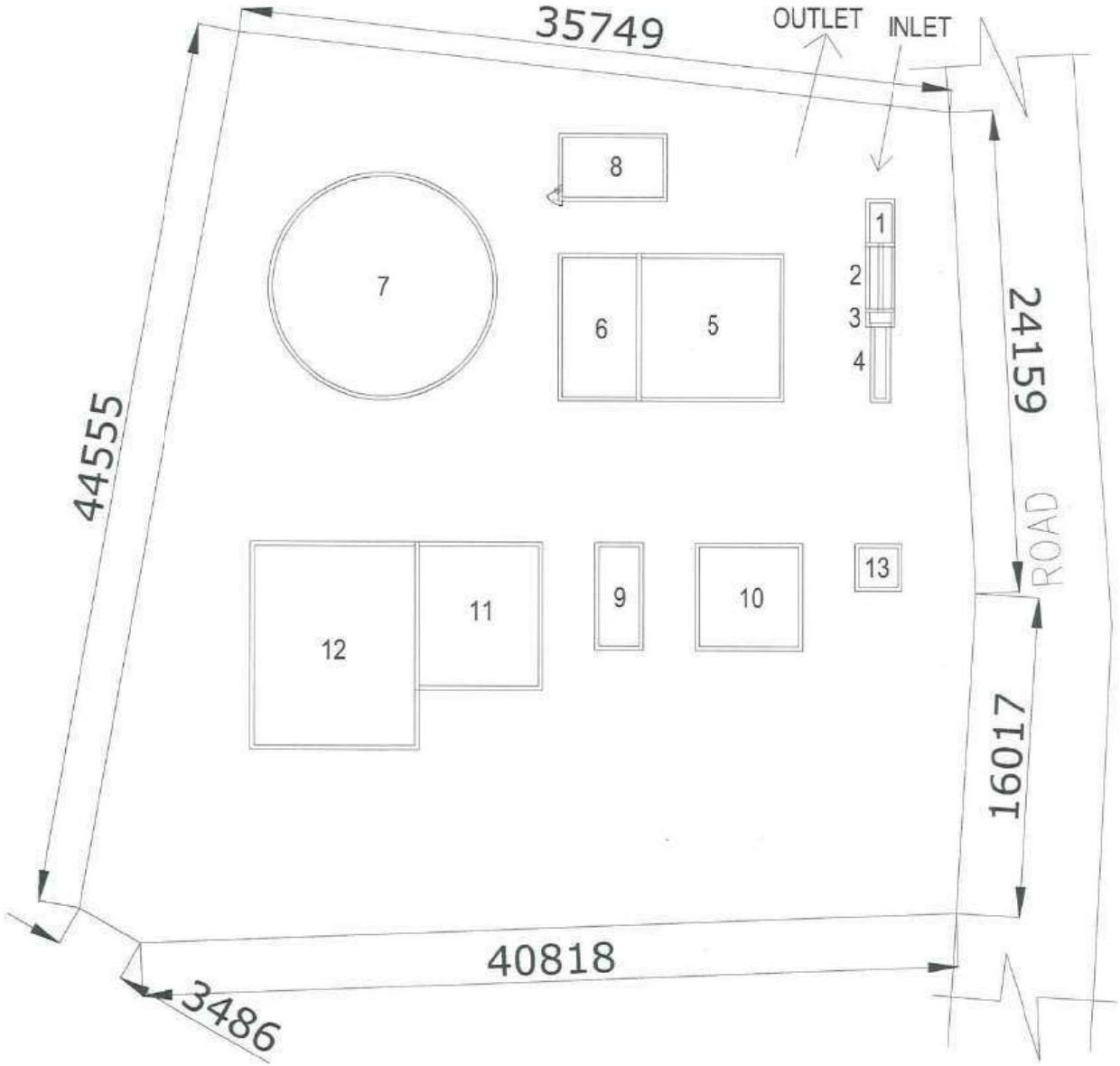
D.C.E.

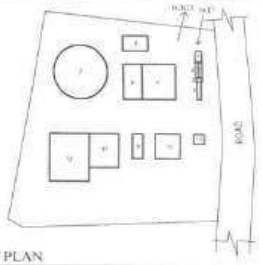
S.V. National Institute of Technology

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com

2167

570





KEY PLAN

UNIT SIZE TABLE

IT.No	DESCRIPTION	Nos	SIZE
01	INLET CHAMBER	1	2.0m x 1.1m x 0.8m LD
02	FINE SCREEN CHANNEL	2	0.45M(W) X 3.1M(L) + 0.4M LD
03	GRIT INLET CHANNEL	1	1.1m x 0.5m L x 0.3m LD
04	GRIT CHAMBER	1	0.6m x 3.6m L x 0.5m LD
05	MBBR TANK	2	7.0m x 7.0m x 5.4m LD
06	DISC TANK	1	7.0m x 3.7m x 5.2m LD
07	SECONDARY CLARIFIER	1	11.0m DIA x 3.2m LD
08	CHLORINE CONTACT TANK	1	5.0m x 3.0m x 3.7m LD
09	SLUDGE SUMP	1	5.0m x 3.0m x 1.2m LD
10	MECHANICAL DEWATERING UNIT	1	3.0m x 3.0m
11	BLOWER ROOM/CHEMICAL ROOM	1	6.0m x 7.0m (G+1)
12	ADMINISTRATION BUILDING CUM MCC ROOM	1	10.0m x 8.0m
13	GUARD ROOM	1	2.0m x 2.0m

Ace Alliance-SRPE JV

Authorised Signatory

REV.	DATE	REMARK
02	22-07-2025	SUBMISSION FOR APPROVAL
01	28-02-2025	SUBMISSION FOR APPROVAL
00	21-07-2025	SUBMISSION FOR APPROVAL

TITLE : **LAYOUT PLAN**

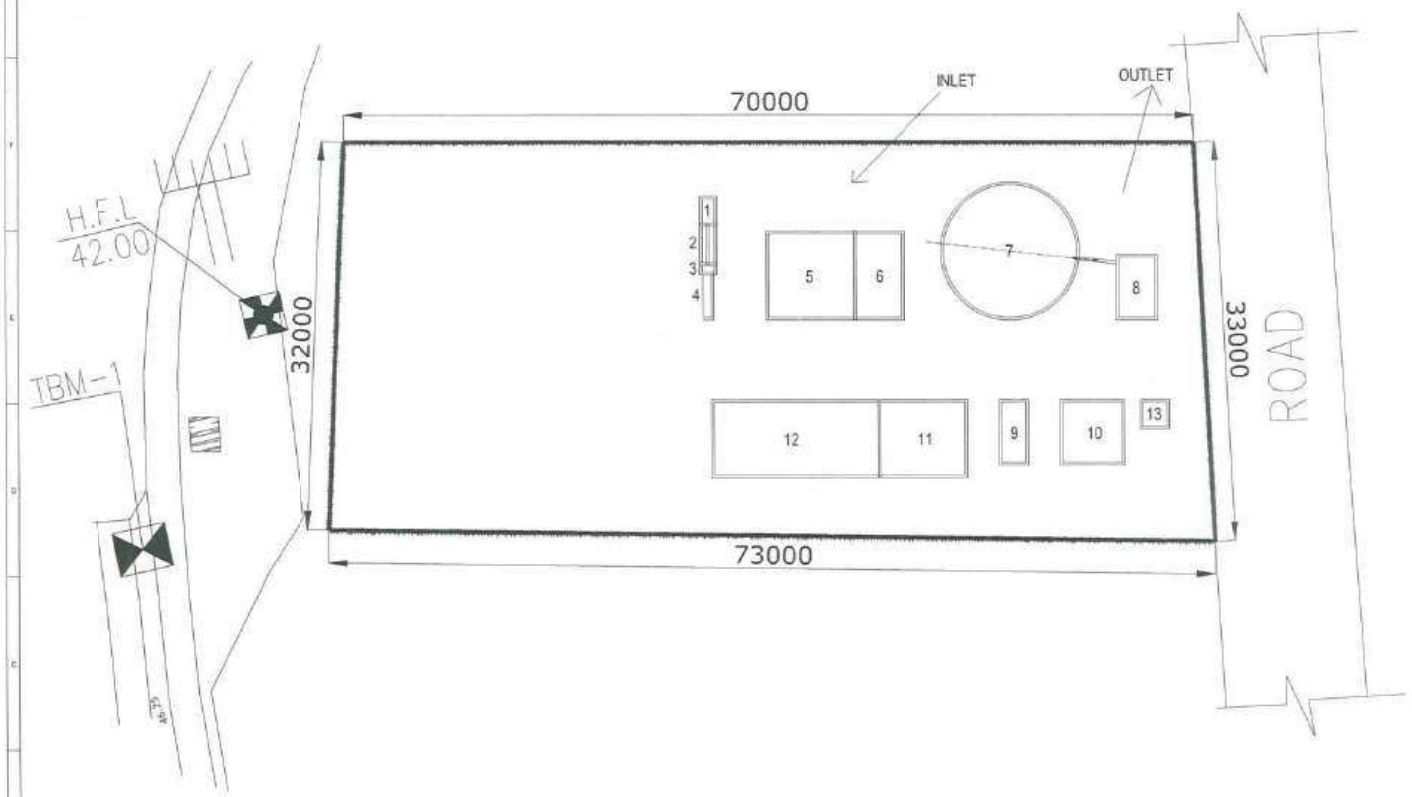
PROJECT : SEWAGE TREATMENT PLANT OF 1.3 MLD STP AT KAILASHAR, TRIPURA.

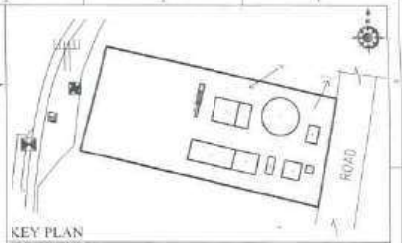
CLIENT : TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)

SCALE : 1 : 150

DRAWN	CHECKED	DWG NO.
S.H.	S.K.A.H	ACE/900/02K

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com





KEY PLAN

SIZE TABLE:-

IT.NO.	DESCRIPTION	Nos.	SIZE
01	INLET CHAMBER	1	2.0m x 1.1 m x 0.8 (D)
02	FINE SCREEN CHANNEL	2	0.45m WIDE x 2.1m (D) x 0.4 (D)
03	GRIT INLET CHANNEL	1	0.5m x 1.1 m (D) x 0.2 (D)
04	GRIT CHAMBER	1	0.4m x 2.6 m (D) x 0.5 (D)
05	MBBR TANK	1	3 m x 7 m x 3.4 (D)
06	CEC TANK	1	7 m x 2.7 m x 3.2 (D)
07	SECONDARY CLARIFIER	1	11 m DIA x 3.0 m (D)
08	CHLORINE CONTACT TANK	1	5 m x 2 m x 2.7 (D)
09	SLUDGE SUMP	1	5 m x 2 m x 1.5 (D)
10	MECHANICAL DEWATERING UNIT	1	5.0 m x 3.0 m
11	BLOWER ROOM/CHEMICAL ROOM	1	7.0 m X 6.0m (G+1)
12	ADMINISTRATION BUILDING CUM MCC ROOM	1	12.5m X 6.0
13	GUARD ROOM	1	2.0m x 2.0 m

Ace Alliance-SRPE JV

Authorised Signatory

REV.	DATE	REMARK
02	22-07-2025	SUBMISSION FOR APPROVAL
01	28-02-2025	SUBMISSION FOR APPROVAL
00	21-07-2025	SUBMISSION FOR APPROVAL

TITLE : **LAY OUT PLAN**

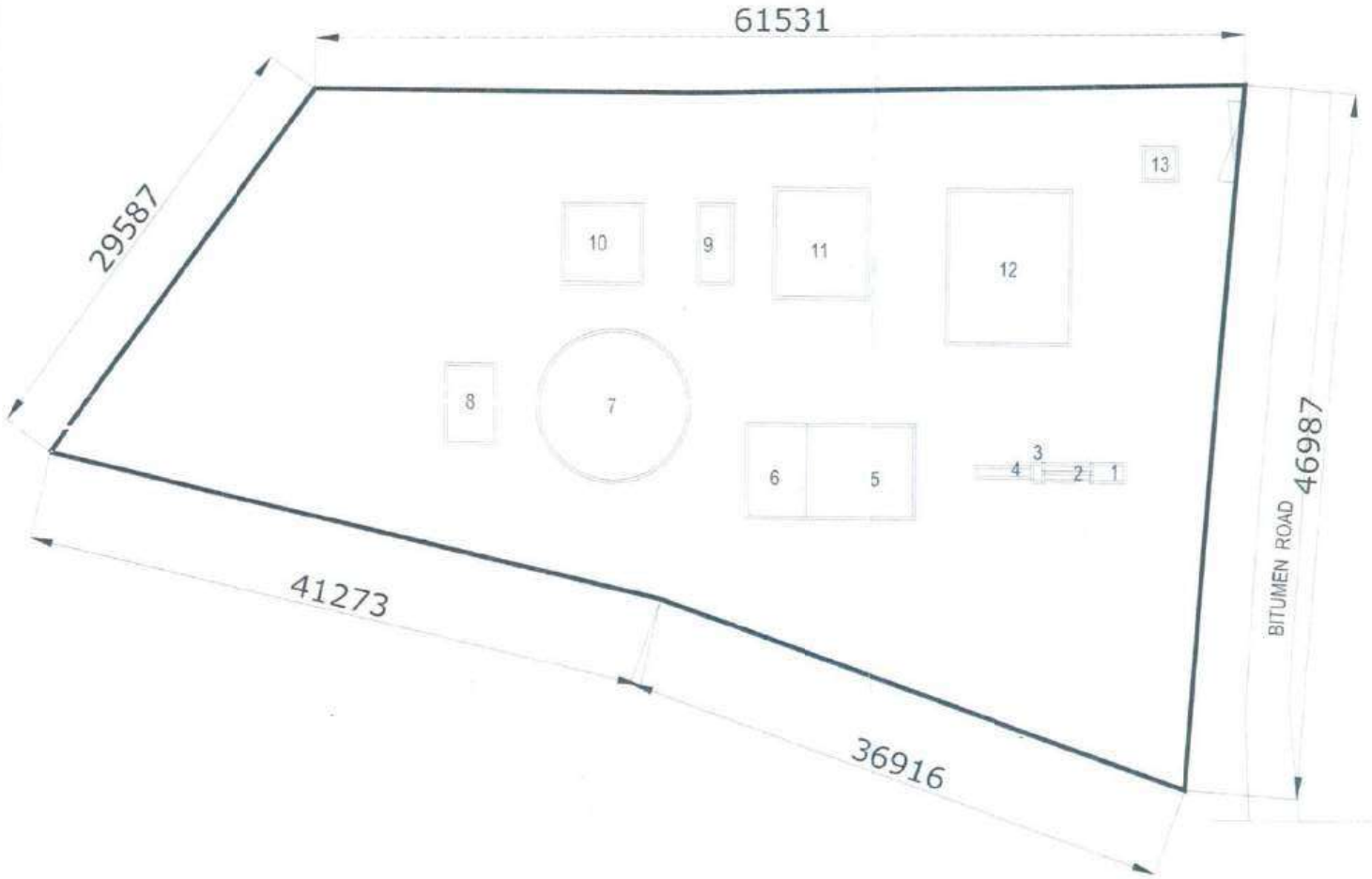
PROJECT : SEWAGE TREATMENT PLANT OF 1.3 MLD STP AT KHOWAI, TRIPURA.

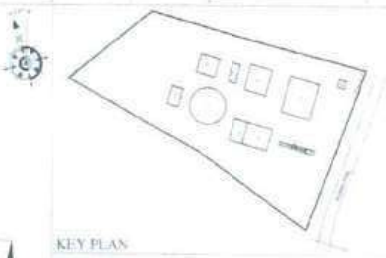
CLIENT : TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)

SCALE : 1:200

DRAWN	CHECKED	DWG NO.
S.H.	S.K.A.H	ACE/ 900202K11

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com





KEY PLAN

SIZE TABLE:-

SL. NO.	DESCRIPTION	NOS.	SIZE
01	INLET CHAMBER	1	2.00m x 1.20 m x 3.45 m
02	TWO WAYS CHAMBER	1	3.20m x 2.00 m x 3.45 m
03	ORP / DO / TURBIDITY CHAMBER	1	2m x 2.00 m x 3.45 m
04	OUTLET CHAMBER	1	2.00m x 1.20 m x 3.45 m
05	SBBR TANK	1	8.00 m x 7.00 m x 6.00 m
06	SBBR TANK	1	8.00 m x 7.00 m x 6.00 m
07	SLUDGE SUMP	1	8.00 m x 7.00 m x 6.00 m
08	SLUDGE DRYING BED	1	12.00 m x 8.00 m
09	ADMINISTRATION BUILDING	1	12.00m x 8.00 m
10	GUARD ROOM	1	3.00m x 2.0 m



REV.	DATE	REMARK
01	22-07-2025	SUBMISSION FOR APPROVAL
00	13-01-2025	SUBMISSION FOR APPROVAL

TITLE: LAY OUT PLAN

PROJECT: SEWAGE TREATMENT PLANT OF 1.1 MLD STP AT KUMARGHAT, TRIPURA

CLIENT: TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)

SCALE: 1: 300

DRAWN: S.M	CHECKED: S.K.A.H	DWG NO.: ACE/ 950(108)

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com

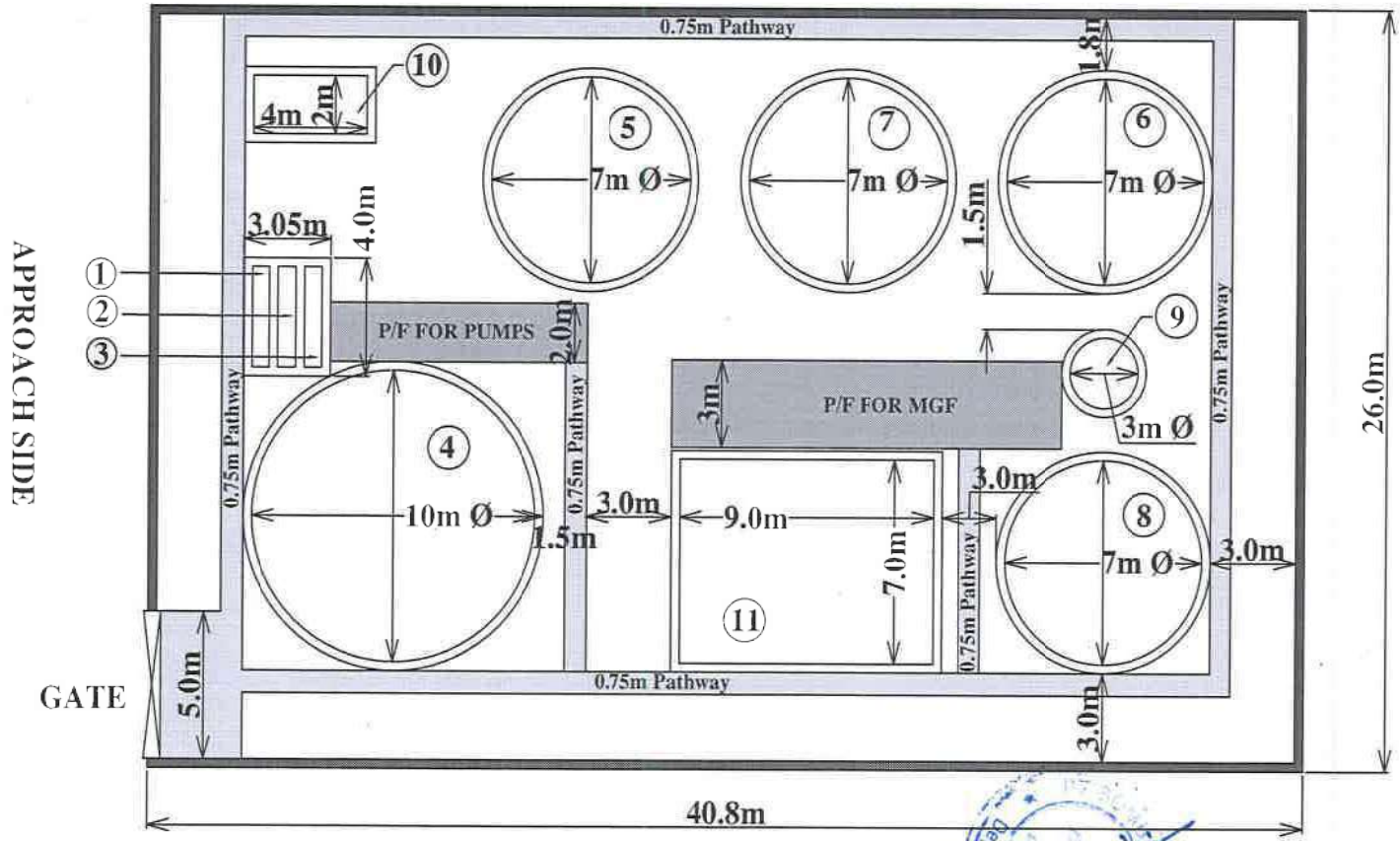
2170

573

DETAILS OF PROPOSED 1.10 MLD SEWAGE TREATMENT PLANT

INCLUDING 5 KLD SEPTAGE TREATMENT FOR RANIRBZAR FOR TUDA

LAYOUT OF STP (OPTION 1)



1. Screen Chamber - 3.6 m x 0.75 m x 0.5 m
2. Grit Chamber - 3.60m x 0.75m x 1.20m
3. Grit Chamber - 3.60m x 0.75m x 1.20m
4. Equalisation cum Anoxic Tank -10m dia x 2.00m
5. MBBR 1-7m dia x 4.50m
6. MBBR 2-7m dia x 4.50m
7. Settling Tank (Tube Settler) - 7m dia x 4.50m
8. Chlorine Contact cum Filter Feed Tank -7m dia x 2.0m
9. Treated Effluent Collection Well cum Pumping Station - 3m dia x 2.0m
10. Sludge Holding Tank - 4m x 2m x 2m
11. Control room - 9m x 7m

Department of Civil Engineering

CLIENT:
TIRIPURA URBAN PLANNING & DEVELOPMENT AUTHORITY, AGARTALA.

CONTRACTOR:
M/S SAINATH ENVIRO-TECH,
305-C, SEVANTHAKULAM ROAD,
TUTICORIN - 628003

NAME OF THE WORK:
Design, Build and Operate of Sewage Treatment Plants (STP) along with Co-Treatment of Used Water and Septage with 5 years of Operation & Maintenance in two-town Ranirbazar & Mohanpur of Tiripura

DWG No - SE/RANIRBAZAR/002-001

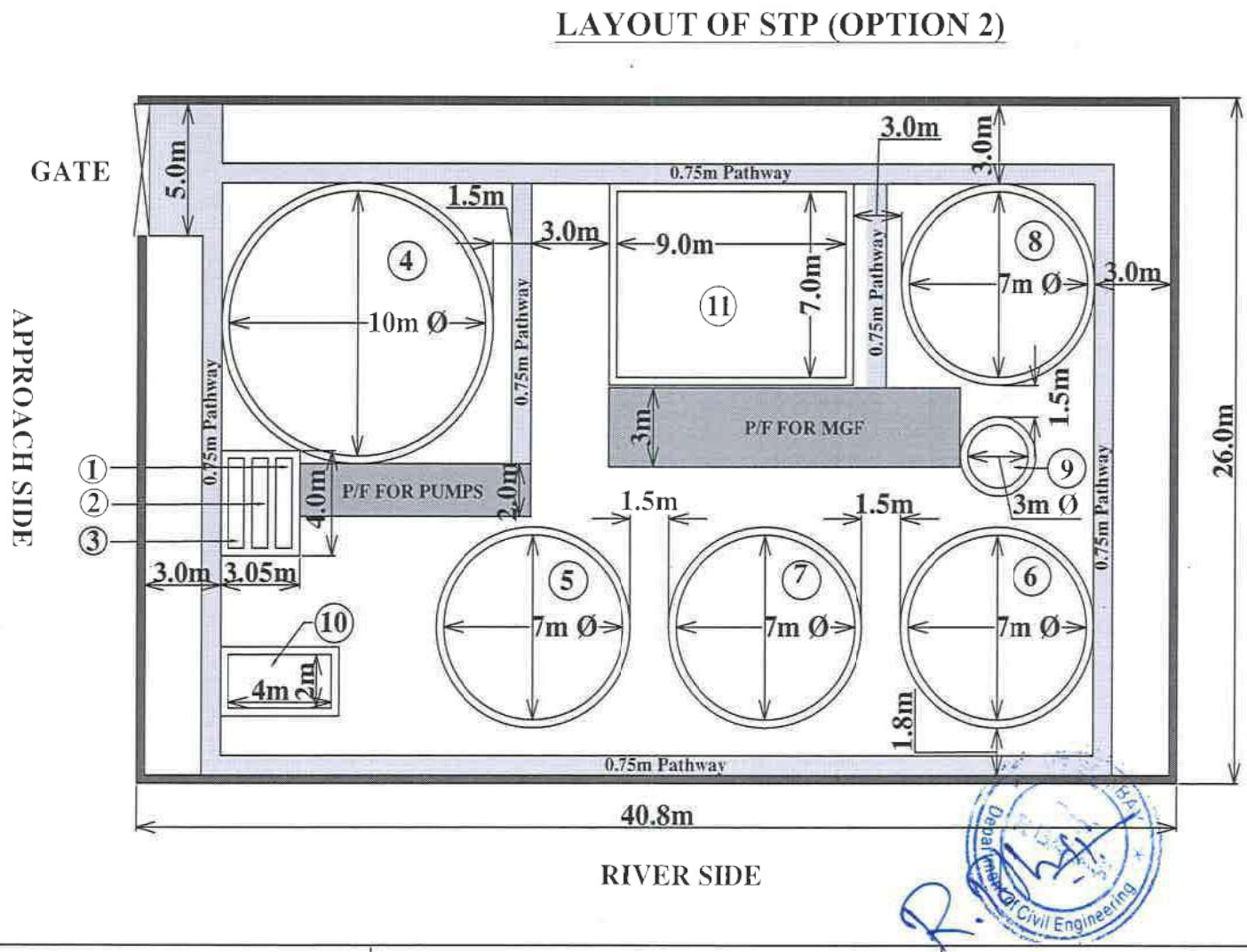
2171

574

DETAILS OF PROPOSED 1.10 MLD SEWAGE TREATMENT PLANT

INCLUDING 5 KLD SEPTAGE TREATMENT FOR RANIRBZAR FOR TUDA

LAYOUT OF STP (OPTION 2)



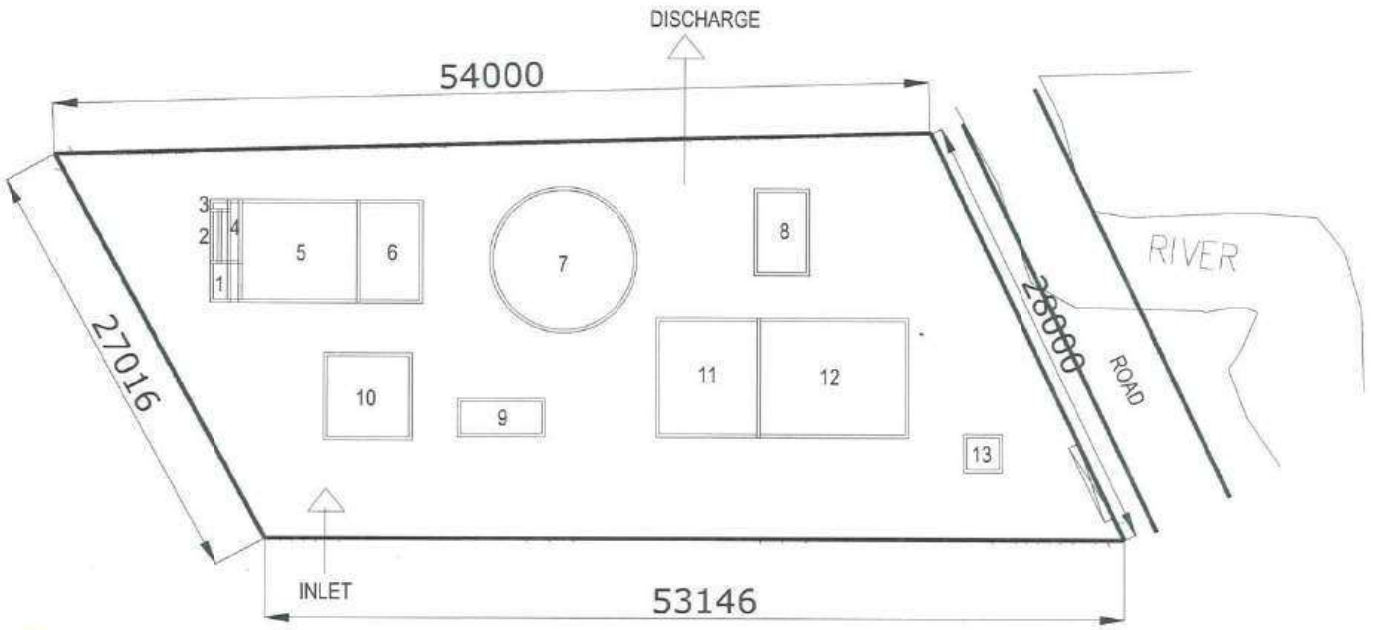
1. Screen Chamber - 3.6 m x 0.75 m x 0.5 m
2. Grit Chamber - 3.60m x 0.75m x 1.20m
3. Grit Chamber - 3.60m x 0.75m x 1.20m
4. Equalisation cum Anoxic Tank -10m dia x 2.00m
5. MBBR 1-7m dia x 4.50m
6. MBBR 2-7m dia x 4.50m
7. Settling Tank (Tube Settler) - 7m dia x 4.50m
8. Chlorine Contact cum Filter Feed Tank -7m dia x 2.0m
9. Treated Effluent Collection Well cum Pumping Station - 3m dia x 2.0m
10. Sludge Holding Tank - 4m x 2m x 2m
11. Control room - 9m x 7m

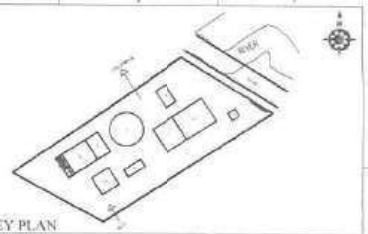
Department of Civil Engineering

CLIENT: TIRIPURA URBAN PLANNING & DEVELOPMENT AUTHORITY, AGARTALA.	CONTRACTOR: M/S SAINATH ENVIRO-TECH, 305-C, SEVANTHAKULAM ROAD, TUTICORIN - 628003	NAME OF THE WORK: Design, Build and Operate of Sewage Treatment Plants (STP) along with Co-Treatment of Used Water and Septage with 5 years of Operation & Maintenance in two-town Ranirbazar & Mohanpur of Tiripura DWG No - SE/RANIRBAZAR/002-002

2172

575





KEY PLAN

SIZE TABLE

IT.No.	DESCRIPTION	Nos.	SIZE
01	INLET CHAMBER	1	2.0m X 0.6 m X 0.8 LD
02	FINE SCREEN CHANNEL	2	0.35m WIDE X 2.0m LG x 0.3 LD
03	GRIT INLET CHANNEL	1	0.4m x 0.6 m LG x 0.3 LD
04	GRIT CHAMBER	1	0.5m X 2.6 m LG X 0.4 LD
05	WEEP TANK	1	6 m X 7.6 m X 3.0 LD
06	DAC TANK	1	6 m X 3.7 m X 5.3 LD
07	SECONDARY CLARIFIER	1	8.7 m DIA X 3.0 M LD
08	CHLORINE CONTACT TANK	1	5 m X 2 m X 3.1 LD
09	SLUDGE SUMP	1	5 m X 2 m X 1.5 LD
10	MECHANICAL DEWATERING UNIT	1	3.0 m X 3.0 m
11	BLOWER ROOM/CHEMICAL ROOM	1	7.0 m X 6.0m (G+1)
12	ADMINISTRATION BUILDING CUM MCC ROOM	1	7.0m X 6.0
13	GUARD ROOM	1	3.0m X 2.0m

Ace Alliance-SRPE JV

Authorised Signatory

REV.	DATE	REMARK
03	22-07-2025	SUBMISSION FOR APPROVAL
02	28-02-2025	SUBMISSION FOR APPROVAL
01	08-02-2025	SUBMISSION FOR APPROVAL
00	21-07-2025	SUBMISSION FOR APPROVAL

TITLE : **LAY OUT PLAN**

PROJECT : SEWAGE TREATMENT PLANT OF 1.1 MLD STP AT TELIAMURA, TRIPURA

CLIENT : TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)

SCALE : 1 : 150

DRAWN	CHECKED	DWG No.
SH	S.K.A.H	

ACE ALLIANCE (P) LTD.
House No-1
Bishnu Rabha Path
Between Spanish Garden &
Shradhanjali Park, Zoo Road
Guwahati-781005
email: info@aceally.com

Ace Alliance-SRPE JV
Authorised Signatory

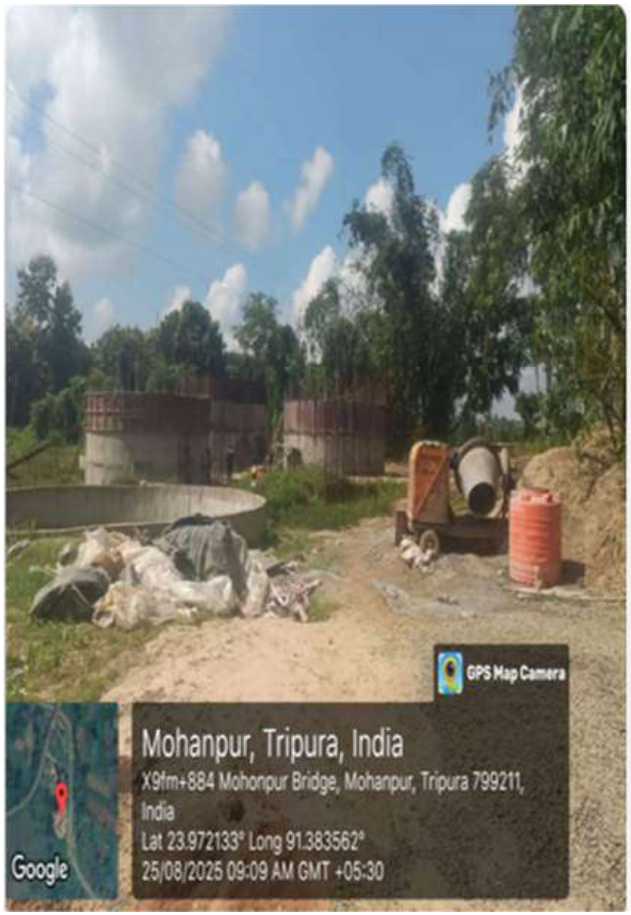
Construction Progress of STP In Ranirbazar MC







Construction Progress of STP In Mohanpur MC







Construction Progress of STP In Melaghar MC







Construction Progress of STP In Belonia MC

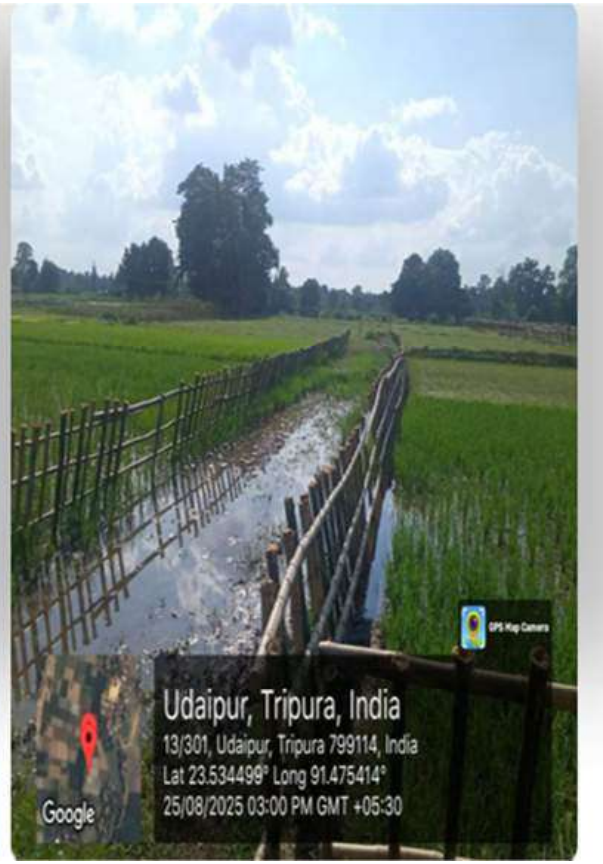


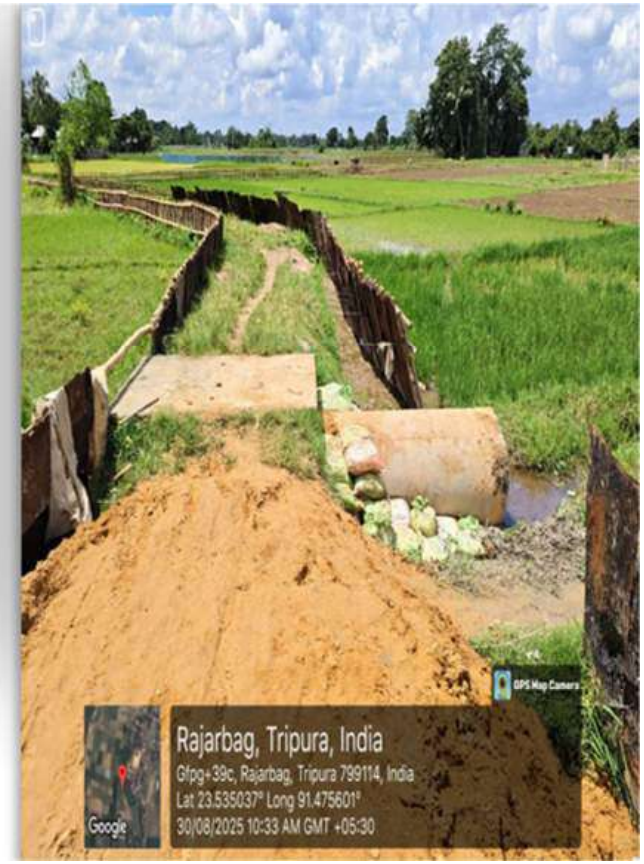




Construction Progress of STP In Udaipur MC



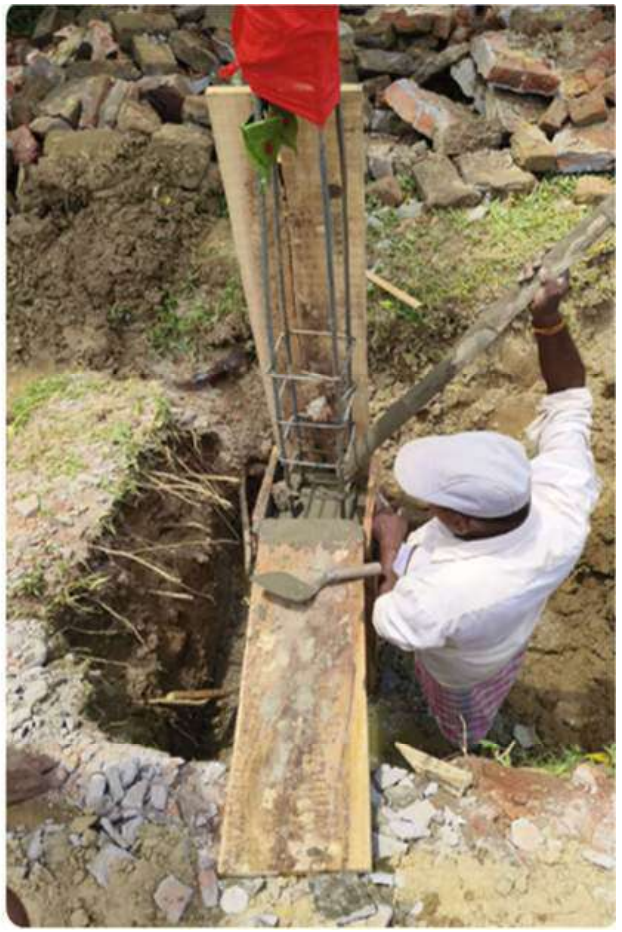




Construction Progress Of STP In Kumarghat MC







Construction Progress Of STP In Ambassa MC







ANNEXURE - 10

TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)
(Directorate of Urban Development)
Shakuntala Road, Near Rabindra Bhawan
Agartala, Tripura (W), PIN Code: 799001
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

No. F. 3(57)-TUDA/PROJECT/2023/P-II / 2131-36 **Dated, 7th August, 2023**

"Letter For Commencement of Work"

To
M/s AG Bio Water Remediation LLP-AKCCPL (Consortium),
Corporate office: 11-C, Prithviraj Road, New Delhi-110011

Subject: In-situ Nallah Treatment of Waste-water by Proven Technology under Phytoremediation/ Bioremediation method on Design, Built and Operate (DBO) basis and Post Completion Operation & Maintenance for 05 (Five) Years Including Defects Liability Period of 01 (One) Year for Sabroom, Panisagar, Sonamura, Santirbazar, Jirania, Amarpur, Kamalpur and Bishalgarh Towns (Eight towns in total) in Tripura.

Reference:

(i) DNIeT No: 05/EE/TUDA/2022-23 dated, 09.01.2023.
(ii) Performance Guarantee submitted by you vide No. 08040100000127 dt 28.06.2023 for the above work.
(iii) This office Letter of Acceptance (LOA) of your tender **no. F. 3(57)-TUDA/PROJECT/ 2023/P-II/1020-42 dated 26/07/2023**

Dear Sir

You are requested to contact with the **Assistant Engineer** (Er. Sukumar Debbarma) **Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once.

In continuation to the letters referred to above, you are requested to attend this office to **complete the formal agreement** within **15 days** from the date of issue of this letter.

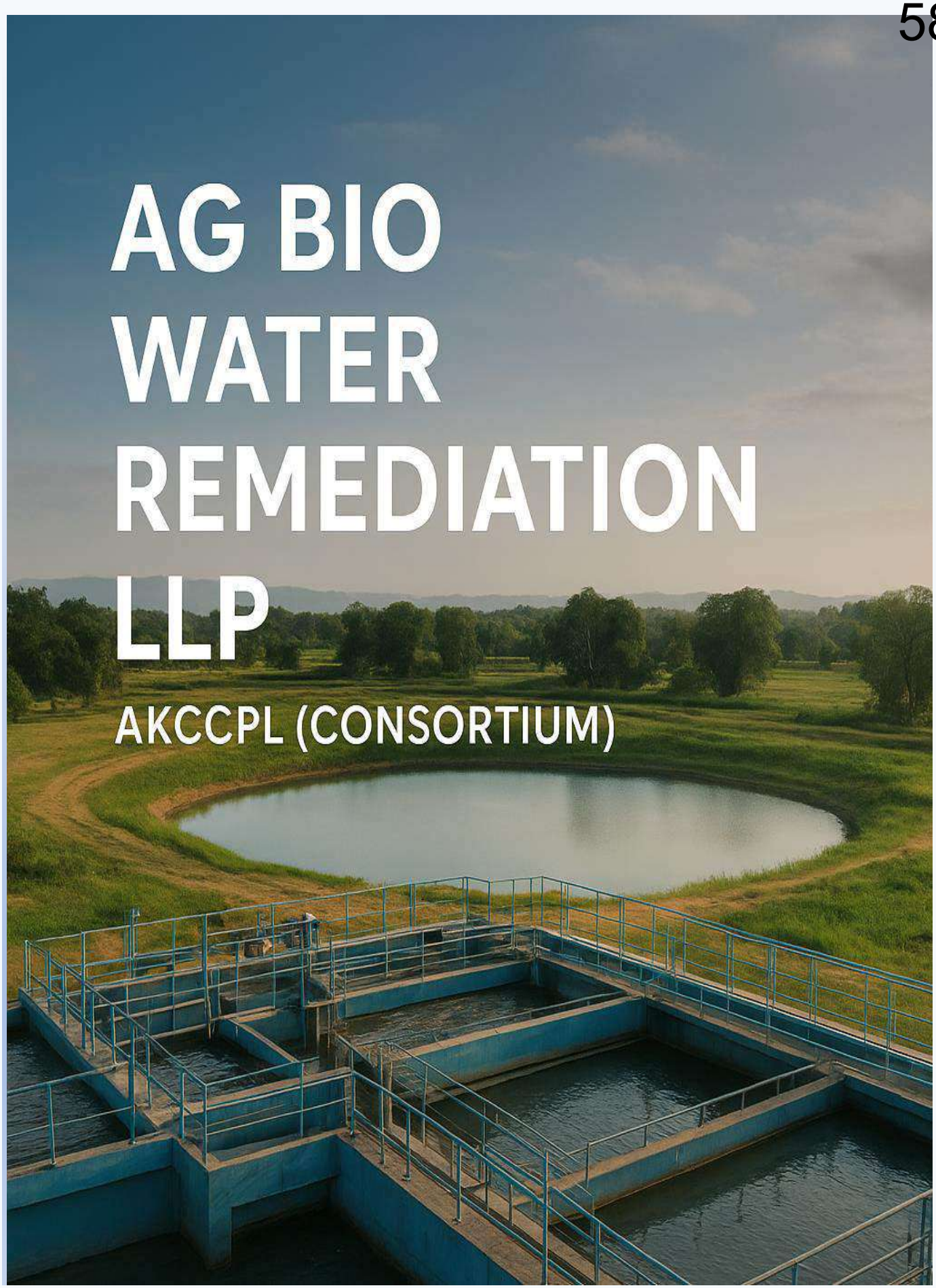
Yours faithfully,

07/08/23

(Er. Natya Kumar Jamatia)
Executive Engineer, TUDA

Copy to:

1. The Commissioner, TUDA for kind information.
2. The Chief Engineer, Urban Development Dept. for kind information.
3. The Chief Planner, TUDA for kind information.
4. Er. S. Debbarma, AE, TUDA for information and necessary action.
5. Er. R. Debbarma, JE, TUDA for information and necessary action.


AG BIO
WATER
REMEDIATION
LLP
AKCCPL (CONSORTIUM)

Water quality and environmental health are critical concerns in today's world, particularly in urban areas where industrial discharge and sewage inflows have severely impacted water bodies. In response to these challenges, **AG Bio Water Remediation LLP** has successfully developed cutting-edge technologies for treating covered and open drains. Our innovative solutions integrate multiple stages of biological, physical, and chemical treatments, ensuring comprehensive and efficient pollutant removal. We are proud to announce that our latest advancements in bioremediation and phytoremediation technologies have been tested with remarkable success, particularly in the Tughlakabad Drain project in New Delhi, where we achieved an incredible 95% reduction in Biochemical Oxygen Demand (BOD). These technologies are now patented under patent no. **202221071578**. We are among the very few in the world who are pioneering this innovative approach to water remediation, offering a holistic and effective approach to water treatment that aligns with global environmental goals. This cost-effectiveness, coupled with its outstanding performance in pollutant reduction, positions our technology as a leading alternative to traditional STPs, delivering both economic and environmental advantages.

As we are aware that the untreated sewage contains a myriad of pollutants, including harmful pathogens, chemicals, heavy metals, and excessive nutrients, all of which can contaminate natural water bodies. This contamination leads to the degradation of ecosystems, the death of aquatic life, and the disruption of natural water cycles. Moreover, exposure to untreated sewage water can cause serious health issues, including waterborne diseases such as cholera, dysentery, and hepatitis. It can also lead to the spread of antibiotic-resistant bacteria, posing a significant threat to public health. Additionally, the presence of toxic substances like heavy metals can accumulate in the food chain, causing long-term health effects such as cancer, neurological disorders, and organ damage. Therefore, effective drain water treatment is essential to protect both the environment and human health, ensuring safe and sustainable water resources.

RAW WATER CHARACTERSTICS OF 8 TOWNS

588

S.No.	Town	No. of Darin	Parameters					
			Total Suspended Solid in mg/L	Nitrate in mg/L	Phosphorus in mg/l	COD in mg/L	BOD in mg/L	Fecal Choliform Bacterial /100ml
1	**Bishalgarh**	Drain -1	62	20.86	0.056	218	96	160MPN
		Drain -2	96	22.82	0.046	294	84	180MPN
		Drain -3	96	24.16	0.048	389	136	180 MPN
		Drain -4	98	26.18	0.042	412	158	360MPN
		Drain -5	128	20.58	0.042	318	92	90MPN
2	**Sonamura**	Drain -1	148	24.61	0.046	342	104	360 MPN
		Drain -2	84	21.64	0.052	370	122	240 MPN
3	**Kamalpur**	Drain -1	217	-	-	274	157	391MPN
		Drain -2	234	-	-	228	147	340MPN
4	**Amarpur**	Drain -1	240	21.88	0.065	201	97	179MPN
		Drain -2	228	21.84	0.076	185	93	183MPN
		Drain -3	247	21.99	0.047	215	67	162MPN
5	**Jirania**	Drain -1	224	20.58	0.05	230	71	160MPN
		Drain -2	231	20.74	0.059	218	75	167MPN
		Drain -3	226	20.79	0.068	220	79	173MPN
6	**Panisagar**	Drain -1	219	20.87	0.071	189	86	182MPN
7	**Sabroom**	Drain -1	210	21.64	0.071	210	87	163MPN
		Drain -2	227	21.83	0.075	192	90	170MPN
		Drain -3	215	21.94	0.063	198	92	175MPN
8	**Santirbazar**	Drain -1	205	20.93	0.067	220	98	166MPN
		Drain -2	208	21.08	0.061	216	95	162MPN
		Drain -3	213	21.1	0.066	225	91	164MPN
		Drain -4	238	21.38	0.063	228	85	168MPN

DESIGN QUALITY OF TREATED SEWAGE (As per Schedule-VI of the Environment (Protection) Rules, 1986)

	Parameter	General Standard (mg/L)
1	**COD (Chemical Oxygen Demand)**	**250**
2	**BOD (3 days at 27°C)**	**30**
3	**TSS (Total Suspended Solids)**	**100**
4	**Nitrate (as NO_3-N)**	**10**
5	**Phosphate (as PO_4^{3-})**	**5**
6	**Faecal Coliforms**	**500 MPN/100 mL** (for treated effluent discharge into surface water)

In-situ Nallah Treatment Technology

The proposed In-situ Nallah treatment technology is primarily based on the bioremediation process which involves the use of microbial agents (microbial remediation) and plants (phytoremediation) for treatment of wastewater. The technology includes different components to ensure the complete removal of floating waste, suspended waste, organic and nutrient pollution and fecal pathogens along with enhancement of dissolved oxygen levels in the water bodies.

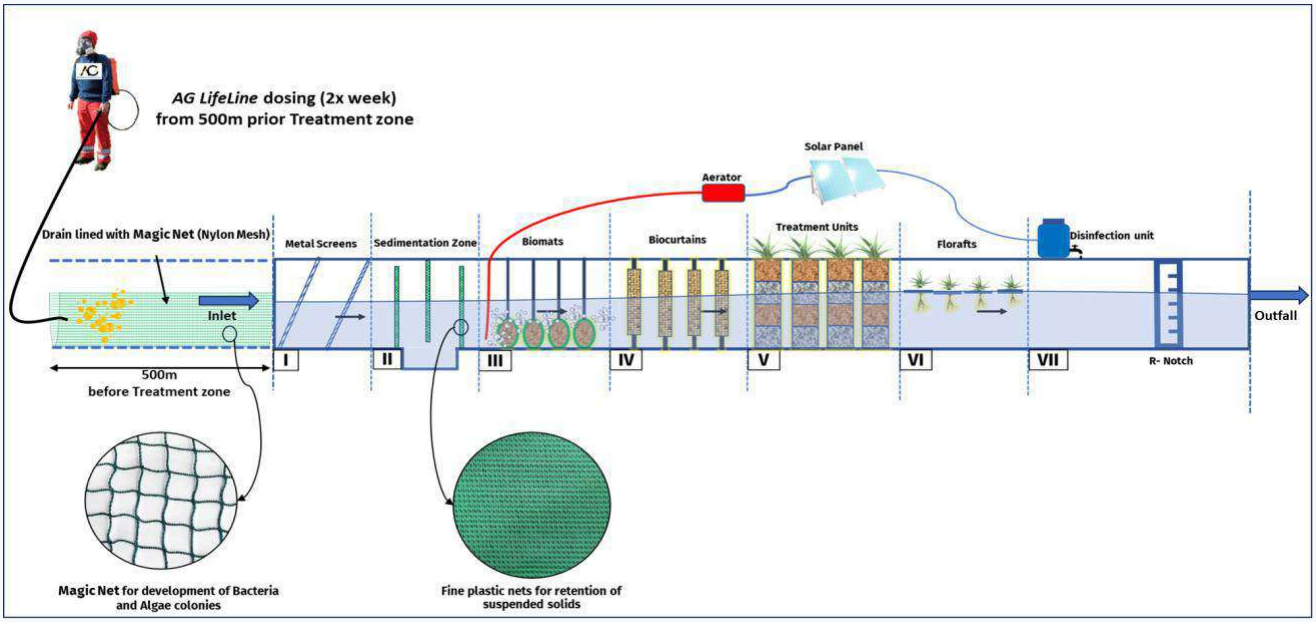


Fig. 1: A diagrammatic view of proposed In-situ Nallah treatment technology

The proposed technology has been smartly designed to address **Primary, Secondary** and **Tertiary treatment** of wastewater similar to the STPs advancing with the fact that this technology can be implemented on site without tapping the natural drains to the STPs. The different stages of water treatment in the proposed technology are described below:

3.1 Primary Treatment

The **primary treatment** of sewage ensures the **trapping and removal of floating waste and suspended solids**. Two different zones are constructed for the primary treatment of wastewater, including-

a. Screening Zone

The sewage water is first allowed to pass through screens where **floating large solids** are removed. The **Coarse** and **Fine screens** trap the **floating waste of varying sizes**. The main objectives of the removal of coarse solids are- i) protection of the wastewater transport devices (pumps and piping); ii) protection of the subsequent treatment units; iii) protection of the receiving bodies.

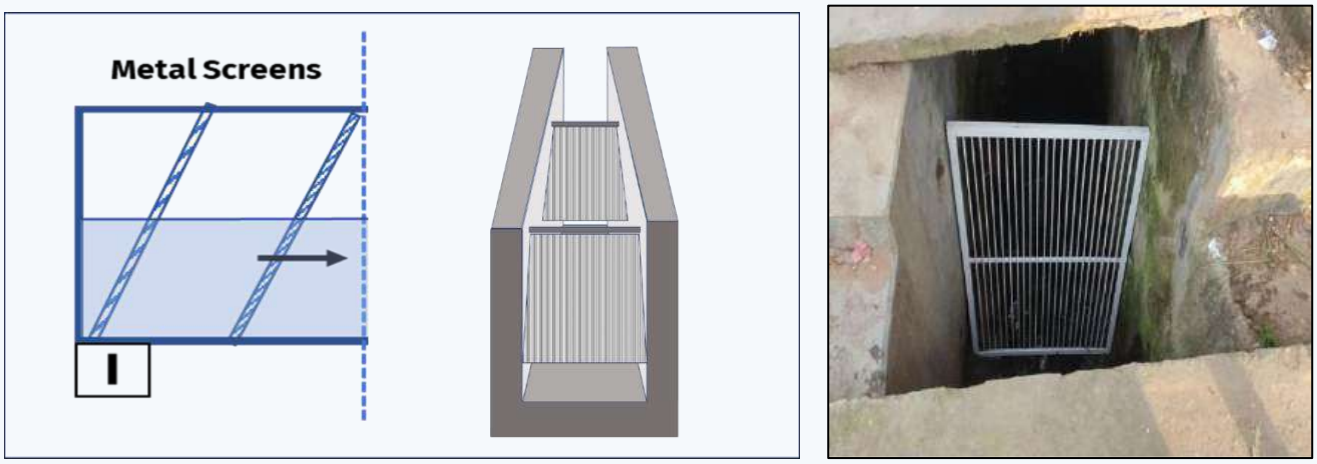


Fig. 2: A diagrammatic view of Screening zone with coarse and fine metal screens

b. Sedimentation Zone

Followed by Coarse and Fine screens, the wastewater reaches grit chamber or **sedimentation zone** which **reduces the velocity of the incoming sewage** and thus **allows coarser particles** such as **gravel** and **sand**, **which are heavier than water, to settle at the bottom**.

The basic purposes of grit removal are: to avoid abrasion of the equipment and piping; to eliminate or reduce the possibility of obstructions in piping, tanks, orifices, siphons; to facilitate the transportation of the liquid, principally the transfer of the sludge in its various phases

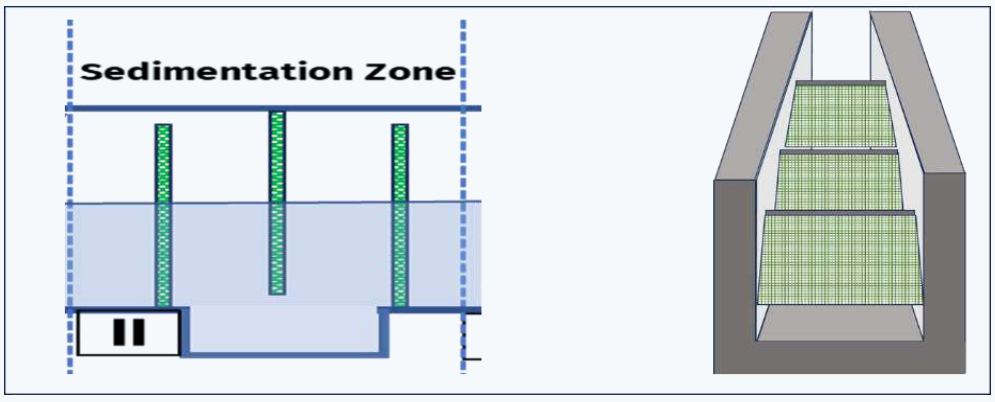


Fig. 3: A diagrammatic view of Sedimentation zone with fine plastic nets for retention of suspended solids

3.2 Secondary Treatment

The main objective of secondary treatment is the removal of organic matter. Organic matter is present in the form of **dissolved** and **suspended organic matter** (**BOD**). The removal of the organic matter in the secondary stage is carried out through biochemical reactions, undertaken by microorganisms

a. Biomat and Biocurtain Zone

The specially designed **Biomats** and **Biocurtains** contain **coconut coir** and **ropes** which act as **natural media** and operated as **fixed-film systems**, in that **beneficial microorganisms** are encouraged to **colonize and reproduce** in media. The **startup period** for **natural media filters** such as **coconut coir**, is **shorter** than for artificial media filters. This is because natural media **already contain low numbers of microorganisms**, flora and fauna. Their reproduction provides the biomass needed for sewage treatment. This stage **converts organic matter in sewage into stable forms through biological activities**, resulting in secondary sedimentation.

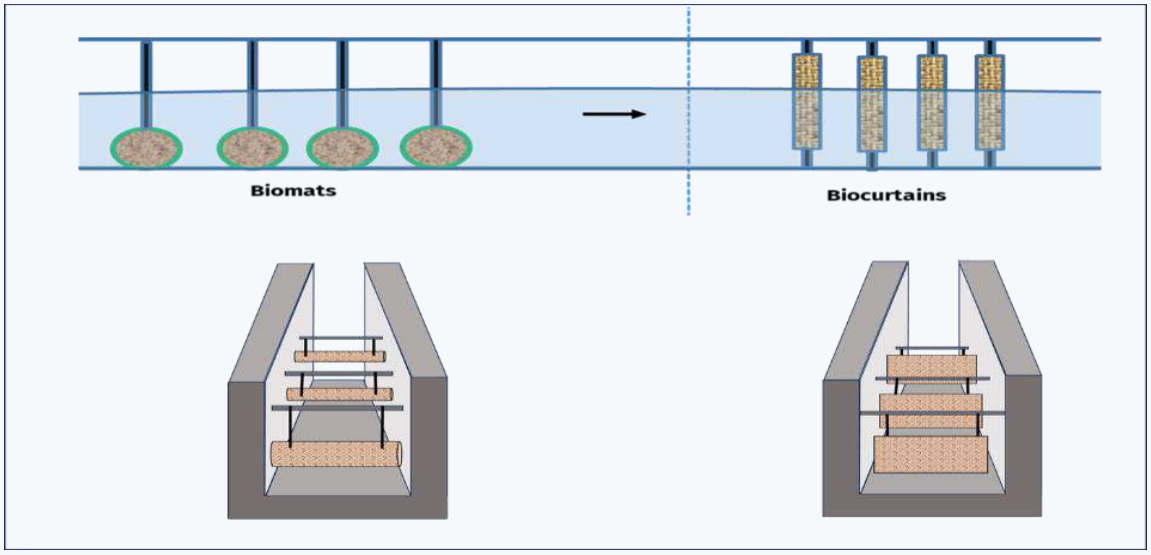




Fig. 4: A diagrammatic view of Biomat-Biocurtain zone for microbial biofilm production

b. Treatment Unit Zone

The water is then allowed to pass through **Treatment Units** which contains **four beds of boulder stones** and **coconut coir**. As mentioned above, **coconut coir** is a natural media which **provides a surface for bacterial biofilm formation** for removal of BOD/COD, nutrients (N & P), heavy metals and other pollutants.

The other component of the Treatment Units i.e., **Stones**, serves two different functions which are, **providing a media with large surface area for bacterial biofilm development** and **ensuring the uninterrupted flow of water** across the treatment unit.

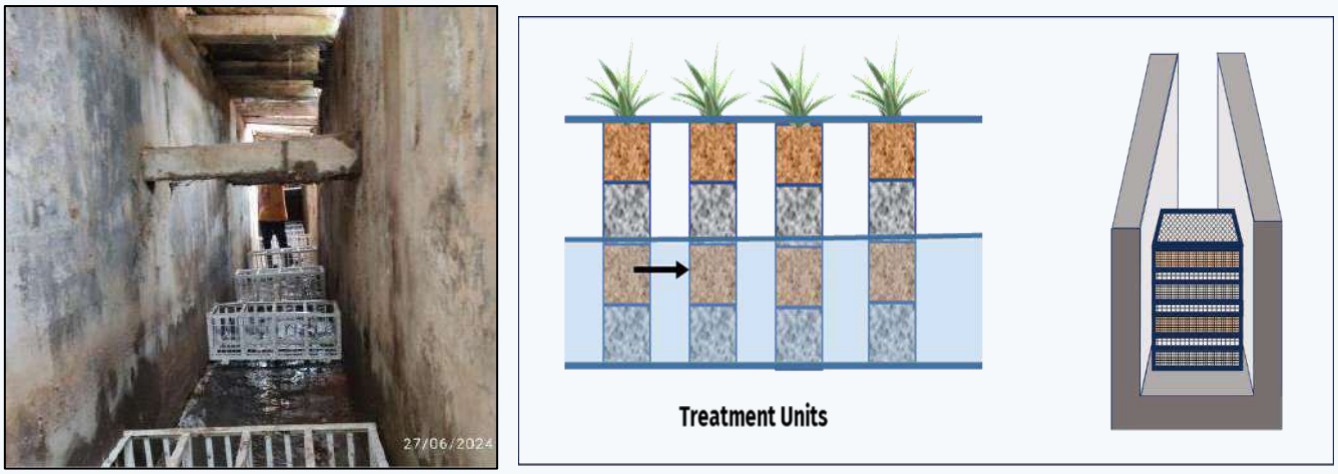


Fig. 5: A diagrammatic view of Treatment Unit zone with wonder boxes

c. Growth Hormone

The **growth hormone** contains a **potential aerobic bacterial consortium** specially designed for target specific applications depending upon the pollution levels in the waterbody. Our consortia contain aerobic bacteria which rapidly consumes organics, dyes, phosphates, nitrates, heavy metals thereby improving the overall water quality.

d. Floraft Zone

Florafts are small **artificial platforms** that allow **aquatic emergent plants** to **grow** in water that is typically too deep for them. Their **roots spread** through the floating islands and down into the water creating **dense columns of roots with lots of surface area**. The **Florafts** are designed for **removal of organic matter, N, P and heavy metals** through **rootzone Treatment technology**. Not only do the plants take up nutrients and contaminants themselves, the plant roots and floraft material provide extensive surface area for microbes to

grow—forming a slimy layer of biofilm. The biofilm is where the majority of nutrient uptake and degradation occurs in a rootzone treatment system.

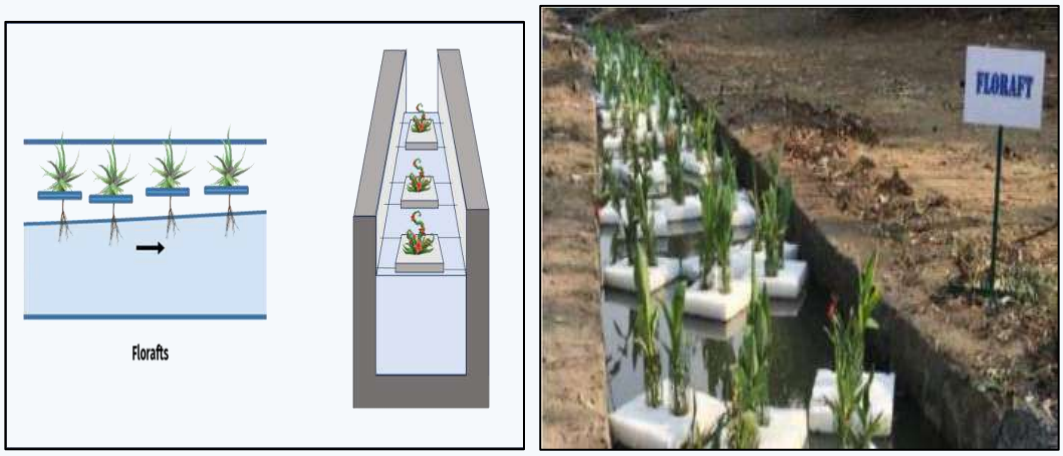


Fig. 6: A diagrammatic view of Floraft zone

3.3 Tertiary Treatment/ Disinfection Zone

The main objective of **tertiary treatment** is the **removal of pathogens** from the wastewater. The tertiary treatment of the effluent occurs in this zone by incorporation of **chlorination**. This third stage of treatment **removes inorganic compounds, bacteria, viruses, and parasites**. Removing these harmful substances makes the treated water safe to reuse, recycle, or release into the environment.

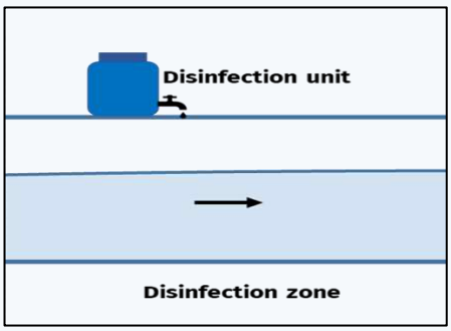


Fig. 7: A diagrammatic view of Disinfection zone

OXIDATION POND (Based on Thapar Model)

An oxidation pond is a **natural wastewater treatment system** where **sunlight, algae, and bacteria work together** to stabilize and purify sewage. It's an effective and sustainable method, especially when the treated water is to be reused for **agriculture and irrigation**.



Fig. 8. Diagrammatic representation of Thapar Model based Oxidation Pond
(Picture refernce-Waste Stabilization Pond installed at a village in Punjab)

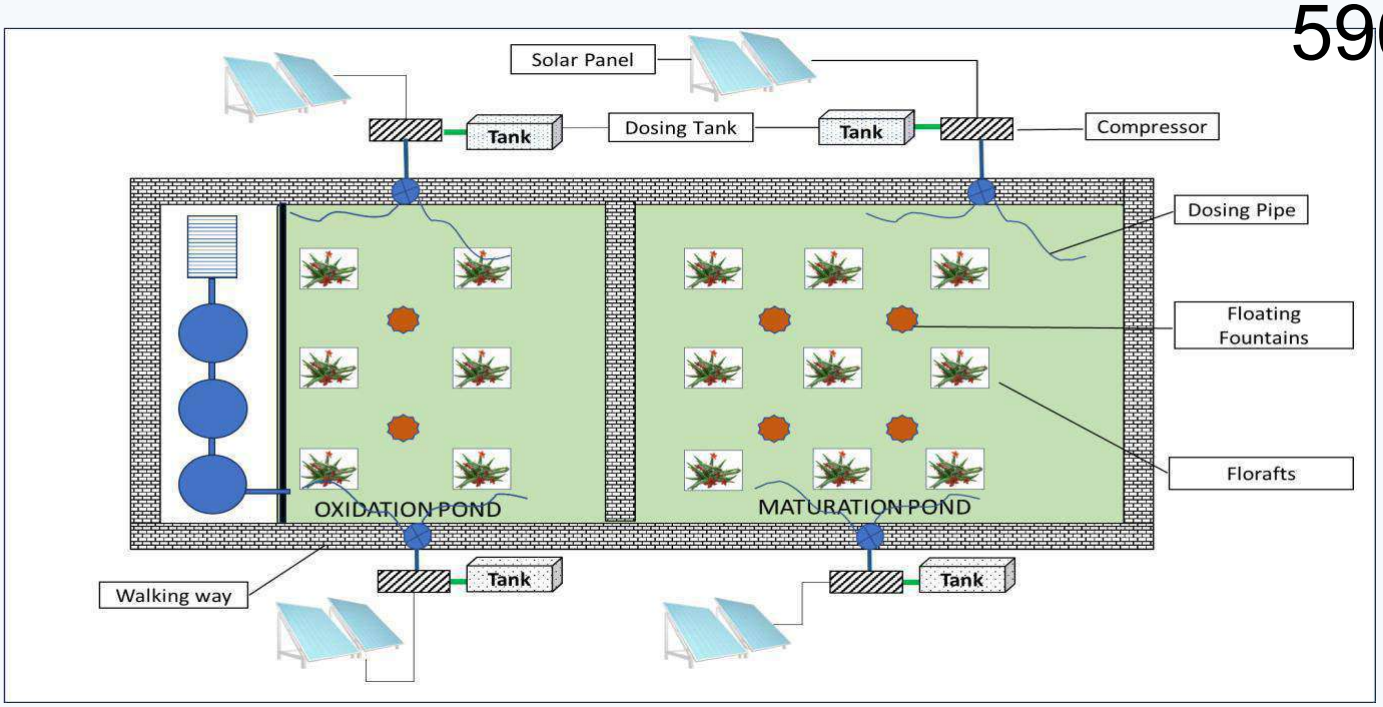


Fig 9. Improvised Thapar Model Treatment Process for Pond

Technology Description

1. Inlet & Screening Chamber

- Domestic wastewater (grey/black water) from households enters the **screening chamber**.
- Large solids like plastics, rags, and debris are removed here.
- This prevents clogging and reduces the sludge load in the wells.

2. Three-Well System

The wastewater flows sequentially through three cylindrical wells before entering the ponds.

1. **Digestion Well (Well-1):**
    - Heavier suspended solids settle down.
    - Anaerobic microbes start breaking down organic matter.
    - Sludge accumulates at the bottom, while clarified water flows forward.
2. **Skimming Well (Well-2):**
    - Oils, grease, and floating scum are trapped.
    - A baffle system ensures only middle-layer water passes through.
    - Protects the next stage from oil/grease pollution.

3. **Stabilization Well (Well-3):**
    - Acts as a buffer and polishing unit.
    - Further settling of fine particles and stabilization of wastewater takes place.
    - The effluent becomes visibly clearer and partially treated before going to ponds.

3. Oxidation Pond

- The partially treated water enters the **oxidation pond**.
- Processes:
    - **Sunlight + algae photosynthesis** supply oxygen to water.
    - **Aerobic bacteria** degrade remaining organic matter (BOD/COD reduction).
    - Suspended solids continue to settle.
- **Floating wetland plants** in the pond further absorb nutrients like nitrogen and phosphorus.
- Solar-powered aerators (shown in the diagram) enhance dissolved oxygen, improving microbial activity and speeding up treatment.
- The water is much clearer after this stage.

4. Maturation Pond

- Water from the oxidation pond flows into the **maturation pond**.
- Processes:
    - Final pathogen (faecal coliform) removal through sunlight (UV exposure), predation by other microbes, and longer retention time.
    - Plants and natural microbial action further polish the water.
    - Dissolved oxygen is stabilized for safe reuse.
- Solar aerators maintain aerobic conditions and prevent stagnation.
- After this step, water quality typically meets CPCB/State norms for **restricted irrigation** or **groundwater recharge**.

Summary of Flow

Domestic Wastewater → Screening Chamber → Digestion Well → Skimming Well → Stabilization Well → Oxidation Pond (algae, sunlight, aeration, plants) → Maturation Pond (final polishing, pathogen removal) → **Treated Water**

This system is **low-cost, decentralized, and sustainable**, relying mostly on **natural processes** with **minimal energy inputs.**

As per **CPCB** permissible limits for wastewater in ponds designated for **outdoor bathing (Class B),** the water quality should comply with the following standards: **Total Coliforms** should not exceed 500 MPN/100 ml, the **pH** should remain within the range of 6.5 to 8.5, the **dissolved oxygen (DO)** level should be at least 5 mg/L, and the **Biochemical Oxygen Demand (BOD)** should not exceed 3 mg/L.

Bishalgarh Municipal Council



Ongoing Oxidation Pond Works



Ongoing In-situ Nalla Treatment Works

Kamalpur Nagar Panchayat



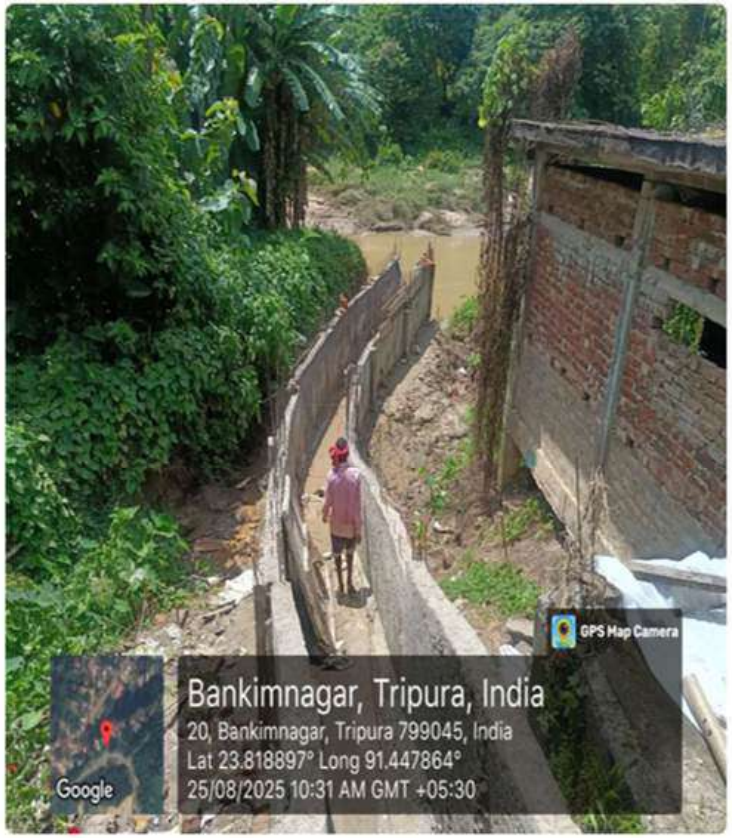
Site for Oxidation Pond





Ongoing In-situ Nalla Treatment Works

Jirania Nagar Panchayat



Ongoing In-situ Nalla Treatment Works



Site survey conducted by NEERI team on 14 August 2025

Santirbazar Municipal Council

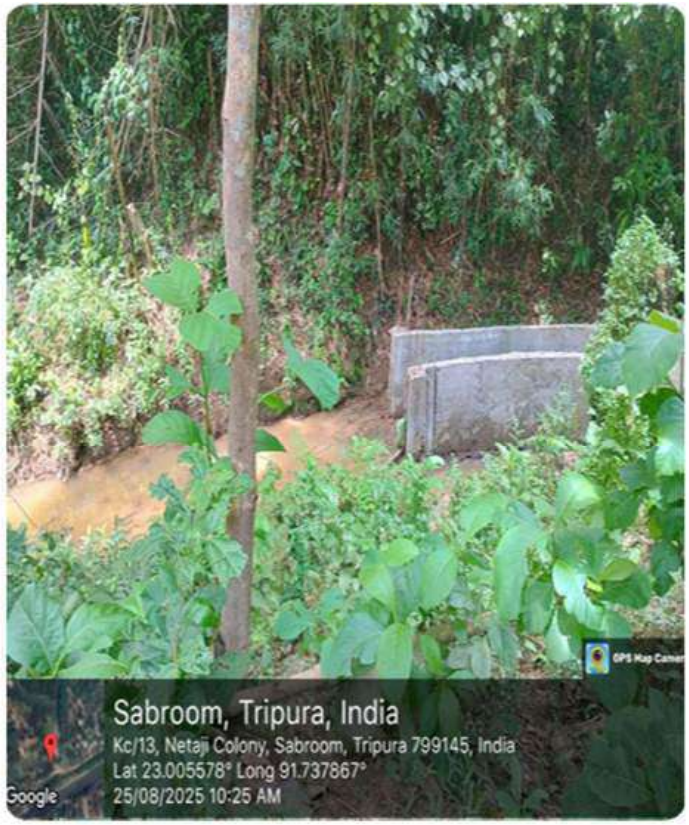


Ongoing In-situ Nalla Treatment Works

Sabroom Nagar Panchayat





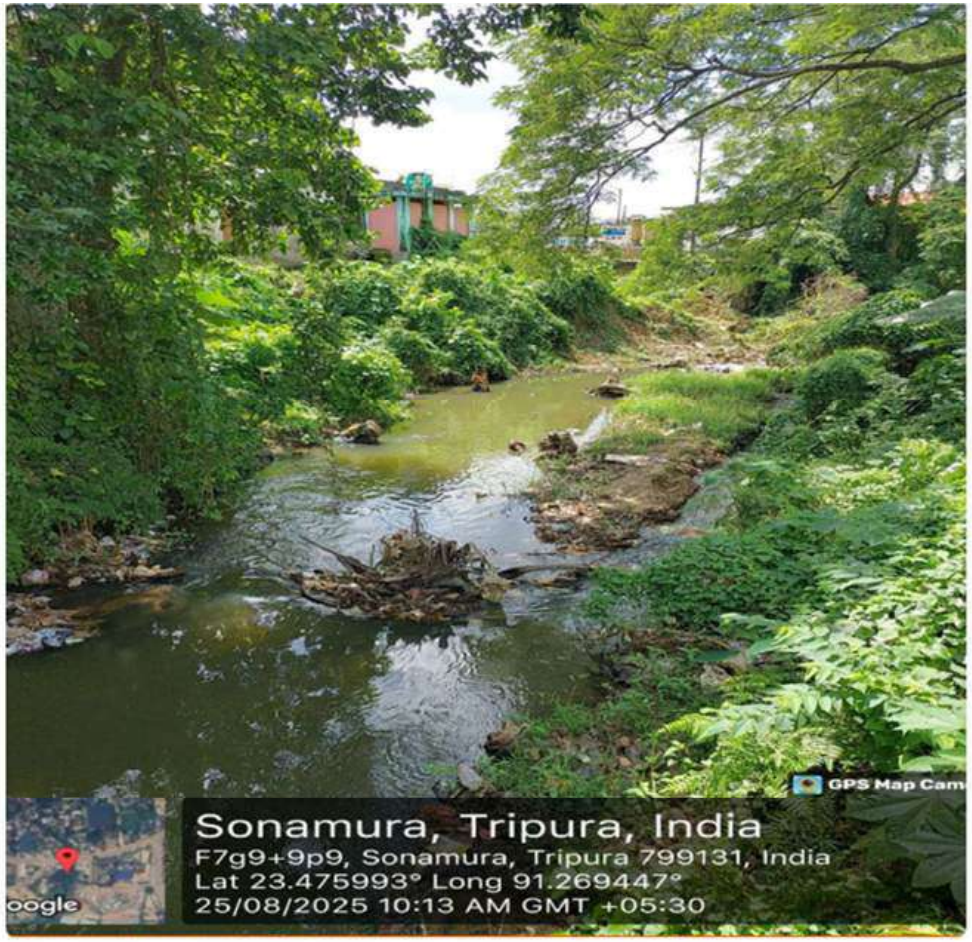


Ongoing In-situ Nalla Treatment Works

Sonamura Nagar Panchayat







Drains for In-situ Nalla Treatment

ANNEXURE-10(A)

Certificate Sl. No. 16571

TRIPURA STATE POLLUTION CONTROL BOARD

PARIVESH BHAWAN, Pandit Nehru Complex, Gorkhabasti,
Kunjaban, Agartala - 799 006, West Tripura.

No.F.17(10)/TSPCB/W/STP/(L-Red)/8081/ 1156-61 **Date : 11 / 03 / 2025**

CERTIFICATE FOR CONSENT TO OPERATE

Under Section 25/26 of Water (Prevention and Control of Pollution) Act, 1974 and
Under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981

Reference : i) Your Application No.**304875** Dated : **24-10-2024**
ii) Our NOC Register Sl. No.**15321** For : **Extension of validity**

Capital Investment: Rs. 2521.00 Lakhs **Plant Capacity : 8 MLD**
Type: Sewage Treatment Plant **Category : Red**

With reference to the above Application, a provisional Consent to Operate Certificate is hereby issued in favour of **M/s. Agartala Smart City Limited, Dr. Sailesh Kumar Yadav, Chief Executive Officer, Agartala Smart City Limited, Near Akhaura Check Post, Indo-Bangla Border, Agartala, Tripura (W)** to discharge treated liquid wastewater into a stream/ well/ land as per section 25/26 of Water (Prevention and Control of Pollution) Act,1974 and to make emission from the plant /unit as per Section 21 of the Air (Prevention and Control of Pollution) Act,1981 situated at **Near Akhaura Check Post, Indo-Bangla Border, Agartala, Tripura (W)** subject to observance of other codal formalities of the Govt. of India/Govt. of Tripura/District Administration/ Agartala Municipal Corporation or concerned Nagar Panchayat or concerned Panchayat (whichever is applicable)/ Health Department/Industries & Commerce Department and subject to observance of the following terms & conditions:

1. **Treated Water Quality of Sewage Treatment Plant shall have to be maintained as under:**

SL.No.		Effluent discharge standards* (Applicable to all mode of disposal)
1.	pH	6.5-9.0
2.	Total suspended solids (mg/l)	<100
3.	Bio-chemical Oxygen Demand (mg/l)	<30
4.	Fecal Coliform (FC) (Most Probable Number per 100 Mililiter, MPN/100 ml)	<1000

['*' – Effluent discharge standards are as per the Gazette Notification vide G.S.R. 1265 (E) dated 13/10/2017 issued by the Ministry of Environment, Forest & Climate Change (MoEF&CC) Govt of India. The standard may change subject to change in discharge standard as notified by the MoEF&CC, GoI or any other Authority time to time]

2. **The project proponent shall maintain daily log books for the quantity of it's discharged treated water.**

Contd...p/2

3. OCEMS shall have to be installed with proper data dissemination system.
4. There shall be flow meters at inlet and outlet of STP to monitor the flow. Suitable meter shall be provided to measure the quantity of sewage received of sewage recycled/reused and discharged.
5. Periodical monitoring shall have to be carried out by the project proponent for the functioning of STP and outlet parameters.
6. The project proponent shall provide impervious tanks/ HDPE tanks impervious guard ponds to hold sewage for at least 48 hours in the case of either maintenance of the STP or disturbances in STP operations and any untreated sewage shall never be discharged into the environment.
7. The project proponent shall set up a full fledge laboratory for collection, analysis of sample to monitor the effluent quality and deploy competent technical staff for the analysis and monitoring purpose.
8. The project proponent shall also have to submit every month, the analysis reports of the sample of sewage got collection and analysed by one of the recognized laboratories.
9. The project proponent shall not keep any bypass line or system, or loose or flexible pipe for discharging untreated sewage.
10. The quantity of hazardous waste i.e. STP sludge to be generated from STP facility shall be handled and disposed to nearby authorize TSDF site as per HWM Rules, 2016 as amended till date.
11. Non-hazardous solid wastes and sludges arising out of the operation of the STP shall be adequately disposed. Non-Hazardous solid wastes and sludges shall not be mixed with hazardous wastes.
12. Regular uploading of data shall have to be done in STP monitoring application.
13. Chemical recovery and reuse, either in house or outside shall be practiced to the satisfaction of the Tripura State Pollution Control Board. Use in agriculture shall be exercised with caution after getting the irrigation management plan approved by the TSPCB.
14. All tankers carrying untreated wastes and all hazardous and other wastes shall be properly labelled and transported as per the hazardous and other wastes (management and Transboundary) Rules, 2016.
15. The detailed design of the various unit operations shall strictly conform to the directions of the Tripura State Pollution Control Board.
16. The unit shall inform the Tripura State Pollution Control Board at least a week prior to undertaking maintenance activities in the recycle system and store/dispose treated effluent under their advice in the matter.
17. The project proponent shall set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a senior executive.
18. Project proponent should develop green belt all along the periphery of the site with native plant species that are signification and used for the pollution abetment.
19. Re use of treated water shall have to be done as per action plan of reuse of treated water.
20. The overall noise level in and around the STP area and D.G set shall be kept well within the standards by providing noise control measures including engineering control like acoustic insulation hoods, silencers, enclosures etc. On all source of noise generation. The ambient noise level shall confirm to the standards prescribed under The Environment (Protection) Act, 1986 & Rules.
21. The following criteria shall have to be maintained for the DG set:

I. The DG set should be provided with integral acoustic enclosure at the manufacturing stage itself.

II. The user shall make efforts to bring down the noise level due to the DG Set, outside the premises within the ambient noise requirements by proper siting & control measures.

III. Installation of DG Set must be strictly in compliance with the recommendations of the DG Set manufacturer.

IV. A proper routine and preventive maintenance procedure for the DG Set should be set and followed in consultation with the DG set manufacturer which would help to prevent noise levels of the DG set from deteriorating with use.

Contd...p/3

V. The emission standard of the DG set should be maintained as under

Parameter	Emission Limits (g/kw-hr)
NO_X	7.5
HC	1.3
CO	3.5
PM	0.3

VI. Due care and maintenance of the DG sets should be taken in the following manner so that Pollution level can be minimized:

(i)The pre cleaner should be inspected for dirt/dust accumulation and it should be cleaned once in a week.

(ii)The vacuum indicator should be cheeked for red band and the outer element should be cleaned only by compressed air, with pressure not more than 60 psi, if required.

(iii)The water and sediment from water separator and fuel tank should be drained before starting.

(iv) Coolant condition should be maintained as per specifications.

(v)Lube oil pressure should be checked every morning before starting.

(vi) Engine log book of previous shift should be checked and then reset, if required.

(vii) The engine should be cleaned externally every day.

(viii)Leakage of engine oil, coolant and fuel should be checked before start up and engine oil should be topped, if required.

(ix)The engine should be primed before starting.

(x)The battery condition and electrical connection should be cheeked before starting as per O & M Manual.

(xi)The engine should be started and operated without load/idle for 2-3 minutes for any leakage or abnormal sound. Corrections should be made if necessary.

(xii)The engine should be started on electrical mode and proper functioning of safety control should be checked.

(xiii) The engine should be idled for three minutes before shut off.

(xiv) Recommended schedule maintenance checks should be carried out.

(xv) Only genuine parts should be used while replacing them during break down or preventive maintenance.

22. Safe disposal of the waste should be ensured.

23. The unit should take necessary measures to maintain the Noise Level mentioned as under:

Noise level not to exceed	
Day Time	Night Time
(6.00 am to 10.00 pm)	(10.00 pm to 6.00 am)
55dB	45dB

Under any circumstances the noise level should not exceed the standard.

24. Solid waste generated in the unit shall be disposed of as per the provisions of the Solid Waste Management Rules, 2016

25. Plastic waste generated in the unit shall be disposed of scientifically as per the provisions of the plastic Waste Management Rules, 2016.

26. The unit shall comply with the provisions of the E-Waste (Management) Rules, 2022.

27. The unit shall strictly comply with the provisions under the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989.

Contd...p/4

28. The unit shall have to install OCEMS within 6 months of issuance of the Certificate.
29. Banning order regarding identified plastic carry bags & other single use plastic item issued vide Notification No.F.8 (30)/DSTE/ENV/pt-v/5612-30 dated 03.08.2022 should be strictly adhered to.
30. Public liability insurance coverage shall have to be provided to the workers of the unit.
31. The unit will have to follow other norms & standards issued by TSPCB from time to time.
32. Compliance report may be submitted to the TSPCB once in a year.
33. Violation of any of the above conditions will lead to withdrawal of the certificate and/ or levying Environmental compensation as per the Rules.

This Certificate is valid upto 17.11.2029. Application for extension of validity of Consent Certificate shall have to be made one month before the date of expiry of validity of this Certificate.

This has been issued in cancelation to earlier Certificate No. F.17(10)/TSPCB /W/STP/(L-Red)/8081/17495-500 dt. 18/11/2024.

(Amarendra Jamatia) 11/03/2025
Asst Environmental Engineer
Tripura State Pollution Control Board

To
Dr. Sailesh Kumar Yadav,
Chief Executive Officer
M/s. Agartala Smart City Limited
Near Akhaura Check Post
Indo-Bangla Border, Agartala, Tripura(W)

Copy to:
1) District Magistrate, Tripura (W)
2) Director, Industries & Commerce, Tripura
3) SDM, Sadar, Tripura (W).
4) Municipal Commissioner, Agartala Municipal Corporation, Tripura (W).
5) District Scientific Officer, DST&E, Tripura (W)

Asst Environmental Engineer 11/03/2025
Tripura State Pollution Control Board

ANNEXURE - 11

Passbook Balance of Ring-fenced Account

TRIPURA GRAMIN BANK

BRANCH NAME: ABHOYNAGAR
BR. ADDRESS: P.O:- ABHOYNAGAR
DIST:- WEST TRIPURA
799005
BR. EMAIL :
CUSTOMER ID: C06178105
ACCOUNT NO.: 8004010016746
PAN NUMBER :
MOBILE NO. :
OPENED ON : 07-05-2024
ISSUE DATE : 07-05-2024
OPERATED BY: BOTH OF THEM JOINTLY
NOMINEE :

IFSC CODE: PUNBORRBTGB (8004)

MICR CODE: 799802501

ACC. HOLDER : M/S RING FENCED ACCOUNT FOR WASTE MAN
JOINT HOLDER:
CUST ADD. URBAN DEVELOPMENT DEPARTMENT
AGARTALA
AGARTALA
TRIPURA,INDIA PIN-799001

BANK TRIPURA GRAMIN ABHOYNAGAR 8004 Branch 0.00 05-2024

Page No. 2

Date	Particulars	Cheque No.	Debit	Credit	
28-08-2025	To TRIPURA URBAN PLANNING AND DEV		24,46,89,000.00	77,09,01,449.00	02-09-2025
01-09-2025	To RTGS TO: AGARTALA SMART CITY L		43,88,00,000.00	33,21,01,449.00	02-09-2025

Finacle
Universal Banking Solution from Infosys

Menu | Show Memo Pad | Background Menu | CCY Converter

02 September, 2025 | User 00936SD | 8004 | Menu Shortcut: Go

Account Ledger Inquiry

Help

A/c. ID	8004010016746 INR 8004 RING FENCED ACCOUNT FOR WASTE MANAGEMENT TRIPURA				
A/c. Status	ACTIVE		A/c. Status Date	07-05-2024	
A/c. Open Date	07-05-2024		A/c. Close Date		
GL Subhead	05100		A/c. Type	CUSTOMER ACCOUNT	
Opening Bal.	INR	1,01,55,90,449.00 CR.	Available Amt.	INR	33,21,01,449.00 CR.
Closing Bal.	INR	77,09,01,449.00 CR.	Effective Available Amt.	INR	33,21,01,449.00 CR.
Funds in Clg.	INR	0.00 CR.	Float Bal.	INR	0.00 CR.

Page 1 of 1

Tran. Date	Value Date	Instr. No.	Particulars	CCY	Debit Amt.	Credit Amt.	Bal.
28-08-2025	28-08-2025	068934	TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY	INR	24,46,89,000.00		77,09,01,449.00CR.

OK

ANNEXURE - 12

Annexure-12

ULB Wise Breakup of Rs 253.3 Crore from Ting Fenced Fund							
Sl. No.	**ULB Name**	**Name of Work**	**Funds Sanctioned from Ring Fenced Fund (In Crore)**	**Name of Work**	**Funds Sanctioned from Ring Fenced Fund (In Crore)**	**Name of Work**	**Funds Sanctioned from Ring Fenced Fund (In Crore)**
1	Agartala MC	Augumentation of 8 MLD STP at Chandanimura.	6.18	39.5 MLD (a. 5 MLD STP at Kalapania Khal b. 10 MLD STP at Ranjit Nagar c. 15 MLD STP at Abhaynagar Bridge d. 1.5 MLD STP at Astabal Bridge e. 8 MLD over Howrah River bank)	163.67	NA	NA
				Solid Waste Management	23.98		
2	Dharmanagar MC	STP of 3 MLD	7.03	-		-	
3	Panisagar NP	-		In Situ Nalla Treatment of 1 MLD	2	-	
4	Kailashahar MC	STP of 1.3 MLD	3.05	-		-	
5	Kumarghat MC	STP of 1.1 MLD	2.58	-		-	
6	Ambassa MC	STP of 1.3 MLD	3.05	-		-	
7	Kamalpur NP	-		In Situ Nalla Treatment of 1.3 MLD	1.53	Oxidation Pond of 3 MLD	2.754
8	Khowai MC	STP of 1.3 MLD	3.05	-		-	
9	Teliamura MC	STP of 1.1 MLD	2.58	-		-	
10	Ranirbazar MC	STP of 1.1 MLD	2.58	-		-	
11	Jirania NP	-		In Situ Nalla Treatment of 1.1 MLD	1.75	-	
12	Mohanpur MC	STP of 1.1 MLD	2.58	-		-	
13	Bishalgarh MC	-		In Situ Nalla Treatment of 2 MLD	4	Oxidation Pond of 2 MLD	1.965
14	Melaghar MC	STP of 1.1 MLD	2.58	-		-	
15	Sonamura NP	-		In Situ Nalla Treatment of 1.1 MLD	1.75	-	
16	Udaipur MC	STP of 3 MLD	7.03	-		-	
17	Amarpur NP	-		In Situ Nalla Treatment of 1.1 MLD	1.75	-	
18	Belonia MC	STP of 1.1 MLD	2.58	-		-	
19	Santirbazar MC	-		In Situ Nalla Treatment of 1.1 MLD	1.75	-	
20	Sabroom NP	-		In Situ Nalla Treatment of 1.3 MLD	1.53	-	
Total			**44.87**		**203.71**		**4.719**

ANNEXURE - 13

Annexure-13

ULB wise breakup of funds sanctioned for Solid Waste Management in addition to Ring Fenced Fund

NABARD fund for construction of Solid Waste Management Plants for ULBs other than Agartala				
				Rs. In Lakh
Sl. No.	**Name of the ULB**	**FY**	**Fund Released**	**Expenditure**
1	Dharmanagar Municipal Council	2021-22	103.00	103.00
2	Kailashahar Municipal Council		80.00	80.00
3	Kumarghat Municipal Council		80.00	80.00
4	Ambassa Municipal Council		103.00	103.00
5	Khowai Municipal Council		80.00	80.00
6	Teliamura Municipal Council		14.00	14.00
7	Ranirbazar Nagar Panchayat		80.00	80.00
8	Mohanpur Municipal Council		103.00	103.00
9	Melagarh Municipal Council		80.00	80.00
10	Udaipur Municipal Council		80.00	80.00
11	Santirbazar Municipal Council		103.00	103.00
12	Belonia Municipal Council		103.00	103.00
13	Panisagar Nagar Panchayat		14.00	14.00
14	Sonamura Nagar Panchayat		103.00	103.00
15	Amarpur Nagar Panchayat		80.00	80.00
16	Sabroom Nagar Panchayat		103.00	103.00
Total			**1302.00**	**1302.00**

Used Water Management under SBM U 2.0					
					Rs. In crore
Sl. No.	**Name of the Project**	**FY**	**Fund Released**	**Fund placed to**	**Expenditure**
1	STP in 11 ULBs from SBM-U 2.O	2023-24	8.65	TUDA	8.65

Urban Infrastructure Development Fund (UIDF)					
					Rs. In crore
Sl. No.	**Name of the Project**	**FY**	**Fund Released**	**Fund placed to**	**Expenditure**
1	Augmentation of Solid Waste Processing Site (including development of civil infrastructure)	2023-24	8.01	AMC	8.01

Special Assistance to States for Capital Investment					
					Rs. In crore
Sl. No.	**Name of the Project**	**FY**	**Fund Released**	**Fund placed to**	**Expenditure**
1	Solid Waste Management	2023-24	5.00	Agartala MC	5.00
2	Establishment of Construction & Demolition Waste Management Plant .	2023-24	2.00		2.00
3	Procurement of equipments /machineries to be installed in 16 nos. Tertiary Waste Treatment Plant (TWTP) for disposal of solid waste management.	2023-24	2.08		2.08
4	Water Quality Enhanchement of Katakhal and Kalapania through Installation of sewerage Treatment Plants and in situ Nallah Treatment	2023-24	2.00	Agartala Smart City Ltd.	2.00
5	Solid Waste Management.	2024-25	9.00	AMC	9.00
6	Water Quality Enhanchement of Katakhal and Kalapania through Installation of sewerage Treatment Plants and in situ Nallah Treatment	2024-25	5.00	Agartala Smart City Ltd.	5.00
7	Solid Waste Management Project	2024-25	1.50	Bishalgarh MC	0.00
8	Procurement of Vehicles for 20 ULBs Solid Waste Management.	2024-25	15.00	AMC	15.00
	Total		**41.58**		**40.08**

ULB wise 15th FC(Tied Grant) fund released status						
						(Rs.in lakh)
Sl. No.	**Name of ULBs**	**Fund released during F.Y. 2020-21**	**Fund released during F.Y. 2021-22**	**Fund released during F.Y. 2022-23**	**Fund released during F.Y. 2023-24**	**Fund released during F.Y. 2024-25**
1	Agartala Municipal Corporation	2503.932	1149.07	1149.07	4876.26	2668.78
2	Dharmanagar Municipal Council	237.778	108.61	108.61	461.06	252.32
3	Kailashahar Municipal Council	140.305	64.1	64.1	272.1	148.92
4	Kumarghat Municipal Council	83.699	38.23	38.23	148.22	81.12
5	Ambassa Municipal Council	118.81	54.2	54.2	230.68	126.26
6	Khowai Municipal Council	109.968	50.68	50.68	215.28	117.82
7	Teliamura Municipal Council	118.885	54.61	54.61	231.74	126.84
8	Ranirbazar Municipal Council	76.419	35.15	35.15	149.08	81.6
9	Mohanpur Municipal Council	134.396	62.16	62.16	264.8	144.92
10	Bishalgarh Municipal Council	130.217	59.53	59.53	252.96	138.44
11	Melaghar Municipal Council	137.363	61.83	61.83	263.28	144.08
12	Udaipur Municipal Council	191.837	87.63	87.63	371.82	203.5
13	Santirbazar Municipal Council	102.184	39.19	39.19	159.8	87.44
14	Belonia Municipal Council	117.065	53.38	53.38	226.62	124.02
15	Panisagar Nagar Panchayat	62.167	28.43	28.43	120.72	66.06
16	Kamalpur Nagar Panchayat	77.162	35.24	35.24	150.1	82.16
17	Jirania Nagar Panchayat	69.027	31.77	31.77	134.84	73.8
18	Sonamura Nagar Panchayat	67.489	30.78	30.78	132.22	72.36
19	Amarpur Nagar Panchayat	73.019	33.34	33.34	125.52	68.7
20	Sabroom Nagar panchayat	48.278	22.07	22.07	92.9	50.86
Total		**4600**	**2100**	**2100**	**8880**	**4860**

SWM fund placed to ULBs through SBM-U 2.O in F.Y 2021-22 (Rs. In lakh)		
Sl. No.	**Name of the ULB**	**Total fund placed**
1	Dharmanagar MC	160.3
2	Kailashahar MC	76.5
3	Kumarghat MC	7.7
4	Ambassa MC	8.1
5	Khowai MC	16.7
6	Melagarh MC	14.1
7	Udaipur MC	52.6
8	Santirbazar MC	15.0
9	Belonia MC	39.5
10	Panisagar NP	3.0
11	Amarpur NP	30.3
12	Sonamura NP	35.7
13	Sabroom NP	21.6
Total		**481.1**

Used Water Management Fund Sanctioned to ULBs From SBM-U 2.O in F.Y 2021-22 (In lakh)		
Sl. No.	**Name of the ULB**	**Total fund released**
1	Agartala MC	4.4
2	Dharmanagar MC	4.4
3	Kailashahar MC	4.4
4	Kumarghat MC	4.4
5	Ambassa MC	4.4
6	Khowai MC	4.4
7	Teliamura MC	4.4
8	Ranirbazar MC	4.4
9	MohanpurMC	4.4
10	Bishalgarh MC	4.4
11	Melagarh MC	4.4
12	Udaipur MC	4.4
13	Santirbazar MC	4.4
14	Belonia MC	4.4
15	Panisagar NP	4.4
16	Kamalpur NP	4.4
17	Jirania NP	4.4
18	Amarpur NP	4.4
19	Sonamura NP	4.4
20	Sabroom NP	4.4
Total		**88**

ANNEXURE-14

F. NO.6-1(9)-CS/DF/2009-10 (Part)/4916

Government of Tripura

Food, Civil Supplies and Consumer Affairs Department

Dated, Agartala, the 30th April, 2024.

ORDER

In view of the supply constraint of MS & HSD due to disruption of goods movement through Railway into the State, it has been decided **to impose** following restriction on sale of MS & HSD in the State by the R/Os of IOCL/HPCL/BPCL w.e.f. 01/05/2024 until further order:

MS (Petrol)

Two wheeler:	Rs. 200/- per day
Three wheeler:	Rs. 200/- per day
Four wheeler:	Rs. 500/- per day

HSD (Diesel)

Truck: 12 wheeler & above	80 ltrs per day
-do-: 10 wheeler	60 ltrs per day
-do-: 6 wheeler	45 ltrs per day

HSD (Diesel)

LMV: 3 wheeler	03 ltrs per day
4 wheeler:	15 ltrs per day
Bus:	60 ltrs per day
Mini Bus:	40 ltrs per day

HSD (Diesel)

Jeep:	20 ltrs per day
Tripper/Dozer:	50 ltrs per day
Tractor:	25 ltrs per day
Generator:	10 ltrs per day

2. There shall be no restriction for vehicles engaged in Govt. duties and maintaining Emergency Services including Health Services etc.

3. During the period of such restriction, RO dealers are strictly prohibited **to sell MS/HSD to in containers** of any kind except in the cases of dozer, tractors and generator on production of registration / ownership etc. This restrictions shall strictly be adhered to by all concerned.

30/04/24

(Nirmal Adhikari, IAS)
Addl. Secretary to the
Government of Tripura

To
All ROs of IOCL/HPCL/BPCL for strict compliance.

Copy to:

1. All SDMs for information and taking n/a. They are also requested to direct the field functionaries to over-see & monitor the sale transactions in the R/Os till normalization of supply situation.
2. The Manager (RS), Agartala RSA & SLC Tripura, IOCL / Territory Manager, BPCL Shillong / Area Sales Manager (Retail), HPCL, Silchar S/A for information and n/a.

Copy also forwarded to:

1. PS to the Hon'ble Minister, Food, CS & CA, Tripura for kind information.
2. The Director General of Police, Govt. of Tripura, Agartala for kind information.
3. The Secretary, Transport Department, Govt. of Tripura for kind information.
4. PS to the Special Secretary, Food, CS & CA, for kind information.
5. All DM & Collectors of the State for kind information and n/a.

Addl. Secretary to the
Government of Tripura.

F.NO.6-1(9)-CS/DF/2009-10 (Part)/10752

Government of Tripura

Food, Civil Supplies and Consumer Affairs Department

Dated, Agartala, 9th November, 2024.

ORDER

In view of the supply constraint of MS(Petrol) in the State following disruption of goods train service in Lumding-Badarpur section of NFR coupled with poor bad condition of the NH-08, it has been decided to impose following restriction on sale of MS (Petrol) by the R/Os of IOCL/HPCL/BPCL in the State w.e.f 10.11.2024 until further order:

MS (Petrol)

Two wheeler: Rs. 200/- per day
Three wheeler: Rs. 400/- per day
Four wheeler: Rs. 1000/- per day

2. There shall be no restriction for vehicles used in Govt. duties and maintaining emergency services including health services, defence etc.

3. During the period of such restriction, RO dealers are strictly prohibited to sell MS to their consumers in container of any kind.

4. However, if the fuel supply normalises in any Sub-Division during the restriction period, the concerned SDM, if deemed justified, may withdraw the restriction in that Sub-Division, subject to prior approval of the undersigned.

5. This restrictions shall strictly be adhered to by all concerned.

09.11.24

(Sumit Lodh)
Addl. Secretary & Director
FCS&CA, Government of Tripura

To

All ROs of IOCL/HPCL/BPCL for compliance.

Copy to:-

1. All SDMs with request for deployment of required Police personnel in all the ROs to avoid any untoward incident during sale of the products and also to direct the field functionaries to over-see the sale transaction in the R/Os till normalization of supply situation.
2. Manager (RS), Agartala RSA & SLC Tripura for information and necessary action.

Copy also forwarded to:-

1. PS to the Hon'ble Minister, Food, CS & CA, Tripura for kind information.
2. The Director General of Police, Govt. of Tripura, Agartala for kind information.
3. PS to the Special Secretary, Food, CS & CA Department, Govt. of Tripura for kind information.
4. All DM & Collectors for kind information and n/a.

09.11.24

Addl. Secretary & Director
FCS&CA, Government of Tripura

ANNEXURE – 15

F.NO. 12(16)-REV/FLOOD/2024
GOVERNMENT OF TRIPURA
(RELIEF REHABILITATION AND DISASTER MANAGEMENT DEPARTMENT)

Dated, Agartala, the 27th August, 2024

MEMORANDUM

The State of Tripura has witnessed unprecedented floods, causing loss of human lives and extensive damage, destruction and loss of both public and public infrastructures & properties. As on date, as much as 31 persons have died, 2 are injured and 1 is reportedly missing. The preliminary estimates suggest a loss to the tune of Rs. 15,000 crores due to damages on account of recent floods.

2. Considering the gravity of the situation, leading to loss of human lives and damage to public and private properties, the State Executive Committee (SEC) of Tripura Disaster Management Authority (TDMA) under the chairmanship of the Chief Secretary in its meeting held on 24th August, 2024, has decided to declare the entire state as **"Natural Calamity Affected Area"**.

3. Accordingly, whole State of Tripura is notified as **"Natural Calamity Affected Area"** due to recent unprecedented floods.

(Brijesh Pandey)
Secretary
Relief, Rehabilitation and Disaster Management
Government of Tripura

Copy to:

1. The Secretary to His Excellency the Governor of Tripura for kind information of the Hon'ble Governor.
2. The Secretary to Hon'ble Chief Minister for kind information of the Hon'ble Chief Minister.
3. All Ministers, Government of Tripura for kind information
4. The AG, Tripura for kind information
5. All Secretaries/Special Secretaries for information
6. All DM & Collectors for information